

07.04.2025

ADVANCE CAUSE LIST

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-1542/2025 CM APPL. 7585/2025 CM APPL. 18031/2025 WITH W.P.(C) 1981/2025 W.P.(C) 2010/2025	M/S NF INFRATECH SERVICES PRIVATE LIMITED V/s NATIONAL SMALL INDUSTRIES CORPORATION AND ORS.	SAUMYA DWIVEDI, SHASHANK MANISH, SHWETA BHARTI, TUSHAR JAIN, SHASHANK MANISH	
		OTHER DETAILS OF ADVOCATES: SAUMYA DWIVEDI(DWIVEDISAUMYA2007@GMAIL.COM)(9648862566)(PETITIONER) NSIC, UNION OF INDIA, VIJAY SHARMA, ASHISH(CMD@NSIC.CO.IN, UOIHDC@GMAIL.COM, VIJAY.SHARMA@WYBOR.IN, ASHISH@VTLREWA.COM)(1123384193)(RESPONDENT) ITI LTD, HELPDESK GEM, CEO GEM(CMD@ITILTLD.CO.IN, HELPDESK-GEM@GOV.IN, CEO-GEM@GOV.IN)(0)(RESPONDENT) SHASHANK MANISH AND NIDHI SAHAY(NIDHISAHAY02@GMAIL.COM)(8861851573)(RESPONDENT) SAUMYA DWIVEDI(DWIVEDI.SAUMYA2207@GMAIL.CIN, INFO@NFINFRATECH.COM, CMD@NSIC.CO.IN)(0)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT) SHASHANK MANISH(SHASHANKMANISH@GMAIL.COM)(9013703044)(RESPONDENT)		
2	W.P.(C)-1981/2025 CM APPL. 9277/2025 CM APPL. 9278/2025 CM APPL. 9279/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK		

ADVANCE CAUSE LIST

		KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, NSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
3	W.P.(C)-2010/2025 CM APPL. 9469/2025 CM APPL. 9470/2025 CM APPL. 9471/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, MSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
4	W.P.(C)-3816/2025 CM APPL. 17777/2025 CM APPL. 17778/2025	ATTAL PLASTICS V/s UNION OF INDIA & ORS.	ASHUTOSH JAIN, TUSHAR JAIN	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH JAIN/ SHIKHAR GARG(NSVERMA.84@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA, CHAMPIONS, NSIC, PRAGYAWAN(UOIDHC@GMAIL.COM, CHAMPIONS@GOV.IN, GRIEVANCE@NSIC.CO.IN, INFO@PRAGYAWAN.COM)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
5	LPA-234/2025 CAV 124/2025 CM APPL. 19054/2025 CM APPL. 19055/2025 CM APPL. 19056/2025 CM APPL. 19057/2025	BOXING FEDERATION OF INDIA V/s DELHI AMATEUR BOXING ASSOCIATION & ANR.	PARTH GOSWAMI, VIDUSHPAT SINGHANIA	
		OTHER DETAILS OF ADVOCATES: PARTH GOSWAMI(PARTHGOSWAMI84@GMAIL.COM)(9899753875)(PETITIONER) DABA OFFICE(DABAOFFICE@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KRIDA LEGAL(CONTACTUS@KRIDALEGAL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
6	LPA-1192/2024 CM APPL. 72173/2024 CM APPL. 72175/2024	UNION OF INDIA V/s PRABODH SAXENA	ARUNIMA DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ARUNIMA DWIVEDI(ARUNIMA.ASSOCIATES@GMAIL.COM)(9810916537)(PETITIONER) RAJEEV MISHRA (RAJEEVMISHRACLC@GMAIL.COM)(0)(RESPONDENT)		
7	LPA-188/2025 CM APPL. 14504/2025 CM APPL. 14505/2025 CM APPL. 14506/2025	NEW DELHI MUNICIPAL COUNCIL V/s SH SURINDER BAJAJ & ANR.	TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) NIKHIL(NIKHIL@NCALEGAL.IN)(0)(RESPONDENT)		
8	W.P.(C)-16519/2024 CM APPL. 69826/2024	JILE SINGH V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	JAGDISH CHANDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: J.C. SHARMA & ASSOCIATES(JCSHARMA2005@GMAIL.COM, JCSHARMA2056@GMAIL.COM)(8527763179)(PETITIONER) J.C.SHARMA & ASSOCIATES(JCSHARMA2005@GMAIL.COM)(8527763179)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
9	W.P.(C)-2267/2025 CM APPL. 10698/2025 CM APPL. 10699/2025	SAHIL ALLOYS AND MACHINE TOOLS V/s STEEL AUTHORITY OF INDIA LIMITED	HARSHEEN MADAN	
		OTHER DETAILS OF ADVOCATES: HARSHEEN M PALLI, CHRITARTH PALLI, RAJAT GUPTA, RASHI JAIN(AMOD.KUMAR7804@GMAIL.COM)(0)(PETITIONER) DSP PROJECT PURCHASE, KCO ADVOCATES(DSP.PROJECTPURCHASE@SAIL.IN, OFFICE@KCOADVOCATES.IN)(0)(RESPONDENT)		
10	W.P.(C)-2838/2025 CM APPL. 13447/2025 CM APPL. 13448/2025 CM APPL. 15019/2025	SHRADHA SABURI HOSPITALITIES PVT. LTD. V/s UNION OF INDIA & ANR.	VIJENDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: VIJENDER PAL SINGH(VIJENSINGH80@GMAIL.COM)(9891372075)(PETITIONER) ARMY GOLF COURSE, UNION OF INDIA, RC DHC(ARMYGOLFCOURSE@YAHOO.CO.IN, UOIDHC@GMAIL.COM, RC21DHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

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AFTER NOTICE MISC. MATTERS				
11	EFA(OS) (COMM)-12/2024 CM APPL. 44067/2024 CM APPL. 44069/2024 WITH EFA(OS) (COMM) 25/2024	UNION OF INDIA V/s SPACECHEM ENTERPRISES	FARMAN ALI	
		OTHER DETAILS OF ADVOCATES:		
12	EFA(OS) (COMM)-25/2024 CM APPL. 74052/2024 CM APPL. 74054/2024 WITH EFA(OS) (COMM) 12/2024	M/S RAMACIVIL INDIA CONSTRUCTION PVT LTD V/s UNION OF INDIA	AVINASH KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: AVINASH KR TRIVEDI(AKTRIVEDILAWOFFICES@GMAIL.COM)(9871441764)(PETITIONER) AVINASH KR TRIVEDI(AKTRIVEDILAWOFFICES@GMAIL.COM)(9871441764)(PETITIONER) UNION OF INDIA(DELEEFDIV.CPWD@NIC.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
13	LPA-1086/2024 CM APPL. 64041/2024 CM APPL. 64042/2024 CM APPL. 64043/2024 CM APPL. 64044/2024 WITH LPA 1208/2024	GLOBAL ENERGY PRIVATE LIMITED V/s CENTRAL ELECTRICITY REGULATORY COMMISSION AND ANR.	PRATIBHANU SINGH KHAROLA	
		OTHER DETAILS OF ADVOCATES: PRATIBHANU SINGH KHAROLA(PRATIBHANU@PRATIBHANU.COM)(9741097018)(PETITIONER) PRASHANT(PRASHANTMOHANMEHTA@GMAIL.COM)(0)(RESPONDENT)		
14	LPA-1208/2024 CM APPL. 73377/2024 CM APPL. 11114/2025	GLOBAL ENERGY PRIVATE LIMITED V/s CENTRAL ELECTRICITY REGULATORY COMMISSION	PRATIBHANU SINGH KHAROLA, SKV LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: PRATIBHANU SINGH KHAROLA(PRATIBHANU@PRATIBHANU.COM)(9741097018)(PETITIONER) PRASHANT MOHANMEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(0)(RESPONDENT) CERCIND(SECY@CERCIND.GOV.IN)(0)(RESPONDENT) SECY@CERCIND(SECY@CERCIND.GOV.IN)(0)(RESPONDENT) CERCIND(INFO@CERCIND.GOV.IN)(0)(RESPONDENT) JINDAL POWER(INFO@JINDALPOWER.COM)(0)(RESPONDENT) SHRI VENKATESH(LAWYERS@SKVLAWOFFICES.COM)(0)(RESPONDENT) PRATIBHANU(PRATIBHANU@PRATIBHANU.COM)(0)(RESPONDENT) (0)(RESPONDENT) (0)(RESPONDENT)		
15	LPA-5/2025 CM APPL. 338/2025	BRIJ MOHAN V/s CENTRAL INFORMATION COMMISSION & ORS.	VIDYA SAGAR	
		OTHER DETAILS OF ADVOCATES:		
16	LPA-18/2025 CM APPL. 1424/2025 CM APPL. 1425/2025	GLOBAL ENERGY PRIVATE LIMITED V/s CENTRAL ELECTRICITY REGULATORY COMMISSION	PRATIBHANU SINGH KHAROLA	
		OTHER DETAILS OF ADVOCATES: PRATIBHAANU SINGH KHAROLA(PRATIBHANU@PRATIBHANU.COM)(974197018)(PETITIONER) CERCIND(INFO@CERCIND.GOV.IN)(0)(RESPONDENT) CERCIND(SECY@CERCIND.GOV.IN)(0)(RESPONDENT) MONOJIT(MONOJIT@CERCIND.GOV.IN)(0)(RESPONDENT)		
17	LPA-89/2025 CAV 65/2025 CM APPL. 7074/2025 CM APPL. 7075/2025 CM APPL. 7326/2025 WITH LPA 90/2025	MRS SAPNA GOVIND RAO V/s UNION OF INDIA AND ORS	ROHINI MUSA, AGARWAL LAW ASSOCIATES, NIPUN KATYAL, AMRITA SINGH	
		OTHER DETAILS OF ADVOCATES: AMRITA SINGH (AMRITASINGH.ADV@GMAIL.COM)(8860008286)(PETITIONER)		
18	LPA-90/2025 CAV 66/2025 CM APPL. 7085/2025 CM APPL. 7086/2025	MRS. SAPNA GOVIND RAO V/s UNION OF INDIA AND ORS & ANR.	ROHINI MUSA, AGARWAL LAW ASSOCIATES, AMRITA SINGH	
		OTHER DETAILS OF ADVOCATES: AMRITA SINGH (AMRITASINGH.ADV@GMAIL.COM)(8860008286)(RESPONDENT)		
19	W.P.(C)-5751/2014 CM APPL. 14183/2014 CM APPL. 19236/2018 CM APPL. 12347/2022 CM APPL. 12348/2022	VIJAY KUMAR DIWAKAR V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	RAJIV KUMAR GHAWANA, KRISHNA M. SINGH, KAMLESH KUMAR MISHRA, FAZLUL HAQ & ASSOCIATES, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: KRISHNA M. SINGH(9818333616)(PETITIONER) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJIV GHAWANA(RAJIVGHAWANA@GMAIL.COM)(0)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT)		

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20	W.P.(C)-9005/2014	RAJESH KUMAR & ANR V/s UNION OF INDIA & ORS	S.S. KHATRI	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-6802/2015	RANJEET CHAWLA V/s UNION OF INDIA AND ORS.	ANURAG CHAWLA, BHARAT ARORA	
		OTHER DETAILS OF ADVOCATES: BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER)		
22	W.P.(C)-7646/2016	MD. ILYAS V/s UNION OF INDIA AND ORS	RAJMANGAL KUMAR	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-8060/2022	AJAY KUMAR AND ORS V/s GOVT OF NCT OF DELHI AND ORS	GAURAV CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR ARYA(ADVSSR007@GMAIL.COM, PARYA.ADVOCATE@GMAIL.COM)(9212234976)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@GMAIL.COM){}(RESPONDENT) NDMC(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT)		
24	W.P.(C)-9093/2022 CM APPL. 27372/2022	HARI CHAND & ORS. V/s LAND ACQUISITION COLLECTOR (SW) AND ORS.	DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI AND CHETNA RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9811394417)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
25	W.P.(C)-13992/2023	SMT. RAJO DEVI DHARMATMA TRUST V/s UNION OF INDIA	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: JYOTI TYAGI{ }(9953021339)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){ }(RESPONDENT)		
26	W.P.(C)-15134/2023 CM APPL. 60479/2023 CM APPL. 9543/2024 CM APPL. 15605/2025	RASOI CANTEEN AND CATERER V/s UNION OF INDIA & ANR.	JOYDEEP SARMA, VISHWA BHUSHAN ARYA	
		OTHER DETAILS OF ADVOCATES: JOYDEEP SARMA(CHAMBEROFJOY@OUTLOOK.COM)(9910035893)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM, NZPZOO-CZA@NIC.IN){ }(RESPONDENT) JOYDEEP SARMA(CHAMBEROFJOY@OUTLOOK.COM)(9810811893)(PETITIONER) DHANDA ASSOCIATES(DHANDA.ASSOCIATE5000@GMAIL.COM, UOIDHC@GMAIL.COM, NPZOO-CZA@NIC.IN){ }(RESPONDENT) NERAMAC, MOHIT(CS@NERAMAC.COM, MOHIT_78@HOTMAIL.COM){ }(RESPONDENT) JOYDEEP SARMA(CHAMBEROFJOY@OUR)(9910035893)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) VISHWA BHUSHAN ARYA(BHUSHANARYA@HOTMAIL.COM)(9810127750)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
27	LPA-1250/2024 CM APPL. 76373/2024 CM APPL. 76374/2024 WITH LPA 1251/2024	ADITYA SINGH (MINOR) V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	ARJEET GAUR	
		OTHER DETAILS OF ADVOCATES: ARJEET GARU(ARJEETGAUR@GMAIL.COM)(7027946878)(PETITIONER) CLAT(CLAT@CONSORTIUMOFNLUS.AC.IN){0}(RESPONDENT) CLATOFFICE(CLATOFFICE@CONSORTIUMOFNLUS.AC.IN){0}(RESPONDENT) VC NIS(VC@NIS.AC.IN){0}(RESPONDENT) ARUN (ARUN.SRIKUMAR@KEYSTONE.LAW){0}(RESPONDENT)		
28	LPA-1251/2024 CM APPL. 76410/2024 CM APPL. 76411/2024	CONSORTIUM OF NATIONAL LAW UNIVERSITIES V/s ADITYA SINGH (MINOR) THROUGH HIS FATHER	SULABH REWARI	
		OTHER DETAILS OF ADVOCATES: ARUN SRIKUMAR(SHUBHANSH.THAKUR@KEYSTONE.LAW){0}(PETITIONER) ARJEET GARU(ARJEETGAUR@GMAIL.COM){0}(RESPONDENT) PANAKJ(PANKAJVIVEK@GMAIL.COM){0}(RESPONDENT)		
29	W.P.(C)-2363/2025 WITH LPA 1251/2024 LPA 1250/2024	HARSHITA AND ORS V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-2364/2025 WITH LPA 1251/2024 LPA 1250/2024	ANAM KHAN V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		

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31	W.P.(C)-2365/2025 WITH LPA 1251/2024 LPA 1250/2024	MASTER TIAMBAK EASHWAR THROUGH HIS NATURAL GUARDIAN VASUDHA THIAGARAJAN V/s THE CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT, T ARCHNA	
		OTHER DETAILS OF ADVOCATES: T ARCHNA (CHAITHANYAUK@GMAIL.COM)(8851949865)(PETITIONER)		
32	W.P.(C)-2366/2025 WITH LPA 1251/2024 LPA 1250/2024	PRABHAS KUMAR (MINOR) THROUGH HIS NATURAL GUARDIAN MR. PRAKHAR KUMAR V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
33	W.P.(C)-2367/2025 WITH LPA 1251/2024 LPA 1250/2024	ASLESHA AJITSARIA(MINOR) REPRESENTED BY HER FATHER VINAY AJITSARIA V/s CONSORTIUM OF NLUS AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
34	W.P.(C)-2516/2025 WITH LPA 1251/2024 LPA 1250/2024	HARDIK GARG V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(C)-2517/2025 WITH LPA 1250/2024 LPA 1251/2024	HARSHIT GARG V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
36	W.P.(C)-2558/2025	NITIKA V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
37	W.P.(C)-2559/2025 WITH LPA 1251/2024 LPA 1250/2024	A VAISHNAVI (MINOR) THROUGH HER FATHER SHRI T. ARUN V/s CONSORTIUM OF NATIONAL UNIVERSITIES THROUGH ITS PRESIDENT	THROUGH COURT, UDDYAM MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: UDDYAM MUKHERJEE(UDDYAM.MUKHERJEE@GMAIL.COM)(8860507980)(PETITIONER)		
38	W.P.(C)-2560/2025 WITH LPA 1251/2025 LPA 1250/2024	AYUSH AGRAWAL V/s CONSOTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		
39	W.P.(C)-2591/2025 WITH LPA 1251/2024 LPA 1250/2024	KUBER SWAMI V/s THE CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
40	W.P.(C)-4637/2016	RAMO DEVI & ORS V/s UNION OF INDIA & ANR	SUKHBIR SEJWAL	
		OTHER DETAILS OF ADVOCATES:		
41	W.P.(C)-3352/2018	SARJIT SINGH AND ORS. V/s UNION OF INDIA AND ORS.	B R SHARMA, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: B R SHARMA()(9818823413)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
FOR ARGUMENT				
42	LPA-148/2024 CM APPL. 10959/2024	DIRECTORATE OF ENFORCEMENT & ANR. V/s MR. MAHENDER KUMAR KHADELWAL	ZOHEB HOSSAIN, GANDHARV ANAND	
		OTHER DETAILS OF ADVOCATES: GANDHARV ANAND(COCDIARY@CIRCLEOFCOUNSELS.COM)(7020589021)(RESPONDENT)		
FOR HEARING AND DISPOSAL				
43	RSA-104/2014	JAI PAL SINGH V/s UNION OF INDIA & ANR	L C RAJPUT, B P GUPTA, BATRA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD MATTERS				
44	LPA-841/2024 CM APPL. 49407/2024 CM APPL. 49408/2024	COUNCIL OF ARCHITECTURE V/s DOBARIYA MOHIT RAMNIKAL & ANR.	GAYATRI VIRMANI	
		OTHER DETAILS OF ADVOCATES: GAYATRI VIRMANI & DISHA GUPTA(GAYATRIVIRMANI@GMAIL.COM)(9811272637)(PETITIONER) RISHABH(RISHABH.SHARMA2496@GMAIL.COM)(0)(RESPONDENT)		

07.04.2025

ADVANCE CAUSE LIST

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
 MS.MRIDULA SHARMA (PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-17384/2024 CM APPL. 74028/2024	M/S APPLIED ELECTRO MAGNETICS PVT LTD AND ANR V/s DEPUTY COMMISSIONER OF INCOME TAX AND ANR	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
2	W.P.(C)-2401/2025 CM APPL. 11315/2025 CM APPL. 11316/2025 CM APPL. 11317/2025 CM APPL. 11318/2025	M S SUPRATIK HOSPITALI PVT LTD FORMERLY M S SUPRATIK STOCK SECURITIES PVT LTD V/s CENTRAL BOARD OF DIRECT TAXES ORS	SHUBHI SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SHUBHI SRIVASTAVA(ADV.SHUBHISRIVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) INCOME TAX, CBDT(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CHAIRMANCBDT@NIC.IN)(0)(RESPONDENT)		
3	W.P.(C)-3855/2025	ADVIK HI-TECH PVT LTD V/s DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	FAO (COMM)-57/2023 CM APPL. 11061/2023 CM APPL. 11062/2023	OM PRAKASH V/s SMT. LAXMI MAURYA	SAURABH KANSAL, ROHAN AHUJA	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL, PALLAVI SHARMA KANSAL, ASHU () (9958378565)(PETITIONER) ROHAN AHUJA(ROHANAHUJA26@GMAIL.COM)(9899090111)(RESPONDENT)		
5	FAO (COMM)-232/2023 CM APPL. 57266/2023	VIJAY MUNDHRA V/s SBI CARDS AND PAYMENTS SERVICES PVT. LTD.	RAJIV SINGH PILANIA	
		OTHER DETAILS OF ADVOCATES: PILANIA LAW ASSOCIATES(ADVOCATERAJIVSINGHPILANIA@GMAIL.COM)()(PETITIONER) SBI CARDS AND PAYMENTS SERVICES PVT LTD(INVESTOR.RELATIONS@SBICARD.COM)()(RESPONDENT)		
6	FAO (COMM)-192/2024 CM APPL. 56301/2024	NITIN CHOPRA V/s M/S EASTRON OVERSEAS INC.	ANSHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: U K SINGHAL ,ARCHIT SINGHAL ,ANSHUL(LEGAL@SIGMALEGAL.IN)(9599043045)(PETITIONER) NITIN CHOPRA(LEGAL@SIGMALEGAL.IN)(9599043045)(PETITIONER) U K SINGHAL , ARCHIT SINGHAL , ANSHUL SHARMA(LEGAL@SIGMALEGAL.IN)(9599043045)(PETITIONER) SS(SSDPVT@GMAIL.COM)(9717103131)(RESPONDENT) SSD(SSDPVT@GMAIL.COM)(0)(RESPONDENT)		
7	FAO(OS)-38/2018 WITH FAO(OS) (COMM) 69/2018	MAPEX INFRASTRUCTURE PVT LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INIDA	SAMEER CHANDWANI, MV KINI LAW FIRM	

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		OTHER DETAILS OF ADVOCATES: SAMEER CHANDWANI()(9810048778)(PETITIONER)		
8	FAO(OS) (COMM)-69/2018	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S MAPEX INFRASTRUCTURE PVT LTD	MANISH K BISHNOI	
		OTHER DETAILS OF ADVOCATES: MANISH K BISHNOI()(9811548007)(PETITIONER)		
9	ITA-656/2019	PR. COMMISSIONER OF INCOME TAX - 1 V/s M/S. AMERICAN EXPRESS (INDIA) PVT. LTD.	ZOHEB HOSSAIN, NAGESWAR RAO D.D.	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM , OFFICEZHOSAIN@GMAIL.COM , VSDEEPAK99@GMAIL.COM , ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) NAGESWAR RAO D.D.(AMIT.BAHUGUNA1983@GMAIL.COM)(8860056255)(RESPONDENT)		
10	ITA-489/2022	NARAYAN INDUSTRIES V/s ACIT CIRCLE 60(1) NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH , KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER)		
11	ITA-120/2023	TRANSCEND MT SERVICES PRIVATE LIMITED V/s THE DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 25(2), NEW DELHI	SAUMYENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA , S . S TOMAR(VKALRA@VKLEGAL.IN)(9711033111)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
12	ITA-361/2023 WITH ITA 389/2024 ITA 388/2024	COMMISSIONER OF INCOME TAX, EXEMPTION, DELHI V/s M/S BHAI HOSPITAL TRUST	ABHISHEK, MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) ABHISHEK MARATHA (AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) BHAI HOSPITAL(BHAIHOSPITALTRUST@GMAIL.COM)()(RESPONDENT) BHAI HOSPITAL TRUST(BHAIHOSPITALTRUST@GMAIL.COM)()(RESPONDENT) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)		
13	ITA-388/2024 WITH ITA 361/2023	COMMISSIONER OF INCOME TAX - EXEMPTIONS V/s BHAI HOSPITAL TRUST	ABHISHEK, MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(RESPONDENT)		
14	ITA-389/2024	COMMISSIONER OF INCOME TAX - EXEMPTIONS V/s BHAI HOSPITAL TRUST	ABHISHEK, MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) BHAI (BHAIHOSPITALTRUST@GMAIL.COM)(0)(RESPONDENT) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(RESPONDENT)		
15	ITA-488/2023 CM APPL. 44433/2023	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-2 V/s CAIRN ENERGY HYDROCARBON LTD.	SANJAY KUMAR, PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.IT2@INCOMETAX.GOV.IN)()(PETITIONER) CAIRN ENERGY HYDROCARBON LTD(SUNIL.GUPTA@CAIRNINDIA.COM)()(RESPONDENT) PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(RESPONDENT)		
16	ITA-516/2024	PICO DEEPALI OVERLAYS CONSORTIUM BY DEEPALI DESIGNS AND EXHIBITS PVT LTD V/s PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL - 2, NEW DELHI	ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA()(9999959779)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)(0)(RESPONDENT)		
17	RFA(COMM)-112/2024	M/S. BOSCH LIMITED & ANR. V/s MUKESH GOEL	TAHIR ASHRAF SIDDIQUI, SAKET GOGIA	
		OTHER DETAILS OF ADVOCATES: SAKET GOGIA(ADVSAKETGOGIA@GMAIL.COM)(9739046560)(PETITIONER)		
18	RFA(COMM)-158/2024	M/S. VEENOO ELECTRONICS & ORS. V/s M/S. PSYCHE HOSPITALITY ENTERPRISES LTD.	MOHAN LAL SHARMA, RAJINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJINDER KUMAR(RKADVOCATE57@GMAIL.COM)(9811339452)(RESPONDENT)		
19	RFA(COMM)-325/2024 CM APPL. 46505/2024	RAHUL AUTOMOTIVES & ANR. V/s M/S B.K. INDUSTRIES	SHIVEK RAI KAPOOR	
		OTHER DETAILS OF ADVOCATES:		

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20	RFA(COMM)-327/2024	M/S RAKESH KUMAR GOEL V/s MUNICIPAL CORPORATION OF DELHI AND ANR	DEEPAK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
21	RFA(COMM)-388/2024 CM APPL. 54325/2024 CM APPL. 54326/2024	ABSOLUTE ELECTROVISION PVT LTD & ORS. V/s AVANTIKA ENTERPRISES & ANR.	ASHUTOSH JAIN	
		OTHER DETAILS OF ADVOCATES: MOHIT()(9953875704)(PETITIONER) ASBOLUTEEL(ASBOLUTEELLECTROVISION01@GMAIL.COM)()(PETITIONER) MOHIT()(9953875704)(RESPONDENT) HARSH RASTOGI()(9953875704)(RESPONDENT) NS YADAV(NSYADAV4000@GMAIL.COM)(9953005914)(RESPONDENT)		
22	RFA(COMM)-405/2024	PLUS MAX GROUP OF COMPANIES AND ORS. V/s DYNAMIC BRANDS PVT LTD	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) ISFAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) KUNAL(KUNAL.SHIVASTAVA@GMAIL.COM)()(RESPONDENT) KUNAL(KUNAL.SHIVASTAVA@GMAIL.COM)()(RESPONDENT)		
23	RFA(COMM)-515/2024 CM APPL. 69931/2024	KAVITA V/s RAJU DEVI BHANSALI	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARAD818@GMAIL.COM)(9871698896)(PETITIONER) S K JAIN(ADVOCATE.SKJAIN@GMAIL.COM)()(RESPONDENT)		
24	RFA(COMM)-521/2024 CM APPL. 70990/2024	MEDICYLE PHARMA V/s M/S SIMS MEDICARE	ANKIT	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA LAW(ANKITGUPTADVSC@GMAIL.COM)(8860611009)(PETITIONER) SIMSMEDICARE(SIMSMEDICARE1@GMAIL.COM)()(RESPONDENT) ANKIT GUPTA LAW ASSOCIATES(ANKITGUPTADVSC@GMAIL.COM)(8860611009)(PETITIONER) SIM MEDICARE(SIMSMEDICARE1@GMAIL.COM)()(RESPONDENT)		
25	W.P.(C)-8108/2018 CM APPL. 31100/2018 CM APPL. 54466/2018	SANJEEV JHA V/s UNION OF INDIA AND ANR.	SWATI SOOD, DEEPAK KUMAR, KIRTIMAN SINGH, AVNISH AHLAWAT, GAUTAM NARAYAN, MUHAMMAD ZAID	
		OTHER DETAILS OF ADVOCATES: SWATI SOOD()(8587716157)(PETITIONER) DEEPAK KUMAR()(9999679903)(PETITIONER) MUHAMMAD ZAID(OFFICEOFADVMUHAMMADZAID@GMAIL.COM)(9873766218)(PETITIONER)		
26	W.P.(C)-9491/2018 CM APPL. 36957/2018	PARAMJEET SINGH AND ORS. V/s UNION OF INDIA AND ORS.	AMIT SINGH, AKSHAY MAKHIJA, MITHILESH PAL, JAGJIT SINGH, AJJAY ARORAA, MONIKA ARORA, ARJUN PANT, SAROJ BIDAWAT	
		OTHER DETAILS OF ADVOCATES: AMIT SINGH()(9953575389)(PETITIONER)		
27	W.P.(C)-7553/2019 CM APPL. 31377/2019	RAJESH AGGARWAL V/s UNION OF INDIA AND ORS.	HARSH K. SHARMA, RITU DAMAN BHARDWAJ, ANIL GROVER	
		OTHER DETAILS OF ADVOCATES: HARSH K. SHARMA()(9971595083)(PETITIONER)		
28	W.P.(C)-3716/2022	VIKAS SINGHAL V/s INCOME TAX OFFICER WARD 52 (1) DELHI AND ORS..	KAPIL GOEL	
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
29	W.P.(C)-5919/2022	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-2 V/s AIRCOM INTERNATIONAL LTD	SANJAY KUMAR, SANAT KAPOOR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) AIRCOM INTERNATIONAL LTD.(SHOUVIK.ROY@TEOCO.COM)()(RESPONDENT) SANAT KAPOOR(SCU1965@GMAIL.COM,SUMITLALCHANDANI2010@GMAIL.COM)(9711466693)(RESPONDENT)		
30	W.P.(C)-9297/2022	HARDEEP SINGH BEING LEGAL HEIR OF LATE SARDAR SAWARUP SINGH V/s INCOME TAX OFFICER WARD 68(5) NEW DELHI & ANR.	YOGESH KUMAR JAGIA	
		OTHER DETAILS OF ADVOCATES: AMIT SOOD AND RISHABH NANGIA(OFFICE.JAGIA@GMAIL.COM)(26106604)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
31	W.P.(C)-334/2023	OPPO MOBILES INDIA PRIVATE LIMITED V/s UNION OF INDIA & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

32	W.P.(C)-3871/2023 CM APPL. 15056/2023 CM APPL. 7777/2024	R.D. PURI V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20 & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: MAHESH AGARWAL(RISHI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MAHESH AGARWAL (RISHI@AGLAW.IN)(9810188705)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) INCOMETAX(DELHI.INV3.2@INCOMETAX.GOV.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-4940/2023 CM APPL. 19112/2023	VINAY GUPTA V/s ACIT, CIRCLE 22(2), DELHI & ANR.	NAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR(NAVKUMAR1512@GMAIL.COM)(9555481152)(PETITIONER)		
34	W.P.(C)-8035/2023 CM APPL. 30869/2023	S.K. INTEGRATED CONSULTANTS V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 43 1	DHIRAJ ABRAHAM PHILIP	
		OTHER DETAILS OF ADVOCATES: DHIRAJ A. PHILIP(DHIRAJPHILIP@DUASSOCIATES.COM)(9899778389)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
35	W.P.(C)-15368/2023	MS H.L. MALHOTRA AND COMPANY PVT LTD V/s INCOME TAX OFFICE WARD 11 1 AND ORS	MANU K GIRI, SHANKAR KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: MANU K GIRI(SOLICITOR.TAX@GMAIL.COM)(9891735995)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.ITO11.1@INCOMETAX.GOV.IN)()(RESPONDENT) SHANKAR KUMAR JHA(SHANKAR_KUMARJHA@REDIFFMAIL.COM)(9810400515)(PETITIONER)		
36	W.P.(C)-16520/2023 CM APPL. 66617/2023	MALLIKA EMPIRE PRIVATE LIMITED V/s ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION) CIRCLE 1(1)(1) DELHI & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
37	W.P.(C)-610/2024 CM APPL. 2706/2024	WIPRO ENTERPRISES PRIVATE LIMITED & ANR. V/s SECRETARY, DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH & ANR.	ARCHANA SAHADEVA	
		OTHER DETAILS OF ADVOCATES: ARCHANA SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(9818758576)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
38	W.P.(C)-959/2024 CM APPL. 3939/2024 WITH W.P.(C) 960/2024 W.P.(C) 961/2024	M/S REAL TIME DATA SERVICES PRIVATE LIMITED V/s PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-7 & ANR.	SATYALIPSU RAY	
		OTHER DETAILS OF ADVOCATES: SATYALIPSU RAY(RAYSATYALIPSU@GMAIL.COM)(9968591792)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
39	W.P.(C)-960/2024 CM APPL. 3941/2024	M/S REAL TIME DATA SERVICES PRIVATE LIMITED V/s PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-7 & ANR.	SATYALIPSU RAY	
		OTHER DETAILS OF ADVOCATES: SATYALIPSU RAY(RAYSATYALIPSU@GMAIL.COM)(9968591792)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
40	W.P.(C)-961/2024 CM APPL. 3943/2024	M/S REAL TIME DATA SERVICES PRIVATE LIMITED V/s PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-7 & ANR.	SATYALIPSU RAY	
		OTHER DETAILS OF ADVOCATES: SATYALIPSU RAY(RAYSATYALIPSU@GMAIL.COM)(9968591792)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	W.P.(C)-5112/2024 CM APPL. 20944/2024	NIRMAL MALHOTRA V/s PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI 10 & ORS.	SUMIT KUMAR BATRA	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA AND SUMIT K. BATRA(OFFIC@KLYTOSLEGAL.COM)(7290911000)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) PRINICPAL COMMISSIONER (NAGAMANICKAM.SAYIRAJ@INCOMTAX.GOV.IN)()(RESPONDENT)		

42	W.P.(C)-10529/2024 CM APPL. 43269/2024	DHANUKA AGRITECH LTD V/s ASSTT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2 & ORS.	SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(41060661)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
43	W.P.(C)-12172/2024 CM APPL. 799/2025	BENETTON INDIA PVT. LTD V/s DEPUTY COMMISSIONER OF INCOME TAX	TANVEER ZAKI, VIPUL AGRAWAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIK(ANSARI_RBS@YAHOO.COM)(9811310355)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) GIBRAN NAUSHAD (VIPULAGR.OFFICE@GMAIL.COM)(9958045501)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) ANSARI RBS(ANSARI_RBS@YAHOO.COM)(0)(RESPONDENT)		
44	W.P.(C)-12571/2024 CM APPL. 52248/2024	DELTA AIR LINES PRIVATE LIMITED V/s DCIT CIRCLE 7(1) DELHI & ANR.	MAYANK PACHAURI	
		OTHER DETAILS OF ADVOCATES: NAGESH KUMAR BEHL(NAGESH@NAGESHBEHL.COM)(9810611888)(PETITIONER) DCIT CIRCLE 7 (1), DELHI(DELHI.DCIT7.1@INCOMETAX.GOV.IN, DELHI.DCIT.JUDICIALHC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
45	W.P.(C)-13972/2024 CM APPL. 58465/2024	GRM FOODS PVT LTD V/s ASSITANT COMMISSIONER OF INCOME TAX & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) INCOME TAX, RUCHIR BHATIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, BHATJARUCHIR@GMAIL.COM)(0)(RESPONDENT) ADP CHAMBERS, EASHA(MAIL@ADPCHAMBERS.IN, EASHA@LGCLASSOCIATES.COM)(0)(RESPONDENT) SHLOK(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(0)(RESPONDENT)		
46	W.P.(C)-14247/2024 CM APPL. 59704/2024 CM APPL. 59706/2024 CM APPL. 2620/2025 WITH W.P.(C) 14253/2024 W.P.(C) 14275/2024	DHANSAMRIDHI FINANCE PRIVATE LIMITED V/s ASSISSTANT COMMISSIONER OF INCOME TAX & ANR.	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
47	W.P.(C)-14253/2024 CM APPL. 59714/2024 CM APPL. 59716/2024 CM APPL. 2621/2025	DHANSAMRIDHI FINANCE PRIVATE LIMITED V/s ASSISSTANT COMMISSIONER OF INCOME TAX & ANR.	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
48	W.P.(C)-14275/2024 CM APPL. 59763/2024 CM APPL. 59765/2024 CM APPL. 2622/2025	DHANSAMRIDHI FINANCE PRIVATE LIMITED V/s ASSISSTANT COMMISSIONER OF INCOME TAX & ANR.	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
49	W.P.(C)-14623/2024 CM APPL. 61408/2024	JH FASHIONS PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
50	W.P.(C)-16431/2024	ZTE TELECOM INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20 & ORS.	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
51	W.P.(C)-17333/2024 CM APPL. 73787/2024	QUATTRO REALCON PVT. LTD. V/s ACIT CIRCLE 19(1), DELHI	SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN, DEEPANSHU JAIN , SHAANTANU JAIN(DSLEGAL2018@GMAIL.COM)(9871544495)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
52	W.P.(C)-164/2025 WITH W.P.(C) 1007/2025	SURESH KUMAR JAIN V/s THE CENTRALIZED PROCESSING CENTRE & ANR.	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

53	W.P.(C)-1007/2025	SURESH KUMAR JAIN V/s THE CENTRALIZED PROCESSING CENTRE & ANR.	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
54	W.P.(C)-336/2025 CM APPL. 1665/2025 CM APPL. 1666/2025	SPRINGER HEALTHCARE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	HIMANSHU SHEKHAR SINHA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT3.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
55	W.P.(C)-678/2025 WITH W.P.(C) 694/2025	M/S. ATS REAL ESTATE BUILDERS PVT. LTD. THROUGH ITS DIRECTOR V/s COMMISSIONER OF INCOME TAX, TDS-1 AND ORS.	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) INCOME TAX, LEGAL CGST DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, LEGAL.CGSTDDELHISOUTH@GOV.IN)(0)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
56	W.P.(C)-694/2025	M/S. ATS REAL ESTATE BUILDERS PVT. LTD. THROUGH ITS DIRECTOR V/s COMMISSIONER OF INCOME TAX, TDS-1 AND ORS.	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) INCOME TAX, LEGAL CGST DE(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, LEGAL.CGSTDDELHISOUTH@GOV.IN)(0)(RESPONDENT) ANURAG (ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-1663/2025 CM APPL. 8127/2025	AKIN GUMP STRAUSS HAUER FELD LLP V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE INTERNATIONAL TAX 1 1 1 & ANR.	ANKUL GOYAL	
		OTHER DETAILS OF ADVOCATES: ANKUL GOYAL/ ASHISH SARDA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
58	W.P.(C)-13246/2024 CM APPL. 55360/2024	RAMAA ADVISORS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
59	W.P.(C)-13247/2024 CM APPL. 55362/2024	RAMAA ADVISORS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
60	W.P.(C)-13248/2024 CM APPL. 55365/2024	RAMAA ADVISORS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
61	W.P.(C)-13249/2024 CM APPL. 55367/2024	RAMAA ADVISORS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
62	W.P.(C)-13250/2024 CM APPL. 55369/2024	RAMAA ADVISORS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
63	W.P.(C)-13251/2024 CM APPL. 55371/2024	RAMAA ADVISORS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) RAMA ADVISORS(PDCOS@REDIFFMAIL.COM)(0)(PETITIONER)		

		INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN){0}{RESPONDENT}		
FOR FINAL HEARING				
64	FAO (COMM)-102/2023 CM APPL. 22201/2023 CM APPL. 8438/2024	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD .(IRCTC) V/s M/S DEEPAK AND CO. & ANR.	RASHMI MALHOTRA, NARESH K THANAI	
		OTHER DETAILS OF ADVOCATES: RASHMI MALHOTRA(RASMMIMALHOTRA@GMAIL.COM){9818539397}{PETITIONER} RASHMI MALHOTRA(RASMMIMALHOTRA@GMAIL.COM){9818539397}{PETITIONER} RASHMI MALHOTRA (RASMMIMALHOTRA@GMAIL.COM){9818539397}{PETITIONER} NARESH(NARESHTHANAI@THANAILAW.COM){}(RESPONDENT) NARESH(NARESHTHANAI@THANAILAW.COM){}(RESPONDENT) THANAI LAW(NARESHTHANAI@THANAILAW.COM){}(RESPONDENT) NARESH THANAI(NARESHTHANAI@YAHOO.COM){9811014029}{PETITIONER} RASMMI MALHOTRA(RASMMIMALHOTRA@GMAIL.COM){}(PETITIONER) NARESH THANAI(NARESHTHANAI@YAHOO.COM){9811014029}{RESPONDENT} NARESH K THANAI(NARESHTHANAI@YAHOO.COM){9811014029}{RESPONDENT}		
65	RFA(OS)(COMM)-15/2018	M/S GUPTA INTERNATIONAL & ORS V/s ASHOK KUMAR SINGHAL & ANR	MANIK AHLUWALIA, KUNAL GOSAIN	
		OTHER DETAILS OF ADVOCATES: MANIK AHLUWALIA(){9810409491}{PETITIONER} KUNAL GOSAIN(KUNALGOSAIN3@GMAIL.COM){9999449903}{PETITIONER}		
FOR FINAL DISPOSAL				
66	W.P.(C)-6769/2023 CM APPL. 26458/2023 WITH W.P.(C) 9729/2023	RAMESH CONSTRUCTION COMPANY V/s INCOME TAX OFFICER WARD 44 (6) DELHI & ANR.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ADMIN@AGSLEGAL.COM){9056299999}{PETITIONER} INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO20.1@INCOMETAX.GOV.IN){}(RESPONDENT)		
67	W.P.(C)-9729/2023 CM APPL. 37303/2023	SAJJAN KUMAR V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 61 (1) DELHI & ANR.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ADMIN@AGSLEGAL.COM){9056299999}{PETITIONER} INCOME TAX(DELHI.ITO20.1@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT61.1@INCOMETAX.GOV.IN){}(RESPONDENT)		
FOR FINAL DISPOSAL (CONNECTED)				
68	W.P.(C)-2916/2014 CM APPL. 60255/2024 WITH W.P.(C) 2917/2014	COMMISSIONER OF INCOME TAX (CENTRAL)-II V/s ISHU FINANCE & INVESTMENT PVT. LTD	ST COUNSEL, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: ROHIT JAIN(ROHIT@VAISHLAW.COM){0}{PETITIONER} VINAY VAISH AND KAVITA JHA(){9810771910}{RESPONDENT} DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN){0}{RESPONDENT}		
69	W.P.(C)-2917/2014	COMMISSIONER OF INCOME TAX (CENTRAL)-II V/s KAMLA GARG	ST COUNSEL	
		OTHER DETAILS OF ADVOCATES:		
70	W.P.(C)-2918/2014 CM APPL. 60222/2024	COMMISSIONER OF INCOME TAX (CENTRAL)-II V/s MAMRAM LIMITED	ST COUNSEL, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){0}{PETITIONER} DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN){0}{RESPONDENT}		
71	W.P.(C)-2920/2014	COMMISSIONER OF INCOME TAX (CENTRAL)-II V/s SYMPHONY CELEBRATORS PVT. LTD	ST COUNSEL	
		OTHER DETAILS OF ADVOCATES:		
72	W.P.(C)-2921/2014	COMMISSIONER OF INCOME TAX (CENTRAL)-II V/s SANJAY GUPTA	ST COUNSEL	
		OTHER DETAILS OF ADVOCATES:		
73	W.P.(C)-2922/2014	COMMISSIONER OF INCOME TAX (CENTRAL)-II V/s RAM KISHAN GUPTA	ST COUNSEL	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS(ANMM)				
74	W.P.(C)-4091/2017 CM APPL. 17956/2017 WITH W.P.(C) 4135/2017 W.P.(C) 53/2019 W.P.(C) 180/2019 W.P.(C) 6915/2017 W.P.(C) 7017/2017	BHARTI TELEMEDIA LIMITED & ANR V/s TELECOM REGULATORY AUTHORITY OF INDIA	HARSH KAUSHIK & ABHAY CHATTOPADHYAY, SANDEEP S LADDA AND YASHVARDHAN, KIRTIMAN SINGH, SAKET SINGH	
		OTHER DETAILS OF ADVOCATES:		

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75	W.P.(C)-4135/2017 CM APPL. 18080/2017 CM APPL. 28307/2018 CM APPL. 22194/2019 CM APPL. 51318/2019	TATA SKY LTD. & ANR V/s TELECOM REGULATORY AUTHORITY OF INDIA & ANR	RISHI AGRAWALA FOR AGARWAL LAW ASSOCIATES, ARJUN NATRAJAN, SNDEEP S LADDA AND YASHVARDHAN, VIKAS MAHAJAN, AUJUN NATARAJAN	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA FOR AGARWAL LAW ASSOCIATES()(9811699639)(PETITIONER) RISHI AGRAWALA FOR AGARWAL LAW ASSOCIATES()(9810188705)(PETITIONER) ARJUN NATRAJAN()(9899640295)(PETITIONER)		
76	W.P.(C)-7017/2017 CM APPL. 29125/2017	TARUN MEHTA V/s TELECOM REGULATORY AUTHORITY OF INDIA AND ANR	TUSHAR SINGH, KIRTIMAN SINGH, ARJUN NATARAJAN	
		OTHER DETAILS OF ADVOCATES:		
77	W.P.(C)-180/2019 CM APPL. 874/2019	TATA SKY LIMITED V/s TELECOM REGULATORY AUTHORITY OF INDIA AND ANR.	RISHI AGARWALA	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA()(9810188705)(PETITIONER)		
78	W.P.(C)-53/2019 CM APPL. 241/2019	SUN DIRECT TV PRIVATE LIMITED AND ANR. V/s TELECOM REGULATORY AUTHORITY OF INDIA	NEETI NIYAMAN	
		OTHER DETAILS OF ADVOCATES: NEETI NIYAMAN()(8130641694)(PETITIONER)		
END OF THE BOARD MATTERS				
79	ITA-456/2023	AIR FRANCE V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAX 1	UMA SHANKAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR MAKHIJA (USHANKER161@GMAIL.COM)(9643573178)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		

COURT NO. 42
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ORDERS				
1	CONT.CAS.(CRL)-15/2023	SHIKHA KANWAR V/s RAJAT KANWAR	ROSEMARY RAJU, SANJAY DEWAN	Listing Remarks: ON SENTENCE
		OTHER DETAILS OF ADVOCATES: ROSEMARY RAJU(ROSEMARYRAJU89@GMAIL.COM)(9582735814)(PETITIONER) SHIKHA KANWAR(TINA4@HOTMAIL.COM)(9582735814)(PETITIONER) RAJAT KANWAR(RAJATKANWAR@YAHOO.COM)(9810138959)(RESPONDENT) SANJAY DEWAN(SDADVOCATE@REDIFFMAIL.COM)(9811036782)(RESPONDENT)		
PART-HEARD MATTERS(CONNECTED)				
2	CRL.M.(BAIL) 1032/2023 CRL.M.(BAIL) 1728/2023 In CRL.A.-441/2020 WITH CRL.A. 308/2020	MANJU DEVI V/s STATE	GAURAV KUMAR, ADIT SUBRAMANIAM PUJARI	
		OTHER DETAILS OF ADVOCATES: MANJU DEVI(R.GAURAVSINGH@GMAIL.COM)()(RESPONDENT) MANJU DEVI(R.GAURAVSINGH@GMAIL.COM)()(RESPONDENT) GAURAVKUMAR(R.GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) FIDES & FIDUCIA LAW FIRM(GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE(RAJESH.LAW@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-S-2018) CRL.A. 629/2020 FILED BY CHANDA DEVI (D. OF HEARING : 2025-05-07) CRL.A. 456/2020 FILED BY VIKAS KUMAR (D. OF HEARING : 2025-05-07) CRL.A. 575/2020 FILED BY HEMA MASIH (D. OF HEARING : 2025-05-07) CRL.A. 364/2020 FILED BY BRAJESH KUMAR THAKUR (D. OF HEARING : 2025-05-07) CRL.A. 588/2020 FILED BY KRISHAN KUMAR RAM @KRISHNA@KISHAN (D. OF HEARING : 2025-05-07) CRL.A. 30/2021 FILED BY KIRAN KUMARI (IN JAIL) (DISPOSED ON : 2023-09-20)

ADVANCE CAUSE LIST

		STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(PETITIONER) RAJESH(RAJESH.LAW@GMAIL.COM)(9891235156)(RESPONDENT) R.T.I (OFFICE.ASPCHAMBERS@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PAIROKAR ARUN KUMAR (KUNDANK741@GMAIL.COM)(9999720412)(PETITIONER) KAPIL SHARMA (DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		CRL.A. 29/2021 FILED BY RAMASHANKAR SINGH @ MASTER SAHAB @ MASTERJI (IN JAIL) (D. OF HEARING : 2025-05-07) CRL.A. 35/2021 FILED BY GUDDU KUMAR PATEL @ GUDDU (D. OF HEARING : 2025-05-07) CRL.A. 10/2021 FILED BY NEHA KUMARI (D. OF HEARING : 2025-05-07) CRL.A. 344/2021 FILED BY MINU DEVI (D. OF HEARING : 2025-05-07) CRL.A. 404/2021 FILED BY SAISTA PRAVEEN @ MADHU (D. OF HEARING : 2025-05-07) CRL.A. 331/2022 FILED BY RAVI KUMAR ROSHAN (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(CBI-1-S-2018)
3	CRL.A.-10/2021	NEHA KUMARI V/s STATE (CBI, SPE, SCB, PATNA BIHAR)	PANDEY SATYA PRAKASH	
		OTHER DETAILS OF ADVOCATES: NEHA KUMARI(ADVOCATEPSPRAKASH@GMAIL.COM)(8010831936)(RESPONDENT) NEHA KUMARI(ADVOCATEPSPRAKASH@GMAIL.COM)(8010831936)(RESPONDENT) PANDEY SATYA PRAKASH(ISHWAR9631@GMAIL.COM)(9911069281)(PETITIONER) RAJESH(RAJESH.LAWS@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI- 1-S-2018) CRL.A. 629/2020 FILED BY CHANDA DEVI (D. OF HEARING : 2025-05-07) CRL.A. 456/2020 FILED BY VIKAS KUMAR (D. OF HEARING : 2025-05-07) CRL.A. 575/2020 FILED BY HEMA MASIH (D. OF HEARING : 2025-05-07) CRL.A. 364/2020 FILED BY BRAJESH KUMAR THAKUR (D. OF HEARING : 2025-05-07) CRL.A. 588/2020 FILED BY KRISHAN KUMAR RAM @KRISHNA@KISHAN (D. OF HEARING : 2025-05-07) CRL.A. 441/2020 FILED BY MANJU DEVI (D. OF HEARING : 2025-05-07) CRL.A. 30/2021 FILED BY KIRAN KUMARI (IN JAIL) (DISPOSED ON : 2023-09-20) CRL.A. 29/2021 FILED BY RAMASHANKAR SINGH @ MASTER SAHAB @ MASTERJI (IN JAIL) (D. OF HEARING : 2025-05-07) CRL.A. 35/2021 FILED BY GUDDU KUMAR PATEL @ GUDDU (D. OF HEARING : 2025-05-07) CRL.A. 344/2021 FILED BY MINU DEVI (D. OF HEARING : 2025-05-07) CRL.A. 404/2021 FILED BY SAISTA PRAVEEN @ MADHU (D. OF HEARING : 2025-05-07) CRL.A. 331/2022 FILED BY RAVI KUMAR ROSHAN (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(CBI-1-S-2018)

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-927/2018 CM APPL. 9044/2018 CM APPL. 20459/2018 CM APPL. 10569/2021 CM APPL. 16422/2024 CM APPL. 16423/2024 CM APPL. 22301/2024 CM APPL. 22302/2024 WITH W.P.(C) 7396/2021	ANAND NIKETAN COOPERATIVE HOUSING SOCIETY LTD. V/s ASSTT. REGISTRAR (H/SEC-I) AND ANR.	ANJALI CHAUHAN, ASHOK CHHABRA, SURESH CHAND SINGHAL, RAJIV VIG, DIPTI CHAUHAN, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: ASHOK CHHABRA()(9810008481)(PETITIONER) SURESHSINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) ANIPR(ANIPR@SCHTHEY.COM)(9717253403)(RESPONDENT) RAJIV VIG(RAJIVVIGADVOCATE@GMAIL.COM)()(PETITIONER) S.C. SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJIV AGGARWAL(RAJIVVIGADVOCATE@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) S.C. SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT) RAJIV VIG(RAJIVVIGADVOCATE@GMAIL.COM)(9811231233)(PETITIONER) DIPTI CHAUHAN(CHAUHANLAWCHAMBER0@GMAIL.COM)(7827816897)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
2	W.P.(C)-7396/2021 CM APPL. 23310/2021 WITH W.P.(C) 927/2018	SHRI NAR SINGH AWATAR & ORS. V/s THE REGISTRAR OF CO-OPERATIVE SOCIETIES & ORS.	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER)		

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		SURESHSINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) SURESHSINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) THE REGISTRAR OF CO-OPERATIVE SOCIETIES(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) THE ASSISTANT REGISTRAR OF COOPERATIVE SOCIETIES(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) ANANDNIKETAN COOPERATIVE HOUSING SOCIETY LIMITED (ANIPR@SACHTHEY.COM)(9717253403)(PETITIONER) SANOTSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANAND NIKETAN COOPERATIVE HOUSING SOCIETY LIMITED(ANIPR@SACHTHEY.COM)(9717253403)(RESPONDENT)		
3	W.P.(C)-12555/2022	M/S. SUPERSHINE EXIM PVT. LTD. V/s COMMISSIONER OF CUSTOMS EXPORTS & ANR.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) COMMISSINER OF CUSTOMS(ASINGLASS@GMAIL.COM)(9818601006)(RESPONDENT)		
FOR ADMISSION				
4	W.P.(C)-959/2023 CM APPL. 3701/2023 CM APPL. 26668/2023	SH. BRAHM DEV SHARMA AND ORS. V/s THE VAISH CO-OP. ADARSH BANK LTD. AND ORS.	BABU LAL GUPTA	
		OTHER DETAILS OF ADVOCATES: B.L GUPTA (BLGUPTA282@GMAIL.COM)(9312049415)(PETITIONER) HOVAISH (HOVAISH@GMAIL.COM)()(RESPONDENT) RCOOP (RCOOP@NIC.IN)()(RESPONDENT) B.L.GUPTA(BLGUPTA282@GMAIL.COM)(9312049415)(PETITIONER) VCA(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@VCABDELHI.IN)(9868250806)(RESPONDENT)		
5	W.P.(C)-16334/2024 CM APPL. 68842/2024	HINDUSTAN COCA-COLA BEVERAGES PRIVATE LIMITED V/s COMMISSIONER, CENTRAL TAX (DELHI WEST) & ORS.	AJAY AGGARWAL	
		OTHER DETAILS OF ADVOCATES: AJAY AGGARWAL(OFFICEAJAYAGGARWAL@GMAIL.COM)(8368109328)(PETITIONER) HARPREET SINGH, CHAMBERS OF MB(HARPREETGSTANDINGCOUNSEL@GMAIL.COM, CHAMBERSOFMB@GMAIL.COM)()(RESPONDENT) SHASHANK GARG, SINHA ADVOCATE(OFFICE@SHASHANKGARG.NET, SINHAADVOCATE@HOTMAIL.COM)()(RESPONDENT)		
6	W.P.(C)-982/2025	THOMSON REUTERS INDIA PRIVATE LIMITED V/s THE COMMISSIONER , DEPARTMENT OF TRADE AND TAXES AND ORS	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY, ARUN BHADARIA, AAKANSHA WADHWANI(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHANDRESH GUPTA, CEXDEL(STANDINGCOUNSELGNCTD@GMAIL.COM, CHANDRESH.GUPTA@GOV.IN, CCU- CEXDEL@NIC.IN)(9868250806)(RESPONDENT) RAJEEV AGGARWAL()(9810341151)(RESPONDENT)		
7	W.P.(C)-3967/2025 CM APPL. 18457/2025	HARBHAJAN SINGH THUKRAL V/s GOVERNMENT OF NCT OF DELHI DEPARTMENT OF TRADE AND TAXES & ANR.	HARI KISHAN	
		OTHER DETAILS OF ADVOCATES: HARI KISHAN(HKA.DELHI@GMAIL.COM)(9818038911)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDDELHISOUTH@GOV.IN)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	CUSAA-27/2024	M/S SIDDHI VINAYAK IMPORTERS V/s COMMISSIONER OF CUSTOMS	SHIKHA SAPRA	
		OTHER DETAILS OF ADVOCATES: SHIKHA SAPRA & SAGAR ROHATGI(SHIKHASAPRA@GMAIL.COM)(9818055059)(PETITIONER) SIDDHI VINAYAK IMPORTER(ROHATGISAGAR@GMAIL.COM)(9654886608)(PETITIONER) COMMISSIONER OF CUSTOMS(ANURAGOJHA0502@GMAIL.COM)(25659825)(RESPONDENT)		
9	LPA-588/2018 CM APPL. 43328/2018 CM APPL. 47974/2024	UNION OF INDIA & ANR V/s M/S HIMACHAL EMTA POWER LIMITED	ROOH-E-HINA DUA, ROOHINA DUA, ABHIMANYU BHANDARI, ROOH-E- HINA DUA	
		OTHER DETAILS OF ADVOCATES: DL HC ED(DL.HC-ED@GOV.IN)()(PETITIONER) ROOHE HINA DUA(Arav.PANDIT@AXONPARTNERS.IN)(9717143190)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ROOH-E-HINA DUA(MFORMALLICK@GMAIL.COM)(8130315533)(RESPONDENT)		
10	LPA-724/2019 CM APPL. 49513/2019 WITH LPA 727/2024	UNITED INDIA INSURANCE COMPANY LIMITED V/s COMPETITION COMMISSION OF INDIA	UDAYAN JAIN, DEVAHUTI PATHAK, MANAN SHISODIA, SAMAR BANSAL, KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES: UDAYAN JAIN()(9810336364)(PETITIONER)		

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11	LPA-727/2024 CM APPL. 43486/2024 WITH LPA 724/2019	COMPETITION COMMISSION OF INDIA V/s GEEP INDUSTRIES & ORS.	ARJUN KRISHNAN	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHNAN, ANKUR(ARJUN@SAMVADPARTNERS.COM)(9766965564)(PETITIONER) COMPETITION COMMISSION OF INDIA(LEGAL.DIVISION@CCI.GOV.IN)(0)(PETITIONER) GEEP INDUSTREIS PVT LTD(PUSHPA@THANAWALGROUP.NET)(0)(RESPONDENT)		
12	SERTA-1/2025 CM APPL. 1325/2025 CM APPL. 1326/2025	COMMISSIONER OF CENTRAL SERVICE TAX, DELHI V/s CHANSON CAR AT CALL PVT. LTD	ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGLA (ASINGLASSC@GMAIL.COM)(9818601006)(PETITIONER) CHAN SONGROUP(CHANDHOK@CHANSONGROUP.CO.IN)(0)(RESPONDENT)		
13	W.P.(C)-5184/2019 WITH W.P.(C) 5668/2019 W.P.(C) 220/2020	SANJEEV MAGGU V/s ADDITIONAL COMMISSIONER OF CUSTOMS	NAVEEN MALHOTRA, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA()(9810035082)(PETITIONER) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		
14	W.P.(C)-5668/2019 WITH W.P.(C) 220/2020	RAMESH WADHERA V/s ADDITIONAL COMMISSIONER OF CUSTOMS	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA()(9810035082)(PETITIONER)		
15	W.P.(C)-220/2020 WITH W.P.(C) 10837/2020 W.P.(C) 5668/2019	M/S HQ LAMPS MANUFACTURING CO. PVT. LTD. V/s COMMISSIONER OF CUSTOMS	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA()(9810035082)(PETITIONER)		
16	W.P.(C)-7300/2019 WITH W.P.(C) 1054/2020	RANJANA KAPOOR V/s MANI RAM THROUGH HIS LEGAL HEIRS & ANR	ARJUN KRISHAN MAHAJAN, HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHAN MAHAJAN(AMAHAJAN@MLO.CO.IN)(9810047321)(PETITIONER) HARSHIT JAIN(ADVHARSHITJAIN@GMAIL.COM)(9899113806)(RESPONDENT)		
17	W.P.(C)-1054/2020	SMT. RANJANA KAPOOR V/s RAJDHANI COOPERATIVE HOUSE BUILDING SOCIETY LTD. AND ANR.	ARJUN KRISHAN MAHAJAN, HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHAN MAHAJAN(AMAHAJAN@MLO.CO.IN)(9810047321)(PETITIONER) HARSHIT JAIN(ADVHARSHITJAIN@GMAIL.COM)(9899113806)(RESPONDENT)		
18	W.P.(C)-9667/2019 CM APPL. 6562/2023 CM APPL. 6563/2023 CM APPL. 62857/2024 CM APPL. 62858/2024 CM APPL. 15057/2025 CM APPL. 15058/2025	SMT. PRATIBHA RAI AND ANR. V/s REGISTRAR OF COOPERATIVE SOCIETIES AND ORS.	HARSHIT GULATI, DAYANAND SHARMA, MUKESH KUMAR TIWARI, SHRI RAM RAI, SUBODH K PATHAK	
		OTHER DETAILS OF ADVOCATES: HARSHIT GULATI()(8104356518)(PETITIONER) SEEMA SINGH(ANEGIADV22@GMAIL.COM)(8505902233)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RCOOP(RCOOP@NIC.IN, JDM.SOCIETY98@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-12346/2019 CM APPL. 50417/2019 CM APPL. 19426/2023 WITH W.P.(C) 1822/2023	SH. RAMAN KAUSHIK AND ORS. V/s THE REGISTRAR, CO-OPERATIVE SOCIETIES, DELHI AND ANR.	ANIL KUMAR, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR()(9810537420)(PETITIONER) ANIL (ANILADVOCATE@GMAIL.COM, OFFICE.JAWAHARRAJA@GMAIL.COM, RSADVOCATESFIRM@GMAIL.COM)()(PETITIONER) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM, TANDONADVOCATES@GMAIL.COM)(9810177733)(RESPONDENT)		
20	W.P.(C)-1822/2023	MS. SUMAN V/s THE REGISTRAR CO-OPERATIVE SOCIETIES, DELHI AND ANR.	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: S.S. PARASHER(SHASHI67PARASHER@GMAIL.COM)(9717854755)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RCOOP(RCOOP@NIC.IN)()(RESPONDENT)		
21	W.P.(C)-1745/2020	PAWAN KUMAR KARNANI V/s UNION OF INDIA & ORS.	SHIVASHISH KARNANI	
		OTHER DETAILS OF ADVOCATES: SHIVASHISH KARNANI(SHIVASHISH.ADVOCATE@GMAIL.COM)(9818472772)(PETITIONER)		

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22	W.P.(C)-6093/2022	M/S PARDOSH METALEX THROUGH ITS PROP. INDIRA SHARMA V/s SALES TAX OFFICER-II DELHI AND ANR	SHUBHAM BHALLA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM BHALLA(SHUBHAMBHALLA@HOTMAIL.COM)(9654427273)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) R K BATRA(BHATIA_HC@HOTMAIL.COM, RKBATRA@GMAIL.COM)(9810082677)(RESPONDENT)		
23	W.P.(C)-9239/2022	ARPIT AGGARWAL V/s ADDITIONAL DIRECTOR GENERAL, DIRECTORATE GENERAL OF GST INTELLIGENCE & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM){}(RESPONDENT) ADDITIONAL DIRECTOR GENERAL(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER)		
24	W.P.(C)-13787/2022	ANUJ JAIN V/s PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT)	REENA RAWAT	
		OTHER DETAILS OF ADVOCATES: REENA RAWAT(PKADVOCATE@GMAIL.COM)(9654400862)(PETITIONER) PRINCIPAL COMMISSIONER OF CUSTOMS(IMP.ICDTKD@GOV.IN){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT)		
25	W.P.(C)-16227/2022	DELHI NAGRIK SEHKARI BANK LTD V/s THE REGISTRAR OF COOPERATIVE SOCIETIES AND ANR	VIVEK SINGH, BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIALNCE.VIVEK@GMAIL.COM)(9818807068)(PETITIONER) NARENDRA (LEXALLIANCE.NARENDRA@GMAIL.COM){}(RESPONDENT) BIPUL KUMAR MISHRA(BIPULMISHRA2003@YAHOO.COM)(9818020554)(RESPONDENT)		
26	W.P.(C)-12131/2023	SANDEEP JAISWAL V/s UNION OF INDIA & ORS.	ABHINAV SINGH RAGHUVANSHI, RISHI KUMAR AWSTHI, ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: ABHINAV S. RAGHUVANSHI(OFFICE.LEGALINTELLIGENCE@GMAIL.COM)(9599347918)(PETITIONER) CMD(CMD@CONCORINDIA.COM, KS@PIGROUP.IN, INFO@NGPILLAI.IN)(1126784646)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(9811111993)(RESPONDENT) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(9910014337)(RESPONDENT)		
27	W.P.(C)-16255/2023	M/S KRISHNA INTERNATIONAL V/s COMMISSIONER DELHI GOOD AND SERVICE TAX	JITENDRA KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR JHA(JITENDRAJHAADV@GMAIL.COM)(9811243945)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-181/2024	MD PARWEZ ALAM ALIAS PARVEZ ALAM V/s NEW DELHI MUNICIPAL COUNCIL AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-1056/2024 CM APPL. 4424/2024	M/S AIRWORKS INDIA ENGINEERING PVT. LTD V/s DEPUTY COMMISSIONER, CGST DELHI	AGRIM ARORA	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT)		
30	W.P.(C)-3606/2024 CM APPL. 14811/2024	M/S INNOVATIVE METALS V/s UNION OF INDIA & ORS.	BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: HEMANT KOTHARI AND BHARAT GUPTA(BHARAT@BHARATG.CO)(9013534938)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DEPUTY COMMISSIONER CGST WAZIPUR DIVISION CGST DELHI(LEGALSTDELHI3@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
31	W.P.(C)-5330/2024	SANTOSH KUMAR GUPTA PROPRIETOR MAHAN POLYMERS V/s PR COMMISSIONER, DELHI GOODS AND SERVICE TAX & ANR.	ASHOK KUMAR BABBAR	
		OTHER DETAILS OF ADVOCATES: A K BABBAR AND BHARAT KR. TRIPATHI(AKBABBAR@GMAIL.COM)(9811115749)(PETITIONER)		

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		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)	
32	W.P.(C)-6426/2024 CM APPL. 26803/2024	NEW LAJPAT RAI MARKET (P.G. MARKET) TRADERS ASSOCIATION V/s MUNICIPAL CORPORATION OF DELHI AND ANR.	VINEET MEHTA
		OTHER DETAILS OF ADVOCATES: VINEET MEHTA(VINMENHTA99@GMAIL.COM)(9810353944)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	
33	W.P.(C)-7322/2024	M/S KUKU OVERSEAS V/s COMMISSIONER OF CUSTOMS & ANR.	AKHIL KRISHAN MAGGU, GIBRAN NAUSHAD
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)	
34	W.P.(C)-10318/2024 CM APPL. 42263/2024 CM APPL. 42288/2024 CM APPL. 50983/2024 CM APPL. 50984/2024 CM APPL. 16245/2025	ANUJ KUMAR AGARWAL, ADVOCATE V/s REGISTRAR OF CO OPERATIVE SOCIETIES & ORS.	VIPUL GANDA
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(AGARWALANUJ@YAHOO.COM)(9818203873)(PETITIONER) REGISTRAR COOPERATIVE SOCIETIES (STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SUNIL KUMAR(AGARWALANUJ@YAHOO.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL KUMAR()(9818203871)(PETITIONER)	
35	W.P.(C)-15141/2024	SWASTIK TRADERS V/s COMMISSIONER OF VAT AND ANR.	VINEET BHATIA
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
36	W.P.(C)-15599/2024	TREHAN INTERNATIONAL CONSULTANTS AND ENGINEERS PVT LTD V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX AND ANR	RAHUL GUPTA
		OTHER DETAILS OF ADVOCATES: RAHUL GUPTA(RAHULGUPTA219A@GMAIL.COM)(9711953429)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)	
37	W.P.(C)-15910/2024	NAMMO INDIA PVT LTD V/s COMMISSIONER CENTRAL GST DELHI EAST & ANR.	RUCHIR BHATIA
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810371417)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)	
38	W.P.(C)-16236/2024 CM APPL. 68203/2024	CONTITECH INDIA PVT LTD V/s ASSISTANT COMMISSIONER (RECOVERY) & ORS.	YOGENDRA ALDAK
		OTHER DETAILS OF ADVOCATES: YOGENDRA ALDAK, AGRIM ARORA(YOGENDRA.ALDAK@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(8010333998)(PETITIONER) HARPREET SINGH, PUNIT BHALLA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, PUNITBHALLA@GMAIL.COM, PUNITBHALLA@AOL.COM)(0)(RESPONDENT)	
39	W.P.(C)-478/2025 CM APPL. 2226/2025	RAJESH SAINI (PROPRIETOR OF M/S JMD POLYMERS) V/s DEPUTY DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE, GURUGRAM ZONAL UNIT, GURUGRAM & ORS.	KARAN SACHDEV
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARAN@KSACHDEV.COM)(9560712505)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) KARAN SACHDEV, SOMESH JAIN(KARAN@KSACHDEV.COM, SOMESHJAIN@KSACHDEV.COM)(0)(RESPONDENT)	

40	W.P.(C)-1963/2025 CM APPL. 9222/2025 WITH W.P.(C) 15314/2022 W.P.(C) 2451/2025 W.P.(C) 2454/2025 W.P.(C) 2511/2025 W.P.(C) 2512/2025	PAREXEL INTERNATIONAL (INDIA) PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KUMAR SAMBHAV	
		OTHER DETAILS OF ADVOCATES: KUMAR SAMBHAV , JAYANT SHARMA(OFFICE@KUMARSAM.IN)(9763337504)(PETITIONER) UNION OF INDIA, ADITYA SINGLA(UOIDHC@GMAIL.COM, ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(1123384193)(RESPONDENT) CUSDEL(COMMRACCIMP-CUSDEL@NIC.IN)(0)(RESPONDENT)		
41	W.P.(C)-2451/2025 CM APPL. 11629/2025 WITH W.P.(C) 2454/2025 W.P.(C) 2511/2025 W.P.(C) 2512/2025	SURESH REDDY . P V/s UNION OF INDIA & ORS.	KUMAR SAMBHAV	
		OTHER DETAILS OF ADVOCATES: KUMAR SAMBHAV , JAYANT SHARMA(OFFICE@KUMARSAM.IN)(9763337504)(PETITIONER) UNION F INDIA, ADITYA SINGLA(UOIDHC@GMAIL.COM, ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(1123384193)(RESPONDENT) CUSDEL(COMMRACCIMP-CUSDEL@NIC.IN)(0)(RESPONDENT)		
42	W.P.(C)-2454/2025 CM APPL. 11632/2025	RAVI SHANKAR PYNDA V/s UNION OF INDIA & ORS.	KUMAR SAMBHAV	
		OTHER DETAILS OF ADVOCATES: KUMAR SAMBHAV , JAYANT SHARMA(OFFICE@KUMARSAM.IN)(9763337504)(PETITIONER) UNION OF INDIA, ADITYA SINGLA(UOIDHC@GMAIL.COM, ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(1123384193)(RESPONDENT) CUSDEL(COMMRACCIMP-CUSDEL@NIC.IN)(0)(RESPONDENT)		
43	W.P.(C)-2511/2025 CM APPL. 11868/2025	venu GOPAL REDDY ADAPA V/s UNION OF INDIA & ORS.	KUMAR SAMBHAV	
		OTHER DETAILS OF ADVOCATES: KUMAR SAMBHAV , JAYANT SHARMA(OFFICE@KUMARSAM.IN)(9763337504)(PETITIONER) UNION OF INDIA, ADITYA SINGLA(UOIDHC@GMAIL.COM, ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(1123384193)(RESPONDENT) CUSDEL(COMMRACCIMP-CUSDEL@NIC.IN)(0)(RESPONDENT)		
44	W.P.(C)-2512/2025 CM APPL. 11870/2025	RAJSEKHAR GOLLAPPAGARI V/s UNION OF INDIA & ORS.	KUMAR SAMBHAV	
		OTHER DETAILS OF ADVOCATES: KUMAR SAMBHAV , JAYANT SHARMA(OFFICE@KUMARSAM.IN)(9763337504)(PETITIONER) UNION OF INDIA, ADITYA SINGLA(UOIDHC@GMAIL.COM, ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(1123384193)(RESPONDENT) CUSDEL(COMMRACCIMP-CUSDEL@NIC.IN)(0)(RESPONDENT)		
45	W.P.(C)-3430/2025	HLS ASIA LIMITED V/s ASSISTANT COMMISSIONER, DIVISION HAUZ KHAS, CGST DELHI SOUTH COMMISSIONERATE	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDK@LAKSHMISRI.COM)(8010333998)(PETITIONER) CGST DELHI SOUTH(LEGAL.CGSTDDELHISOUTH@GOV.IN)(0)(RESPONDENT)		
FOR FINAL HEARING				
46	W.P.(C)-1442/2021 CM APPL. 4130/2021 CM APPL. 4131/2021	M/S DALIP MOTOR WORKS V/s MUNICIPAL CORPORATION OF DELHI & ANR.	SAMEER JAIN, AMIT SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SAMEER JAIN AND YAYASHREE PARIHAR(JAYASHREE@PSLCHAMBERS.COM)(9818877450)(PETITIONER) SAMEER (SAMEER.JAIN@PAMASIS.COM)(8130288788)(PETITIONER) MUNICIPAL CORPORATION OF DELHI AND ANR.(SOLICITOR6@GMAIL.COM){}(RESPONDENT) AMIT SINGH CHAUHAN(ARSCHAUHAN.CO@GMAIL.COM)(9811578575)(RESPONDENT)		
47	W.P.(C)-5389/2021	BHAJANPURA COOPERATIVE URBAN THRIFT AND CREDIT SOCIETY LTD V/s REGISTRAR COOPERATIVE SOCIETIES	RAJESHWER KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: BHAJANPURA COOPERATIVE URBAN THRIFT AND CREDIT SOCIETY LTD(SOCIETY.BHAJANPURA@GMAIL.COM)(9873347703)(RESPONDENT) BHAJANPURA COOPERATIVE URBAN THRIFT & CREDIT SOCIETY LTD(SERVICE@BHANAJPURASOCIETY.COM){}(RESPONDENT) RAJESHWAR K. GUPTA(RAJESWER.GUPTA82@GMAIL.COM)(9873576770)(PETITIONER) RAJESHWER GUPTA(RAJESWER.GUPTA82@GMAIL.COM)(9873576770)(PETITIONER) REGISTRAR COOPERATIVE SOCIETIES(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) REGISTRAR COOPERATIVE SOCIETIES(RCOOP@NIC.IN)(8285021263)(PETITIONER) A(RCOOP@NIC.IN){}(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

FOR DISPOSAL				
48	W.P.(C)-4144/2022	NTPC LTD V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS.	DEEPAK AGARWAL, REGLAW CHAMBERS, ANUPAM VARMA, SANJAY VASHISHTHA, SAKIE JAKHARIA, SIDDHANT NATH	
		OTHER DETAILS OF ADVOCATES: SHAILESH MADIYAL(SHAILESHMADIYAL@SALVUSPARTNERS.COM)(9899549234)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) CEENGRLL MES(CEENGRLL-MES@NIC.IN){}(RESPONDENT) SUJIT SINGH(SUJJITSINGH303@REDIFF.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAYLAIN(SANJAYLAIN.CHAMBER@GMAIL.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT) KRISHNENDU(KRISHNENDU@KDATTA.IN){}(RESPONDENT) SUNIL(SUNILF.ADV@GMAIL.COM){}(RESPONDENT) {}(RESPONDENT) ANUPAM VARMA (KRISHANSRANA68@GMAIL.COM)(9818644755)(PETITIONER) SANJAY VASHISHTHA(SANJAY.VASHISHTHA@OUTLOOK.COM)(9999753811)(RESPONDENT) SAKIE JAKHARIA(SAKIE.JAKHARIA@GMAIL.COM)(9810943533)(PETITIONER) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(RESPONDENT)		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 1231/2025 REVIEW PET. 9/2025 In W.P.(C)-12208/2023 (Disposed off case)	SANTOSH KUMAR SAHU, EX CPL 742598-N V/s UNION OF INDIA & ORS.	SHAILJA KULSHRESHTHA, RISHABH CHARANLAL SAHU	
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) VIPIN SHARMA(SHARMAVIPIN1086@GMAIL.COM, UIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RISHABH SAHU(RISHABH@SAHULEGAL.COM)(9910055066)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(0)(RESPONDENT)		
2	CM APPL. 16468/2025 REVIEW PET. 157/2025 In W.P.(C)-12284/2023 (Disposed off case)	RADHA KRISHAN SAHOO, EX CPL 742467-A V/s UNION OF INDIA & ORS.	SHAILJA KULSHRESHTHA, VIDUR DWIVEDI, VIDUR DWIVEDI, ANSHUMAN MEHROTRA	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) VIPIN SHARMA(SHARMAVIPIN1086@GMAIL.COM, UIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AMIT GUPTA(AMITGUPTA0764@GMAIL.COM)(9711326509)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(0)(RESPONDENT) VIDUR DWIVEDI(VIDUR.DWIVEDI91@GMAIL.COM)(9717116963)(PETITIONER) ANSHUMAN MEHROTRA(ADVANSHUMANMEHROTRA@GMAIL.COM)(9582597616)(PETITIONER)		
PART-HEARD MATTERS				
3	FAO(OS) (COMM)-200/2023 CM APPL. 47338/2023 CM APPL. 47339/2023 CM APPL. 47340/2023	SUN PHARMA LABORATORIES LTD. V/s FINECURE PHARMACEUTICALS LTD. & ORS.	SACHIN GUPTA	
		OTHER DETAILS OF ADVOCATES: SUN PHARMA LABORATORIES LTD(MAYUR.GAUTAM@SUNPHARMA.COM)()(PETITIONER) SUN PHARMA LABORATORIES LTD(MAYUR.GAUTAM@SUNPHARMA.COM)()(PETITIONER) SACHIN GUPTA(INFO@LITLEGAL.IN)(9811180270)(PETITIONER) SACHIN GUPTA(INFO@LITLEGAL.IN)(9811180270)(PETITIONER) ALOBITE HEALTHCARE(VISHAL@FINECUREPHARMA.COM)()(RESPONDENT) GLOBAL MEDISCIENCES LTD(IPR@FINECUREPHARMA.COM)()(RESPONDENT) SS RANA(LITIGATION.IP@SSRANA.COM)()(RESPONDENT)		
4	W.P.(C)-12082/2016 CM APPL. 46307/2023	NARESH KUMAR V/s UNION OF INDIA & ORS	ABINASH K MISHRA & ASSOCIATES, MONIKA ARORA, GAURANG KANTH	
		OTHER DETAILS OF ADVOCATES: ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)()(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(RESPONDENT)		

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HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	FAO(OS)-22/2025 CM APPL. 10950/2025 CM APPL. 10951/2025	RAKESH KUMAR MITTAL V/s GL TANDON AND ORS	UMESH KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES: U K SINGHAL(LEGAL@SIGMALEGAL.IN)(9599043048)(PETITIONER) SEERAT SINGH(SINGH.SEERAT@GMAIL.COM)(0)(RESPONDENT) CHIRAG(CHIRAG.MADAN@MSLAWCHAMBERS.COM)(0)(RESPONDENT) CHAAVI ARORA(CHAAVIARORA2296@GMAIL.COM)(0)(RESPONDENT)		
2	MAT.APP.(F.C.)-429/2024 CM APPL. 73962/2024 CM APPL. 73963/2024	KAVITA KUMARI V/s SH MUKESH KUMAR	ADARSH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
3	FAO(OS)-33/2025 CM APPL. 13961/2025	RAKESH KUMAR MITTAL V/s MAJ GENERAL JN GOEL	UMESH KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES: U K SINGHAL(LEGAL@SIGMALEGAL.IN)(9599043048)(PETITIONER) C SINGH(C.SINGH.SEERAT@GMAIL.COM)(0)(RESPONDENT) CHAAVI (CHAAVIARORA2296@GMAIL.COM)(0)(RESPONDENT) MS LAW CHAMBERS(CHIRAG.MADAN@MSLAWCHAMBERS.COM)(0)(RESPONDENT)		
4	MAT.APP.(F.C.)-403/2024 CM APPL. 71410/2024	MR MICHAEL CHAKARBORTY V/s MRS SHYAMSHRI CHAKARBORTY	MAHIP DATTA PARASHAR	
		OTHER DETAILS OF ADVOCATES:		
5	MAT.APP.(F.C.)-447/2024 CM APPL. 76645/2024 CM APPL. 76646/2024	KAUSHIK SENGUPTA V/s ANAMICA ROY	SHASHI SHANKER	
		OTHER DETAILS OF ADVOCATES:		
6	MAT.APP.(F.C.)-31/2025 CM APPL. 4302/2025	ARUN KUMAR V/s PRIYA UPADHYAY ALIAS KHUSHI	LOKESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-737/2025 CM APPL. 3646/2025 CM APPL. 3647/2025	COMMISSIONER OF POLICE AND ORS V/s ASI (EXE) RAMBIR SINGH AND ANR	VIKRANT NILESH GOYAL	
		OTHER DETAILS OF ADVOCATES: VIKRANT N GOYAL(VNGOYAL@GMAIL.COM)(9953228888)(PETITIONER) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(0)(RESPONDENT)		

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8	W.P.(C)-1139/2025 CM APPL. 5602/2025 CM APPL. 5603/2025 CM APPL. 5809/2025	UNION OF INDIA V/s NAVNEET RAJAN WASAN, IPS	MANISHA AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MANISHA AGRAWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)(9818427971)(PETITIONER) NR WASAN(NRWASAN@GMAIL.COM)(0)(RESPONDENT)		
9	W.P.(C)-1300/2025 CM APPL. 6464/2025	SANJEET KUMAR AND OTHERS V/s CHIEF SECRETARY HEALTH AND OTHERS	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: ROHIT R KHERA & ASSOCIATES(ADVOCATEROHITKHERA@GMAIL.COM)(9810535008)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, SECY HFW(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, SECYHFW@NIC.IN)(9868250806)(RESPONDENT) PSFIN, PS HEALTH, MSGBPANT,(PSFIN@NIC.IN, PSHEALTH@NIC.IN, MSGBPANT@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
10	CONT.CAS(C)-963/2024 WITH EFA(OS) 1/2021	BDR BUILDERS AND DEVELOPERS PVT. LTD. THROUGH MR. RAJESH GUPTA V/s LALIT MODI	PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES:		
11	EFA(OS)-1/2021 CM APPL. 3003/2021 CM APPL. 55316/2023 CM APPL. 9963/2025 WITH CONT.CAS(C) 963/2024	LALIT MODI V/s BDR BUILDERS AND DEVELOPERS PVT. LTD	KARAN BABUTA, JAYASHREE SHUKLA DASGUPTA, KARAN BABUTA, PRASHANT MEHTA, PRASHANT MEHTA, K & K ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: LALIT MODI(LALITMODI@HOTMAIL.COM)(9999955555)(RESPONDENT) LALIT MODI(LALITMODI@HOTMAIL.COM)(9999955555)(RESPONDENT) KARAN BABUTA , DAKSH ARORA, ASTHA GUPTA, ANUJ TYAGI(CLO@CHOPRALAWOFFICES.COM)(9910827777)(PETITIONER) LALIT MODI(LALITMODI@HOTMAIL.COM)(9999955555)(PETITIONER) BDR BUILDERS AND DEVELOPERS PVT. LTD(RAJESH@BDRGROUP.CO.IN){}(PETITIONER) BDR BUILDERS AND DEVELOPERS PVT. LTD(RAJESH@BDRGROUP.CO.IN){}(PETITIONER) BDR BUILDERS AND DEVELOPERS PVT LTD(RAJESH@BDRGROUP.CO.IN){}(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT) ANUMEHA(ANUMEHA@KANDKASSOCIATES.IN)(0)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT) { } (PETITIONER)		
12	EFA(OS)-19/2018 CM APPL. 51232/2018 CM APPL. 231/2020 CM APPL. 12415/2021 WITH RFA(OS) 79/2018 RFA(OS) 1/2025 RFA(OS) 2/2025	HOUSING & URBAN DEVELOPMENT CORPORATION LTD V/s TOMORROW LAND TECHNOLOGIES EXPORTS LTD & ANR	ROHIT SHARMA, ANSHUL CHOWDHARY, PAVAN SACHDEVA, PAVAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: ROHIT SHARMA , ANSHUL CHOWDHARY{}(9958035522)(PETITIONER) ROHIT SHARMA , ANSHUL CHOWDHARY{}(9958035522)(PETITIONER) PAVAN SACHDEVA{}(9871000014)(PETITIONER) PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) ROHIT SHARMA(DELHIOFFICE@RSCHAMBERS.COM)(9958035522)(PETITIONER) TOMMORROWLAND TECHNOLOGIES (PAVANSACHDEVA8@GMAIL.COM)(9871000014)(RESPONDENT) RAJEEV SHARMA(RAJEEVSHARMALEGAL@HOTMAIL.COM)(9810104886)(RESPONDENT)		
13	RFA(OS)-79/2018 CM APPL. 48747/2018 CM APPL. 48748/2018	HOUSING & URBAN DEVELOPMENT CORPORATION LTD (HUDCO) V/s TOMORROW LAND TECHNOLOGIES EXPORTS LTD & ANR	ROUNAK NAYAK, PAVAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: ROUNAK NAYAK{}(9958035522)(PETITIONER)		
14	RFA(OS)-1/2025 WITH EFA(OS) 19/2018 RFA(OS) 79/2018	M/S TOMMORROWLAND LIMITED, FORMERLY KNOWN AS M/S SHOES EAST LTD V/s HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND ANR	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
15	RFA(OS)-2/2025 WITH RFA(OS) 79/2018 EFA(OS) 19/2018 RFA(OS) 1/2025	M/S TOMMORROWLAND LIMITED, FORMERLY KNOWN AS M/S SHOES EAST LTD V/s HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND ANR	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
16	FAO(OS)-1/2014	UNION OF INDIA V/s PT MUNSHI RAM & ASSOCIATES PVT LTD	ANUJ AGGARWAL, ANUSUYA SALWAN	
		OTHER DETAILS OF ADVOCATES: ANUSUYA SALWAN(ANU11SALWAN@YAHOO.CO.IN)(9811225368)(RESPONDENT)		

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17	FAO(OS)-67/2023 CM APPL. 27453/2023 CM APPL. 27455/2023	JAUHARI LAL & ANR. V/s GURUDEV ASHRAM TRUST & ORS.	KAPIL WADHWA, NAVEEN NAGARJUNA, MANMEET KAUR SAREEN	
		OTHER DETAILS OF ADVOCATES: KAPIL WADHWA(KAPIL@WADHWACHAMBERS.COM)(9891929028)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) NAVEEN(NAVEENNAGARJUNA@GMAIL.COM)()(RESPONDENT) ANAND(OFFICE@ANANDANDASSOCIATES.CO.IN)()(RESPONDENT) NAVEEN NAGARJUNA(NAVEEN.NAGARJUNA@SUKUMAR.IN)(9632196700)(PETITIONER) MANMEET KAUR SAREEN(MANMEET@MKSLAW.IN)(8800624624)(PETITIONER)		
18	FAO(OS)-41/2024 CM APPL. 20045/2024 CM APPL. 20046/2024	M/S MONSHER FIRE PROTECTION SYSTEM PVT. LTD. V/s AIRPORT AUTHORITY OF INDIA	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES:		
19	LPA-1101/2024 CM APPL. 64900/2024	SHRI MOHKAM SINGH V/s DELHI JAL BOARD	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL & MEGHNA DE & L GANGMEI & N BHUSHAN(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANGEETA(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT)		
20	LPA-1191/2024 CM APPL. 72138/2024 CM APPL. 72139/2024	GENERAL SECRETARY ALL INDIA KAMGAR UNION V/s MAHANAGAR TELEPHONE NIGAM LTD AND ORS	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES:		
21	LPA-1193/2024 WITH LPA 1194/2024	AKHTAR ALI V/s BSES YAMUNA POWER CO LTD & ORS.	BHIM SAIN	
		OTHER DETAILS OF ADVOCATES: BHIM SAIN(ADV.BHIMSAIN@GMAIL.COM)(9871693736)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SANDEEP(SANDEEP@PRABHAKARASSOCIATES.IN)(0)(RESPONDENT) MANISH(MANISH@KDATTA.IN)(0)(RESPONDENT)		
22	LPA-1194/2024	ROSHAN LAL V/s BSES RAJDHANI POWER LTD AND OTHERS	BHIM SAIN	
		OTHER DETAILS OF ADVOCATES: BHIM SAIN(ADV.BHIMSAIN@GMAIL.COM)(9871693736)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(PETITIONER) MANISH(MANISH@KDATTA.IN)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
23	MAT.APP.(F.C.)-199/2019 CM APPL. 33846/2019 CM APPL. 53843/2023	PALLAVI MOHAN ALIAS PALLAVI MENON V/s RAGHU MENON	IMRAN MOULAFY, IMRAN MOULAEY, SUMAN ARORA	
		OTHER DETAILS OF ADVOCATES: IMRAN MOULAFY()(9811331873)(PETITIONER) IMRAN MOULAEY(IMRANMOULAEY@GMAIL.COM)(9990091359)(PETITIONER) SUMAN ARORA(ARORAS16@GMAIL.COM)()(RESPONDENT)		
24	CM APPL. 61245/2024 (CM For Restoration) CM APPL. 61247/2024 CM APPL. 61248/2024 In MAT.APP.(F.C.)-201/2019 (Disposed off case)	GEETA RANI V/s SANDEEP KUMAR	VARUN SAKHUJA, MOHD ZOHAIB, VIKAS PATNI JAIN	
		OTHER DETAILS OF ADVOCATES: VARUN SAKHUJA()(9555444582)(PETITIONER) VIKAS PATNI JAIN(VIKASJAIN.LLB@GMAIL.COM)(9911331276)(RESPONDENT)		
25	MAT.APP.(F.C.)-167/2023	BHAGWAT DAYAL V/s SANTOSH SHARMA	SAURABH BHARGAVAN, SAURABH BHARGAVAN, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: BHARGAVAN & CO(ADV.SAURABH@YAHOO.COM)(9873566019)(PETITIONER) SAURABH BHARGAVAN(ADV.SAURABH@YAHOO.COM)(9873566019)(PETITIONER) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(RESPONDENT)		
26	MAT.APP.(F.C.)-234/2023	SURENDER SINGH PAUL V/s SAVITA PAUL	ISHWAR CHAND	
		OTHER DETAILS OF ADVOCATES: DINESH CHANDER YADAV(ADVOCATERISHI.AS@GMAIL.COM)(9810458157)(PETITIONER) SURENDER()(8527974663)(PETITIONER) SAVITA()(9999414318)(RESPONDENT)		
27	MAT.APP.(F.C.)-306/2023 CM APPL. 54182/2023 CM APPL. 54183/2023	DEVESH MANASWI DAS V/s APARNASHREE	SHASHANK SHEKHAR JHA, SANYA KUMAR, RISHABH BANSAL	
		OTHER DETAILS OF ADVOCATES: SANYA KUMAR(SANYAKUMAR1505@GMAIL.COM)(9818335779)(RESPONDENT) RISHABH BANSAL (RISHABHBNSL@GMAIL.COM)(9999456920)(PETITIONER)		

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28	MAT.APP.(F.C.)-42/2024	SAPNA KATIYAR V/s SATYAJIT ANAND	SHASHANK SHARMA, RAHUL RANJAN	
		OTHER DETAILS OF ADVOCATES: VHS LEGAL(VINODKR_ADVOCATE@YAHOO.CO.IN)(9810085320)(PETITIONER) SATYAJIT(SATYAJITANAND87@GMAIL.COM)()(RESPONDENT) RAHUL RANJAN(ADVRAHULRANJAN@GMAIL.COM)(9650510500)(PETITIONER)		
29	MAT.APP.(F.C.)-175/2024	JYOTI V/s DEEPAK PANCHAL	TARUN GARG	
		OTHER DETAILS OF ADVOCATES: TARUN GARG(TARUNGARG03@ICLOUD.COM)(8285832757)(PETITIONER) TARUN(TARUN1423GARG@GMAIL.COM)()(PETITIONER) VIJAY (VIJAYATYAGI71@GMAIL.COM)()(RESPONDENT)		
30	MAT.APP.(F.C.)-226/2024 CM APPL. 40132/2024	NEHA SHARMA V/s ARPIT SHARMA	ANKIT KUMAR, JYOTI GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT KUMAR, VAIBHAV(NKRAM2020@GMAIL.COM)(8527780290)(PETITIONER) ARPIT(ARPITSMIALS@REDIFFMAIL.COM)(0)(RESPONDENT) JYOTI GUPTA(JYOTI.GUPTA.LAWYER@GMAIL.COM)(9711166616)(RESPONDENT)		
31	MAT.APP.(F.C.)-309/2024 CM APPL. 55356/2024 CM APPL. 55357/2024	MR RAJESH ANAND V/s SMT SIMRAN ANAND ALIAS SIMRIN ANAND	YOGENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: YUGANT KUHAH & RAHUL(ADV_SKSHARMA@YAHOO.CO.IN)(9971161636)(PETITIONER) SIMRINANAND(SIMRINANAND@YAHOO.CO.IN)(0)(RESPONDENT)		
32	MAT.APP.(F.C.)-374/2024 CM APPL. 67114/2024	ROHAN NIGAM V/s MEGHA NIGAM	PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) ROHAN NIGAM(RAHULNIGAM@HOTMAIL.COM)(9821014438)(PETITIONER) MEGHA NIGAM(MEGHANIGAM1001@GMAIL.COM)(0)(RESPONDENT)		
33	MAT.APP.(F.C.)-378/2024 CM APPL. 67646/2024	SMT RANI DEVI V/s SH DINESH KUMAR & ANR.	AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES:		
34	MAT.APP.(F.C.)-430/2024 CM APPL. 74079/2024	NITIJ ARENJA V/s ANGELLINA ARENJA	SHREYA SINGHAL, SHREYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: SANJAY ABBOT(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER) PRABHIJT JAUHAR(PJAUHAR2009@GMAIL.COM)(0)(RESPONDENT) ANGELLINA(ANGELLINA@TOUCHOFHEALTH.IN)(0)(RESPONDENT) SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER)		
35	RFA(OS)-37/2016	BHARAT OMAN REFINERIES LTD V/s TIONG WOON PROJECT & CONTRACTING PTE LTD & ANR	SANAT KUMAR, S SANTANAM SWAMINADHAN, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(RESPONDENT)		
36	W.P.(C)-5449/2003	HARISH KUMAR V/s UOI & ORS.	B.S.MAINEE, YOGESH SHARMA, JAGJIT SINGH, AK TRIVEDI, U.SRIVASTAVA, DEEPAK VERMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
37	W.P.(C)-12088/2015 CM APPL. 32128/2015	UNION OF INDIA & ANR V/s PRADEEP KUMAR TYAGI & ANR	ARUN BHARDWAJ, M.K. BHARDWAJ, RESPDT. NO.1 IN PERS	
		OTHER DETAILS OF ADVOCATES:		
38	W.P.(C)-10411/2019	SANJEEV KUMAR & ORS V/s ESIC & ORS	M K BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER)		
39	W.P.(C)-6630/2020	SANJAY SINGH AND ORS V/s UNION OF INDIA AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER)		

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		UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
40	W.P.(C)-1468/2021 CM APPL. 4223/2021 WITH W.P.(C) 4566/2023	UNION OF INDIA & ORS. V/s SHRI JITENDRA PRATAP SINGH	RAVI PRAKASH, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(RAVIPRAKASH1066@GMAIL.COM)(8368861101)(RESPONDENT) UNION OF INDIA(RAVIPRAKASH1066@GMAIL.COM)(8368861101)(RESPONDENT) RAVI PRAKASH(KRISHANITA1981@GMAIL.COM)(9871452750)(PETITIONER) RAVI PRAKASH()(9871452750)(PETITIONER) SHRI JITENDRA PRATAP SINGH(JITENDRA.SINGH83@GOV.IN)(9819692683)(PETITIONER) SHRI JITENDRA PRATAP SINGH(JITENDRA.SINGH83@GOV.IN)(9819692683)(PETITIONER) SHRI JITENDRA PRATAP SINGH(JITENDRA.SINGH83@GOV.IN)(9819692683)(PETITIONER) SHRI JITENDRA PRATAP SINGH(JITENDRA.SINGH83@GOV.IN)(9819692683)(PETITIONER) SHRI JITENDRA PRATAP SINGH(JITENDRA.SINGH83@GOV.IN)(9819692683)(PETITIONER) JITENDRA SINGH(JITENDRA.SINGH83@GOV.IN)(9819692683)(RESPONDENT)		
41	W.P.(C)-4566/2023 CM APPL. 17398/2023	UNION OF INDIA & ORS. V/s SH. JITENDRA PRATAP SINGH	RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(PETITIONER) JITENDRA(JPSINGH_IRS@YAHOO.COM)()(RESPONDENT)		
42	W.P.(C)-2146/2021 CM APPL. 6257/2021 CM APPL. 71262/2024	THE DIRECTOR BUREAU OF OUTREACH AND COMMUNICATION AND ORS V/s CHITRA SHARMA AND ORS.	VIVEK KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: VIVEKGOYAL(VIVEKGOYALCGSC@GMAIL.COM)(9810373320)(PETITIONER) VIVEK K GOYAL(VIVEKGAYALADV@HOTMAIL.COM)(9810373320)(PETITIONER) N N JHA()(9304490954)(RESPONDENT) AKASH DEEP(AKSHDEEP.SAROD@GMAIL.COM)(8010187997)(RESPONDENT) SANTOSH ASHISH()(8218289822)(RESPONDENT) CHITRA SHARMA(SHARMACHITRA8@GMAIL.COM)(8368909389)(RESPONDENT) B PAL CHOWDHARY(BPC1957@YAHOO.IN)()(RESPONDENT) MANOJ BANSAL(MANOJBANSAL10856@GMAIL.COM)(9868824365)(RESPONDENT) KULDEEP KUMAR SAGRA()(9840428195)(RESPONDENT) VIPUL GAUR()(7002598587)(RESPONDENT) J V PANPATIL()(9498001968)(RESPONDENT) GOPA BISWAS(BISWASGOPA.2009@REDIFFMAIL.COM)(8383004740)(RESPONDENT) DHURVA AWASTHY(2DHURVA@GMAIL.COM)(9891186661)(RESPONDENT) KIRAN KUMAR()(9404731500)(RESPONDENT) SANTOSH R DESHMUKH()(8411827373)(RESPONDENT) G JAY KUMAR()(9677093352)(RESPONDENT) MUKESH SHARMA()(9024077336)(RESPONDENT) VIVEK GOYAL(VIVEKGOYALADV@HOTMAIL.COM)(9810373320)(PETITIONER) AISHWARYA(LEGAL.AISHWARYA@GMAIL.COM)(0)(RESPONDENT)		
43	W.P.(C)-2906/2021 CM APPL. 8740/2021 CM APPL. 51754/2022	GOVT OF NCT OF DLEHI & ANR. V/s SMT INDRA RANI SAGAR	AVNISH AHLAWAT, AVNISH AHLAWAT, ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: GOVT OF NCT OF DLEHI (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) CHIEF SECRETARY (AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) SMT INDRA RANI SAGAR (ADVYOGESHSHARMA@YAHOO.CO.IN)(9818148728)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT) A K TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
44	W.P.(C)-14169/2022 CM APPL. 43268/2022	DR. M.A HAQUE & ANR. V/s UNION OF INDIA & ANR.	RAJ KUMAR KAPOOR	
		OTHER DETAILS OF ADVOCATES: R.K. KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
45	W.P.(C)-15990/2022 CM APPL. 6577/2023	MAJ REENA GOSWAMI AND ORS V/s UNION OF INDIA AND ORS & ANR.	KARAN SINGH BHATI	
		OTHER DETAILS OF ADVOCATES: CHITRANGDA RASTRAVARA(BHATIASSOCIATES@GMAIL.COM)(9350887879)(PETITIONER) CHITRANGDA RASTRAVARA(BHATIASSOCIATES@GMAIL.COM)(9350887879)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DHC CENTRAL AGENCY(DEFSECY@NIC.IN, DIRADMIN@NIC.IN, SECYEXP@NIC.IN, RSECY@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DHC CENTRAL AGENCY(AIRADMIN@NIC.IN, SECYEXP@NIC.IN, AMSIT- DGNCC@INDIA.NIC.IN)()(RESPONDENT) CHITRANGDA RASTRAVARA(BHATIASSOCIATES@GMAIL.COM)(9350887879)(PETITIONER) RAKESH KUMAR (RAKESHKUMARCGSC@GMAIL.COM)()(RESPONDENT) N.SUBHANKAR (N.SHUBHANKAR@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ALRADMIN (ALRADMIN@NIC.IN)()(RESPONDENT)		

ADVANCE CAUSE LIST

46	W.P.(C)-3952/2023	DR ROHIT CHOPRA V/s THE CHAIRMAN & ORS.	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR (RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) THE DIRECTOR(DPMAIDS@GMAIL.COM)(1123233925)(RESPONDENT) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PSHEALTH@NIC.IN)(9868250806)(RESPONDENT) CHAIRMAN (MAIDS)(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT) MAHESH VERMA(DIRECTORMAIDS@GMAIL.COM)()(RESPONDENT) TULIKA TRIPATHI(DRTULIKATRIPATHI@YAHOO.COM)()(RESPONDENT)		
47	W.P.(C)-8223/2023	SONOO KUMAR V/s NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY & ORS.	KUSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: KUSHAL(KUSHAL.KUMAR@ERUDITELEGA.ASIA.COM, KUSHAL.KUMAR@ERUDITELEGA.ASIA.)(9958724670)(PETITIONER) ANIL SONI(ANILSONI42@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
48	W.P.(C)-9631/2023	DEVI KRISHAN SHARMA V/s UNION OF INDIA & ORS.	DEVI KRISHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: DEVI KRISHAN SHARMA(DKS0163@YAHOO.COM)(9891460462)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(23382163)(RESPONDENT)		
49	W.P.(C)-9981/2023 CM APPL. 38462/2023	UNION OF INDIA & ORS. V/s SILAK KUMAR	VINEET DHANDA, ANIL DABAS	
		OTHER DETAILS OF ADVOCATES: MR. VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) SILAK KUMAR(ADVYOGESHSHARMA@YAHOO.CO.IN)(9818148728)(RESPONDENT) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT) ANIL DABAS(ANILDABASDNB@GMAIL.COM)(9953877332)(RESPONDENT)		
50	W.P.(C)-13703/2023 CM APPL. 54098/2023	GNCT OF DELHI AND ANR & ANR. V/s RUPESH KUMAR & ANR.	SUJEET KUMAR MISHRA, MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SUJEET KUMAR MISHRA(SKMISHRALEGALASSOCIATE@GMAIL.COM)(9873377910)(PETITIONER) RUPESH(RUPESH99349@GMAIL.COM)()(RESPONDENT) MAHESH KUMAR BHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(RESPONDENT)		
51	W.P.(C)-15758/2023 CM APPL. 63309/2023	SUNITA SINGH V/s UNION OF INDIA AND ORS	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(23382163)(RESPONDENT)		
52	W.P.(C)-2465/2024	MONIKA PATANWAR & ORS. V/s UNION PUBLIC SERVICE COMMISSION & ORS.	SAMEER KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMEER KUMAR(SAMEERKUMARADVOCATE@GMAIL.COM)(9654058652)(PETITIONER) NARESH KAUSHIK, SECY HFW, DCI, DGHS(NARESHKAUSHIK9@GMAIL.COM, SECYHFW@NIC.IN, DCI@NIC.IN, DGHS@NIC.IN)()(RESPONDENT) CHAIRMAN OF UPSC(CHAIRMAN_UPSC@GOV.IN)()(RESPONDENT)		
53	W.P.(C)-4128/2024 CM APPL. 16846/2024 CM APPL. 63386/2024	UNION OF INDIA V/s SHRI. JITENDRA SINGH RAWAT & ORS.	SANDEEP KUMAR MAHAPATRA, DIVYANSHU KUMAR SRIVASTAVA, HARBHAJAN SINGH	
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR MAHAPATRA(SDEEPMAHAPATRA@GMAIL.COM)(9811472444)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)()(RESPONDENT) ARUN KUMAR (ARUNKUMARMOCA@GMAIL.COM, CHAIRPERSON@AERA.GOV.IN, SECY_MOP@NIC.IN)()(RESPONDENT) JITENDRA SINGH RAWAT(RAWATGEE2@GMAIL.COM)()(RESPONDENT) SANDEEP KUMAR MAHAPATRA(SDEEPMAHAPATRA@GMAIL.COM)(9811472444)(PETITIONER) ARUN KUMAR(ARUNKUMARMOCA@GMAIL.COM)(0)(RESPONDENT) DIVYANSHU KUMAR SRIVASTAVA(DKSRIIVASTAVA0511@GMAIL.COM)(9711872319)(PETITIONER) HARBHAJAN SINGH (HARBHAJAN.DEOL56@GMAIL.COM)(9350944368)(RESPONDENT)		
54	W.P.(C)-9465/2024 CM APPL. 38911/2024	GOVT OF NCT OF DELHI AND ORS. V/s SHEFALI GUPTA AND ANR.	AVNISH AHLAWAT, QURRATULAIN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) YOGESHKUMAR MAHUR(YOGESH67MAHUR@GMAIL.COM, ATULKUMAR.ADV@GMAIL.COM)(9818683833)(RESPONDENT) QURRATULAIN (QURRATULAIN29@GMAIL.COM)(8368626485)(RESPONDENT)		

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55	W.P.(C)-14417/2024	PANCHAM SINGH AND ORS. V/s UNION OF INDIA AND ORS.	PRAKHAR BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: PRAKHAR BHATNAGAR(AMICUS.LEGAL@OUTLOOK.COM)(8800814718)(PETITIONER) UNION OF INDIA, RAJEEV SHARMA(UOIDHC@GMAIL.COM, RAJEEVSHARMALEGAL@HOTMAIL.COM)(1123384193)(RESPONDENT)		
56	W.P.(C)-14635/2024 CM APPL. 61439/2024 WITH W.P.(C) 14670/2024	UNION OF INDIA AND ORS V/s BEENA WASKLE	SIDDHARTHA SHANKAR RAY	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR RAY(SIDDHARTHASHANKARRAY23@GMAIL.COM)(9650580863)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-14670/2024 CM APPL. 61625/2024	GOVT OF NCT OF DELHI AND ORS V/s YOGIRAJ	SIDDHARTHA SHANKAR RAY	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR RAY(SIDDHARTHASHANKARRAY23@GMAIL.COM)(9650580863)(PETITIONER) AJESH LUTHA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)		
58	W.P.(C)-15238/2024 CM APPL. 64007/2024	UNION OF INDIA & ANR. V/s PAWAN KUMAR	AMRITA PRAKASH	
		OTHER DETAILS OF ADVOCATES: AMRITA PRAKASH(AMRITAPRAKASH79@GMAIL.COM)(9818667963)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)(0)(RESPONDENT)		
59	W.P.(C)-1547/2025 CM APPL. 7590/2025	GOVT OF NCT OF DELHI & ANR. V/s ADESH	PREMTOSH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: PREMTOSH K MISHRA(PREMTOSH@PREMTOSH.COM)(9818727744)(PETITIONER) ADESH(ADESHKINAUNI@GMAIL.COM)(0)(RESPONDENT)		
60	W.P.(C)-2550/2025 CM APPL. 12056/2025	STAFF SELECTION COMMISSION & ANR. V/s AJEET KUMAR YADAV	SAUMYA TANDON	
		OTHER DETAILS OF ADVOCATES: SAUMYA TANDON(ADV.TANDONSAUMYA@GMAIL.COM)(9810907029)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)		
61	W.P.(C)-2563/2025 CM APPL. 12147/2025	STAFF SELECTION COMMISSION & ANR. V/s KM MADHU	SAUMYA TANDON	
		OTHER DETAILS OF ADVOCATES: SAUMYA TANDON(ADV.TANDONSAUMYA@GMAIL.COM)(9810907029)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-2603/2025 CM APPL. 12389/2025	STAFF SELECTION COMMISSION & ANR. V/s BHANWAR LAL	SAUMYA TANDON	
		OTHER DETAILS OF ADVOCATES: SAUMYA TANDON(ADV.TANDONSAUMYA@GMAIL.COM)(9810907029)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)		
63	W.P.(C)-2618/2025 CM APPL. 12435/2025	GOVT. OF NCT DELHI & ANR. V/s NARESH MEENA	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(ADVRAJKUMAR@GMAIL.COM)(9810007606)(PETITIONER) RAJESH CHAUHAN(RAJESH.CHAUHAN1107@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
64	W.P.(C)-9207/2017	THE CHIEF EXECUTIVE OFFICER, PRASAR BHARATI & ORS V/s GUNJAN VARSHNEY AND ANR	RAJEEV SHARMA, D BHATTCHARYA	
		OTHER DETAILS OF ADVOCATES:		
65	W.P.(C)-11383/2017	THE CHIEF EXECUTIVE OFFICER, PRASAR BHARATI AND ANR. V/s SRISHTI SHANKER AND ANR.	RAJEEV SHARMA, UDDYAM MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: UDDYAM MUKHERJEE(UDDYAM.MUKHERJEE@GMAIL.COM)(8860507980)(PETITIONER)		
66	W.P.(C)-11386/2017 WITH W.P.(C) 870/2019	CHIEF EXECUTIVE OFFICER, PRASAR BHARATI V/s BRIG. SEKHAR VISVANATHAN (RETD.) AND ANR.	RAJEEV SHARMA, ARUN BIRBAL	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-870/2019	BRIGADIER SEKHAR VISVANATHAN (RETD.) V/s UNION OF INDIA AND ANR.	ARUN BIRBAL	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL()(9810029802)(PETITIONER)		

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68	W.P.(C)-11392/2017	THE CHIEF EXECUTIVE OFFICER, PRASAR BHARATI AND ORS. V/s AAMIR RIZVI AND ANR.	RAJEEV SHARMA, SHOAIB HAIDER, RADHALAKSHMI R, UDDYAM MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: SHOAIB HAIDER(SHOAIBHAIDERADVOCATE@GMAIL.COM)(9899723716)(PETITIONER) RADHALAKSHMI R(RADHALAKSHMIADV@GMAIL.COM)(9654611805)(PETITIONER) UDDYAM MUKHERJEE(UDDYAM.MUKHERJEE@GMAIL.COM)(8860507980)(PETITIONER)		
69	W.P.(C)-11399/2017	PRASAR BHARATI, THROUGH ITS CHIEF EXECUTIVE OFFICER AND ANR. V/s MUNMUN BHATTACHARYA AND ORS.	RAJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES:		
70	W.P.(C)-11433/2017	THE CHIEF EXECUTIVE OFFICER, PRASAR BHARATI AND ANR. V/s ANIL PUNIA AND ORS.	RAJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES:		
71	W.P.(C)-11448/2017	THE CHIEF EXECUTIVE OFFICER, PRASAR BHARATI AND ORS. V/s DR. M. RAHMATULLAH AND ANR.	RAJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES:		
72	W.P.(C)-11450/2017	THE CHIEF EXECUTIVE OFFICER, PRASAR BHARATI & ORS V/s ANUJ YADAV AND ORS.	RAJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES:		
73	W.P.(C)-245/2018 WITH W.P.(C) 247/2018	SH. ANIL PUNIA AND ORS. V/s UNION OF INDIA AND ORS.	LALIT KUMAR JHA, SAHIL BHALAIK	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR JHA()(9999503497)(PETITIONER) SAHIL BHALAIK(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT) SAHIL BHALAIK(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT)		
74	W.P.(C)-247/2018	SH. AMRENDRA KUMAR SINGH AND ORS. V/s UNION OF INDIA AND ORS.	LALIT KUMARJHA, SAHIL BHALAIK	
		OTHER DETAILS OF ADVOCATES: LALIT KUMARJHA()(9999503497)(PETITIONER) SAHIL BHALAIK(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT)		
75	W.P.(C)-3310/2018	KAUSHAL KISHORE MISHRA AND ORS. V/s UNION OF INDIA AND ORS.	ANIL SINGAL, RAJEEV SHARMA, SHRUTI SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL SINGAL()(9810160688)(PETITIONER) SHRUTI SHARMA (SHRUTI.SHARMA26@HOTMAIL.COM)(9599314258)(PETITIONER)		
76	W.P.(C)-5012/2018	AJAY VIKRAM SINGH AND ORS. V/s UNION OF INDIA AND ORS.	ANIL SINGAL, RAJEEV SHARMA, RADHALAKSHMI R	
		OTHER DETAILS OF ADVOCATES: ANIL SINGAL()(9810160688)(PETITIONER) RADHALAKSHMI R(RADHALAKSHMIADV@GMAIL.COM)(9654611805)(PETITIONER)		
77	W.P.(C)-15713/2022 CM APPL. 48901/2022 CM APPL. 48902/2022 WITH W.P.(C) 11450/2017	RAJEEV GUPTA V/s PRASAR BHARTI AND ORS	YASH KARAN JAIN	
		OTHER DETAILS OF ADVOCATES: YASH KARAN JAIN(YASHKARANJAIN@GMAIL.COM)(9953796954)(PETITIONER) RAJEEV SHARMA(RAJEEVSHARMALEGAL@HOTMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
FOR FINAL HEARING				
78	FAO(OS) (COMM)-4/2025 CM APPL. 2040/2025	RAIL LAND DEVELOPMENT AUTHORITY V/s M/S PARSVNATH DEVELOPERS LIMITED & ANR.	REKHA BAKSHI	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
79	LPA-752/2022 CM APPL. 56650/2022 CM APPL. 65283/2023 CM APPL. 4386/2024 WITH W.P.(C) 15768/2022 W.P.(C) 15784/2022	PUBLIC ENTERPRISES SELECTION BOARD V/s DR GEETA SHARMA & ORS.	MANISHA AGRAWAL, UPAMANYU SHARMA, JOBY P VARGHESE, UPAMANYU SHARMA	
		OTHER DETAILS OF ADVOCATES: MANISHA AGRAWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)(9818427971)(PETITIONER) JPV(LAWJPV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) MANISHA(OFFICEOFMANISHA@GMAIL.COM)()(PETITIONER) UPAMANYU SHARMA (UPAMANYU.EST1997@GMAIL.COM)(9810606407)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		

ADVANCE CAUSE LIST

		DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM){}(RESPONDENT) MANISHA (OFFICEOFMANISHA@GMAIL.COM){}(PETITIONER) UPAMANYU SHARMA (UPAMANYU.EST1997@GMAIL.COM)(9810606407)(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) DIGVIJAY(DIGVIJAYRAI@REDIFFMAIL.COM){}(RESPONDENT) JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(RESPONDENT) UPAMANYU SHARMA(UPAMANYU.EST1997@GMAIL.COM)(9810606407)(RESPONDENT)		
80	W.P.(C)-15768/2022 CM APPL. 49044/2022 CM APPL. 18600/2023 WITH W.P.(C) 15784/2022	GEETA SHARMA V/s PUBLIC ENTERPRISES SELECTION BOARD & ORS.	JOBY P VARGHESE, MANISHA AGRAWAL, AKSHIT KAPUR	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) CMD(CMD@BEL.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AKSHIT KAPUR(AKSHITKAP@GMAIL.COM)(9716076533)(PETITIONER) AKSHIT KAPUR(AKSHITKAP@GMAIL.COM)(9716076533)(RESPONDENT)		
81	W.P.(C)-15784/2022 CM APPL. 49156/2022 CM APPL. 8491/2023	GEETA SHARMA V/s PUBLIC ENTERPRISES SELECTION BOARD & ORS.	JOBY P VARGHESE, MANISHA AGRAWAL, AMIT MEHARIA	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE(LAWJPV@GMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) TCIL(TCIL@TCL.NET.IN){}(RESPONDENT) VRCOM(VRCOM1660@GMAIL.COM){}(PETITIONER) MANISHA AGRAWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)(9818427971)(RESPONDENT) AMIT MEHARIA(DELHI@MCOLEGALS.CO.IN)(9818270870)(RESPONDENT)		
82	RFA(OS)-96/2014	J P GUPTA (SINCE DECEASED THR LRS) V/s ANIL KUMAR JAIN & ORS	S C JAIN ADVOCATES & CO, D P GUPTA & CO, DHANANJAI RANA, PRATEEK GUPTA, VIDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: DHANANJAI RANA(DHANANJAI_RANA@REDIFFMAIL.COM)(9958516171)(PETITIONER) PRATEEK GUPTA(PGPRATEEK98@GMAIL.COM)(9971775882)(RESPONDENT) VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(RESPONDENT)		
83	W.P.(C)-2195/2019 WITH W.P.(C) 9958/2019 W.P.(C) 9954/2019	SONU KUMAR V/s UNION OF INDIA & ORS	ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH THAKUR(){(9717284820)(PETITIONER)		
84	W.P.(C)-9954/2019 CM APPL. 41210/2019	JYOTI KUMAR V/s UNION OF INDIA & ORS.	SMARHAR SINGH	
		OTHER DETAILS OF ADVOCATES: SMARHAR SINGH(){(9717284820)(PETITIONER)		
85	W.P.(C)-9958/2019 CM APPL. 41238/2019	NAROTTAM KUMAR V/s UNION OF INDIA & ORS.	SMARHAR SINGH	
		OTHER DETAILS OF ADVOCATES: SMARHAR SINGH(){(9717284820)(PETITIONER)		
86	W.P.(C)-7156/2021	DR. A.K UPADHYAY V/s DEPARTMENT OF HEALTH RESEARCH & ORS.	NEHA BHATNAGAR, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: DR. A.K UPADHYAY(VAIBHAV.S.KALRA@KALRACO.COM)(9650310194)(PETITIONER) DR. A.K UPADHYAY(VAIBHAV.S.KALRA@KALRACO.COM)(9650310194)(PETITIONER) VAIBHAV(VAIBHAV.S.KALRA@KALRACO.COM)(9650310194)(PETITIONER) NEHABHATNAGAR(NEHABHATNAGARADVOCATE@GMAIL.COM)(9953030761)(PETITIONER) DEPARTMENT OF HEALTH RESEARCH(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) INDIAN COUNCIL OF MEDICAL RESEARCH(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) NATIONAL INSTITUTE OF MALARIA RESEARCH(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DEPARTMENT OF HEALTH RESEARCH(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) NATIONAL INSTITUTE OF MALARIA RESEARCH(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) INDIAN COUNCIL OF MEDICAL RESEARCH(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)		
87	W.P.(C)-10179/2021	SHRI RAVI GANDHI V/s DMRC LTD THROUGH CHAIRMAN, DELHI METRO RAIL CORPORATION & ORS.	KARANJOT SINGH MAINEE	
		OTHER DETAILS OF ADVOCATES: MEENU MAINEE(KARANJOT.SINGH@GMAIL.COM)(9717413994)(PETITIONER) VIRENDER SOOD AND CO(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		

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88	W.P.(C)-14009/2023 CM APPL. 55376/2023	UNION OF INDIA AND ORS V/s SH. SUNIL BHASKARAN	GARIMA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: MS GARIMA SACHDEVA()(991054033)(PETITIONER)		
FOR DISPOSAL				
89	LPA-428/2024 CM APPL. 31573/2024 CM APPL. 61740/2024 WITH LPA 429/2024 LPA 1163/2024 LPA 1164/2024	CENTRAL WAREHOUSING CORORATION V/s LT. COL. SHAILESH CHANDRA CHATURVEDI, & ANR.	PRABHAS BAJAJ, TUSHAR RANJAN MOHANTY	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PRABHAS BAJAJ , PRIYANSHU(CHAMBERS@BAJAJ.LAW)(9810067648)(PETITIONER) TUSHAR(TRM2508@GMAIL.COM)(9810083003)(RESPONDENT) PRABHAS(PRABHASBAJAJ@GMAIL.COM)(9810067648)(RESPONDENT) PRABHS BAJAJ(PRABHASBAJAJ@GMAIL.COM)(0)(PETITIONER) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(RESPONDENT) ARUN (ARUNIRSE@HOTMAIL.COM)(0)(RESPONDENT)		
90	LPA-1163/2024 CM APPL. 69303/2024 CM APPL. 69304/2024 WITH LPA 1164/2024	ARUN KUMAR SHRIVASTAVA V/s MRITUNJOY KUMAR VERMA & ANR.	PRABHAS BAJAJ	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PRABHAS BAJAJ , PRIYANSHU TYAGI(CHAMBERS@BAJAJ.LAW)(9810067648)(PETITIONER) MRITUNJOY(MRITUNJOYVERMA@GMAIL.COM)(0)(RESPONDENT)		
91	LPA-1164/2024 CM APPL. 69307/2024 CM APPL. 69308/2024	SHRI ARUN KUMAR SHRIVASTAVA FORMER MANAGING DIRECTOR, CENTRAL WAREHOUSING CORPORATION V/s LT. COL. SHAILESH CHANDRA CHATURVEDI & ANR.	PRABHAS BAJAJ	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PRABHAS BAJAJ , PRIYANSHU TYAGI(CHAMBERS@BAJAJ.LAW)(9810067648)(PETITIONER) SHAILESH(SCCHATS@GMAIL.COM)(0)(RESPONDENT)		
92	LPA-429/2024 CM APPL. 31580/2024 CM APPL. 62187/2024	CENTRAL WAREHOUSING CORORATION V/s MRITUNJOY KUMAR VERMA & ANR.	PRABHAS BAJAJ, TUSHAR RANJAN MOHANTY	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PRABHAS BAJAJ , PRIYANSHU(CHAMBERS@BAJAJ.LAW)(9810067648)(PETITIONER) TUSHAR(TRM2508@GMAIL.COM)(9810083003)(RESPONDENT) PRABHAS(PRABHASBAJAJ@GMAIL.COM)(9810067648)(RESPONDENT) PRABHAS BAJA(PRABHASBAJAJ@GMAIL.COM)(0)(PETITIONER) ARUNIRSE(ARUNIRSE@HOTMAIL.COM)(0)(PETITIONER) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(RESPONDENT)		
93	MAT.APP.(F.C.)-124/2023	ADESH TANWAR V/s POONAM TANWAR	B.L. CHAWLA, MAYANK YADAV, B. KARUNAKARAN	
		OTHER DETAILS OF ADVOCATES: B. KARUNAKARAN(SANDEEPNAINWAL786@GMAIL.COM)(8010172204)(RESPONDENT)		
94	W.P.(C)-1371/2018	THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES THROUGH ITS DIRECTOR V/s DR. MADHU BHARDWAJ	V. S. R. KRISHNA, CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: V. S. R. KRISHNA()(9891205519)(PETITIONER) CHIRAYU JAIN(CHIRAYUJJAIN@GMAIL.COM)(7406073670)(RESPONDENT)		
95	W.P.(C)-2202/2022	UNION OF INDIA AND ORS. V/s SURESH KUMAR AND ORS.	ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES:		
96	W.P.(C)-5306/2023	ANIL KUMAR JAIN V/s NATIONAL COUNCIL OF EDUCATION RESEARCH AND TRAINING AND ANR.	ADITI GUPTA, M THEEPA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) MKS OFFICE(MKSOFFICALADV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MK OFFICE(MKSOFFICALADV@GMAIL.COM)()(RESPONDENT) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(RESPONDENT)		
97	W.P.(C)-13004/2024 CM APPL. 54146/2024	UNION OF INDIA AND OTHERS V/s SUMAN	B RAMASAMY	
		OTHER DETAILS OF ADVOCATES: DR. B. RAMASWAMY(SWAMYJUSTICE@GMAIL.COM)(9999605344)(PETITIONER) SUMAN(DIVYESHPSINGH@HOTMAIL.COM)(9999091167)(RESPONDENT)		

ADVANCE CAUSE LIST

98	W.P.(C)-14044/2024 CM APPL. 58776/2024 CM APPL. 58853/2024	SSC & ORS. V/s ANKUSH	RUKHMINI BOBDE	
		OTHER DETAILS OF ADVOCATES: RUKHMINI S. BOBDE(ADMIN@RSBOBDE.COM)(9871738029)(PETITIONER) ANKUSH(ANKUSHKHATRI924@GMAIL.COM)(0)(RESPONDENT)		
FOR ARGUMENT				
99	W.P.(C)-6873/2014	R.D. RAJU V/s UNION OF INDIA & ORS.	MEENU MAINEE, JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
100	W.P.(C)-1636/2018 CM APPL. 6714/2018	UNION OF INDIA AND ANR. V/s SHIVANAND S. INGALESHWAR	R N SINGH, A K BEHERA, AMARENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: R N SINGH()(9868102646)(PETITIONER) AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNHG@GMAIL.COM)(9776370195)(RESPONDENT)		
FOR HEARING AND DISPOSAL				
101	FAO(OS)-86/2022 CM APPL. 33563/2022 WITH FAO(OS) 87/2022 FAO(OS) 88/2022	ARTI KIRLOSKAR & ANR. V/s SHIVRAJ GUPTA (DECEASED) THROUGH LR & ORS.	NITISH CHAUDHARY, SHASHANK KHURANA, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) SHIV RAJ(ANKUR.MAHINDRO@KRED-JURE.IN)()(RESPONDENT) ANKU(ANKUR.MAHINDRO@KRED-JURE.IN)()(RESPONDENT) SHASHANK KHURANA(KHURANASHASHANK.LIV@GMAIL.COM)(9711560992)(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
102	FAO(OS)-87/2022 CM APPL. 33657/2022	ARTI KIRLOSKAR & ANR. V/s SHIVRAJ GUPTA (DECEASED) & ORS.	NITISH CHAUDHARY, SHASHANK KHURANA, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) ANKUR(ANKUR.MAHINDRO@KRED-JURE.IN)()(RESPONDENT) SHASHANK KHURANA(KHURANASHASHANK.LIV@GMAIL.COM)(9711560992)(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
103	FAO(OS)-88/2022 CM APPL. 33661/2022	ARTI KIRLOSKAR & ANR. V/s SHIVRAJ GUPTA (DECEASED) & ORS.	NITISH CHAUDHARY, SHASHANK KHURANA, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) ANKUR(ANKUR.MAHINDRO@KRED-JURE.IN)()(RESPONDENT) SHASHANK KHURANA(KHURANASHASHANK.LIV@GMAIL.COM)(9711560992)(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
FOR ARGUMENT				
104	W.P.(C)-10177/2023 CM APPL. 39438/2023	UNION OF INDIA AND ORS. V/s MS. MONA SRIVASTAVA	NAND KISHORE AGGARWAL	
		OTHER DETAILS OF ADVOCATES: N.K. AGGARWAL(ADVKNAGGARWAL@GMAIL.COM)(9818342898)(PETITIONER) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)()(RESPONDENT)		
FOR COMPLIANCE				
105	W.P.(C)-14890/2024(Disposed off case)	GOVT OF NCT DELHI AND ORS V/s RAM TIRTH SHARMA	GAURAV DHINGRA	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA(MCDHINGRA@HOTMAIL.COM)(9873475990)(PETITIONER) RAM TIRTH SHARMA()(9868175094)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

- NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.
- Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.
- Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.
- NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.
- NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.
- NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.
- NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

To join hearing please click the link given below:-
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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in
vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-3995/2025 CM APPL. 18570/2025 CM APPL. 18571/2025	UNION OF INDIA AND ORS. V/s EX. SGT ROHIT SINGH	SAROJ BIDAWAT	
		OTHER DETAILS OF ADVOCATES: SAROJ BIDAWAT(S_BIDAWAT@REDIFFMAIL.COM)(9810340866)(PETITIONER) SAIODHAN(SAIODHAN1978@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-4073/2025 CM APPL. 18920/2025 CM APPL. 18921/2025	UNION OF INDIA V/s SGT. MAHESH KUMAR VERMA	SAROJ BIDAWAT	
		OTHER DETAILS OF ADVOCATES: SAROJ BIDAWAT(SBIDAWAT@REDIFFMAIL.COM, S_BIDAWAT@REDIFFMAIL.COM)(9810340866)(PETITIONER) M BANSAL(MBANSAL654@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	W.P.(C)-4333/2024 CM APPL. 17737/2024 CM APPL. 17738/2024	UNION OF INDIA & ORS. V/s RETD. LT. COL. M.S. BEDI		
		OTHER DETAILS OF ADVOCATES: HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) MR. INDRA SEN SINGH(LAWOFFICEISSINGH@GMAIL.COM)(9650091421)(RESPONDENT)		
4	W.P.(C)-16269/2024 CM APPL. 68483/2024 CM APPL. 68484/2024 CM APPL. 68485/2024	UNION OF INDIA & ORS. V/s HAV DSC VEERAPALLI MUTHU GOUNDER KRISHNAN RETD	RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: RADHIKA BISHWAJIT DUBEY(RADHIKA.BISHWAJITDUBEY@BISHWAJITDUBEY.COM, RADHIKA.ARORA21@GMAIL.COM)(9810982927)(PETITIONER)		
5	W.P.(C)-17906/2024	SATYENDRA KUMAR SHUKLA V/s UNION OF INDIA & ORS.	NEERAJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR SHARMA(ADV.NK15@GMAIL.COM)(9870362478)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

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6	W.P.(C)-3462/2025 CM APPL. 16249/2025 WITH W.P.(C) 3505/2025	ANIL SHEKHAWAT V/s UNION OF INDIA & ORS.	VIVEK SHEEL	
		OTHER DETAILS OF ADVOCATES: VIVEK SHEEL & DEEPSHIKHA(LC2ASSOCIATESLAW@GMAIL.COM)(9555909380)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-3505/2025 CM APPL. 16387/2025	JASVIR SINGH V/s UNION OF INDIA & ANR.	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	W.P.(C)-6599/2008	RAJ BALA V/s UOI & ORS.	MRS.SANTOSH SINGH, KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-572/2016	KAILASH CHAND DIG V/s UNION OF INDIA AND ORS	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-777/2017	KSM GANESH V/s THE UNION OF INDIA AND ORS	AMBAJI RAO NAJRE, NITIN S TAMBWEKAR, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(RESPONDENT)		
11	W.P.(C)-13560/2018	SIDDHARTH PANDIT V/s UNION OF INDIA AND ORS.	RAJENDRA KR. SINGH, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJENDRA KR. SINGH()(9999767535)(PETITIONER)		
12	W.P.(C)-1205/2020	JOGENDRA LAL BISWAL & ORS. V/s UNION OF INDIA & ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
13	W.P.(C)-8366/2021	DAVENDER SINGH V/s UNION OF INDIA AND ORS.	DURGA PARSHAD SHARMA	
		OTHER DETAILS OF ADVOCATES: D P SHARMA AND GAYA PRASAD(DPSHARMA.2338@GMAIL.COM)(8920261898)(PETITIONER) J K SINGH(JKSINGH93@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
14	W.P.(C)-66/2022 CM APPL. 207/2023 CM APPL. 33455/2023	P JAYA SEELAN V/s UNION OF INDIA & ORS	ABHAY KUMAR BHARGAVA, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA()(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ABHAY BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)()(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT)		
15	W.P.(C)-8902/2022	NIL KAMAL BHARDWAJ V/s UNION OF INDIA AND ORS	NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ()(9910052133)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
16	W.P.(C)-12435/2022	PREM KUMAR V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
17	W.P.(C)-13068/2022	MUKESH KUMAR SINGH V/s UNION OF INDIA & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND SHUBHAM PUNDIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) CENTRAL RESERV POLICE FORCE(DG@CRPF.GOV.IN, DIGCRVIG@CRPF.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SH. RAM NIWAS SHEKHU(RAMNIWASSEKHU4852@GMAIL.COM)()(RESPONDENT)		
18	W.P.(C)-16342/2022 CM APPL. 51239/2022	SANJEEV SHAMRAO JAGTAP V/s UNION OF INDIA AND ORS	HIMANSHU UPADHYAYA	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

		HIMANSHU UPADHYAY (UPADHYAYAILC@GMAIL.COM)(9811254646)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)	
19	W.P.(C)-16653/2022	YOGENDRA SINGH V/s C R P F THROUGH DIRECTOR GENERAL & ANR.	SACHIN CHOWHAN
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) CRPF(DG@CRPF.GOV.IN, RAFSECHQS@CRPF.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
20	W.P.(C)-17618/2022	MAHESH KUMAR YADAV V/s UNION OF INDIA & ANR.	SIDDHARTH YADAV
		OTHER DETAILS OF ADVOCATES: SIDDHART YADAV (SIDDARTHYADAV21@GAMIL.COM)(9899284083)(PETITIONER) INDO TIBETAN BORDER (ITCELLAMN@ITBP.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)	
21	W.P.(C)-2144/2023	HC (NURSE/ANM) SARATHCHANDRAN. S AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
22	W.P.(C)-2942/2023 CM APPL. 11477/2023	SARBRAJ SINGH V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA, SHALU KUMARI
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(PETITIONER)	
23	W.P.(C)-3158/2023	COL PRADEEP GOSWAMI V/s UNION OF INDIA & ORS.	PRASHANT NEGI
		OTHER DETAILS OF ADVOCATES: S S PANDEY & ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
24	W.P.(C)-5220/2023	MR P S SLARIA & ORS. V/s SASASTRA SEEMA BAL & ORS.	PUSHKAR SOOD, PRATIMA NAIN LAKRA
		OTHER DETAILS OF ADVOCATES: PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9958847558)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)	
25	W.P.(C)-8039/2023	JAYAN P SAMUEL V/s UNION OF INDIA & ANR.	MANISH SANGWAN
		OTHER DETAILS OF ADVOCATES: MANISH SANGWAN(SANGWAN.MANISH@GMAIL.COM)(9810334335)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIRECTOR GENERAL(IGADM@CRPF.GOV.IN){}(RESPONDENT)	
26	W.P.(C)-13886/2023	IC 44041K MAJ GEN M INDRABALAN V/s UNION OF INDIA & ORS.	SUDHANSHU SHEKHAR PANDEY
		OTHER DETAILS OF ADVOCATES: SS PANDEY (SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT)	
27	W.P.(C)-13931/2023 CM APPL. 55016/2023	RAVINDER KUMAR V/s DIRECTORATE GENERAL BORDER SECURITY FORCE & ANR.	ARVIND KUMAR SHARMA, ANITEJA SHARMA
		OTHER DETAILS OF ADVOCATES: ARVIND KR SHARMA(SATPALB71@GMAIL.COM)(9810131448)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANITEJA SHARMA (ANITEJA1996@GMAIL.COM)(8826279878)(PETITIONER)	
28	W.P.(C)-14274/2023 CM APPL. 56560/2023	KARAN KUMAR V/s UNION OF INDIA, AND ORS	SANJEEV KUMAR, KESHAV MAHESHWARI
		OTHER DETAILS OF ADVOCATES: KESHAV MAHESHWARI(ADVOCATEKESHAVMAHESHWARI@OUTLOOK.COM)(9650926946)(PETITIONER)	
29	W.P.(C)-15298/2023 CM APPL. 61311/2023	LAKHVEER SINGH & ORS. V/s UNION OF INDIA & ORS.	VIKASH KUMAR
		OTHER DETAILS OF ADVOCATES: VIKASH K. SINGH(VIKASHK894@GMAIL.COM)(9958481375)(PETITIONER) VIKASH K SINGH(VIKASHK894@GMAIL.COM)(9958481375)(PETITIONER) VIKASH K. SINGH(VIKASHK894@GMAIL.COM)(9958481375)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM,){}(RESPONDENT)	

ADVANCE CAUSE LIST

		UNION OF INDIA(UOIDHC@GMAIL.COM,){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM,)(233)(RESPONDENT)	
30	W.P.(C)-16594/2023 CM APPL. 66824/2023	RAHUL TIWARI V/s SPECIAL DIRECTOR GENERAL, CRPF & ORS.	SHRABANI CHAKRABARTY
		OTHER DETAILS OF ADVOCATES: RAHUL TIWARI(SHRABANIC@GMAIL.COM)(9810286622)(RESPONDENT) SHRABANI CHAKRABARTY(SHRABANIC@GMAIL.COM)(9810286622)(PETITIONER) INSPECTOR GENERAL OF POLICE, COBRA SECTOR(IGADM@CRPF.GOV.IN){}(PETITIONER) DIG (ADM), COBRA SECTOR(DIGADM@CRPF.GOV.IN){}(PETITIONER) SPECIAL DIRECTOR GENERAL(SDGCZ@CRPF.GOV.IN){}(PETITIONER) RAJESH CHOPRA(RC21DHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)	
31	W.P.(C)-321/2024 CM APPL. 1479/2024	SURENDER SINGH & ORS. V/s UNION OF INDIA THROUGH SECRETARY MHA & ORS.	NIKHIL HOODA, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: G S CHAUHAN(GAJINDERCHOUHAN@YAHOO.COM)(9811346171)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
32	W.P.(C)-11978/2024	HARE RAM SAW V/s UNION OF INDIA & ORS.	RAJESH KATYAL
		OTHER DETAILS OF ADVOCATES: RAJESH KATYAL(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
33	W.P.(C)-12340/2024	HARE RAM SAW V/s UNION OF INDIA & ORS.	RAJINDER KUMAR
		OTHER DETAILS OF ADVOCATES: RAJINDER KUMAR(RAJAN3LION@GMAIL.COM)(9873202832)(PETITIONER) PANKAJ, UNION OF INDIA(PHOTOSTATPANKAJ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
34	W.P.(C)-14716/2024 CM APPL. 61833/2024	SAMSHER SINGH V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)	
35	W.P.(C)-15168/2024 CM APPL. 63581/2024	RAJ SINGH V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM){}(RESPONDENT)	
36	W.P.(C)-16250/2024	DEEPAK KUMAR V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA KAU LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM){}(RESPONDENT)	
37	W.P.(C)-17055/2024 CM APPL. 72325/2024 WITH W.P.(C) 449/2025 W.P.(C) 448/2025	SHAILENDRA KUMAR YADAV V/s UNION OF INDIA & ORS.	VIVEK SHEEL
		OTHER DETAILS OF ADVOCATES: VIVEK SHEEL (LC2ASSOCIATESLAW@GMAIL.COM)(9555909380)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
38	W.P.(C)-449/2025 CM APPL. 2141/2025	SURENDER KUMAR V/s UNION OF INDIA & ORS.	VIVEK SHEEL
		OTHER DETAILS OF ADVOCATES: VIVEK SHEEL, DEEPSHIKHA(LC2ASSOCIATESLAW@GMAIL.COM)(9555909380)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)	
39	W.P.(C)-488/2025 CM APPL. 2247/2025	CHANDRASHEKHAR SINGH V/s UNION OF INDIA & ORS.	VIVEK SHEEL
		OTHER DETAILS OF ADVOCATES: VIVEK SHEEL(LC2ASSOCIATESLAW@GMAIL.COM)(9555909380)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
FOR FINAL HEARING			
40	W.P.(C)-5832/2016	AMITA JULIET TOPPO V/s NATIONAL COUNCIL FOR TEACHERS EDUCATION & ANR	DILIP SINGH, SANTOSH KUMAR, ANIL SONI, MJS RUPAL, RENU GUPTA
		OTHER DETAILS OF ADVOCATES: RENU GUPTA(RENU@RENUGUPTA.CO.IN)(9873316904)(PETITIONER)	

41	W.P.(C)-3123/2023	EX-WING COMMANDER ABHINAV SHARMA (29836-A) AE (L) V/s UNION OF INDIA & ORS.	JAITEGAN SINGH	
		OTHER DETAILS OF ADVOCATES: AIR VICE MARSHAL J. RAJENDRA(JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
FOR DISPOSAL				
42	REVIEW PET. 160/2021 In LPA-314/2019(Disposed off case)	HOLOFLEX LTD & ANR V/s UNION OF INDIA & ORS	GAURAV GUPTA, SIDDHARTH SINGH, ASHIM SOOD	
		OTHER DETAILS OF ADVOCATES: SHIVA LAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)(9818054806)(PETITIONER) HOLO FLEX(INFO@HOLOFLEX.COM)()(RESPONDENT)		

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	LPA-352/2021 CM APPL. 33924/2021	DELHI DEVELOPMENT AUTHORITY V/s VIPUL PLASTIC AND ALLIED INDUSTRIES PVT LTD	PAWAN MATHUR, PAWAN MATHUR, MANIKA TRIPATHY PANDEY, UDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: PAWAN MATHUR(PAWANMATHUR@GMAIL.COM)(9810129577)(PETITIONER) MANAN AGGARWAL(MANANAGGARWAL@GMAIL.COM){}(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER) UDIT GUPTA(LAWYER.UDIT@GMAIL.COM)(9654449369)(RESPONDENT)		
2	W.P.(CRL)-2803/2023	MOHD. RAFI @ BABOO V/s STATE, NCT OF DELHI	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI (SETHIASSOCIATESDELHI@GMAIL.COM)(9810062191)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
SUSPENSION OF SENTENCE				
3	CRL.M.(BAIL) 465/2025 In CRL.A.-382/2024 WITH CRL.A. 703/2024	VIPIN SINGH V/s STATE (NCT OF DELHI)	RAJDIPA BEHURA (DHCLSC), SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHAUHDARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-779/2013) CRL.A. 703/2024 FILED BY PREMA DEVI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(NARELA-779/2013)
4	CRL.M.(BAIL) 1308/2024 In CRL.A.-703/2024	PREMA DEVI V/s STATE OF NCT OF DELHI	FOZIA RAHMAN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: FOZIARAHMAN(ADV.FOZIARAHMAN@GMAIL.COM)(0)(PETITIONER) FOZIZ RAHMAN(ADV.FOZIARAHMAN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-779/2013) CRL.A. 382/2024 FILED BY VIPIN SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(NARELA-779/2013)
5	CRL.M.(BAIL) 325/2025 In CRL.A.-190/2025	MR. SAMRAJ @ FADHU (IN JC) V/s THE STATE (GOVT. OF NCT OF DELHI)	MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: M HASIBUDDIN (M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-796/2014) BAIL APPLN. 3893/2020 FILED BY MR SAMRAJ (DISPOSED ON : 2021-03-18) BAIL APPLN. 2736/2019 FILED BY SAMRAJ @

				FADHU (DISPOSED ON : 2019-12-11) BAIL APPLN. 1453/2020 FILED BY SAMRAJ (IN J.C.) (DISPOSED ON : 2020-07-10) BAIL APPLN. 1411/2021 FILED BY MR. SAMRAJ @ FADHU (IN J.C.) (DISPOSED ON : 2021-05-28) BAIL APPLN. 1599/2023 FILED BY MR. SAMRAJ @ FADHU (IN J.C.) (DISPOSED ON : 2023-08-07) P.S.-FIR NO. :(AMBEDKAR NAGAR-796/2014)
FRESH MATTERS & APPLICATIONS				
6	CRL.A.-396/2025 CRL.M.(BAIL) 692/2025 CRL.M.A. 9650/2025	SALMAN @ PINTU @ AJAY V/s STATE NCT OF DELHI	SUNIL BAINSLA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PRVRAINKEE(PRVNRAINKEE7@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-124/2015) BAIL APPLN. 1575/2020 FILED BY SALMAN (DISPOSED ON : 2020-10-01) BAIL APPLN. 935/2021 FILED BY SALMAN ALIAS PINTU (DISPOSED ON : 2022-01-24) P.S.-FIR NO. :(SARAI ROHILLA-124/2015)
7	CRL.A.-411/2025 CRL.M.(BAIL) 705/2025 CRL.M.A. 9775/2025	SUBHASH @ GAURAV V/s STATE NCT OF DELHI	AISHWARYA RAO(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-285/2017) BAIL APPLN. 1802/2020 FILED BY SUBHASH @ GAURAV (DISPOSED ON : 2020-07-20) P.S.-FIR NO. :(KHYALA-285/2017)
8	W.P.(C)-808/2025	M/S. SAGUN VINCOM LLP V/s DEBT RECOVERY TRIBUNAL DRT - II THROUGH BENCH OFFICER & ANR.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY(KUSHAL82KUMAR@GMAIL.COM, MOHITCHAUDHARY2020@GMAIL.COM)(9810663997)(PETITIONER) DRT 2 DELHI, INCI VENTURE, NITIN DAHIYA(DRT2DELHI-DFS@NIC.IN, FUNDS@IFCIVENTURE.COM, OFFICE@NITINDAHIYA.COM)(0)(RESPONDENT)		
9	W.P.(C)-4080/2025 CM APPL. 18934/2025 CM APPL. 18935/2025 CM APPL. 18936/2025	ALVITA REALTORS PRIVATE LIMITED V/s KIAAN PROPMART PVT LTD & ORS.	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) KIAAN PROP, ABHISHEK BATRA, CANARA BANK(KIAANPROPMART@GMAIL.COM, BATRAABHESHEK96@GMAIL.COM, PRADEEP@RADPARTNERS.COM)(0)(RESPONDENT) . (CB1942@CANARABANK.COM,, REVIVAL@ERAGROUP.IN, HSBHARANA1962@GMAIL.COM)(0)(RESPONDENT) . (SECRETARIALCOMPLIANCE@OUTLOOK.COM, CHETANF4@GMAIL.COM, OSE.SECRETARIAL@GMAIL.COM)(0)(RESPONDENT)		
10	W.P.(CRL)-963/2025	MRS NISHA SUNAR V/s STATE OF NCT OF DELHI AND ORS	SOBHA RANI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHOOBHA GUPTAA (SRSHOBHAGUPTA@GMAIL.COM)(9811192158)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-162/2025)
11	W.P.(CRL)-1041/2025 CRL.M.A. 9931/2025	SUMIT AND ANR V/s THE STATE NCT OF DELHI & ORS.	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES: SHAAD ANWAR (SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
12	W.P.(CRL)-1044/2025	REENA V/s STATE (NCT OF DELHI) AND ORS.	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KANJHAWALA-113/2025)

FOR ADMISSION				
13	CRL.A.-246/2025	PROSECUTRIX S THROUGH HER MOTHER RD V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ANSAR AHMAD	
		OTHER DETAILS OF ADVOCATES: ANSAR AHMAD ()(9990215410)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-650/2016)
14	LPA-53/2020 CM APPL. 3248/2020	SANTHOSH S.R NAIR V/s GOVT OF NCT OF DELHI & ANR	HARPREET SINGH, AVNISH AHLAWAT, PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH()(8750764300)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) PANKAJ SHARMA(ADV.PANKAJ.S@GMAIL.COM)(9868858012)(PETITIONER)		
15	RFA(COMM)-4/2025 CM APPL. 546/2025 CM APPL. 15444/2025	BANK OF BARODA V/s RAM KISHORE TYAGI	SOUGAT SINHA	
		OTHER DETAILS OF ADVOCATES: ARTHA ADVOCATES(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) RK TYAGI(RKTYAGI25@GMAIL.COM)(0)(RESPONDENT) ARTHA ADVOCATES AND LEGAL ADVISORS(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER)		
16	W.P.(C)-1799/2023 CM APPL. 6836/2023	BLESSINGS INSITUTE OF MANAGEMENT AND TECHNOLOGY & ANR. V/s BANK OF INDIA & ANR.	KARAN MEHTA	
		OTHER DETAILS OF ADVOCATES: RAVI DATA(WRITEORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM, CAGEETU.KNL@GMAIL.COM)()(RESPONDENT)		
17	W.P.(CRL)-599/2025	DILRAJ SINGH V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(ADVKUMARKRISHAN@GMAIL.COM)(9810068578)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
18	CRL.A.-118/2003	STATE V/s RAMESH CHAND & ORS.	MUKTA GUPTA, ROOPESH SHARMA, ADITYA KRISHNA ANDLEY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) ADITYA KRISHNA ANDLEY(ADITYAANDLEYWORK@GMAIL.COM)(9953101387)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-213/1997)
19	CRL.A.-977/2023	M V/s THE STATE OF NCT DELHI AND ANOTHER	ABHISHEK SAXENA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SAXENA(ADVABHISHEKSAXENA95@GMAIL.COM)(8920906462)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KHYALA-369/2018)
20	CRL.A.-894/2024 WITH CRL.A. 941/2024	JAMIR V/s STATE (NCT OF DELHI)	NAUSHAD AHMED KHAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-235/2011) BAIL APPLN. 2829/2019 FILED BY RAZIA @ SABBO (DISPOSED ON : 2020-01-24) BAIL APPLN. 1650/2021 FILED BY RAJIA@SHABBO (DISPOSED ON : 2021-08-03) BAIL APPLN. 4003/2021 FILED BY ZAMEER (DISPOSED ON : 2022-01-31) CRL.A. 941/2024 FILED BY RAJIA @ SABBO (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SEEMA PURI-235/2011)
21	CRL.A.-941/2024	RAJIA @ SABBO V/s STATE GOVT. OF NCT DELHI	ANWESH MADHUKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PRACHI NIRWAN(NIRWAN.PRACHI@GMAIL.COM)(9811811712)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-235/2011) BAIL APPLN. 2829/2019 FILED BY RAZIA @ SABBO (DISPOSED ON : 2020-01-24) BAIL APPLN. 1650/2021 FILED BY RAJIA@SHABBO (DISPOSED ON : 2021-08-03) BAIL APPLN. 4003/2021 FILED BY ZAMEER

ADVANCE CAUSE LIST

				(DISPOSED ON : 2022-01-31) CRL.A. 894/2024 FILED BY JAMIR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SEEMA PURI-235/2011)
22	CRL.A.-944/2024	STATE NCT OF DELHI V/s ROSHAN ALI @ CHUNNU & ANR.	RAJNI GUPTA, PUSHTI GUPTA	
		OTHER DETAILS OF ADVOCATES: PUSHTI GUPTA(SINGHALRINKI@GMAIL.COM)(9599915879)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-907/2014)
23	CRL.A.-100/2025	A. S. ISMAIL V/s NATIONAL INVESTIGATION AGENCY	A NOWFAL	
		OTHER DETAILS OF ADVOCATES: A. NOWFAL (NOWFALADVOCATE@GMAIL.COM)(9994148482)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-04) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08)

ADVANCE CAUSE LIST

				CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-04) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
24	CRL.L.P.-185/2020	STATE OF NCT OF DELHI V/s CHANDER SEKHAR & ORS	AASHAA TIWARI, DHANANJAI KAUSHAL	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9911569882)(PETITIONER) DHANANJAI KAUSHAL(DHANANJAYKSHL@GMAIL.COM)(9599480560)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-282/2014) CRL.M.C. 4420/2015 FILED BY AVINASH VERMA & ANR (DISPOSED ON : 2016-09-19) BAIL APPLN. 1133/2016 FILED BY CHANDER SEKHAR @ MONU (DISPOSED ON : 2017-05-15) P.S.-FIR NO. :(PALAM VILLAGE-282/2014)
25	EFA(OS) (COMM)-10/2019	CAMPOS BROTHERS FARMS V/s MATRU BHUMI SUPPL CHAIN PVT LTD & ORS	ANIL KAUSHIK, AMIT AGRAWAL, ANKIT DANG, ABHISHEK MISHRA	
		OTHER DETAILS OF ADVOCATES: ANIL KAUSHIK()(9560354941)(PETITIONER) AMIT AGRAWAL(CHPUNEET11@YAHOO.COM)(8826233398)(RESPONDENT) ANKIT DANG(ADVANKITDANG@GMAIL.COM)(9958838583)(RESPONDENT) ABHISHEK MISHRA(ABHISHEK_MISHRA1993@HOTMAIL.COM)(9582788520)(PETITIONER)		
26	FAO (COMM)-55/2023 CM APPL. 10410/2023	JATIN GUPTA V/s POONAM GUPTA & ORS.	BHISHAMPAL SINGH CHAUHAN, KUNAL MALIK	
		OTHER DETAILS OF ADVOCATES: RAMVIR SINGH , B S CHAUHAN(RAMVIR47@GMAIL.COM)(9313530532)(PETITIONER) KUNAL MALIK(ADVKUNALMALIK@GMAIL.COM)()(RESPONDENT) GOLD R ENENCY(GOLDREGENCY@YAHOO.IN)()(RESPONDENT) RSVP(RSVP7777@GMAIL.COM)()(RESPONDENT) KUNAL MALIK(ADVKUNALMALIK@GMAIL.COM)(7503444555)(PETITIONER)		
27	FAO(OS) (COMM)-101/2019	M/S RAKESH BROTHERS V/s AREVA T & D INDIA LTD	A K TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI()(9871441764)(PETITIONER)		
28	FAO(OS) (COMM)-311/2019	PRADEEP ANAND V/s ITC LTD. & ORS	SUJOY CHANDER KUMAR, ABHIJIT SINHA, SHARDUL AMARCHAND MANGALDAS & CO, RAJAN NARAIN, PRAVIN BAHADUR, ABHIJEET SINGH, VIPLAV SHARMA, MANOJ V GORGE, AMBAR QAMARUDDIN, KUNAL DUTT	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) AMBAR QAMARUDDIN (AMBAR@QAMARUDDIN.IN)(9810066903)(PETITIONER) KUNAL DUTT(KUNALDUTT@LIVE.COM)(9650164445)(PETITIONER)		
29	LPA-57/2020	SAURABH TRIPATHY V/s COMPETITION COMMISSION OF INDIA & ANR	P C SHARMA, MANU CHATURVEDI, KHAITAN & CO., ANSHUMAN CHOWDHURY, NAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: P C SHARMA()(9312436099)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER) ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) NAVEEN KUMAR(NAVEENKRAOR@GMAIL.COM)(9899697779)(PETITIONER)		

30	LPA-700/2023	SMT URMILA AND ORS V/s GNCT OF DELHI & ORS	VEDPAL	
		OTHER DETAILS OF ADVOCATES: V P DABAS(VPDABASATYAMAVEJAYATE@GMAIL.COM)(9654203137)(PETITIONER) SADIV(SADIVCOMM.DELHI@NIC.IN)()(RESPONDENT) SWADM(SWADM@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
31	MISC. APPEAL(PMLA)-36/2024 CM APPL. 67212/2024	M/S KAMAKHYA FOREX PVT. LTD. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA (ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DDHYZO(DDHYZO-ED@GOV.IN)(0)(RESPONDENT)		
32	RFA(COMM)-46/2022 CM APPL. 30934/2022	EXTRAMILE CARGO MOVERS V/s SIGMA SUPPLY CHAIN SOLUTIONS PVT. LTD.	GIRDHARI LAL VERMA, KUMAR ANKUR, PUNEET AGARWAL	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR (SATISHKUMAR8673@GMAIL.COM)(9891600120)(PETITIONER) BIPUL KEDIA(BIPUL.KEDIA@GMAIL.COM)(931326351)(RESPONDENT) KUMAR ANKUR(KUMAR_ANKUR@YAHOO.CO.IN)(9313263511)(RESPONDENT) PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER) PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER)		
33	RFA(COMM)-153/2023 CM APPL. 37791/2023 CM APPL. 37793/2023 CM APPL. 37794/2023	M/S RISHIRAJ ALUMINIUM (P) LTD V/s SHRI NITIN JAIN PROPRIETOR M/S BAHUBALI WIRES	RAJINDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) NITIN JAIN(KRANA.LAW.INCORPORATION@GMAIL.COM)(9810897276)(RESPONDENT)		
34	RFA(COMM)-403/2024 CM APPL. 56295/2024	SHRI UMESH GARG V/s MOHD FIROZ & ANR.	JABBAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: JABBAR HUSSAIN(JABBARHUSSAIN1968@GMAIL.COM)(9654962359)(PETITIONER)		
35	RFA(OS)(COMM)-37/2019 CM APPL. 35294/2022	IMPERIA STRUCTURE LTD & ORS V/s M/S AMBAWATTA BUILDWELL PVT LTD & ANR	ATHENA LEGAL, INDERJEET, NISHANT KUMAR, UMANG VERMA, AKSHAY JAIN	
		OTHER DETAILS OF ADVOCATES: ATHENA LEGAL()(9818691800)(PETITIONER) ATHENA LEGAL(NEHA.GUPTA@ATHENALEGAL.IN)(9873574763)(PETITIONER) TC JURISTS(TCJURISTS@GMAIL.COM)()(RESPONDENT) NISHANT KUMAR(NISHANT.KR.84@GMAIL.COM)(9430009409)(RESPONDENT) NISHANT KUMAR(NISHANT.KR.84@GMAIL.COM)(9430009409)(RESPONDENT) UMANG VERMA(UMANGVERMA.ADV@GMAIL.COM)(9958927041)(PETITIONER) AKSHAY JAIN(JAINAKSHAY948@GMAIL.COM)(9560263545)(PETITIONER)		
36	RFA(OS)(COMM)-6/2022	YOGESH PATEL & ORS. V/s SHOLAY MEDIA AND ENTERTAINMENT PVT LTD & ORS.	ABHIMANYU TEWARI, DHRUV ANAND	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU TEWARI(DELIHOFFICE@TEWARIANDASSOCIATES.COM)(9899949839)(PETITIONER) SHAAN(SHAAN@SIPPYFILMS.COM)()(RESPONDENT) DHRUV ANAND(DHRUV@ANANDANDANAND.COM)(9958111098)(RESPONDENT)		
37	W.P.(C)-3849/2014 CM APPL. 6062/2020 CM APPL. 3264/2021 CM APPL. 21564/2023 WITH W.P.(C) 7401/2015	RAHUL RASTOGI & ANR V/s INDIA BULLS HOUSING FINANCE LTD. AND ORS	SANJEEV KUMAR, SUSHANT MUKUND, HEM KUMAR, RICHA KAPOOR, RAKESH C AGARWAL, ROHIT KUMAR, SV TYAGI, ASHISH NEGI, SHYAM MOORJANI, SONDHI NARULA DALAL & ASSOCIATES, HEM KUMAR, RAKESH AGRAWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR()(9810024208)(PETITIONER) SUSHANT MUKUND(SUSHANTMUKUND@GMAIL.COM)(9868069682)(PETITIONER) RAJESH(RK69923@GMAIL.COM)()(PETITIONER) GOPESH TRIPATHI(GOPESHTRIPATHI@GMAIL.COM)(9958841600)(PETITIONER) GOPESH TRIPATHI(ADV.GOPESHTRIPATHI@GMAIL.COM)(9958841600)(RESPONDENT) RAJESH KUMAR (RK69923@GMAIL.COM)()(RESPONDENT) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(PETITIONER) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(PETITIONER) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(RESPONDENT) RAKESH AGRAWAL(ABCLLEGAL@GMAIL.COM)(9891903838)(PETITIONER)		
38	W.P.(C)-7401/2015 CM APPL. 6061/2020 CM APPL. 3261/2021 CM APPL. 21279/2023	KRISHNA DEVI V/s INDIA BULLS HOUSING FINANCE LTD. & ORS	ARVIND SHARMA, SUSHANT MUKUND, HEM KUMAR, RAJEEV NARAYAN, SV TYAGI, SONDHI NARULA DALAL & ASSOCIATES, HEM KUMAR, RAKESH AGRAWAL	

		OTHER DETAILS OF ADVOCATES: ARVIND SHARMA()(9811736977)(PETITIONER) SUSHANT MUKUND(SUSHANTMUKUND@GMAIL.COM)(9868069682)(PETITIONER) GOPESH TRIPATHI(ADV.GOPESHTRIPATHI@GMAIL.COM)(9958841600)(RESPONDENT) R K (RK407@REDIFFMAIL.COM)()(RESPONDENT) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(RESPONDENT) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(PETITIONER) RAKESH AGRAWAL(ABCLLEGAL@GMAIL.COM)(9891903838)(PETITIONER)		
39	W.P.(C)-14000/2019	MUNNI DEVI V/s ALLAHABAD BANK & ORS	GIRDHAR GOVIND	
		OTHER DETAILS OF ADVOCATES: GIRDHAR GOVIND()(9650172263)(PETITIONER)		
40	W.P.(C)-369/2025 CM APPL. 1776/2025 CM APPL. 15042/2025 CM APPL. 15043/2025	PARVINDER SINGH SAWHNEY V/s UNION OF INDIA THROUGH MINISTRY OF FINANCE & ORS.	MANOJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: GARG & ASSOCIATES(GARGLAWNEWDELHI@YAHOO.CO.IN)(9811080423)(PETITIONER) SAURABH MISHRA, UNION OF INDIA, RBI(MISHRA.SAURABH@NIC.IN, UOIDHC@GMAIL.COM, GOVERNOR@RBI.ORG.IN)(1123384193)(RESPONDENT) HAMEL PARIHAR, CANARA BANK(HAMELPARIHAR@REDIFFMAIL.COM, CB3038@CANARABANK.COM, CB18556@CANARABANK.COM)(0)(RESPONDENT) CANARA BANK, PRADEEP(GMMDSCRT@CANARABANK.COM, PRADEEP@RADNPARTNERS.COM)(0)(RESPONDENT)		
FOR FINAL HEARING (END OF THE BOARD)				
41	CRL.A.-235/2020 WITH CRL.A. 523/2020	KAMAL KANT V/s STATE & ANR	DIVYA GARG, SUNIL KUMAR CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: DIVYA GARG()(9891975608)(PETITIONER) SUNIL KUMAR CHATURVEDI(ADVOCATE.SUNILCHATURVEDI@GMAIL.COM)(8742914100)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-338/2011)
42	CRL.A.-523/2020	KAMAL V/s STATE NCT OF DELHI	AISHWARYA RAO	
		OTHER DETAILS OF ADVOCATES: AISHWARYARAO(AISHWARYARAOADV25@GMAIL.COM)(9871598522)(PETITIONER) SISHWARYA RAO(AISHWARYARAOADV25@GMAIL.COM)(9871598522)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-740/2016)
END OF THE BOARD MATTERS				
43	CRL.A.-567/2002	ABRAR ETC. V/s N.C.T. OF DELHI	KULSHRESHTHA & ASSOCIATES, MR. SHIV RAJ SINGH, MR. RAVINDER CHADHA, MS. RITU GAUBA, MR. SUNIL SHARMA, MR. MUKESH JAIN / JAIL-3, R KUMAR, MOHAMMED SHAMI KH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) MOHAMMED SHAMI KH(MOHD SHAMI KHADVOCATE@GMAIL.COM)(9999727247)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-344/2000) CRL.M.C. 2347/2003 FILED BY J.S.DHAMA (DISPOSED ON : 2005-03-02) P.S.-FIR NO. :(GOKULPURI-344/2000)
44	CRL.A.-199/2020 CRL.M.(BAIL) 756/2024 WITH CRL.A. 205/2022	YOGESH TANWAR V/s STATE	ADITYA VIKRAM, SHIVEK TREHAN, ADITYA VIKRAM BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ADITYA VIKRAM()(9873846199)(PETITIONER) ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA VIKRAM BHARDWAJ(ADITYAVIKRAM02@GMAIL.COM)(9873846199)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-1009/2014) CRL.A. 205/2022 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(MALVIYA NAGAR-1009/2014)
45	CRL.A.-205/2022	STATE OF NCT OF DELHI V/s YOGESH TANWAR	KUSUM DHALLA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-1009/2014) CRL.A. 199/2020 FILED BY YOGESH TANWAR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(MALVIYA NAGAR-1009/2014)

46	FAO(OS) (COMM)-132/2024 CM APPL. 37358/2024 WITH FAO(OS) (COMM) 136/2024	SSANGYONG ENGINEERING AND CONSTRUCTION CO. LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	NAVIN KUMAR	
		OTHER DETAILS OF ADVOCATES:		
47	FAO(OS) (COMM)-136/2024 CM APPL. 37716/2024	SSANGYONG ENGINEERING AND CONSTRUCTION CO. LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	NAVIN KUMAR	
		OTHER DETAILS OF ADVOCATES:		
FOR COMPLIANCE				
48	CRL.A.-635/2024(Disposed off case)	JAMAL V/s STATE OF NCT OF DELHI	AISHWARYA RAO (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-918/2017)

COURT NO. 46
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-5550/2018 CM APPL. 21621/2018 WITH W.P.(C) 6003/2018	SANJIWAN SAHNI V/s SOUTH DELHI MUNICIPAL CORPORATION AND ANR.	WARISHA FARASAT, RAKESH MITTAL	
				OTHER DETAILS OF ADVOCATES: WARISHA FARASAT()(9953825580)(PETITIONER)
2	W.P.(C)-6003/2018	SANJIWAN SAHNI V/s MINISTRY OF URBAN DEVELOPMENT AND ANR.	WARISHA FARASAT	
				OTHER DETAILS OF ADVOCATES: WARISHA FARASAT()(9953825580)(PETITIONER)

COURT NO. 43

HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-13053/2018	VIKAS GUPTA V/s UNION OF INDIA & ORS	A K ASSOICTES, SANJAY KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: A K ASSOICTES()(9968285723)(PETITIONER)		
FOR ADMISSION				
2	W.P.(C)-8425/2022 CM APPL. 1945/2025 CM APPL. 18024/2025 CM APPL. 18039/2025	NEERAJ KUMAR V/s DR ARCHANA SINGH & ORS.	MANPREET SINGH, NEERAJ KUMAR	Listing Remarks: ADMISSION
		OTHER DETAILS OF ADVOCATES: DHARAMRAJ OHLAN()(9312650754)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MSDCBHDHS DELHI(MSDCBHDHS.DELHI@NIC.IN)()(RESPONDENT) DR. NEERAJ KUMAR(NEERAJKUMARNALANDAVASI@GMAIL.COM)(8860721926)(PETITIONER) DR. NEERAJ KUMAR(NEERAJKUMARNALANDAVASI@GMAIL.COM)(8860721926)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
3	W.P.(C)-4566/2024	ABHISHEK AND ANR. V/s UNION OF INDIA AND OTHERS	SYED AJMAL HASAN, CHANDAN KUMAR	

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		OTHER DETAILS OF ADVOCATES: RAHUL ROHTAGI, SYED AJMAL HASAN(HASSANN176@GMAIL.COM)(9873987884)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, CRB@RB.RAIL.GOV.IN, FC@RB.RAILNETR.GOV.IN){}(RESPONDENT) CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(RESPONDENT)		
4	W.P.(C)-9208/2024 CM APPL. 37692/2024 CM APPL. 37693/2024	SONIA DEVI V/s UNION OF INDIA & ANR.	ASHISH CHAUHAN	Listing Remarks: ADMISSION
		OTHER DETAILS OF ADVOCATES: KUSHAGRA BANSAL(KUSHAGRABANSAL@AKASSOCIATE.ORG.IN)(9999448797)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) NEST TRIBAL(NEST-TRIBAL@TRIBAL.GOV.IN){0}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	W.P.(C)-986/2016	SATISH KUMAR TANDON V/s ORIENTAL BANK OF COMMERCE	SARFARAZ KHAN	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-6498/2016 CM APPL. 26617/2016	DELHI DEHAT LAL DORA SANGHARSH SAMITI & ORS V/s LT. GOVERNOR, GOVERNMENT OF NCT OF DELHI & ORS	ANAND YADAV, PEEYOOSH KALRA	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-2268/2017	DILBAG SINGH & ORS V/s VIJAYA BANK & ANR	SIDDHARTH AGGARWAL, ACM LEGAL, SANDEEP JINDAL, SACHIN MIGLANI	
		OTHER DETAILS OF ADVOCATES: SANDEEP JINDAL(AOR@SANDEEPJINDAL.IN)(9999668878)(PETITIONER) SACHIN MIGLANI(SACHINMIGLANI.CLC@GMAIL.COM)(9289100001)(PETITIONER)		
8	W.P.(C)-4486/2017	SERGEANT NARESH KUMAR SHARMA V/s UNION OF INDIA AND ORS	C K SHARMA	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-10005/2017	DIWAKAR MISHARA V/s STATE (NCT DELHI) AND ORS.	DIPESH CHOUDARY, AMITABH MARWAH, ANUJ AGARWAL, PRATEEK BAGHEL	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: PRATEEK BAGHEL(PRATEEKBAGHEL.LAW@GMAIL.COM)(9354526908)(PETITIONER) PRATEEK BAGHEL(PRATEEKBAGHEL.LAW@GMAIL.COM)(9354526908)(PETITIONER) PRATEEK BAGHEL(PRATEEKBAGHEL.LAW@GMAIL.COM)(9354526908)(PETITIONER)		
10	W.P.(C)-1862/2019 CM APPL. 10366/2019 CM APPL. 41636/2019	SUDIPTA MUKHERJEE AND ORS. V/s HSCC (INDIA) LIMITED AND ORS.	D K SHARMA, DEBARSHI BHADRA, MRINENDRA SINGH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: D K SHARMA(){9810167224}(PETITIONER) DEBARSHI BHADRA(){9899091969}(PETITIONER)		
11	W.P.(C)-2961/2019 CM APPL. 13724/2019	SH. VINOD KUMAR V/s GOVT. OF NCT OF DELHI AND ORS.	SANJAY PADAM JAIN, MAJEDAR JANGRA	
		OTHER DETAILS OF ADVOCATES: SANJAY PADAM JAIN(){9811112087}(PETITIONER) MAJEDAR JANGRA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER)		
12	W.P.(C)-11658/2019 WITH W.P.(C) 2379/2021	SOMA DEVI V/s UNION OF INDIA & ORS	A K VERMA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: A K VERMA(){9250908788}(PETITIONER)		
13	W.P.(C)-2379/2021 CM APPL. 6934/2021 CM APPL. 50762/2024	RAJ KUMAR SHARMA and ors V/s UNION OF INDIA THROUGH MINISTRY OF COMMERCE AND INDUSTRY and ors	VIBHU ANSHUMAN, VIBHU ANSHUMAN, KRIPA SHANKAR PRASAD	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SHIVANGI SHUKLA(ADVPRATEEKSHARMA4051@GMAIL.COM){}(PETITIONER) EIC(EIC@EICINDIA.GOV.IN){}(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
14	W.P.(C)-12715/2019 CM APPL. 41052/2023 WITH W.P.(C) 7626/2023	RAHUL DWIVEDI V/s VINITA AGGARWAL & ANR	RAJESH KUMAR, VISHWENDRA VERMA, JAITEGAN SINGH, SARIKA SINGH, RAKESH KUMAR SINGH, MANISH KUMAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(){9999556228}(PETITIONER) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) HVSCGSC(HVSCGSCDHC@GMAIL.COM){}(RESPONDENT) JAITEGAN SINGH(JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER) SARIKA SINGH(AVC.SARIKA@GMAIL.COM)(9971556985)(PETITIONER)		

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		RAKESH KUMAR SINGH(ADVOCATERKSINGH7@GMAIL.COM)(9958707711)(PETITIONER) MANISH KUMAR(MANISH@XANDERLEGALSOLUTIONS.COM)(9643867018)(PETITIONER)		
15	W.P.(C)-7626/2023 CM APPL. 29580/2023 CM APPL. 41056/2023 CM APPL. 49128/2023 CM APPL. 54254/2024 CM APPL. 54255/2024	RAHUL DWIVEDI V/s THE CHAIRMAN (NCVET) & ORS.	NITIN KUMAR, AVNISH SINGH, VISHWENDRA VERMA, MANISH KUMAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR JHA(PRAVEENJHA.77@GMAIL.COM)(8130132791)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NCVET(CHAIRPERSON-NCVET@GOV.IN, SECY-MSDE@NIC.IN, AGGARWAL.VINITA@NIC.IN){}(RESPONDENT) PRAVEEN JHA(PRAVEENJHA.77@GMAIL.COM){}(PETITIONER) AVNISH SINGH (AVNISHS05@GMAIL.COM)(8826437138)(RESPONDENT) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) HVSCGSC(HVSCGSCDHC@GMAIL.COM){}(RESPONDENT) MANISH KUMAR(MANISH@XANDERLEGALSOLUTIONS.COM)(9643867018)(PETITIONER) SAARIKA SINGH(SAARIKASINGH.ADV@GMAIL.COM){0}(RESPONDENT)		
16	W.P.(C)-12805/2019 CM APPL. 10514/2023	RAJINDER KUMAR GUPTA V/s THE CHIEF SECRETARY, GOVERNMENT OF NCT DELHI AND ORS.	UDIT KUMAR CHATURVEDI, SATISH KUMAR DABAS, VIVEK LAMBA	
		OTHER DETAILS OF ADVOCATES: UDIT KUMAR CHATURVEDI{}(9968211658)(PETITIONER) VIVEK LAMBA(VIVEKLAMBA998@YAHOO.COM)(9417565885)(PETITIONER) RAJINDER(RAJINDER.RK345@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATISH KUMAR DABAS(ADVSAT03@YAHOO.CO.IN)(9818305148)(RESPONDENT)		
17	W.P.(C)-13901/2019 CM APPL. 55734/2019	REKHA SINGH V/s DIRECTOR OF EDUCATION GNCT & ORS	RAJEEV KR TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJEEV KR TIWARI{}(9891902880)(PETITIONER)		
18	CM APPL. 12003/2025 In W.P.(C)-2157/2020	POOJA JAIN AND ORS. V/s DIRECTORATE OF EDUCATION OLD SECRETARIAT, CIVIL LINES AND ORS.	V MADHUKAR, SAHIL GARG, SAHIL GARG	
		OTHER DETAILS OF ADVOCATES: V MADHUKAR{}(9999637975)(PETITIONER) ANKIT GUPTA(ADVANKIT20@GMAIL.COM)(8860441378)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){0}(RESPONDENT) SAHIL GARG(GARGSAHILADV@GMAIL.COM)(9560690036)(PETITIONER)		
19	W.P.(C)-3860/2020 CM APPL. 13816/2020 CM APPL. 1264/2021	ANJANI KUMAR V/s UNION OF INDIA & ORS.	SAMIKSHA GUPTA, SAMIKSHA GUPTA	
		OTHER DETAILS OF ADVOCATES: SAMIKSHAGUPTA(SAMIKSHA231996@GMAIL.COM)(7892204451)(PETITIONER) SUREN UPPAL OFFICE(SNEHA.GLOBIZ@GMAIL.COM)(9868600900)(PETITIONER) NIKHIL GOEL(REACHNIKHIL@REDIFFMAIL.COM)(9810133254)(RESPONDENT) RAJAPPA(RAJAPPA_S@HOTMAIL.COM)(9810063946)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SNEHA BAUL, SAMIKSHA GUPTA(SAMIKSHA231996@GMAIL.COM)(9868600900)(PETITIONER) SAMIKSHAGUPTA(SAMIKSHA231996@GMAIL.COM)(7892204451)(PETITIONER) RAJAPPA SRINIVASAN(ADVOCATERAJAPPA@GMAIL.COM)(1202403173)(RESPONDENT) NIOS(CM@NIOS.AC.IN)(9810063946)(RESPONDENT) NIKHIL GOEL(REACHNIKHIL@REDIFFMAIL.COM)(9810133254)(RESPONDENT) VIRENDER SINGH(VIRENDERSINGHCHARAKADV@GMAIL.COM, SECY.SEL@NIC.IN)(1123386232)(RESPONDENT) NIC(SECY_MOP@NIC.IN){}(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
20	W.P.(C)-4825/2020	VIVEK KANT SRIVASTAVA V/s BUREAU OF INDIAN STANDARDS & ANR.	RAJAT ANEJA, SUBHASH CHANDER GUPTA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) RAJATANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) LEGAL(LEGAL@BIS.GOV.IN, DG@BIS.GOV.IN)(9818213940)(RESPONDENT) SUBHASH CHANDER GUPTA(MSUBHASHG@GMAIL.COM)(9810689321)(PETITIONER)		
21	W.P.(C)-2694/2021 CM APPL. 7974/2021	PRAKASH CHAND V/s UNION OF INDIA AND ANR	SUDHIR SHARMA, SUDHIR SHARMA, ASHISH KUMAR PANDEY, NEHA BHATNAGAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: PRAKASH CHAND(PRAKASH_CHAND26@YHOO.COM)(9891404437)(RESPONDENT) PRAKASH CHAND(PRAKASH_CHAND26@YHOO.COM)(9891404437)(RESPONDENT) SUDHIR SHARMA(SHARMA.LEGAL@YAHOO.COM)(8588831984)(PETITIONER) SUDHIR SHARMA(SHARMA.LEGAL@YAHOO.COM)(7678323196)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

		ASHISH KUMAR PANDEY(INFO@LEGALERIA.COM)(9873890442)(PETITIONER) NEHA BHATNAGAR(NEHABHATNAGARADVOCATE@GMAIL.COM)(9953030761)(PETITIONER)		
22	W.P.(C)-3692/2021	KIRAN DEVI V/s THE PRINCIPAL OF LADY SHRIRAM COLLAGE FOR WOMAN UNIVERSITY OF DELHI ORS	MOHD TAIYAB KHAN, APOORV KURUP, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: MOHD KHAN(KMTAIYAB@GMAIL.COM)(9312222450)(PETITIONER) M. TAIYAB KHAN(KMTAIYAB@GMAIL.COM)(9312222450)(PETITIONER) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) RUPAL MOHINDER(RUPALMONHINDER@GMAIL.COM){}(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
23	W.P.(C)-9260/2021	DR. DEBAL CHANDRA KAR V/s DR B R AMBEDKAR UNIVERSITY DELHI & ORS.	SHUBHENDU SAXENA	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR(AORPANKAJKUMAR@GMAIL.COM)(9958683901)(PETITIONER) UNIVERSITY GRANT COMMISSION(OFFICE@AKURUP.COM)(8800678743)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) B R AMBEDKAR UNIVERSITY DELHI(INFO@AUD.AC.IN)(23863740)(RESPONDENT)		
24	W.P.(C)-2931/2022	SH. B. SAMBI REDDY V/s MANAGING DIRECTOR AND CEO, CANARA BANK AND ORS.	USHASRI GAVARRAJU	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ARCHANA T USHASRI GAVARRAJU(USHASRIGAVARRAJU@GMAIL.COM)(9643049476)(PETITIONER) CHIEF GENERAL MANAGER(HRWING@CANARBANK.COM){}(RESPONDENT) CHIEF GENERAL MANAGER(HRWING@CANARBANK.COM)(8022223119)(RESPONDENT)		
25	W.P.(C)-3527/2022 CM APPL. 10398/2022 CM APPL. 45216/2023 CM APPL. 75645/2024	JUHI DEVELOPERS PVT. LTD V/s FOREST CONSERVATIVE OFFICER AND OTHERS	NEHA JAIN, AMAN GUPTA	
		OTHER DETAILS OF ADVOCATES: NEHA JAIN(NEHA.LAWYER@GMAIL.COM)(9910322162)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AMAN GUPTA(AMAN.LAW@GMAIL.COM)(9999245866)(PETITIONER) JAWHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM){0}(RESPONDENT)		
26	W.P.(C)-15024/2022	DEVENDRASINGH MAHAVAR V/s CENTRAL WAREHOUSING CORPORATION & ORS.	TUSHAR RANJAN MOHANTY, PRABHAS BAJAJ, TARUN VERMA	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(8287483003)(PETITIONER) KKTSCOFFICE(KKTSCOFFICE142@GMAIL.COM, KKASSOCIATESDELHI2021@GMAIL.COM){}(RESPONDENT) MDCWC(MDCWC@SEWACOR.NIC.IN, ARUNIRSE@HOTMAIL.COM, GGMSYSTEM@SEWACOR.NIC.IN){}(RESPONDENT) SAMPRAVEEN(SAMPRAVEEN.04@GOV.IN, MRITUNJOYVERMA@GMAIL.COM){}(RESPONDENT) PRABHAS BAJAJ(PRABHASBAJAJ@GMAIL.COM)(9810067648)(PETITIONER) TARUN VERMA(TAURNVERMA.LAW@GMAIL.COM)(9910405005)(PETITIONER)		
27	W.P.(C)-107/2023	MAHITOSH KUMAR V/s FOOD SAFETY AND STANDARD AUTHORITY OF INDIA AND ORS	SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SETH AND MEHANDRU(SETHIANDMEHANDRU@GMAIL.COM)(9999496532)(PETITIONER) SASTRA(INFO@SASTRALEGAL.COM, SHARMAGP.2210@GMAIL.COM, SS.RAGHAV@FSSAI.GOV.IN){}(RESPONDENT)		
28	W.P.(C)-858/2023	RAM SHANKAR SINGH V/s KULACHI HANSRAJ MODEL SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: KUMAR UTKARSH (KUMARUTKARSHJI@GMAIL.COM)(9662778086)(PETITIONER) ASHOK AGARWAL(JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) INFO (INFO@KHMS.AC.IN){ }(RESPONDENT) DIREDU (DIREDU@NIC.IN){ }(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) KHMSAV (KHMSAV3@GMAIL.COM){}(RESPONDENT)		
29	W.P.(C)-10857/2023	SURESH KUMAR V/s HINDUSTAN AERONAUTICS LIMITED AND ORS.	MANJEET SINGH, KHAITAN & CO.	

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		OTHER DETAILS OF ADVOCATES: MANJEET SINGH (MANJEETSINGHREEN@GMAIL.COM)(9899286492)(PETITIONER) VINITA(VINITA.SUBARNA@HAL-INDIA.CO.IN)()(RESPONDENT) HAL(CHAIRMAN@HAL-INDIA.CO.IN, VATSLA.GUPTA@HAL-INDIA.CO.IN, RM.DELHI@HAL-INDIA.CO.IN)()(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT)		
30	W.P.(C)-12488/2023 CM APPL. 49289/2023	SURESH KUMAR AND ANR. V/s GOVT OF NCT DELHI AND ORS.	RAJIV YADAV, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAJIV YADAV(RAJIVYA@GMAIL.COM)(9811017900)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VATSALA CHAUHAN(VATSALACHAUHAN97@GMAIL.COM)(9873365154)(RESPONDENT)		
31	W.P.(C)-14115/2023	MS ASHA V/s BANK OF BARODA & ORS.	UJJWAL KUMAR, PRAVEENA GAUTAM	
		OTHER DETAILS OF ADVOCATES: BANK OF BARODA(MD.CEO@BANKOFBARODA.COM)(2266985000)(PETITIONER) UJJWAL KUMAR & ASSOCIATES(UJJWALLAWFIRM@GMAIL.COM)(9899596050)(PETITIONER) REGIONAL HEAD BANK OF BARODA(HRM.SOUTHDELHI@BANKOFBARODA.COM, ZM.NZ@BANKOFBARODA.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)()(RESPONDENT) BANK OF BARODA(MD.CEO@BANKOFBARODA.COM)(2266985000)(RESPONDENT) PRAVEENA GAUTAM(PRAVEENA1807@HOTMAIL.COM)(9868100876)(PETITIONER)		
32	W.P.(C)-1038/2024 CM APPL. 4388/2024	DR COL ARIJIT KUMAR GHOSH V/s UNION OF INDIA & ORS.	AMIT PRAKASH SHAHI, PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT PRAKASH SHAHI(172DHC@GMAIL.COM)(8527849710)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PRATEEK KUMAR(PRATEEKKUMARADV@GMAIL.COM)(8826209428)(RESPONDENT)		
33	W.P.(C)-6443/2024 CM APPL. 41543/2024	IMPERIAL PROMOTERS V/s GOVT OF NCT OF DELHI & ORS.	KUSHIKA CHACHRA	
		OTHER DETAILS OF ADVOCATES: KAUSHIKA CHACHRA(ADV.KUSHIIKA@GMAIL.COM)(9560093153)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KUSHIKA CHACHRA(ADV.KUSHIIKA@GMAIL.COM)(9560093153)(PETITIONER) SDM SAKT, PSTOLG(SDMSAKET@GMAIL.COM, PSTOLG.DELHI@NIC.IN)(0)(RESPONDENT)		
34	W.P.(C)-11583/2024 CM APPL. 48156/2024 CM APPL. 48157/2024	SH RAJENDER SINGH V/s GNCT DELHI THROUGH ITS CHIEF SECRETARY & ORS.	VIKRAM JIT SAINI, SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: VIKRAM JIT SAINI, GEETA SAINI, PHILLIP MASSEY(ADV.SAINI7075@GMAIL.COM)(7838437811)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SUMIT THAKUR (THAKURSUMIT79@GMAIL.COM)(9968454481)(RESPONDENT)		
35	W.P.(C)-11588/2024 CM APPL. 48172/2024	SHIV SHANKAR JINDAL V/s GOVT. OF NCT OF DELHI & ORS.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V. P. RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
36	W.P.(C)-11995/2024 CM APPL. 49897/2024	EKTA MAHAR & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	NANDADEVI DEKA	
		OTHER DETAILS OF ADVOCATES: NANDADEVI DEKA(NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
37	W.P.(C)-12178/2024 CM APPL. 50662/2024	MS POOJA YADAV V/s SRI AUROBINDO COLLEGE (EVE.) & ORS.	ASHOK KUMAR BARNWAL	
		OTHER DETAILS OF ADVOCATES: ASHOK (ASHOKBARNWAL123@GMAIL.COM)(9811759758)(PETITIONER) RUPAL MOHINDER, DELHI UNIVERSITY, VINOD MAURYA(RUPALMOHINDER@GMAIL.COM, DEAN-COLLEGES@DU.AC.IN, VINODMAURYADU@GMAIL.COM)(0)(RESPONDENT) SRI AUROBINDO(SRIAUROBINDOEVEN@YAHOO.COM)(0)(RESPONDENT)		

38	W.P.(C)-14304/2024	BAIJNATH PRASAD SINHA V/s FOOD CORPORATION OF INDIA & ORS	YASHVARDHAN, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN(YASHVARDHANROY@GMAIL.COM)(9650057524)(PETITIONER) YASHVARDHAN(YASHVARDHANROY@GMAIL.COM)(9650057524)(PETITIONER) OM PRAKASH, NARAIDL FCI, FCI(OM_PRKASHMV@YAHOO.CO.IN, NARAIDL.FCI@GOV.IN, WEBMASTER.FCI@GOV.IN)(0)(RESPONDENT) OM PRAKASH, NARAIDL FCI, FCI(OM_PRKASHMV@YAHOO.CO.IN, NARAIDL.FCI@GOV.IN, WEBMASTER.FCI@GOV.IN)(0)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)		
39	W.P.(C)-15228/2024 CM APPL. 63985/2024	SHRI SAURABH GOEL V/s GOVT OF NCT OF DELHI & ORS.	NANDNI SAHNI	
		OTHER DETAILS OF ADVOCATES: NANDINI SAHNI(NANDNIS@HOTMAIL.COM)(9810034205)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
40	W.P.(C)-16751/2024 CM APPL. 70916/2024 CM APPL. 7235/2025	JOLLY BATOO V/s GOVERNMENT OF NCT OF DELHI AND OTHERS	SURINDER KUMAR GUPTA, SIDDHARTH KRISHNA DWIVEDI, ARUN KUMAR PANWAR	
		OTHER DETAILS OF ADVOCATES: S.K. GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(9811211218)(PETITIONER) AVNISH AHLAWAT, GNCTD(AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM, SCSERVICES.GNCTD@GMAIL.COM)(0)(RESPONDENT) LADY IRWIN SCHOOL, JYOTI SINGH(LADYIRWINSCHOOL_1927@GMAIL.COM, JYOTISINGHG@GMAIL.COM)(0)(RESPONDENT) SHARDAR , SONU SEHRAWAT(SHARDAROHELLA1966@GMAIL.COM, SONU13SEHRAWAT@GMAIL.COM)(0)(RESPONDENT) KSHAMA JAIN(KSHAMAANITIN@GMAIL.COM)(0)(RESPONDENT) S K GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(0)(PETITIONER) SIDDHARTH KRISHNA DWIVEDI(SIDDHARTHKRISHNADWIVEDI@GMAIL.COM)(9958634000)(RESPONDENT) ARUN KUMAR PANWAR(ADVOCATEARUNPANWAR@GMAIL.COM)(7827545811)(PETITIONER) SIDDHARTH KRISHNA DWIVEDI(SIDDHARTHKRISHNADWIVEDI@GMAIL.COM)(9958634000)(RESPONDENT)		
41	W.P.(C)-18032/2024 CM APPL. 76674/2024	PROF NAZIM HUSAIN JAFRI AL JAFRI V/s JAMIA MILLIA ISLAMIA	SHAILESH TIWARI, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: SHAILESH TIWARI(ADV.STIWARI@YAHOO.IN)(9313645659)(PETITIONER) REGISTRAR JMI(REGISTRAR@JMI.AC.IN)(0)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		

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HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 19273/2025 CM APPL. 19274/2025 CM APPL. 19278/2025 In RC.REV.-36/2025	GAGANDEEP SINGH V/s SMT SAVINDER KAUR AND ORS	ATUL KHARBANDA	
		OTHER DETAILS OF ADVOCATES: ATUL KHARBANDA(R.A.G.CHAMBERS@GMAIL.COM)(9811333939)(PETITIONER) SIDHARTH (ADVSIDHARTHRAJ@GMAIL.COM)(0)(RESPONDENT)		
2	RFA-681/2024 CM APPL. 58157/2024	SUGAM MAKHIJA AND ANR & ANR. V/s GURCHARAN SINGH AND ANR & ORS.	KAPIL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAPIL GUPTA(ADV.KAPILGUPTA@GMAIL.COM)(9873164160)(PETITIONER) GURCHARAN SINGH(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(RESPONDENT)		

3	RFA-720/2024 CM APPL. 61235/2024 CM APPL. 61236/2024	SH AMAR SINGH (DECEASED) THROUGH HIS LRS. V/s SH MEER SINGH (DECEASED) THROUGH HIS LRS & ORS.	ASHU	
		OTHER DETAILS OF ADVOCATES: RATNESH BANSAL & ASHU SINGH(RATNESHBANSAL76@GMAIL.COM)(9810713582)(PETITIONER) RATNESH BANSAL & ASHU SINGH(RATNESHBANSAL76@GMAIL.COM)(9810713582)(PETITIONER) MOHIT(LEGAL_MOHITVERMA@YAHOO.CO.IN)(0)(RESPONDENT) MOHIT(LEGAL_MOHITVERMA@YAHOO.CO.IN)(0)(RESPONDENT)		
4	RFA-733/2024 CM APPL. 61915/2024 CM APPL. 61917/2024	RAJENDRA GUPTA V/s HEM MANOHAR & ANR.	VARUN SHANKAR	
		OTHER DETAILS OF ADVOCATES: VARUN SHANKAR, ARYAN , ANAND(VARUN@CHAMBERSOFVARUNSHANKAR.COM)(9971841789)(PETITIONER) SAHIL(SAHILGUPTA@ARIMUSLAW.COM)(0)(RESPONDENT)		
5	CM APPL. 14243/2025 In RSA-136/2018	M/S SHYAM LAL & ORS V/s MITHLESH DEVI	JAI SAHAI ENDLAW, SACHIN MISHRA, AMAR NATH AGGARWAL, PANKAJ VIVEK, ABHISHEK GROVER, SANJANA ANTIL	
		OTHER DETAILS OF ADVOCATES: JAI SAHAI ENDLAW()(9811122114)(PETITIONER) SANJANA ANTIL(ADVSANJANAANTIL@GMAIL.COM)()(RESPONDENT) SACHIN MISHRA(SACHINMISHRA1982@GMAIL.COM)(9811966422)(RESPONDENT) SANJANA ANTIL(LOKESHKUMAR066@YAHOO.COM)(0)(PETITIONER) SANJANA ANTIL(LOKESHKUMAR066@YAHOO.COM)(0)(PETITIONER) GROVER LAW OFFICE(GROVERLAWOFFICES@GMAIL.COM)(0)(RESPONDENT) GROVER LAW(GROVERLAWOFFICES@GMAIL.COM)(0)(RESPONDENT) SACHIN MISHRA()(9811966422)(PETITIONER) PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) ABHISHEK GROVER(ADV.AGROVER@GMAIL.COM)(9871804549)(PETITIONER) SANJANA ANTIL(ADVOCATESANJANAANTIL@GMAIL.COM)(9899270061)(PETITIONER) PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER)		
FOR ADMISSION				
6	RC.REV.-233/2019 CM APPL. 17785/2019 CM APPL. 68541/2024 CM APPL. 11361/2025	RAIS AHMED V/s NAJMA BEGUM	MANU NAYAR, SANMATI BIR SINGH	
		OTHER DETAILS OF ADVOCATES: MANU NAYAR()(9811331106)(PETITIONER) MANU NAYAR AND CO(MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) SS JAIN(SSJAIN4949@GMAIL.COM)(0)(RESPONDENT) MANU NAYAR AND CO()(9811331106)(PETITIONER) SS JAIN(SSJAIN4949@GMAIL.COM)(0)(RESPONDENT) SANMATI BIR SINGH(SSJ4949@GMAIL.COM)(9891043078)(RESPONDENT)		
7	RC.REV.-163/2023 CM APPL. 31683/2023	NAVNEET JAIN V/s DINESH KUMAR JAIN & ANR.	MOHIT SETH	
		OTHER DETAILS OF ADVOCATES: MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(PETITIONER) VARUN JAIN(VARUN_JAIN2005@GMAIL.COM)()(RESPONDENT) JAYANT.LAWYER(JAYANT.LAWYER@GMAIL.COM)()(RESPONDENT)		
8	RC.REV.-241/2024 CM APPL. 51259/2024	M/S FRIENDS ENTERPRISES & ORS. V/s POOJA KAUL	YATHARTH SINHA, RISHI KANT MISHRA	
		OTHER DETAILS OF ADVOCATES: M P SINHA(SINHAANDSINHALAWOFFICES@GMAIL.COM)(9958665544)(PETITIONER) POOJA()(9268403018)(RESPONDENT) RISHI KANT MISHRA(RISHIKAANT_MISHRA@YAHOO.CO.IN)(9268403018)(PETITIONER)		
9	RC.REV.-270/2024 CM APPL. 58529/2024	MOHD ARIF V/s AMIT CHAUDHARY & ANR.	AVINASH CHANDER BHASIN	
		OTHER DETAILS OF ADVOCATES: A C BHASIN , AMIT BHASIN()(9873270999)(PETITIONER) AMIT()(9891874905)(RESPONDENT) SUMIT()(9910880090)(RESPONDENT)		
10	RC.REV.-309/2024 CM APPL. 64443/2024	OM PRAKASH V/s RAVI GUPTA	SACHIN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: M N KHAN & SAMEERA(MNKHAN.ADVOCATE@GMAIL.COM)(9990785472)(PETITIONER) R N DUBEY , M N KHAN(MNKHAN.ADVOCATE@GMAIL.COM)(9990785472)(PETITIONER)		
11	RC.REV.-310/2024 CM APPL. 64488/2024	TRIBHUVAN SINGH V/s RAVI GUPTA	SACHIN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: R N DUEBY & ASSOCIATES(MNKHAN.ADVOCATE@GMAIL.COM)(9990785472)(PETITIONER)		

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		R N DUBEY , M N KHAN(MNKHAN.ADVOCATE@GMAIL.COM)(9999078547)(PETITIONER)		
12	RC.REV.-388/2024 CM APPL. 74993/2024 CM APPL. 19272/2025	AJAY KUMAR V/s AJAY KUMAR JAIN	AKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR GUPTA (AKASHGUPTAADVOCATE03@GMAIL.COM)(9868043624)(PETITIONER) JAWAHAR LAL(ADVOCATEJAWAHARLAL77@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR GUPTA(AKASHGUPTAADVOCATE03@GMAIL.COM)(9868043624)(PETITIONER)		
13	RSA-53/2023 CM APPL. 11297/2023	MONTO CHADHA V/s SAVITA BHATNAGAR	NIRAJ CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: NIRAJ CHAUDHARY(NIRAJCHAUDHRYADV16@GMAIL.COM)(9818924220)(PETITIONER) SAVITA()(8447682251)(RESPONDENT)		
14	TR.P.(C.)-218/2024 CM APPL. 75855/2024 CM APPL. 75856/2024 CM APPL. 1398/2025	ANAMIKA PRAKASHAN V/s VANI PRAKASHAN & ANR.	UTKARSH	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
15	RC.REV.-200/2019	RAHUL V/s SUSHILA DEVI	N K GOYAL, POOJA CHADHA	
		OTHER DETAILS OF ADVOCATES: N K GOYAL()(9810215264)(PETITIONER) POOJA CHADHA(POOJAARORASSR@GMAIL.COM)(8130336086)(PETITIONER)		
16	RC.REV.-73/2020 CM APPL. 4572/2020 CM APPL. 31202/2024 CM APPL. 31919/2024 CM APPL. 38345/2024 CM APPL. 51098/2024	RAGHUBIR V/s OM PRAKASH	RAJIV SINGH & SAMANT SINGH, AKSHIT SACHDEVA, HEMCHAND VASHISHT, AKSHIT SACHDEVA	
		OTHER DETAILS OF ADVOCATES: RAJIV SINGH & SAMANT SINGH()(8587827329)(PETITIONER) LEGAL LEAGUE LAW OFFICE(LEGALLEAGUELAWOFFICES@GMAIL.COM)()(RESPONDENT) RAJEEV SINGH(RAJEEVSINGH_69@YAHOO.IN)()(PETITIONER) JUS CORPORATUM LAW OFFICES(JUSCORPORATUMLAWOFFICE@GMAIL.COM)(9311039867)(RESPONDENT) AKSHIT SACHDEVA(AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER) LEGAL LEAGUE LAW OFFICE(LEGALLEAGUELAWOFFICES@GMAIL.COM)(0)(RESPONDENT) AKSHIT SACHDEVA (AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER) LEGAL LEAGUE LAW OFFICE(LEGALLEAGUELAWOFFICES@GMAIL.COM)(0)(RESPONDENT) AKSHIT SACHDEVA(AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER)		
17	RC.REV.-184/2020 CM APPL. 19124/2020 CM APPL. 21330/2020	VASIK & ANR. V/s SMT. ZAMILA (NOW DECEASED) & ORS.	IFTEKHAR AHMED, HARI SHANKER, SHAMSUDDIN ANSARI	
		OTHER DETAILS OF ADVOCATES: IFTEKHARAHMED(IAHMEDADV@GMAIL.COM)(9810359986)(PETITIONER) I AHMED (IAHMEDADV@GMAIL.COM)(9810359986)(PETITIONER) MST SHABANA()(9999163901)(RESPONDENT) HARI(HARISHANKER.ADV@GMAIL.COM)(9811562356)(PETITIONER) HARI SHANKER (HARISHANKER.ADV@GMAIL.COM)(9811562356)(RESPONDENT) IA(IAHMEDADV@GMAIL.COM)()(RESPONDENT) SHAMSUDDIN ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER)		
18	RC.REV.-58/2024	HAMMAD ALI V/s ISHRAT & ORS	MOHAMMAD SULAMAN KHAN, ATUL BANDHU	
		OTHER DETAILS OF ADVOCATES: MOHD SULAIMAN KHAN(KHANLAWYER11@REDIFFMAIL.COM)(9818416099)(PETITIONER) MOHD SULAIMAN KHAN(KHANLAWYER11@REDIFFMAIL.COM)(9818416099)(PETITIONER) ZAHID(Z.JAMAL.LAWYER@GMAIL.COM)()(RESPONDENT) ZAHID JAMAL(Z.JAMAL.LAWYER@GMAIL.COM)()(RESPONDENT) ATUL BANDHU(ATULBANDHU@GMAIL.COM)(9811608039)(PETITIONER)		
19	RFA-224/2020 CM APPL. 55613/2023	RAM AVTAR SINGH YADAV V/s OM VEER SINGH	ABHISHEK KUMAR, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAM AVTAR SINGH YADAV(SANJAYADV@LAWYER.COM)()(RESPONDENT) RAM AVTAR SINGH YADAV(SANJAYADV@LAWYER.COM)()(RESPONDENT) ABHISHEK KUMAR(ADVICELAW2@GMAIL.COM)(9811074290)(PETITIONER) ABHISHEKKUMAR(ADVICELAW2@GMAIL.COM)(9811074290)(PETITIONER) K K SINHA(SINHALAW@GMAIL.COM)()(RESPONDENT) ABHISHEK KUMAR(SANJAYADVICICI@GMAIL.COM)(9811074290)(PETITIONER) ANNI SHARMA(ANNISHARMA13@GMAIL.COM)()(RESPONDENT) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT)		
20	RFA-117/2021 CM APPL. 6997/2021 CM APPL. 6998/2021 CM APPL. 6999/2021	VIJENDER SINGH V/s KAPIL DEV	SATYAARTH BALAJEE SINHA	

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		OTHER DETAILS OF ADVOCATES: PANKAJ SINHA, SATYAARTH, BALAJEE SINHA(SATYAARTHSINHA@GMAIL.COM)(7678172145)(PETITIONER)		
21	RFA-284/2021 CM APPL. 25369/2021 CM APPL. 25370/2021 CM APPL. 25373/2021 CM APPL. 11490/2022	SANT BABA GURMAIL SINGH (THROUGH LRS.) V/s 1.UNION OF INDIA, THROUGH ITS THE SECRETARY,	CHANDRA PRAKASH, SAMEER VASHISHT, VED PAL RANA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: CHANDRA PRAKASH , MOHIT DARAAD(CPADV79@GMAIL.COM)(9810834624)(PETITIONER) GNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) VED PAL RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER)		
22	RFA-221/2023 CM APPL. 12882/2023 CM APPL. 12884/2023 CM APPL. 51773/2024	RAVI KUMAR V/s DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB) & ORS.	RAKESH TIWARI, KAMAL KANT JHA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAKESH TIWARI (LEGUSINTELLECT@GMAIL.COM)(9582931401)(PETITIONER) SANGEETA(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) SHO() (8750870832)(RESPONDENT) KAPIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) RAKESH TIWARI(LEGUSINTELLECT@GMAIL.COM)(9582931401)(PETITIONER) DELHI SHELTER(DELHISHELTER@GMAIL.COM)(0)(RESPONDENT) KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		
23	RFA-338/2023 CM APPL. 21554/2023	ASHOK KUMAR SINGHAL V/s POONAM CHAWLA & ORS.	RAJEEV KAPOOR, HIRA LAL RAI	
		OTHER DETAILS OF ADVOCATES: RAJIV K GARG , RAJEEV KAPOOR(RKANDCOMPANY.LEGALSERVICES@GMAIL.COM)(9899785517)(PETITIONER) POONAM CHAWLA (CHAWLAPOONAM20@GMAIL.COM)()(RESPONDENT) KSI VAMANI(KSIVAMANI2912@GMAIL.COM)()(RESPONDENT) SELVISIVAMANI(SELVISIVAMANI@HOTMAIL.COM)()(RESPONDENT) HIRA LAL RAI(HLRAI5612@GMAIL.COM)(9013568142)(PETITIONER) HIRA LAL RAI(HLRAI5612@GMAIL.COM)(9013568142)(RESPONDENT)		
24	RFA-453/2023 CM APPL. 30034/2023 CM APPL. 30035/2023 WITH RFA 475/2023 RFA 568/2023	SMT VANDANA GUPTA V/s SMT ANJANI GUPTA	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) ABHISHEK(ABHISHEK@AVALON-LAW.COM)(9999995515)(RESPONDENT)		
25	RFA-475/2023 CM APPL. 31958/2023 CM APPL. 31959/2023 CM APPL. 31960/2023 CM APPL. 31961/2023 CM APPL. 34346/2023	SMT VANDANA GUPTA V/s SMT ANJANI GUPTA	SHIV CHARAN GARG, SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG (SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) ABHISHEK(ABHISHEK@AVALON-LAW.COM)()(RESPONDENT) SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) AVCHHABRA(AVCHHABRA7@GMAIL.COM)()(RESPONDENT)		
26	RFA-568/2023 CM APPL. 36870/2023	VANDANA GUPTA V/s ANJANI GUPTA	SANCHIT SAINI	
		OTHER DETAILS OF ADVOCATES: SANCHIT SAINI(SAINI.SANCHIT54@GMAIL.COM)(9990671078)(PETITIONER) SANCHIT SAINI(SANCHIT54@GMAIL.COM)(9990671078)(PETITIONER) ANJANI (ANJANINWDELHI2@GMAIL.COM)()(RESPONDENT) ABHISHEK (ABHISHEK@AVALON-LAW.COM)()(RESPONDENT) ANJANI GUPTA, ABHISHEK CHHABRA(ANJANINWDELHI2@GMAIL.COM, ABHISHEK@AVALON-LAW.COM)(9971607021)(RESPONDENT)		
27	RFA-551/2023 CM APPL. 35826/2023 CM APPL. 35827/2023 CM APPL. 18580/2024	SH. DAYA CHAND THROUGH LRS. AND ANR. V/s SMT. MAYA DEVI & ORS.	GEETA MEHROTRA	
		OTHER DETAILS OF ADVOCATES: GEETA MEHROTRA & SONAL VERMA() (9999199640)(PETITIONER) GEETA MEHROTRA, SONAL VERMA() (9999199640)(PETITIONER) LAXMI(LAKHMICHANNFC@GMAIL.COM)(9891646260)(RESPONDENT) LAXMI(LAKHMICHANNFC@GMAIL.COM)(9212216369)(RESPONDENT) PARMAL SINGH() (9212216369)(RESPONDENT)		

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28	RFA-587/2023 CM APPL. 37997/2023 CM APPL. 37998/2023 CM APPL. 38105/2023	INCOPAC PARTS PVT. LTD. V/s ADL COURIER AND CARGO PVT. LTD	A C DAVID	
		OTHER DETAILS OF ADVOCATES: A.C. DAVID(APEXLEGALNETWORK@REDIFFMAIL.COM)(9899291465)(PETITIONER) CSD(CSD@ADLWORLDWIDE.COM)()(RESPONDENT)		
29	RFA-771/2023 CM APPL. 48756/2023 CM APPL. 48757/2023 CM APPL. 48758/2023	ROOPA VOHRA V/s MEENA JAIN & ORS.	ADIL SHARFUDDIN	
		OTHER DETAILS OF ADVOCATES: ADIL SHARFUDDIN()(9956792698)(PETITIONER) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(RESPONDENT)		
30	RFA-966/2023 CM APPL. 63422/2023	SARAL TANWAR V/s AJAY KUMAR AND ORS	VATSALA CHAUHAN, RACHANA DALAL	
		OTHER DETAILS OF ADVOCATES: RACHANA DALAL(RACHNADALAL31@GMAIL.COM)(7082348017)(RESPONDENT)		
31	RFA-4/2024 CM APPL. 471/2024	SATNARAIN, DECEASED THROUGH LRS. V/s VINOD KUMAR AND ORS.	JINENDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: JINENDER KUMAR JAIN(JINENDERJAIN@GMAIL.COM)(9811073458)(PETITIONER) JINENDER KUMAR JAIN(JINENDERJAIN@GMAIL.COM)(9811073458)(PETITIONER)		
32	RFA-87/2024 CM APPL. 6633/2024	SMT. SIMRAN GUJRAL V/s MS. TOSHALI MITHAL	DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES:		
33	RFA-137/2024 CM APPL. 10995/2024	MANOJ KUMAR V/s REENA KUMARI	LUV MANAN	
		OTHER DETAILS OF ADVOCATES: PRATEEK & LUV MANAN(PRATEEKLEGAL7@GMAIL.COM)(9871680565)(PETITIONER) MANOJ()(9999636766)(PETITIONER) SAYYAD MOHD()(9717490890)(RESPONDENT) REENA()(9717182830)(RESPONDENT)		
34	RFA-356/2024 CM APPL. 31261/2024	MR RAMANDEEP SINGH JUNEJA V/s MRS NEELAM JAIN	GAURAV KAKAR, NEERAJ GOYAL	
		OTHER DETAILS OF ADVOCATES: NEERAJ GOYAL(NG155@YAHOO.COM)(9891489779)(RESPONDENT)		
35	RSA-98/1988	J.D.MAHINDRA & ORS. V/s DDA & ANR.	K.K.SUD, ANJANA GOSAIN, RAKESH KUMAR, RAKESH MITTAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
36	RSA-146/2019 CM APPL. 32605/2019	PREHLAD SINGH V/s SRI CHAND (DECEASED) THR LRS & ORS	ABHIMANYU SINGLA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU SINGLA()(9213747012)(PETITIONER)		
37	RSA-172/2019 CM APPL. 38024/2019 CM APPL. 38025/2019	M/S FASHION HOUSE INC & ORS V/s BALDEV SINGH	NIRAJ KUMAR SINGH, RAHUL SINGHAL	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR SINGH()(8745821179)(PETITIONER) RAHUL SINGHAL(RAHUL.SINGHAL7@GMAIL.COM)(9899386610)(RESPONDENT)		
38	RSA-230/2019 CM APPL. 50050/2019	MOKHAM SINGH (DECEASED) THR LRS V/s AJIT SINGH & ANR	SATISH KUMAR VERMA, PRATEEK TANWAR, RAVINDER KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR VERMA()(9810150636)(PETITIONER) PRATEEK TANWAR(ADVOCATEPRATEEKTANWAR@GMAIL.COM)(9810443443)(RESPONDENT) RAVINDER KUMAR PANDEY(RAVIDERKUMARPANDEY44@GMAIL.COM)(9818778048)(PETITIONER) RAVINDER KUMAR PANDEY(RAVIDERKUMARPANDEY44@GMAIL.COM)(9818778048)(PETITIONER)		
39	RSA-109/2022 CM APPL. 40668/2022	SH DALBIR SINGH V/s SH SURENDER KUMAR & ANR.	RAGHAV MEHDIRATTA, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SANDEEP LOHCHAB(ADVSAANDEEPLHCHAB@GMAIL.COM)(9953439089)(PETITIONER) ANSAR(ANSAR.MOHD@GMAIL.COM)()(RESPONDENT) MONBD()(9312211681)(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER)		

40	RSA-122/2022 CM APPL. 43138/2022	GYAN DEVI V/s HEMA @ SAPNA AND ANR	AMJAD HUSSAIN, SUNNY KUMAR	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR CHOUBEY(UMESH08CHOUBEY@GMAIL.COM)(9891768410)(PETITIONER) SUNNY KUMAR(ADVSUNNY1403@GMAIL.COM)(8789445269)(PETITIONER)		
41	RSA-59/2024 CM APPL. 16122/2024	NARESH KUMAR SHARMA V/s INDIAN SOCIETY FOR TECHNICAL EDUCATION & ANR.	SUMIT SHARMA, ANUJ KAPOOR	
		OTHER DETAILS OF ADVOCATES: ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(RESPONDENT)		
42	RSA-10/2025 CM APPL. 2363/2025 CM APPL. 2364/2025	MANOJ KUMAR V/s SUNIL KUMAR	UJWAL GHAI	
		OTHER DETAILS OF ADVOCATES:		
43	RSA-16/2025 CAV 38/2025 CM APPL. 4044/2025 CM APPL. 4045/2025	MADHURI GUPTA V/s SH AJAY RAJ SINGH (SINCE DECEASED) THROUGH LRS	ATUL BANDHU, PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES:		
44	RSA-50/2025 CM APPL. 14047/2025 CM APPL. 14048/2025	ASHOK KUMAR & ORS. V/s RAJESH KUMARI	SUNIL KUMAR CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SAURABH TIWARI(TIWARISAUABH1@GMAIL.COM)(9560299599)(PETITIONER) SN CHOUDHRI(SNCHOUDHRI@YAHOO.CO.IN)(0)(RESPONDENT)		
45	TR.P.(C.)-68/2024 CM APPL. 25144/2024	M/S JAI BABA NANAK CLOTH TRADING CO V/s M/S AVIVA TRADING CO AND ANOTHERS	ROHIT GOSWAMI, GANESH MISHRA	
		OTHER DETAILS OF ADVOCATES: ROHIT GOSWAMI(ROHIT.AN2009@GMAIL.COM)(9811340177)(PETITIONER) GANESH MISHRA(ADVOCATEGANESHMISHRA@GMAIL.COM)(9136273395)(RESPONDENT) GANESH MISHRA(ADVOCATEGANESHMISHRA@GMAIL.COM)(9136273395)(RESPONDENT)		
46	TR.P.(C.)-191/2024 CM APPL. 15815/2025	RENU GAUR V/s KUSUM LATA GAUR & ORS.	KARANJOT SINGH MAINEE, SAGAR SHIVAM, SAGAR SHIVAM	
		OTHER DETAILS OF ADVOCATES: KARANJOT SINGH MAINEE(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) KARANJOT SINGH MAINEE(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) KARANJOT SINGH MAINEE(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) ABHAY(ADVISHABHYADAV12@GMAIL.COM)(0)(RESPONDENT) RISHABH YADAV(ADVISHABHYADAV12@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SAGAR SHIVAM JAISWAL(ADVOCATESAGARSJAISWAL@GMAIL.COM)(8010164371)(PETITIONER) KSM CHAMBERS(ADMIN@KSMCHAMBERS.COM)(0)(RESPONDENT) SAGAR SHIVAM(ADVOCATESAGARSJAISWAL@GMAIL.COM)(8010164371)(RESPONDENT)		
47	TR.P.(C.)-212/2024 CM APPL. 73675/2024 CM APPL. 10840/2025	RABINDRA NATH REKHI AND ORS. V/s ABSOLUTE BARBEQUE PRIVATE LIMITED	SAYED AQUIB ALI	
		OTHER DETAILS OF ADVOCATES: AQUIB ALI ,A NUPRIYA NIGAM(AMREEN.KHALIQ@RISELEGAL.IN)(0)(PETITIONER) MAYNAK(CONTACT@ADVOCATEMAYANK.IN)(0)(RESPONDENT) AQUIB ALI(PRANAY.LAKHANPAL@RISELEGAL.IN)(0)(PETITIONER) AJATSHATRU SINGH(AJJATSHATRUSINGHRAWAT@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-5567/2003 CM APPL. 11363/2018 CM APPL. 11612/2018	G.L.GUPTA V/s STATE BANK OF INDIA	V.SUDEER, SK SANJAL, R P KAPUR & CO	
		OTHER DETAILS OF ADVOCATES: V.SUDEER,SK SANJAL()(9871688026)(PETITIONER) V.SUDEER,SK SANJAL()(9871688026)(PETITIONER)		
49	W.P.(C)-749/2005 CM APPL. 15742/2005 CM APPL. 43627/2018 CM APPL. 21212/2024	CHANDER BHAN RAI & ANR V/s NDMC & ANR.	SHOBHANA TAKIAR & ASSOC., JYOTI DUTT, ANJANA GOSAIN, MS.JYOTI SINGH, INDRANI GHOSH, VIVEK B SAHARYA, TARUNVIR SINGH KHEHAR	
		OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR & ASSOC.()(9958105455)(PETITIONER) JYOTI DUTT SHARMA(DUTTNSHARMA@GMAIL.COM)(9891077497)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-492/2012 CM APPL. 22339/2023 CM APPL. 36866/2024 CM APPL. 49699/2024	LEELA S MENON AND ORS V/s DELHI TRANSCO LTD & ORS	PRAMOD KUMAR SHARMA, PRASHANT VAXISH, AJIT KUMAR GOLA, PRASHANT VAXISH, VIBHA MAHAJAN SETH, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: PRASHANT VAXISH(OFFICE.PPLC@GMAIL.COM)(8920804878)(PETITIONER)		

		AVNISH AHLAWAT, PPLC SUFIYAN(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN, PPLC.SUFIYAN@GMAIL.COM){0}{RESPONDENT} VIBHA MAHAJAN(VIBHAMAHAJANOFFICES@GMAIL.COM){0}{RESPONDENT} PRASHANT VAXISH(){8920804878}{PETITIONER} VIBHA MAHAJAN(VIBHAMAHAJANOFFICES@GMAIL.COM){0}{RESPONDENT} PRASHANT VAXISH(OFFICE@PPLAW.IN){8130250698}{PETITIONER} SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){9868250806}{RESPONDENT} AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM){}{RESPONDENT} PRASHANT VAXISH(PRASHANTBACHCHAS@GMAIL.COM){8130250698}{PETITIONER} VIBHA MAHAJAN SETH(VIBHSMJ@YAHOO.COM.SG){9810702410}{RESPONDENT} VIBHA MAHAJAN SETH(VIBHSMJ@YAHOO.COM.SG){9810702410}{RESPONDENT} ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM){9810082847}{RESPONDENT}		
51	W.P.(C)-7931/2013	RADHA CHAUHAN V/s GOVT. OF NCT OF DELHI AND ORS	KHYATI SHARMA, AJAY DIGPAUL, HITESH MEHARA, SHEEPALI PATIAL, PETITIONER IN PERSON, VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKASH KUMAR(ADV.VIKASHSIKARWAR@REDIFFMAIL.COM){8700085573}{PETITIONER}		
52	W.P.(C)-11590/2015	JAI KISHAN KHATAK V/s UNITED INDIA INSURANCE CO. LTD.	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
53	W.P.(CRL)-259/2025	KHUSHI SHARMA V/s UNION OF INDIA AND OTHERS	PRADEEP KUMAR MISHRA, ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES: PRADEREP MISHRA(PM18289@GMAIL.COM){9811538060}{PETITIONER} UNION OF INDIA(UOIDHC@GMAIL.COM){0}{RESPONDENT} ANIL MITTAL(KUMARMUNNA746@GMAIL.COM){9810064432}{RESPONDENT}		
FOR CONSIDERATION				
54	W.P.(C)-4990/2015 CM APPL. 17060/2023	SANGEETA SHARMA AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	PRATEEK DAHIYA, TUSHAR SANNU DAHIYA, RAJESH GOGNA, SAMEER VASHISHT, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM){9911991166}{PETITIONER} SAMEER(SAMEER.VASHISHT@GMAIL.COM){}{RESPONDENT} RAJESH(RAJESH@GOGNA.CO.IN){}{RESPONDENT} PRATEEK(PRATEEKDAHIYAOFFICE@GMAIL.COM){}{RESPONDENT} SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM){9818280821}{RESPONDENT} RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN){8174843807}{RESPONDENT}		
FOR HEARING				
55	W.P.(C)-6746/2011 WITH W.P.(C) 6747/2011	RASHTRIYA VIRJANAND ANDH KANYA SENIOR SECONDARY SCHOOL AND ANR V/s DIRECTORATE OF EDUCATION AND ORS	NANDNI SAHNI, SONIA ARORA, SONIA SHARMA, RAJIV AGARWAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM){9811142757}{RESPONDENT} AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){9810134741}{RESPONDENT}		
56	W.P.(C)-6747/2011 CM APPL. 52795/2023	RASHTRIYA VIRJANAND ANDH KANYA SENIOR SECONDARY SCHOOL AND ANR V/s DIRECTORATE OF EDUCATION AND ORS	NANDNI SAHNI, SONIA SHARMA, RAJIV AGARWAL, KARAN CHAUDHARY, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: NANDNI SAHNI(NANDNIS@HOTMAIL.COM){9810034205}{PETITIONER} GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}{RESPONDENT} RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM){9811142757}{RESPONDENT} KARAN CHAUDHARY(CHAUDHRYKARAN02@GMAIL.COM){8800433686}{PETITIONER} AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){9810134741}{RESPONDENT}		
FOR DISPOSAL				
57	RSA-45/2022 CM APPL. 19858/2022	SHEELA DEVI V/s GANDHI PRASAD	HARSH TIKOO	
		OTHER DETAILS OF ADVOCATES: HARSH TIKOO, PRABHAKAR ROY,(HTIKOO@GMAIL.COM){9602048748}{PETITIONER}		
FOR FINAL HEARING				
58	RFA-383/2021 CM APPL. 40540/2021 CM APPL. 40542/2021	SHRI BHARAT SATIJA & ORS. V/s HARISH CHANDRA SATIJA	BIPIN BIHARI SINGH	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR SAINI(VIPINSAINIADOCATE@GMAIL.COM){9312401257}{PETITIONER} HARISH CHANDRA SINGH(){9810236171}{RESPONDENT}		
59	RFA-45/2022 CM APPL. 6344/2022 CM APPL. 6345/2022 CM APPL. 6348/2022	AFZAL AND ORS V/s DELHI DEVELOPEMENT AUTHORITY	SHAHID ALI, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: SHAHID ALI , MOHD SADIQ(DHAHIDALI.DHC@GMAIL.COM){9810467730}{PETITIONER} DDA(DDACHAMBERHC1@GMAIL.COM){}{RESPONDENT}		

ADVANCE CAUSE LIST

		ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER)		
60	RFA-444/2022 CM APPL. 40688/2022 CM APPL. 49658/2023	ANUPAMA SHARMA & ANR. V/s GIAN VATI (DECEASED) THR LRS.	NIMISH CHIB, GOBIND MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB & ASSOCIATES(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER) PURANCHAND(PURANCHANDMAND@GMAIL.COM)()(RESPONDENT) NIMISH CHIB(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER) R(LAWCHAMBERS.GM@GMAIL.COM)()(RESPONDENT) GOBIND MALHOTRA(GOBIND.MALHOTRA@GMAIL.COM)(9910553758)(RESPONDENT)		
61	RFA-569/2022 CM APPL. 48929/2022	JITENDER GUPTA THRU LR MONIKA GUPTA & ORS. V/s SUBHASH CHAND GOEL & ANR.	VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: VIJAY AGGARWAL , PRAVEEN AGGGARWAL(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) HARS SHARMA(HARSSHARMA.RT@GMAIL.COM)()(RESPONDENT)		
62	RFA-658/2023	JAYA GUPTA & ANR. V/s SARIKA GUPTA & ANR.	FANISH KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: FANISH K JAIN(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) FANISH K JAIN(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) FANISH K JAIN(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) ANKIT GUPTA(ANKIT.GUPTA@GRAVITASLEGAL.CO.IN)()(RESPONDENT) ANKIT GUPTA(ANKIT.GUPTA@GRAVITASLEGAL.CO.IN)()(RESPONDENT) ANKIT GUPTA(ANKIT.GUPTA@GRAVITASLEGAL.CO.IN)()(RESPONDENT)		
63	RFA-792/2023 CM APPL. 49723/2023	SMT. SUNITA AGARWAL V/s SHRI NARENDRA SINGH & ANR.	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: S. C. SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) SHRI NARENDRA SINGH AND ANR.(SATISHTOMAR.ADVOCATE@GMAIL.COM)()(RESPONDENT)		
END OF THE BOARD MATTERS				
64	RFA-682/2024 CM APPL. 1271/2025	M/S. AGGARWAL GRANITES V/s MAHESH KUMAR PARWAL	UTKARSH MATHUR, GAURAV KUMAR, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: FIDES AND FIDUCIA LAW FIRM(GAURYSSINGH@GMAIL.COM)(0)(RESPONDENT) GAURAV KUMAR(R.GAURAVSINGH@GMAIL.COM)(9999720412)(RESPONDENT)		
65	RFA-726/2024 CM APPL. 61464/2024 CM APPL. 61465/2024	KAWALJIT KAUR & ORS. V/s RAJ KUMAR BHATIA	SUNIL KUMAR SHARMA, DEEPAK JAIN	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR SHARMA(SUNILSHARMA.LAW@GMAIL.COM)(9711282860)(PETITIONER) NARENDRA KALRA(NARENDRAKALRA@REDIFFMAIL.COM)(0)(RESPONDENT) DEEPAK JAIN(DKJ.ADV@GMAIL.COM)(8588826199)(PETITIONER)		
FOR FINAL DISPOSAL (CONNECTED)				
66	W.P.(C)-10967/2009 CM APPL. 13575/2010 CM APPL. 11390/2012 CM APPL. 56725/2023 CM APPL. 56726/2023 WITH W.P.(C) 11399/2009 W.P.(C) 12636/2009 W.P.(C) 6186/2010 W.P.(C) 1527/2011	SATPAL VERMA & ANR. V/s UOI & ORS.	E.J. VARGHESE, ANUNAYA MEHTA, BEENASHAW N.SONI, BEENASHAW N SONI, ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA (ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) APOORV(APOORV@AKURUP.COM)()(RESPONDENT) MANISH(MANISHSINGH2501@GMAIL.COM)()(RESPONDENT) BEENA SHAW(BEENASHAW.LAWOFFICE@GMAIL.COM)()(RESPONDENT) ANUNAYA MEHTA(ANUNAYAMEHTA@GMAIL.COM)(9899834055)(PETITIONER)		
67	W.P.(C)-11399/2009 CM APPL. 11017/2009 CM APPL. 13583/2010 CM APPL. 11394/2012 CM APPL. 51097/2024 WITH 10967/2009	RAKESH MALHOTRA & ORS. V/s UOI & ORS.	E.J. VERGESE, BEENASHAW N.SONI, ANUNAYA MEHTA, BEENASHAW N SONI, PARDEEP GUPTA, AAKANKSHA KAUL, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM, ABINASHKMISHRA@GMAIL.COM)(9899834055)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BEENA SHAW(BEENASHAW.LAWOFFICE@GMAIL.COM)(0)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		

ADVANCE CAUSE LIST

68	W.P.(C)-12636/2009 CM APPL. 13245/2009 CM APPL. 13574/2010 CM APPL. 11392/2012	SANDEEP KUMAR SINGH AND OTHERS V/s UNION OF INDIA AND ORS	E J VARGHESE, BEENASHAW N.SONI, BEENASHAW N SONI, ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA(ANUNAYAMEHTA@GMAIL.COM)(9899834055)(PETITIONER)		
69	W.P.(C)-6186/2010 CM APPL. 12248/2010 CM APPL. 11391/2012 CM APPL. 57077/2023 WITH W.P.(C) 1527/2011	KRISHNA KANTA & ORS V/s UNIVERSITY OF DELHI & ANR	E J VERGHESE, ANUNAYA MEHTA, BEENASHAW N.SONI, PARDEEP GUPTA, AAKANKSHA KAUL, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(PETITIONER)		
70	W.P.(C)-1527/2011 CM APPL. 4562/2011	YOGESH KUMAR AND ANR V/s UNIVERSITY OF DELHI AND ANR	EJ VARGHESE, MONAZIR AHSAN NIYAZI, SEEMA REWAL, REVATHY RAGHAVAN	
		OTHER DETAILS OF ADVOCATES: MONAZIR AHSAN NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER) SEEMA REWAL(SEEMARISSAR@YAHOO.COM)(9810260053)(PETITIONER) REVATHY RAGHAVAN(REVATHY@109@GMAI.COM)(9311103099)(RESPONDENT)		
FINAL ARGUMENTS				
71	RC.REV.-554/2019 WITH RC.REV. 556/2019	DEVENDER KUMAR V/s AJIT SINGH	PRADEEP KR SAINI, PRADEEP KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: PRADEEP KR SAINI()(8800639800)(PETITIONER) PRADEEP KUMAR SAINI(PKSAC007@YAHOO.CO.IN)(8800639800)(PETITIONER)		
72	RC.REV.-556/2019 CM APPL. 41700/2019	SURINDER SHARMA V/s AJIT SINGH	PRADEEP KR SAINI, PRADEEP KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: PRADEEP KR SAINI()(8800639800)(PETITIONER) PRADEEP KUMAR SAINI(PKSAC007@YAHOO.CO.IN)(8800639800)(PETITIONER)		
73	RC.REV.-256/2022 CM APPL. 46557/2022 CM APPL. 46558/2022	MANMOHAN SINGH & ANR. V/s AMARJIT SINGH SAPRA	GHANSHYAM MISHRA	
		OTHER DETAILS OF ADVOCATES: GHANSHYAM MISHRA(LEGAL_GM1968@YAHOO.CO.IN)(9899794006)(PETITIONER) AMARJIT SINGH SAPRA(SUKHMANISAPRA@GMAIL.COM)(9811097536)(RESPONDENT)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952) ,COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

Click below to join the VC:

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-1575/2018	SOURABH MAGOO @ SUNNY V/s THE STATE (GNCT OF DELHI)	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN()(9891055897)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NABI KARIM-136/2018) CRL.M.C. 4544/2019 FILED BY ASHOK KUMAR @ ASHOKI (DISPOSED ON : 2019-12-03)

				P.S.-FIR NO. :(NABI KARIM-136/2018)
2	BAIL APPLN.-1354/2024 WITH BAIL APPLN. 4154/2024	ANIKET V/s STATE (NCT OF DELHI)	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJ PARK-2/2020) BAIL APPLN. 1045/2020 FILED BY RAKESH @ JATI (DISPOSED ON : 2020-06-15) BAIL APPLN. 1799/2021 FILED BY ROHIT @ SAHIL @ KAKU (DISPOSED ON : 2021-05-25) BAIL APPLN. 306/2022 FILED BY PRINCE@PANCHI (DISPOSED ON : 2022-04-25) BAIL APPLN. 2821/2023 FILED BY PRINCE@PANCHI (DISPOSED ON : 2024-01-18) BAIL APPLN. 1693/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-05-10) BAIL APPLN. 2107/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-06-24) BAIL APPLN. 2110/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-06-24) BAIL APPLN. 2105/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-06-24) BAIL APPLN. 2313/2024 FILED BY PRINCE ALIAS PANCHI (DISPOSED ON : 2024-08-01) BAIL APPLN. 2418/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-08-14) BAIL APPLN. 4154/2024 FILED BY PANKAJ @ RAJU (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(RAJ PARK-2/2020)
3	BAIL APPLN.-4154/2024 CRL.M.A. 34205/2024 CRL.M.A. 6172/2025 CRL.M.A. 6173/2025	PANKAJ @ RAJU V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIMAL TYAGI(VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJ PARK-2/2020) BAIL APPLN. 1045/2020 FILED BY RAKESH @ JATI (DISPOSED ON : 2020-06-15) BAIL APPLN. 1799/2021 FILED BY ROHIT @ SAHIL @ KAKU (DISPOSED ON : 2021-05-25) BAIL APPLN. 306/2022 FILED BY PRINCE@PANCHI (DISPOSED ON : 2022-04-25) BAIL APPLN. 2821/2023 FILED BY PRINCE@PANCHI (DISPOSED ON : 2024-01-18) BAIL APPLN. 1693/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-05-10) BAIL APPLN. 2107/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-06-24) BAIL APPLN. 2110/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-06-24) BAIL APPLN. 2105/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-06-24) BAIL APPLN. 1354/2024 FILED BY ANIKET (D. OF HEARING : 2025-04-07) BAIL APPLN. 2313/2024 FILED BY PRINCE ALIAS PANCHI (DISPOSED ON : 2024-08-01) BAIL APPLN. 2418/2024 FILED BY RAKESH @ JATTI (DISPOSED ON : 2024-08-14) P.S.-FIR NO. :(RAJ PARK-2/2020)
4	BAIL APPLN.-1999/2024 CRL.M.A. 17805/2024 CRL.M.A. 17806/2024	NISHANT KUMAR V/s NARCOTICS CONTROL BUREU	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: MOHD SUZA FAISAL(SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 361/2023)
5	BAIL APPLN.-2601/2024	ASHOK KUMAR YADAV V/s THE STATE (NCT OF DELHI)	AVICHAL MISHRA	
		OTHER DETAILS OF ADVOCATES: SURINDER S. TIWANA (SURINDERADVOCATE1@GMAIL.COM)(8585948905)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-836/2022)
6	BAIL APPLN.-3736/2024	SUDHIR SHARMA V/s THE STATE (GOVT OF NCT OF DELHI)	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-10/2010)

ADVANCE CAUSE LIST

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
7	BAIL APPLN.-4764/2024	JAGDISH SHARMA @ JAGGI V/s STATE NCT OF DELHI	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: HEMANT GULATI(SETHIASSOCIATESDELHI@GMAIL.COM)(9958852527)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-578/2018) BAIL APPLN. 1462/2020 FILED BY JAGDISH SHARMA @ JAGGI (DISPOSED ON : 2021-02-19) BAIL APPLN. 2014/2021 FILED BY JAGDISH SHARMA @JAGGI (DISPOSED ON : 2021-07-13) BAIL APPLN. 1011/2021 FILED BY JAGDISH SHARMA @ JAGGI (DISPOSED ON : 2021-03-23) CRL.REV.P. 434/2021 FILED BY SANJEEV @ BABBU & ANR. (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(PUNJABI BAGH-578/2018)
8	BAIL APPLN.-743/2025	ANITA JAIN V/s STATE	VARUN MUDGIL	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGAL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9625880810)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CONNAUGHT PLACE-201/2024)
9	BAIL APPLN.-843/2025	SONU V/s STATE GOVT. OF NCT OF DELHI	RAGHAV MEHDIRATTA	
		OTHER DETAILS OF ADVOCATES: JONI KR SHARMA(PANCHALSHANKAR209@GMAIL.COM)(9015970994)(PETITIONER) JONI KR SHARMA(PANCHALSHANKAR209@GMAIL.COM)(9015970994)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BHALSWA DAIRY-444/2024) BAIL APPLN. 2544/2024 FILED BY TASLIMA@PUTTI IN J/C (DISPOSED ON : 2024-09-02) BAIL APPLN. 3744/2024 FILED BY NAWAB (DISPOSED ON : 2024-10-16) BAIL APPLN. 4056/2024 FILED BY VIJENDER ALIAS HARENDER (DISPOSED ON : 2024-12-10) BAIL APPLN. 4517/2024 FILED BY TASLIMA @PUTTI (DISPOSED ON : 2024-12-10) BAIL APPLN. 4643/2024 FILED BY TASLIMA @PUTTI (DISPOSED ON : 2024-12-17) BAIL APPLN. 254/2025 FILED BY TASLIMA@PUTTI (D. OF HEARING : 2025-05-05) P.S.-FIR NO. :(BHALSWA DAIRY-444/2024)
10	BAIL APPLN.-1261/2025 CRL.M.A. 9781/2025	DEVESH TRIPATHI V/s STATE GOVT OF NCT OF DELHI	NUPOOR MAHARAJ	
		OTHER DETAILS OF ADVOCATES: NUPOOR MAHARAJ (MAHARAJNUPOOR@OUTLOOK.COM)(7087939697)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BARAKHAMBA ROAD-79/2024) W.P.(CRL) 226/2025 FILED BY DEVESH KUMAR TRIPATHI (DISPOSED ON : 2025-01-22) P.S.-FIR NO. :(BARAKHAMBA ROAD-79/2024)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
11	CRL.M.C.-2817/2019 CRL.M.A. 11354/2019 WITH CRL.M.C. 2818/2019	BABY B*** V/s STATE OF NCT OF DELHI & ANR	KARUNA NUNDY, PRASHANT MENDIRATTA, ISHAAN KARKI	
		OTHER DETAILS OF ADVOCATES: KARUNA NUNDY()(9818258357)(PETITIONER) ISHAAN KARKI(ISHAAN2495@GMAIL.COM)(9582812402)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEB SARAI-463/2018) BAIL APPLN. 2736/2018 FILED BY RAKESH KUMAR GUPTA (DISPOSED ON : 2018-11-22) CRL.M.C. 2818/2019 FILED BY BABY B*** (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(NEB SARAI-463/2018)
12	CRL.M.C.-2818/2019	BABY B*** V/s RAKESH KUMAR GUPTA & ANR	KARUNA NUNDY, PRASHANT MENDIRATTA, ISHAAN KARKI	
		OTHER DETAILS OF ADVOCATES: KARUNA NUNDY()(9818258357)(PETITIONER) ISHAAN KARKI(ISHAAN2495@GMAIL.COM)(9582812402)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEB SARAI-463/2018) BAIL APPLN. 2736/2018 FILED BY RAKESH KUMAR GUPTA (DISPOSED ON : 2018-11-22) CRL.M.C. 2817/2019 FILED BY BABY B*** (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(NEB SARAI-463/2018)

FRESH MATTERS & APPLICATIONS				
13	CRL.M.(BAIL) 702/2025 In CRL.A.-133/2022	IMRAN V/s THE STATE (GOVT. OF NCT OF DELHI)	SATISH CHAND, KANHAIYA SINGHAL, NARENDER SINGH, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: SURESH CHANDRA SATI(SCSATI@GMAIL.COM)(8384067566)(PETITIONER) SATISH CHANDRA(CHANDRA099@GMAIL.COM)(9810449859)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)()(PETITIONER) SURESH CHANDRA SATI(SCSATI@GMAIL.COM)(8384067566)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASANNA (ADV.SINGHAL@GMAIL.COM)(9718648725)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARENDER SINGH(NARENDERLAW1996@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-422/2017) BAIL APPLN. 273/2018 FILED BY IMRAN (DISPOSED ON : 2018-05-25) BAIL APPLN. 2710/2018 FILED BY IMRAN (DISPOSED ON : 2019-01-23) BAIL APPLN. 3202/2019 FILED BY IMRAN (DISPOSED ON : 2020-01-06) BAIL APPLN. 807/2020 FILED BY IMRAN (DISPOSED ON : 2020-04-30) BAIL APPLN. 1236/2020 FILED BY IMRAN (D. OF HEARING : 2020-06-12) BAIL APPLN. 3029/2021 FILED BY IMRAN (DISPOSED ON : 2021-12-01) W.P.(CRL) 68/2023 FILED BY IMRAN (DISPOSED ON : 2023-02-20) P.S.-FIR NO. :(MEHRAULI-422/2017)
FOR ADMISSION				
14	CRL.L.P.-76/2025 CRL.M.A. 3308/2025 CRL.M.A. 3309/2025	SUBHASH NARULA V/s ASHOK BHATIA & ORS.	KRISHAN KUMAR, HARSH GUPTA	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR (KREXWAL@GMAIL.COM)(9999939956)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HARSH GUPTA(HG.HARSHGUPT@GMAIL.COM)(8103138018)(PETITIONER)		
15	CRL.L.P.-192/2025 CRL.M.A. 8649/2025	KAPIL YADAV V/s STATE GOVT. OF NCT OF DELHI AND ANR.	LCA LEGAL GLOBAL	
		OTHER DETAILS OF ADVOCATES: LCA(LCALEGAL500@GMAIL.COM)(9818898915)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
16	CRL.M.C.-1076/2025 CRL.M.A. 4882/2025 CRL.M.A. 4883/2025	DIRECTORATE OF REVENUE INTELLIGENCE V/s BABA LEATHER IMPEX PVT LTD AND ORS	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGOJHA0502@GMAIL.COM)(8860069704)(PETITIONER)		P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-CC 12/2023)
17	CRL.M.C.-1866/2025	SHIKHA VERMA BATHLA & ANR. V/s ASHISH BATHLA	SUPRIYA MANAN	
		OTHER DETAILS OF ADVOCATES: SUPRIYA MANAN (SUPRIYAMANAN.LAW@GMAIL.COM)(9810588874)(PETITIONER) ASHISH BATHLA(MEENAKSHIJAIN42@GMAIL.COM)(0)(RESPONDENT)		
18	W.P.(CRL)-1255/2023	VIPIN KHURANA V/s CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION BRANCH	SHAILENDRA BABBAR	
		OTHER DETAILS OF ADVOCATES: SHAILENDRA BABBAR (SHAILENDRABABBAR19@GMAIL.COM)(9810076766)(PETITIONER) CBI (DLACBHIDHC@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
19	CONT.CAS(C)-680/2024 WITH W.P.(CRL) 2519/2023	ANUJ KUMAR SHARMA V/s RAJ KUMAR CHAWLA & ORS.	ANSHU DAVAR	
		OTHER DETAILS OF ADVOCATES: NASDEEP (ANSHU@NASDEEP.IN)(9811402998)(PETITIONER) PIYUSH(PIYUSHPUSHKARKPP@GMAIL.COM)()(RESPONDENT)		
20	W.P.(CRL)-2519/2023 CRL.M.A. 23913/2023 CRL.M.A. 30958/2023 CRL.M.A. 30963/2023 CRL.M.A. 3618/2024 CRL.M.A. 5858/2024	RAJ KUMAR CHAWLA & ANR. V/s STATE (NCT OF DELHI) & ANR.	KUMAR PIYUSH PUSHKAR, ADARSH KUMAR TIWARI, ANSHU DAVAR, ANSHU DAVAR, SARTHAK KAROL	
		OTHER DETAILS OF ADVOCATES: KUMAR PIYUSH PUSHKAR(PIYUSHPUSHKARKPP@GMAIL.COM)(8527664508)(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADARSH KR. TIWARI(ADARSHTIWARI@ADVAT.IN)()(PETITIONER)		P.S.-FIR NO. :(NEB SARAI-414/2023)

ADVANCE CAUSE LIST

		KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADARSH KR. TIWARI(ADARSHTIWARI@ADVAT.IN)(8512853939)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADARSH KR.TIWARI (ADARSHTIWARI@ADVAT.IN)(8512853939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSHU DAVAR(ANSHDAVAR@GMAIL.COM)(9811402998)(RESPONDENT) SARTHAK KAROL(SARTHAK@KAROLCHAMBERS.COM)(9810446054)(PETITIONER)		
21	CRL.A.-970/2015 CRL.M.A. 13468/2015 WITH CRL.L.P. 653/2015	STATE (NCT OF DELHI) V/s MAHABIR SINGH & ORS	R M TUFAIL, DEEPAK VIVECK	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SWAROOP NAGAR-92/2008) W.P.(CRL) 1098/2008 FILED BY MAHENDER SINGH KASHYAP (DISPOSED ON : 2009-05-04) CRL.M.C. 329/2009 FILED BY DARSHAN LAL (DISPOSED ON : 2009-05-11) W.P.(CRL) 762/2008 FILED BY PARMA SHARAN (DISPOSED ON : 2008-05-30) W.P.(CRL) 806/2008 FILED BY LALA RAM PAL (DISPOSED ON : 2010-02-19) CRL.M.C. 1768/2008 FILED BY PARMA SHARAN (DISPOSED ON : 2008-05-27) BAIL APPLN. 2403/2008 FILED BY JAIPAL (DISPOSED ON : 2009-02-25) CRL.M.C. 3853/2008 FILED BY NARENDER SINGH BHATI (DISPOSED ON : 2009-05-04) BAIL APPLN. 2100/2008 FILED BY JAIPAL (DISPOSED ON : 2008-11-05) BAIL APPLN. 999/2009 FILED BY MAHAVIR SINGH (DISPOSED ON : 2010-02-19) CRL.M.C. 1849/2010 FILED BY KULDEEP TOKAS (DISPOSED ON : 2011-04-28) BAIL APPLN. 1071/2010 FILED BY KULDEEP TOKAS (DISPOSED ON : 2011-11-04) BAIL APPLN. 1936/2010 FILED BY MANSA RAM (DISPOSED ON : 2012-12-12) BAIL APPLN. 1935/2010 FILED BY VIRENDER (DISPOSED ON : 2012-12-12) BAIL APPLN. 299/2011 FILED BY JAIPAL (DISPOSED ON : 2012-05-25) BAIL APPLN. 1292/2011 FILED BY JAIPAL (DISPOSED ON : 2012-05-25) BAIL APPLN. 1357/2012 FILED BY KULDEEP TOKAS (DISPOSED ON : 2012-12-13) BAIL APPLN. 1146/2013 FILED BY VIRENDER (DISPOSED ON : 2014-05-12) BAIL APPLN. 578/2013 FILED BY MAHAVIR SINGH (DISPOSED ON : 2014-05-12) BAIL APPLN. 721/2013 FILED BY MANSA RAM (DISPOSED ON : 2014-05-12) CRL.L.P. 653/2015 FILED BY STATE (NCT OF DELHI) (D. OF HEARING : 2025-04-07) P.S.-FIR NO. : (SWAROOP NAGAR-92/2008)
22	CRL.L.P.-653/2015 CRL.M.A. 13473/2015 CRL.M.A. 13474/2015 WITH CRL.L.P. 970/2015	STATE (NCT OF DELHI) V/s JAGBIR SINGH & ORS	VARUN GOSWAMI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SWAROOP NAGAR-92/2008) W.P.(CRL) 1098/2008 FILED BY MAHENDER SINGH KASHYAP (DISPOSED ON : 2009-05-04) CRL.M.C. 329/2009 FILED BY DARSHAN LAL (DISPOSED ON : 2009-05-11) W.P.(CRL) 762/2008 FILED BY PARMA SHARAN (DISPOSED ON : 2008-05-30) W.P.(CRL) 806/2008 FILED BY LALA RAM PAL (DISPOSED ON : 2010-02-19) CRL.M.C. 1768/2008 FILED BY PARMA SHARAN (DISPOSED ON : 2008-05-27) BAIL APPLN. 2403/2008 FILED BY JAIPAL (DISPOSED ON : 2009-02-25) CRL.M.C. 3853/2008 FILED BY NARENDER SINGH BHATI (DISPOSED ON : 2009-05-04) BAIL APPLN. 2100/2008 FILED BY JAIPAL (DISPOSED ON : 2008-11-05) BAIL APPLN. 999/2009 FILED BY MAHAVIR SINGH (DISPOSED ON : 2010-02-19) CRL.M.C. 1849/2010 FILED BY KULDEEP TOKAS

				(DISPOSED ON : 2011-04-28) BAIL APPLN. 1071/2010 FILED BY KULDEEP TOKAS (DISPOSED ON : 2011-11-04) BAIL APPLN. 1936/2010 FILED BY MANSA RAM (DISPOSED ON : 2012-12-12) BAIL APPLN. 1935/2010 FILED BY VIRENDER (DISPOSED ON : 2012-12-12) BAIL APPLN. 299/2011 FILED BY JAIPAL (DISPOSED ON : 2012-05-25) BAIL APPLN. 1292/2011 FILED BY JAIPAL (DISPOSED ON : 2012-05-25) BAIL APPLN. 1357/2012 FILED BY KULDEEP TOKAS (DISPOSED ON : 2012-12-13) BAIL APPLN. 1146/2013 FILED BY VIRENDER (DISPOSED ON : 2014-05-12) BAIL APPLN. 578/2013 FILED BY MAHAVIR SINGH (DISPOSED ON : 2014-05-12) BAIL APPLN. 721/2013 FILED BY MANSA RAM (DISPOSED ON : 2014-05-12) CRL.A. 970/2015 FILED BY STATE (NCT OF DELHI) (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SWAROOP NAGAR-92/2008)
23	CRL.A.-404/2017	NEELAM RANI V/s N. GOPINATHAN AND ANR		
		OTHER DETAILS OF ADVOCATES:		
24	CRL.A.-878/2017	M/S JUNIPER JEWELLERY PVT LIMITED & ORS V/s CBI	SRI & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-2-E-2000)
25	CRL.A.-1150/2017	M/S DABUR INDIA LTD V/s NCT OF DELHI & ORS	SUDHIR K MAKKAR, DEEPAK KHADARIA, BHARAT SHARMA AKASHAY BHATIA, MEENAKSHI SINGH, RANJIT KUMAR KHATRI, PAWAN KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: RANJIT KUMAR KHATRI(KHATRIRANJIT@GMAIL.COM)(9810659593)(PETITIONER) PAWAN KUMAR MITTAL(MITTALPK08@GMAIL.COM)(9873938816)(PETITIONER)		
26	CRL.A.-306/2022 CRL.M.A. 8702/2024 CRL.M.A. 8703/2024 WITH CRL.A. 307/2022	ANIL KUMAR GOEL V/s STATE OF NCT OF DELHI & ANR.	GURPREET SINGH	
		OTHER DETAILS OF ADVOCATES: GURPREET SINGH(ADV.GURPREETS@GMAIL.COM)(9873321238)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GURPREET SINGH(ADV.GURPREETS@GMAIL.COM)(9873321238)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.A.-307/2022 CRL.M.A. 8700/2024 CRL.M.A. 8701/2024	ANIL KUMAR GOEL V/s STATE OF NCT OF DELHI & ANR.	GURPREET SINGH	
		OTHER DETAILS OF ADVOCATES: GURPREET SINGH(ADV.GURPREETS@GMAIL.COM)(9873321238)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GURPREET SINGH(ADV.GURPREETS@GMAIL.COM)(9873321238)(PETITIONER)		
28	CRL.L.P.-563/2015	CENTRAL BUREAU OF INVESTIGATION V/s GULSHAN KUMAR	SANJEEV BHANDARI, P K SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-18-A-08)
29	CRL.L.P.-651/2015	STATE V/s ANIL @ BHOLA & ORS	RICHA KAPOOR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-8/2011) BAIL APPLN. 1870/2011 FILED BY HARI PRASAD VERMA (DISPOSED ON : 2011-12-26) BAIL APPLN. 268/2012 FILED BY ANIL KUMAR (DISPOSED ON : 2012-04-23) BAIL APPLN. 383/2012 FILED BY HARISH PARSAD VERMA (DISPOSED ON : 2012-04-10) BAIL APPLN. 1478/2011 FILED BY ANIL KUMAR (DISPOSED ON : 2011-10-24) CRL.M.C. 4025/2012 FILED BY OM PRAKASH (DISPOSED ON : 2013-01-10) W.P.(CRL) 1963/2014 FILED BY HARI PRASAD

				(DISPOSED ON : 2014-09-24) BAIL APPLN. 2808/2014 FILED BY ANIL KUMAR (DISPOSED ON : 2014-12-26) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-8/2011)
30	CRL.M.C.-1191/2019	SUMITRA DEVI V/s DEVENDER KUMAR & ORS	MOHAN SHYAM ARYA, S.K. JHA, MANOJ CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHAN SHYAM ARYA()(9213400584)(PETITIONER)		
31	CRL.M.C.-1574/2019 CRL.M.A. 6316/2019 CRL.M.A. 26941/2024	GAJRAJ SONI V/s STATE & ORS.	MANU NAYAR, ROHIL PANDIT, KV GOPI, PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: MANU NAYAR()(9811331106)(PETITIONER) ROHIL PANDIT (ROHILPANDIT@GMAIL.COM)(8447654889)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(PETITIONER)		P.S.-FIR NO. :(DABRI-227/2018)
32	CRL.M.C.-3422/2019 CRL.M.A. 31287/2019 CRL.M.A. 38962/2019 WITH CRL.REV.P. 1147/2019	DAVENDER V/s MS. PARNEETA @ DOLLY & ORS.	SURAJ BHAN, JAIDEEP TANDON	
		OTHER DETAILS OF ADVOCATES: SURAJ BHAN()(9268786303)(PETITIONER) SURAJ BHAN()(9268786303)(PETITIONER)		
33	CRL.REV.P.-1147/2019 CRL.M.A. 39599/2019	DAVENDER V/s STATE, GOVT. OF N.C.T.D & ORS	SURAJ BHAN, JAIDEEP TANDON	
		OTHER DETAILS OF ADVOCATES: SURAJ BHAN()(926878630)(PETITIONER)		
34	CRL.M.C.-3579/2019 CRL.M.A. 31917/2019	SH. PRAKASH CHANDRA GUPTA & ORS. V/s SH. ASHWANI GARG & ANR.	TARKESHWAR NATH, VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH()(9810162373)(PETITIONER)		
35	CRL.M.C.-3783/2019 CRL.M.A. 32639/2019 CRL.M.A. 36901/2019 CRL.M.A. 3571/2021 WITH CRL.M.C. 3785/2019 CRL.M.C. 3786/2019 CRL.M.C. 3787/2019 CRL.M.C. 3788/2019 CRL.M.C. 3789/2019 CRL.M.C. 3790/2019 CRL.M.C. 3791/2019 CRL.M.C. 3792/2019 CRL.M.C. 3793/2019 CRL.M.C. 3794/2019 CRL.M.C. 3795/2019 CRL.M.C. 3796/2019 CRL.M.C. 3797/2019 CRL.M.C. 3798/2019 CRL.M.C. 3799/2019 CRL.M.C. 3800/2019 CRL.M.C. 3801/2019 CRL.M.C. 3802/2019 CRL.M.C. 3803/2019 CRL.M.C. 3804/2019 CRL.M.C. 3805/2019	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, ROHIT RANJAN, JATIN SETHI, GAURAV MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) ROHIT RANJAN()(8368855975)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
36	CRL.M.C.-3785/2019 CRL.M.A. 32643/2019 CRL.M.A. 3902/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT)		

		GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
37	CRL.M.C.-3786/2019 CRL.M.A. 32645/2019 CRL.M.A. 3635/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
38	CRL.M.C.-3787/2019 CRL.M.A. 32647/2019 CRL.M.A. 3639/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
39	CRL.M.C.-3788/2019 CRL.M.A. 32649/2019 CRL.M.A. 3636/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
40	CRL.M.C.-3789/2019 CRL.M.A. 32651/2019 CRL.M.A. 3614/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
41	CRL.M.C.-3790/2019 CRL.M.A. 32653/2019 CRL.M.A. 3631/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
42	CRL.M.C.-3791/2019 CRL.M.A. 32655/2019 CRL.M.A. 3632/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
43	CRL.M.C.-3792/2019 CRL.M.A. 32657/2019 CRL.M.A. 3637/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L. MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		

44	CRL.M.C.-3793/2019 CRL.M.A. 32659/2019 CRL.M.A. 3640/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
45	CRL.M.C.-3794/2019 CRL.M.A. 32661/2019 CRL.M.A. 3621/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
46	CRL.M.C.-3795/2019 CRL.M.A. 32663/2019 CRL.M.A. 3630/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) MR. GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
47	CRL.M.C.-3796/2019 CRL.M.A. 32665/2019 CRL.M.A. 3634/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
48	CRL.M.C.-3797/2019 CRL.M.A. 32667/2019 CRL.M.A. 3624/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
49	CRL.M.C.-3798/2019 CRL.M.A. 32669/2019 CRL.M.A. 3623/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
50	CRL.M.C.-3799/2019 CRL.M.A. 32671/2019 CRL.M.A. 3622/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		

51	CRL.M.C.-3800/2019 CRL.M.A. 32673/2019 CRL.M.A. 3638/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
52	CRL.M.C.-3801/2019 CRL.M.A. 3620/2021	UMA GOEL V/s GOYAL MG GASES P. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
53	CRL.M.C.-3802/2019 CRL.M.A. 32677/2019 CRL.M.A. 3641/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(PETITIONER)		
54	CRL.M.C.-3803/2019 CRL.M.A. 32679/2019 CRL.M.A. 3625/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) MR. GAURAV MAHAJAN()(9811688721)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
55	CRL.M.C.-3804/2019 CRL.M.A. 32681/2019 CRL.M.A. 3618/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
56	CRL.M.C.-3805/2019 CRL.M.A. 32683/2019 CRL.M.A. 3627/2021	UMA GOEL V/s GOYAL MG GASES PVT. LTD.	TATINIBASU, JATIN SETHI, M.L MAHAJAN, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: TATINIBASU()(9811215768)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) MR. GAURAV MAHAJAN()(9811688721)(RESPONDENT) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(PETITIONER)		
57	CRL.M.C.-5105/2019 CRL.M.A. 37741/2019 WITH W.P.(CRL) 1246/2015 W.P.(CRL) 2696/2018	O.P. KATYAL V/s STATE & ANR	G S LAW ATTORNEY	
		OTHER DETAILS OF ADVOCATES: G S LAW ATTORNEY()(9891894030)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-75/2015) W.P.(CRL) 2696/2018 FILED BY AMIT KATYAL (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-75/2015)

ADVANCE CAUSE LIST

58	W.P.(CRL)-1246/2015 CRL.M.A. 9008/2015	O P KATYAL V/s STATE & ORS	BINA GUPTA, J R PRIANI	
		OTHER DETAILS OF ADVOCATES:		
59	W.P.(CRL)-2696/2018	AMIT KATYAL V/s STATE & ANR	BINA GUPTA	
		OTHER DETAILS OF ADVOCATES: BINA GUPTA()(9811106541)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-75/2015) CRL.M.C. 5105/2019 FILED BY O.P. KATYAL (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-75/2015)
60	CRL.M.C.-5116/2019 CRL.M.A. 37793/2019 CRL.M.A. 16177/2020	CENTRAL BUREAU OF INVESTIGATION V/s S.K. GARG & ANR.	RIPU DAMAN BHARDWAJ, PRAKARSH AIRAN, PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ()(9818030700)(PETITIONER) ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) PRAKARSHAIRAN(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER) S K GARG(GARGSURESH@YAHOO.COM)(9643505883)(RESPONDENT) JANIS DUBEY(JAINISHDUBEY@GMAIL.COM)(9911448668)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-BD1-2015-E-0009) CRL.M.C. 1686/2016 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2019-08-21) CRL.M.C. 2428/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-18) CRL.M.C. 2427/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-18) CRL.M.C. 3550/2023 FILED BY SURESH KUMAR GARG (D. OF HEARING : 2025-08-20) TR.P.(CRL.) 115/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-20) TR.P.(CRL.) 116/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-20) CRL.M.C. 6751/2024 FILED BY SANJAY AGGARWAL (D. OF HEARING : 2025-08-26) CRL.M.C. 6773/2024 FILED BY CHANDAN BHATIA (D. OF HEARING : 2025-08-26) P.S.-FIR NO. :(CBI-BD1-2015-E-0009)
61	CRL.M.C.-5136/2019 CRL.M.A. 37873/2019 CRL.M.A. 2379/2020	DEEPIKA PODDAR V/s STATE & ORS.	SHIKHAR KHARE, SHIKHAR KHARE	
		OTHER DETAILS OF ADVOCATES: SHIKHAR KHARE()(7506433495)(PETITIONER) SHIKHAR KHARE()(7506433495)(PETITIONER) SHIKHAR KHARE(KHARE.SHIKHAR@GMAIL.COM)(7506433495)(PETITIONER)		P.S.-FIR NO. :(CHITTRANJAN PARK-11/2017)
62	CRL.M.C.-5708/2019	RAHUL @ MUKESH & ANR V/s STATE OF GOVT. OF DELHI & ANR	RAJESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR MISHRA()(9810375639)(PETITIONER)		P.S.-FIR NO. :(ADARSH NAGAR-297/2012)
63	CRL.M.C.-6060/2019 CRL.M.A. 41284/2019	SUSHIL KUMAR GOYAL & ANR V/s STATE & ANR	NITIN JAIN	
		OTHER DETAILS OF ADVOCATES: NITIN JAIN()(9289523717)(PETITIONER)		P.S.-FIR NO. :(DARYA GANJ-31/2012)
64	CRL.M.C.-814/2025 CRL.M.A. 3787/2025	GAURAV GUPTA V/s STATE GOVT. OF NCT OF DEHI AND ANR.	UDAY BEDI	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAVGUPTAFA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUNLIGHT COLONY-411/2024)
65	CRL.M.C.-1374/2025 CRL.M.A. 6041/2025	RUSHMI GOEL V/s STATE GOVT. OF NCT OF DELHI AND ANR.	AJAY JAIN	
		OTHER DETAILS OF ADVOCATES: LITIGATION 109(LITIGATION109@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
66	CRL.REV.P.-8/2019	STATE V/s SARFARAJ & ORS.	KEWAL SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: KEWAL SINGH AHUJA()(9871990556)(PETITIONER)		P.S.-FIR NO. :(MOTI NAGAR-66/2013)
67	CRL.REV.P.-219/2019	BINDIA V/s STATE	M.M. SINGH	
		OTHER DETAILS OF ADVOCATES: M.M. SINGH()(9818016311)(PETITIONER)		P.S.-FIR NO. :(MUKHERJEE NAGAR-941/2017)

ADVANCE CAUSE LIST

68	CRL.REV.P.-754/2019	SURDEEP V/s STATE	K.M. DWIVEDI	
		OTHER DETAILS OF ADVOCATES: K.M. DWIVEDI()(9811028674)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ALIPUR-9/2018) BAIL APPLN. 1780/2020 FILED BY DHRUV YADAV (DISPOSED ON : 2020-08-10) BAIL APPLN. 3137/2021 FILED BY DHRUV @ DHRUV YADAV (DISPOSED ON : 2021-11-22) BAIL APPLN. 2261/2023 FILED BY DHRUV @ DHRUV YADAV (DISPOSED ON : 2023-08-21) P.S.-FIR NO. : (ALIPUR-9/2018)
69	CRL.REV.P.-939/2019	KAMAL KAPOOR V/s SHISHIR SRIVASTAVA	MANOJ KUMAR MAHAUR	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR MAHAUR()(8588855685)(PETITIONER)		
70	CRL.REV.P.-1143/2019 CRL.M.A. 39473/2019 CRL.M.A. 39474/2019 CRL.M.A. 43322/2019 CRL.M.A. 5230/2023 CRL.M.A. 10849/2023(CM For Restoration) CRL.M.A. 10881/2023	GURPREET SINGH SANDHU V/s HARPREET KAUR @ SILKY	KAMAL KHURANA, PARAMJEET SINGH, PARAMJEET SINGH	
		OTHER DETAILS OF ADVOCATES: KAMAL KHURANA()(9891508216)(PETITIONER) KAMAL KHURANA()(9891508216)(PETITIONER) SATISH KUMAR ()(9811053833)(PETITIONER) KAMAL KHURANA()(9891508216)(PETITIONER) KAMAL KHURANA()(9891508216)(PETITIONER) PARAMJEET SINGH(PIONEER_LAWFIRM@YAHOO.CO.IN)(9873239539)(RESPONDENT)		
71	CRL.REV.P.-273/2021 CRL.M.A. 16186/2021	PARVINDER KHANNA@SANJAY KHANNA V/s SUNITA KHANNA	ARCHANA SHARMA, ARCHANA SHARMA, SUMIT AHUJA	
		OTHER DETAILS OF ADVOCATES: PARVINDER KHANNA@SANJAY KHANNA(SANJAYKHANNA159@GMAIL.COM)(9212161202)(PETITIONER) MS. ARCHANA SHARMA(ADV.C.A.SHARMA8@GMAIL.COM)(9811113419)(PETITIONER) ARCHANA SHARMA(ADV.ASHARMA8@GAMIL.COM)(9811113419)(PETITIONER) SUNITA KHANNA()(9958858842)(RESPONDENT) ARCHANA SHARMA(ADVC.SHARMA8@GMAIL.COM)(9811113419)(PETITIONER) SH. PARVINDER KHANNA @ SANJAY KHANNA(SANJAYKHANNA159@GMAIL.COM)(9212161202)(PETITIONER) SUMIT AHUJA(SUMITAHUJA123@GMAIL.COM)(9899087461)(PETITIONER)		
72	CRL.REV.P.-281/2021 CRL.M.A. 14485/2021	SH AMRISH TYAGI & ANR. V/s THE STATE GOVT OF NCT DELHI	PUNEET SHARMA, PUNEET SHARMA, AJAY YADAVA, SHARAD RAGHAV, SHAILESH TIWARI	
		OTHER DETAILS OF ADVOCATES: SMT MEENA (KHUSHITYAGI11006@GMAIL.COM)(8287857308)(PETITIONER) SH AMRISH TYAGI (KHUSHITYAGI11006@GMAIL.COM)(8287857308)(PETITIONER) SMT MEENA (KHUSHITYAGI11006@GMAIL.COM)(8287857308)(PETITIONER) SH AMRISH TYAGI (KHUSHITYAGI11006@GMAIL.COM)(8287857308)(PETITIONER) PUNEET SHARMA(PUNEETSHARMA.ADVOCATE@GMAIL.COM)(9717018866)(PETITIONER) THE STATE (DHCPROSCUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) THE STATE (DHCPROSCUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY YADAVA(ADVAJAYYADAV20@GMAIL.COM)(7503611919)(PETITIONER) SHARAD RAGHAV(RAKESHJADON98@GMAIL.COM)(9990549475)(PETITIONER) SHARAD RAGHAV(RAKESHJADON98@GMAIL.COM)(9990549475)(PETITIONER) SHAILESH TIWARI(ADV.STIWARI@YAHOO.IN)(9313645659)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RANHOLA-173/2018) CRL.REV.P. 653/2023 FILED BY MEENA TYAGI & ANR. (DISPOSED ON : 2023-05-31) P.S.-FIR NO. : (RANHOLA-173/2018)
73	CRL.REV.P.-366/2021 CRL.M.A. 18231/2021 CRL.M.A. 18232/2021	KARAN PANWAR V/s MEENAKSHI PANWAR	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: M L SHARMA(MADAN & SHARMA1945@GMAIL.COM)(9650708978)(PETITIONER) YASHIM SHARMA(YASHIMASHARMA14@GMAIL.COM)()(RESPONDENT)		
74	TR.P.(CRL.)-92/2024 CRL.M.A. 28365/2024 CRL.M.A. 9357/2025 CRL.M.A. 9358/2025 CRL.M.A. 9359/2025 CRL.M.A. 9360/2025 WITH TR.P.(CRL.) 93/2024	NAVEEN CHAUDHARY V/s OM PARKASH AND COMPANY	ACHIN GOEL, KAILASH CHAND GOEL	
		OTHER DETAILS OF ADVOCATES: ACHIN GOEL (LEGAL.ACHIN@GMAIL.COM)(9971964007)(PETITIONER)		P.S.-FIR NO. : (RANHOLA-)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
75	TR.P.(CRL.)-93/2024 CRL.M.A. 28373/2024 CRL.M.A. 9340/2025 CRL.M.A. 9341/2025 CRL.M.A. 9342/2025 CRL.M.A. 9343/2025	NAVEEN CHAUDHARY V/s OMPARKASH AND COMPANY	ACHIN GOEL, KAILASH CHAND GOEL	
		OTHER DETAILS OF ADVOCATES: ACHIN GOEL (LEGAL.ACHIN@GMAIL.COM)(9971964007)(PETITIONER) KCG (KCGEQUITY@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-)
76	W.P.(CRL)-108/2023	MR RAJINDER PRASAD SINGLA & ORS. V/s STATE & ANR.	ANIRUDDH SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PASCHIM VIHAR WEST-29/2018)
77	W.P.(CRL)-785/2023 CRL.M.A. 7223/2023	SURENDER KUMAR V/s STATE THROUGH SHO PS MEHRAULI & ANR.	RAJNI KANT	
		OTHER DETAILS OF ADVOCATES: RAJNI KANT (ADV RKDELHI@GMAIL.COM)(9310743007)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAKSHI (SAKSHIVEERBHAN@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-197/2018)
78	W.P.(CRL)-822/2023 CRL.M.A. 7519/2023	M/S. TURBOTECH ENERGY SERVICES INTERNATIONAL PVT. LTD. V/s CENTRAL BUREAU OF INVESTIGATION	KARTIKEY BHATT	
		OTHER DETAILS OF ADVOCATES: KARTIKEY BHATT (BHATT@BLACKROBECHAMBER.LAW)(9828888860)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2019-A-0004) CRL.REF. 3/2021 FILED BY COURT ON ITS OWN MOTION (DISPOSED ON : 2024-11-28) W.P.(CRL) 388/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-11-28) P.S.-FIR NO. :(CBI-AC1-2019-A-0004)
79	W.P.(CRL)-1108/2023	MONI DEVI V/s STATE NCT OF DELHI	CHAITANYA SUNDRIYAL	
		OTHER DETAILS OF ADVOCATES: CHAITANYA SUNDRIYAL(CHAITANYA.SUNDRIYAL@GMAIL.COM)(9997662801)(PETITIONER)		P.S.-FIR NO. :(NEB SARAI-230/2018)
80	W.P.(CRL)-1874/2023 CRL.M.A. 17325/2023	MUNICIPAL CORPORATION OF DELHI V/s STATE OF NCT OF DELHI	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALINDI KUNJ-419/2020)
81	W.P.(CRL)-1965/2023 CRL.M.A. 18172/2023 CRL.M.A. 32047/2024	KAMAL KUMAR & ORS. V/s STATE GOVT. OF NCT OF DELHI & ANR.	MAYANK MEHANDRU, LAKSH KHANNA, IZHAR AHMAD	
		OTHER DETAILS OF ADVOCATES: MAYANK MEHANDRU(MAYANK@MANUVIDHISHALA.IN)(9891949124)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) IZHAR AHMAD(ADVOCATE.IZHAR@GMAIL.COM)(9718369637)(PETITIONER)		P.S.-FIR NO. :(SEELAMPUR-106/2023)
82	W.P.(CRL)-2527/2023 CRL.M.A. 23952/2023 WITH W.P.(CRL) 2528/2023 W.P.(CRL) 2529/2023 W.P.(CRL) 2530/2023	PIPPAL SINGH V/s STATE (GOVT OF NCT OF DELHI) & ORS.	GAURAV SHARMA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PRATHAM SETHI(PRATHAM.SETHI@OUTLOOK.COM)(9781509594)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015) W.P.(CRL) 2530/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) W.P.(CRL) 2528/2023 FILED BY PIPPAL SINGH (D.

ADVANCE CAUSE LIST

				OF HEARING : 2025-04-07) W.P.(CRL) 2529/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015)
83	W.P.(CRL)-2528/2023	PIPPAL SINGH V/s STATE (GOVT OF NCT OF DELHI) & ORS.	GAURAV SHARMA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PRATHAM SETHI(PRATHAM.SETHI@OUTLOOK.COM)(9781509594)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015) W.P.(CRL) 2530/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) W.P.(CRL) 2529/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) W.P.(CRL) 2527/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015)
84	W.P.(CRL)-2529/2023 CRL.M.A. 23956/2023	PIPPAL SINGH V/s STATE (GOVT OF NCT OF DELHI) & ORS.	GAURAV SHARMA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PRATHAM, SETHI(PRATHAM.SETHI@OUTLOOK.COM)(9781509594)(PETITIONER) PRATHAM SETHI(PRATHAM.SETHI@OUTLOOK.COM)(9781509594)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015) W.P.(CRL) 2530/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) W.P.(CRL) 2528/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) W.P.(CRL) 2527/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015)
85	W.P.(CRL)-2530/2023 CRL.M.A. 23958/2023	PIPPAL SINGH V/s STATE (GOVT OF NCT OF DELHI) & ORS.	GAURAV SHARMA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PRATHAM SETHI(PRATHAM.SETHI@OUTLOOK.COM)(9781509594)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015) W.P.(CRL) 2528/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) W.P.(CRL) 2529/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) W.P.(CRL) 2527/2023 FILED BY PIPPAL SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CITY FEROZPUR PUNJAB-151/2015)
86	W.P.(CRL)-3477/2023 CRL.M.A. 32221/2023	MRS.K AND ANR V/s THE STATE OF GOVT . OF NCT OF DELHI	MD IRFANJAVED QURESHI	
		OTHER DETAILS OF ADVOCATES: MOHDIRFAN JAVED (MOHDIRFANJAVEDQURESHI6898@GMAIL.COM)(8447193368)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-745/2015) BAIL APPLN. 273/2016 FILED BY IRFAN JAVED QURESHI (DISPOSED ON : 2016-04-08) W.P.(CRL) 3499/2018 FILED BY MOHD. HASHIR JAVED QURESHI & ANR. (DISPOSED ON : 2024-05- 07) P.S.-FIR NO. :(SADAR BAZAR-745/2015)
87	CRL.M.A. 8490/2025 In W.P.(CRL)-47/2025	PUNEET ARORA V/s KANIKA KHERA & ORS.	ABHIJIT MISHRA, KUNAL MITTAL, AAKRITI GARG, KUNAL MITTAL	
		OTHER DETAILS OF ADVOCATES: ABHIJIT MISHRA(ABHI@ABHIMISHRA.IN)(9999090441)(PETITIONER) RAJAT KAPOOR(RAJAT.K.KAPOOR@GMAIL.COM)(0)(RESPONDENT) KUNAL MITTAL(KUNALSMITTAL@GMAIL.COM)(9999348834)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AAKRITI GARG(AAKRITIGARG2@GMAIL.COM)(8077154576)(PETITIONER) KUNAL MITTAL(KUNALSMITTAL@GMAIL.COM)(9999348834)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
88	CRL.M.C.-78/2019 CRL.M.A. 374/2019 WITH CRL.M.C. 142/2019 CRL.M.C. 475/2019 CRL.M.C. 487/2019 CRL.M.C. 488/2019 CRL.M.C. 489/2019 CRL.M.C. 490/2019	SUNINDER SANDHA V/s KANCHHI LAL GUPTA & ORS	KRED JURE, ADIT SUBRAMANIAM, VIPIN KR. YADAV, ADIT S. PUJARI, SANJEEV RAJPAL	

	CRL.M.C. 492/2019 CRL.M.C. 501/2019			
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9971210827)(PETITIONER) SANJEEV RAJPAL(SANJEEVRAJPAL68@GMAIL.COM)(9810017534)(PETITIONER)		
89	CRL.M.C.-475/2019 CRL.M.A. 2056/2019 WITH CRL.M.C. 487/2019 CRL.M.C. 488/2019 CRL.M.C. 489/2019 CRL.M.C. 490/2019 CRL.M.C. 492/2019 CRL.M.C. 501/2019	SUNINDER SANDHA V/s JYOTI PAUL & ORS	KRED JURE	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9971210827)(PETITIONER)		
90	CRL.M.C.-487/2019	SUNINDER SANDHA V/s SAUMYA ADLAKHA & ORS	KRED JURE	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9971210827)(PETITIONER)		
91	CRL.M.C.-488/2019 CRL.M.A. 2103/2019	SUNINDER SANDHA V/s JYOTI PAUL & ORS	KRED JURE	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9971210827)(PETITIONER)		
92	CRL.M.C.-489/2019	SUNINDER SANDHA V/s SAUMYA ADLAKHA & ORS	KRED JURE	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9971210827)(PETITIONER)		
93	CRL.M.C.-490/2019 CRL.M.A. 2107/2019	SUNINDER SANDHA V/s SAUMYA ADLAKHA & ORS	KRED JURE	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9971210827)(PETITIONER)		
94	CRL.M.C.-492/2019 CRL.M.A. 2113/2019	SUNINDER SANDHA V/s SAUMYA ADLAKHA & ORS	KRED JURE	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9971210827)(PETITIONER)		
95	CRL.M.C.-501/2019 CRL.M.A. 2136/2019	SUNINDER SANDHA V/s JYOTI PAUL & ORS	KRED JURE	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9891051888)(PETITIONER)		
96	CRL.M.C.-5565/2019 CRL.M.A. 39398/2019 WITH CRL.M.C. 5577/2019	MR. SUNINDER SANDHA V/s MAHARAJ KRISHNEN PANDITA	KRED-JURE	
		OTHER DETAILS OF ADVOCATES: KRED-JURE()(9821795027)(PETITIONER)		
97	CRL.M.C.-5577/2019 CRL.M.A. 39370/2019	MR. SUNINDER SANDHA V/s SANTOSH PANDITA	KRED-JURE	
		OTHER DETAILS OF ADVOCATES: KRED-JURE()(9821795027)(PETITIONER)		
FOR FINAL HEARING				
98	CRL.L.P.-146/2012	NARCOTIC CONTROL BUREAU V/s RAKESH DWIVEDI	SUBHASH BANSAL	
		OTHER DETAILS OF ADVOCATES:		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
99	CRL.M.C.-885/2025 CRL.M.A. 4102/2025	BRIJESH BHARDWAJ V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	PINKY YADAV	
		OTHER DETAILS OF ADVOCATES: I.S SAROHA (INDERSAROHA@GMAIL.COM)(9810095968)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-1132/2015)

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 19250/2025 In LA.APP.-116/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD. V/s SH. KISHAN SARUP AGGARWAL & ANR.	KAMANA PRADHAN, JYOTI KATARIA, JYOTI KATARIA	
		OTHER DETAILS OF ADVOCATES: ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(PETITIONER) DELHI METRO RAIL CORPORATION LTD(SVKUTEDMRC@GMAIL.COM)(8826136555)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) UNION OF INDIA (DCNE@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) SURABH(SURABHIGUHA15@GMAIL.COM){}(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM){}(RESPONDENT) N S VASISHT (NSVASISHT117@GMAIL.COM)(9891105323)(RESPONDENT) ARJUN (ADV.ARJUNNATARAJAN@GMAIL.COM)(0)(RESPONDENT) JYOTI KATARIA(ADVJYOTIKATARIA@GMAIL.COM)(9654041045)(RESPONDENT)		
FOR ADMISSION				
2	CONT.CAS(C)-1599/2023 WITH W.P.(C) 10439/2017	HIRA LAL V/s SH. SANJEEV KUMAR MITT AL & ORS.	GIRDHARI LAL VERMA	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-10439/2017 CM APPL. 42652/2017 CM APPL. 6995/2018 CM APPL. 7773/2024	HIRA LAL & ORS V/s DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD & ANR	G L VERMA, GIRDHARI LAL VERMA	
		OTHER DETAILS OF ADVOCATES: G L VERMA(){9891600120}(PETITIONER) G.L. VERMA(GLVERMA53@YAHOO.COM)(9891600120)(PETITIONER) ANU SALWAN, DSIIDCLC(ANUSALWAN@GMAIL.COM, DSIIDCLC@GMAIL.COM){}(RESPONDENT)		
4	LA.APP.-618/2006 WITH LA.APP. 630./2006 LA.APP. 1044/2008 LA.APP. 651/2008 LA.APP. 652/2008 LA.APP. 653/2008 LA.APP. 1021/2008 LA.APP. 1080/2008	RUKMANI DEVI SHARMA & ORS V/s UNION OF INDIA & ORS	MR. OM PARKASH, INDER SINGH, B.S.MANU, SANJAY PODDAR, G D MISHRA, RAJAN TYAGI	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

5	LA.APP.-1021/2008	SHAYAM VIR V/s UOI & A NR.	SANJAY PODDAR	
		OTHER DETAILS OF ADVOCATES:		
6	LA.APP.-1044/2008 WITH LA.APP. 651/2008 LA.APP. 630/2006	RISHI PAL & ORS. V/s UOI & ANR.	SANJAY PODDAR, RAMESH RAY	
		OTHER DETAILS OF ADVOCATES:		
7	LA.APP.-1080/2008	BRIJVIR SINGH V/s UOI & ANR.	MR.SANJAY PODDAR	
		OTHER DETAILS OF ADVOCATES:		
8	LA.APP.-651/2008 WITH LA.APP. 618/2006 LA.APP. 1044/2008	RISHI PAL & ORS. V/s UOI & ANR.	OM PRAKASH, CHARUL SARIN, SANJAY PODDAR, MRINALINI SEN	
		OTHER DETAILS OF ADVOCATES:		
9	LA.APP.-652/2008 WITH LA.APP. 1044/2008 LA.APP. 1021/2008	SHAMVIR V/s UOI & ANR	OM PRAKASH, CHARUL SARIN, SANJAY PODDAR, RAMESH RAY, MRINALINI SEN	
		OTHER DETAILS OF ADVOCATES:		
10	LA.APP.-653/2008 WITH LA.APP. 1044/2008 LA.APP. 630/2006	BRIJVIR SINGH V/s UOI & ANR.	OM PRAKASH, CHARUL SARIN, SANJAY PODDAR, MRINALINI SEN	
		OTHER DETAILS OF ADVOCATES:		
11	LA.APP.-630/2006 WITH LA.APP. 651/2008 LA.APP. 618/2006 LA.APP. 652/2008 LA.APP. 653/2008 LA.APP. 1044/2008	SUNIL MARWAHA V/s UNION OF INDIA & ORS	MR. OM PARKASH, RAJESHWAR DAGAR, MR. SANJAY PODDAR, INDER SINGH, B.S.MAAN, MR. M.K. SINGH;CAV, RAMESH RAY, G D MISHRA	
		OTHER DETAILS OF ADVOCATES:		
12	LA.APP.-73/2019 WITH LA.APP. 88/2019	MOTI LAL JAIN (DECEASED) THR LRS V/s UNION OF INDIA & ANR	VIPIN K SINGH, SAMAR BANSAL	Listing Remarks: AT 4:15PM
		OTHER DETAILS OF ADVOCATES: VIPIN K SINGH()(9810557793)(PETITIONER)		
13	LA.APP.-88/2019 CM APPL. 50259/2019	UNION OF INDIA V/s MOTI LAL JAIN (DECEASED) THR LRS & ANR	SIDDHARTH PANDA, VIPIN K SINGH, SAMAR BANSAL	Listing Remarks: AT 4:15PM
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) VIPIN K SINGH()(9810556793)(RESPONDENT)		
14	CM APPL. 10234/2025 In LA.APP.-20/2024	SHANKAR SINGH & ANR. V/s BISHAN SINGH DECEASED THROUGH HIS L.RS & ORS.	VIPIN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: VIPIN K SINGH(DEEPANSHU0335027@GMAIL.COM)(9810556793)(PETITIONER) LEGAL NEED(LEGALNEED@YAHOO.COM)()(RESPONDENT) RAHUL CHAUDHARY(RAHUL.CHAUDHARY0009@GMAIL.COM)()(RESPONDENT) SEJWAL SUKHBIR(SEJWALSUKHBIR@GMAIL.COM)()(RESPONDENT) VIPIN K. SINGH(SINGHADVVIPIN@REDIFFMAIL.COM)(0)(PETITIONER)		
15	W.P.(C)-10485/2009	K.G.SOMANI & CO. V/s UOI & ORS.	MR.RABIN MAJUMDER, PUSHKAR KARNI SINHA	
		OTHER DETAILS OF ADVOCATES: PUSHKAR KARNI SINHA(ADV.PUSHKARSINHA@GMAIL.COM)(9625961940)(PETITIONER)		
16	W.P.(C)-4947/2012	GANGA DUTT BHARDWAJ AND ANR V/s UNION OF INDIA AND ORS	RAJENDER KUMAR	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-5394/2016 CM APPL. 22499/2016 CM APPL. 34571/2016	SINDHI EDUCATION SOCIETY V/s THE SECRETARY, MINISTRY OF URBAN DEVELOPMENT & ANR	K.R. MANJANI, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
18	W.P.(C)-11412/2016	M/S JAGDISH FURNISHING PVT. LTD. V/s THE ORIENTAL INSURANCE COMPANY LTD. & ORS	PRAMOD KUMAR, ABHISHEK NANDA, SUNIL UPADHYAY	
		OTHER DETAILS OF ADVOCATES: SUNIL UPADHYAY(ADVSUNEEL@GMAIL.COM)(9871418654)(PETITIONER)		

ADVANCE CAUSE LIST

19	W.P.(C)-1573/2017 CM APPL. 7045/2017 CM APPL. 28478/2017	NEXT RADIO LIMITED V/s PRASAR BHARTI & ANR	TMT LAW PRACTICE, ARTHE LAW, RAJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-4221/2017	MEGHALAYA BITCHEM PVT LTD AND ANR V/s DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION AND ORS	VIPUL WADHWA M P BHARUCHA ARJUN ANAND, APRAJITA MUKHERJEE, SINGHANIA, YASHODHARA ANAND DAYAL, LALLTAKSH JOSHI, AVIJIT MANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: YASHODHARA ANAND DAYAL(YASHODHARAANAND@GMAIL.COM)(9811465804)(PETITIONER) LALLTAKSH JOSHI(LALLTAKSH.JOSHI@GMAIL.COM)(9730630681)(PETITIONER) AVIJIT MANI TRIPATHI(AVIJITMANI@GMAIL.COM)(9958537705)(RESPONDENT)		
21	W.P.(C)-5273/2017 CM APPL. 6479/2018 CM APPL. 14739/2019	RAJEEV KHANPURI & ORS V/s UNION OF INDIA & ORS	PRITY SHARMA, RADHALAKSHMI R, CHANDAN SHARMA	
		OTHER DETAILS OF ADVOCATES: PRITY SHARMA()(9911028589)(PETITIONER) PRITY SHARMA()(9811028589)(PETITIONER) RADHALAKSHMI R(RADHALAKSHMIADV@GMAIL.COM)(9654611805)(PETITIONER) CHANDAN SHARMA(CHANDANSHARMA.LEGAL@GMAIL.COM)(9999431268)(RESPONDENT)		
22	W.P.(C)-7983/2017	M/S CREDIBLE MANAGEMENT & CONSULTANTS PVT. LTD. V/s UNION OF INDIA & ORS	SUMIT K. BATRA & SHREY CHATHLY, RAVI PRAKASH, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)		
23	W.P.(C)-9034/2017 CM APPL. 36955/2017	BENNETT COLEMAN & CO LTD AND ANR V/s PRESS COUNCIL OF INDIA AND ORS	K DATTA AND ASSO, MUKESH KUMAR SINGH, MANAN VERMA, T SINGHDEV	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-4732/2018	NAVEEN KUMAR KANODIA V/s UNION OF INDIA AND ORS.	PRAMOD GUPAT	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPAT()(9810083370)(PETITIONER)		
25	W.P.(C)-9905/2018 CM APPL. 38601/2018	DEEPAK AGARWAL V/s OFFICE OF DISTRICT MAGISTRATE AND ANR.	YASHRAJ SINGH DEORA, PRIYESH MOHAN SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: YASHRAJ SINGH DEORA()(9810330493)(PETITIONER) PRIYESH MOHAN SRIVASTAVA(PRIYESHSRVIVASTAVA05@GMAIL.COM)(9892786353)(PETITIONER)		
26	W.P.(C)-10637/2018 CM APPL. 41442/2018	INDIAN FARMERS FERTILISER COOPERATIVE LTD. V/s UNION OF INDIA AND ORS.	SWARUP AND ASSOCI	
		OTHER DETAILS OF ADVOCATES: SWARUP AND ASSOCI()(7678692283)(PETITIONER)		
27	W.P.(C)-4487/2019 CM APPL. 20006/2019 WITH W.P.(C) 4507/2019	COLD RUSH LOGISTICS PRIVATE LIMITED V/s UNION OF INDIA & ORS	RUCHI GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI GUPTA()(9811371398)(PETITIONER)		
28	W.P.(C)-4507/2019 CM APPL. 20087/2019	APNA AGRO COLD PRIVATE LIMITED V/s UNION OF INDIA AND ORS.	RUCHI GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI GUPTA()(9811871398)(PETITIONER)		
29	W.P.(C)-6852/2019 CM APPL. 28567/2019	RAKESH GUPTA AND ORS. V/s UNION OF INDIA AND ORS.	RAJIV DVIWEDI, SACHIN MIDHA	
		OTHER DETAILS OF ADVOCATES: RAJIV DVIWEDI()(9874828099)(PETITIONER) SACHIN MIDHA(MIDHA.SACHIN@YAHOO.COM)(9810099414)(PETITIONER)		
30	W.P.(C)-12046/2019	TDI INFRASTRUCTURE LIMITED V/s UNION OF INDIA AND ORS.	ROOHINA DUA	
		OTHER DETAILS OF ADVOCATES: ROOHINA DUA()(8130315533)(PETITIONER)		
31	W.P.(C)-13843/2019 CM APPL. 55607/2019	SULTAN SINGH V/s GOVERNMENT OF NCT OF DELHI	SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		

		SUNIL CHOUDHARY()(9899750209)(PETITIONER)	
32	W.P.(C)-2512/2020 CM APPL. 8804/2020	DAINIK JAGRAN & ANR V/s PRESS COUNCIL OF INDIA & ORS	KHAITAN & CO. LLP, SUPARNA SRIVASTAVA, BHANU GULATI, AAYUSHI KHURANA
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO. LLP()(9881941502)(PETITIONER) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) BHANU GULATI(BHANUGULATI@OUTLOOK.COM)(8510088789)(RESPONDENT) AAYUSHI KHURANA(AAYUSHI.KHURANA@TRILEGAL.COM)(8600254252)(PETITIONER)	
33	W.P.(C)-5933/2020 CM APPL. 34200/2020 WITH W.P.(C) 9966/2021	SAURABH BUILDCON PRIVATE LIMITED V/s SECRETARY, (REVENUE), GNCTD & ORS.	YASHISH CHANDRA, YASHISH CHANDRA, KARANJAWALA & CO
		OTHER DETAILS OF ADVOCATES: SAURABH BUILDCON PRIVATE LIMITED(YASHISHCHANDRA@YAHOO.COM)()(PETITIONER) SAURABH BUILDCON PRIVATE LIMITED(YASHISHCHANDRA@YAHOO.COM)()(PETITIONER) YAHSHISH CHANDRA(YAHSHISHCHANDRA@YAHOO.COM)(8826412642)(PETITIONER) REAL ESTATE REGULATROY AUTHORITY(CONTACTUS@RERA.DELHI.GOV.IN)(23341404)(RESPONDENT) AKHIL MITTAL(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) YASHISHCHANDRA(YASHISHCHANDRA@YAHOO.COM)(8826412642)(PETITIONER) YASHISH CHANDRA(YASHISHCHANDRA@YAHOO.COM)(8826412642)(PETITIONER) ANUPAM, AJAY(ANUPAM@TCL-INDIA.NET, AJAYARORAMCD@GMAIL.COM, CONTACTUS@RERA.DELHI.GOV.IN)()(RESPONDENT) ()()(RESPONDENT) ()()(RESPONDENT)	
34	W.P.(C)-9966/2021 CM APPL. 30733/2021 CM APPL. 43069/2021	N S MANKU AND ORS V/s SECRETARY (REVENUE), GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS	YASHISH CHANDRA, YASHISH CHANDRA, SONAL ANAND, RISHABH SURESH MISHRA
		OTHER DETAILS OF ADVOCATES: YASHISH CHANDRA(YASHISHCHANDRA@YAHOO.COM)(8826412642)(PETITIONER) YASHISH CHANDRA(YASHISHCHANDRA@YAHOO.COM)(8826412642)(PETITIONER) CONTACTUS, SIDDHUPANDA(CONTACTUS@RERA.DELHI.GOV.IN, SIDDHUPANDA@GMAIL.COM)()(RESPONDENT) CORPORATE AFFAIRS(CORPORATEAFFAIRS@DLF.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN, RAVINDERCLMCD@GMAIL.COM)(9212504099)(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) RERA DELHI GOV(CONTACTUS@RERA.DELHI.GOV.IN, SIDDHUPANDA@GMAIL.COM)()(RESPONDENT) CORPORATE AFFAIRS(CORPORATEAFFAIRS@DLF.IN)()(RESPONDENT) ANUPAM(ANUPAM@TCL-INDIA.NET)()(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANUPAM(ANUPAM@TCL-INDIA.NET)()(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) YASHISH CHANDRA(YASHISHCHANDRA@YAHOO.COM)(8826412642)(PETITIONER) RERA(CONTACTUS@RERA.DELHI.GOV.IN)()(RESPONDENT) CORPORATE AFFAIRS(CORPORATEAFFAIRS@DLF.IN)()(RESPONDENT) VARUN KUMAR(VARUN.KUMAR@KARANJAWALA.IN)()(RESPONDENT) RAVINDER CLOMCD(RAVINDERCLMCD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANUPAM(ANUPAM@TCL-INDIA.NET)()(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) SIDDHU PANDA(SIDDHUPANDA@GMAIL.COM)()(RESPONDENT) SONAL ANAND(SONALANAND99@GMAIL.COM)(9811101222)(PETITIONER) RISHABH SURESH MISHRA(ADVIRISHABHM@GMAIL.COM)(9643310520)(PETITIONER)	
35	W.P.(C)-6426/2020	PINTU BAMNIYA ALIAS BHAGWAN SINGH V/s GOVT. OF NCT OF DELHI & ORS.	KAPIL GOYAL
		OTHER DETAILS OF ADVOCATES: PIYUSH GUPTA(GUPTAPIYSH@LIVE.COM)(9818020868)(PETITIONER) KAPILGOYAL(ADVKAPIL@HOTMAIL.COM)(9999259904)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) EAST DELHI MUNICIPAL CORPORATION(PATOCLOEDMC@GMAIL.COM ,	

		VSHARMAALO@GMAIL.COM)(9968630786)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) INDUS TOWERS LIMITED(CH.DELHI@INDUSTOWERS.COM)()(RESPONDENT) SMT. LAJJA WATI()(9811211459)(RESPONDENT)		
36	W.P.(C)-7700/2020 CM APPL. 42809/2021	ANJU MAKKAR & ANR. V/s NEW DELHI MUNICIPAL COUNCIL	SANJEEV KUMAR MANCHANDA	
		OTHER DETAILS OF ADVOCATES: ANJU MAKKAR(MANCHANDASANJEEV31@YAHOO.COM)(9811623477)(RESPONDENT) ANJU MAKKAR(MANCHANDASANJEEV31@YAHOO.COM)()(RESPONDENT) OM PARKESH (MANCHANDASANJEEV31@YAHOO.COM)(9811623477)(RESPONDENT) OM PARKESH (MANCHANDASANJEEV31@YAHOO.COM)()(RESPONDENT) SANJEEV MANCHANDA(MANCHANDASANJEEV31@YAHOO.COM)(9811623477)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL(NILESH.ADVOCATE@GMAIL.COM)(9873176033)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL(NILESH.ADVOCATE@GMAIL.COM)()(PETITIONER) NILESH(DIRECTOR.LAW@NDMC.GOV.IN)(9873176033)(RESPONDENT)		
37	W.P.(C)-2043/2021 CM APPL. 5989/2021 WITH W.P.(C) 2053/2021	M/S THE PHARMACY A UNIT OF MIS SOUTH DELHI DISTRIBUTORS V/s THE ESTATE OFFICER & ORS.	SWATI JINDAL, SWATI JINDAL	
		OTHER DETAILS OF ADVOCATES: SETHUAMAN SAPTHARI(SETHURAMAN.SAPTHRISHI@GMAIL.COM)()(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
38	W.P.(C)-2053/2021 CM APPL. 6012/2021	M/S THE PHARMACY A UNIT OF M/S SOUTH DELHI DISTRIBUTORS V/s THE ESTATE OFFICER & ORS.	SWATI JINDAL	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR AND DR SWATI JINDAL(SWATIJINDALGARG@GMAIL.COM)(9911232224)(PETITIONER) RAMESH SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM)(9810071712)(RESPONDENT)		

COURT NO. 26

HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	W.P.(CRL)-1188/2019 CRL.M.A. 8679/2019 CRL.M.A. 36563/2019 CRL.M.A. 36564/2019 CRL.M.A. 36565/2019 CRL.M.(BAIL) 6270/2020 CRL.M.(BAIL) 749/2021 CRL.M.(BAIL) 581/2025	KANWARJEET SINGH BATTH V/s UNION OF INDIA	SANJAY MISHRA, NITESH SINGLA	
		OTHER DETAILS OF ADVOCATES:		

		SANJAY MISHRA()(9810135522)(PETITIONER) NITESH SINGLA(NITESH434@GMAIL.COM)(8860409784)(PETITIONER) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) MOHAMMED MUQEEN(MOHMMEDMUQEEN@GMAIL.COM)(9999864964)(RESPONDENT) MATTAPHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(RESPONDENT) SANJAY MISHRA()(9810135522)(PETITIONER) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANJAY MISHRA (SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
BAIL				
2	BAIL APPLN.-764/2025	CHANDRA PRAKASH V/s THE STATE (NCT OF DELHI)	NARENDER SINGH SHARMA	
		OTHER DETAILS OF ADVOCATES: URVASHI BHATIA(URVASHIBHATIA.95@GMAIL.COM)(9899905773)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BUDH VIHAR-147/2019)
3	BAIL APPLN.-888/2025 CRL.M.A. 6624/2025	ASIF ALIAS LULU V/s THE STATE OF THE NCT OF DELHI	AMAN PANWAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMAN PANWAR (APLAW.DELHI@GMAIL.COM)(9999842901)(PETITIONER) AMAN PANWAR OFFICE(APLAW.DELHI@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-591/2022) BAIL APPLN. 3082/2024 FILED BY ASIF ALIAS LULU (DISPOSED ON : 2024-08-29) P.S.-FIR NO. :(KRISHNA NAGAR-591/2022)
4	BAIL APPLN.-950/2025	SIDDHARTH CHAUDHARY V/s STATE OF NCT OF DELHI	AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES: H.K SHEKHAR ()(9810767301)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARAKHAMBA ROAD-88/2020) CRL.M.C. 2386/2021 FILED BY AMBAR MITTAL (DISPOSED ON : 2025-02-24) P.S.-FIR NO. :(BARAKHAMBA ROAD-88/2020)
5	BAIL APPLN.-1208/2025 CRL.M.A. 9379/2025	SHUBHAM SHARMA V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADVADAV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-61/2025)
FRESH MATTERS & APPLICATIONS				
6	CRL.A.-428/2025 CRL.M.A. 10085/2025 CRL.M.A. 10086/2025	VIJAY @AMAN V/s STATE GOVT. OF NCT OF DELHI	VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: CONFIANCE LEGAL(INFO@CONFIANCELEGAL.COM)(0)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUNLIGHT COLONY-106/2023)
AFTER NOTICE MISC. MATTERS				
7	CONT.CAS(C)-575/2024 CM APPL. 20525/2024 WITH CRL.M.C. 6547/2018	SH RAM VOHRA V/s SUNIL DUTT SHARMA	AKANKSHA MEHRA	
		OTHER DETAILS OF ADVOCATES:		
8	CRL.M.C.-6547/2018 CRL.M.A. 50420/2018 CRL.M.A. 2178/2020 CRL.M.A. 4856/2023 CRL.M.A. 13565/2023 WITH CONT.CAS(C) 575/2024	SUNIL DUTT SHARMA V/s STATE & ANR.	S.C. SAGAR, ADITYA SINHA, ADITYA KUMAR SINHA, NARENDRA PRASAD YADAV, RAJESH KR. SHARMA, RAM AVTAR SHARMA	
		OTHER DETAILS OF ADVOCATES: S.C. SAGAR()(9212053338)(PETITIONER) ADITYA SINHA()(9582198079)(PETITIONER) ADITYA KUMAR (ANALEGAL.OFFCE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHRIRAM(SHRIRAMLAWASSOCIATES@GMAIL.COM)()(RESPONDENT) ADITYA KUMAR SINHA (ANALEGAL.OFFICE@GMAIL.COM)(41328519)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAM AVTAR SHARMA(SHRIRAMLAWASSOCIATES@GMAIL.COM)(9818479755)(PETITIONER)		P.S.-FIR NO. :(MANSAROVER PARK-76/2017)

ADVANCE CAUSE LIST

		RAM AVTAR SHARMA(SHRIRAMLAWASSOCIATES@GMAIL.COM)(9818479755)(PETITIONER)		
9	CRL.A.-315/2021 CRL.M.A. 17085/2021 CRL.M.A. 14177/2024 WITH CRL.A. 319/2021	TARA DUTT V/s STATE (NCT OF DELHI)	SANDEEP SHARMA, KUNDAN, RAVI KUMAR	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SANDEEP SHARMA(SANDEEP9868.SS@GMAIL.COM)(9868317640)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE LAW DECODERS INDIA(THELAWASSOCIATES@GMAIL.COM)(8178861642)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KUNDAN (THELAWDECODERS@GMAIL.COM)(8178861642)(PETITIONER) RAVI KUMAR(RAVIKUMAR9112000@GMAIL.COM)(8826089120)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-215/2017) CRL.A. 319/2021 FILED BY MUKUL KUMAR & ANR. (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SUBZI MANDI-215/2017)
10	CRL.A.-319/2021 WITH CRL.A. 315/2021	MUKUL KUMAR & ANR. V/s STATE NCT OF DELHI	RABINDRA SINGH, SUSHMA SHARMA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: CH. RABINDRA SINGH(CHRABINDRASINGHADV@GMAIL.COM)(9811255298)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUSHMA SHARMA(SUSHMAGIRISH@HOTMAIL.COM)(9212113939)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-215/2017) CRL.A. 315/2021 FILED BY TARA DUTT (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SUBZI MANDI-215/2017)
11	CRL.A.-88/2025 CRL.M.A. 2191/2025 CRL.M.A. 2192/2025	VEERU@NEPALI V/s STATE OF NCT OF DELHI THROUGH COMMISSIONER OF DELHI POLICE	JITENDRA KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR TIWARI (JITENDRA.TIWARI@LAWYER.COM)(9258740063)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI SOUTH-405/2020)
12	CRL.L.P.-335/2017 CRL.M.A. 9212/2017	STATE V/s PANKAJ KUMAR	ANITA ABRAHAM	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(LAJPAT NAGAR-205/2014)
13	CRL.L.P.-5/2019	GANGADHARAN.C V/s STATE (NCT OF DELHI) & ANR.	PETITIONER IN PERSON, VIRENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(9013467936)(PETITIONER) VIRENDRA KUMAR(VVVK2185@GMAIL.COM)(8285818181)(PETITIONER)		
14	CRL.L.P.-103/2019 CRL.M.A. 2645/2019	OM PARKASH FATEH CHAND LTD V/s VIJAY CHAUDHARY	ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA()(9717134040)(PETITIONER)		
15	CRL.L.P.-345/2019 CRL.M.A. 11346/2019	THE STATE V/s BHARAT	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER)		P.S.-FIR NO. :(AMAN VIHAR-883/2015)
16	CRL.L.P.-30/2021	CELEBRATIONS V/s MILI SINGH	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RUCHIR BATRA & ASSOCIATES(ADV.RUCHIRBATRA@GMAIL.COM)(9811278762)(PETITIONER) MILI SINGH(SINGHMILISINGH@YAHOO.COM)()(RESPONDENT)		
17	CRL.L.P.-88/2021	JEEWAN LAL SINGHAL V/s TIKKA DUTT JOSHI	KUMAR VAIBHAW	
		OTHER DETAILS OF ADVOCATES:		
18	CRL.L.P.-109/2021 CRL.M.A. 15474/2021	STATE OF NCT OF DELHI V/s BHAGAT & ORS.	ASHA TEWARI, ASHA TEWARI	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI(TIWARIAASHA348@GMAIL.COM)(9810128673)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-251/2013) BAIL APPLN. 2545/2015 FILED BY BHAGAT SINGH (DISPOSED ON : 2016-01-13) P.S.-FIR NO. :(ALIPUR-251/2013)
19	CRL.M.C.-1477/2017	SUDHA V/s STATE NCT OF DELHI	ANIL KUMAR PRUTHI	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PASCHIM VIHAR EAST-273/2004) BAIL APPLN. 1436/2004 FILED BY DR.MEENAKSHI TANEJA & ORS. (DISPOSED ON : 2006-02-15) P.S.-FIR NO. : (PASCHIM VIHAR EAST-273/2004)
20	CRL.M.C.-3873/2017 CRL.M.A. 11001/2022	RIZWANA KHAN V/s MOHD ABBAS & ANR	RACHNA GUPTA, K R KHAN, K&T LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: RACHNA GUPTA(RACHNAGUPTA228@GMAIL.COM)(9811945301)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) () (PETITIONER)		P.S.-FIR NO. : (NANAK PURA-198/2013)
21	CRL.M.C.-1575/2018 CRL.M.A. 5713/2018 WITH CRL.M.C. 1576/2018	ANURAG DALMIA V/s INCOME TAX OFFICE	SIDDHARTH SHANKAR DEV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SHANKAR DEV() (9818093228)(PETITIONER)		
22	CRL.M.C.-1576/2018 CRL.M.A. 5716/2018	ANURAG DALMIA V/s INCOME TAX OFFICE	SIDDHARTH SHANKAR DEV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SHANKAR DEV() (9818093228)(PETITIONER)		
23	CRL.M.C.-1691/2021 CRL.M.A. 11809/2021 WITH CRL.M.C. 1701/2021 CRL.M.C. 1700/2021	NITIN JAIN V/s YASHVIR SHARMA	MUKESH MOHAN, CHETAN SWRUP	
		OTHER DETAILS OF ADVOCATES: NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(PETITIONER) NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(PETITIONER) NITIN JAIN(MUKJESH@RGLAWZ.COM)(9810910312)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(RESPONDENT) CHETAN SWRUP(CHETAN.SWRUP@GMAIL.COM)(9311245377)(RESPONDENT)		
24	CRL.M.C.-1700/2021 CRL.M.A. 11867/2021	NITIN JAIN V/s YASHVIR SHARMA	MUKESH MOHAN, CHETAN SWRUP	
		OTHER DETAILS OF ADVOCATES: NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(RESPONDENT) NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(RESPONDENT) NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(PETITIONER) YASHIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(RESPONDENT) CHETAN SWRUP(CHETAN.SWRUP@GMAIL.COM)(9311245377)(RESPONDENT)		
25	CRL.M.C.-1701/2021 CRL.M.A. 11869/2021	NITIN JAIN V/s YASHVIR SHARMA	MUKESH MOHAN, CHETAN SWRUP	
		OTHER DETAILS OF ADVOCATES: NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(RESPONDENT) NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(RESPONDENT) NITIN JAIN(MUKESH@RGLAWZ.COM)(9810910312)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(PETITIONER) YASHVIR SHARMA(YASHVIRSHARMA1984@GMAIL.COM)(9810224474)(RESPONDENT) CHETAN SWRUP(CHETAN.SWRUP@GMAIL.COM)(9311245377)(RESPONDENT)		
26	CRL.M.C.-1759/2021	RAJENDER SINGH & ORS. V/s THE STATE (N.C.T. OF DELHI) & ORS.	MOHAMMAD YUSUF, RAGHAV RAJ MALANI	
		OTHER DETAILS OF ADVOCATES: UJJWAL KUMAR(UJJWALCOURT@GMAIL.COM)() (PETITIONER) MOHAMMAD (MOHAMMADYUSUF7632@GMAIL.COM)(9911966911)(PETITIONER) UJJWAL KUMAR (UJJWALCOURT@GMAIL.COM)() (PETITIONER) MOHAMMAD YUSUF(MOHAMMADYUSUF7632@GMAIL.COM)(9911966911)(PETITIONER) MOHAMMAD YUSUF(MOHAMMADYUSUF7632@GMAIL.COM)(9911966911)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAGHAV RAJ MALANI(RAGHAVRAJMALANI@GMAIL.COM)(9818092206)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SWAROOP NAGAR-121/2017) BAIL APPLN. 951/2017 FILED BY RAJENDER SINGH & ORS (DISPOSED ON : 2017-08-22) BAIL APPLN. 879/2017 FILED BY BIMLA DEVI (DISPOSED ON : 2017-08-22) BAIL APPLN. 2000/2017 FILED BY RAJENDER SINGH (DISPOSED ON : 2017-10-31) P.S.-FIR NO. : (SWAROOP NAGAR-121/2017)

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27	CRL.M.C.-2415/2021	NAROTTAM SHARMA V/s THE STATE OF NCT OF DELHI & ORS.	YASH ANAND	
		OTHER DETAILS OF ADVOCATES: SHENOY DAS(SHENOY.DAS479@GMAIL.COM){}(PETITIONER) NAROTTAM SHARMA(YASHANANDSC2000@YAHOO.COM)(8826698989)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT) M/S ASIAN HOTEL(INVESTORRELATIONS@AHLNORTH.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (R.K.PURAM-22851/2021) BAIL APPLN. 3445/2021 FILED BY NAROTTAM SHARMA (DISPOSED ON : 2021-09-17) P.S.-FIR NO. : (R.K.PURAM-22851/2021)
28	CRL.M.C.-3366/2021 CRL.M.A. 20427/2021 WITH CRL.M.C. 3381/2021	ALKA GUPTA V/s THE STATE TRADING CORPORATION OF INDIA LTD	VIKRAM SINGH PANWAR, SHIVANI LAL	
		OTHER DETAILS OF ADVOCATES: VIKAS WALIA(VIKASWALIA.ADV@GMAIL.COM)(9725846160)(PETITIONER) VIKRAM KUMAR PANWAR(VIKRAMPANWAR2010@GMAIL.COM)(9871200022)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(RESPONDENT)		
29	CRL.M.C.-3381/2021 CRL.M.A. 20489/2021	ANURADHA GOYAL V/s THE STATE TRADING CORPORATION OF INDIA LTD	VIKRAM SINGH PANWAR, SHIVANI LAL	
		OTHER DETAILS OF ADVOCATES: VIKAS WALI(VIKASWALIA.ADV@GMAIL.COM){}(PETITIONER) VIKRAM KUMAR PANWAR(VIKRAMPANWAR2010@GMAIL.COM)(9871200022)(PETITIONER) STCLIMITED(CO@STCLIMITED.CO.IN){}(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(RESPONDENT)		
30	CRL.M.C.-3469/2023 CRL.M.A. 13051/2023 CRL.M.A. 13052/2023 CRL.M.A. 13053/2023 WITH W.P.(CRL) 1946/2021	S K SINGH & ANR. V/s STATE OF NCT OF DELHI & ANR.	ARJUN DEWAN	
		OTHER DETAILS OF ADVOCATES: ARJUN DEWAN (ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) ARJUN DEWAN (ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (HAUZ KHAS-114/2023)
31	W.P.(CRL)-1946/2021	SH. ABHIMANYU ARUN WALIA V/s STATTE NCT OF DELHI THROUGH STANDING COUNSEL CRIMINAL & ANR.	KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA(KUNAL.ADV@GMAIL.COM)(9818339950)(PETITIONER) MANOJ KUMAR(KSMR.1986@GMAIL.COM)(9818339950)(PETITIONER) KUNAL(KUNAL.ADV1@GMAIL.COM)(9818339950)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (HAUZ KHAS-301/2021)
32	CRL.M.C.-1034/2025	NOBLE ANALYTICAL LAB PVT LTD AND ORS V/s JITENDRA RAJPUT	SUNIL KUMAR ALOK	
		OTHER DETAILS OF ADVOCATES: S.K ALOK (SUNILKALOK.ADV@GMAIL.COM)(9312885633)(PETITIONER) RAJPUT(RAJPUTJK@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(CRL)-3006/2019	NARENDER @ SUNIL & ANR V/s STATE & ORS	VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: VIJAY KINGER{}(9711504511)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NAND NAGRI-1061/2017) BAIL APPLN. 3179/2020 FILED BY SUNIL@NARENDER (DISPOSED ON : 2020-11-10) BAIL APPLN. 1714/2020 FILED BY DEEPAK (DISPOSED ON : 2020-07-27) P.S.-FIR NO. : (NAND NAGRI-1061/2017)
34	W.P.(CRL)-2246/2021	DEVINDER KOHLI V/s STATE (GOVT. OF NCT OF DELHI) ECONOMIC OFFENCES WING & ANR.	DEEPAK SAHNI	
		OTHER DETAILS OF ADVOCATES: MANISH DUA(MANISH.DUA.ADVOCATE@GMAIL.COM)(9899350360)(PETITIONER) DEPUTY COMMISSIONER OF POLICE(HAGBRANCH@GMAIL.COM){}(RESPONDENT) TRFFICE HEADQUARTERS(TRAFFICRSC2@GMAIL.COM){}(RESPONDENT)		P.S.-FIR NO. : (ECONOMIC OFFENCE WING-24/2021)

ADVANCE CAUSE LIST

35	W.P.(CRL)-2514/2021	RAHUL POPLI V/s THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M.SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-462/2019)
36	W.P.(CRL)-719/2025 CRL.M.A. 6652/2025	ATUL VERMA & ANR. V/s STATE NCT OF DELHI & ANR.	ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SONI (AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER) ASHOK KUMAR SONI (AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-332/2024)
37	W.P.(CRL)-912/2025	AJAY ALIAS SUNDER PAL V/s STATE OF NCT OF DELHI	SUNITA ARORA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHAIRWAL(SK.ADV30@GMAIL.COM)(9999361361)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-299/2011) CRL.A. 79/2016 FILED BY AJAY @ SUNDER PAL (DISPOSED ON : 2016-02-22) W.P.(CRL) 3206/2016 FILED BY AJAY @ SUNDER PAL (DISPOSED ON : 2016-11-08) W.P.(CRL) 1009/2018 FILED BY AJAY @ SUNDER PAL (DISPOSED ON : 2018-04-20) P.S.-FIR NO. :(NAJAFGARH-299/2011)
CONNECTED MATTERS (ANMM)				
38	CONT.CAS(C)-165/2008 CM APPL. 18135/2019 CM APPL. 34341/2019 WITH CRL.M.C. 5128/2019 CRL.M.C. 1018/2017 CRL.M.C. 1143/2017 CRL.M.C. 1466/2017 CRL.M.C. 774/2010	MONTREAUX RESORTS P.TLD. & ORS. V/s SONIA KHOSLA & ORS.	MR.VIKAS KA KKR, DEEPAK KHOSLA, DEEPAK KHOSHLA, AM MISHRA, INDIRA UNNINAYAR, ANAND M MISHRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811054200)(PETITIONER) DEEPAK KHOSHLA()(9811054200)(PETITIONER)		
39	CRL.M.C.-774/2010(Disposed off case) CRL.M.A. 38641/2019 CRL.M.A. 38642/2019 WITH CRL.M.C. 5128/2019	VIKRAM BAKSHI & ORS. V/s STATE & ORS.	N.HARIHARAN, DEEPAK KHOSLA, O P SAXENA, RAJNI GUPTA, RISHI SOOD, MS. HIMANI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811054200)(PETITIONER)		
40	CRL.M.C.-1018/2017 CRL.M.A. 4262/2017 CRL.M.A. 5748/2017 CRL.M.A. 6180/2017 CRL.M.A. 6693/2017 CRL.M.A. 7287/2017	VIKRAMBAKSHI & ANR. V/s STATE & ANR.	HARSH BORA & NIKHIL RANJAN AHUJA, DEEPAK KHOSLA, DEEPAK KHOSLA (RES. NO 2 IN-PERSON)	
		OTHER DETAILS OF ADVOCATES:		
41	CRL.M.C.-1143/2017 CRL.M.A. 4716/2017 CRL.M.A. 5746/2017 CRL.M.A. 6181/2017 CRL.M.A. 6182/2017 CRL.M.A. 6694/2017 CRL.M.A. 7290/2017 CRL.M.A. 8560/2017 CRL.M.A. 10366/2017 CRL.M.A. 10584/2017 CRL.M.A. 10585/2017	VINOD SURHA & ANR V/s STATE (GOVT OF NCT OF DELHI) & ANR	ABHINAV LAL, DEEPAK KHOSLA	
		OTHER DETAILS OF ADVOCATES:		
42	CRL.M.C.-1466/2017 CRL.M.A. 10581/2017	DEEPAK KHOSLA V/s NEMO	DEEPAK KHOSLA	
		OTHER DETAILS OF ADVOCATES:		
43	CRL.M.C.-5128/2019 CRL.M.A. 37829/2019 CRL.M.A. 37830/2019 CRL.M.A. 38644/2019 CRL.M.A. 38645/2019 CRL.M.A. 39489/2019 WITH CRL.M.C. 774/2010	VIKAS GERA & ORS V/s STATE (GOVT. OF NCT OF DELHI) & ANR	ANAND MOHAN MISHRA, DEEPAK KHOSLA, DEEPAK KHOSLA (R3)	

		OTHER DETAILS OF ADVOCATES: ANAND MOHAN MISHRA()(9873694589)(PETITIONER) DEEPAK KHOSLA()(9811054200)(PETITIONER) DEEPAK KHOSLA (R3)()(9811054200)(PETITIONER)		
44	CRL.M.C.-1736/2011 CRL.M.A. 4218/2017 CRL.M.A. 4219/2017 CRL.M.A. 11087/2019 CRL.M.A. 14032/2020 CRL.M.A. 14033/2020 CRL.M.A. 25061/2023 CRL.M.A. 25062/2023 CRL.M.A. 29149/2023 WITH W.P.(CRL) 937/2011 CRL.M.C. 2986/2017 CRL.M.C. 3021/2017 CRL.M.C. 2493/2017	VINOD SURHA & ORS V/s THE STATE & ANR	VISHAL GOSAIN, DEEPAK KHOSLA, DEEPAK KHOSLA, ANAND MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811054200)(PETITIONER) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) VISHAL GOSAIN(GOSAIN.VISHAL@GMAIL.COM)(9811023678)(PETITIONER) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK KHOSLA (NIMISHARMA923@GMAIL.COM)(9811054200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIMISH SHARMA(NIMISHSHARMA923@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER)		P.S.-FIR NO. :(CONNAUGHT PLACE-251/2008)
45	CRL.M.C.-2493/2017 REVIEW PET. 462/2017 CRL.M.A. 10367/2017 CRL.M.A. 10484/2017 CRL.M.A. 10704/2017 CRL.M.A. 10705/2017 CRL.M.A. 12004/2017 CRL.M.A. 12005/2017 CRL.M.A. 12088/2017 CRL.M.A. 12089/2017 CRL.M.A. 12937/2017 CRL.M.A. 12938/2017 CRL.M.A. 13040/2017 CRL.M.A. 13041/2017 CRL.M.A. 13986/2017 CRL.M.A. 17374/2017 CRL.M.A. 14066/2020 CRL.M.A. 14067/2020 CRL.M.A. 29150/2023	VIKRAM BAKSHI V/s STATE (GOVT OF NCT OF DELHI) & ANR	RISHI SOOD, DEEPAK KHOSLA, DEEPAKL, DEEPAK KHOSLA	
		OTHER DETAILS OF ADVOCATES: DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(RESPONDENT) RISHI SOOD(RISHISOODADVOCATE@GMAIL.COM)(9650133112)(RESPONDENT) DEEPAK KHOSLA (NIMISHARMA923@GMAIL.COM)(9811054200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	CRL.M.C.-2986/2017 CRL.M.A. 12381/2017 CRL.M.A. 12382/2017 CRL.M.A. 14042/2020 CRL.M.A. 14043/2020 CRL.M.A. 29147/2023 WITH CRL.M.C. 3021/2017 CRL.M.C. 2493/2017 CRL.M.C. 1736/2017	MADHURIMA BAKSHI & ANR V/s STATE GOVT OF NCT OF DELHI & ANR	RISHI SOOD, DEEPAK KHOSLA, DEEPAK KHOSLA	
		OTHER DETAILS OF ADVOCATES: DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) D & LAW OFFICES(DK@DANDKLAW.IN)(9811054200)(PETITIONER) RISHI SOOD(RISHISOODADVOCATE@GMAIL.COM)(9650133112)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHREENAYAY LEGAL ASSOICATES(MADHUSUDANBHAYA@GMAIL.COM)(9891617861)(PETITIONER) NIMISH SHARMA(NIMISHSHARMA923@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

47	CRL.M.C.-3021/2017 CRL.M.A. 12511/2017 CRL.M.A. 12939/2017 CRL.M.A. 12940/2017 CRL.M.A. 13038/2017 CRL.M.A. 13039/2017 CRL.M.A. 13298/2017 CRL.M.A. 13299/2017 CRL.M.A. 13984/2017 CRL.M.A. 13985/2017 CRL.M.A. 14857/2017 CRL.M.A. 14858/2017 CRL.M.A. 21416/2017 CRL.M.A. 21417/2017 CRL.M.A. 8214/2019 CRL.M.A. 8215/2019 CRL.M.A. 8216/2019 CRL.M.A. 8217/2019 CRL.M.A. 11085/2019 CRL.M.A. 14034/2020 CRL.M.A. 14035/2020 CRL.M.A. 25059/2023 CRL.M.A. 25060/2023 CRL.M.A. 29074/2023	ANAND MOHAN MISHRA V/s STATE GOVT OF NCT OF DELHI & ANR	NIKHIL RANJAN AHUJA, DEEPAK KHOSLA, DEEPAK KHOSLA, JOHN LIZZY JOEL	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811054200)(PETITIONER) DEEPAK KHOSLA()(981154200)(PETITIONER) DEEPAK KHOSLA()(9811054200)(PETITIONER) NIKHIL (NIKHIL.RANJAN.AHUJA@GMAIL.COM)(9873694589)(PETITIONER) DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) D & K LAW OFFICE(DK@DANDKLAW.IN)(9811054200)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) D & K LAW OFFICE(DK@DANDKLAW.IN)(9811054200)(RESPONDENT) NIMISH SHARMA (NIMISHARMA923@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JOHN LIZZY JOEL(JOELJOHN@LAWYER.COM)(9717680637)(PETITIONER)		
FOR ARGUMENT				
48	CRL.M.C.-5531/2018 WITH CRL.M.C. 5532/2018	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED (IREDA) V/s STATE & ORS.	G S LAW ATTORNEY	
		OTHER DETAILS OF ADVOCATES: G S LAW ATTORNEY()(9891894030)(PETITIONER)		
49	CRL.M.C.-5532/2018	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED (IREDA) V/s STATE & ORS.	G S LAW ATTORNEY	
		OTHER DETAILS OF ADVOCATES: G S LAW ATTORNEY()(9891894030)(PETITIONER)		
PART-HEARD MATTERS				
50	CRL.L.P.-325/2022	VIVEK GARG, ADVOCATE V/s STATE AND ANR	VIVEK KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: GOVIND SINGH NAINWAL(GOVINDSINGHNAINWAL2020@GMAIL.OCM)()(PETITIONER) AKHILESHT(AKHILESH84@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR HEARING(CONNECTED)				
51	CRL.M.C.-885/2021 CRL.M.A. 4430/2021 WITH W.P.(CRL) 300/2021	SANJAY AGGARWAL PRINCIPAL OFFICER M S AKINCHAN DEVELOPERS PVT LTD V/s BENAMI PROHIBITION UNIT 2 DELHI	SHAILESH KUMAR PANDEY, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY AGGARWAL PRINCIPAL OFFICER M S AKINCHAN DEVELOPERS PVT LTD(SUNIL.AGR147@GMAIL.COM)(9811076245)(RESPONDENT) SHAILESHPANDEY(ADV.SHAILESH24@GMAIL.COM)(9999347654)(PETITIONER) SHAILESH PANDEY(SUNIL.AGR147@GMAIL.COM)(9811076245)(PETITIONER) BENAMI PROHIBITION UNIT-2(DELHI.DCIT.BPU2@GMAIL.COM, DELHI.ADDLCIT.BPU@INCOMTAX.GOV.IN)(9717572557)(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(PETITIONER) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(PETITIONER)		
52	W.P.(CRL)-300/2021 CRL.M.A. 2218/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT)		

		SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) OFFICE OF PRINCIPAL(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT) BENAMI PROHIBITION UNIT 2(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(RESPONDENT)		
53	W.P.(CRL)-294/2021 CRL.M.A. 2203/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) VIVEK JAIN & VAIBHAV YADAV(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI. DCIT. BPU2@INCOMETAX.GOV .IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI. DCIT. BPU2@INCOMETAX.GOV .IN)(8626922364)(PETITIONER) OFFICE OF PRINCIPAL DIRECTOR(ASHOKKMANCHANDA19@GMAIL.COM){}(RESPONDENT) BENAMI PROHIBITION UNIT 2(DELHI.ADDLCIT.BPU2@INCOMETAX.GOV.IN){}(RESPONDENT)		
54	W.P.(CRL)-295/2021 CRL.M.A. 2209/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT AND ANR.	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(RESPONDENT) OFFICE OF PRINCIPAL(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT)		
55	W.P.(CRL)-296/2021 CRL.M.A. 2212/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN & VAIBHAV YADAV(VIVEKJAIN.LEGAL2GMAIL.COM)(9990252039)(PETITIONER) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) OFFICE OF PRINCIPAL(ASHOKKMANCHANDA19@GMAIL.COM){}(RESPONDENT) BENAMI PROHIBITION UNIT 2(DELHI.ADDLCIT.BPU2@INCOMETAX.GOV.IN){}(RESPONDENT)		
56	W.P.(CRL)-298/2021 CRL.M.A. 2214/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) VIVEK JAIN & VIABHAV YADAV(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) ASHOK(ASHOKKMANCHANDA19@GMAIL.COM){}(RESPONDENT) DCIT (DELHI.DCIT.BPU2@INCOMETAX.GOV.IN){}(RESPONDENT)		

57	W.P.(CRL)-299/2021 CRL.M.A. 2216/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT AND ANR.	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DICTI.BPU2@INCOMETAX.GOV.IN)(8626922364)(RESPONDENT) OFFICE OF PRINCIPAL OF INCOME TAX(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT)		
58	W.P.(CRL)-301/2021 CRL.M.A. 2223/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) OFFICE OF PRINCIPAL(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT) BENAMI PROHIBITION UNIT 2(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(RESPONDENT)		
59	W.P.(CRL)-302/2021 CRL.M.A. 2225/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) VIVEK JAIN & VAIBHAV YADAV(VIVEKJAIN.LEGAL@GMAIL.COM)(999025203)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) OFFICE OF PRINCIPAL(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT) BENAMI PROHIBITION UNIT(DELHI.ADDLCIT.BPU2@INCOMETAX.GOV.IN)()(RESPONDENT)		
60	W.P.(CRL)-303/2021 CRL.M.A. 2228/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN & VAIBHAV YADAV(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(RESPONDENT) ASHOK(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT)		
61	W.P.(CRL)-304/2021 CRL.M.A. 2233/2021	SATYENDAR KUMAR JAIN V/s BENAMI PROHIBITION UNIT AND ANR.	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) SATYENDAR KUMAR JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN (VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER)		

		BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) OFFICE OF PRINCIPAL OF INCOME TAX(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT) BENAMI PROHIBITION UNIT 2(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(RESPONDENT)		
62	W.P.(CRL)-305/2021 CRL.M.A. 2238/2021	POONAM JAIN V/s BENAMI PROHIBITION UNIT	VAIBHAV YADAV	
		OTHER DETAILS OF ADVOCATES: POONAM JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) POONAM JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT) VIVEK JAIN & VAIBHAV YADAV(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) VAIBHAVYADAV(VAIBHAV.YADAV@HOTMAIL.COM)(9971336611)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) BENAMI PROHIBITION UNIT(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN)(8626922364)(PETITIONER) ASHOK(ASHOKKMANCHANDA19@GMAIL.COM)(9408790054)(RESPONDENT) BENAMI PROHIBITION UNIT 2(DELHI.DCIT.BPU2@INCOMETAX.GOV.IN){}(RESPONDENT)		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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cmbharatgulati.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4809/2024	SUMIT V/s STATE GOVT. OF NCT OF DELHI	SAMYAK GANGWAL	
		OTHER DETAILS OF ADVOCATES: SAMYAK GANGWAL(SAMYAKGANGWAL@GMAIL.COM)(9827024444)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-66/2020) BAIL APPLN. 1151/2022 FILED BY SUMIT (DISPOSED ON : 2022-04-13) BAIL APPLN. 3088/2023 FILED BY TUSHAR (DISPOSED ON : 2024-04-24) P.S.-FIR NO. :(JANAKPURI-66/2020)
2	BAIL APPLN.-338/2025	ASHWANI KUSHWAHA V/s THE STATE NCT OF DELHI	DEEPA SINHA	
		OTHER DETAILS OF ADVOCATES: MUKESH RANJAN (LAWYERMUKESHRANJAN@GMAIL.COM)(8826585570)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAPASHERA-409/2015) BAIL APPLN. 1445/2016 FILED BY ASHWANI KUSHWAH (DISPOSED ON : 2017-07-13) BAIL APPLN. 2412/2016 FILED BY VIJAY KUSHWAH @ CHHUTTAN & ANR (DISPOSED ON : 2017-07-13) BAIL APPLN. 1761/2018 FILED BY ASHWANI KUSHWAH (DISPOSED ON : 2018-09-14) BAIL APPLN. 2367/2023 FILED BY AMIT SINGH BHANDARI@AMIT PAL (DISPOSED ON : 2023-10-06) BAIL APPLN. 4771/2024 FILED BY AMIT SINGH BHANDARI @ AMIT PAL (DISPOSED ON : 2025-01-24) P.S.-FIR NO. :(KAPASHERA-409/2015)
3	BAIL APPLN.-761/2025 CRL.M.A. 5517/2025	AMIT KUMAR V/s STATE OF NCT OF DELHI	VAIBHAV TYAGI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV TYAGI (VAIBHAV.TYAGI10@GMAIL.COM)(7507517216)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-789/2024)
4	BAIL APPLN.-762/2025	SHAHJAD V/s THE STATE OF NCT OF DELHI	HARSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PARAMJEET (RCBAC434@GMAIL.COM)(9999250352)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-7/2020) BAIL APPLN. 2115/2020 FILED BY SHEHZAD (DISPOSED ON : 2020-08-14) BAIL APPLN. 3491/2021 FILED BY SHEHZAD (DISPOSED ON : 2021-12-14) BAIL APPLN. 1700/2023 FILED BY SANDEEP (DISPOSED ON : 2023-05-19) P.S.-FIR NO. :(S.B.DAIRY-7/2020)
5	BAIL APPLN.-766/2025	SULEMAN SAMAD V/s STATE OF NCT OF DELHI & ANR.	SHAHZEB AHMED	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		SHAHZEB AHMED(OFFICE@ACECHAMBERS.IN)(9911150016)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		:(VASANT VIHAR-103/2023) BAIL APPLN. 364/2024 FILED BY SULEMAN SAMAD (DISPOSED ON : 2024-05-02) BAIL APPLN. 4266/2024 FILED BY SULEMAN SAMAD (DISPOSED ON : 2025-01-29) P.S.-FIR NO. :(VASANT VIHAR-103/2023)
6	BAIL APPLN.-774/2025	RAJKUMAR@BHOLA V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-208/2022) BAIL APPLN. 1984/2023 FILED BY SAMREEN (DISPOSED ON : 2023-09-19) CRL.REV.P. 862/2024 FILED BY SABIR (D. OF HEARING : 2025-08-04) BAIL APPLN. 3043/2024 FILED BY SAMREEN (DISPOSED ON : 2024-09-20) BAIL APPLN. 990/2025 FILED BY MUSTKEEN @ MOTA (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(I.P.ESTATE-208/2022)
7	BAIL APPLN.-901/2025	NEERAJ KUMAR V/s STATE NCT OF DELHI	AMIT LUHACH	
		OTHER DETAILS OF ADVOCATES: AMIT LUHACH(LUHACH@GMAIL.COM)(9717260479)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-160/2020) BAIL APPLN. 3768/2020 FILED BY DEVENDER SINGH (DISPOSED ON : 2021-01-08) BAIL APPLN. 2929/2020 FILED BY DEVENDER SINGH (DISPOSED ON : 2020-11-09) BAIL APPLN. 2639/2020 FILED BY DURVESH KUMAR (DISPOSED ON : 2021-02-03) BAIL APPLN. 2232/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2021-02-03) P.S.-FIR NO. :(SUNLIGHT COLONY-160/2020)
8	BAIL APPLN.-1088/2025 CRL.M.A. 8206/2025	NAGENDRA RAY V/s STATE (NCT OF DELHI)	ANJU LATA	
		OTHER DETAILS OF ADVOCATES: AJAY SINHA (ADVOCATEAJAYSINHAA@GMAIL.COM)(9899039823)(PETITIONER) AJAY SINHA(ADVOCATEAJAYSINHAA@GMAIL.COM)(9899039823)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-785/2023) BAIL APPLN. 252/2024 FILED BY MEENA (DISPOSED ON : 2024-01-23) P.S.-FIR NO. :(JAHANGIR PURI-785/2023)
SUSPENSION OF SENTENCE				
9	CRL.A.-365/2025 CRL.M.(BAIL) 638/2025	SANJAY KUMAR SAXENA V/s CENTRAL BUREAU OF INVESTIGATION	FAIZ IMAM	
		OTHER DETAILS OF ADVOCATES: FAIZ IMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) FAIZI IMAM (FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-E-2015) CRL.A. 326/2025 FILED BY BANWARI LAL MEENA (D. OF HEARING : 2025-03-20) P.S.-FIR NO. :(CBI-1-E-2015)
10	CRL.REV.P.-659/2024 CRL.M.(BAIL) 846/2024	SHAKEEL AHMED V/s STATE AND ANR.	CS RATHOUR	
		OTHER DETAILS OF ADVOCATES:		
11	CRL.REV.P.(NI)-11/2025 CRL.M.(BAIL) 122/2025 CRL.M.A. 1554/2025 WITH CRL.REV.P.(NI) 12/2025 CRL.REV.P.(NI) 13/2025 CRL.REV.P.(NI) 14/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: SUNIL (LALITBESOYA@INNOVLEGUM.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
12	CRL.REV.P.(NI)-12/2025 CRL.M.(BAIL) 123/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: INNOV LEGUM(INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER) MEHAK KALRA(MEHAKKALRA@INNOVLEGUM.COM)(0)(RESPONDENT)		

ADVANCE CAUSE LIST

13	CRL.REV.P.(NI)-13/2025 CRL.M.(BAIL) 124/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: LALIT BESOYA (INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER)		
14	CRL.REV.P.(NI)-14/2025 CRL.M.(BAIL) 125/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: LALIT BESOYA (INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
15	CRL.REV.P.-398/2017	MS KAWALJEET KAUR V/s STATE (NCT OF DELHI) AND ORS.	M L SHARMA, M S YADAV, ABHISHEK GUPTA, RUBI KUMARI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ADV.ABHISHEK3995@GMAIL.COM)(8700521407)(RESPONDENT) RUBI KUMARI(RUBICHAUHAN25@GMAIL.COM)(9711928672)(PETITIONER)		
FOR ADMISSION				
16	CRL.M.C.-1834/2025 CRL.M.A. 8276/2025 CRL.M.A. 8277/2025	YOGESH JAIN & ORS. V/s VINAY CHAND JAIN (SINCE DEAD) & ORS.	DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: AMAN SINGH (SHREESH.CHADHA@KAARYALAW.COM)(7678644513)(PETITIONER) AMAN SINGH (SHREESH.CHADHA@KAARYALAW.COM)(7678644513)(PETITIONER) YOGESH JAIN(SHREE.CHADHA@KAARYALAW.COM)(0)(PETITIONER)		
17	CRL.REV.P.-919/2024	VEDO DEVI V/s THE STATE NCT OF DELHI & ORS.	RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ GODARA(ADV_JAIDEV@YAHOO.CO.IN)(0)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
18	CRL.A.-655/2007	UMESH SINHA V/s STATE NCT OF DELHI	C.S.S.TOMAR, AMIT SHARMA, ANISH DHINGRA, SANTOSH KOHLI, NAVEEN SHARMA, G S GANGWAR	
		OTHER DETAILS OF ADVOCATES: G S GANGWAR(GANGWAR@GSGANGWAR.COM)(9717211123)(RESPONDENT)		P.S.-FIR NO. :(MAYUR VIHAR-305/2004)
19	CRL.M.A. 6453/2025 In CRL.A.-1296/2010	MOHAL LAL V/s BSES RAJDHANI POWER LTD & ORS	RAKESH VATSA, KRISHNA MURARI, ANJALI SHARMA, BISHWAJIT KUMAR SHAHI, RISHAB RAJ JAIN, KRISHNA MURARI	
		OTHER DETAILS OF ADVOCATES: DSESRAJ DHANI(BSESRAJDHANI@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KRISHNA MURARI (KISNA.KAILA@GMAIL.COM)(9031944199)(PETITIONER)		
20	CRL.M.C.-332/2022 CRL.M.A. 1401/2022	DEEPAK PATEL V/s SATISH KUMAR	DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES: BIKRAM SINGH(BIKRAM.SINGH1924@GMAIL.COM)(9650335116)(PETITIONER) SATISH KUMAR(LIFETIMEGLORY@YAHOO.CO.IN)(9654164365)(RESPONDENT)		
21	CRL.M.C.-726/2022	RITA JETLY & ORS. V/s STATE GOVT. OF DELHI AND ORS.	ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(PETITIONER) RITA JETLY(AKSJET@LIVE.COM)(9868160072)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(PETITIONER)		
22	CRL.M.C.-2688/2022 CRL.M.A. 11126/2022	RAJESH KHURANA V/s STATE & ANR.	R. K. SAINI, SHUBHAM SAGAR DAYMA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) R.K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) SHUBHAM SAGAR DAYMA(SHUBHAMSAGARDAYMA@GMAIL.COM)(9999954005)(RESPONDENT) SHUBHAM SAGAR DAYMA(SHUBHAMSAGARDAYMA@GMAIL.COM)(9999954005)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR-542/2014) CRL.M.C. 2245/2022 FILED BY RAJESH KHURANA (DISPOSED ON : 2022-05-23) P.S.-FIR NO. :(PRASAD NAGAR-542/2014)
23	CRL.M.C.-2793/2022 CRL.M.A. 11544/2022 CRL.M.A. 3889/2024	ABDUL MOID & ORS. V/s TRANNUM JABEEN	MADHAV BHATIA, ZEESHAN KHAN	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: MADHAV BHATIA(MADHAVBHATIA@VERTARILEGAL.COM)(9910572585)(PETITIONER) DR. TRANNUM JABEEN(TARANNUMJABEEN526@GMAIL.COM){}(RESPONDENT) MADHUV BHATIA(MADHUVBHATIA@VERTARILEGAL.COM)(9910572585)(PETITIONER) JABEENJUNU(JABEENJUNU123@YAHOO.COM){}(RESPONDENT) ZEESHAN KHAN(ADVZEEK09@GMAIL.COM)(8393958010)(RESPONDENT)		
24	CRL.M.C.-2933/2022 CRL.M.A. 12378/2022	MONIKA BURA V/s KALAWATI	ARATI MAHAJAN SHEDHA, ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: ARATI MAHAJAN SHEDHA(ARATIJI@YAHOO.COM)(9810596166)(PETITIONER) VIVEK KRANA(VIVEKKRANA2001@GMAIL.COM){}(PETITIONER) SHRIYA SHARMA(SHRIYA28@OUTLOOK.COM)(9810596166)(PETITIONER) ARUN KHATRI(ARUNKHATRILAWYER@GMAIL.COM)(9811821180)(RESPONDENT)		
25	CRL.M.C.-4448/2022	BRIJ KISHORE AND ORS V/s STATE AND ORS.	VIPIN KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(RANHOLA-720/2021)
26	CRL.M.C.-4673/2022 CRL.M.A. 18920/2022	KAMLESH KUMAR UPADHYAY V/s STATE OF NCT OF DELHI	EKANSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV AGGARWAL(AGARWAL.LEGAL@YAHOO.COM)(9717911621)(PETITIONER) KAMLESH KUMAR UPADHYAY(KKU0406@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAROJINI NAGAR-196/2018)
27	CRL.M.C.-5006/2022 CRL.M.A. 20021/2022	JASMEET V/s THE STATE & ANR.	ARVIND DHINGRA	
		OTHER DETAILS OF ADVOCATES: RAKESH BHALLA(RAKESH2C2@GMAIL.COM)(9811020050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BABA HARI DASS NAGAR-83/2022) W.P.(CRL) 739/2022 FILED BY MANJEET SINGH AND ANR (DISPOSED ON : 2022-04-05) W.P.(CRL) 861/2022 FILED BY MANJEET SINGH & ANR. (DISPOSED ON : 2022-04-21) P.S.-FIR NO. :(BABA HARI DASS NAGAR-83/2022)
28	CRL.M.C.-5259/2022 CRL.M.A. 20947/2022	SH. JOGINDER SINGH SETHI & ANR. V/s STATE (GOVT OF NCT OF DELHI) AND ANR.	RAKESH KUMAR, KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SKADV1993@GMAIL.COM){}(PETITIONER) RAKESH KUMAR(RAKESHKUGARG@REDIFFMAIL.COM)(9811549455)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAMAL MEHTA(KAMAL_SMITA_1997@YAHOO.CO.IN)(9810475712)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-208/2011) BAIL APPLN. 2787/2015 FILED BY NARESH CHADHA (DISPOSED ON : 2016-01-15) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-208/2011)
29	CRL.M.C.-5758/2022 CRL.M.A. 22667/2022	DEEPA RANI V/s STATE & ORS.	RADHIKA GOEL, DINESH CHANDRA TRIPATHI	
		OTHER DETAILS OF ADVOCATES: JITENDRA MOHAPATRA(ADVPRIYAMAGARWAL@GMAIL.COM)(9971839717)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH CHANDRA TRIPATHI(DINESHTRI210@GMAIL.COM)(9999337580)(PETITIONER)		P.S.-FIR NO. :(PARLIAMENT STREET-55/2021)
30	CRL.M.C.-5917/2022	INSPECTOR C.L. MEENA & ORS. V/s STATE GNCT OF DELHI THROUGH CHIEF SECRETARY	NIKITA SHARMA, RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: SL NARESH KUMAR(SINARESHKUMARDP@GMAIL.COM)(9582726306)(PETITIONER) NIKITA SHARMA(9811979661NIKITA@GMAIL.COM)(9811979661)(PETITIONER) YOGESH BHRD(YOGESH.BHRD@GMAIL.COM){}(PETITIONER) SANJAY KUMAR GAUR(GAURSANJAY597@GMAIL.COM){}(RESPONDENT) DHCFILED(DHCFILED@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) INSPECTOR C.L.MEENA(CHHAJULAL@GMAIL.COM)(9267911688)(RESPONDENT) RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER)		P.S.-FIR NO. :(KANJHAWALA-79/2011)
31	CRL.M.C.-6108/2022 CRL.M.A. 2360/2024	SH GANGADHARAN.C V/s SH PANKAJ MEHROTRA & ORS.	GANGADHARAN CHOTAN	
		OTHER DETAILS OF ADVOCATES: GANGADARAN C(GANGADARANCHOTAN49@GMAIL.COM)(9495726718)(PETITIONER) GANGADHARAN (GANGADHARANCHOTAN49@GMAIL.COM)(9495726718)(PETITIONER)		

ADVANCE CAUSE LIST

32	CRL.M.C.-6482/2022	VINAY V/s STATE AND ANR	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PATEL NAGAR-348/2022)
33	CRL.M.C.-6545/2022 CRL.M.A. 25505/2022	MANI GARG V/s SAAWARIYA IMPEX PVT LTD	AMAR KUMAR	
		OTHER DETAILS OF ADVOCATES: MANI GARG(MANIGARG04@GMAIL.COM)(7457898989)(PETITIONER) S.K.SINGH(SKSINGH7002@GMAIL.COM)(9899397290)(PETITIONER) SAAWARIYA IMPEX PVT LTD(INFO@MAFEMOBILE.COM)()(RESPONDENT)		
34	CRL.M.C.-6575/2022 CRL.M.A. 25633/2022 CRL.M.A. 6187/2023	MR KSSP SUNDARAVEL DIRECTOR OF MADURAI SUNDAR TYRES PRIVATE LIMITED & ORS. V/s BRIDGESTONE INDIA PVT LTD THROUGH ITS ATTORNEY HOLDER MR SUBHASH CHHILLAR	RAHUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR SINGH(RAHULADV01@GMAIL.COM)(9350683101)(PETITIONER) GRIVANCE(GRIVANCE_OFFICE@BRIDGESTONE.CO.IN)()(RESPONDENT)		
35	CRL.M.C.-339/2025 CRL.M.A. 1659/2025	RAJEEV KUMAR AGGARWALLA V/s UNION OF INDIA	KUMAR SHIVAM	
		OTHER DETAILS OF ADVOCATES: KUMAR SHIVAM(OFFICEKUMARSHIVAM@GMAIL.COM)()(PETITIONER) MR. KUMAR SHIVAM(ADV.SHIVAMOJHA27@GMAIL.COM)(9599824804)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-CC 3417/2024)
36	CRL.REV.P.-496/2017 CRL.M.A. 30958/2019 WITH CRL.REV.P. 658/2017	BUNTY SINGH V/s STATE (NCT OF DELHI)	DHAN MOHAN, ARUN KR.SHARMA	
		OTHER DETAILS OF ADVOCATES: DHAN MOHAN()(9811180987)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-317/2009) CRL.REV.P. 658/2017 FILED BY SONU SHARMA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(KARAWAL NAGAR-317/2009)
37	CRL.REV.P.-658/2017	SONU SHARMA V/s STATE (NCT OF DELHI)	SUNIL KUMAR, ARUN KR. SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-317/2009) CRL.REV.P. 496/2017 FILED BY BUNTY SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(KARAWAL NAGAR-317/2009)
38	CRL.REV.P.-1035/2023 CRL.M.A. 26676/2023 WITH CRL.REV.P. 74/2024	RAMESH CHANDER SETHI V/s RAJESH SETHI	RAJESH VIG, NIHARIKA AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: C.P VIG (CPVIG44@GMAIL.COM)(9315791046)(PETITIONER) C.P. VIG(CPVIG44@GMAIL.COM)(9818444953)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH SETHI (RAJESHSETHI@GMAIL.COM)()(RESPONDENT) NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(RESPONDENT)		
39	CRL.REV.P.-74/2024 CRL.M.A. 1728/2024	RAJESH SETHI @ RAJESH NARANG V/s RAMESH CHANDER SETHI	NIHARIKA AHLUWALIA	
		OTHER DETAILS OF ADVOCATES:		
40	CRL.REV.P.-1316/2023 CRL.M.A. 33410/2023 WITH CRL.REV.P. 8/2024	MS. XXXXXXXX V/s STATE GNCT OF DELHI AND ORS.	ATUL KUMAR SHARMA, MEENAKSHI KALRA, KRISHNA DATTA MULTANI	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: ATUL SHARMA(ATUL.1273@GMAIL.COM)(9868243224)(PETITIONER) VIRENDER SINGH(VIRENDER.CHAUHANADV@GMAIL.COM)(9868520192)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MEENAKSHI KALRA(MEENAKSHIKALRA30@GMAIL.COM)(9873448030)(RESPONDENT) KRISHNA DATTA MULTANI(KRISHNADATTA07@GMAIL.COM)(99999997189)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJINDER NAGAR-254/2020) CRL.REV.P. 8/2024 FILED BY THE STATE (GNCT OF DELHI) (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(RAJINDER NAGAR-254/2020)
41	CRL.REV.P.-8/2024	THE STATE (GNCT OF DELHI) V/s YATIN KALRA & ANR.	SHUBHI GUPTA, MEENAKSHI KALRA, KRISHNA DATTA MULTANI	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

ADVANCE CAUSE LIST

		SHUBHI GUPTA (SHUBHIGUPTA712@GMAIL.COM){8130640287}(PETITIONER) SHUBHI GUPTA (SHUBHIGUPTA712@GMAIL.COM){8130640287}(PETITIONER) MEENAKSHI KALRA(MEENAKSHIKALRA30@GMAIL.COM){9873448030}(RESPONDENT) KRISHNA DATTA MULTANI(KRISHNADATTA07@GMAIL.COM){9999997189}(PETITIONER)		:(RAJINDER NAGAR-254/2020) CRL.REV.P. 1316/2023 FILED BY MS. XXXXXXXX (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(RAJINDER NAGAR-254/2020)
42	CRL.REV.P.-73/2024 CRL.M.A. 1715/2024 CRL.M.A. 1717/2024 CRL.M.A. 1718/2024	RISHI DEV ARYA V/s KALPANA TYAGI & ORS.	RAVISH KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: RAVISH KUMAR GOYAL (RAVISH.GOEL@GMAIL.COM){}(PETITIONER) MANI SOLANKI (MANISOLANKI.AVOCA77@GMAIL.COM){}(RESPONDENT) SUDHA NIM (SUDHA.NIM27@GMAIL.COM){}(RESPONDENT)		
43	CRL.REV.P.-139/2024 CRL.M.A. 2850/2024 CRL.M.A. 2851/2024 CRL.M.A. 2946/2024 CRL.M.A. 2947/2024	ASHISH SHARMA V/s LATA	LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: LOHIT GANGULY (ANANDEX@GMAIL.COM){9868255810}(PETITIONER) SHASHI KANT (ADVSKGUTPA.07@GMAIL.COM){}(RESPONDENT)		
44	CRL.REV.P.-530/2024	FIITJEE LTD V/s M/S BENNETT COLEMAN AND CO LTD	RAAJ MALHOTRA, YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: RAAJ MALHOTRA (RAAJMALHOTRA2020@GMAIL.COM){9811158979}(PETITIONER) YOGINDER HANDOO(YHANDOO@GMAIL.COM){9873189062}(PETITIONER)		
45	CRL.REV.P.-676/2024	STATE V/s VIJAY SARAN	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES: HEMANT MEHLA(HMEHLA@GMAIL.COM){9810270050}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-666/2016)
46	CRL.REV.P.-749/2024 CRL.M.A. 17622/2024	MS. USHA SHAH V/s MS. REEMA MONGA	MISHAL VIJ	
		OTHER DETAILS OF ADVOCATES: MISHAL VIJ(MVJ.ACTLEGAL@GMAIL.COM){8800386667}(PETITIONER) REEMA MONGA(REEMAMONGA@GMAIL.COM){}(RESPONDENT)		
47	CRL.REV.P.-801/2024 CRL.M.A. 18640/2024 CRL.M.A. 18643/2024	SH. RAJPAL NAURANG YADAV & ANR. V/s M/S. MURLI PROJECTS PVT. LTD & ANR.	AMAN MALIK, S.K SHARMA	
		OTHER DETAILS OF ADVOCATES: S.K SHARMA(SKSHARMA@CANDIDLEX.COM){9871588055}(RESPONDENT)		
48	CRL.REV.P.-1222/2024 CRL.M.A. 31242/2024	NAJIM @ BILLA V/s STATE OF NCT OF DELHI	ARPIT VERMA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-260/2022) BAIL APPLN. 4084/2024 FILED BY NAJIM @ BILLA (D. OF HEARING : 2025-01-10) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA- 260/2022)
49	CRL.REV.P.-1338/2024 CRL.M.A. 36420/2024	VIJAY KUMAR V/s STATE THOROUGH SHO CHHAWLA & ORS.	R GOWRISHANKAR, KAPIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S.RAJAPPA(ADVOCATERAJAPPA@GMAIL.COM){9810063946}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT) KAPIL KUMAR(RAHUL301014@GMAIL.COM){9958798574}(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-78/2009)
50	CRL.REV.P.(MAT.)-163/2024 CRL.M.A. 37804/2024	SANJEEV SETH V/s CHHAVI GOYAL SETH	NITIN MITTAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: RAJ K.MITTAL (MITTAL782004@YAHOO.CO.IN){9891188839}(PETITIONER)		
51	CRL.REV.P.(NI)-97/2024	BRIJ KISHORE V/s THE STATE (NCT OF DELHI) & ANR.	ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SINGH(ARVINDADV.82@GMAIL.COM){9312999959}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		

FOR FINAL DISPOSAL				
52	CRL.M.C.-3061/2022 CRL.M.A. 12902/2022	DIRECTORATE OF ENFORCEMENT V/s PREM RAJ AND ANR	ZOHEB HOSSAIN, SUMIT SAINI	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) SACHAN(ADVANSUL.SACHAN0511@GMAIL.COM)()(RESPONDENT) SUMIT SAINI(SUMITSAINIADV@GMAIL.COM)(9899861669)(PETITIONER) SUMIT SAINI(SUMITSAINIADV@GMAIL.COM)(9899861669)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 2/2015) W.P.(CRL) 852/2017 FILED BY VAKAMULLA CHANDRASHEKHAR (D. OF HEARING : 2030-01-26) CRL.M.C. 1681/2018 FILED BY ASSISTANT DIRECTOR (DISPOSED ON : 2018-11-02) CRL.REV.P. 217/2022 FILED BY VIKRAMADITYA SINGH (D. OF HEARING : 2025-08-13) CRL.REV.P. 402/2022 FILED BY RAM PRAKASH BHATIA (D. OF HEARING : 2025-08-13) CRL.REV.P. 333/2021 FILED BY VAKAMULLA CHANDRASHEKHAR (D. OF HEARING : 2025-08-13) CRL.M.C. 1512/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-01-09) W.P.(CRL) 2257/2023 FILED BY VINA Y MITTAL (D. OF HEARING : 2025-07-21) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 2/2015)
53	CRL.REV.P.-149/2024	MOHD USMAN V/s SEEMA PARVEEN AND ORS	JUHI ARORA, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(RESPONDENT)		
54	CRL.REV.P.-725/2024	SH MOHAN LAL V/s SMT BARKHA	MEERA KAURA PATEL	
		OTHER DETAILS OF ADVOCATES: MEERA KAURA PATEL(MEERAKAURPATEL@GMAIL.COM)(9910002111)(PETITIONER)		
55	CRL.REV.P.-1280/2024 CRL.M.A. 33901/2024	MOHD. IMRAN V/s THE STATE GNCTD	SHAMIM ANWAR KHAN	
		OTHER DETAILS OF ADVOCATES: SHAMIM A KHAN(SHAMIMAKHAN65@GMAIL.COM)(9811468816)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-204/2019) BAIL APPLN. 1188/2021 FILED BY MD. IMRAN (DISPOSED ON : 2021-05-27) TR.P.(CRL.) 110/2023 FILED BY MOHD REHAN & ORS. (DISPOSED ON : 2023-08-29) P.S.-FIR NO. :(SADAR BAZAR-204/2019)
FOR CONSIDERATION				
56	W.P.(CRL)-676/2025 CRL.M.A. 6333/2025 CRL.M.A. 6371/2025	X V/s UNION OF INDIA & ORS.	MOHD RANU, HARSH CHUGH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH KR(SIDDHARTHAKUMAR@ARIUMUSLAW.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) HARSH CHUGH(HARSHCHUGH0004@GMAIL.COM)(9654839383)(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-372/2024)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

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NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 12037/2025 In W.P.(C)-6622/2019	JAMIA MILLIA ISLAMIA V/s ASHOK KUMAR	ZEBA KHAIR, VIPIN TIWARI, FUZAIL AHMAD AYYUBI, AMIT KUMAR DUBEY, ANJANI KUMAR MISHRA, ASHISH KUMAR, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: ZEBA KHAIR()(9810602612)(PETITIONER) ANJANI KUMAR MISHRA(ANJANILAW@GMAIL.COM)(9213145580)(RESPONDENT) ASHISH KUMAR(ASHISH.KUMARCL@GMAIL.COM)(9990924745)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(PETITIONER)		
2	W.P.(C)-4031/2025 CM APPL. 18715/2025 CM APPL. 18718/2025	M/S CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. V/s RAJENDER PANDIT & ANR.	ASHNA BHAGAT	
		OTHER DETAILS OF ADVOCATES: ASHNA BHAGAT(ASHNA.BHALLA@HOTMAIL.COM)(9818700392)(PETITIONER) ALOK JHA(ALOK.JHA@SOMPROFACILITIES.COM, AIGMTU@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-4032/2025 CM APPL. 18719/2025 CM APPL. 18722/2025	M/S CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. V/s YOGENDER SINGH & ANR.	ASHNA BHAGAT	
		OTHER DETAILS OF ADVOCATES: ASHNA BHAGAT(ASHNA.BHALLA@HOTMAIL.COM)(9818003925)(PETITIONER) ALOK JHA(ALOK.JHA@SOMPROFACILITIES.COM, AIGMTU@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
4	W.P.(C)-6632/2012 CM APPL. 17494/2012 WITH W.P.(C) 9721/2019 W.P.(C) 616/2023	INDIAN COMMERCIAL PILOTS ASSOCIATION V/s UOI AND ORS	RISHI AGRAWALA, ANKIT VIJAYWARGIYA, ANJANA GOSAIN, AMIT KUMAR MISHRA, SVARNITI LAW OFFICES, BHARAT GUPTA	Listing Remarks: AT 4:15PM/PART-HEARD
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(PETITIONER)		

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		(})(RESPONDENT) BHARAT GUPTA(BHARAT.GUPTA@OUTLOOK.IN)(9013534938)(PETITIONER)		
5	W.P.(C)-9721/2019 CM APPL. 40106/2019 CM APPL. 64973/2023 CM APPL. 27136/2024 CM APPL. 73851/2024	INDIAN PILOTS GUILD V/s DIRECTOR GENERAL OF CIVIL AVIATION AND ANR.	PRERNA KOHLI, ASTHA GARG, NEETIKA BAJAJ, SVARNITI LAW OFFICES, AMIT KUMAR MISHRA	Listing Remarks: AT 4:15PM/PART-HEARD
		OTHER DETAILS OF ADVOCATES: PRERNA KOHLI(9968480113)(PETITIONER) PRERNA KOHLI(ZEUS@ZEUS.FIRM.IN)(PETITIONER) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(RESPONDENT) AMISHRA (AMISHRA@SVARNITI.COM)(RESPONDENT) AKUL SHRESHTHA (AKULSHRESTHA@SVARNITI.COM)(RESPONDENT) SUNIL TYAGI(ZEUS@ZEUS.FIRM.IN)(1141733090)(PETITIONER) ANJANA GOSAIN, S CHANANA(ANJANAGOSAINCHAMBERS@GMAIL.COM, SCHANANA@PALAW.IN)(RESPONDENT) SVARNITI LAW OFFICES(INFO@SVARNITI.COM)(8700611021)(PETITIONER) ZEUS FIRM(ZEUS@ZEUS.FIRM.IN, ANJANAGOSAINCHAMBERS@GMAIL.COM)(0)(RESPONDENT) AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(PETITIONER) (})(RESPONDENT)		
6	W.P.(C)-616/2023 CM APPL. 2431/2023 CM APPL. 61158/2023 CM APPL. 64976/2023	FEDERATION OF INDIAN PILOTS V/s DIRECTOR GENERAL OF CIVIL AVIATION	DHAWESH PAHUJA, ANJANA GOSAIN	Listing Remarks: AT 4:15PM/PART-HEARD
		OTHER DETAILS OF ADVOCATES: APJSLG(LITIGATION@APJSLG.COM)(PETITIONER) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(8929510483)(PETITIONER) NEETIKA(NEETIKA.BAJAJ@ZEUS.FIRM.IN)(PETITIONER) AKUL SHRESHTHA(AKULSHRESTHA@SVARNITI.COM)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(8929510483)(RESPONDENT) SSINGANIA(SSINGANIA@SVARNITI.COM)(RESPONDENT)		
7	C.R.P.-64/2013	JASWANT SINGH & ORS. V/s MAZBOOL AHMED & ANR.	M L MAHAJAN & MEENA MAHAJAN, B S MAAN	
		OTHER DETAILS OF ADVOCATES:		
8	MAC.APP.-723/2013	THE NEW INDIA ASSURANCE CO. LTD. V/s MASTER MUSTAFA & ORS.	P.K.SETH, S N PARASHAR	
		OTHER DETAILS OF ADVOCATES:		
9	MAC.APP.-525/2017	KRISHAN KUMAR GAUTAM V/s NATIONAL INSURANCE CO LTD & ORS	SANJIB DUTTA AND SUPARNA SINHA	
		OTHER DETAILS OF ADVOCATES:		
10	C.R.P.-132/2019 CM APPL. 26851/2019 CM APPL. 4085/2020	GAURAV KAUSHIK & ORS V/s ADITYA KAUSHIK	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(7838392904)(PETITIONER) SAURABH KANSAL(7838392904)(PETITIONER)		
11	C.R.P.-213/2019 CM APPL. 43380/2019	RAZIA SULTANA & ORS V/s FAZAL UR REHMAN	V V SINGH, MOHAMMAD ALI	
		OTHER DETAILS OF ADVOCATES: V V SINGH(9811180356)(PETITIONER)		
12	MAC.APP.-171/2019 CM APPL. 4769/2019 WITH MAC.APP. 326/2019	UNITED INDIA INSURANCE CO LTD V/s MADAN SEN & ORS	ABHISHEK KUMAR, MAHUA KALRA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(9958789900)(PETITIONER) MAHUA KALRA(MAHUA.KALRA@GMAIL.COM)(9810999366)(PETITIONER)		
13	MAC.APP.-326/2019	MADAN SEN & ANR V/s SANJAY KUMAR & ORS (UNITED INDIA INS CO LTD)	S N PARASHAR, ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(9811185863)(PETITIONER)		
14	MAC.APP.-613/2019 CM APPL. 26273/2019	SHRIRAM GENERAL INSURANCE CO LTD V/s RAJENDER SHARMA & ORS	ARUN YADAV, VISHAL SONI, SURJAN SINGH YADAV	
		OTHER DETAILS OF ADVOCATES: ARUN YADAV(9810278059)(PETITIONER) VISHAL SONI(VISHALSONIADV@GMAIL.COM)(9818348100)(RESPONDENT) SURJAN SINGH YADAV(ADVSURJANYADAV@GMAIL.COM)(9811340404)(PETITIONER) SURJAN SINGH YADAV(ADVSURJANYADAV@GMAIL.COM)(9811340404)(PETITIONER)		
15	MAC.APP.-818/2019	ARUN V/s SNEHASHISH & ANR	K R SHARMA, ATTIN SHANKAR RASTOGI	
		OTHER DETAILS OF ADVOCATES: K R SHARMA(9811193843)(PETITIONER)		

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		ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(RESPONDENT)		
16	W.P.(C)-3550/2019 CM APPL. 16263/2019	A. RADHIKA V/s THE MANAGEMENT OF M/S WISHWA PRAKASHAN PUBLISHERS & EXPORTS PVT. LTD. ANR.	SEBASTIAN AND CO., ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: SEBASTIAN AND CO.()(9999571923)(PETITIONER) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER)		
17	W.P.(C)-11170/2019 CM APPL. 45990/2019	CREATION POINTS V/s SHYAM PARKASH GUPTA	SUNEEL KUMAR ATREYA, KRISHNA DEV PANDEY	
		OTHER DETAILS OF ADVOCATES: SUNEEL KUMAR ATREYA()(8285089020)(PETITIONER)		
18	W.P.(C)-13253/2019	SH. ASHOK KUMAR V/s NATIONAL INSTITUTE OF LABOUR ECONOMICS RESEARCH AND DEVELOPMENT (FORMERLY IAMR)	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER)		
19	MAC.APP.-172/2020 CM APPL. 19750/2020 WITH MAC.APP. 179/2020	THE ORIENTAL INSURANCE CO LTD V/s SH VIKAS BHASIN & ORS.	ASHWANI KUMAR SONI, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: THE ORIENTAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)()(PETITIONER) A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) ASHWANISONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) SH VIKAS BHASIN(MANNLEXCHAMBERS@GMAIL.COM)()(PETITIONER) MANISH (MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT) SH. A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) ASHWANI SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) SH VIKAS BHASIN(MANNLEXCHAMBERS@GMAIL.COM)()(PETITIONER) MANNIE AD ASSOCIATES(MANNLESCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT) MANNIE AND ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT) MANNIE AND ASSOCIATES(MANNLE AND ASSOCIATES)(9810522996)(RESPONDENT)		
20	MAC.APP.-179/2020	VIKAS BHASIN V/s ORIENTAL INSURANCE COMPANY LTD & ORS	MANNIE & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-11218/2020 CM APPL. 3051/2021 CM APPL. 53875/2024 WITH W.P.(C) 34/2021	THE MANAGEMENT OF PG INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, DR. RML HOSPITAL V/s LIPIKA SHARMA & ORS.	RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: THE MANAGEMENT OF PG INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, DR. RML HOSPITAL (HVSCGSCDHC@GMAIL.COM)(8299285479)(RESPONDENT) HARISHSHANKAR(HVSLAWOFFICE@GMAIL.COM)(9810788606)(PETITIONER) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) RAJIV AGGL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) HVS LAW OFFICE(HVSCGSCDHC@GMAIL.COM)(0)(RESPONDENT) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) RAJIV AGARWAL & MEGHNA DE & L GANGMEI & N BHUSHAN(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL & MEGHNA DE & L GANGMEI & N BHUSHAN(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
22	W.P.(C)-34/2021 CM APPL. 53879/2024	THE MANAGEMENT OF PG INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, DR. RML HOSPITAL V/s MS. LIPIKA SHARMA & ORS.	RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: HARISH VIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) HARISHSHANKAR(HVSLAWOFFICE@GMAIL.COM)(9810788606)(PETITIONER) RAJIV (RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) HVS LAW OFFICE(HVSCGSCDHC@GMAIL.COM)(0)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
23	MAC.APP.-174/2021 CM APPL. 14103/2021	THE ORIENTAL INSURANCE CO LTD V/s SUNITA SINGH & ORS.	ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: THE ORIENTAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT) THE ORIENTAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT) A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER)		

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		ASHWANISONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) SUNITA SINGH (MELHOTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) BIJAY BAHADUR SINGH (MELHOTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SAIL KUMAR DEVI (MELHOTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ANURADHA (MELHOTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ASEEM MELHOTRA (MELHOTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT) ASEEM MELHOTRA (MELHOTRA_ASEEM@YAHOO.CO.IN)()(RESPONDENT)		
24	MAC.APP.-239/2021 CM APPL. 27343/2021 CM APPL. 27345/2021	MS. MEENAKSHI & ORS. V/s SH. ANIL KUMAR & ORS.	NAVNEET GOYAL, NAVNEET GOYAL, SUNDER PARKASH JAIN	
		OTHER DETAILS OF ADVOCATES: O.P. GOYAL AND CO.(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) APEX LAW(APEXLAW@HOTMAIL.COM)()(RESPONDENT) SUNDER PARKASH JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(RESPONDENT)		
25	W.P.(C)-916/2021 CM APPL. 2476/2021 CM APPL. 11536/2021	NEW DELHI MUNICIPAL COUNCIL V/s BALAK RAM	VAIBHAV AGNIHOTRI, VAIBHAV AGNIHOTRI, RITU JAIN	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI(VAIBHAV.AGNIHOTRI@SKVASSOCIATES.COM)(9811113432)(PETITIONER)		
26	C.R.P.-137/2022 CM APPL. 38939/2022	JHARNA JHAVERI V/s ANURAG SINGH	ABHIMANUE SHRESTHA, JAWAHAR RAJA	
		OTHER DETAILS OF ADVOCATES: ABHIMANUE(SHRESTHA.ABHIMANUE@GMAIL.COM)(983657493)(PETITIONER) ANURAG(ANURAGSINGHHRC@GMAIL.COM)()(RESPONDENT) OFFICE(OFFICE.JAWAHARRAJA@GMAIL.COM)()(RESPONDENT) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(RESPONDENT)		
27	C.R.P.-173/2022 CM APPL. 44604/2022 CM APPL. 46542/2022 CM APPL. 46665/2022 CM APPL. 46666/2022 WITH C.R.P. 179/2022	HARVINDER KAUR V/s GURBACHAN SINGH ORS	GURMEET BINDRA, DHURV CHAWLA, PRADEEP SINGH RANA, DHURV CHAWLA, MUNISH CHHOKER, MUDIT JAIN	
		OTHER DETAILS OF ADVOCATES: GBA LAW OFFICES(GURMEET@GBALAWOFFICE.COM)(9311857166)(PETITIONER) DEVENDER SINGH KHURANA()(9318483859)(RESPONDENT) BHAVINDER SINGH KHURANA()(9811051063)(RESPONDENT) JOGINDER KAUR()(9871488044)(RESPONDENT) GURINDER SINGH()(9810065761)(RESPONDENT) GURPAL KHURANA()(9873176841)(RESPONDENT) ARBINDER SINGH()(9810025601)(RESPONDENT) RAVINDER SINGH KHURANA()(9810157288)(RESPONDENT) RAVINDER MALIK(RAVINDERMALIK@GMAIL.COM)(9717458522)(RESPONDENT) PARVINDER SINGH()(9320436100)(RESPONDENT) JAGMOHAN SINGH(JAGMOHANSINGHLAWYER@GMAIL.COM)(9810167282)(RESPONDENT) SURESH SHARMA(SURESH.SHARMA12@YAHOO.IN)(9811056243)(RESPONDENT) GURPAL KHURANA()(9873176841)(RESPONDENT) BABLEEN KHURANA()(9910479495)(RESPONDENT) KULDIP RAI CHAWLA & CO(VCHAWLA@KRECCO.COM)(9971897143)(RESPONDENT) JAGMOHAN(JAGMOHANSINGHLAWYER@GMAIL.COM)()(RESPONDENT) GURMEET(GURMEET@GBALAWOFFICE.COM)()(RESPONDENT) AMIT(AMITVOHRA56@GMAIL.COM)()(RESPONDENT) PPR LAW ASSOCIATES (LLP)(PPRLAWASSOCIATESLLP@GMAIL.COM)(8586877727)(PETITIONER) NITISH PANDE(ADVINITISHPANDE@GMAIL.COM)(8296886940)(PETITIONER) GURMEET(GURMEET@GBALAWOFFICES.COM)()(RESPONDENT) DHURV CHAWLA(DHURVCHAWLA1@GMAIL.COM)()(RESPONDENT) DHURV CHAWLA(DHURVCHAWLA1@GMAIL.COM)(9971897143)(PETITIONER) MUNISH CHHOKER(MUNISHCHHOKER1980@GMAIL.COM)(9873340929)(RESPONDENT) MUDIT JAIN(ADV.MUDITJAIN@GMAIL.COM)(9868510397)(PETITIONER)		
28	C.R.P.-179/2022 CM APPL. 45103/2022	RAVINDER SINGH KHURANA & ANR. V/s GURBACHAN SINGHI DECEASED & ORS.	AMIT VOHRA, MUNISH CHHOKER	
		OTHER DETAILS OF ADVOCATES: JAGMOHAN SINGH, AMIT VOHRA (JAGMOHANSINGHLAWYER@GMAIL.COM)(9810167282)(PETITIONER) RAVINDER MALIK(RAVINDERMALIK@GMAIL.COM)()(RESPONDENT) DEVINDER SINGH KHURANA()(9318483859)(RESPONDENT) MUNISH CHHOKER(MUNISHCHHOKER1980@GMAIL.COM)(9873340929)(PETITIONER)		
29	MAC.APP.-307/2022 CM APPL. 43385/2022 WITH MAC.APP. 313/2022 MAC.APP. 337/2022	ARUN & ANR. V/s NATIONAL INSURANCE CO LTD & ORS.	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER)		
30	MAC.APP.-313/2022 CM APPL. 43962/2022	ARUN & ANR. V/s NATIONAL INSURANCE CO LTD & ANR.	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(981151070)(PETITIONER) PANKAJ(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT)		

31	MAC.APP.-337/2022 CM APPL. 46729/2022	NATIONAL INSURANCE COMPANY LIMITED V/s SH. MUKESH AND ORS	MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER)		
32	C.R.P.-134/2023	ANIL KUMAR MISHRA V/s RAJENDER KUMAR YADAV	PASHUPATI SINGH YADAV, VIKRAM JIT SAINI, PRATIBHA KUMARI	
		OTHER DETAILS OF ADVOCATES: P S YADAV(KESHAVKABIRADV@GMAIL.COM)(9899056719)(PETITIONER) R()(9891502082)(RESPONDENT) VIKRAM JIT SAINI(LAWYER.VIKRAMSAINI@GMAIL.COM)(9818417075)(RESPONDENT) PRATIBHA KUMARI (BRAUNKSINHA@YAHOO.COM)(9711401792)(PETITIONER)		
33	C.R.P.-157/2023 CM APPL. 31658/2023 CM APPL. 31659/2023	ANIL SHANDILYA V/s B.K. GUPTA (HUF)	PULKIT LUTHRA, HARSH KHANNA	
		OTHER DETAILS OF ADVOCATES: R P LUTHRA (RAVISHARMAADVOCATE@GMAIL.COM)(9810214626)(PETITIONER) HARSH KHANNA(HARSHKHANNAADV@GMAIL.COM)(9811282115)(RESPONDENT)		
34	C.R.P.-212/2023 CM APPL. 40652/2023	RAJ BAHADUR SINGH V/s SURMALA MALHOTRA & ORS.	DHARITRY PHOOKAN	
		OTHER DETAILS OF ADVOCATES: DHARITRY PHOOKAN (DHARITRYPHOOKAN@GMAIL.COM)(9910074987)(PETITIONER)		
35	MAC.APP.-375/2023 CM APPL. 40095/2023	NATIONAL INSURANCE CO. LTD V/s ASHU TYAGI & ORS.	RAKHI DUBEY	
		OTHER DETAILS OF ADVOCATES: RAKHI DUBEY(OFFICEFRAKHIDUBEY@GMAIL.COM)(9312631854)(PETITIONER) ARUN SHARMA (ARUNSHARMAADV2013@GMAIL.COM)()(RESPONDENT) ASHOK KUMAR GAHLOTH(ASHOKKUMARGAHALOTH98@GMAIL.COM)()(RESPONDENT)		
36	MAC.APP.-508/2023 WITH MAC.APP. 15/2024	LATE DR. ANKUR SINGH TOMER THROUGH HIS LRS. V/s SH PRAVEEN KUMAR & ORS.	SOMNATH PARASHAR, VISHNU MEHRA	
		OTHER DETAILS OF ADVOCATES: VISHNU MEHRA(MEHRA.CO@GMAIL.COM)(9811059674)(PETITIONER)		
37	MAC.APP.-15/2024	ICICI LOMBARD GENERAL INSURANCE CO. LTD. V/s KUMARI RASHMI AND ORS	VISHNU MEHRA	
		OTHER DETAILS OF ADVOCATES: VISHNU MEHRA(MEHRA.CO@GMAIL.COM)(9811059674)(PETITIONER)		
38	W.P.(C)-3609/2023 CM APPL. 13967/2023 CM APPL. 21060/2023	L.N. PETROCHEM PVT. LTD. V/s STATE OF NCT DELHI AND ANR	DHRUV DWIVEDI, JYOTI RANA	
		OTHER DETAILS OF ADVOCATES: DHRUV DWIVEDI()(9999653945)(PETITIONER) DHRUV DWIVEDI()(9999653945)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHRUV DWIVEDI()(9999653945)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JYOTI RANA(JYOTIRANA12@GMAIL.COM)(9718247794)(RESPONDENT) JYOTI RANA(JYOTIRANA12@GMAIL.COM)(9718247794)(PETITIONER)		
39	CM APPL. 13976/2025 In W.P.(C)-6942/2023	INTELLIGENT COMMUNICATION SYSTEMS INDIA LIMITED V/s BHAGAT SINGH & ANR.	SHIIVNATH KUMAR, SHIIVNATH KUMAR	
		OTHER DETAILS OF ADVOCATES: SASA LAW FIRMS(ADV.SHIVNATH@GMAIL.COM, SANDEEPATHEGREAT@GMAIL.COM)(9873198385)(PETITIONER) ANU SALWAN(ANUSALWAN@GMAIL.COM, ADVSANTOSHSHINGH.S@GMAIL.COM)()(RESPONDENT) SASA LAW FIRM(ADVSHHIVNATH@GMAIL.COM)(0)(PETITIONER) DSIIDC(DSIIDC@NBA.VSNL.NET.IN)(0)(RESPONDENT)		
40	W.P.(C)-12003/2023 CM APPL. 47051/2023 WITH W.P.(C) 15032/2022	NEETI JOSHI AND ORS V/s CENTRAL INFORMATION COMMISSION AND ORS	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, YK.SINHA@CIC.NIC.IN, SAXENAOP5@GMAIL.COM)(9810012444)(RESPONDENT) AEMPL(DIRECTOR@AEMPL.IN, MJGSURAKSHA@GMAIL.COM)(9818990951)(RESPONDENT)		
41	W.P.(C)-13980/2023 CM APPL. 55199/2023	DELHI TRANSPORT CORPORATION V/s SHRI RAM PAL	MANISHA SINGH, MOHSIN SARWAR	

		OTHER DETAILS OF ADVOCATES: MANISHA SINGH(MANISHA.SINGH1211@GMAIL.COM)(9167255410)(PETITIONER) SHRI RAM PAL()(9812787497)(RESPONDENT) MOHSIN SARWAR(MOHSINSARWAR83@GMAIL.COM)(9911488629)(PETITIONER)		
42	CM(M)-2365/2024 CM APPL. 22743/2024	ASHISH YADAV V/s RINKU & ORS.	BINISA MOHANTY, PRIYANKA SETHIA	
		OTHER DETAILS OF ADVOCATES: MRITUNJAY KUMAR SINHA, BINISA(BINISA.MOHANTY@GMAIL.COM)(9999176557)(PETITIONER) JPN SHAHI (ADVJPNSHAHI@GMAIL.COM)()(RESPONDENT) PRIYANKA SETHIA(CHAMBERSOPRIYANKASETHIA@GMAIL.COM)(9711251567)(PETITIONER)		
43	C.R.P.-23/2024	BHUPINDER SINGH V/s AJIT PAL SINGH BINDRA & ANR.	SHREYANS SINGHVI, ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH(ABHISHEK.LEXICONS@GMAIL.COM)(9910291290)(PETITIONER)		
44	C.R.P.-276/2024 CM APPL. 56606/2024	MANOJ SACHDEVA V/s PRAVEEN KUMAR RATHORE	ANISH CHAWLA	
		OTHER DETAILS OF ADVOCATES: ANISH CHAWLA(OFFICEANISHCHAWLA@GMAIL.COM)(9953541910)(PETITIONER) PRAVEEN()(9868103582)(RESPONDENT) RAKESH(RAKESHDHINGRAADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
45	C.R.P.-352/2024	SH. SURESH MALIK V/s SMT. POONAM MALIK AND OTHERS	MAJEDAR JANGRA, ANANG PAL SINGH	
		OTHER DETAILS OF ADVOCATES: PARVEEN TYAGI(PARVEENT60@GMAIL.COM)(9711085678)(PETITIONER) SARANG CHOWDHRY(ADV.SARANGCHOWDHARY@GMAIL.COM)(0)(RESPONDENT) ANANG PAL SINGH (ANANGPALSINGH1415@GMAIL.COM)(9811860018)(RESPONDENT)		
46	C.R.P.-357/2024 CM APPL. 70010/2024 CM APPL. 70011/2024	SUBHASH CHAND (DECEASED) THROUGH LR UMESH KUMAR ARORA V/s RAJESH KUMAR & ORS.	MUKESH KUMAR, JITIN KUMAR	
		OTHER DETAILS OF ADVOCATES: MINAKSHI SOOD(MSMKVERMA@GMAIL.COM)(9999969923)(PETITIONER) JITIN KUMAR(JITINKR310@GMAIL.COM)(9868105476)(PETITIONER)		
47	MAC.APP.-89/2024 WITH MAC.APP. 91/2024	THE NEW INDIA ASSURANCE CO. LTD. V/s SHRI AMIT KUMAR & ORS.	HIMANSHU BHUSHAN, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: HIMANSHU(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) AMIT(AMITMALIK139@GMAIL.COM)()(RESPONDENT) GAURAV(GAURAVSOOD10@YAHOO.COM)()(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
48	MAC.APP.-91/2024	THE NEW INDIA ASSURANCE CO. LTD. V/s SHRI AMIT KUMAR & ORS.	HIMANSHU BHUSHAN, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) AMIT (AMITMALIK139@GMAIL.COM)()(RESPONDENT) GAURAV SOOD(GAURAVSOOD10@YAHOO.COM)()(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
49	MAC.APP.-407/2024 CM APPL. 44549/2024	CARZONRENT (INDIA) PRIVATE LTD. V/s KRISHNA DEVI (SINCE DECEASED) THROUGH LRS. AND ANR.	SATAKSHI SOOD	
		OTHER DETAILS OF ADVOCATES: YASH SRIVASTAVA, SATAKSH , AMALTAS(OFFICE@AMALTASLAW.IN)(8278812103)(PETITIONER)		
50	MAC.APP.-527/2024 CM APPL. 58788/2024	THE NEW INDIA ASSURANCE CO. LTD. V/s BABITA DEVI	HIMANSHU BHUSHAN	
		OTHER DETAILS OF ADVOCATES: HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) G S BISHT(GSBISHT47@GMAIL.COM)(0)(RESPONDENT)		
51	MAC.APP.-529/2024 CM APPL. 58929/2024	THE NEW INDIA ASSURANCE CO. LTD. V/s RITA DEVI AND ORS	HIMANSHU BHUSHAN, GAUTAM PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) GS(GSBISHT47@GMAIL.COM)(0)(RESPONDENT) GAUTAM PRABHAKAR(GAUTAMPRABHAKAR.ADVOCATE@GMAIL.COM)(9711515297)(RESPONDENT)		
52	MAC.APP.-640/2024	VIRENDER SINGH RANA & ORS. V/s BHUTESHWAR DUTT & ANR.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(SANJAYCHHIKARA@REDIFFMAIL.COM)(9654725442)(PETITIONER) SUDHIR KUMAR(SUDHIRKUMARTYAGI27@GMAIL.COM)(0)(RESPONDENT)		

53	CM APPL. 59136/2024(CM For Restoration) In W.P.(C)-2455/2024(Disposed off case)	SMT. POONAM KHANNA V/s GOVERNMENT OF NCT OF DELHI AND ORS.	AASHNA, SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: POOJA SAREEN(ADVOCATE.POOJASAREEN@GMAIL.COM)(971629984)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SH. RAMNIWAS()(9899559301)(RESPONDENT) POOJA SAREEN(ADVOCATE.POOJASAREEN@GMAIL.COM)(971629984)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
54	W.P.(C)-6013/2024 CM APPL. 24991/2024	MUNICIPAL CORPORATION OF DELHI V/s ARUN KUMAR GUPTA AND OTHERS	SRIPARNA CHATTERJEE, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
55	W.P.(C)-6744/2024 CM APPL. 33654/2024	DELHI TRANSPORT CORPORATION V/s OMWATI & ORS.	MANISHA SINGH, RAJAT	
		OTHER DETAILS OF ADVOCATES: MANISHA SINGH, ASHU PATHAK(MANISH.SINGH1211@GMAIL.COM)(9167255410)(PETITIONER) MANISHA SINGH(MANISHA.SINGH1211@GMAIL.COM)(9167255410)(PETITIONER) RAJAT (RAJATGAUTAM.ADVOCATE@GMAIL.COM)(9999210275)(RESPONDENT)		
56	W.P.(C)-8897/2024 CM APPL. 36320/2024	M/S ASIAN GRANITO INDIA LIMITED V/s NIRMALA BISHT	GAURAV DUA	
		OTHER DETAILS OF ADVOCATES: GAURAV DUA(GDUA@SITUSSNGLAWFIRM.COM)(9910599511)(PETITIONER)		
57	W.P.(C)-10945/2024 CM APPL. 45071/2024	DR BATRAS POSITIVE HEALTH CLINIC PVT LTD V/s RAJNI BALA	HITESH SACHAR	
		OTHER DETAILS OF ADVOCATES: ANJU JAIN AND HITESH SACHAR(HITESHSACHAR@GMAIL.COM, CANPISCE@GMAIL.COM)(989196605)(PETITIONER) MS RAJNI BALA(RAJNI.BALA.SHARMA2006@GMAIL.COM)(8860441055)(RESPONDENT)		
58	MAC.APP.-27/2025	RAM KUMARI DEVI & ORS. V/s UNITED INDIA INS CO LTD & ORS.	ANSHUMAN BAL, SANKAR N SINHA	
		OTHER DETAILS OF ADVOCATES: SANKAR N SINHA(SINHALAWLINE@YAHOO.CO.IN)(9899924253)(RESPONDENT)		
59	MAC.APP.-59/2025 CM APPL. 3431/2025	NATIONAL INSURANCE CO. LTD V/s SMT LATA & ORS.	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH(SINGHA21@GMAIL.COM)(9958540003)(PETITIONER)		
60	W.P.(C)-3799/2025 CM APPL. 17704/2025	BABITA AND ORS V/s ALL INDIA COUNCIL FOR TECHNICAL EDUCATION AICTE AND ANR	RAJIV AGARWAL, ARJUN MITRA	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) ANIL SONI, RAKSHAK SECURITAS(ANILSONI42@GMAIL.COM, ADMIN@RAKSHAKSECURITAS.COM)(0)(RESPONDENT) ARJUN MITRA(AJMITRA@GMAIL.COM)(9810412737)(RESPONDENT)		
61	W.P.(C)-3800/2025 CM APPL. 17706/2025	PARAS AND ORS V/s THE NATIONAL INSTITUTE OF HEALTH AND FAMILY WELFARE	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) AJAY, UNION OF INDIA, NIHFW(LAWYERAJAY@GMAIL.COM, UOIHDC@GMAIL.COM, DIRECTOR@NIHFW.ORG)(1123384193)(RESPONDENT) NIHFW(DIRECTOR.NIHFW@NIC.IN)(0)(RESPONDENT)		

COURT NO. 48
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4061/2025 CM APPL. 18902/2025 CM APPL. 18903/2025	LALIT SHARMA AND ANR V/s THE RETURNING OFFICER, CENTRAL DELHI COURT BAR ASSOCIATION ELECTION, 2025 AND ORS.	LALIT SHARMA	
		OTHER DETAILS OF ADVOCATES: PRANSHU PATHAK, SALMAN SAIFI(SALMANSAIFI1993@GMAIL.COM)(8826838746)(PETITIONER) DELHI COURT BAR ASSOCIATION AND ORS(RKRAIZADA.ADVOCATE@GMAIL.COM, READERCB15RADC@GMAIL.COM, ADV.VBISHNOI@GMAIL.COM)(0)(RESPONDENT) . (RG.DHC@NIC.IN, SAKSHI@BHARATANDASSOCIATES.COM, NEELAMRAJPUT9717@GMAIL.COM)(0)(RESPONDENT) . (ADVMEESUSUDHIRTOMER@GMAIL.COM, ROHITNAGAR333@GMAIL.COM, NEERAJ.NDBA@GMAIL.COM)(0)(RESPONDENT) . (RAHUL.ADVOCATE@YAHOO.IN, RAHUL.ADVOCATE@YAHOO.CO.IN, ADVOCATEATULBHARDWAJ@GMAIL.)(0)(RESPONDENT) . (VIKAS15587@GMAIL.COM, ADVOCATEABHINAVGARG@GMAIL.COM, PRIYANKA.TIWARI697@GMAIL.CO)(0)(RESPONDENT) ANU BAGAI(ANU@BAGAI.CO.IN)(0)(RESPONDENT) . (PRAMILAKUMAR9@GMAIL.COM, KDKUMAR523@GMAIL.COM, A.KHATRI1213@YAHOO.COM)(0)(RESPONDENT)		
2	W.P.(C)-4171/2025 CM APPL. 19344/2025 CM APPL. 19345/2025	MRS. INGE WHIG V/s NEW DELHI MUNICIPAL COUNCIL AND ORS	AJAY TEJPAL	
		OTHER DETAILS OF ADVOCATES: RAJESH BHARDWAJ(IILC@IILC.CO.IN)(9810006861)(PETITIONER) RAJESH BHARDWAJ(IILC@IILC.CO.IN)(9810006861)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) ANITA(ANITAND@HOTMAIL.COM)(0)(RESPONDENT) ROB(ROB107US@YAHOO.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	REVIEW PET. 183/2025 In W.P.(C)-3760/2024(Disposed off case) WITH W.P.(C) 14960/2023	MAN MOHAN SINGH ATTRI V/s UNION OF INDIA & ANR.	SACHIN JAIN, AJAY KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR AGARWAL(AGARWAL_AJAYIN@YAHOO.CO.IN)(9810292253)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AMARENDER RAKESH(AMARENDRA.RAKESH@DCMSHRIRAM.COM, MMSAATTRIIRS@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	RFA-364/2007	M.C.D. V/s V.K.INDUSTRIES & ANR.	AMITA GUPTA, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER)		
5	RFA-386/2007	THE JAMMU & KASHMIR BANK LTD. V/s BRIGHT INDIA INTERNATIONAL & ORS.	MR.V.K.DHAR, RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(RAMHET.SINGH558@GMAIL.COM)(9899239060)(PETITIONER) RAHUL SHARMA(RAMHET.SINGH558@GMAIL.COM)(9899239060)(PETITIONER)		
6	RFA-67/2010	SAVITRI DEVI V/s SHAKUNTALA	MM SINGH	
		OTHER DETAILS OF ADVOCATES:		

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7	RFA-79/2010	UMESH CHAND CHAMOLA V/s ASHOK KUMAR & ANR	OP GUPTA	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-87/2010	MZ TRDERS V/s POLAR INDUSTRIES LTD	AJAY JAIN	
		OTHER DETAILS OF ADVOCATES:		
9	RFA-96/2010	VIJAY KUMAR V/s SWEENU	BL CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-103/2010 CM APPL. 3452/2010	V.K.ENGINEERS V/s DETP II & ORS.	MR.ANIL GOEL, SURYAKANT SINGLA	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-5/2011 CM APPL. 14684/2021 CM APPL. 22535/2022 CM APPL. 41163/2022 WITH RFA 164/2022	CEMENT CORPORATION OF INDIA V/s ASHOK PARWANDA	RAKESH TIKU, SHANTHA DEVI RAMAN, SD RAMAN, SHASHWAT BANSAL, TANU PRIYA GUPTA	
		OTHER DETAILS OF ADVOCATES: SHANTHA RAMAN(RSRAMANR@YAHOO.COM)(9868101409)(PETITIONER) TANU PRIYA (TANUPRIYA@TPLAW.IN)()(RESPONDENT) RAHUL ANAND (RAHUL.ANAND@CCILTD.IN)()(RESPONDENT) SHANTHA DEVI RAMAN(RSRAMANR@YAHOO.COM)(9868101409)(RESPONDENT) CCILTD(CCI_CO@CCILTD.IN)()(RESPONDENT) SHANTHAL DEVI RAMAN()(9868101409)(PETITIONER) SHANTHA DEVI RAMAN()(9868101409)(RESPONDENT) TANU(TANUPRIYALAWOFFICE@GMAIL.COM)()(RESPONDENT) SHANTHA DEVI RAMAN(ARIHANT1992@HOTMAIL.COM)()(PETITIONER)		
12	RFA-164/2022 CM APPL. 19453/2022 CM APPL. 19455/2022 CM APPL. 19457/2022	SH. ASHOK KUMAR PARWANDA (DECEASETD) THROUGH LRS V/s M/S CEMENT CORPORATION OF INDIA	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEV (ARIHANT1992@HOTMAIL.COM)(9868101409)(PETITIONER) RAHUL(RAHUL.ANAND@CCILTD.IN)()(RESPONDENT) CCI(CCI_CO@CCILTD.IN)()(RESPONDENT)		
13	CM APPL. 46294/2024 In RFA-597/2011	MANMOHAN MEHRA V/s KC VANASPATI	ARVIND SHARMA, SN CHAUDHARY & CO., CAV, RAJENDER AGARWAL, R K MODI, DIPIT SAREEN	
		OTHER DETAILS OF ADVOCATES: ARVIND SHARMA (ASLAWASSOCIATES.AS@GMAIL.COM)(9811736977)(PETITIONER) SNCHOUDHRI(SNCHOUDHRI@YAHOO.CO.IN)(0)(RESPONDENT) DIPIT SAREEN(DIPITSAREEN86@GMAIL.COM)(9643601850)(RESPONDENT)		
14	CM APPL. 66565/2024 CM APPL. 66566/2024 In RFA-142/2012	MAHESH MEHTA V/s RAJESH CHAUDHARY	DP GUPTA, BIRENDER SINGH, BIRENDER SANGWAN	
		OTHER DETAILS OF ADVOCATES: BIRENDER SANGWAN()(9811132018)(PETITIONER) MAHESH MEHTA()(9818020868)(RESPONDENT)		
15	RFA-206/2012	SUBHASH CHANDRA ARORA V/s SHIV KUMAR ARORA & ORS	VIVEK SINGH, ANJANA GOSAIN, GURMEET BINDRA, VINOD KUMAR, PAWAN KUMAR RAWAL	
		OTHER DETAILS OF ADVOCATES: GURMEET BINDRA(GURMEET@GBALAWOFFICES.COM)(9311851166)(RESPONDENT) VINOD KUMAR(VINODKAUSHIKADVOCATE@GMAIL.COM)(7678605384)(PETITIONER) PAWAN KUMAR RAWAL(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(RESPONDENT) VINOD KUMAR(VINODKAUSHIKADVOCATE@GMAIL.COM)(7678605384)(PETITIONER)		
16	RFA-431/2012 CM APPL. 18175/2012 CM APPL. 31370/2021 (CROSS OBJ.) CM APPL. 31371/2021 CM APPL. 31372/2021 CM APPL. 31374/2021 CM APPL. 9594/2022 CM APPL. 9681/2022	VED PRAKASH V/s DAYA NAND @ NAND KISHORE & ORS	VARUN BHANDARI, RAJENDER KUMAR AGGARWAL, ALOK BHACHAWAT	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL , ANOOP KUMAR(RAJENDERANOOPADV@GMAIL.COM)(9911145544)(PETITIONER) RAJENDER AGARWAL , ANOOP KUMAR(RAJENDERANOOPADV@GMAIL.COM)(9911145544)(PETITIONER) RAJENDER AGARWAL(RAJENDERANOOPADV@GMAIL.COM)(9911145544)(PETITIONER) BHOLA(ADVJKBHOLA@GMAIL.COM)()(RESPONDENT) RAJENDER KUMAR AGGARWAL(PRAMODTHKUR@GMAIL.COM)(9911145544)(RESPONDENT) ALOK BHACHAWAT(ALOK@BHACHAWAT.COM)(9811105362)(PETITIONER)		

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17	RFA-167/2014 WITH RFA 187/2014	SH. NARESH KUMAR GUPTA V/s SH. N.K. BANSAL	ASHOK CHHAPARIA	
		OTHER DETAILS OF ADVOCATES:		
18	RFA-187/2014	SH. NARESH KUMAR GUPTA V/s SH. N.K.BANSAL	ASHOK CHHAPARIA	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-6351/2011 CM APPL. 23737/2018	TATA TELESERVICES LTD. V/s MCD	SHAILESH K.KAPOOR, MANINDER ACHARYA, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: SHAILESH K.KAPOOR()(9999680382)(PETITIONER) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		
20	W.P.(C)-7033/2013 CM APPL. 15205/2013 WITH W.P.(C) 7059/2013 W.P.(C) 7072/2013 W.P.(C) 653/2014 W.P.(C) 4899/2014 W.P.(C) 7031/2014 W.P.(C) 7050/2014	RANJEET KUMAR SINGH V/s UNION OF INDIA & ORS	ASHISH MOHAN, JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-7059/2013 CM APPL. 15252/2013	MANGLAM EXPRESS CARGO PVT. LTD V/s UNION OF INDIA & ANR	ASHISH MOHAN, JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-7072/2013 CM APPL. 15266/2013 CM APPL. 57208/2024	M/S SOUTHERN CARGO V/s UNION OF INDIA AND ANR	ASHISH MOHAN, VINEET DHANDA, JOYDEEP MAZUMDAR, JAGJIT SINGH, ROHIT DUTTA	
		OTHER DETAILS OF ADVOCATES: CHAMBER OF AM(CHAMBEROFAM@GMAIL.COM)(0)(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(RESPONDENT)		
23	W.P.(C)-4899/2014 CM APPL. 9795/2014 CM APPL. 19045/2014	JUGNU JAYANT V/s UNION OF INDIA & ORS.	ASHISH MOHAN, R.V. SINHA	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-653/2014 CM APPL. 1314/2014	RAJ BAHADUR PATEL V/s UNION OF INDIA & ANR	ASHISH MOHAN, JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-7031/2014 CM APPL. 16496/2014	NARESH CHANDRA GUPTA V/s UOI AND ANR	ASHISH MOHAN, JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-7050/2014 CM APPL. 16548/2014	M/S Z RAIL TRANSPORT V/s UOI AND ANR	ASHISH MOHAN, JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
27	W.P.(C)-4049/2017 CM APPL. 17803/2017 CM APPL. 19717/2019	BSES RAJDHANI POWER LIMITED V/s M/S MG MOTORS	K DATTA AND ASSO, YASHRAJ SINGH DEORA, PRIYESH MOHAN SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: YASHRAJ SINGH DEORA()(9810330493)(PETITIONER) PRIYESH MOHAN SRIVASTAVA(PRIYESHSRIVASTAVA05@GMAIL.COM)(9892786353)(RESPONDENT)		
28	W.P.(C)-831/2019 CM APPL. 3692/2019	DELHI METRO RAIL CORPORATION LTD. V/s NORTH DELHI MUNICIPAL CORPORATION AND ORS.	TARUN JOHRI, MANU CHATURVEDI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: TARUN JOHRI()(9818430743)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
29	W.P.(C)-9779/2019 CM APPL. 40383/2019	RANJIT NAGAR COMMERCIAL COMPLEX WELFARE ASSOCIATION (REGD.) V/s NORTH DELHI MUNICIPAL CORPORATION (NDMC) AND ANR.	SATYA PRIYA KAMRAH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SATYA PRIYA KAMRAH()(9810610466)(PETITIONER)		
30	W.P.(C)-11934/2019 CM APPL. 48901/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s PACIFIC DEVELOPMENT CORPORATION PVT LTD	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		

ADVANCE CAUSE LIST

31	W.P.(C)-2258/2020 CM APPL. 43837/2021 CM APPL. 43838/2021	VIRENDER V/s NORTH DELHI MUNICIPAL CORPORATION THROUGH ITS COMMISSIONER & ORS	PETITIONER IN PERSON, GURPREET SINGH SETHI, VIVEK GUPTA	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(9711422593)(PETITIONER) VIRENDER()(9711422593)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.NIC.IN)()(RESPONDENT) GURPREET SINGH SETHI(GURPREETSINGH767.04@GMAIL.COM)(9868220903)(RESPONDENT) VIVEK GUPTA(ADVIVIVEKGUPTAD19@GMAIL.COM)(8708484777)(RESPONDENT) VIVEK GUPTA(ADVIVIVEKGUPTAD19@GMAIL.COM)(8708484777)(RESPONDENT)		
32	W.P.(C)-4727/2021 CM APPL. 14591/2021	SH. OM PRAKASH V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	SATYA BHAN SINGH, ANUPAM JINDAL	
		OTHER DETAILS OF ADVOCATES: SATYA BHAN SINGH AND SUBHAM(ADVSBSINGH19@GMAIL.COM)(9873180740)(PETITIONER) ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)()(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) SHIV MANDIR DHARAMSHALAL RAJPTAN(ABHISHEKGUPTA123@HOTMAIL.COM)()(RESPONDENT) ANUPAM JINDAL(ADV.ANOUPAMJINDDAL@GMAIL.COM)(9899646743)(RESPONDENT)		
33	W.P.(C)-6111/2021	SHALINI CHAUDHRY SHARMA V/s SOUTH DELHI MUNICIPAL CORPORATION	RAJAT ANEJA, BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANEJA AND ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) RAJATANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) BHARAT GUPTA(LEGISTAUXILIARY@GMAIL.COM)(9810444651)(PETITIONER)		
34	W.P.(C)-8236/2021	MRS. BIRENDRI AWANA V/s THE COMMISSIONER THROUGH SDMC & ORS.	ANKUR DHALL	
		OTHER DETAILS OF ADVOCATES: MRS. BIRENDRI AWANA(SKMISHRADVOCATE@GMAIL.COM)(9818340679)(RESPONDENT) S.K. MISHRA AND ASSOCIATES(SKMISHRADVOCATE@GMAIL.COM)(9818340679)(PETITIONER) THE DEPUTY COMMISSIONER SDMC(CLOSDMC@GMAIL.COM)()(PETITIONER) DEPUTY COMMISSIONER OF POLICE SOUTH EAST DISTRICT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) SHO(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) THE ADDL. DEPUTY COMMISSIONER, FACTORY LICENSING DEPARTMENT SDMC(CLOSDMC@GMAIL.COM)()(PETITIONER) THE COMMISSIONER THROUGH SDMC(CLOSDMC@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SDM(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT)		
35	W.P.(C)-6685/2023	ROHIT SHUKLA V/s DELHI JAL BOARD	ROHIT SHUKLA, SAIYAD URUJ ABBAS	
		OTHER DETAILS OF ADVOCATES: VISHAL PANDEY(VISHALPANDEY@OUTLOOK.COM)(8840585518)(PETITIONER) RISHABH ARORA(RISHABHRR111@GMAIL.COM)(9650295900)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) SAIYAD URUJ ABBAS(ABBASJAFRI@REDIFFMAIL.COM)(9811220325)(PETITIONER)		
36	W.P.(C)-16003/2023	AZAD MARKET RWA (REGD) V/s MCD AND OTHERS	BABU LAL GUPTA	
		OTHER DETAILS OF ADVOCATES: B L GUPTA(BLGUPTA282@GMAIL.COM)(9312049415)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-3103/2024 CM APPL. 12768/2024	POOJA V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	LAKSHAY SAWHNEY	
		OTHER DETAILS OF ADVOCATES: LAKSHAY SWAHNEY(SSLAW316@GMAIL.COM)(9811870224)(PETITIONER) SHPEECHARA(SHPEECHARA@GMAIL.COM, CHAIRPERSON@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-4338/2024 CM APPL. 17750/2024	CHINTOO GABA V/s MCD	MURARI TIWARI	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI AND		

		ASSOCIATES(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-8598/2024 CM APPL. 35217/2024 CM APPL. 41143/2024	VIKAS CHAUDHARY V/s MUNICIPAL CORPORATION OF DELHI & ORS.	RAMNEEK MISHRA, PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM, ABHINAVSINGHADV@GMAIL.COM)()(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-9594/2024	SH.SATY PAL V/s MUNICIPAL CORPORATION OF DELHI	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@GMAIL.COM)(8588901609)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-9657/2024 CM APPL. 39683/2024	MEHMOOD PRACHA V/s ELECTION COMMISSION OF INDIA	JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: R H A SIKANDER AND JATIN BHATT(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) SIDHANT(CEC@ECI.GOV.IN, SIDHANT@SIDHANTKUMAR.NET)(0)(RESPONDENT)		
42	CM APPL. 16024/2025 In W.P.(C)-12894/2024	MOHD SHAHZAD V/s GOVT OF NCT OF DELHI THROUGH ITS TRANSPORT SECRETARY	VINOD KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: V.K.PANDEY & ASSOCIATES(VINODPDY01@GMAIL.COM)(9810240129)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
43	W.P.(C)-14250/2024	JYOTI SHARMA V/s TATA POWER DELHI DISTRIBUTION LTD THROUGH ITS MANAGING DIRECTOR	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: M.K. GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER) MANISH SRIVASTAVA(MANSRI25@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-17158/2024 CM APPL. 72844/2024	GHANSHYAM DASS KUKREJA V/s BSES RAJDHANI POWER LTD. AND ANR.	ANKIT TANDAN	
		OTHER DETAILS OF ADVOCATES: ANKIT TANDAN(ANKITTANDANADVOCATE@GMAIL.COM)(9873310739)(PETITIONER) BSES RAJDHANI POWER LTD.(RISHAB@RRJASSOCIATE.COM)(9811079695)(RESPONDENT)		
45	W.P.(C)-17451/2024	RABI GHOSH V/s NEW DELHI MUNICIPAL COUNCIL	TARUN KHANNA	
		OTHER DETAILS OF ADVOCATES: TARUN KHANNA & ASSOCIATES(T.KHANNA@YMAIL.COM)(9650446866)(PETITIONER) TARUN KHANNA & ASSOCIATES(T.KHANNA@YMAIL.COM)(9650446866)(PETITIONER) NDMC, GROVER(LAW.DEPTT.NDMC@GMAIL.COM, GROVERADVOCATE@REDIFFMAIL.COM)(0)(RESPONDENT) NDMC, GROVER(LAW.DEPTT.NDMC@GMAIL.COM, GROVERADVOCATE@REDIFFMAIL.COM)(0)(RESPONDENT)		
46	W.P.(C)-841/2025 CM APPL. 4126/2025 CM APPL. 4127/2025	SARVODAYA COOPERATIVE HOUSING SOCIETY LIMITED AND ANR., V/s DELHI JAL BOARD ,GOVT OF NCT OF DELHI AND ORS.	URVI MOHAN, DIVYE CHUGH	
		OTHER DETAILS OF ADVOCATES: URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(PETITIONER) SANTOSH KUMAR TRIPATHI, SANGEETA BHARTI, DJB(STANDINGCOUNSELGNCTD@GMAIL.COM, SANGEETABHARTI@GMAIL.COM, CEODELHI.DJB@NIC.IN)(9868250806)(RESPONDENT) MCD, PURNIMA, SATYA(CLOMCDHQ@GMAIL.COM, ADVPURNIMA111@GMAIL.COM, SATYAMDJB1990@GMAIL.COM)(0)(RESPONDENT) DIVYE CHUGH(DIVYE_CHUGH@HOTMAIL.COM)(9971920913)(RESPONDENT)		
47	W.P.(C)-1309/2025 CM APPL. 6490/2025 CM APPL. 16437/2025	NAVEEN KUMAR GUPTA V/s MUNICIPAL CORPORATION OF DELHI	AAYUSH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: AJAY KANOJIYA & MALLIKA GUPTA(MALIKAGUPTA375@YAHOO.IN)(7838453371)(PETITIONER)		

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		MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-2510/2025	MANUFACTURERS CO OPERATIVE INDUSTRIAL ESTATE LTD & ANR. V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	RAKESH MUKHIJA	
		OTHER DETAILS OF ADVOCATES: K.K. MUKHIJA & RAKESH MUKHIJA(MUKHIJASOFFICE@GMAIL.COM)(9810387379)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) DSIIDCLC(DSIIDCLC@GMAIL.COM)(0)(RESPONDENT)		
49	W.P.(C)-2566/2025 CM APPL. 12157/2025	MRS. AMITA MISHRA & ANR. V/s MUNICIPAL CORPORATION OF DELHI	BINAY KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: BKM & ASSOCIATES(BKMDELHI@GMAIL.COM)(9868113796)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
50	W.P.(C)-2941/2025 CM APPL. 13979/2025	M/S THE EMBASSY RESTAURANT V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	ILESH SHUKLA	
		OTHER DETAILS OF ADVOCATES: ILESH SHUKLA(ILESH.SHUKLA@CRLEGAL.IN)(8449447109)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-3250/2025	NOOR MOHAMMAD V/s THE COMMISSIONER (MCD) & ORS.	NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SANOBAR ALI(SANOBARALIQURESHI@GMAIL.COM)(0)(PETITIONER) DHC PROSECUTIONED, MCD(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
52	W.P.(C)-3308/2025 CM APPL. 15621/2025	M/S RAIL TRANSPORT CORPORATION OF INDIA V/s UNION OF INDIA & ORS.	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MAISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) UNION OF INDIA, CCA, CAG(UOIDHC@GMAIL.COM, PURIM.DEL.CCA@CAG.GOV.IN, PDARLYNR@CAG.GOV.IN)(1123384193)(RESPONDENT)		
53	W.P.(C)-3504/2025 CM APPL. 16386/2025	MOHD MURTAZA V/s MUNICIPAL CORPORATION OF DELHI & ANR.	NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MUNINDRA SINGH(MUNINDRASINGH85@GMAIL.COM)(9873356406)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
FOR DIRECTIONS				
54	W.P.(C)-14761/2006	N.D.M.C. V/s M/S NORTHERN SANITATION P. LTD.	PRASHANTO CHANDRA SEN, SANJEEV MAHAJAN, ARJUN MITRA, SANJEEV MAHAJAN	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(PETITIONER)		
FOR CONSIDERATION				
55	W.P.(C)-1902/2015 CM APPL. 69614/2024	DR. ZAMEERUDIN QURESHI V/s EAST DELHI MUNICIPAL CORPORATION & ANR	RAJAT ANEJA, ABDUL BASIT, SUDARSHAN RAJAN, MD QUAMAR ALI	
		OTHER DETAILS OF ADVOCATES: SAMARENDRA KUMAR & ABDUL BASIT(ADVOCATEABDULBASIT@GMAIL.COM)(9999361536)(PETITIONER) PRAVESH, QAMAR ALI(PRAVESH.LAWYER@GMAIL.COM, QMR.ROSE@GMAIL.COM)(0)(RESPONDENT) MD QUAMAR ALI(QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-965/2025 CM APPL. 4783/2025	ANIL MADAN & ORS. V/s RBL BANK LIMITED	MALAK M BHATT, IRFAN AHMED	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9650592002)(PETITIONER) NILESH(NILESH.BHIMANI@RBLBANK.COM)(0)(RESPONDENT) IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(RESPONDENT)		
FOR ADMISSION				
2	CM APPL. 40262/2019(CM For Restoration) In CONT.CAS(C)-1111/2006(Disposed off case)	THE SHREEYANS EDUCATIONAL SOCI V/s DINESH RAI , VC DDA AND ANR	MR. RAJENDER AGARWAL, AMAN PREET SINGH RAHI, RAJIV BAUSAL, NITIN AGGARWAL, RAMITA CHAUDHARY, PUSHPA SINGH	
		OTHER DETAILS OF ADVOCATES: AMAN PREET SINGH RAHI()(8800955687)(PETITIONER) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) PUSHPA SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER)		
3	CONT.CAS(C)-797/2013 WITH CONT.CAS(C) 975/2013	LT COL (RETD) D. DHASMANA & ORS V/s SHRI A K SARKAR & ANR	PUNAM SINGH, PRANAY RAJ SINGH, ANSHUMAAN SAHNI, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: ANSHUMAAN SAHNI(SAHNIANSHUMAAN@GMAIL.COM)(8588848769)(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
4	CONT.CAS(C)-975/2013	LT COL (RETD) ARUN KUMAR & ORS V/s SHRI A K SARKAR & ANR	MRS PUNAM SINGH, PRANAY RAJ SINGH, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
5	W.P.(C)-13115/2024 CM APPL. 54783/2024	RAJNEE SINDHU ALIAS RAJNI SINDHU V/s UNION OF INDIA & ORS.	ATUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR SINGH(OFFICEKSLAW@GMAIL.COM)(9555526556)(PETITIONER) M/S IMPLEX INFRASTRUCTURE(COMPLIANCES@DAMONTGROUP.COM)(0)(RESPONDENT) UNION OF INDIA, HAMEL PARIHAR, RERATHE GOLF(UOIDHC@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM, RERATHEGOLF@GMAIL.COM)(1123384193)(RESPONDENT) VARUN VEDI(ADVOCATEVARUNBEDI@GMAIL.COM)(0)(RESPONDENT)		
6	W.P.(C)-2780/2025 CM APPL. 13187/2025	APAO VINII & ORS. V/s UNIVERSITY OF DELHI & ORS.	SHUBHAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHUBHAM KUMAR/ ANUBHAV JAIN(NYAYNITILEGAL@GMAIL.COM)(8588993524)(PETITIONER) SANTOSH KUMAR TRIPATHI, RUPAL MOHINDER, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, RUPALMOHINDER@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) NHMC(PRINCIPALNHMC@GMAIL.COM)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
7	CONT.CAS(C)-729/2009 CM APPL. 3728/2011 CM APPL. 18477/2011 CM APPL. 18485/2011 CM APPL. 6453/2012 CM APPL. 9238/2012 CM APPL. 22376/2024	RAJ RANI AND ORS. V/s YASHOVARDHAN TYAGI AND ORS.	PRAMOD GUPTA, TANYA GUPTA, SHIV CHARAN GARG, SHIV CHARAN GARG AND ASSOCIATES, SC GARG, TANUJ KHURANA, ATUL WADERA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ATUL WADERA (ATULWADERA60@GMAIL.COM)(9717855322)(PETITIONER) SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)()(RESPONDENT)		
8	CONT.CAS(C)-261/2012	JC SHARMA V/s PRAVEEN KUMAR (MANAGER)	SC SINGHAL, MANISH SHANKER SRIVASTAVA, RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES:		
9	CONT.CAS(C)-7/2014 CM APPL. 22387/2023 CM APPL. 4509/2024	BINU BALA V/s N R BISHNOI & ORS	ISHA KHANNA, RAVI SIKRI, AYUSHYA KUMAR, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) KIRTIMAN (KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) SIKRICO(SIKRICO@SIKRILAW.COM)()(RESPONDENT) ISHA KHANNA()(9811054386)(PETITIONER) KIRITMAN(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)		
10	CONT.CAS(C)-151/2016 CM APPL. 28319/2017 CM APPL. 28320/2017 CM APPL. 36581/2017 CM APPL. 36582/2017 CM APPL. 3515/2019 CM APPL. 13139/2024 CM APPL. 13143/2024	CORRUPTION REMOVAL SOCIETY (REGD) V/s KEWAL KISHORE SHARMA	P P NAYAK, ABHAS KUMAR, ANUJ AGGARWAL, AMRIT KN PRADHAN, SAMEER ROHATGI, SIDDHANT NATH	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(989136718)(PETITIONER) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(RESPONDENT)		
11	CONT.CAS(C)-418/2016 WITH CONT.CAS(C) 419/2016 CONT.CAS(C) 421/2016 CONT.CAS(C) 422/2016 W.P.(C) 12155/2019	SWARAN KUMARI V/s BALDEV RAJ ARORA & ORS SHREE GEETA BHAWAN MODEL SEC SCHOOL	LAW INTELLECT, PUNEET TANEJA	
		OTHER DETAILS OF ADVOCATES:		
12	CONT.CAS(C)-419/2016	NIDHI SURI V/s BALDEV RAJ ARORA & ORS SHREE GEETA BHAWAN MODEL SEC SCHOOL	LAW INTELLECT	
		OTHER DETAILS OF ADVOCATES:		
13	CONT.CAS(C)-421/2016	SUSHMA KAMRA V/s BALDEV RAJ ARORA & ORS	LAW INTELLECT	
		OTHER DETAILS OF ADVOCATES:		
14	CONT.CAS(C)-422/2016	INDU BALA V/s BALDEV RAJ ARORA & ORS	LAW INTELLECT	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-12155/2019 CM APPL. 49732/2019 CM APPL. 3961/2020 CM APPL. 3394/2025 CM APPL. 3395/2025 WITH CONT.CAS(C) 418/2016	POONAM KHERA & ORS V/s GEETA BHAWAN MODEL SECONDARY SCHOOL & ORS	RAJESH MAHINDRU	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHINDRU()(9810194135)(PETITIONER) RAJESH MAHINDRU()(9810194135)(PETITIONER)		
16	CONT.CAS(C)-1006/2016	INDIA AFFORDABLE HOUSING SOLUTIONS V/s RAJNISH SONI & ANR	ANKUR CHHIBBER, O N SHARMA, ASHIMA MANDLA, AMIT VERMA, YASH S VIJAY, VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT VERMA(AMITVERMA.AIL@GMAIL.COM)(9868412286)(PETITIONER) YASH S VIJAY(CHAMBERS@YASHSVIJAY.COM)(9953300973)(RESPONDENT) VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER)		
17	CONT.CAS(C)-654/2017	KRISHANA V/s UDAI PRATAP SINGH & ANR	N S DALAL	
		OTHER DETAILS OF ADVOCATES:		

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18	CONT.CAS(C)-833/2018	PRAMOD V/s MANOJ MISHRA & ORS	M DUTTA	
		OTHER DETAILS OF ADVOCATES: M DUTTA()(9810062932)(PETITIONER)		
19	CONT.CAS(C)-102/2019 CM APPL. 6148/2019 CM APPL. 54059/2019 CM APPL. 58918/2024 CM APPL. 58919/2024 WITH CONT.CAS(C) 1133/2019 CONT.CAS(C) 320/2020	M/S ICICI BANK LIMITED V/s MANISH GOEL & ORS	PUNIT K BHALLA, VIGNARAJ PASAYAT, RIYA ARORA	
		OTHER DETAILS OF ADVOCATES: SANJIVANI PATTJOSHI(SANJIVANI@MADHAVKHURANA.COM)(9013399832)(PETITIONER) M GOEL(MGOEL2006@YAHOO.CO.IN)()(RESPONDENT) RIYA ARORA(ARORA.RIYA05@OUTLOOK.COM)(9953166919)(PETITIONER)		
20	CONT.CAS(C)-1133/2019 CM APPL. 55320/2019	M/S ICICI BANK LTD V/s MANISH GOEL & ORS	PUNIT K BHALLA, RIYA ARORA	
		OTHER DETAILS OF ADVOCATES: PUNIT K BHALLA()(9810080772)(PETITIONER) RIYA ARORA(ARORA.RIYA05@OUTLOOK.COM)(9953166919)(PETITIONER)		
21	CONT.CAS(C)-320/2020 CM APPL. 13548/2020	ICICI BANK LTD V/s MANISH GOEL & ORS.	PUNIT KUMAR BHALLA, ANKIT BHATIA, RIYA ARORA	
		OTHER DETAILS OF ADVOCATES: PUNIT K BHALLA(PUNITBHALLA@AOL.COM)(9810080772)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)(9810080772)(PETITIONER) MANISH GOEL(GOELYATISH96@GMAIL.COM)()(RESPONDENT) ANKIT BHATIA(ANKIT.BHATIA@HOTMAIL.CO.IN)(9971594841)(PETITIONER) RIYA ARORA(ARORA.RIYA05@OUTLOOK.COM)(9953166919)(PETITIONER)		
22	CONT.CAS(C)-388/2019	GITANJALI DASH V/s SOHAN LAL	PAWAN RELEY, KAMLESH KUMAR MISHRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY()(9654906526)(PETITIONER)		
23	CONT.CAS(C)-484/2019	NAVEEN MANCHANDA V/s VIJAY DUTT	KAMINI TANDON	
		OTHER DETAILS OF ADVOCATES: KAMINI TANDON()(7503553487)(PETITIONER)		
24	CONT.CAS(C)-487/2019	HARBANSH DAYAL MATHUR V/s T P SINGH & ANR	MEENU MAINEE	
		OTHER DETAILS OF ADVOCATES: MEENU MAINEE()(9818984652)(PETITIONER)		
25	CONT.CAS(C)-825/2019 CM APPL. 8343/2020	HARJYOT KAUR & ORS V/s TODAY HOMES & INFRASTRUCTURE PVT LTD & ANR	KHATTAR & CO, VIVEK SIBAL, RAHUL SHARMA, ASHU KANSAL, P. S. SUDHEER	
		OTHER DETAILS OF ADVOCATES: KHATTAR & CO()(9810700078)(PETITIONER) VIVEK SIBAL , RAHUL SHARMA()(9871014678)(RESPONDENT) ASHU KANSAL(ASHUKANSAL@GMAIL.COM)(8800768899)(RESPONDENT) P. S. SUDHEER(PSSUDHEER1@GMAIL.COM)(9873334102)(RESPONDENT)		
26	CONT.CAS(C)-862/2019	M/S KSHITIJ ENTERPRISES V/s M/S WARANA DAIRY & AGRO INDUSTRIES LTD & ORS	PUNEET BHATNAGAR, SAHIL SOOD, UDITA SINGH	
		OTHER DETAILS OF ADVOCATES: PUNEET BHATNAGAR()(9310002220)(PETITIONER) SAHIL SOOD(SAHILSOOD171@GMAIL.COM)(8800260055)(RESPONDENT) UDITA SINGH(UDITA21@GMAIL.COM)(9891436291)(RESPONDENT)		
27	CONT.CAS(C)-353/2020	SUBHASH CHANDER AND OTHERS V/s AJAY KUMAR BHALLA AND OTHERS	NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SUBHASH CHANDER AND OTHERS(BHARDWAJ81NICK@GMAIL.COM)()(PETITIONER) NIKHILBHARDWAJ(BHARDWAJ81NICK@GMAIL.COM)(9910052133)(PETITIONER) NIKHIL BHARDWAI(BHARDWAJ81NICK@GMAIL.COM)(9910052133)(PETITIONER) AJAY KUMAR BHALLA AND OTHERS(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
28	CONT.CAS(C)-713/2020 CM APPL. 23111/2021	VIKAS MALHOTRA V/s JITENDER KUMAR	SHANTWANU SINGH, MANISHA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SHANTWANUSINGH(SHANTWANUSINGH@GMAIL.COM)(9650750006)(PETITIONER) SHANTWANU SINGH(SHANTWANU10@GMAIL.COM)(9650750006)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

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		NAUSHAD AHMAD KHAN()(9868111799)(PETITIONER) NAUSHAD AHMED KHAN()(9868111799)(RESPONDENT) SHANTWANU(SHANTWANUSINGH@GMAIL.COM)()(RESPONDENT)		
29	CONT.CAS(C)-283/2021 CM APPL. 22999/2022	KHAZAN SINGH V/s ANURAG JAIN AND ORS	ANJUM JAVED AND FARAN AHMED, RITESH KHATRI	
		OTHER DETAILS OF ADVOCATES: ANJUM JAVED , FARAN AHMAD(FARANAHMED.ADV@GMAIL.COM)(9999596970)(PETITIONER) ANJUM JAVED , FARAN AHMAD(ANJUM_JAVED@YAHOO.COM)(9811386580)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) RITESH KHATRI(RK@PETITUJURIS.IN)(9899891989)(PETITIONER) SHOBHANA(SHOBANA.LAWYER@GMAIL.COM)()(RESPONDENT)		
30	CONT.CAS(C)-801/2021 CM APPL. 32173/2024 CM APPL. 71557/2024 CM APPL. 19268/2025 CM APPL. 19269/2025	PAWWAN KHANNA V/s M/S N.S BUILDERS AND DEVELOPERS AND ORS	ANISHA MATHUR, AMAN VACHHER, K K TYAGI, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: ANISHA MATHUR RAHUL KAUMR(CONTACT.SHEPHERDLAW@GMAIL.COM)(9971096840)(PETITIONER) BHANSAL(BHANSALIDEVELOPERS@YAHOO.COM)()(RESPONDENT) AMAN VACHHER(ADVACHHER@YAHOO.CO.IN)(9711089214)(PETITIONER) KKTSC OFFICE(KKTSCOFFICE142@GMAIL.COM)()(RESPONDENT) AMAN VACHHER & ASHUTOSH DUBEY(ADVACHHER@YAHOO.CO.IN)(9711089214)(PETITIONER) KRISHAN KUMAR(KKTSCOFFICE142@GMAIL.COM)(0)(RESPONDENT) K K TYAGI(KKTSCOFFICE142@GMAIL.COM)(9811157131)(RESPONDENT) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
31	W.P.(C)-4017/2012 CM APPL. 52356/2018 CM APPL. 52357/2018 CM APPL. 11566/2019 CM APPL. 11567/2019 CM APPL. 20001/2019 CM APPL. 45120/2019 CM APPL. 30357/2020 CM APPL. 62429/2023	SAME SINGH V/s D.D.A.	LOKESH KUMAR SHARMA, YASHVARDHAN, AMAR SINGH, NIKHILESH KRISHNAN, NIKHILESH KRISHNAN, SWASTIK SINGH SOLANKI, AMITABH MARWAH, UDAIBIR SINGH KOCHAR, ANSH SINGH LUTHRA, TARANG GUPTA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA()(9810314245)(PETITIONER) YASHVARDHAN()(9910156850)(PETITIONER) AMAR SINGH()(9910156850)(PETITIONER) LOKESH KUMAR SHARMA()(9810314245)(PETITIONER) NIKHILESH KRISHNAN()(9717149318)(PETITIONER) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) LOKESH SHARMA(ADV.LOKESHSHARMA@GMAIL.COM)()(RESPONDENT) SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) NIKHILESH(NIKHILESH_KRISHNAN@YAHOO.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER) ANSH SINGH LUTHRA(ANSHSINGHLUTHRA@GMAIL.COM)(9999068681)(PETITIONER) TARANG GUPTA(TARANG.GUPTA305@GMAIL.COM)(7838983455)(PETITIONER)		
32	W.P.(C)-7719/2017	GSRM MEMORIAL DEGREE COLLEGE V/s UNION OF INDIA & ORS	DR. SUMANT BHARADWAJ, KAMAL KANT JHA	
		OTHER DETAILS OF ADVOCATES: KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT)		
33	W.P.(C)-8855/2019 CM APPL. 36546/2019	VIDHYASHREE SARTHA SHIKSHAN SANSTHAN AND ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR.	AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR()(9811103411)(PETITIONER)		
34	W.P.(C)-16187/2022 CM APPL. 20057/2023	TANIMA SHARMA NANDAL V/s INDIRA GANDHI OPEN UNIVERSITY & ANR.	TANIMA SHARMA NANDAL	
		OTHER DETAILS OF ADVOCATES: TANIMA SHARMA(TANIMASHARMANANDAL999@GMAIL.COM)(9871180855)(PETITIONER) IGNOU(VC@IGNOU.AC.IN, ADMISSIONS@AMITY.EDU)()(RESPONDENT) TANUIMA SHARMA NANDAL(TANIMASHARMANANDAL999@GMAIL.COM)(9871180855)(PETITIONER)		
35	W.P.(C)-1570/2023 CM APPL. 61971/2024 CM APPL. 4588/2025	MURARI MOHAN V/s UNIVERSITY OF DELHI FACULTY OF LAW THROUGH ITS REGISTRAR & ORS.	NISHANT KUMAR, SANTOSH KUMAR KUMAR, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN KISHORE(N4NISHANT32@GMAIL.COM)(9953150430)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)(0)(PETITIONER)		

		SANTOSH KUMAR(ADVSKOFFICE@GMAIL.COM)(9818309301)(RESPONDENT) SANTOSH KUMAR (ADVSKOFFICE@GMAIL.COM)(9818309301)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)(0)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
36	W.P.(C)-2548/2024 CM APPL. 10458/2024	ESHITA SAINI (THROUGH HER FATHER)) V/s THE PRINCIPAL PRUDENCE SCHOOL & ANR.	ARPIT VERMA, SUMAN MALHOTRA, KARN BHARDWAJ, ASC	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) SUMESH GOYAL AND ASSOCIATES(ADV.SUMESHGOYAL@GMAIL.COM)(8585981369)(PETITIONER) THE PRINCIPAL PRUDENCE SCHOOL(ASHOKVIIHAR@PRUDENCESCHOOL.COM){}(RESPONDENT) SUMAN MALHOTRA(ADVSUMANMALHOTRA@YAHOO.COM)(9811205361)(PETITIONER)		
37	W.P.(C)-6110/2024	MEERA DEVI AYURVEDIC MEDICAL COLLEGE AND HOSPITAL V/s NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND ANR	RAVI KANT	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH , RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) PRASHANT(OFFICEKUMARPRASHANT@GMAIL.COM, PRASHANT.ADV@HOTMAIL.COM, UOIDHC@GMAIL.COM){}(RESPONDENT)		
38	W.P.(C)-8351/2024	PRAJWAL BORDOLOI THROUGH NATURAL GURDIAN DIGANTA KUMAR BORDOLOI V/s ST COLUMBAS SCHOOL & ORS.	JAI WADHWA, VARUN MUDGAL	
		OTHER DETAILS OF ADVOCATES: JAI WADHWA(ALLAWROOMS@GMAIL.COM)(9999551116)(PETITIONER) ST COLUMBAS(STCOLUMBAS@STCOLUMBAS.EDU.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(RESPONDENT)		
39	W.P.(C)-10818/2024 CM APPL. 44547/2024	DR. RISHUBH PRATAP SINGH V/s NATIONAL MEDICAL COMMISSION & ANR.	RAVI RANJAN	
		OTHER DETAILS OF ADVOCATES: FIDES AND FIDUCIA LAW FIRM(RAVIRANJANLLB@GMAIL.COM)(9971495605)(PETITIONER) NATIONAL MEDICAL COMMISSION(EMRD@NMC.ORG.IN, ADMIN1@NATBOARD.EDU.IN)(0)(RESPONDENT)		
40	W.P.(C)-16337/2024 CM APPL. 68905/2024	DR ANKIT DHANKAR AND ORS. V/s THE MEDICAL COUNSELLING COMMITTEE AND ORS.	SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER) KIRTIMAN SINGH, UNION OF INDIA, DEV SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM, UOIDHC@GMAIL.COM, OFFICESINGHDEV1@GMAIL.COM)(1123384193)(RESPONDENT) ANITA SAHANI, RAMESH SINGH(ANITASAHANI@HOTMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-630/2025	ANIKET KUMAR SHARMA V/s NATIONAL BOARD OF EXAMINATION & ANR.	ARIHANT JAIN	
		OTHER DETAILS OF ADVOCATES: TANVI DUBEY(TANVIDUBEYADVOCATE@GMAIL.COM)(8989438227)(PETITIONER) NATBOARD(MAIL@NATBOARD@EDU.IN, INFO.RPR@NARAYANAHEALTH.ORG)(0)(RESPONDENT)		
42	W.P.(C)-843/2025 CM APPL. 4147/2025	DR BHARTI KHOWAL V/s THE NATIONAL BOARD OF EXAMINATIONS IN MEDICAL SCIENCES & ORS.	MAMIDIPUDI VENKATARAMA MUKUNDA	
		OTHER DETAILS OF ADVOCATES: M.V. MUKUNDA(MUKUNDA94@GMAIL.COM)(9986659728)(PETITIONER) NATBOARD, NMC INDIA, UNION OF INDIA(REG@NATBOARD.EDU.IN, PG- MARB@NMCINDIA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DEV SINGH(OFFICESINGHDEV1@GMAIL.COM)(0)(RESPONDENT)		
43	W.P.(C)-1946/2025 CM APPL. 9082/2025	ANURADHA BISWAKARMA V/s NATIONAL MEDICAL COMMISSION & ORS.	REKHA BAKSHI	
		OTHER DETAILS OF ADVOCATES: AVIJIT MANI TRIPATHI & YOOTHICA PALLAVI(INDUSLAWASSOCIATES@GMAIL.COM)(9958537705)(PETITIONER) DEV SINGH, KIRTIMAN SINGH, NMC(OFFICESINGHDEV@GMAIL.COM, KIRTIMANSINGH.OFFICE@GMAIL.COM, WEBMASTER@NMC.ORG.IN)(0)(RESPONDENT)		

ADVANCE CAUSE LIST

		NMC, NATBOARD(ELIGIBILITY@NMC.GOV.IN, ACAD@NATBOARD.EDU.IN)(0)(RESPONDENT)		
44	W.P.(C)-2100/2025	BABY HAPPY COLLEGE OF EDUCATION V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	RISHABH KUMAR	
		OTHER DETAILS OF ADVOCATES: RISHABH KUMAR & ASSOCIATES(ADV.RISHABH31@GMAIL.COM)(8826614862)(PETITIONER) NCTEINDHC(NCTEINDHC@GMAIL.COM, NCTELEGAL@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
45	CONT.CAS(C)-230/2011 CM APPL. 40033/2017 CM APPL. 8953/2020 CM APPL. 21965/2020 CM APPL. 24394/2024 CM APPL. 36225/2024 CM APPL. 60299/2024 CM APPL. 60307/2024 WITH CONT.CAS(C) 260/2017 CONT.CAS(C) 413/2017 CONT.CAS(C) 641/2020	ALL INDIA CPWD EMPLOYEES UNION V/s CS PRASAD DG CPWD	RK KAPOOR, RAJESH GOGNA, RAJESH KUMAR GOGNA, DEEPAK KHADARIA, DEEPAK KHADARIA, MANEESHA DHIR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA()(9911222261)(PETITIONER) DEEPAKKHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(RESPONDENT) RAJESH GOGNA (OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT) DEEPAK (DEEPAKKHADARIA31@GMAIL.COM)()(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) GOGNA(OFFICE@GOGNA.CO.IN)(0)(RESPONDENT) RAJESH GOGNA (OFFICE@GOGNA.CO.IN)(9911222261)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER)		
46	CONT.CAS(C)-260/2017 WITH CONT.CAS(C) 413/2017 CONT.CAS(C) 641/2020	JOGINDER KUMAR SHARMA V/s ABHAY SINHA & ANR	DEEPAK KHADARIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
47	CONT.CAS(C)-413/2017 CM APPL. 20455/2020 CM APPL. 20456/2020 CM APPL. 20457/2020	VIRENDER SINGH & ORS V/s ABHAY SINHA & ANR	DEEPAK KHADARIA, DEEPAK KHADARIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHADARIA(DEEPAKKHANDARIA31@GMAIL.COM)(9811057358)(PETITIONER) DEEPAKKHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(PETITIONER) MR. GOGNA(OFFICE@GOGNA.CO.IN)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
48	CONT.CAS(C)-641/2020 WITH CONT.CAS(C) 230/2011 CONT.CAS(C) 260/2017 CONT.CAS(C) 413/2017	ALL INDIA CPWD EMPLOYEE UNION V/s SHRI VIVEK BANSAL DEPUTY DIRECTOR GENERAL CPWD	RAJ KUMAR KAPOOR, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJKAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) VINOD GOTHWAL(GOTHWAL.VINOD143@GMAIL.COM)(9899726875)(PETITIONER) SHRI VIVEK BANSAL DEPUTY DIRECTOR GENERAL CPWD(OFFICE@GOGNA.CO.IN)(9911222251)(PETITIONER) GOGNA(OFFICE@GOGNA.CO.IR)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
FOR FINAL HEARING				
49	CONT.CAS(C)-63/2011 CM APPL. 7744/2012 CM APPL. 52685/2023 WITH CONT.CAS(C) 213/2012	BATRA HOSPITAL EMPLOYEES UNION V/s AMRIT LAL BATRA & ANR	ASHWINI K SAKHUJA, URVI MOHAN, BS RANA, MANISH SHARMA, SANJOY GHOSE, ANIL BHAT @ SAURABH MUNJAL, URVI MOHAN	
		OTHER DETAILS OF ADVOCATES: URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(PETITIONER) ANIL BHAT(ANIL.BHAT@LIVE.IN)()(RESPONDENT) VIVEK GUPTA(VIVEKPGUPTA151991@GMAIL.COM)()(RESPONDENT) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(PETITIONER)		
50	CONT.CAS(C)-213/2012 CM APPL. 14881/2018	BATRA HOSPITAL EMPLOYEES UNION V/s AMRIT LAL BATRA & ORS	ASHWINI SAKHUJA, SANJOY GHOSE, ANIL BHAT, URVI MOHAN	
		OTHER DETAILS OF ADVOCATES: SANJOY GHOSE()(9811118889)(PETITIONER) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(PETITIONER)		
51	CONT.CAS(C)-147/2018 CM APPL. 8585/2018 CM APPL. 43017/2018 CM APPL. 18085/2019 CM APPL. 18150/2019	JK JUTE MILL MAZDOOR EKTA UNION V/s M/S JK JUTE MILLS COMPANY LTD & ORS	ASHOK KUMAR JAIN, PURTI MARWAHA GUPTA, PURTI MARWAHA, SADAPURNA MUKHERJEE, SOURABH AHUJA, C S CHAUHAN	

	CM APPL. 40260/2019 CM APPL. 1452/2020 CM APPL. 2487/2020 CM APPL. 3435/2020 CM APPL. 30617/2020 CM APPL. 44565/2022			
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR JAIN()(9810012586)(PETITIONER) PURTI MARWAHA GUPTA()(9810710951)(PETITIONER) PURTI MARWAHA()(9810710951)(RESPONDENT) ASHOK KUMAR JAIN()(9810012586)(PETITIONER) SADAPURNA MUKHERJEE()(9999707585)(RESPONDENT) ASHOK KUMAR JAIN()(9953970037)(PETITIONER) ASHOK KUMAR JAIN()(9810012586)(PETITIONER) ASHOK KUMAR JAIN()(9810012586)(PETITIONER) SADAPURNA MUKHERJEE()(9582686296)(PETITIONER) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) ANKIT KOHLI(ANKITKOHLIADV@YAHOO.COM)()(RESPONDENT) JAIN & CO(JAINANDCOADV@GMAIL.COM)()(PETITIONER) CHHINN BHAL CHAUHAN(CHHINNBHALCHAUHAN@GMAIL.COM)()(RESPONDENT) SADA PURNA(SADAPURNA.MUKHERJEE@GMAIL.COM)()(RESPONDENT) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(RESPONDENT) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(RESPONDENT) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(RESPONDENT)		
FOR ARGUMENT				
52	W.P.(C)-274/2023	AVANTHA HOLDINGS LIMITED & ANR. V/s UNION OF INDIA & ORS.	SUSHIL KUMAR GUPTA, MALAK M BHATT	Listing Remarks: AT 03:45 PM
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RBABUMR(RBABUMR@GMAIL.COM, RBI@LEXORBIS.COM, RAJIV@RPKAPUR.COM)(9716076533)(RESPONDENT) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(RESPONDENT)		

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 17390/2025 REVIEW PET. 176/2025 In W.P.(C)-10932/2018 (Disposed off case)	NILESH KUMAR V/s UNION OF INDIA AND ANR.	AMIT ANAND TIWARI, INDRUJ SINGH RAI	
		OTHER DETAILS OF ADVOCATES: AMIT ANAND TIWARI()(9714677018)(PETITIONER) INDRUJ SINGH RAI(CHAMBERSOFINDRUJSINGHRAI@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
2	CM APPL. 17387/2025 REVIEW PET. 173/2025 In W.P.(C)- 13450/2019(Disposed off case)	M/S DEBONAIR TIE-UP PVT. LTD. AND ANR. V/s INITIATING OFFICER (NCT OF DELHI) BENAMI PROHIBITION UNIT-1, NEW DELHI AND ORS.	CHEITANYA MADAN, INDRUJ SINGH RAI, ASHWANI TANEJA	
		OTHER DETAILS OF ADVOCATES: CHEITANYA MADAN()(8130315535)(PETITIONER) ASHWANI TANEJA(ASHWANI@PRUDENTLAWCHAMBERS.COM)(9810064777)(PETITIONER) ASHWANI TANEJA(ASHWANI@PRUDENTLAWCHAMBERS.COM)(9810064777)(PETITIONER)		
3	CM APPL. 17389/2025 REVIEW PET. 175/2025 In W.P.(C)-6919/2022(Disposed off case) WITH W.P.(C) 10619/2022 W.P.(C) 10621/2022	M/S PSS AGRO INVESTMENT PRIVATE LIMITED V/s INITIATING OFFICER BENAMI PROHIBITION UNIT & ORS.	ASHWANI TANEJA, INDRUJ SINGH RAI	
		OTHER DETAILS OF ADVOCATES: ASHWANI TANEJA(ASHWANI@TAXINDIA.COM)()(PETITIONER) DELHI DCIT BPU(DELHI.DCIT.BPU1@INCOMETAX.GOV.IN)()(RESPONDENT) CA DELHI(CADELHI.05@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INDRUJ SISNG RAI(CHAMBERSOFINDRUJSINGHRAI@GMAIL.COM)(0)(PETITIONER)		
4	CM APPL. 17388/2025 REVIEW PET. 174/2025 In W.P.(C)- 10619/2022(Disposed off case)	VIVEK NAGPAL & ORS. V/s INITIATING OFFICER (NCT OF DELHI) BENAMI PROHIBITION UNIT -1, NEW DELHI AND ORS.	ASHWANI TANEJA, INDRUJ SINGH RAI	
		OTHER DETAILS OF ADVOCATES: ASHWANI TANEJA AND AMIT KHEMKA(ASHWANI@TAXINDIA.COM)(9724243214)(PETITIONER) INITIATING OFFICER NCT OF DELHI BENAMI PROHIBITION UNIT(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
5	CM APPL. 17391/2025 REVIEW PET. 177/2025 In W.P.(C)- 10621/2022(Disposed off case)	KKH INVESTMART PVT LTD V/s INITIATING OFFICER (NCT OF DELHI) BENAMI PROHIBITION UNIT-1 , NEW DELHI AND ORS	ASHWANI TANEJA, INDRUJ SINGH RAI	
		OTHER DETAILS OF ADVOCATES: ASHWANI TANEJA AND AMIT KHEMKA(ASHWANI@TAXINDIA.COM)(9724243214)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) INDRUJ SINGH RAI(CHAMBERSOFINDRUJJSINGHRAI@GMAIL.COM)(0)(PETITIONER) ASHWANI(ASHWANI@TAXINDIA.NET)(0)(RESPONDENT)		

6	CM APPL. 17119/2025 In W.P.(C)-4237/2023	MCCAIN FOODS INDIA PRIVATE LIMITED V/s UNION OF INDIA THROUGH SECRETARY, MINISTRY OF COMMERCE AND INDUSTRY, DEAPRTMENT OF COMMERCE & ORS.	UDIT CHAUHAN, YOGENDRA ALDAK, YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: NITYA TAX ASSOCIATION(DHARNENDRA.RANA@NITYATAX.COM, PUNEET.BANSAL@NITYATAX.COM){}(PETITIONER) UDIT(UDIT.JADELEX@GMAIL.COM, ADITYA.JADELEX@GMAIL.COM){}(PETITIONER) SOURABH(SOURABH@NITYATAX.COM, AKSHAY.AGRAWAL@NITYATAX.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){1123384193}(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM){}(RESPONDENT) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) DGFT(DGFT@NIC.IN){}(RESPONDENT) V. LAKSHMIKUMARAN (){9560712505}(PETITIONER) NIDDHI RAMAN(NIDDHIRAMAN@GMAIL.COM){0}(RESPONDENT) YOGENDRA ALDAK(YOGENDRANLIU@GMAIL.COM){8010333998}(PETITIONER)		
7	W.P.(C)-3705/2025 CM APPL. 17323/2025 CM APPL. 17324/2025 CM APPL. 17325/2025	ILD HOUSING PROJECTS PVT LTD FORMERLY KNOWN AS INTERNATIONAL LAND DEVELOPERS PVT LTD V/s COMPETITION COMMISSION OF INDIA & ORS.	GURMEHAR SINGH SISTANI	
		OTHER DETAILS OF ADVOCATES: GURMEHAR SINGH SISTANI(GURMEHAR.LAW@GMAIL.COM){9810977667}(PETITIONER) CCI, TCP HARYANA(CCI-CHAIRMAN@NIC.IN, SECY@CCI.GOV.IN, FCTCP@HRY.NIC.IN, TCPHARYANA7@GMAIL.COM){0}(RESPONDENT) QUERY HSVP(QUERYHSVP@GMAIL.COM){0}(RESPONDENT) MEHERUNISSA, OM PRAKASH(MEHERUNISSA.ANAD@GMAIL.COM, OMPRAKASH777762@GMAIL.COM){0}(RESPONDENT)		
8	W.P.(C)-4010/2025 CM APPL. 18611/2025	M/S MAFCO FOODS PVT LTD & ANR. V/s UNON OF INDIA & ANR.	ASAD ALVI	
		OTHER DETAILS OF ADVOCATES: ASAD ALVI, SABA ASAD & HAMD IRFAN(ASAD_ALVI_IN@YAHOO.COM){9968207326}(PETITIONER) UNION OF INDIA, APEDA, SUDHANSHU(UOIDHC@GMAIL.COM, HEADQ@APEDA.GOV.IN, SUDHANSHU@APEDA.GOV.IN){1123384193}(RESPONDENT)		
9	W.P.(C)-4018/2025	LEE BUILDERS F THROUGH ITS AUTHORISED REPRESENTATIVE BABU THOMAS V/s NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTDREPRESENTED BY ITS MANAGING DIRECTOR & ANR.	PRAVEEN CHAUHAN	
		OTHER DETAILS OF ADVOCATES: C & S LAW OFFICES(PRAVEENCHAUHAN65@GMAIL.COM){9810008847}(PETITIONER) RUCHIRA(RUCHIRA@CHAMBERSOFRG.COM){0}(RESPONDENT)		
FOR ADMISSION				
10	CM APPL. 67215/2024 In W.P.(C)-9094/2021	RAJEEV CHANDWANI AND ORS V/s UNION OF INDIA AND ORS	AKSHAY SRIVASTAVA, AKSHAT AGGARWAL, NAMAN JOSHI, PUSHPENDRA SINGH BHADORIYA, VISHVENDRA TOMAR, AKSHAT AGGARWAL, MOHIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PSP LEGAL(ADITI.SINHA@PSPLEGAL.ORG){9811506867}(PETITIONER) SFIO, SPAZE, ISHAN(INF.SFIO@NIC.IN, SECRETARIAL@SPAZE.IN, ISHAN10@GMAIL.COM){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM){9999864964}(RESPONDENT) AKSHAT AGGARWAL(LAWHAWKS68@GMAIL.COM){9999505171}(PETITIONER) MEA(AORD@MEA.GOV.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) SFIO(DIRECTOR@SFIO.NIC.IN){}(RESPONDENT) SVS GROUP(SVSGROUP3@GMAIL.COM){}(RESPONDENT) SHADMAN(ADV.SHADMAN@GMAIL.COM){}(RESPONDENT) MEA(SECYCPV@MEA.GOV.IN){}(RESPONDENT) DL.HC.ED(DL.HC-ED@GOV.IN){}(RESPONDENT) CANDEO(INFO.CANDEO@GMAIL.COM){}(RESPONDENT) ISHAN(ISHAN10@GMAIL.COM){}(RESPONDENT) SPAZE(SECRETARIAL@SPAZE.IN){}(RESPONDENT) SIDDQUI(ADV.SHADMAN@GMAIL.COM){}(PETITIONER) MOHIT AGGARWAL, AORD, SECY, DL HC(LAWHAWKS68@GMAIL.COM, AORD@MEA.GOV.IN, SECYCPV@MEA.GOV.IN, DL.HC-ED@GOV.IN){}(PETITIONER) GUNEET SIDHU(GUNEETSINGHSIDHU@GMAIL.COM){8283818896}(RESPONDENT) PUSHPENDRA S. BHADORIYA(ADV.PUSHPENDRA0112@GMAIL.COM){7730866972}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) AVSHREYARUDY(AVSHREYARUDY@OUTLOOK.COM){0}(RESPONDENT) VISHVENDRA TOMAR(VISHVENDRA.TOMAR@GMAIL.COM){9999625105}(RESPONDENT) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM){9999505171}(PETITIONER) MOHIT AGGARWAL(LAWHAWKS68@GMAIL.COM){9911441868}(PETITIONER)		

11	W.P.(C)-16097/2023 CM APPL. 64765/2023	OMEGA PROMOTERS PRIVATE LIMITED & ORS. V/s MR. SACHIN INGLE & ANR.	SOHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SOHIL SHARMA(SOHILSHARMA1992@GMAIL.COM)(7060079384)(PETITIONER) SACHIN, NILESH(SACHINP2008@GMAIL.COM, NILESHPARTE@REDIFFMAIL.COM)(8600514415)(RESPONDENT)		
12	W.P.(C)-5230/2024 CM APPL. 21431/2024	MANGALORE CHEMICALS AND FERTILIZERS LIMITED V/s UNION OF INDIA & ANR.	SARAD KUMAR SUNNY	
		OTHER DETAILS OF ADVOCATES: SARAD KUMAR SUNNY AND ROHAN DUA AND KESHAV MANN(SARADKSUNNY@GMAIL.COM)(9958178853)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(FERTSEC@NIC.IN, GOEL.ND@NIC.IN, GEETA.MISHRA@NIC.IN)()(RESPONDENT)		
13	W.P.(C)-11713/2024 CM APPL. 48683/2024	SURESH KUMAR & ORS. V/s COMMISSIONER OF POLICE & ORS.	AMRENDRA KUMAR CHOUBEY	
		OTHER DETAILS OF ADVOCATES: SP LEGAL ASSOCIATES & ADVOCATES(AMRENDRE.SK@GMAIL.COM, SPLEGAL206@GMAIL.COM)(9958307675)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
14	W.P.(C)-14218/2024 WITH W.P.(C) 5230/2024	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD V/s UNION OF INDIA	SHAMIK SHIRISHBHAI SANJANWALA, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: SHAMIK SANJANWALA(SHAMIKSANJANWALA@GMAIL.COM)(9910966885)(PETITIONER) UNION OF INDIA, HASHMAT NABI(UOIDHC@GMAIL.COM, HASHMATNABI@HASHMATNABI.COM, HASHMATNABI@GMAIL.COM)(1123384193)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
15	W.P.(C)-16380/2024 CM APPL. 69074/2024	MS. YANGCHEN DRAKMARGYAPON V/s UNION OF INDIA THROUGH ITS SECRETARY, MINISTRY OF EXTERNAL AFFAIRS & ORS.	SANJAY VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: SANJAY VASHISHTHA(S.VASHISHTHA@OXFORDALUMNI.ORG)(9999753811)(PETITIONER) AORD, GNCTD, RPO DELHI(AORD@MEA.GOV.IN, GNCTD.SCLA.SKP@GMAIL.COM, RPO.DELHI@MEA.GOV.IN)(0)(RESPONDENT) JSCPG-MHA, P2 LEGAL, JSDPA 2 (JSCPG-MHA@NIC.IN, P2LEGAL1-MHA@NIC.IN, P2LEGAL2-MHA@NIC.IN, JSDPA2@MEA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
16	W.P.(C)-1959/2025	RISHI KANT SHARMA V/s UNION OF INDIA, THROUGH SECRETARY, MINISTRY OF YOUTH AFFAIRS AND SPORTS & ORS.	ANAND RANJAN	
		OTHER DETAILS OF ADVOCATES: ANAND RANJAN & ASSOCIATES(ADVANANDRANJAN@GMAIL.COM)(9810740960)(PETITIONER) UNION OF INDIA, SECY SPORTS, GTTP LTD., HOPCI DELHI(UOIDHC@GMAIL.COM, SECY-SPORTS@NIC.IN, GTTPLTD@GMAIL.COM, HOPCIDELHI@YAHOO.COM)(1123384193)(RESPONDENT)		
17	W.P.(C)-2277/2025	SANJAY WIRE INDUSTRIES PROP NORATAN MAL LUNIA V/s GOVERNMENT OF NCT DELHI AND ANR.	PRINCE MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES: PRINCE MOHAN SINHA(RAJEEVDEORA@YMAIL.COM)(9899527596)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANU SALWAN(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUSALWAN@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
18	CONT.CAS(C)-1227/2024 CM APPL. 54842/2024 CM APPL. 54855/2024 CM APPL. 63705/2024 WITH W.P.(C) 10666/2023	AMARJEET V/s GNCT OF DELHI & ORS.	AMRENDRA KUMAR CHOUBEY, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: AMRENDRA KUMAR CHOUBEY(AMRENDRE.AK@GMAIL.COM)(9958307675)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) AMRENDRE(AMRENDRE.AK@GMAIL.COM)(0)(RESPONDENT) AMRENDRE (AMRENDRE.AK@GMAIL.COM)(0)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT)		

19	W.P.(C)-10666/2023 CM APPL. 41377/2023	AMARJEET V/s GNCT OF DELHI & ORS.	AMRENDRA KUMAR CHOUBEY	
		OTHER DETAILS OF ADVOCATES: AMRENDRA KUMAR CHOUBEY (AMRENDRE.AK@GMAIL.COM)(8287034439)(PETITIONER) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MCP (CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-21/2011 CM APPL. 12845/2015 WITH W.P.(C) 5515/2016 W.P.(C) 6934/2016	DELHI STATE PUBLIC SCHOOL MANAGEMENT ASSOCIATION V/s DIRECTORATE OF EDUCATION AND ANR	PD GUPTA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-6724/2017 WITH W.P.(C) 2211/2018 W.P.(C) 16844/2024	PITASO BAI & ORS V/s GOVERNMENT OF NCT OF DELHI & ORS.	MADHU TEWATIA, VARUN NISCHAL	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-2211/2018 WITH W.P.(C) 6724/2017	POOJA TALWAR AND ORS. V/s UNION OF INDIA AND ORS.	VIVEK KUMAR TANDON, RUKHMINI BOBDE	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9811363057)(PETITIONER) RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(RESPONDENT)		
23	W.P.(C)-16844/2024	SMT RAJ KAUR & ORS. V/s GOVERNMENT OF NCT DELHI & ORS.	ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ABINASH K MISHRA & ASSOCIATES(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) AVNISH AHLAWAT, SANTOSH KUMAR TRIPATHI(AVNISHAHLAWAT@YAHOO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
24	W.P.(C)-3247/2021 CM APPL. 9919/2021 CM APPL. 34020/2021	PILLANJI VILLAGE VIKAS SAMITI SAROJINI NAGAR, NEW DELHI V/s UNION OF INDIA AND ORS.	UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: UDAIBIRKOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER) SUMI ANAND AND UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) DR RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8920952108)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) ANIL SONI, VAIBHAV(ANILSONI.CGSC@GMAIL.COM, VAIBHAV.ANGNIHOTRI@SKVASSOCIATES.COM)()(RESPONDENT) KASHYAP GUDIPATI(KASHYAP.GUDI@GMAIL.COM)()(RESPONDENT) SHOBHANA TAKIA(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(RESPONDENT) RIZWAN(ADV.RIZWAN1988@GMAIL.COM)()(RESPONDENT)		
25	W.P.(C)-4576/2021 CM APPL. 14033/2021 CM APPL. 42644/2022 CM APPL. 19193/2024	DR ALOK KUMAR V/s NATIONAL MEDICAL COMMISSION & ORS.	AJAY KUMAR AGARWAL, SACHIN JAIN, SANJAY KUMAR ROY	
		OTHER DETAILS OF ADVOCATES: SACHIN JAIN(SACHINJAI@LAWYER.COM)(9818954444)(PETITIONER) SINGH DEV(OFFICESINGHDEV2@GMAIL.COM)()(RESPONDENT) SACHIN JAIN(SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(RESPONDENT) SANJAY KUMAR ROY(SANJAYROY.ADV@GMAIL.COM)(9999357436)(RESPONDENT)		
26	W.P.(C)-10432/2021 CM APPL. 32088/2021 CM APPL. 56439/2022	UJJWAL KUMAR & ANR V/s NATIONAL MEDICAL COMMISSION	ARUNA MEHTA, ARUNA MEHTA, NARESH CHANDER SHARMA	
		OTHER DETAILS OF ADVOCATES: ARUNA MEHTA(MEHTA_ASSOCIATE@HOTMAIL.COM)(9560557484)(PETITIONER) INDUS LAW ASSOCIATES(INDUSLAWASSOCIATES@GMAIL.COM)()(RESPONDENT) ARUNA MEHTA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9560557484)(PETITIONER) SINGHDEV(OFFICESINGHDEV@GMAIL.COM)()(RESPONDENT) NARESH CHANDER SHARMA(SHARMAADVOCATE@GMAIL.COM)(9810145572)(RESPONDENT)		

27	W.P.(C)-8332/2022	RAJENDER PRASAD V/s CENTRAL INFORMATION COMMISSION & ORS.	MONICA KAPOOR	
		OTHER DETAILS OF ADVOCATES: MONICA KAPOOR(MONICAKAPOOR22@MK@GMAIL.COM)(9810099066)(PETITIONER) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9811394417)(RESPONDENT) KANTH CORP(INFO@KANTHCORP.COM)(1124359593)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-8451/2022 CM APPL. 25494/2022	CENTRAL PUBLIC INFORMATION OFFICER, THE INSTITUTE OF COMPANIES SECRETARIES OF INDIA V/s INFORMATION COMMISSIONER, CENTRAL INFORMATION COMMISSION & ANR.	SANDEEP CHATTERJEE, RAJ LATHA KOTNI	
		OTHER DETAILS OF ADVOCATES: SANDEEP CHATTERJEE AND ANURAAG MEHTA(SANDEEP@LEXPORT.IN)(9911558224)(PETITIONER) SAMA VANAJA(VANAJA.SARNA@NIC.IN, LUKTUKE@GMAIL.COM){}(RESPONDENT) RAJ LATHA KOTNI(RAJLATHA@LEXPORT.IN)(9899978082)(PETITIONER)		
29	W.P.(C)-10591/2022 CM APPL. 30642/2022 WITH W.P.(C) 10618/2022	NTPC LTD V/s CENTRAL INFORMATION COMMISSION & ANR.	ADARSH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ADARSH TRIPATHI AND VIKRAM SINGH BAID(ADARSHT912003@GMAIL.COM)(9090416535)(PETITIONER) SHIRISHKUMAR TUKARAM(){(9766599686)(RESPONDENT) CENTRAL INFORMATION COMMISSION(FDESK-CIC@GOV.IN)(26183053)(RESPONDENT) PROF. SHIRISHKUMAR TUKARAM TARAPURKAR(){(9766599686)(RESPONDENT)		
30	W.P.(C)-14703/2022	SANDEEP KUMAR SRIVASTAVA AND ANR. V/s UNION OF INDIA	DINESH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: R K SRIVASTAVA(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
31	W.P.(C)-16619/2022	USHA DEVI V/s UNION OF INDIA AND ORS	LALITA RANI, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: BRAHMA NAND PRASAD(BRAHMANADPRASAD123@GMAIL.COM)(9818615398)(PETITIONER) KUMAR(KUMARVJ0786@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CS BIHAR(CS-BIHA@NIC.IN){}(RESPONDENT) MANISH KUMAR(MANISHKUMAR.ADVOCATE@GMAIL.COM)(9811156736)(RESPONDENT)		
32	W.P.(C)-16628/2022 CM APPL. 52345/2022 CM APPL. 25405/2023 CM APPL. 31086/2023	MAHANAGAR GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD AND OTHERS	R MAYA, ASTHA GARG	
		OTHER DETAILS OF ADVOCATES: NISHA BHATIA(NISHA.BHATIA@SOLARISLEGAL.IN)(7755888818)(PETITIONER) GAJENDER SINGH(GAJENDRA.SINGH@PNGRB.GOV.IN){}(RESPONDENT) ONGC(ONGCDELHICC@ONGC.CO.IN, AKDAS@GMAIL.COM){}(RESPONDENT) SECRETARY (SECRETARY@PNGRB.GOV.IN){}(RESPONDENT) NISHA BHATIA(NISHA.BHATIA@SOLARISLEGAL.IN){}(PETITIONER) GAJENDRA SINGH(GAJENDRA.SINGH@PNGRB.GOV.IN){}(RESPONDENT) SHIVA LAKSHMI(MAIL@HANDOOANDHANDOO.COM, SINGH.SHIVALAKSHMI@GMAIL.COM){}(RESPONDENT) NISHA(NISHA.BHATIA@SOLARISLEGAL.IN, SECRETARY@PNGRB.GOV.IN, GEJENDRA.SINGH@PNGRB.GOV.I){}(PETITIONER) TRINATH(TRINATH@SOLARISLEGAL.IN, MAIL@HANDOOANDHANDOO.COM, SINGH.SHIVALAKSHMI@GMAIL.COM){}(PETITIONER) PRERNA KOHLI(ZEUS@ZEUS.FIRM.IN)(1141733090)(RESPONDENT)		
33	W.P.(C)-3462/2023 CM APPL. 13380/2023	MANISHA GUPTA & ORS. V/s UNION OF INDIA & ORS.	YOGESH BHARDWAJ, MOHIT KUMAR AULUCK, JYOTI KASHYAP	
		OTHER DETAILS OF ADVOCATES: YOGESH BHARDWAJ(){(9958849223)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) INDER DEVAI(INDERPRAKASH21@GMAIL.COM){}(RESPONDENT) MOHIT KUMAR AULUCK(MOHITAULUCK@GMAIL.COM)(9999903936)(RESPONDENT) JYOTI KASHYAP(JYOTIKASHYAP23002@GMAIL.COM)(9368985121)(RESPONDENT)		

34	W.P.(C)-8330/2023 CM APPL. 31894/2023 CM APPL. 21683/2024 CM APPL. 69119/2024	RAMA GERA V/s DIVISIONAL COMMISSIONER DELHI & ORS.	NIDHI MITTAL, AMAN MEHTA, NIDHI MITTAL, ROHIT ANIL RATHI, AMAN MEHTA	
		OTHER DETAILS OF ADVOCATES: NIDHI MITTAL(NIDHI.MITTAL10405@GMAIL.COM)(8447971163)(PETITIONER) SANGITA (DIVCOM@NIC.IN, SANGITAGERA6@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9013851550)(RESPONDENT) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) AMAN MEHTA, ROHIT RATHI, SAMEER(AMANMEHTA@MSN.COM, ROHITRATHIOFFICE@GMAIL.COM, SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT) AMAN MEHTA AND ASSOCIATES(AMANMEHTA@MSN.COM)(9818023754)(RESPONDENT) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(0)(RESPONDENT) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) AMAN MEHTA(AMANMEHTA@MSN.COM)(9818023754)(RESPONDENT)		
35	W.P.(C)-10895/2023 CM APPL. 60224/2023 CM APPL. 74501/2024	ASHOK MITTAL V/s UNION OF INDIA	SANDEEP MITTAL, RAVINDER KUMAR ANAND, RASHIKA CHOPRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP MITTAL(CAPTAIN_MITTAL@HOTMAIL.COM)(981000569)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAVINDER KUMAR ANAND(DRRKANAND15852@GMAIL.COM)(9810036104)(PETITIONER) DELHI HIGH COURT(DELHIHIGHCOURT@NIC.IN)()(PETITIONER) CAPTAIN MITTAL(CAPTAIN_MITTAL@HOTMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PMALAW(COURTCLERK.PMALAW@GMAIL.COM)()(RESPONDENT) PMALAW(CONTACT.PMALAW@GMAIL.COM)()(RESPONDENT) DR RAVINDER KUMAR ANAND(DRRKANAND15852@GMAIL.COM)(9810036104)(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANDEEP MITTAL(CAPTAIN_MITTAL@HOTMAIL.COM)(9810005698)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIPULAGER(VIPULAGR.OFFICE@GMAIL.COM)(0)(RESPONDENT) RASHIKA CHOPRA(RASHIKAC73@GMAIL.COM)(9811917774)(PETITIONER)		
36	W.P.(C)-11089/2023 CM APPL. 43049/2023	JAYANTKUMAR CHANDUBHAI PATEL V/s UNION OF INDIA & ANR.	ABHISHEK SHARMA, DHIR AND DHIR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHARMA(ABHISHARMA1107@GMAIL.COM)(8826752352)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ()()(PETITIONER)		
37	W.P.(C)-11525/2023	MS X V/s HIGH COURT OF DELHI & ORS.	ARJUN HARKAULI	
		OTHER DETAILS OF ADVOCATES: ARJUN HARKAULI(ARJUNHARKAULI@AHCHAMBERS.COM)(9818072418)(PETITIONER) ANU(ANU@BAGAI.CO.IN, SERVICEDESK-NIC@NIC.IN, WEBMASTER@INDIANKANOON.COM)()(RESPONDENT) LEGAL DATA(LEGALDATA.IN@GMAIL.COM, HELLO@VLEX.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
38	W.P.(C)-12236/2023 CM APPL. 48096/2023	JAMIA MILLIA ISLAMIA V/s NATIONAL COMMISSION FOR SCHEDULED CASTES & ANR.	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(PETITIONER) NATIONAL COMMISSION FOR SCHEDULE CASTES(SECRETARY-NCSC@NIC.IN, SINGHRN78@GMAIL.COM, RITUBHARDWAJ@GMAIL.COM)(7859804942)(RESPONDENT)		
39	W.P.(C)-13127/2023 CM APPL. 15766/2024	VIVEK KHANNA & ORS. V/s UNION OF INDIA & ORS.	PRATYUSH PRASANNA, PUSHPENDRA SINGH BHADORIYA, SHADMAN AHMED SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: GUNEET SIDHU(GUNEETSINGHSIDHU@GMAIL.COM)(8283818896)(PETITIONER) MCA, SPAZE(RD.NORTH@MCA.GOV.IN, ROC.DELHI@MCA.GOV.IN, SECRETARIAL@SPACE.IN)()(RESPONDENT) SHADMAN AHMED SIDDIQUI(ADV.SHADMAN@GMAIL.COM)(8802612237)(RESPONDENT)		
40	CM APPL. 16746/2025 In W.P.(C)-13668/2023	PRASHANT V/s UNION OF INDIA AND ORS.	PRASHANT, RAMNEEK MISHRA, RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES:		

		PRASHANT KUMAR(PRASHANTSHARMA053@GMAIL.COM)(9899609393)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PRASHANT(PRASHANTSHARMA053@GMAIL.COM)(9899609393)(PETITIONER) UNION OF INDIA, INDIAN SHOOTING, UPSRA(UOIDHC@GMAIL.COM, INDIANSHOOTING@GMAIL.COM, UPSRA_1@HOTMAIL.COM)()(RESPONDENT) RAMNEEK MISHRA()(9811945115)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, AVSRATHORE@GMAIL.COM, OFFICEOFBALENDU@GMAIL.COM)(0)(RESPONDENT) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(PETITIONER)	
41	W.P.(C)-14209/2023	V.S. RAJEEV & ORS. V/s CHIEF POST MASTER GENERAL, (FS) & ORS.	ATUL NAGARAJAN, ATUL NAGARAJAN
		OTHER DETAILS OF ADVOCATES: ATUL T.N.(ATUL@ATULNAGARAJAN.IN)(9811169087)(PETITIONER) CHIEF POST MASTER GENERAL (FS) (PMG_KARBG@INDIAPOST.GOV.IN, HKGARG.CO@GMAIL.COM)()(RESPONDENT) ATUL NAGARAJAN(ATUL@ATULNAGARAJAN.IN)(9811169087)(PETITIONER)	
42	W.P.(C)-430/2024	RAHUL BANSAL V/s MAHARASTRA POLICE AND ANOTHER	SHARDA, CHARU SACHDEV
		OTHER DETAILS OF ADVOCATES: SHARDA GARG AND ASSOCIATES(ADV.SHARDAGARG@GMAIL.COM)(9899355811)(PETITIONER) SHARDA GARG AND ASSOCIATES(ADV.SHARDAGARG@GMAIL.COM)(9899355811)(PETITIONER) PS DAHISAR MUM(PS.DAHISAR.MUM@MAHAPOLICE.GOV.IN)()(RESPONDENT) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)()(RESPONDENT) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)()(RESPONDENT) PS DAHISAR(PS.DAHISAR.MUM@MAHAPOLICE.GOV.IN)()(RESPONDENT) CHARU SACHDEV(CHARUSACHDEV@GMAIL.COM)(9899635146)(PETITIONER)	
43	CM APPL. 37163/2024(CM For Restoration) CM APPL. 37164/2024 In W.P.(C)-2258/2024(Disposed off case)	SHREE GANDHI ASHRAM V/s SHRI ANIL SANKHWAL & ANR.	PRADEEP KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES: ASHISH UPADHAYAY AND ASSOCIATES(ASHISHUPADHAYAY@GMAIL.COM)(9811215280)(PETITIONER) ANIL (ANIL@JHJEWELLERS.COM, SETHI_AMIT_70@YAHOO.COM)()(RESPONDENT) ASHISH UPADHYAY & ASSOCIATES(PM18289@GMAIL.COM)(9811215280)(PETITIONER) ASHISH UPADHYAY & ASSOCIATES(UPADHAYAYLAWCHAMBERS@GMAIL.COM)(9811215280)(PETITIONER) AMIT SETHI, SGA CHANDANI CHOWK(SETHI_AMIT_70@YAHOO.COM, SGACHANDANICHOWK@GMAIL.COM)(0)(RESPONDENT)	
44	W.P.(C)-2852/2024 CM APPL. 11743/2024	MEENA SHARMA V/s INDIAN OIL CORPORATION LTD	UMESH CHANDRA SHARMA, RAJIV SHUKLA
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) INDIAN OIL CORPORATION LTD(RSTULSI@INDIANOIL.IN, MANMOHANKALRA@HOTMAIL.COM)()(RESPONDENT) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT)	
45	W.P.(C)-4584/2024	SH.HARBANS LAL DHINGRA V/s DEPARTMENT OF FINANCIAL SERVICES AND OTHERS & ORS.	SUNIL KUMAR, ABHISHEK NANDA
		OTHER DETAILS OF ADVOCATES: MAHMOOD HASAN()(9810756377)(PETITIONER) ATIF SUHRAWARDY AND PANKAJ KUMAR()(9810057636)(PETITIONER) INSURANCE REGULATORY AND DEVELOPMENT(BIMALOKPAL.DELHI@CIOINS.CO.IN, IRDA@IRDAI.GOV.IN, ANUJ.GULATI@CAREINSURANCE.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)	
46	W.P.(C)-10004/2024 CM APPL. 40958/2024	MS SOPAN PROJECTS V/s SUB DIVISIONAL MAGISTRATE HAUZ KHAZ & ANR.	SIDDHARTH SACHAR
		OTHER DETAILS OF ADVOCATES: VADLAMANI SESHAGIRI AND SIDDHARTH SACHAR(SIDDHARTHWORK24@GMAIL.COM)(8587809030)(PETITIONER) SUB DIVISIONALMAGISTRATE(HOUZKHAZSDM@NIC.IN, CHANAKYASDM@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
47	W.P.(C)-10948/2024 CM APPL. 45119/2024	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSOCIATION OF INDIA NCR (CREDAI NCR) V/s COMPETITION COMMISSION OF INDIA & ORS.	KNM & PARTNERS, LAW OFFICES, SHEKHAR RAJ SHARMA
		OTHER DETAILS OF ADVOCATES: VIJAY NAIR AND MANORANJAN SHARMA(MSHARMA@KNM.IN)(9717591156)(PETITIONER)	

		CCI (CCI-CHAIRMAN@NIC.IN, SECY@CCI.GOV.IN, FCTCP@HRY.NIC.IN, TCPHARYANA7@GMAIL.COM)(0)(RESPONDENT) SHEKHAR RAJ SHARMA(SHEKHAR@SRSLEGAL.ORG,SRS3150@GMAIL.COM)(9873950163)(RESPONDENT) SHEKHAR RAJ SHARMA(SHEKHAR@SRSLEGAL.ORG,SRS3150@GMAIL.COM)(9873950163)(RESPONDENT)		
48	W.P.(C)-12145/2024	GURDIP SINGH V/s SUB DIVISIONAL MAGISTRATE & ORS.	AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
49	W.P.(C)-13083/2024	PUNJ LLOYD LIMITED V/s UNION OF INDIA & ANR.	PARAG MAINI	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: PARAG MAINI, ABHIMANYU(PARAG.MAINI@AZBPARTNERS.COM, ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9810403224)(PETITIONER) PUNJ LLOYD LIMITED(MEHRA.ASHWINI@GMAIL.COM, LQ.PUNJ@IN.GT.COM)(0)(PETITIONER) UNION OF INDIA, GAIL INDIA LTD.(UOIHDC@GMAIL.COM, SINGH.PK@NIC.IN, MAHESH.AGARWAL@GAIL.CO.IN)(1123384193)(RESPONDENT) GAIL (MKKATARIA@GAIL.CO.IN, AK.JHA2@GAIL.COM, GANAPATHI.NL@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(JSECOORD-DOE@GOV.IN)(0)(RESPONDENT)		
50	W.P.(C)-13533/2024 CM APPL. 56608/2024	OM WATI & ORS. V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ANR.	PRANAV SARTHI	
		OTHER DETAILS OF ADVOCATES: PRANAV SARTHI(PRANAVSARTHI@GMAIL.COM)(8826457307)(PETITIONER) DELHI URBAN SHELTER IMPROVEMENT BOARD AND ANR.(PRAVINDERCHAUCHAN.ADV@GMAIL.COM , GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
51	W.P.(C)-156/2025	TANISHI GUPTA, REPRESENTED BY MR KUMAR RITESH RANJAN V/s UNION OF INDIA AND ORS	DHANUR DHARSINGH RANA	
		OTHER DETAILS OF ADVOCATES: DHANUR DHAR SINGH RANA(DHANURDHARSINGHRANA@GMAIL.COM)(9461076074)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
52	CM APPL. 6956/2025 REVIEW PET. 59/2025 In W.P.(C)-565/2025(Disposed off case)	MS. URMI RANA & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	ASHWINI KUMAR, VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: ASHWINI KUMAR(LAW8INDIA@GMAIL.COM)(8588870612)(PETITIONER) SANTOSH KUMAR TRIPATHI, DHC(STANDINGCOUNSELGNCTD@GMAIL.COM, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868250806)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) ASHWINI(LAW8INDIA@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(0)(RESPONDENT)		
53	W.P.(C)-2837/2025 CM APPL. 13441/2025	NTPC LIMITED, UNCHAHAR V/s UNION OF INDIA, THROUGH MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE & ORS.	ADARSH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ADARSH TRIPATHI & VIKRAM SINGH BAID(ADARSHT912003@GMAIL.COM)(9090416535)(PETITIONER) SECY -MOEF, PSEC FOREST, PCCF, UNION OF INDIA(SECY-MOEF@NIC.IN, PSECFORREST-UP@NIC.IN, PCCF-UP@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
54	W.P.(C)-2906/2025 CM APPL. 13818/2025	AKASH SINGHAL V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	SWAPNIL GUPTA	
		OTHER DETAILS OF ADVOCATES: CAPITAL LAW CHAMBERS(CONTACT@CAPITALLAW.IN)(9871988051)(PETITIONER) IBBI(RA.IRP@IBBI.GOV.IN, LEGAL.PROCEEDING@IBBI.GOV.IN)(0)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
55	W.P.(C)-3928/2021 CM APPL. 11801/2021 WITH W.P.(C) 4290/2021 W.P.(C) 4449/2021 W.P.(C) 4459/2021 W.P.(C) 4492/2021 W.P.(C) 4664/2021	SANJAY SOOD V/s ENFORCEMENT DIRECTORATE, ADJUDICATING AUTHORITY, THROUGH ITS SPECIAL DIRECTOR (CENTRAL REGION), MR. VIVEK WADEKAR	ANIRUDDHA SRIKANT DESHMUKH	
		OTHER DETAILS OF ADVOCATES:		
56	W.P.(C)-4290/2021 CM APPL. 13046/2021	ARUN KAPOOR V/s ENFORCEMENT DIRECTORATE, AJUDICATING AUTHORITY, THROUGH SPECIAL DIRECTOR (CENTRAL REGION), MR VIVEK WADEKAR	ANIRUDDHA SRIKANT DESHMUKH	
		OTHER DETAILS OF ADVOCATES: ARUN KAPOOR(ARUN55.KAPOOR@GMAIL.COM)(9811052144)(RESPONDENT) ARUN KAPOOR(ARUN55.KAPOOR@GMAIL.COM)(9811052144)(RESPONDENT) ARUN KAPOOR(ARUN55.KAPOOR@GMAIL.COM)(9811052144)(RESPONDENT) ANIRUDDHADESHMUKH(CHAMBERS.DESHMUKH@GMAIL.COM)(9971633944)(PETITIONER) PRATEEK CHADHA (PRATEEK@PKCHAMBERS.COM, D.ANIRUDDHA@YAHOO.COM)(9871588144)(PETITIONER) ENFORCEMENT DIRECTORATE, AJUDICATING AUTHORITY, THROUGH SPECIAL DIRECTOR (CENTRAL REGION), MR VIVEK WADEKAR(JP.MISHRA60@GOV.IN)(1123210692)(PETITIONER) ENFORCEMENT DIRECTORATE, AJUDICATING AUTHORITY, THROUGH SPECIAL DIRECTOR (CENTRAL REGION), MR VIVEK WADEKAR(JP.MISHRA60@GOV.IN)(1123210692)(PETITIONER) ENFORCEMENT DIRECTORATE, AJUDICATING AUTHORITY, THROUGH SPECIAL DIRECTOR (CENTRAL REGION), MR VIVEK WADEKAR(JP.MISHRA60@GOV.IN)(1123210692)(PETITIONER) DHRUV SOOD(SOOD.DHRUV@GMAIL.COM)(RESPONDENT)		
57	W.P.(C)-4664/2021 CM APPL. 14327/2021	PRAKASH LAL KAPUR V/s ENFORCEMENT DIRECTORATE ADJUDICATING AUTHORITY	LZAFEER AHMAD B.F., RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
58	W.P.(C)-9667/2021 CM APPL. 29836/2021 WITH W.P.(C) 10248/2021 W.P.(C) 11613/2021	J.P. MORGAN INDIA PRIVATE LIMITED V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	AJOY ROY, AJOY ROY	
		OTHER DETAILS OF ADVOCATES:		
59	W.P.(C)-10248/2021 CM APPL. 31585/2021	INDIA PROPERTY MAURITIUS COMPANY II V/s DIRECTORATE OF ENFORCEMENT, THROUGH SH. RAKESH KUMAR MEENA, ASSISTANT DIRECTOR & ANR.	ANURAG TANDON, ANURAG TANDON	
		OTHER DETAILS OF ADVOCATES: BHARUCHA ANDPARTNERS(ANURAG.TANDON@BHARUCHA.IN)(8800153786)(PETITIONER) RAKESH MEENA(RAKESH.MEENA@NIC.IN)(RESPONDENT)		
60	W.P.(C)-11613/2021 CM APPL. 35906/2021 CM APPL. 35907/2021 CM APPL. 35908/2021 WITH W.P.(C) 9681/2021	ANIL KUMAR SHARMA & ANR. V/s SPECXIAL DIRECTOR, DIRECTORATE ENFORCEMENT & ANR.	MANOJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
61	W.P.(C)-9681/2021 CM APPL. 29865/2021	J.P. MORGAN INDIA PRIVATE LIMITED V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	AJOY ROY, AJOY ROY	
		OTHER DETAILS OF ADVOCATES:		
62	W.P.(C)-10394/2021 CM APPL. 31985/2021	HRUSHIKESH KAR V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	AJOY ROY, AJOY ROY	
		OTHER DETAILS OF ADVOCATES:		
63	W.P.(C)-10444/2021 CM APPL. 32104/2021	GUNJAN BAHL V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	AJOY ROY, AJOY ROY	

		OTHER DETAILS OF ADVOCATES:		
64	W.P.(C)-10447/2021 CM APPL. 32113/2021	HRUSHIKESH KAR V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	AJOY ROY, AJOY ROY	
		OTHER DETAILS OF ADVOCATES:		
65	W.P.(C)-10454/2021 CM APPL. 32196/2021	CHANAKYA CHAKRAVARTI V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	AJOY ROY, AJOY ROY	
		OTHER DETAILS OF ADVOCATES:		
66	W.P.(C)-11611/2021 CM APPL. 35901/2021 WITH W.P.(C) 9681/2021	ANIL KUMAR SHARMA & ANR. V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFOCREMENT & ANR.	MANOJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-13200/2021 CM APPL. 41662/2021 CM APPL. 41664/2021 CM APPL. 41665/2021 WITH W.P.(C) 13493/2021	AJAY KUMAR V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT, FOREIGN EXCHANGE MANAGEMENT ACT,1999 & ANR.	PAWAN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: RAJESH ANAND(TCLO.INDIA@GMAIL.COM){9899402429}(PETITIONER) CGSC(CGSC461@GMAIL.COM){}(RESPONDENT)		
68	W.P.(C)-13493/2021 CM APPL. 42560/2021 WITH W.P.(C) 13200/2021	CHANDER PRAKASH WADHWA V/s SPECIAL DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR.	MANU K GIRI, RAJEEV AHUJA	
		OTHER DETAILS OF ADVOCATES: RAJEEV AHUJA(RAJEEV.AHUJA@AHUJALEGAL.COM){9958622994}(PETITIONER)		
69	W.P.(C)-13896/2021 CM APPL. 43866/2021	ASHISH JAIN V/s SPECIAL DIRECTOR (CR), DIRECTORATE OF ENFORCEMENT	ADITYA JAIN	
		OTHER DETAILS OF ADVOCATES:		
70	W.P.(C)-940/2022 CM APPL. 2708/2022 CM APPL. 59395/2023 WITH W.P.(C) 1012/2022 W.P.(C) 1014/2022	ATUL MITTAL V/s SPECIAL DIRECTOR (CR) DIRECTORATE OF ENFORCEMENT	ADITYA JAIN	
		OTHER DETAILS OF ADVOCATES: ADITYA JAIN(ADITYAJAIN23@GMAIL.COM){9811506620}(PETITIONER) RAKESH MEENA(RAKESH.MEENA@NIC.IN){}(RESPONDENT) ADITYA JAIN(ADITYAJAIN23@GMAIL.COM){9811506620}(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM){}(RESPONDENT)		
71	W.P.(C)-1012/2022 CM APPL. 2874/2022 CM APPL. 59397/2023	VIVEK MITTAL V/s DIRECTORATE OF ENFORCEMENT THROUGH SPECIAL DIRECTOR (CR)	ADITYA JAIN	
		OTHER DETAILS OF ADVOCATES: ADITYA JAIN(){9811506620}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){9013851550}(RESPONDENT) RAKESH MEENA(RAKESH.MEENA@NIC.IN){}(RESPONDENT) ADIYA JAIN(ADITYAJAIN23@GMAIL.COM){9811506620}(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM')(){RESPONDENT)		
72	W.P.(C)-1014/2022 CM APPL. 2877/2022 CM APPL. 59401/2023	CHANDAN KUMAR V/s SPECIAL DIRECTOR (CR) DIRECTORATE OF ENFORCEMENT	ADITYA JAIN	
		OTHER DETAILS OF ADVOCATES: ADITYA JAIN(ADITYAJAIN23@GMAIL.COM){9811506620}(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM){}(RESPONDENT)		
FOR FINAL HEARING				
73	W.P.(C)-4278/2021	M/S. G.S. BHAMRA AND SONS V/s DELHI STATE INDUSTRIAL AND INFRASRTUCTURAL DEVELOPMENT CORPORATION LTD.	J.M. KALIA	

		OTHER DETAILS OF ADVOCATES: J M KALIA AND CO(JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER) ANUSALWAN(ANUSALWAN@GMAIL.COM)()(RESPONDENT)		
FOR COMPLIANCE				
74	W.P.(C)-18034/2024(Disposed off case)	PRIYA MISHRA AND ORS. V/s MANISH KUMAR UPADHYAY AND ANR	AMIT SAXENA	
		OTHER DETAILS OF ADVOCATES: AMIT SAXENA AND ASSOCIATES(ASNOTICES@GMAIL.COM)(9811360525)(PETITIONER) MANISH KUMAR UPADHYAY(MU82289@GMAIL.COM, SIDHARTH@IDHARTHJOSHI.COM)(0)(RESPONDENT)		
FOR FINAL HEARING (CONNECTED)				
75	W.P.(C)-2030/2022 CM APPL. 5798/2022 CM APPL. 16424/2022	RAJIV AGGARWAL V/s UNION OF INDIA & ORS.	M SUFIAN SIDDIQUI, ABHISHEK KAUSHIK	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ABHISHEK KAUSHIK(AKROY)(9953937934)(PETITIONER) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)()(RESPONDENT)		
76	W.P.(C)-3673/2022 CM APPL. 32113/2022	SHAHAN OVERSEAS LIMITED V/s UNION OF INDIA & ORS.	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@OUTLOOK.IN)()(RESPONDENT) RAJIV(RAJIVAGGL@YAHOO.COM)()(RESPONDENT)		
77	W.P.(C)-3675/2022 CM APPL. 10895/2022 CM APPL. 28427/2022	VERENE PACKAGING LLP V/s UNION OF INDIA & ORS.	M SUFIAN SIDDIQUI, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@OUTLOOK.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
78	W.P.(C)-3676/2022 CM APPL. 10897/2022 CM APPL. 28428/2022	RAM NIWAS RAJIV KUMAR V/s UNION OF INDIA & ORS.	M SUFIAN SIDDIQUI, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@OUTLOOK.IN)()(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
79	W.P.(C)-3680/2022 CM APPL. 10914/2022 CM APPL. 28429/2022 CM APPL. 12632/2025	GLOBALAGRO CORPORATION PVT LTD V/s UNION OF INDIA & ORS.	M SUFIAN SIDDIQUI, YASHASWI SK CHOCKSEY	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9871527099)(PETITIONER) M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@OUTLOOK.IN)()(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
80	W.P.(C)-8012/2022 CM APPL. 24362/2022 CM APPL. 12631/2025	SH. ANISH MITTAL V/s UNION OF INDIA & ORS.	ACHIN MITTAL, YASHASWI SK CHOCKSEY	
		OTHER DETAILS OF ADVOCATES: ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) THE CENTRAL BUREAU OF NARCOTICS(NARCOMM@CBN.NIC.IN)()(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) YASHASWI SK CHOCKSEY(ADV.YASHSKC@GMAIL.COM)(9999709988)(RESPONDENT) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(0)(RESPONDENT)		
81	W.P.(C)-13206/2022 CM APPL. 39950/2022 CM APPL. 12628/2025 WITH W.P.(C) 3597/2022 W.P.(C) 8012/2022	MADHUR PROPERTIES LTD V/s UNION OF INDIA & ORS.	GAURAV BARATHI, YASHASWI SK CHOCKSEY	
		OTHER DETAILS OF ADVOCATES: GAURAV BARATHI(GBARATHI@GLALAW.COM)(9810526981)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CENTRAL BUREAU OF NARCOTICS(NARCOMMR@CBN.NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) YASHWASWI SK CHOCKSEY(ADV.YASHSKC@GMAIL.COM)(9999709988)(RESPONDENT) GBA RATHI(GBARATHI@GLALAW.COM)(0)(RESPONDENT)		
82	W.P.(C)-13286/2022 CM APPL. 40287/2022 CM APPL. 12630/2025	ASSOCIATION OF POPPY SEEDS IMPORTERS, THROUGH ITS AUTHORISED SIGNATORY V/s UNION OF INDIA, THROUGH SECRETARY, MINISTRY OF FINANCE & ANR.	DAMINI CHAWLA, YASHASWI SK CHOCKSEY	
		OTHER DETAILS OF ADVOCATES: DAMINI CHAWLA(DAMINICHAWLA01@GMAIL.COM)(9953986249)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(233)(RESPONDENT) UNION BANK OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) YASHASWI SK CHOCKSEY AND ANKIT SINGH(0)(9999709988)(RESPONDENT)		
83	W.P.(C)-14397/2022 CM APPL. 43965/2022 CM APPL. 12677/2025	ASTRA MANAGEMENT SERVICES PVT LTD V/s UNION OF INDIA AND ORS	KARTIK BHAGAT, YASHASWI SK CHOCKSEY	
		OTHER DETAILS OF ADVOCATES: MUSKAN ARORA(ARORAMUSKAN894@GMAIL.COM)(8826865556)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@OUTLOOK.IN)(9717025453)(RESPONDENT) DIRNC(DIRNC-DOR@NIC.IN, NARCOMMR@CBN.NIC.IN, MOS.ML@MEA.GOV.IN)(9717025453)(RESPONDENT) UNION BANK OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) YASHASWI SK CHOCKSEY AND ANKIT SINGH(0)(9999709988)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-446/2025 CRL.M.A. 3188/2025	ARSHADUDDIN AHMAD @ ARSHAD AHMAD V/s NARCOTICS CONTROL BUREAU	NAVEEN PANWAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (ADV.NPANWAR@GMAIL.COM)(9990206703)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/50/DZU/2023) BAIL APPLN. 4177/2024 FILED BY ARSHAD AHMAD (DISPOSED ON : 2024-12-02) P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/50/DZU/2023)
BAIL				
2	CRL.M.A. 38034/2024 CRL.M.A. 38035/2024 In BAIL APPLN.- 2441/2024(Disposed off case)	SANGEETA V/s STATE OF NCT OF DELHI	TARUN VERMA, SARBJIT SHARMA, GAURAV BHARADWAJ	
	WITH BAIL APPLN. 2450/2024	OTHER DETAILS OF ADVOCATES: TARUN VERMA(CSTARUNVERMA@GMAIL.COM)(9871495838)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARBJIT SHARMA (DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV BHARADWAJ(GAURAVINTERPRO@GMAIL.COM)(9871343205)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-310/2024) BAIL APPLN. 2450/2024 FILED BY RAJ KUMAR GOYAL (DISPOSED ON : 2024-12-12) P.S.-FIR NO. :(MOTI NAGAR-310/2024)
3	CRL.M.A. 38032/2024 CRL.M.A. 38033/2024 In BAIL APPLN.- 2450/2024(Disposed off case)	RAJ KUMAR GOYAL V/s STATE OF NCT OF DELHI	TARUN VERMA, SARBJIT SHARMA, SARBJIT SHARMA, GAURAV BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: TARUN VERMA (CSTARUNVERMA@GMAIL.COM)(9871495838)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) GAURAV BHARADWAJ(GAURAVINTERPRO@GMAIL.COM)(9871343205)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-310/2024) BAIL APPLN. 2441/2024 FILED BY SANGEETA (DISPOSED ON : 2024-12-12) P.S.-FIR NO. :(MOTI NAGAR-310/2024)
4	BAIL APPLN.-2981/2024	OM SINGH V/s STATE (NCT OF DELHI)	KARTICKAY MATHUR	
		OTHER DETAILS OF ADVOCATES: KARTICKAY MATHUR(KARYICKAY7@GMAIL.COM)(9899036093)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-282/2020) BAIL APPLN. 321/2025 FILED BY PARMOD (D. OF HEARING : 2025-04-14)

				P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-282/2020)
5	BAIL APPLN.-663/2025	DANISH ALI V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI(VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-305/2023) BAIL APPLN. 1481/2024 FILED BY DANISH ALI (DISPOSED ON : 2024-07-09) BAIL APPLN. 874/2025 FILED BY ASIF ALI (DISPOSED ON : 2025-03-05) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-305/2023)
6	BAIL APPLN.-866/2025	KARAN SHARMA @ BILLA V/s THE STATE (NCT OF DELHI)	TARUN GAHLOT	
		OTHER DETAILS OF ADVOCATES: TARUN GAHLOT AND ASSOCIATES(GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAHINDRA PARK-306/2024)
SUSPENSION OF SENTENCE				
7	CRL.M.(BAIL) 881/2016 In CRL.A.-413/2016 WITH CRL.A. 714/2016 CRL.A. 414/2016	R S RUNGTA V/s CENTRAL BUREAU OF INVESTIGATION	VIVEK CHIB, ANAND VARMA, NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: NISHANT MADAN(ADV.NISHANTMADAN@GMAIL.COM)(8860611287)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2013-E-0002) CRL.A. 414/2016 FILED BY R C RUNGTA (D. OF HEARING : 2025-04-07) CRL.A. 714/2016 FILED BY M/S. JHARKHAND ISPAT PRIVATE LIMITED (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CBI-219-2013-E-0002)
8	CRL.M.(BAIL) 882/2016 In CRL.A.-414/2016	R C RUNGTA V/s CENTRAL BUREAU OF INVESTIGATION	RAJIV MOHAN, ANAND VERMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2013-E-0002) CRL.A. 413/2016 FILED BY R S RUNGTA (D. OF HEARING : 2025-04-07) CRL.A. 714/2016 FILED BY M/S. JHARKHAND ISPAT PRIVATE LIMITED (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CBI-219-2013-E-0002)
9	CRL.A.-714/2016	M/S. JHARKHAND ISPAT PRIVATE LIMITED V/s CENTRAL BUREAU OF INVESTIGATION	RAJIV MOHAN & ABHIMANYU KAMPANI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2013-E-0002) CRL.A. 413/2016 FILED BY R S RUNGTA (D. OF HEARING : 2025-04-07) CRL.A. 414/2016 FILED BY R C RUNGTA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CBI-219-2013-E-0002)
10	CRL.M.(BAIL) 2159/2024 In CRL.A.-405/2020	SANJAY V/s STATE	SUMIT CHOUDHARY, NAGENDRA KASANA, NEERAJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SUMITCHOUDHARY(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(PETITIONER) SUMIT CHOUDHARY(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NEERAJ KUMAR JHA(NEERAJJHAADV@GMAIL.COM)(8825276304)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-636/2015) CRL.A. 579/2020 FILED BY SANJAY (DISPOSED ON : 2020-11-23) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-636/2015)
11	CRL.M.(BAIL) 1734/2023 In CRL.A.-255/2023	GANESH DASS V/s STATE (GNCT OF DELHI)	AMAN PANWAR (DHCLSC), KANHAIYA SINGHAL, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		AMAN PANWAR OFFICES(APLAW.DELHI@GMAIL.COM)(9999842901)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER)	:(GOVIND PURI-89/2016) CRL.M.C. 241/2018 FILED BY RINKU DAS (DISPOSED ON : 2018-01-17) P.S.-FIR NO. :(GOVIND PURI-89/2016)	
FRESH MATTERS & APPLICATIONS				
12	CRL.M.A. 35926/2024(CM For Restoration) In W.P.(CRL)-2261/2022(Disposed off case)	SUMIT KUMAR & ORS. V/s STATE OF NCT OF DELHI & ORS.	RADHIKA GOEL	
		OTHER DETAILS OF ADVOCATES: RADHIKA GOEL(ADVOCATERADHIKAGOEL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RADHIKA GOEL ()(9810045390)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
13	W.P.(CRL)-124/2025	MOHD RAFIQ V/s STATE GOVT. OF NCT OF DELHI AND ORS.	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: HEMANT GULATI (SETHIASSOCIATESDELHI@GMAIL.COM)(9958852527)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
14	CRL.A.-249/2020 WITH CRL.L.P. 376/2022	Y V/s STATE & ANR	MOHIT BANGWAL, RAJAT PRAKASH BHARTI	
		OTHER DETAILS OF ADVOCATES: MOHIT BANGWAL()(9711858646)(PETITIONER) RAJAT PRAKASH BHARTI(RAJAT.PRAKASH2@GMAIL.COM)(9871130460)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-253/2013) CRL.L.P. 376/2022 FILED BY STATE (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(GEETA COLONY-253/2013)
15	CRL.L.P.-376/2022 CRL.M.A. 14845/2022	STATE V/s NAVEEN PURI	MANJEET ARYA	
		OTHER DETAILS OF ADVOCATES: MANJEET ARYA(MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-253/2013) CRL.A. 249/2020 FILED BY Y (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(GEETA COLONY-253/2013)
16	CRL.A.-268/2020 CRL.M.A. 5389/2020	STATE V/s SAKIR	ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: ASHISH DUTTA()(9811180280)(PETITIONER)		P.S.-FIR NO. :(DARYA GANJ-267/2015)
17	CRL.M.A. 6014/2023 In CRL.A.-193/2023	HARBHAJAN SINGH V/s THE STATE (NCT) OF DELHI	VINOD KUMAR GOEL, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: GOEL ASSOCIATES(GOELADVOCATE@YAHOO.COM)(9818104560)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-598/2016)
18	CRL.A.-697/2023	GOVINDA @ BHURA V/s STATE OF NCT OF DELHI	GAYATRI NANDWANI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN DABAS(ADVGAYATRINANDWANI@GMAIL.COM)(9818281779)(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-756/2021)
19	CRL.A.-817/2023	SMT. PUSHPANJALI & ANR. V/s SH. GANGA SHARAN BHASKAR	MEENA JHA	
		OTHER DETAILS OF ADVOCATES: MEENA JHA(VIVEKAND.JHA197@GMAIL.COM)(9310533553)(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

20	CRL.A.-986/2023 WITH CRL.A. 987/2023 CRL.L.P. 398/2019	SHIV RAJ SINGH YADAV V/s SILENDER SINGH	MAHESH THAKUR	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.L.P.-398/2019	SHIV RAJ SINGH YADAV V/s SILENDER SINGH	MAHESH THAKUR, VISHAL BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: VISHAL BHATNAGAR(VISHALBHATNAGARADV@GMAIL.COM)(9313674756)(RESPONDENT)		
22	CRL.A.-987/2023 WITH CRL.L.P. 397/2019	SHIV RAJ SINGH YADAV V/s SILENDER SINGH	MAHESH THAKUR	
		OTHER DETAILS OF ADVOCATES:		
23	CRL.L.P.-367/2018(Disposed off case)	MANOJ KUMAR PANCHAL V/s MAHENDER KUMAR PANCHAL	VIPIN KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.L.P.-570/2018 CRL.M.A. 31204/2018	M/S INDIANBULLS HOUSING FINANCE LIMITED V/s STATE OF NCT OF DELHI & ANR	KANIKA AGNIHOTRI, VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: KANIKA AGNIHOTRI()(9818397418)(PETITIONER) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(PETITIONER)		
25	CRL.L.P.-648/2018	SANDEEP KUMAR V/s STATE OF NCT OF DELHI & ANR	MAHIPAL SINGH	
		OTHER DETAILS OF ADVOCATES: MAHIPAL SINGH()(9310008859)(PETITIONER)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-46/2012)
26	CRL.L.P.-754/2018	STATE V/s SUMIT	KEWAL SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: KEWAL SINGH AHUJA()(9871990556)(PETITIONER)		P.S.-FIR NO. :(RANHOLA-937/2014)
27	CRL.L.P.-80/2022 CRL.M.A. 2545/2022	STATE V/s MUNNA KUMAR	MEENAKSHI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-47/2015)
28	CRL.L.P.-155/2022	M/S SIKKA KWICK HANDLING P. LTD. V/s M/S APEX SEAIR INC. & ANR. & ORS.	JALAJ AGARWAL	
		OTHER DETAILS OF ADVOCATES: JALAJ AGARWAL(ADVOCATEJALAJ@GMAIL.COM)(9717124017)(PETITIONER)		
29	CRL.M.C.-147/2007	LAXMI JHA & ANR V/s STATE & ANR	MOHIT MATHUR, SHISHIR MATHUR, R.P.SHARMA, NAVIN SHARMA, M.N.DUDEJA, KUMAR HARSVARDHAN, RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER)		P.S.-FIR NO. :(UTTAM NAGAR-290/2002)
30	CRL.M.C.-2350/2020 CRL.M.A. 16560/2020 CRL.M.A. 14554/2021	MADHUBALA SHARMA & ORS. V/s STATE OF NCT OF DELHI & ORS.	AYUSH NEGI, AYUSH NEGI, AMIT TALWAR	
		OTHER DETAILS OF ADVOCATES: AYUSH NEGI(AYUSH.NEGI88@GMAIL.COM)(9654749220)(PETITIONER) AYUSH NEGI(AYUSH.NEGI88@GMAIL.COM)(9654749220)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AYUSH NEGI(AYUSHI.NEGI88@GMAIL.COM)(9654749220)(PETITIONER) KAPIL SHARMA(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AMIT TALWAR(TALWAR_AMIT@REDIFFMAIL.COM)(9911000928)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH-361/2019)
31	CRL.M.C.-2523/2020 CRL.M.A. 17847/2020 WITH CRL.M.C. 293/2021	M/S QURESHI MUTTON AND CHICKEN SHOP V/s THE STATE NCT OF DELHI & ANR.	M SUFIAN SIDDIQUI, NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: M/S QURESHI MUTTON AND CHICKEN SHOP(SAMIQURESHIGK2@GMAIL.COM)(9811593991)(RESPONDENT) MSIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER)		

		M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) THE STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) SANWAR MALIK(SANWARMALIK1@GMAIL.COM)(8800355203)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANWARMALIK(SANWARMALIK1@GMAIL.COM)(8800355203)(RESPONDENT) NITIN GOEL(ADVINITIN@HOTMAIL.COM)(9958617492)(RESPONDENT)		
32	CRL.M.C.-293/2021 CRL.M.A. 1521/2021	M/S QURESHI MUTTON AND CHICKEN SHOP V/s THE STATE NCT OF DELHI & ANR.	M SUFIAN SIDDIQUI, NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: M/S QURESHI MUTTON AND CHICKEN SHOP(SAMIQURESHIGK2@GMAIL.COM)(9811593991)(RESPONDENT) M SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) THE STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) SANWAR MALIK(SANWARMALIK1@GMAIL.COM)(8800355203)(PETITIONER) NITIN GOEL(ADVINITIN@HOTMAIL.COM)(9958617492)(RESPONDENT)		
33	CRL.M.C.-53/2025 CRL.M.A. 388/2025	DEEPAK KUMAR V/s DINESH GARG	DEEPAK KOHLI, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(KK_AD887@REDIFFMAIL.COM)(9311202122)(RESPONDENT)		
34	CRL.M.C.-206/2025 CRL.M.A. 1074/2025	THANIKA CHALAM & ORS. V/s STATE THROUGH PS HAZRAT NIZAMUDDIN & ANR.	ABHINAV HANSARAMAN	
		OTHER DETAILS OF ADVOCATES: CHITWAN SHARMA (CHITWANSHARMA1@GMAIL.COM)(9620234574)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMUDDIN-263/2018) BAIL APPLN. 2374/2019 FILED BY THANIKACHALAM (DISPOSED ON : 2019-10-14) P.S.-FIR NO. :(HAZARAT NIZAMUDDIN- 263/2018)
35	CRL.M.C.-736/2025 CRL.M.A. 3478/2025 WITH CRL.M.C. 737/2025 CRL.M.C. 746/2025 CRL.M.C. 747/2025	TANUJ GUPTA V/s RAHUL GOEL	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHANI (ISFAHANI.ASSOCIATE@GMAIL.COM)(9990067910)(PETITIONER)		
36	CRL.M.C.-737/2025 CRL.M.A. 3480/2025	TANUJ GUPTA V/s YOGESH GOEL	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) ISFAHNI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER)		
37	CRL.M.C.-746/2025 CRL.M.A. 3535/2025	MOHIT GUPTA V/s RAJESH GOEL	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER)		
38	CRL.M.C.-747/2025 CRL.M.A. 3541/2025	MOHIT GUPTA V/s ANITA DEVI	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHNI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9900067910)(PETITIONER) ISFAHANI (ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER)		
39	W.P.(CRL)-18/2022 CRL.M.A. 143/2022	NASEEM CHAUDHARY V/s STATE OF NCT & ORS.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-326/2014) BAIL APPLN. 2974/2018 FILED BY NASEEM CHAUDHARY (DISPOSED ON : 2019-01-30) BAIL APPLN. 366/2022 FILED BY NASEEM CHAUDHARY (DISPOSED ON : 2022-01-31) P.S.-FIR NO. :(JAMIA NAGAR-326/2014)

40	W.P.(CRL)-495/2022 CRL.M.A. 16010/2022 CRL.M.A. 19317/2023 WITH W.P.(CRL) 631/2022	SUNEEL SAHNI SINCE DECEASED THROUGH LRS & ANR. V/s UNION OF INDIA & ANR.	BIRENDER BHATT, HARSH SRIVASTAVA, TANNAVI SHARMA	
		OTHER DETAILS OF ADVOCATES: O P KHAITAN & CO. LEGAL(OPKHAITAHLLP@OPKHAITAN.COM)(7838076621)(PETITIONER) RAMADITYA TIWARI(RAMADITYA.TIWARI92@GMAIL.COM)()(PETITIONER) NILESH AJMERA(NEEL@PHOENIXDEVCONS.COM)(9329851000)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) TANNAVI SHARMA(ADVTANNAVISHARMA@GMAIL.COM)(9212221807)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) TANNAVI SHARMA (TANNAVI@ARSHDEEPSKHURANA.COM)(9212221807)(PETITIONER) RAMADITYA TIWARI (RAMADITYA.TIWARI92@GMAIL.COM)()(RESPONDENT) OPKHAITANLLP (OPKHAITANLLP@OPKHAITAN.COM)()(RESPONDENT) DIGPAUL ASSOCIATES (DIGAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
41	W.P.(CRL)-631/2022 CRL.M.A. 5421/2022 CRL.M.A. 16003/2022 WITH W.P.(CRL) 495/2022	UNION OF INDIA V/s NILESH AJMERA	AJAY DIGPAUL, HARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)(9811157265)(PETITIONER) YOGESH KUMAR(YOGESHWAR.DIGPAULASSOCIATES@GMAIL.COM)()(PETITIONER) KAMAL DIGPAUL(KAMALDIGPAUL@GMAIL.COM)()(RESPONDENT) MUKESH(MUKESH.DIGPAULASSOCIATES@GMAIL.COM)()(RESPONDENT) NEEL(NEEL@PHOENIXDEVCONS.COM)()(RESPONDENT) TANNAVI SHARMA(ADVTANNAVISHARMA@GMAIL.COM)(9212221807)(PETITIONER) ARSHDEEP SINGH KHURANA(ARSHDEEP@ARSHDEEPPKHURANA.COM)()(RESPONDENT) LALIT(LALIT@ARSHDEEPPKHURANA.COM)()(RESPONDENT) ARSHDEEP SINGH(ARSHDEEP.SK@GMAIL.COM)()(RESPONDENT)		
42	W.P.(CRL)-1595/2022 CRL.M.A. 13889/2022	AK INFOSYSTMES PRIVATE LIMITED V/s PDIT (INVESTIGATION) DELHI 1 & ANR.	NAVIN KUMAR	
		OTHER DETAILS OF ADVOCATES: AKJ LAW ASSOCIATES(CONTACTUS@AKJLAW.IN)(9999020047)(PETITIONER) PDIT (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
43	W.P.(CRL)-1660/2022 CRL.M.A. 14527/2022	CENTRAL BUREAU OF INVESTIGATION V/s UCO BANK THR. ZONAL MANAGER UCO BANK VIGILANCE DEPARTMENT ZONAL OFFICE NEW DELHI	PRAKARSH AIRAN, SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2016-E-0011) W.P.(CRL) 1542/2023 FILED BY MANDEEP KAUR DHILLON (D. OF HEARING : 2025-08-21) W.P.(CRL) 356/2025 FILED BY AMIT GUPTA & ANR. (D. OF HEARING : 2025-05-13) P.S.-FIR NO. :(CBI-BD1-2016-E-0011)
44	W.P.(CRL)-1837/2022 WITH W.P.(CRL) 2349/2022	DARSHAN SINGH V/s STATE OF GNCT OF DELHI	KRISHAN GOPAL	
		OTHER DETAILS OF ADVOCATES: KRISHAN GOPAL(KGCHHOKER5566@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAIDAN GARHI-178/2021)
45	W.P.(CRL)-2349/2022 CRL.M.A. 20464/2022 CRL.M.A. 20465/2022 CRL.M.A. 20494/2022	DARSHAN SINGH & ANR. V/s THE STATE (GOVT. OF NCT OF DELHI) AND ANR.	KRISHAN GOPAL	
		OTHER DETAILS OF ADVOCATES: KRISHAN GOPAL CHHOKAR(KGCHHOKER5566@GMAIL.COM)(9896030124)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-190/2021) BAIL APPLN. 2930/2021 FILED BY NAVEEN TANWAR (DISPOSED ON : 2021-08-27) P.S.-FIR NO. :(MAIDAN GARHI-190/2021)
46	W.P.(CRL)-2047/2022 CRL.M.A. 17716/2022	HARVINDER KAUR VAID V/s THE STATE & ANR.	ASHISH AGGARWAL, AJAY	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: O.P. FAIZI(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) HARVINDER KAUR VAID(HARVINDER.KAUR.RML@GMAIL.COM)(9868171550)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY (ADVOCATEAJAY48@GMAIL.COM)(9990900597)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-508/2022)
47	W.P.(CRL)-2380/2022(Disposed off case)	SUMIT @ VICKY V/s STATE	GAYATRI NANDWANI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI(ADVGAYATRINANDWANI@GMAIL.COM)(9818281779)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-210/2012) CRL.A. 956/2018 FILED BY SUMIT @ VICKY (DISPOSED ON : 2021-09-13) P.S.-FIR NO. :(CHHAWLA-210/2012)
48	W.P.(CRL)-2441/2022 CRL.M.A. 21346/2022	SMT. ASHU MEHTA (PRINCIPAL S.S. MOTA SINGH SCHOOL) V/s STATE (GOVERNMENT OF NCT OF DELHI) & ANR.	PUSHPINDER SINGH	
		OTHER DETAILS OF ADVOCATES: PUSHPINDER SINGH(NANDAPUSHPINDER@GMAIL.COM)(9015760666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
49	W.P.(CRL)-3113/2022	AIR ONE AVIATION PVT. LTD. V/s CENTRAL BUREAU OF INVESTIGATION	NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(OFFICE@NEEHANAGPAL.COM)(9810030834)(PETITIONER) MALAK BHATT(MALAK@MALAKBHATT.COM)()(PETITIONER) VISHVENDRA TOMAR(VISHVENDRA@NEEHANAGPAL.COM)(9810030834)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2018-A-0003) CRL.REV.P. 689/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-08-12) BAIL APPLN. 2273/2018 FILED BY SH. UPENDRA RAI (DISPOSED ON : 2019-01-07) CRL.M.C. 3238/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2018-09-04) CRL.REV.P. 285/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-09-04) P.S.-FIR NO. :(CBI-217-2018-A-0003)
50	W.P.(CRL)-453/2025 CRL.M.A. 4111/2025	ABHISHEK TEWATIA & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: CM SANGWAN (CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH-604/2024)
PART-HEARD MATTERS				
51	CRL.M.C.-5867/2022 CRL.M.A. 23041/2022 CRL.M.A. 7024/2023 CRL.M.A. 7026/2023 CRL.M.A. 1497/2025	ASSURANCE INTL LIMITED V/s STATE OF NCT OF DELHI & ANR.	KUSHAL KUMAR, DIVJOT SINGH BHATIA, V MOHINI	
		OTHER DETAILS OF ADVOCATES: KUSHAL KUMAR(KUSHAL.KUMAR@ERUDITELEGAL.ASIA)(9958724670)(PETITIONER) ASSURANCE INTL LIMITED(INFO@GOODYEARLUBRICANTS.IN)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJIT SINGH(AJITDASSAUTO@YAHOO.COM)()(RESPONDENT) HARSH AHUJA (KUSHAL.KUMAR@ERUDITELEGAL.ASIA)(9958724670)(PETITIONER) AJIT DASSAUTO (AJITDASSAUTO@YAHOO.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KUSHAL KUMAR(KUSHAL.KUMAR@ERUDITELEGAL.ASIA.)(9958724670)(PETITIONER) AKASHDEEP GUPTA(AKASHDEEP.GUPTA@ERUDITELRGAL.ASIA)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL MEENA (KUSHAL.KUMAR@ERUDITELGAL.ASIA.)(9958724670)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT) V MOHINI(REMFRYLITIGATIONS@REMFRY.COM)(8506906111)(PETITIONER)		P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-294/2022)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRCtHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM APPL. 2563/2024 CM APPL. 72609/2024 CM APPL. 72723/2024 In CONT.CAS(C)- 793/2022(Disposed off case)	RUCHI JAIN V/s ANUJ KUMAR JAIN	PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) ANUJ KUMAR JAIN(API.PKG@GMAIL.COM)(9911551516)(RESPONDENT) J K BHOLA (ADVJKBHOLA@GMAIL.COM)(9811211146)(RESPONDENT) PRABHJIT JAUHAR (PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) ANUJ (ANUJ_BHAI@YAHOO.COM)()(RESPONDENT) ANUJ (ANUJ10276@GMAIL.COM)()(RESPONDENT) ROSEMARY RAJU(ROSEMARYRAJU89@GMAIL.COM)(9582735814)(PETITIONER) ANUJ BHAI(ANUJ_BHAI@YAHOO.COM)(0)(RESPONDENT)		
2	CM APPL. 66697/2023(CM For Restoration) CM APPL. 13978/2024 In CONT.CAS(C)- 842/2022(Disposed off case)	MANISHA GOPAL V/s UTPAL GOPAL	ADAB SINGH KAPOOR, PRAVEEN SINGH	
		OTHER DETAILS OF ADVOCATES: ADAB SINGH KAPOOR & ASSOCIATES(OFFICE@ADABSINGHKAPOOR.COM)(9818073491)(PETITIONER) GOPAL(CAPTGOPAL@YAHOO.COM)()(RESPONDENT) ADAB SINGH KAPOOR (OFFICE@ADABSINGHKAPOOR.COM)(9818073491)(PETITIONER) UTPAL GOPAL(CAPTGOPAL@YAHOO.COM)()(RESPONDENT) ADAB SINGH KAPOOR (OFFICE@ADABSINGHKAPOOR.COM)(9818073491)(PETITIONER) UTPAL GOPAL (CAPTGOPAL@YAHOO.COM)()(RESPONDENT) PRAVEEN SINGH(IPRADVOCATES@GMAIL.COM)(9818232023)(PETITIONER)		
3	CM APPL. 64479/2024 In CONT.CAS(C)- 558/2023(Disposed off case)	SANGEETA DAS V/s JAGJIT SINGH & ORS.	JAGMINDER SINGH, SURINDER SINGH	
		OTHER DETAILS OF ADVOCATES: J S BEDI(ADVOCATEJSBEDI@GMAIL.COM)(9311958589)(PETITIONER) RAJOURI SINGH SABHA (RAJOURISINGHSABHA@GMAIL.COM)()(RESPONDENT) GNPS(GNPS_RG64@GMAIL.COM')()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SURINDER SINGH (ADVSURINDERSINGH@GMAIL.COM)(9212226354)(RESPONDENT)		

FOR COMPLIANCE				
4	CONT.CAS(C)-192/2024(Disposed off case)	BADSHAH ALI V/s SHRI GYANESH BHARTI & ORS.	VED PAL RANA, BEENASHAW NANDA SONI	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) BADSHAH ALI()(7053227775)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT)		
FOR ADMISSION				
5	CM APPL. 54434/2024 CM APPL. 54446/2024 In CONT.CAS(C)- 730/2024(Disposed off case)	GYAN PRAKASH V/s SUBHASISH PANDA	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: M K GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT)		
6	CONT.CAS(C)-1246/2024	NARENDER KUMAR V/s MS SHILPA SHINDE & ANR.	ARUN KUMAR PANWAR	
		OTHER DETAILS OF ADVOCATES: ARUN PANWAR(ADVOCATEARUNPANWAR@GMAIL.COM)(7827545811)(PETITIONER) SC(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) UDAY(UDAYTIWARY.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
7	CONT.CAS(C)-1294/2024 CM APPL. 47464/2024 CM APPL. 63632/2024	HITENDER SHOKEEN V/s JITENDER KUMAR SHOKEEN	BHUVNESHWAR TYAGI	
		OTHER DETAILS OF ADVOCATES: BHUVNESHWAR TYAGI(TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(PETITIONER) HITENDER SHOKKEN(HITENDERSHOKEEN@GMAIL.COM)(9911895599)(PETITIONER) JK(JBKS@YAHOO.COM)(0)(RESPONDENT)		
8	CONT.CAS(C)-1930/2024	SANTOSH DEVI V/s SUBHASISH PANDA	NAGENDER KUMAR VASHISHT	
		OTHER DETAILS OF ADVOCATES: NAGENDER VASHISHT(VASHISHTNAGENDER@GMAIL.COM)(9810196114)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
9	CONT.CAS(C)-889/2022	SALMAN KHAN V/s PRINCE KUMAR & ANR.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: MUMTAZ AHMAD (MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
10	CONT.CAS(C)-986/2022	RENU AHUJA V/s JATINDER KUMAR AHUJA	MOHD IRSHAD, MAHIMA DAYANI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MOHD IRSHAD(IRSHAD.MOHAMMED01@GMAIL.COM)(8826785667)(PETITIONER) JATINDER KUMAR(JATINDARKUMAR.AHUJA@GMAIL.COM)(9811263690)(RESPONDENT) MAHIMA DAYANI(MAHIMADAYANI@GMAIL.COM)(9999288071)(PETITIONER)		
11	CONT.CAS(C)-1054/2022	SUNEEL KUMAR TIKOO MISKEEN V/s AJIT SINGH THAKUR	SWARN KUMAR	
		OTHER DETAILS OF ADVOCATES: AMARTYASOURABH(AMARTYASOURAV1996@GMAIL.COM)(7667085100)(PETITIONER) AMARTYASOURABH(AMARTYASOURAV1996@GMAIL.COM)(7667085100)(PETITIONER) MATTA(MATTAAPHOTOSTAT@GMAIL.COM)()(RESPONDENT) MATTA(MATTAAPHOTOSTAT@GMAIL.COM)()(RESPONDENT) AJIT SINGH THAKUR(SDMSAKET@NIC.IN)(112953519)(RESPONDENT) AJIT SINGH(SDMSAKET@NIC.IN)(112953519)(RESPONDENT)		
12	CONT.CAS(C)-54/2023	SH. S.K. SARASWAT AND ORS. V/s SH. NARESH KUMAR AND ORS.	ANUJ KUMAR	
		OTHER DETAILS OF ADVOCATES: DEEPALI(SALIENTALAW@GMAIL.COM)(9999719592)(PETITIONER) HIMANSHU GUPTA(DIREDU@NIC.IN)()(RESPONDENT) PRAVEEN(DIRDELHI@MHA.GOV.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) MOAM(MOHAMMADMUQEEM@GMAIL.COM)()(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT)		

		JUGAL SINGH(DIRADMIN@NIC.IN){}(RESPONDENT) AVNISH(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) CS(CSDELHI@NIC.IN){}(RESPONDENT) SECY(SECYEDU@NIC.IN){}(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) R(SECYEDU@NIC.IN){}(RESPONDENT) DRDELHI(DIRDELHI@MHA.GOV.IN){}(RESPONDENT)		
13	CONT.CAS(C)-182/2023	HARPREET KAUR V/s AMARPREET SINGH NOW DECEASED AND ORS	VAIBHAV VATS	
		OTHER DETAILS OF ADVOCATES: VAIBHAV VATS(VAIBHAVVATS@HOTMAIL.COM)(9810330044)(PETITIONER) VAIBHAV VATS(VAIBHAVVATS@HOTMAIL.COM)(9810330044)(PETITIONER) HARPREET KAUR(HARKAR.SAINI78@GMAIL.COM){}(PETITIONER)		
14	CONT.CAS(C)-715/2023 CM APPL. 42304/2023 CM APPL. 42305/2023	THE ADMINISTRATOR, BASKETBALL FEDERATION OF INDIA, MR. JUSTICE P. KRISHNA BHAT RETD. V/s MR. K. GOVINDARAJ & ORS.	HIMANSHU YADAV, AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: DR AMAN HINGORANI(ADVOCATEHYADAV@GMAIL.COM){}(PETITIONER) DARPAN(DARPAN.ADVOCATE@GMAIL.COM){}(RESPONDENT) CHANDER MUKHI(CHANDERMUKHI@HOTMAIL.COM){}(RESPONDENT) KGRAJ(KGRAJ2008@YAHOO.COM){}(RESPONDENT) RAGHU SPORTS(RAGHUSPORTS@REDIFFMAIL.COM){}(RESPONDENT) RISHI AGRAWAL(RISHI@AGLAW.IN)(9599566339)(PETITIONER) RAJ(KGRAJ2008@YAHOO.COM){}(RESPONDENT) KS(KSBBA08@GMAIL.COM){}(RESPONDENT) MUKHI(CHANDERMUKHI@HOTMAIL.COM){}(RESPONDENT) RAGHU(RAGHUSPORTS@REDIFFMAIL.COM){}(RESPONDENT)		
15	CONT.CAS(C)-839/2023	ITS MY NAME PVT LTD V/s SH. SUNIL KUMAR SINHA (PR.ADDITIONAL DIRECTOR GENERAL, DRI) & ORS.	AKASH VERMA	
		OTHER DETAILS OF ADVOCATES: AKASH VERMA , ISHA ARORA(ADVAKASHVERMA1997@GMAIL.COM)(9899024915)(PETITIONER) PCCUSPREVENTIVE(PCCUSPREVENTIVE@GMAIL.COM){}(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM){}(RESPONDENT) ICEGATE(CUSCOMMADJ.DELHI@ICEGATE.GOV.IN){}(RESPONDENT) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM){}(RESPONDENT) DRIAD JUDICATION DELHI(DRIADJUDICATIONDELHI@GMAIL.COM){}(RESPONDENT) DRIHQRS(DRIHQRS@NIC.IN){}(RESPONDENT) CCUPREV(CCUPREV-CUSDEL@NIC.IN){}(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT)		
16	CONT.CAS(C)-931/2023	SMT. REKHA PATHAK V/s SHRI GYANESH BHARTI & ORS.	PRAVEEN KUMAR, SAMEER RAI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR , SURBHI SHARMA (LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) SDMC(COMMISSIONER-SDMC@MCD.NIC.IN){}(PETITIONER) MCD NAJAFGARH(MCDNAJAFGARH@GMAIL.COM){}(RESPONDENT) SAMEER RAI(ADVOCATESAMEERRAI@GMAIL.COM)(9990518890)(PETITIONER)		
17	CONT.CAS(C)-1029/2023	M/S KARINA FINCAP LTD V/s RUCHI SAWHNEY & ORS.	ANUJ ARORA	
		OTHER DETAILS OF ADVOCATES: ANUJ ARORA(ANUJARORAADV@GMAIL.COM)(9999238801)(PETITIONER)		
18	CONT.CAS(C)-1142/2023	ABUL FAZAL V/s SH. GYANESH BHARTI & ORS.	MOHD NAZIM	
		OTHER DETAILS OF ADVOCATES: MOHD NAZIM(){(9990282028)(PETITIONER)		
19	CONT.CAS(C)-1157/2023 CM APPL. 66184/2024 WITH W.P.(C) 15032/2022	RAJESH KUMAR V/s Y K SINHA CHIEF INFORMATION COMMISSIONER AND ORS	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL, MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) Y K SINHA(YK.SINHA@CIC.NIC.IN){}(RESPONDENT) BSCGSC(BSCGSC@GMAIL.COM){}(RESPONDENT) MJG SURAKSHA(MJGSURAKSHA@GMAIL.COM){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) RAJIV AGARWAL , MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SDEV KARAN(OFFICEOFSDDEVKARAN@GMAIL.COM){}(0)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.CGSC@GMAIL.COM){}(0)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM){}(0)(RESPONDENT)		

20	W.P.(C)-15032/2022 CM APPL. 46415/2022 WITH W.P.(C) 12003/2023	GAURAV SETHI AND ORS V/s CENTRAL INFORMATION COMMISSION AND ORS	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) O.P. SAXENA(SAXENAOP5@GMAIL.COM)(9810012444)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ACME EXCELLENT MANAGEMANT PVT. LTD.(DIRECTOR@AEMPL.IN)(9818990951)(RESPONDENT) PRATIMA SECURITY SERVICES(PRATMASECURSERVICES@GMAIL.COM)(9818152112)(RESPONDENT) KANIKA AEROMATICS PVT. LTD.(AEROMATICKANIKA@GMAIL.COM)(9450720980)(RESPONDENT)		
21	CONT.CAS(C)-1251/2023 CM APPL. 45515/2023	GITANJALI DASH V/s SOHAN LAL	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) KAMLESH KUMAR(KAMLESH.LEGALAID@GMAIL.COM){}(RESPONDENT)		
22	CONT.CAS(C)-1301/2023	M/S SHARMA VIDEOS V/s ANIL BANKA & ANR.	PAWAN RELEY, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) ANIL BANK(DCEAST@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
23	CONT.CAS(C)-1437/2023	ANSHUL ARYA V/s RAKESH CHHABRA	VIRENDRA SINGH, SALIM MUTAKIF, RANJAN NARULA	
		OTHER DETAILS OF ADVOCATES: VIRENDRA S CHAUDHARY(CHAUDHARY.VIRENDRA68@GMAIL.COM)(9313603320)(PETITIONER) RAKESH(RAKESH9205102602@GMAIL.COM){}(RESPONDENT) SALIM MUTAKIF (SALIM_ADV@HOTMAIL.COM)(9811195036)(RESPONDENT) RANJAN NARULA(LEGAL@RNAIP.COM)(7678644773)(PETITIONER)		
24	CONT.CAS(C)-1479/2023	SH. SACHIN SHARMA V/s MS. RACHNA MITTAL	KARAN DUA	
		OTHER DETAILS OF ADVOCATES: AMAN CHAWLA & KARAN DUA(AMANCHAWLA.P4@GMAIL.COM)(8076836899)(PETITIONER) ASHIM(ASHIM_SHRIDHAR@HOTMAIL.COM){}(RESPONDENT) VINOD(VINODADLO@GMAIL.COM){}(RESPONDENT)		
25	CONT.CAS(C)-1632/2023 CM APPL. 65576/2023	BHAIRAVI JHA V/s SANJEEV LALWANI , EX REGISTRAR, AIIMS, NEW DELHI AND ORS.	VISHAL ARUN MISHRA, ANAND VARMA, ANAND VARMA	
		OTHER DETAILS OF ADVOCATES: VISHAL ARUN MISHRA, HARSHITA, KHUSHHAL(VEERBHARATOFFICIAL@GMAIL.COM)(9005173714)(PETITIONER) SANJEEV(REG@AIIMS.AC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) AIIMS(REG@AIIMS.AC.IN){}(RESPONDENT) EXAMS(EXAMS.AC@GMAIL.COM){}(RESPONDENT) VISHAL ARUN MISHRA (VEERBHARATOFFICIAL@GMAIL.COM){}(PETITIONER) ANAND VARMA(ANAND@APTLEGAL.IN)(8527032123)(RESPONDENT) VISHAL ARUN(VEERBHARATOFFICIAL@GMAIL.COM){}(RESPONDENT) ANAND VARMA(DELHIOFFICE@APTLEGAL.IN)(9999659395)(RESPONDENT)		
26	CONT.CAS(C)-1798/2023	RAJESH MEHROTRA V/s GAGAN DUGGAL	ADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: M.N. DUDEJA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) GAGAN DUGGAL(DUGGAL.GAGAN10@GMAIL.COM){}(RESPONDENT)		
27	CONT.CAS(C)-1829/2023	SUFIANA DEVELOPERS PVT. LTD. THROUGH ITS DIRECTOR MR. SUKRAT BAJAJ V/s MR VINOD KUMAR	PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES: SUFIANA DEVELOPERS PVT LTD(SUKRATBAJAJ@GMAIL.COM)(9891572424)(PETITIONER) VINOD (VINODKUMAR240362@GMAIL.COM){}(RESPONDENT)		

28	CONT.CAS(C)-1903/2023	SHARAD GUPTA AND ANR V/s DEEPAK GUPTA	ISHAN JAIN	
		OTHER DETAILS OF ADVOCATES: ISHAN JAIN , YASH PRAKASH(ISHANJAIN301@GMAIL.COM)(9899355882)(PETITIONER) DEEPAK (DEEPAK@MODACOCKTAIL.COM)()(RESPONDENT)		
29	CONT.CAS(C)-52/2024	PRAVEEN KUMAR AND OTHERS V/s MR MEKALA CHAITANYA PRASAD IAS	SOUMITRA CHATTERJEE, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SOUMITRA CHATTERJEE(ADVSOUMITRA@GMAIL.COM)(9999242523)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
30	CONT.CAS(C)-55/2024	RITA GOEL & ANR. V/s SEEMA RANI & ANR.	ABHEY NARULA	
		OTHER DETAILS OF ADVOCATES: ABHEY NARULA & TARA NARULA(ABHEY@NARULAANDASSOCIATES.COM)(9999821737)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SD(SDMMEHRAULI.DELHI@NIC.IN)()(RESPONDENT)		
31	CM APPL. 36453/2024 In CONT.CAS(C)-56/2024(Disposed off case)	AWEDH NIRMAN ATIKRAMAN VIRODHI MORCHA V/s MOHIT KUMAR BANSAL	SHAIENDRA BABBAR	
		OTHER DETAILS OF ADVOCATES: INDIAN ATTORNEYS LAW FIRM() (9810076766)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(9811237269)(RESPONDENT) MOHIT(DC-CITYSPZ@MCD.NIC.IN)(9811237269)(RESPONDENT)		
32	CONT.CAS(C)-236/2024	RAJNISH GUPTA V/s DEPUTY COMMISSIONER MCD ROHINI ZONE & ANR	ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(ANUJJAIN60@GMAIL.COM)(9310643421)(PETITIONER) DCROHINI ZONE(DCROHINIZONE@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)()(RESPONDENT)		
33	CONT.CAS(C)-264/2024	SANGEETA WAHI V/s UNION OF INDIA AND ORS	ANU MEHTA, JAI PRAKASH NARAYAN SHAHI, JAI WADHWA	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)()(PETITIONER) ANU MEHTA() (9811735522)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) GNCTD(DGHS.GNCTD@GMAIL.COM)()(RESPONDENT) NEERJA(NEERJA.KAPUR@NEWINDIA.CO.IN)()(RESPONDENT) MS(MSOFFICE@VMMC-SIH.NIC.IN)()(RESPONDENT) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(RESPONDENT) JAI WADHWA(JAIWADHWA.LAW06@GMAIL.COM)(9999551116)(PETITIONER)		
34	CONT.CAS(C)-329/2024	JASWANT KAUR V/s PATIL PRANJAL LAHENSINGH	JAGMINDER SINGH	
		OTHER DETAILS OF ADVOCATES:		
35	CONT.CAS(C)-429/2024 CM APPL. 59072/2024	SMT RAJNI BALODI V/s VINAY BALODI	ANJANEYA MISHRA, NIDISH GUPTA, SANJANA AKHILESH SINGH	
		OTHER DETAILS OF ADVOCATES: RAJNI BALODI(AMIKUSLAW@GMAIL.COM)(9680157722)(PETITIONER) AMIKUS LAW LLP(AMIKUSLAW@GMAIL.COM)(9910169360)(PETITIONER) VINAY BALODI (BALODIVINAY@GMAIL.COM)(9711070979)(RESPONDENT) ANJANEYA MISHRA (AMIKUSHLAW@GMAIL.COM)(9910169360)(PETITIONER) VINAY BALODI(BALODIVINAY@GMAIL.COM)(0)(RESPONDENT) SANJANA AKHILESH SINGH(SANJANAAXHILESHSINGH333@GMAIL.COM)(9717410991)(RESPONDENT)		
36	CONT.CAS(C)-455/2024	SURJIT KAUR V/s STATE OF NCT OF DELHI AND ANR	AYUSH PURI	
		OTHER DETAILS OF ADVOCATES: AYUSH PURI, SULTAN HAIDER JAFRI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER) SD(SDMALIPUR@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		

37	CONT.CAS(C)-521/2024	NAYEE SOCH SOCIETY (REGD) V/s SH. K. JAGADESAN & ORS.	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: M K GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
38	CONT.CAS(C)-677/2024	PAWAN KUMAR V/s DEEPAK DUA	UDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: UDIT GUPTA(LAWYER.UDIT@GMAIL.COM)(9654449369)(PETITIONER) DEEPAK() (9873277712)(RESPONDENT)		
39	CONT.CAS(C)-705/2024	POONAM JAIPAL V/s AMIT JAIPAL	SURUCHI MITTAL, SEEMA SINGH	
		OTHER DETAILS OF ADVOCATES: SEEMA SINGH(BHADAURIYA_ADV@YAHOO.CO.IN)(9350334114)(PETITIONER)		
40	CONT.CAS(C)-986/2024	KUSUM V/s GYANESH BHARTI AND ORS	ROHIT YADAV, JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH RAI(JASSRAIADV@GMAIL.COM)(9810725372)(RESPONDENT)		
41	CONT.CAS(C)-1099/2024 CM APPL. 64020/2024	HITENDER SHOKEEN V/s JITENDER KUMAR SHOKEEN	BHUVNESHWAR TYAGI	
		OTHER DETAILS OF ADVOCATES: BHUVNESHWAR TYAGI(TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(PETITIONER) JITENDER KUMAR SHOKEEN(JKBKS@YAHOO.COM)(8904054646)(RESPONDENT) HITENDER (HITENDERSHOKEEN@GMAIL.COM)(0)(RESPONDENT)		
42	CONT.CAS(C)-1275/2024 CM APPL. 46920/2024	MAAHI NEIL JAIPAL V/s AMARJIVA LOCHAN, JOINT DEAN, FOREIGN STUDENTS REGISTRY, UNIVERSITY OF DELHI	RAMINDER KAUR	
		OTHER DETAILS OF ADVOCATES: RAMINDER KAUR(RAMINDER@JAIPAL.LAW, PRITI@JAIPAL.LAW)(9868161163)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
43	CONT.CAS(C)-1330/2024 CM APPL. 60500/2024 CM APPL. 10476/2025	TEJINDER KAUR KOHLI V/s RAJVIR & ANR.	KARAN LUTHRA, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA(OFFICE@KARANLUTHRA.CO.IN)(9810259213)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) KARAN LUTHRA (OFFICE@KARANLUTHRA.CO.IN)(9810259213)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) ATTIN ILOLEGAL(ATTIN@ILOLEGAL.COM)(0)(RESPONDENT) R()(9811383426)(RESPONDENT) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277333)(PETITIONER) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) ILO LEGA(OFFICE@ILOLEGA.COM)(0)(RESPONDENT) ILO LEGA(OFFICE@ILOLEGA.COM)(0)(RESPONDENT)		
44	CONT.CAS(C)-1617/2024	SUNAINA GUPTA V/s RAJESH GUPTA	RAHUL KUMAR PANDIT, PALLAVI VASHIST	
		OTHER DETAILS OF ADVOCATES: S K MITTAL & RAHUL KR(SKADV662782@GMAIL.COM)(9810784105)(PETITIONER) NIGAM(ADVOCATENIGAM2017@GMAIL.COM)(0)(RESPONDENT) PALLAVI VASHIST(PALLAVIVASHIST9JULY@GMAIL.COM)(8447463019)(PETITIONER)		
45	W.P.(C)-10997/2005 CM APPL. 9938/2012	CENT.GOV.T.EMPLOYEES CONSUMER C V/s OM PRAKASH & ORS.	MRS.RANI CHHABRA, RAJIV AGARWAL, MR.SANJAY GHOSE, AMIT CHANCHAL, AVNISH AHLAWAT, MR.RAJIV AGARWAL, APURVA UPMANYU	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) APURVA UPMANYU(APURVAUPMANYU@GMAIL.COM)(9810611825)(PETITIONER)		

46	W.P.(C)-16612/2006 CM APPL. 46181/2018 CM APPL. 46182/2018 CM APPL. 46183/2018 CM APPL. 46184/2018 CM APPL. 46185/2018 CM APPL. 46186/2018 CM APPL. 10823/2024 CM APPL. 45420/2024	TOBU MAZDOOR SANGH REGD., V/s TOBU ENTERPRISES LTD.	MR.HARVINDER SINGH, NAVIN KUMAR, INDERJEET SINGH, S N PANDEY	
		OTHER DETAILS OF ADVOCATES: NAVIN KUMAR()(9811439198)(PETITIONER) NAVIN KUMAR(NAVINKUMARADV2000@GMAIL.COM)(9811439198)(PETITIONER) JUSTRIDE LIMITED, TOBU LIMITED(JUSTRIDELIMITED@GMAIL.COM, TOBULIMITED@GMAIL.COM)()(RESPONDENT) NAVIN KUMAR(NAVINKUMARADV2000@GMAIL.COM)(9811439198)(PETITIONER) ERAAYA LIFE, TOBU LIMITED, JUSTRIDE LIMITED(INFO@ERAAYALIFE.COM, TOBULIMITED@GMAIL.COM, JUSTRIDELIMITED@GMAIL.COM)(0)(RESPONDENT) DEEPAK VOHRA(ADVODEEPAK@GMAIL.COM)(0)(RESPONDENT) WITHOUT GENERATE ()()(PETITIONER)		
47	W.P.(C)-2677/2011	THE MANAGER,CENTRAL WAREHOUSING CORPORATION V/s VEER SINGH & 19 OTHERS	J BUTHER, SYED HASAN, RAJAT ARORA, K.K. TYAGI, SYED HASAN ISFAHANI, SHAIWAL SRIVASTAVA, RAJIV SHUKLA	
		OTHER DETAILS OF ADVOCATES: SYED HASAN ISFAHANI(HASANISFAHANI@GMAIL.COM)(9990067910)(PETITIONER) SHAIWAL SRIVASTAVA(SHAIWAL_S@HOTMAIL.COM)(9871214365)(PETITIONER) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(PETITIONER)		
48	W.P.(C)-1555/2012	M/S INDWELL CONSTRUCTIONS PVT LTD V/s OFFICE OF THE DEPUTY LABOUR COMMISSIONER & ORS	NIKHILESH KRISHNAN, PALLAV KUMAR, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-1632/2015 CM APPL. 17253/2018 WITH W.P.(C) 5606/2018	M/S TRIVENI ENGINEERING & INDUSTIRES LTD. V/s BRIJLAL	ATUL T. N., ANIL KUMAR HAJELAY, MANNAT KAHAI SINGH	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR HAJELAY()(9810134489)(RESPONDENT) MANNAT KAHAI SINGH(MANNATKAHAISINGH@GMAIL.COM)(9599248485)(PETITIONER)		
50	W.P.(C)-5606/2018	MR. BRIJ LAL V/s M/S TRIVENI ENGINEERING AND INDUSTRIES LTD.	ANIL KR HAJELAY, MANNAT KAHAI SINGH	
		OTHER DETAILS OF ADVOCATES: ANIL KR HAJELAY()(9810134489)(PETITIONER) MANNAT KAHAI SINGH(MANNATKAHAISINGH@GMAIL.COM)(9599248485)(RESPONDENT)		
51	W.P.(C)-2961/2015 CM APPL. 5302/2015	M/S SURYA INTERNATIONAL V/s SH NARESH KUMAR & ORS	ANIL KUMAR CHANDEL	
		OTHER DETAILS OF ADVOCATES:		
52	W.P.(C)-3932/2015	UJJAL KUMAR GHOSH V/s M/S INDIAN RED CROSS SOCIETY & ORS	B K SINGH & CO.	
		OTHER DETAILS OF ADVOCATES:		
53	W.P.(C)-1790/2016	RAJENDER V/s M/S NEW ERA EDUCATION SOCIETY	PINAKI ADDY AND SHARDA GARG, DAKSHAA ARORA	
		OTHER DETAILS OF ADVOCATES:		
54	W.P.(C)-2012/2016	KHANDELWAL HOSPITAL & UROLOGY CENTRE V/s GOVERNMENT OF NCT OF DELHI & ORS	SANDEEP KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
55	W.P.(C)-8806/2016 CM APPL. 15930/2022 CM APPL. 48257/2023	M/S ANSAL BUILDWELL LTD. V/s ASSISTANT P.F. COMMISSIONER, DELHI NORTH	RAJIV ARORA, SATPAL SINGH, RUMI CHANDA	
		OTHER DETAILS OF ADVOCATES: SATPAL SINGH(STAPAL.ADVOCATE@GMAIL.COM)(9810780218)(PETITIONER) SANJAY MISHRA(SANJAYMISHRA6530@GMAIL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SATPAL SINGH(STAPAL.ADVOCATE@GMAIL.COM)(9599152862)(RESPONDENT) ARORA LAW OFFICE(ARORA.LAWASSOCIATES@GMAIL.COM)()(PETITIONER) AROA LAW ASSOCIATES(ARORA.LAWASSOCIATES@GMAIL.COM)()(RESPONDENT) SATPAL SINGH(SATPAL.ADVOCATE@GMAIL.COM)(9810780218)(RESPONDENT)		

56	W.P.(C)-11046/2016	SUKHBIR SINGH V/s DELHI TRANSPORT CORPORATION	ATUL T.N., K K JHA	
		OTHER DETAILS OF ADVOCATES:		
57	W.P.(C)-802/2017	SON PAL @ SOHAN PAL AND ORS V/s M/S HAMDARD PUBLIC SCHOOL	SAUMITRA SINGHAL, ARAV KAPOOR	
		OTHER DETAILS OF ADVOCATES: ARAV KAPOOR(ARAVKAPOOR@OUTLOOK.COM)(9899426326)(RESPONDENT)		
58	W.P.(C)-1737/2017 WITH W.P.(C) 2032/2017	M/S NEW PUNJAB MOTORS & TRACTORS WORKS V/s ASSISTANT P F COMMISSIONER DELHI (NORTH)	S P ARORA AND RAJIV ARORA, SHIVANATH MAHANTA	
		OTHER DETAILS OF ADVOCATES: SHIVANATH MAHANTA(SHIVANATH_MAHANTA@YAHOO.COM)(9868334630)(PETITIONER)		
59	W.P.(C)-3857/2017 CM APPL. 16950/2017 WITH W.P.(C) 7204/2017	THE ASSISTANT PROVIDENT FUND COMMISSIONER V/s DYNAMIC MARKETING SYSTEMS PVT. LTD.	TEJASWI KUMAR PRADHAN, MS. SHRUTI MUNJAL, SHRUTI MUNJAL, BRAJA BANDHU PRADHAN	
		OTHER DETAILS OF ADVOCATES: BRAJA BANDHU PRADHAN(PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(PETITIONER)		
60	W.P.(C)-7204/2017 CM APPL. 29857/2017	CENTRAL BOARD OF TRUSTEE V/s DYNAMIC MARKETING SYSTEM (P) LTD.	KESHAV MOHAN, SHRUTI MUNJAL, TEJASWI KUMAR PRADHAN, BRAJA BANDHU PRADHAN	
		OTHER DETAILS OF ADVOCATES: TEJASWI KUMAR PRADHAN(TEJASWIPRADHAN@GMAIL.COM)(7503452962)(PETITIONER) BRAJA BANDHU PRADHAN(PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(PETITIONER)		
61	W.P.(C)-4392/2017	AIR INDIA SATS AIRPORT SERVICES PVT. LTD. V/s DEEPAK BAJAJ & ORS	RAJENDER YADAV, VIVEK PRASAD GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJENDER YADAV(RAJALLB@GMAIL.COM)(9213366970)(PETITIONER) VIVEK PRASAD GUPTA(VIVEKPGUPTA151991@GMAIL.COM)(7059190634)(PETITIONER)		
62	CM APPL. 20061/2024(CM For Restoration) CM APPL. 20062/2024 In W.P.(C)-4628/2017(Disposed off case)	M/S MRIGNAYANI (M.P. GOVT. EMPORIUM) V/s EMPLOYEE STATE INSURANCE CORPORATION AND ORS	DK THAKUR, VISHAL, GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES: V & L LEGAL ASSOCIATES(VANDKLEGALASSOCIATES2024@GMAIL.COM)(8447704226)(PETITIONER) KP MANVI AND ASSOCIATES(KPMANVIANDASSOCIATES@GMAIL.COM)()(RESPONDENT) VISHAL (VISHALBATT275@GMAIL.COM)(8447704226)(PETITIONER)		
63	W.P.(C)-5910/2017	KRIPAL BHAGAT V/s M/S SUDHIR PRODUCTS	AJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
64	CM APPL. 19840/2024(CM For Restoration) In W.P.(C)-5116/2018(Disposed off case)	SH. O.P. PANDEY V/s THE MANAGEMENT OF JAIN MUNI ROSHAN LAL CHARITABLE HOSPITAL	RAMA SHANKER, RAM SHANKAR	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKER()(9811214465)(PETITIONER) RAMA SHANKAR & ASSOCIATES(RAMASHANKAR15@YAHOO.COM)(7065241704)(PETITIONER) THE MANAGEMENT OF JAIN MUNI ROSHAN LAL CHARITABLE HOSPITAL()(9871059348)(RESPONDENT)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-2416/2021 CRL.M.A. 21618/2023	SHAKIR ALI V/s STATE NCT OF DELHI	BRAJESH KUMAR, VIVEK CHAURASIA	
		OTHER DETAILS OF ADVOCATES: BRAJESHKUMAR(BRAJESHKRIN@GMAIL.COM)(9811968190)(PETITIONER) BRAJESH KUMAR(BRAJESHKR@GMAIL.COM)(9811968190)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9811968190)(RESPONDENT) VINEET CHADHA & ASSOCIATES(VCANDASSOCIATES12A@GMAIL.COM)(9963803000)(PETITIONER) VINEET CHADHA(VINEETCHADHAADV@GMAIL.COM)(9810139678)(PETITIONER) VC 7 ASSOCIATES(VCANDASSOCIATES12A@GMAIL.COM)(9953803000)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-40/2015) BAIL APPLN. 520/2016 FILED BY RAMPAL (DISPOSED ON : 2016-03-09) BAIL APPLN. 930/2016 FILED BY VED PRAKASH & MISTRI (DISPOSED ON : 2016-09-05) BAIL APPLN. 3684/2020 FILED BY RAMPAL (DISPOSED ON : 2020-12-10) BAIL APPLN. 834/2017 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2017-07-13) BAIL APPLN. 1899/2017 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2017-09-27) BAIL APPLN. 1951/2019 FILED BY SHAKIR ALI (DISPOSED ON : 2020-07-31) BAIL APPLN. 64/2020 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2020-05-19) BAIL APPLN. 2288/2021 FILED BY RAMPAL (DISPOSED ON : 2021-07-06) BAIL APPLN. 4116/2021 FILED BY VED PARKASH @ MISTRI (DISPOSED ON : 2021-11-18) BAIL APPLN. 1225/2022 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2023-01-06) BAIL APPLN. 1312/2022 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2022-04-29) BAIL APPLN. 2456/2022 FILED BY RAMPAL (DISPOSED ON : 2023-04-27) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-40/2015)
BAIL				
2	BAIL APPLN.-2570/2024	VICTO VECENT JOSEPH V/s THE STATE OF NCT OF DELHI	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: NAVAD KESAR(RAJIVSONIDOLLY@GMAIL.COM)(8750301398)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-105/2022)
3	BAIL APPLN.-4417/2024	HARI KISHAN V/s STATE GOVT. OF NCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (WAZIRABAD-227/2020) BAIL APPLN. 886/2022 FILED BY PRINCE TEWATIA (DISPOSED ON : 2023-04-06) BAIL APPLN. 2219/2022 FILED BY AJIT SINGH (DISPOSED ON : 2023-06-02) BAIL APPLN. 544/2022 FILED BY HARI KISHAN (DISPOSED ON : 2022-03-03) CRL.M.C. 6583/2023 FILED BY RAMBIR SINGH (D. OF HEARING : 2025-04-24) BAIL APPLN. 3390/2023 FILED BY AJIT SINGH (DISPOSED ON : 2024-02-13) P.S.-FIR NO. :(WAZIRABAD-227/2020)

4	BAIL APPLN.-60/2025	SHAHBAN V/s THE STATE OF NCT OF DELHI & ANR.	AVNEET SINGH JUNEJA	
		OTHER DETAILS OF ADVOCATES: MAHENDRA SINGH ()(9873760675)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-256/2022) BAIL APPLN. 957/2023 FILED BY ANITA @ KALLO (DISPOSED ON : 2023-07-18) CRL.REV.P. 579/2023 FILED BY ANITA @ KALLO (DISPOSED ON : 2023-07-18) P.S.-FIR NO. :(CRIME AND RAILWAY-256/2022)
5	BAIL APPLN.-115/2025 CRL.M.A. 748/2025	MOHD. GUFRAN V/s THE STATE GOVT. OF NCT OF DELHI	UPENDRA YADAV	
		OTHER DETAILS OF ADVOCATES: J.P (ADVUPEN07@GMAIL.COM)(9911063933)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAHANGIR PURI-473/2022) BAIL APPLN. 3145/2022 FILED BY MOHIT KUMAR (DISPOSED ON : 2023-02-13) BAIL APPLN. 1321/2023 FILED BY CHAND BABU @ CHAND ANSARI (DISPOSED ON : 2023-04-24) BAIL APPLN. 11/2023 FILED BY CHAND @ CHAND ANSARI @ CHAND BABU (DISPOSED ON : 2023-07-12) BAIL APPLN. 3392/2023 FILED BY MOHD. GUFRAN (DISPOSED ON : 2024-04-02) BAIL APPLN. 247/2024 FILED BY CHAND @ CHAND ANSARI (DISPOSED ON : 2024-04-02) BAIL APPLN. 1505/2024 FILED BY MOHIT KUMAR (DISPOSED ON : 2024-05-22) BAIL APPLN. 2444/2024 FILED BY MOHD. GUFRAN (DISPOSED ON : 2024-07-16) P.S.-FIR NO. :(JAHANGIR PURI-473/2022)
6	BAIL APPLN.-433/2025	CHIDERA JACINTA OKOLI V/s CUSTOMS	KAJOL GARG, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL(KJLGARG719@GMAIL.COM)(9891789459)(PETITIONER) CUSTOMS(CCGEN-DELHI@GOV.IN)(0)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-SC 489/2024)
7	BAIL APPLN.-523/2025	SANDEEP V/s STATE, NCT OF DELHI	BHARAT	
		OTHER DETAILS OF ADVOCATES: SANDEEP (ADVRAJESHKAUSHIK222GMAIL.COM)(9910002529)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-222/2022) BAIL APPLN. 1380/2023 FILED BY PRIYA (DISPOSED ON : 2023-04-28) CRL.M.C. 8404/2023 FILED BY MEHRUDDIN (D. OF HEARING : 2025-04-30) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-222/2022)
8	BAIL APPLN.-1111/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (FARASH BAZAR-56/2023) BAIL APPLN. 97/2024 FILED BY SHRI RAHUL (DISPOSED ON : 2024-03-20) BAIL APPLN. 4383/2024 FILED BY NAZIM ALI (DISPOSED ON : 2025-02-06) P.S.-FIR NO. :(FARASH BAZAR-56/2023)
SUSPENSION OF SENTENCE				
9	CRL.A.-441/2024 CRL.M.(BAIL) 778/2024	AVINASH V/s STATE (NCT OF DELHI) & ANR.	RAJNEESH BHASKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SHRIYA CHANDA (RBHASKAR9871207061@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GOVIND PURI-326/2017) BAIL APPLN. 3468/2021 FILED BY AVINASH (DISPOSED ON : 2022-04-26) P.S.-FIR NO. :(GOVIND PURI-326/2017)

ADVANCE CAUSE LIST

10	CRL.M.(BAIL) 1138/2024 In CRL.A.-591/2024	RAKESH V/s STATE NCT OF DELHI	ARUNDHATI KATJU(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ARUNDHATI KATJU OFFICE(OFFICE.AKATJU@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KIRTI NAGAR-347/2022) BAIL APPLN. 1737/2023 FILED BY RAKESH (DISPOSED ON : 2024-01-22) P.S.-FIR NO. :(KIRTI NAGAR-347/2022)
11	CRL.M.(BAIL) 1216/2024 In CRL.A.-642/2024	ANJESH KUMAR @ RAJU V/s STATE NCT OF DELHI	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9313607716)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GAZI PUR-316/2017) BAIL APPLN. 705/2021 FILED BY GOVIND (DISPOSED ON : 2021-05-03) CRL.A. 939/2024 FILED BY GOVIND (D. OF HEARING : 2025-02-25) P.S.-FIR NO. :(GAZI PUR-316/2017)
12	CRL.M.(BAIL) 1347/2024 In CRL.A.-731/2024	BABU KHAN V/s STATE NCT OF DELHI	HEMANT SINGH(DHCLSC), LAXMI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (UTTRANCHALSTUDIO08042021@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAXMI CHAUHAN(MP@LEGAFIN.IN)(8750041450)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR-835/2022)
13	CRL.M.(BAIL) 1370/2024 In CRL.A.-745/2024	BABLOO YADAV V/s STATE NCT OF DELHI	SUDARSHAN RAJAN(DHCLSC), ADITYA VIKRAM BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: VARUN MOHAN (VARUN_MOHAN@OUTLOOK.COM)(9643728966)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA VIKRAM BHARDWAJ(ADITYAVIKRAM02@GMAIL.COM)(9873846199)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-1135/2015)
14	CRL.M.(BAIL) 1869/2024 In CRL.A.-1049/2024	BIRJU V/s THE STATE GOVT. OF NCT OF DELHI	SAKET GAKHAR	
		OTHER DETAILS OF ADVOCATES: MOHIT BATRA (ADV.BATRA@GMAIL.COM)(9650838589)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ROHINI SOUTH-1/2013) CRL.A. 1068/2024 FILED BY AMIT KUMAR (D. OF HEARING : 2025-01-27) CRL.A. 1208/2024 FILED BY KAPIL ALIAS BADAL (D. OF HEARING : 2025-02-18) P.S.-FIR NO. :(ROHINI SOUTH-1/2013)
15	CRL.M.(BAIL) 2145/2024 In CRL.A.-1190/2024	SONU S/O SHRI BEN SINGH V/s STATE OF NCT OF DELHI	MANIKA TRIPATHY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: GAURAV BHATTACHARAYA(GAURAV.ADVBHATTACHARYA@GMAIL.COM)(9891959694)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-696/2017)
16	CRL.M.(BAIL) 2164/2024 In CRL.A.-1203/2024	AAS MOHD @ASHU V/s STATE GOVT. OF NCT OF DELHI)	HARSHIT VASHISHT	
		OTHER DETAILS OF ADVOCATES: UTKARSH SINGH (SINGH.UTKARSH30@GMAIL.COM)(8447766603)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBHASH PLACE-346/2017) CRL.A. 886/2023 FILED BY MOHD. ASIF (D. OF HEARING : 2025-07-14) W.P.(CRL) 828/2025 FILED BY MOHD ASIF (D. OF HEARING : 2025-04-29) P.S.-FIR NO. :(SUBHASH PLACE-346/2017)
17	CRL.M.A. 9807/2025 CRL.M.(BAIL) 418/2025 CRL.M.(BAIL) 709/2025 In CRL.A.-238/2025	HITESH BHUGRA @ HARSHU @ ASHU V/s THE STATE NCT OF DELHI	SHAMBHOO PRASAD PAUL	
		OTHER DETAILS OF ADVOCATES: S.P PAUL (SPPAULADVOCATE@YAHOO.IN)(9810193017)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.P PAUL (SPPAULADVOCATE@YAHOO.IN)(9810193017)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MEHRAULI-1826/2015) CRL.A. 270/2025 FILED BY RAVI KUMAR @ RABIYA (D. OF HEARING : 2025-04-07) CRL.A. 353/2025 FILED BY IMRAN ALI @ PATTHA (D. OF HEARING : 2025-04-07) CRL.A. 414/2025 FILED BY SHUBHAM@SUBE (D.

				OF HEARING : 2025-04-15) P.S.-FIR NO. :(MEHRAULI-1826/2015)
18	CRL.M.(BAIL) 493/2025 In CRL.A.-270/2025	RAVI KUMAR @ RABIYA V/s THE STATE GOVT. OF NCT OF DELHI	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: NEHA SINGH (INFO@THESINGHANDPARTNERS.COM)(7011716746)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-1826/2015) CRL.A. 238/2025 FILED BY HITESH BHUGRA @ HARSHU @ ASHU (D. OF HEARING : 2025-04-07) CRL.A. 353/2025 FILED BY IMRAN ALI @ PATTHA (D. OF HEARING : 2025-04-07) CRL.A. 414/2025 FILED BY SHUBHAM@SUBE (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MEHRAULI-1826/2015)
19	CRL.M.(BAIL) 622/2025 In CRL.A.-353/2025	IMRAN ALI @ PATTHA V/s THE STATE GOVT. OF NCT OF DELHI	ROHAN JOACHIM ALVA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ROHAN ALVA(ROHANALVA5@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-1826/2015) CRL.A. 238/2025 FILED BY HITESH BHUGRA @ HARSHU @ ASHU (D. OF HEARING : 2025-04-07) CRL.A. 270/2025 FILED BY RAVI KUMAR @ RABIYA (D. OF HEARING : 2025-04-07) CRL.A. 414/2025 FILED BY SHUBHAM@SUBE (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MEHRAULI-1826/2015)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
20	CRL.M.C.-7117/2023	ABC V/s STATE OF NCT OF DELHI & ANR.	ABHAY GUPTA	
		OTHER DETAILS OF ADVOCATES: PARAMJEET SINGH(ADVPARAMJEETSINGH7@GMAIL.COM)(9999950551)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ADARSH NAGAR-704/2023)
FRESH MATTERS & APPLICATIONS				
21	CRL.M.(BAIL) 735/2025 In CRL.A.-394/2025	PARVEZ V/s STATE OF NCT OF DELHI & ANR.	INDIRA GOSWAMI	
		OTHER DETAILS OF ADVOCATES: INDIRA GOSWAMI(GOSWAMI.INDIRA17@GMAIL.COM)(9775952189)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) INDIRA GOSWAMI (GOSWAMI.INDIRA17@GMAIL.COM)(8173017309)(PETITIONER)		P.S.-FIR NO. :(HARSH VIHAR-437/2021)
FOR ADMISSION				
22	CRL.M.C.-1965/2023	HIMANSHU SHARMA V/s THE STATE (GOVT. OF NCT OF DELHI)	SHAMBHOO PRASAD PAUL	
		OTHER DETAILS OF ADVOCATES: S.P. PAUL(SPPAULADVOCATE@YAHOO.IN)(9871277081)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-517/2019)
AFTER NOTICE MISC. MATTERS				
23	CRL.A.-684/2024 CRL.M.A. 22721/2024	XX V/s STATE NCT OF DELHI & ANR.	MIHIR SAMSON	
		OTHER DETAILS OF ADVOCATES: MIHIR SAMSON (MIHIR@CSMCHAMBERS.COM)(9811233878)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-77/2022) CRL.M.C. 739/2022 FILED BY X (DISPOSED ON : 2024-02-14) CRL.A. 526/2023 FILED BY X (DISPOSED ON : 2024-02-14) CRL.M.C. 2639/2024 FILED BY DIGVIJAY MALIK @ ADITYA (DISPOSED ON : 2024-04-03) P.S.-FIR NO. :(HAUZ KHAS-77/2022)
24	CRL.A.-1086/2024 CRL.M.A. 34929/2024 WITH CRL.A. 1145/2024	XXXX V/s STATE OF NCT OF DELHI THROUGH SHO & ORS.	SAIVI KUMARI, SAIVI KUMARI	
		OTHER DETAILS OF ADVOCATES: SAIVI KUMARI (SAIVIKUMARI01@GMAIL.COM)(8130912202)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-194/2020) CRL.A. 1145/2024 FILED BY XXXX (D. OF HEARING : 2025-04-07)

		SAIVI KUMARI(SAIVIKUMARIO1@GMAIL.COM)(8130912202)(PETITIONER)		P.S.-FIR NO. :(HAUZ KHAS-194/2020)
25	CRL.A.-1145/2024 CRL.M.A. 36798/2024	XXXX V/s STATE OF NCT OF DELHI THROUGH SHO & ORS.	SAIVI KUMARI, VIDUR DWIVEDI	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR (SAIVIKUMARIO1@GMAIL.COM)(8130912202)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIDUR DWIVEDI(VIDUR.DWIVEDI91@GMAIL.COM)(9717116963)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-194/2020) CRL.A. 1086/2024 FILED BY XXXX (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(HAUZ KHAS-194/2020)
26	CRL.M.C.-1363/2023	SHAKIR ALI V/s STATE	JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-136/2020) CRL.M.C. 1237/2025 FILED BY SAKIR ALI (DISPOSED ON : 2025-02-27) P.S.-FIR NO. :(USMANPUR-136/2020)
27	CRL.M.C.-1881/2023 CRL.M.A. 7181/2023	NIKITA GUPTA AND ANR V/s K P DIAMONDS PVT LTD	NISHANT REWALIA, BHAVESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK DHINGRA(LAWLINKER76@YAHOO.CO.IN){}(PETITIONER) K.P. DIAMINDS OVT LTD(PUNEET_JAIN027@YAHOO.CO.IN){}(RESPONDENT) BHAVESH KUMAR SHARMA(GABSLAWASSOCIATES@GMAIL.COM)(9810034712)(PETITIONER)		
28	CRL.M.C.-2063/2023	AKHIL WADHWA V/s STATE & ANR.	SUHAIL KHANNA	
		OTHER DETAILS OF ADVOCATES: LAW SPECTIVE(LAWSPECTIVE.J4J@GMAIL.COM)(9717553188)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
29	CRL.M.C.-2699/2023 CRL.M.A. 10157/2023	X V/s STATE OF NCT OF DELHI & ORS.	KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: SATYAM CHATURVEDI(SATYAM.CHATURVEDI@KARANJAWALA.IN)(9717196388)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-51/2013) CRL.REV.P. 70/2018 FILED BY VANDANA SINGH (DISPOSED ON : 2018-01-24) CRL.M.C. 2385/2019 FILED BY H.K KIPGEN (DISPOSED ON : 2023-04-05) CRL.M.C. 1182/2019 FILED BY DR. MANJIT SINGH (DISPOSED ON : 2023-04-05) P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-51/2013)
30	CRL.M.C.-2965/2023(Disposed off case)	AJIT PANDEY OTHERS V/s STATE NCT OF DELHI ANOTHER	CHITRA GOSWAMI	
		OTHER DETAILS OF ADVOCATES: CHITRA GOSWAMI(LGOSWAMITCHITRA05@GMAIL.COM)(9911112988)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-84/2021) BAIL APPLN. 3568/2021 FILED BY SANTOSH PANDEY (DISPOSED ON : 2023-08-01) P.S.-FIR NO. :(GOVIND PURI-84/2021)
31	CRL.M.C.-3432/2023 CRL.M.A. 12919/2023 CRL.M.A. 13975/2023	VINOD KHETAWAT V/s THE STATE GOVT. OF NCT DELHI & ANR.	YASH ANAND, YASH ANAND	
		OTHER DETAILS OF ADVOCATES: DEV NARYAN(IAMNARAYAN.DEV@GMAIL.COM){}(PETITIONER) ADITYA(ADITYA@ARSHDEEPSKHURANA.COM){}(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YASH ANAND (IAMNARAYAN.DEV@GMAIL.COM)(9810255469)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-23/2018) W.P.(CRL) 1440/2022 FILED BY KSHITIJ CHAUDHARY (DISPOSED ON : 2023-01-16) W.P.(CRL) 2046/2022 FILED BY PUSHPA CHAUDHARY (DISPOSED ON : 2022-10-11) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-23/2018)
32	CRL.M.C.-3629/2023	ANUPAM SHAHU V/s THE STATE	NAVEEN SEHRAWAT	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: NAVEEN SEHRAWAT(ADV.NAVEEN.SEHRAWAT@GMAIL.COM)(9999926997)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KISHAN GARH-105/2020)
33	CRL.M.C.-4328/2023	JANMEJAY JAISWAL. & ORS. V/s STATE OF NCT OF DELHI & ANR.	KANISHK ARORA	
		OTHER DETAILS OF ADVOCATES: KANISHK ARORA(KANISHKARORA.ARORA@GMAIL.COM)(8307444443)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-88/2023)
34	CRL.M.C.-4951/2023	SMT. KAMINI V/s NEERAJ JAISAWAL	VINAYAK BHANDARI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VINAYAK BHANDARI (OFFICE.VINAYAKBHANDARI@GMAIL.COM)(9810098062)(PETITIONER) NEERAJ JAISWAL (EXPERTJAISWAL@GMAIL.COM)()(RESPONDENT)		
35	CRL.M.C.-5053/2023 WITH CRL.M.C. 5070/2023	M/S MUSK FREIGHT SERVICE PVT. LTD & ANR. V/s M/S JEENA AND CO.	VINAY JAIDKA	
		OTHER DETAILS OF ADVOCATES: VINAY JAIDKA(WHITEEAGLEAWCHAMBERS@GMAIL.COM)(9873557258)(PETITIONER) M/S JEENA AND CO.(MBHOJWANI@JEENA.CO.IN)()(RESPONDENT)		
36	CRL.M.C.-5070/2023	M/S JEENA AND COMPANY V/s MUSK FREIGHT SERVICE PVT LTD & ANR.	UTSAV JAIN	
		OTHER DETAILS OF ADVOCATES: SAURABH PRAKASH (SAURABHANANDPRAKASH@GMAIL.COM)(9811170117)(PETITIONER)		
37	CRL.M.C.-5225/2023 CRL.M.A. 19884/2023	NANHE LAL V/s GOVT. OF NCT OF DELHI & ANR.	MAYANK SAPRA	
		OTHER DETAILS OF ADVOCATES: MAYANKS(MAYANKSAPRALAW@GMAIL.COM)(8447496269)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHITTRANJAN PARK-39/2020)
38	CRL.M.C.-5902/2023 CRL.M.A. 22180/2023	YASHPAL SINGH V/s STATE (GOVT. OF NCT) AND ANR.	ANKIT KUMAR, SANJAY DEWAN	
		OTHER DETAILS OF ADVOCATES: ANKIT KUMAR LOHAN (ANKIT.LOHAN00@GMAIL.COMJ)(9560237069)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY DEWAN(SDADVOCATE@REDIFFMAIL.COM)(9811036782)(RESPONDENT)		
39	CRL.M.C.-6405/2023 CRL.M.A. 24020/2023	S.K SAIRAM & ORS. V/s THE STATE N.C.T OF DELHI	RAHUL K DUBEY	
		OTHER DETAILS OF ADVOCATES: DAVIENDER HORA (AIOPRINT8722@GMAIL.COM)(9810188760)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-219/2008) BAIL APPLN. 974/2011 FILED BY RAMESH GUPTA (DISPOSED ON : 2011-07-20) CRL.M.C. 1733/2018 FILED BY ANUJ KUMAR & ANR (DISPOSED ON : 2023-03-20) P.S.-FIR NO. :(PRASHANT VIHAR-219/2008)
40	CRL.M.C.-7228/2023 CRL.M.A. 26961/2023 CRL.M.A. 26962/2023	GOPAISA NETVENTURES PVT. LTD. V/s SH. ASRAF KHAN & ORS.	SURUCHI MITTAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GAUTAM (SURUCHI.M14@GMAIL.COM)(9811000519)(PETITIONER) KSS (OFFICEKSSLAW@GMAIL.COM)()(RESPONDENT)		
41	CRL.M.A. 31124/2024 CRL.M.A. 36851/2024 CRL.M.A. 36852/2024 In CRL.M.C.- 8229/2023(Disposed off case)	SHIV KUMAR BANSAL V/s RICHI BANSAL	SIDDHARTH NARANG, HARJAS PRATAP SINGHANAND, ASHOK KUMAR GARG, ANKUR, RAHUL DABAS	
		OTHER DETAILS OF ADVOCATES: ALOK (ADVOCATEALOK1975@GMAIL.COM)(9868026924)(PETITIONER) DHARAM RAJ OHLAN (DHARAMRAJOHLAN@GMAIL.COM)()(RESPONDENT) GOPESH JINDAL(ADVGOPESHJINDAL@GMAIL.COM)(8527922777)(PETITIONER) SHIV BNASAL(SHIVBANSAL48@GMAIL.COM)(0)(RESPONDENT) ASHOK KUMAR GARG(ASHOKGARG19@REDIFFMAIL.COM)(9818101992)(PETITIONER) ANKURB(OFFICEANKUB@GMAIL.COM)(0)(RESPONDENT) ANKUR (OFFICEOFANKURB@GMAIL.COM)(9560500029)(RESPONDENT) RAHUL DABAS(ADVOCATE.RAHULDABAS@GMAIL.COM)(9811963100)(PETITIONER)		
42	CRL.M.C.-8349/2023 CRL.M.A. 31164/2023	MS. MRIDUL THAKUR V/s THE STATE GOVT. OF N.C.T. OF DELHI & ANR.	RACHANA DALAL	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBERSOFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

43	CRL.M.C.-8496/2023 CRL.M.A. 31714/2023	MS. RAVI KANTA V/s STATE GOVT OF NCT OF DELHI	VINAY CHADDA	
		OTHER DETAILS OF ADVOCATES: J.K CHAWLA (JKCHAWLA.JKC@GMAIL.COM)(9810521722)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-95/2023)
44	CRL.M.C.-8522/2023 CRL.M.A. 31826/2023	AMBIKA PRASAD SHARMA V/s ABIZER KAISER MADRASWALA	ZEESHAN THOMAS	
		OTHER DETAILS OF ADVOCATES: AMBIKA PRASAD SHARMA(LEGAL.AMBIKA@GMAIL.COM)()(PETITIONER) PALLAVI CHATTERJEE(OFFICE.ASPCHAMBERS@GMAIL.COM)(7508549268)(PETITIONER) MAITREYA SUBHAMANIAM(OFFICE.ASPCHAMBERS@GMAIL.COM)(7508549268)(PETITIONER) ABIZAR KAIZAR MADRASWALA(ABIZERKM@GMAIL.COM)()(RESPONDENT) ABIZAR KAIZER MADRASWALA(ABIZERKM@GMAIL.COM)()(RESPONDENT)		
45	CRL.M.C.-9150/2023	ASIF V/s STATE OF NCT OF DELHI & ANR.	KRISHNA DATTA MULTANI, RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: RAVI KAPOOR (ADITI@RKAPOOR.IN)(9953287414)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RADHIKA ARORA(RADHIKA_ARORA_07@YAHOO.COM)(9711137315)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHEEN BAGH-345/2023) CRL.M.C. 9151/2023 FILED BY ASIF (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SHAHEEN BAGH-345/2023)
46	CRL.M.C.-9151/2023	ASIF V/s STATE (N)CT OF DELHI & ANR.	KRISHNA DATTA MULTANI	
		OTHER DETAILS OF ADVOCATES: RAVI KAPOOR (ADITI@RKAPOOR.IN)(9953287414)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHEEN BAGH-345/2023) CRL.M.C. 9150/2023 FILED BY ASIF (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SHAHEEN BAGH-345/2023)
47	CRL.M.C.-9484/2023 CRL.M.A. 35438/2023 CRL.M.A. 35439/2023 WITH CRL.M.C. 9494/2023	PRADEEP KUMAR GOEL AND ORS V/s STATE OF NCT OF DELHI AND ORS & ANR.	SONALI JAITLEY, NILANJAN DEY	
		OTHER DETAILS OF ADVOCATES: JAITLEY AND BAKSHI(FILINGSTATUS@JAITLEYANDBAKSHI.COM)(9870478400)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NILANJAN DEY(NILANJAN.DEY26@GMAIL.COM)(9432280612)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-159/2021) CRL.M.C. 9494/2023 FILED BY PRADEEP KUMAR GOEL AND ORS (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-159/2021)
48	CRL.M.C.-9494/2023 CRL.M.A. 35467/2023 CRL.M.A. 35468/2023	PRADEEP KUMAR GOEL AND ORS V/s STATE OF NCT OF DELHI AND ORS	SONALI JAITLEY, NILANJAN DEY	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR GOEL(PRADEEP.KR.GOEL@SUPERTECHLIMITED.COM)()(PETITIONER) JAITLEY AND BAKSHI(FILINGSTATUS@JAITLEYANDBAKSHI.COM)(9870478400)(PETITIONER) ANIL KUMAR SHARMA 3(ANILSHARMA@SUPERTECHLIMITED.COM)()(RESPONDENT) MRS SANGEETA ARORA(HEADOFFICE@SUPERTECHLIMITED.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NILANJAN DEY(NILANJAN.DEY26@GMAIL.COM)(9432280612)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-159/2021) CRL.M.C. 9484/2023 FILED BY PRADEEP KUMAR GOEL AND ORS (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-159/2021)
49	CRL.REV.P.-265/2015	STATE (GOVT OF NCT OF DELHI) V/s NAUSHAD & ORS	NISHI JAIN, ANKIT KOHLI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-422/2013) CRL.REV.P. 405/2015 FILED BY MOHD YAKUB (DISPOSED ON : 2024-08-28) P.S.-FIR NO. :(KARAWAL NAGAR-422/2013)
50	CRL.REV.P.-661/2015	BINDU MEHRA & ANR V/s SUSHIL KUMAR MEHRA	SANGITA BHAYANA	
		OTHER DETAILS OF ADVOCATES:		
51	CRL.REV.P.-75/2016 CRL.M.A. 1708/2016	MAYANK AHUJA V/s THE STATE (NCT OF DELHI)	ROHIT SHARMA, KAMLESH KUMAR MISHRA, VIVEK RAJ SINGH, MANISH SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK RAJ SINGH(ADVOCATEVIVEK.DHC@GMAIL.COM)(9015198051)(PETITIONER) MANISH SHARMA(ADV.MANISH21@GMAIL.COM)(9555565588)(PETITIONER)		P.S.-FIR NO. :(MALVIYA NAGAR-495/2015)

ADVANCE CAUSE LIST

52	CRL.REV.P.-747/2016 CRL.M.A. 17928/2016	VISHNU SHANKER UPADHYAYA V/s DIRECTORATE OF REVENUE INTELLIGENCE	SUNIL SATYARTHI	
		OTHER DETAILS OF ADVOCATES:		
53	CRL.REV.P.-807/2016	GURBACHAN SINGH SALUJA V/s STATE AND OTHERS	SRIJAN SINHA, SHAILEN BHATIA	
		OTHER DETAILS OF ADVOCATES:		
54	CRL.REV.P.-726/2017	DIRECTORATE OF ENFORCEMENT V/s SHRI RAJESH KUMAR AGRAWAL	AMIT MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		
55	CRL.REV.P.(MAT.)-61/2025 CRL.M.A. 4207/2025	SACHIN KUMAR DAKSH V/s MAMTA GOLA & ANR.	SACHIN KUMAR DAKSH	
		OTHER DETAILS OF ADVOCATES: SACHIN KUMAR DAKSH(SACHINDAKSH@GMAIL.COM)(9978874710)(PETITIONER) MAMTA GOA(MAMTAGOLA27@GMAIL.COM)(0)(RESPONDENT)		
FOR ARGUMENT				
56	CRL.M.C.-1186/2025 CRL.M.A. 5306/2025	MANISHA DARAL V/s STATE (GOVT. OF NCT OF DELHI)	AJAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (LAXMI NAGAR-301/2020) BAIL APPLN. 2292/2021 FILED BY NITIN @ SUNIL DARAL (DISPOSED ON : 2021-09-30) CRL.M.C. 1308/2021 FILED BY VISHAL BHUTANI (DISPOSED ON : 2022-01-06) BAIL APPLN. 1139/2021 FILED BY MANISHA DARAL (DISPOSED ON : 2021-09-30) P.S.-FIR NO. :(LAXMI NAGAR-301/2020)
FOR COMPLIANCE				
57	CRL.A.-706/2024	HARSH PALIWAL V/s STATE OF NCT DELHI	VISHAL ARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: VISHAL ARUN MISHRA(VEERBHARATOFFICIAL@GMAIL.COM)(9005173714)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-345/2017)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3886/2024 CRL.M.A. 32117/2024	KULDEEP V/s CENTRAL BUREAU OF INVESTIGATION (CBI)	ANJANI KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR RAI (RAIANJANEY19@GMAIL.COM)(8800829883)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-216-2024-A-0010)
2	BAIL APPLN.-4300/2024 WITH BAIL APPLN. 4721/2024 BAIL APPLN. 405/2025 BAIL APPLN. 525/2025	AMIT KHANNA V/s STATE NCT OF DELHI	JITENDER	
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES(SRLAWASSOCIATES@GMAIL.COM)(9871486733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-07) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-07) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
3	BAIL APPLN.-4721/2024	SATVINDER KAUR V/s STATE NCT OF DELHI	JITENDER	
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES(SRLAWASSOCIATES@GMAIL.COM)(9871486733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-07) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-07) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-07)

				P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
4	BAIL APPLN.-405/2025	TAJINDER KAUR V/s THE STATE GOVT. OF NCT OF DELHI	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUUJ AGGARWAL(ANUUJAGGARWAL182@GMAIL.COM)(9319100883)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-07) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-07) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
5	BAIL APPLN.-525/2025	MANOJ KUMAR V/s THE STATE (GOVT. OF NCT OF DELHI)	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES: ANUJ ARYA (ADV.ANUJARYA@GMAIL.COM)(9868031761)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-07) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-07) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
6	BAIL APPLN.-415/2025 CRL.M.A. 2929/2025	DEEPAK VERMA V/s THE GOVT OF NCT OF DELHI	PRINCE	
		OTHER DETAILS OF ADVOCATES: DR SUSHMA PRIDARSHNA(ADVDARSHNA1806@GMAIL.COM)(9811543467)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CYBER CELL DWARKA-102/2024)
7	BAIL APPLN.-998/2025 CRL.M.A. 7557/2025	MOHD. IKLAKH @ BHOMA V/s THE STATE (GOVT OF NCT OF DELHI)	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DELHI CANTT.-6/2022)
SUSPENSION OF SENTENCE				
8	CRL.REV.P.(NI)-64/2025 CRL.M.(BAIL) 471/2025	SMT. MIKKI DEVI V/s STATE (GOVT. OF NCT DELHI) & ANR.	PRAKASH KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: PRAKASH JHA(PRAKASHJHAON@GMAIL.COM)(0)(PETITIONER) PRAKASH KUMAR JHA (PRAKASHJHAON@GMAIL.COM)(9811996212)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
9	CRL.REV.P.(NI)-65/2025 CRL.M.(BAIL) 472/2025	SMT. MIKKI DEVI V/s STATE (GOVT. OF NCT DELHI) & ANR.	PRAKASH KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR JHA(PRAKASHJHAON@GMAIL.COM)(9811996212)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR ADMISSION				
10	W.P.(CRL)-3890/2024 CRL.M.A. 37558/2024 CRL.M.A. 37559/2024	BACHPAN BACHAO ANDOLAN V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SHILPA SAINI	
		OTHER DETAILS OF ADVOCATES: HILPA SAINI(SSAINISHILPA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RAJINDER NAGAR-106/2017)
11	CRL.L.P.-77/2025 CRL.M.A. 3312/2025	ZEENAT RAIS V/s MOHD SHEHZAD	PARUL SHARMA	
		OTHER DETAILS OF ADVOCATES: VARINDER KUMAR ()(9810101807)(PETITIONER)		
12	CRL.M.C.-22/2025 CRL.M.A. 107/2025 CRL.M.A. 108/2025	MAINUDDIN AHMED V/s RITESH JAIN	AKKASH BHADANA	

		OTHER DETAILS OF ADVOCATES: AKKASH BHADANA(ADVOCATEAKKASHBHADANA@GMAIL.COM)(9999912966)(PETITIONER) RITESH(RITESHOLIVECAB@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
13	CRL.REV.P.-321/2018	NAHAR SINGH V/s STATE	VIJAY SANSANWAL	
		OTHER DETAILS OF ADVOCATES: VIJAY SANSANWAL()(9810069263)(PETITIONER)		P.S.-FIR NO. :(KALKAJI-350/1999)
14	CRL.REV.P.-595/2018	SANJAY RAGHAV V/s THE STATE (GOVT OF NCT OF DELHI)	SHYAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHYAM KUMAR()(8826685725)(PETITIONER)		P.S.-FIR NO. :(SHAKARPUR-553/2002)
15	CRL.A.-848/2019	RAJA RAM V/s STATE & ANR	MEHMOOD PRACHA	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA()(9555864836)(PETITIONER)		
16	CRL.A.-1061/2019 CRL.M.A. 10725/2018	SUSHIL KUMAR BHARDWAJ V/s STATE (NCT OF DELHI) & ORS		Listing Remarks: AT 4.00 P.M.
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-475/2013) CRL.REV.P. 588/2014 FILED BY SANDEEP @ RAJU (DISPOSED ON : 2014-09-19) BAIL APPLN. 2165/2014 FILED BY DEEP SINGH @ DEEPA (DISPOSED ON : 2014-10-28) BAIL APPLN. 1682/2015 FILED BY SANDEEP @ RAJU (DISPOSED ON : 2015-10-13) BAIL APPLN. 1991/2015 FILED BY DEEP SINGH @ DEEPA (DISPOSED ON : 2015-10-13) BAIL APPLN. 159/2016 FILED BY SANDEEP @ RAJU (DISPOSED ON : 2016-02-12) BAIL APPLN. 1952/2016 FILED BY SANDEEP @ RAJU (DISPOSED ON : 2017-11-10) P.S.-FIR NO. :(HARI NAGAR-475/2013)
17	CRL.A.-1209/2019 CRL.M.A. 38236/2019	STATE V/s AJAIB SINGH @ BHINDER	GAURAV KUMAR SINGH, RD TYAGI, ASHISH DUTTA, SANDEEP MALIK, R D TYAGI	
		OTHER DETAILS OF ADVOCATES: RD TYAGI()(9891882066)(PETITIONER)		P.S.-FIR NO. :(I.G.I.AIRPORT-250/2010)
18	CRL.REV.P.-233/2022 CRL.M.A. 7523/2022	SURESH MAAN V/s BSES RAJDHANI POWER LIMITED	BRIJESH SHARMA, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: BSES RAJDHANI POWER LIMITED(SUNILF.ADV@GMAIL.COM)()(PETITIONER) BRPL. CUSTOMER CARE(BRPLCUSTOMERCARE@RELIABLEADA.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
19	CRL.REV.P.-371/2022 WITH CRL.REV.P. 221/2023 CRL.REV.P. 222/2023	BHUPENDER SINGH V/s GOVT. OF N.C.T. OF DELHI	DURGESH S. GUPTA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-111/2008) BAIL APPLN. 606/2008 FILED BY SIDDHARTH SAPRA (DISPOSED ON : 2008-03-28) CRL.REV.P. 221/2023 FILED BY SUBHASH CHAND (D. OF HEARING : 2025-04-07) CRL.REV.P. 222/2023 FILED BY RAM KARAN MEENA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SANGAM VIHAR-111/2008)
20	CRL.REV.P.-221/2023 CRL.M.A. 5816/2023 CRL.M.A. 5817/2023 WITH CRL.REV.P. 222/2023 CRL.REV.P. 371/2022	SUBHASH CHAND V/s STATE (NCT) OF DELHI	BHOOPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: B.S. CHOWDHARY(BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-111/2008) BAIL APPLN. 606/2008 FILED BY SIDDHARTH SAPRA (DISPOSED ON : 2008-03-28) CRL.REV.P. 371/2022 FILED BY BHUPENDER SINGH (D. OF HEARING : 2025-04-07) CRL.REV.P. 222/2023 FILED BY RAM KARAN MEENA (D. OF HEARING : 2025-04-07)

ADVANCE CAUSE LIST

				P.S.-FIR NO. :(SANGAM VIHAR-111/2008)
21	CRL.REV.P.-222/2023 CRL.M.A. 5819/2023 CRL.M.A. 5820/2023	RAM KARAN MEENA V/s STATE (NCT) OF DELHI	BHOOPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: B.S. CHOWDHARY(BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-111/2008) BAIL APPLN. 606/2008 FILED BY SIDDHARTH SAPRA (DISPOSED ON : 2008-03-28) CRL.REV.P. 371/2022 FILED BY BHUPENDER SINGH (D. OF HEARING : 2025-04-07) CRL.REV.P. 221/2023 FILED BY SUBHASH CHAND (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SANGAM VIHAR-111/2008)
22	CRL.REV.P.-450/2022 CRL.M.A. 38532/2024	CENTRAL BUREAU OF INVESTIGATION V/s BADAN SINGH	RAJESH KUMAR, ABDUL QADIR, ABDUL QADIR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) SH. BADAN SINGH(SINGH.BADAN1977@GMAIL.COM){}(RESPONDENT) ABDUL QADIR(ABDULQADIR.SHANU@GMAIL.COM)(9990660275)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2020-A-0009) CRL.REV.P. 102/2022 FILED BY BADAN SINGH (DISPOSED ON : 2022-02-22) P.S.-FIR NO. :(CBI-DAI-2020-A-0009)
23	CRL.REV.P.-642/2022 CRL.M.A. 19836/2022 CRL.M.A. 19837/2022	AVINASH CHAUHAN V/s RITU CHAUHAN & ORS.	JITENDER KUMAR, PRADEEP SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: C.B SINGH(KUMARJK1972@GMAIL.COM)(9811063745)(PETITIONER) PRADEEP SEHRAWAT(DRPSEHRAWAT13@MAIL.COM)(9810147299)(RESPONDENT)		
24	CRL.REV.P.-721/2022 CRL.M.A. 21827/2022	SERIOUS FRAUD INVESTIGATION OFFICE V/s RAKESH BANSAL	KIRTIMAN SINGH, RINKU KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9891776632)(PETITIONER) RINKU KUMAR GARG(LAWYER.RKGARG@GMAIL.COM)(9818900589)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 245/2021) BAIL APPLN. 1740/2022 FILED BY KOMAL CHADHA (DISPOSED ON : 2022-12-21) BAIL APPLN. 1741/2022 FILED BY SUMAN CHADHA (DISPOSED ON : 2023-07-19) BAIL APPLN. 2769/2022 FILED BY PANKAJ JAIN (DISPOSED ON : 2024-07-05) BAIL APPLN. 2633/2022 FILED BY DEEPAK JHA (DISPOSED ON : 2023-02-06) BAIL APPLN. 465/2023 FILED BY INDERJEET SINGH (DISPOSED ON : 2024-07-05) BAIL APPLN. 582/2023 FILED BY JANGI LAL CHADHA (DISPOSED ON : 2024-07-05) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 245/2021)
25	CRL.REV.P.-789/2022 CRL.M.A. 23851/2022	MAHESH VERMA & ORS. V/s STATE (NCT OF DELHI) & ANR.	PAWAN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: RAJESH ANAND(TCLO.INDIA@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-410/2015) BAIL APPLN. 1954/2015 FILED BY DIMPLE @ KUSUM VERMA (DISPOSED ON : 2015-12-23) BAIL APPLN. 782/2016 FILED BY KUSUM VERMA (DISPOSED ON : 2016-07-27) CRL.REV.P. 906/2018 FILED BY MAHESH VERMA & ORS. (DISPOSED ON : 2021-01-14) P.S.-FIR NO. :(NANGLOI-410/2015)
26	CRL.REV.P.-838/2022 CRL.M.A. 25423/2022	SECURITIES AND EXCHANGE BOARD OF INDIA V/s M/S SUNSHINE INFRABUILD CORPORATION LIMITED & ORS.	ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) O P FAIZI & CO.(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) M/S SUNSHINE INFRABUILD(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(PETITIONER) SHRI SURENDER SINGH BEGHAL(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(PETITIONER) M/S SUNSHINE		

ADVANCE CAUSE LIST

		INFRABUILD(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(RESPONDENT) BANWARI LAL BEGHEL(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(RESPONDENT) BANWARI LAL BEGHEL(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(RESPONDENT) MUKESH SINGH(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(RESPONDENT) HR TRUSTEE COMPANY PVT LTD(AUMADVISORS@GMAIL.COM){}(RESPONDENT) SHRI SURENDER SINGH BEGHAL(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(RESPONDENT) SHRI DHARAM SINGH KUSHWAH(SUNSHINEINFRABUILD.CROP@GMAIL.COM){}(RESPONDENT)		
27	CRL.REV.P.-843/2022 CRL.M.A. 25527/2022	GAURAV BHALLA V/s VANI MARWAH	LALIT KUMAR, ANIL DAGAR, SURINDER SINGH	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR(ADVLALITKUMAR1990@GMAIL.COM){}(PETITIONER) LALIT KUMAR(ADVLALITKUMAR1990@GMAIL.COM){}(PETITIONER) LALIT KUMAR(ADVLALITKUMAR1990@GMAIL.COM){}(PETITIONER) SUSHIL(SUSHILKADV@GMAIL.COM){}(RESPONDENT) SUSHIL(SUSHILKADV@GMAIL.COM){}(RESPONDENT) SUSHIL(SUSHILKADV@GMAIL.COM){}(RESPONDENT) ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER) SURINDER SINGH (ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER)		
28	CRL.REV.P.-113/2023 CRL.M.A. 3180/2023	PAWANDEEP SINGH BHATIA & ANR. V/s THE STATE	DEEPAK KOHLI	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI(DEEPAK_ADV1@YAHOO.CO.IN)(9811376026)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ANAND VIHAR-76/2019) BAIL APPLN. 935/2019 FILED BY PAWAN DEEP SINGH (DISPOSED ON : 2019-08-27) P.S.-FIR NO. :(ANAND VIHAR-76/2019)
29	CRL.REV.P.-143/2023 CRL.M.A. 3861/2023	SH.DEEPAK V/s STATE OF NCT OF DELHI AND ORS.	ANIL DAGAR	
		OTHER DETAILS OF ADVOCATES: KARTIK GUPTA(ADV.KARTIK@OUTLOOK.COM)(9810288284)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MALVIYA NAGAR-600/2021) BAIL APPLN. 676/2025 FILED BY NAVEEN GULIYA (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(MALVIYA NAGAR-600/2021)
30	CRL.REV.P.-199/2023	PITAM SINGH THROUGH PAROKAR V/s STATE OF NCT OF DELHI & ANR.	PARVEEN, RAVINDRA KUMAR PANWAR	
		OTHER DETAILS OF ADVOCATES: PARVEEN YADAV(PRAVEEN198280@GMAIL.COM)(9910231750)(PETITIONER) PARVEEN YADAV(PRAVEEN198280@GMAIL.COM)(9910231750)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVINDRA KUMAR PANWAR(PANWARABHISHEK654@GMAIL.COM)(7838140745)(RESPONDENT) RAVINDRA KUMAR PANWAR(PANWARABHISHEK654@GMAIL.COM)(7838140745)(RESPONDENT)		
31	CRL.REV.P.-332/2023 CRL.M.A. 8251/2023	SUKH LAL V/s PARMOD KUMAR	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PURAN (ADVDRPC1948@GMAIL.COM)(7042286270)(PETITIONER)		
32	CRL.REV.P.-530/2023 CRL.M.A. 12725/2023 CRL.M.A. 17206/2023	YATENDRA SINGH V/s PALLAVI SINGH	YATENDRA SINGH, ANURAG SINGH	
		OTHER DETAILS OF ADVOCATES: ADEEL AHMED(ADEEL2297@GMAIL.COM)(9015535613)(PETITIONER) ADEEL AHMED (ADEEL2297@GMAIL.COM)(9015535613)(PETITIONER) ANURAG SINGH(ANURAG3307@GMAIL.COM)(9540687502)(RESPONDENT)		
33	CRL.REV.P.-563/2023 CRL.M.A. 13455/2023	KHAJAN SINGH YADAV V/s CHHOTE LAL SHARMA	ROHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR(ROHITMBASHTHA@GMAIL.COM)(9873597224)(PETITIONER)		
34	CRL.REV.P.-894/2023 CRL.M.A. 23172/2023	ASHOK KUMAR SHARMA & ANR. V/s STATE (NCT OF DELHI) & ANR. & ORS.	ARJUN	
		OTHER DETAILS OF ADVOCATES: VK VISHNOI (ADVOCATEHEMANTKR@GMAIL.COM)(7007594276)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

35	CRL.REV.P.-978/2023 CRL.M.A. 24997/2023 CRL.M.A. 24998/2023	SMC GLOBAL SECURITIES LTD. AND ANR V/s PRIKNIT RETAILS LTD. AND ORS.	SHASHANK DEO SUDHI, RITIKA MEENA, B. S. BAGGA, AADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: KARAN SINGH(ASSOCIATES.SOLICITORS@GMAIL.COM)(9810615050)(PETITIONER) PRINKNIT RETAILS LTD (VKG0124@GMAIL.COM)()(RESPONDENT) RITIKA MEENA (RITIKAM212@GMAIL.COM)(8003996072)(RESPONDENT) B. S. BAGGA(BALVINDERBAGGA@GMAIL.COM)(9818717198)(RESPONDENT) AADITYA MISHRA(AADITYAMISHRAX@GMAIL.COM)(8377029717)(RESPONDENT)		
36	CRL.REV.P.-1018/2023 CRL.M.A. 26227/2023 CRL.M.A. 26229/2023	KUNAL V/s THE STATE GOVERNMENT OF NCT OF DELHI & ORS.	VIKAS DUDEJA, ANKUR SINHA	
		OTHER DETAILS OF ADVOCATES: VIKAS DUDEJA (VIKAS.DUDEJA.ADV@GMAIL.COM)(9810906618)(PETITIONER) VIKAS DUDEJA(VIKAS.DUDEJA.ADV@GMAIL.COM)(9810906618)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR SINHA(ADVANKURSINHA1@GMAIL.COM)(8552883399)(RESPONDENT) ANKUR SINHA(ADVANKURSINHA1@GMAIL.COM)(8552883399)(PETITIONER) ANKUR SINHA(ADVANKURSINHA1@GMAIL.COM)(8552883399)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAROL BAGH-981/2022) BAIL APPLN. 315/2023 FILED BY RAMESH CHAND (DISPOSED ON : 2023-05-02) P.S.-FIR NO. :(KAROL BAGH-981/2022)
37	CRL.REV.P.-1131/2023 CRL.M.A. 29036/2023	NARENDER @ HUNNY V/s THE STATE (GOVT. OF NCT OF DELHI) THROUGH SHO & ANR.	SRI BHAGWAN SHARMA, MANOJ KUMAR LOHAT	
		OTHER DETAILS OF ADVOCATES: SANJEEV RAWAT(SANJEEVRAWAT0412@GMAIL.COM)(9899177252)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR LOHAT(LAWYER_09@YAHOO.CO.IN)(9213630390)(RESPONDENT)		
38	CRL.REV.P.-1271/2023 CRL.M.A. 32306/2023	ADITYA AGGARWAL & ORS. V/s NEHA SAREEN	SEEMA SETH, GAGAN CHAWLA	
		OTHER DETAILS OF ADVOCATES: SEEMA SETHI(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(PETITIONER) GAGAN CHAWLA(GAGANCHAWLA83@GMAIL.COM)()(RESPONDENT) GAGAN CHAWLA(GAGANCHAWLA83@GMAIL.COM)(9891693600)(RESPONDENT)		
39	CRL.REV.P.-1292/2023 CRL.M.A. 33022/2023 CRL.M.A. 33023/2023 CRL.M.A. 7921/2024 CRL.M.A. 16751/2024 CRL.M.A. 16752/2024 CRL.M.A. 28433/2024	MANISH KUMAR BHITAURIYA V/s SANGEETA AND ANOTHER	KUSUM GUPTA, MOHIT YADAV, SARIKA JETLEYKOCHAR, MANSI SHAMRA, HITENDAR MAHALWAL, MOHIT YADAV, SARIKA JETLEYKOCHAR	
		OTHER DETAILS OF ADVOCATES: JITENDRA RATTA (LOKESHGARGADVOCATE@GMAIL.COM)(9350486350)(PETITIONER) SANGEETA MAHOUR(SANGEETA.MAHOUR@GMAIL.COM)()(RESPONDENT) MOHIT YADAV (MANISHKUMARMK0X@GMAIL.COM)()(PETITIONER) SANGEETA (SANGEETA.MAHOUR@GMAIL.COM)()(RESPONDENT) MANISH KUMAR (MANISHKUMARMK0X@GMAIL.COM)(0)(PETITIONER) SANGEETA MAHOUR (SANGEETA.MAHOUR@GMAIL.COM)(0)(RESPONDENT) MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9650536590)(PETITIONER) HITENDAR MAHALWAL(HITENDARMAHALWAL@GMAIL.COM)(8882826400)(RESPONDENT) MOHIT YADAV(MOHITRV27@GMAIL.COM)(9711940952)(PETITIONER) SARIKA JETLEYKOCHAR(SARIKAJET@GMAIL.COM)(9811915444)(PETITIONER)		
40	CRL.REV.P.-1353/2023 CRL.M.A. 34870/2023	JATIN MITTAL V/s THE STATE OF GOVT. OF NCT OF DELHI	SHEKHAR NANA VATY	
		OTHER DETAILS OF ADVOCATES: SHEKHAR NANA VATY(SHEKHARNANA VATY@GMAIL.COM)(8851287155)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-317/2018) BAIL APPLN. 2467/2018 FILED BY KAMLESH DALMIYA (DISPOSED ON : 2019-08-08) P.S.-FIR NO. :(MALVIYA NAGAR-317/2018)
41	W.P.(CRL)-780/2024	MR TALIB HASSAN DARVESH V/s THE DIRECTORATE OF ENFORCEMENT	PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: SRISHTY JAURA(SRISHTY.JAURA@METALEGAL.IN)(8860618981)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 12/2021) BAIL APPLN. 4330/2021 FILED BY RAMAN BHURARIA (DISPOSED ON : 2023-02-08) BAIL APPLN. 540/2022 FILED BY DEVKI NANDAN GARG (DISPOSED ON : 2022-09-26) BAIL APPLN. 3575/2022 FILED BY KEWAL KRISHAN KUMAR (DISPOSED ON : 2023-03-17) BAIL APPLN. 948/2023 FILED BY ASHOK KUMAR

				GOEL THROUGH PAIROKAR (DISPOSED ON : 2024-10-03) BAIL APPLN. 152/2023 FILED BY TARUN KUMAR (DISPOSED ON : 2023-07-18) BAIL APPLN. 1839/2023 FILED BY SIDDHARTH KUMAR (DISPOSED ON : 2024-11-19) BAIL APPLN. 2985/2024 FILED BY TARUN KUMAR (DISPOSED ON : 2024-11-20) BAIL APPLN. 4572/2024 FILED BY SIDDHARTH KUMAR (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 12/2021)
42	W.P.(CRL)-958/2024	RAKESH VERMA AND ORS V/s STATE GNCT OF DELHI AND ANR	MOHAMMAD ANAS	
		OTHER DETAILS OF ADVOCATES: ANAS SHAIKH(ANASHAIKH007@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-15/2008) W.P.(CRL) 757/2012 FILED BY RAKESH VERMA & ORS. (DISPOSED ON : 2013-05-22) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-15/2008)
43	W.P.(CRL)-1016/2024	SH. MINTU ALIAS PARSHANT V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	FARAZ	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: VIRENDRA KUMAR (VVVK2185@GMAIL.COM)(8285818181)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARSH VIHAR-300/2022)
44	W.P.(CRL)-1396/2024	MONISHA ALIAS MOUMITA MAJUMDER V/s STATE (NCT OF DELHI) & ORS.	VARUN SINGH	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: V.K SINGH (VKSINGHANDASSOCIATES@OUTLOOK.COM)(9873717331)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CONNAUGHT PLACE-53/2021)
45	W.P.(CRL)-1592/2024	RAM PRASAD TIWARI V/s STATE NCT OF DELHI AND ORS.	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPARKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA-611/2022)
46	W.P.(CRL)-2179/2024 CRL.M.A. 21299/2024	RENU V/s GOVT OF NCT OF DELHI & ANR.	VINEET SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(GAZI PUR-343/2022)
47	W.P.(CRL)-2702/2024	SH. RAKESH AND ANR V/s THE STATE GOVT. OF NCT OF DELHI AND ORS	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR (ADVOCATEPRADEEPSAGAR@GMAIL.COM)(9818107715)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-254/2024)
48	W.P.(CRL)-3363/2024 CRL.M.A. 32383/2024 WITH W.P.(CRL) 3844/2024 W.P.(CRL) 3859/2024	COMMISSIONER, DEPARTMENT OF TRADE AND TAXES, GNCT OF DELHI & ANR. V/s ANTI-CORRUPTION BRANCH	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH(HARPREETARORAADV@GMAIL.COM)(9811253531)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-5/2023) W.P.(CRL) 2525/2024 FILED BY HARSHIT SAINI (DISPOSED ON : 2024-08-20) BAIL APPLN. 3762/2024 FILED BY BABITA SHARMA (DISPOSED ON : 2025-02-12) W.P.(CRL) 3844/2024 FILED BY STATE NCT OF DELHI (D. OF HEARING : 2025-04-07) W.P.(CRL) 3859/2024 FILED BY BABITA SHARMA (D. OF HEARING : 2025-04-07) BAIL APPLN. 4552/2024 FILED BY VIKESH KUMAR BANSAL (DISPOSED ON : 2025-02-12) W.P.(CRL) 458/2025 FILED BY BHUPENDRA SINGH (DISPOSED ON : 2025-02-11) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-5/2023)

ADVANCE CAUSE LIST

49	W.P.(CRL)-3844/2024 CRL.M.A. 36984/2024 WITH W.P.(CRL) 3363/2024	STATE NCT OF DELHI V/s COMMISSIONER DEPARTMENT OF TRADE AND TAXES GNCT OF DELHI & ANR.	SANJEEV BHANDARI	
		OTHER DETAILS OF ADVOCATES: AJIT KUMAR(AJITKUMAR8285@GMAIL.COM)(0)(PETITIONER) SPECIAL COMMISSIONER DEPARTMENT OF TRADE(SCTT1- DTT@DELHI.GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-5/2023) W.P.(CRL) 2525/2024 FILED BY HARSHIT SAINI (DISPOSED ON : 2024-08-20) BAIL APPLN. 3762/2024 FILED BY BABITA SHARMA (DISPOSED ON : 2025-02-12) W.P.(CRL) 3363/2024 FILED BY COMMISSIONER, DEPARTMENT OF TRADE AND TAXES, GNCT OF DELHI & ANR. (D. OF HEARING : 2025-04-07) W.P.(CRL) 3859/2024 FILED BY BABITA SHARMA (D. OF HEARING : 2025-04-07) BAIL APPLN. 4552/2024 FILED BY VIKESH KUMAR BANSAL (DISPOSED ON : 2025-02-12) W.P.(CRL) 458/2025 FILED BY BHUPENDRA SINGH (DISPOSED ON : 2025-02-11) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 5/2023)
50	W.P.(CRL)-3859/2024 CRL.M.A. 37203/2024 CRL.M.A. 37204/2024 WITH W.P.(CRL) 3844/2024	BABITA SHARMA V/s STATE OF NCT THROUGH IO/ACP ANTI CORRUPTION BRANCH	RAMAKANT GAUR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-22/2024) BAIL APPLN. 4552/2024 FILED BY VIKESH KUMAR BANSAL (DISPOSED ON : 2025-02-12) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 22/2024)
51	W.P.(CRL)-3904/2024 CRL.M.A. 37687/2024 WITH W.P.(CRL) 3908/2024	AMIT CHATURVEDI V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	ASHISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR (ASHISH_SHARMA35@HOTMAIL.COM)(9810065268)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2009-E-0008) TR.P.(CRL.) 27/2021 FILED BY H B CHATURVEDI (DISPOSED ON : 2021-03-26) CRL.M.C. 5143/2023 FILED BY PARVIN JUNEJA (DISPOSED ON : 2023-08-09) W.P.(CRL) 3908/2024 FILED BY SANJAY CHATURVEDI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CBI-BD1-2009-E-0008)
52	W.P.(CRL)-3908/2024 CRL.M.A. 37725/2024	SANJAY CHATURVEDI V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	ASHISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR (ASHISH_SHARMA35@HOTMAIL.COM)(9310065268)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2009-E-0008) TR.P.(CRL.) 27/2021 FILED BY H B CHATURVEDI (DISPOSED ON : 2021-03-26) CRL.M.C. 5143/2023 FILED BY PARVIN JUNEJA (DISPOSED ON : 2023-08-09) W.P.(CRL) 3904/2024 FILED BY AMIT CHATURVEDI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CBI-BD1-2009-E-0008)
53	W.P.(CRL)-3961/2024	RAMAN V/s STATE (GOVT. OF NCT OF DELHI)	SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: SHIV CHOPRA ()(9711298808)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-358/2015)
54	W.P.(CRL)-569/2025	MOHD SAEED V/s STATE GOVT. OF NCT OF DELHI	PANKAJ PAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ PAL (PANAKJPAL23022000@GMAIL.COM)(9821276757)(PETITIONER) PANKAJ PAL(PANKAJPAL23022000@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994) W.P.(CRL) 1236/2005 FILED BY MOHD.SAHEED (DISPOSED ON : 2005-10-04) W.P.(CRL) 463/2004 FILED BY MOHD.SAEED (DISPOSED ON : 2004-07-15) CRL.L.P. 1541/2004 FILED BY KISHAN LAL KUMAR

			(DISPOSED ON : 2004-10-25) W.P.(CRL) 252/2005 FILED BY SAHEED (DISPOSED ON : 2005-02-25) W.P.(CRL) 384/2005 FILED BY MOHD SAHEED (DISPOSED ON : 2005-03-23) W.P.(CRL) 1140/2006 FILED BY MOHD.SAEED (DISPOSED ON : 2006-07-25) W.P.(CRL) 2537/2006 FILED BY MOHD. SAEED (DISPOSED ON : 2006-12-08) W.P.(CRL) 339/2007 FILED BY MOHD.SAEED (DISPOSED ON : 2008-03-04) W.P.(CRL) 462/2008 FILED BY MEHMOOD @ AYUB TOPIWALA (DISPOSED ON : 2008-05-23) W.P.(CRL) 220/2009 FILED BY MOHD.SAEED (DISPOSED ON : 2009-03-03) CRL.M.C. 1400/2008 FILED BY NAZIR KHAN (DISPOSED ON : 2008-05-06) CRL.M.C. 1565/2009 FILED BY NAZIR KHAN (DISPOSED ON : 2009-05-25) W.P.(CRL) 23/2010 FILED BY SAEED (DISPOSED ON : 2010-04-27) W.P.(CRL) 810/2010 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2011-05-03) W.P.(CRL) 652/2011 FILED BY MOHD SAEED (DISPOSED ON : 2011-05-30) W.P.(CRL) 397/2011 FILED BY ABDUL RAHIM (DISPOSED ON : 2011-05-04) W.P.(CRL) 1625/2012 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2013-04-11) W.P.(CRL) 1889/2013 FILED BY MOHD SAEED (DISPOSED ON : 2013-11-18) W.P.(CRL) 2419/2014 FILED BY MOHD SAEED (DISPOSED ON : 2015-01-21) W.P.(CRL) 2206/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2014-11-03) W.P.(CRL) 2505/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2015-02-26) W.P.(CRL) 254/2015 FILED BY MOHD SAEED (DISPOSED ON : 2015-02-05) W.P.(CRL) 835/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-04-24) W.P.(CRL) 495/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-03-10) W.P.(CRL) 2104/2016 FILED BY MEHMOOD @ AYUB @ TOPIWALA (DISPOSED ON : 2016-11-09) W.P.(CRL) 533/2016 FILED BY MOHD. SAEED (DISPOSED ON : 2016-03-15) W.P.(CRL) 371/2017 FILED BY MOHD.SAEED (DISPOSED ON : 2017-02-07) W.P.(CRL) 714/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-08) W.P.(CRL) 3538/2016 FILED BY MOHD SAEED (DISPOSED ON : 2017-01-09) W.P.(CRL) 1548/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-22) W.P.(CRL) 673/2018 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2018-04-09) W.P.(CRL) 758/2018 FILED BY MOHD. SAEED (DISPOSED ON : 2018-04-24) W.P.(CRL) 1571/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-05-28) W.P.(CRL) 1975/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-07-19) W.P.(CRL) 858/2019 FILED BY MEHMOOD TOPIWALA (D. OF HEARING : 2025-05-07) W.P.(CRL) 2122/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-08-22) W.P.(CRL) 1591/2019 FILED BY NAZIR KHAN (DISPOSED ON : 2022-12-14) W.P.(CRL) 3050/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-10-30) W.P.(CRL) 818/2020 FILED BY MOHD. SAEED (DISPOSED ON : 2020-06-08) W.P.(CRL) 1128/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-05-15) W.P.(CRL) 2117/2023 FILED BY MD. NAZIR KHAN (DISPOSED ON : 2024-08-08) W.P.(CRL) 3119/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-12-21) W.P.(CRL) 3756/2023 FILED BY NASIR MOHD SODOZEY @ AFTAAB AHMED @ ABDULLAH (D. OF HEARING : 2025-04-09) W.P.(CRL) 3401/2024 FILED BY MD. NAZIR KHAN SAIFULLA (D. OF HEARING : 2025-04-17)

				W.P.(CRL) 3549/2024 FILED BY MOHD SAEED (D. OF HEARING : 2025-05-19) P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994)
55	W.P.(CRL)-952/2025 CRL.M.A. 8944/2025	HARSATINDER PAL SINGH HAYER V/s DIRECTORATE OF ENFORCMENT	SHRUTI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHRUTI GUPTA (ADVOCATESHRUTIHGUPTA@GMAIL.COM)(9871650026)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016) W.P.(CRL) 1154/2022 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ANR. (DISPOSED ON : 2022-05-19) BAIL APPLN. 2470/2022 FILED BY CHANDRA PRAKASH KHANDELWAL (DISPOSED ON : 2023-02-23) W.P.(CRL) 1345/2023 FILED BY CHANDRA PRAKASH KHANDELWAL (D. OF HEARING : 2025-04-15) W.P.(CRL) 1344/2023 FILED BY SYSTEMATIX HOLDINGS PRIVATE LIMITED (D. OF HEARING : 2025-04-15) W.P.(CRL) 2667/2024 FILED BY PRATEEK KUMAR (D. OF HEARING : 2025-05-05) W.P.(CRL) 3222/2024 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ORS. (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016)
FOR FINAL HEARING				
56	CRL.REV.P.-106/2022 CRL.M.A. 3552/2022	PRASHANT JAIN V/s PRIYANKA JAIN	RAHUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) PRASHANT JAIN(PRASHANT05AJMERA@GMAIL.COM)()(PETITIONER) RAHUL SHUKLA & ASSOCIATES(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) PRIYANKA JAIN(PRIYANKAJAIN2K6@GMAIL.COM)()(RESPONDENT) PRIYANKA JAIN(PRIYANKAJAIN2K6@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
57	W.P.(CRL)-1852/2024	HARESH MEHTA V/s STATE NCT OF DELHI	NEERAJ MAURYA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: YASH BANSAL(YASHBANSAL1996@GMAIL.COM)(7011161875)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-144/2021) BAIL APPLN. 3367/2024 FILED BY HARESH MEHTA (DISPOSED ON : 2024-11-11) BAIL APPLN. 4616/2024 FILED BY HARESH MEHTA (DISPOSED ON : 2024-12-16) P.S.-FIR NO. :(VIJAY VIHAR-144/2021)
FOR COMPLIANCE				
58	W.P.(CRL)-108/2025(Disposed off case)	YOGESH BANSAL V/s STATE OF NCT OF DELHI	AMAN PANWAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-499/2013) BAIL APPLN. 910/2015 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2015-05-25) BAIL APPLN. 1175/2016 FILED BY YOGESH BANSAL (DISPOSED ON : 2016-08-12) CRL.A. 379/2018 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2023-05-16) W.P.(CRL) 2517/2023 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2023-09-15) W.P.(CRL) 3225/2023 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2023-11-23) W.P.(CRL) 2420/2024 FILED BY YOGESH BANSAL @ KAKE (D. OF HEARING : 2025-07-16) W.P.(CRL) 822/2025 FILED BY YOGESH BANSAL (DISPOSED ON : 2025-03-11) P.S.-FIR NO. :(VIJAY VIHAR-499/2013)

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM(M)-2631/2024 CM APPL. 30616/2024	COTTAGE INDUSTRIES EXPOSITION LTD V/s GOPAL DAS ESTATES AND HOUSING PVT LTD	ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: COTTAGE INDUSTRIES EXPOSITION (CMDOFFICE@CIEWORLD.COM)(9313973727)(PETITIONER) ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) ARDEE(ARDEE@AIRTELMAIL.IN)()(RESPONDENT)		
2	CM(M)-2907/2024 CM APPL. 38728/2024 CM APPL. 68834/2024	SH AJIT SINGH V/s MOHD ASIF & ORS.	MADAN LAL SHARMA, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA, VIDHI(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) MADAN LAL(MANDALAL.ML@GMAIL.COM)()(PETITIONER) ANAND SINGH(ANAND.2905@GMAIL.COM)(9868347568)(RESPONDENT) SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(RESPONDENT)		
FOR ADMISSION				
3	CM(M)-2079/2023 CM APPL. 65139/2023	RAJEEV GOSWAMI AND ANR. V/s ASHISH KUMAR VERMA	PANKAJ PALIWAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ PALIWAL(PALIWALPANKAJ_ADV@YAHOO.COM)(9811460311)(PETITIONER) ASHISH KUMAR VERMA() (9811077777)(RESPONDENT)		
4	CM(M)-2113/2023 CM APPL. 66220/2023	C L INTERNATIOANAL & ORS. V/s ADINATH FLOUR MILLS PVT LTF	ABHIMANYU GOEL	
		OTHER DETAILS OF ADVOCATES: SOLICITOR(ABHIMANYU@ASPARTNER.IN)(9899100615)(PETITIONER) NITIN(NITIN@THELAWCHAMBERS.CO.IN)()(RESPONDENT)		
5	CM(M)-2619/2024	LT COL ATUL CHAUDHARY V/s SMITA CHAUDHRY AND ORS	ATUL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES:		
6	CM(M)-211/2025 CM APPL. 6513/2025 CM APPL. 6514/2025	NAYATI MEDICAL PRIVATE LIMITED V/s A.S PHARMA PVT. LTD.	JOY BANERJEE	
		OTHER DETAILS OF ADVOCATES:		
7	EX.F.A.-2/2025 CM APPL. 3873/2025 CM APPL. 3874/2025	SADHU SINGH AND ORS.(SINCE DECEASED)THROUGH THEIR LRS V/s HARDEEP KAUR (SINCE DEASED) AND ORS THROUGH HER LRS & ORS.	SUNIL SATYARTHI	
		OTHER DETAILS OF ADVOCATES: SUNIL SATARTHI(SUNILSATYARTHI@YAHOO.CO.IN)(9811060737)(PETITIONER) SUNIL (SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
8	CM(M)-543/2019 CM APPL. 16105/2019	GAYTRI DEVI LODHA V/s JAYANT KUMAR SHAH & ANR	KANWAL CHAUDHARY, MANINDER JEET SINGH, ASIF AHMED, SATYA SABHARWAL	
		OTHER DETAILS OF ADVOCATES: KANWAL CHAUDHARY()(9654463636)(PETITIONER) SATYA SABHARWAL(SATYAPAUSSABHARWAL@GMAIL.COM)(9999034034)(RESPONDENT)		
9	CM(M)-322/2022 CM APPL. 54094/2022 CM APPL. 46477/2023 WITH CM(M) 727/2022	AJAY TANDON AND ANR V/s KEWAL	SHRIYA MAINI	
		OTHER DETAILS OF ADVOCATES: RAJIVE MAINI(RAJIVENMAINI01@HOTMAIL.COM)(9810281495)(PETITIONER) KEWAL()(9815580009)(RESPONDENT) RAJIVE MAINI(RAJIVEMAINI01@HOTMAIL.COM)(9810281495)(PETITIONER) RAJIVE MAINI (RAJIVEMAINI01@HOTMAIL.COM)(981115109)(PETITIONER) KEWAL JI()(9815580009)(RESPONDENT) SAGAR GUPTA (SAGARGINNI@GMAIL.COM)()(RESPONDENT)		
10	CM(M)-727/2022 CM APPL. 56538/2022	PURAN CHAND KHADELWAL V/s KEWAL	SHRIYA MAINI	
		OTHER DETAILS OF ADVOCATES: RAJIVE MAINI(SHRIYA.MAINI90@GMAIL.COM)(9810281495)(PETITIONER) RAJIVE MAINI(RAJIVEMAINI01@HOTMAIL.COM)(981115109)(PETITIONER) RAJIVE MAINI (RAJIVEMAINI01@HOTMAIL.COM)(9810281495)(PETITIONER) KEWAL TANDON()(9815580009)(RESPONDENT)		
11	CM(M)-773/2022 CM APPL. 34282/2022	K K KAPOOR V/s M/S. SR ASHOK AND ASSOCIATES PVT LTD & ORS.	KUNDAN LAL	
		OTHER DETAILS OF ADVOCATES: KUNDAN LAL GUPTA (ADVOCATEKUNDANGUPTA@GMAIL.COM)(9811375896)(PETITIONER) SR ASHOK (SRASHOKASSOCIATES@GMAIL.COM)()(RESPONDENT) MANISH KUASHIK(MKAUSHIK76@GMAIL.COM)()(RESPONDENT)		
12	CM(M)-1290/2022 CM APPL. 50828/2022 WITH CM(M) 1291/2022 CM(M) 1307/2022 CM(M) 1320/2022 CM(M) 1321/2022 CM(M) 1322/2022 CM(M) 1328/2022	GAJENDER SINGH V/s SAMANTRA & ANR.	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER) ASHOK(ASHOK_MAHIPAL@YAHOO.CO.IN)()(RESPONDENT)		
13	CM(M)-1291/2022 CM APPL. 50831/2022 CM APPL. 8380/2023 WITH CM(M) 1307/2022	GAJENDER SINGH V/s BHARAT & ORS.	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER) JAI PAL()(9650211091)(RESPONDENT) ASHOK(ASHOK_MAHIPAL@YAHOO.CO.IN)()(RESPONDENT) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER)		
14	CM(M)-1307/2022 CM APPL. 51059/2022 CM APPL. 8911/2023 CM APPL. 431/2025	GAJENDER SINGH V/s NEERAJ MITTAL & ORS.	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA (VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER) ASHOK MAHIPAL(ASHOK_MAHIPAL@YAHOO.CO.IN)()(RESPONDENT) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER)		
15	CM(M)-1320/2022 CM APPL. 51571/2022 CM APPL. 8383/2023 WITH W.P.(C) 1321/2022 W.P.(C) 1322/2022 W.P.(C) 1328/2022	GAJENDER SINGH V/s MANJU & ORS.	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER) DUTTN SHARMA(DUTTNSHARMA@GMAIL.COM)()(RESPONDENT) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER)		
16	CM(M)-1321/2022 CM APPL. 51574/2022 CM APPL. 8381/2023	GAJENDER SINGH V/s JITENDER & ORS.	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(VIVEKKUMARTANDON@GMAIL.COM)(9910962191)(PETITIONER)		

		JAI PAL()(9650211091)(RESPONDENT) DUTTN(DUTTNSHARMA@GMAIL.COM)()(RESPONDENT) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER)	
17	CM(M)-1322/2022 CM APPL. 51592/2022 CM APPL. 8382/2023	GAJENDER SINGH V/s VINOD MITTAL & ORS.	VIVEK SHARMA
		OTHER DETAILS OF ADVOCATES: KAGHZAT(KAGHZAAAT@GMAIL.COM)(9910962191)(PETITIONER) DUTTN SHARMA(DUTTNSHARMA@GMAIL.COM)()(RESPONDENT) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER)	
18	CM(M)-1328/2022 CM APPL. 51797/2022 CM APPL. 8369/2023	GAJENDER SINGH V/s RAJESH MADHESHIYA & ORS.	VIVEK SHARMA
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(KAGHZAAAT@GMAIL.COM)(9910962191)(PETITIONER) DUTTN SHARMA(DUTTNSHARMA@GMAIL.COM)()(RESPONDENT) VIVEK SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER)	
19	CM APPL. 433/2024 In CM(M)-3/2023(Disposed off case) WITH CM(M) 1330/2023 CM(M) 1397/2023 CM(M) 1445/2023 CM(M) 1558/2023 CM(M) 94/2024 CM(M) 2312/2024	SHRI PRATAP SINGH V/s SHRI VIJAY KUMAR	SUBHASH CHANDRA JHA, VIJAY KUMAR AGARWAL
		OTHER DETAILS OF ADVOCATES: ASHOK AGGARWAL , S C JHA(JHAJHACO@GMAIL.COM)(9971847561)(PETITIONER) VIJAY KUMAR (VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)()(RESPONDENT) SUBHASH JHA(JHAJHACO@GMAIL.COM)()(PETITIONER) VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(9560172716)(RESPONDENT) VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(9560172716)(RESPONDENT) JHA JHA(JHAJHACO@GMAIL.COM)()(RESPONDENT)	
20	CM(M)-1330/2023 CM APPL. 42697/2023 CM APPL. 42698/2023 WITH CM(M) 1445/2023 CM(M) 1397/2023 CM(M) 1558/2023	VIJAY KUMAR AGARWAL V/s PARTAP SINGH	VIJAY KUMAR AGARWAL, SUBHASH CHANDRA JHA
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(7428052919)(PETITIONER) JHAJHACO(JHAJHACO@GMAIL.COM)()(RESPONDENT) SUBHASH CHANDRA JHA(JHAJHACO@GMAIL.COM)(9971847561)(PETITIONER)	
21	CM(M)-1397/2023 CM APPL. 44460/2023 CM APPL. 44461/2023 CM APPL. 36761/2024 CM APPL. 36762/2024 WITH CM(M) 1330/2023 CM(M) 1558/2023	VIJAY KUMAR AGARWAL V/s PARTAP SINGH	VIJAY KUMAR AGARWAL, ARUN, SUBHASH CHANDRA JHA
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(7428052919)(PETITIONER) PARTAP SINGH(JHAJHACO@GMAIL.COM)(9868348493)(RESPONDENT) VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(7428052919)(PETITIONER) R(S@GMAIL.COM)(0)(RESPONDENT) SUBHASH CHANDRA (JHAJHACO@GMAIL.COM)(9868348493)(RESPONDENT) ARUN (VERMA.ARUN2907@GMAIL.COM)(9871425155)(PETITIONER) SUBHASH CHANDRA JHA(JHAJHACO@GMAIL.COM)(9971847561)(PETITIONER)	
22	CM(M)-1445/2023 WITH CM(M) 1338/2023	VIJAY KUMAR AGARWAL V/s PARTAP SINGH	VIJAY KUMAR AGARWAL, SUBHASH CHANDRA JHA
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(9560172716)(PETITIONER) PARTAP SINGH (JHAJHACO@GMAIL.COM)(9868348493)(RESPONDENT) SUBHASH CHANDRA JHA(JHAJHACO@GMAIL.COM)(9971847561)(PETITIONER)	
23	CM(M)-1558/2023 CM APPL. 49159/2023 CM APPL. 49160/2023	VIJAY KUMAR AGARWAL V/s PARTAP SINGH	VIJAY KUMAR AGARWAL, SUBHASH CHANDRA JHA
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(9560172716)(PETITIONER) PARTAP SINGH(JHAJHACO@GMAIL.COM)()(RESPONDENT) SUBHASH CHANDRA JHA(JHAJHACO@GMAIL.COM)(9971847561)(PETITIONER)	

ADVANCE CAUSE LIST

24	CM(M)-2312/2024 CM APPL. 20867/2024	VIJAY KUMAR AGARWAL V/s PARTAP SINGH	PETITIONER IN PERSON	
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(7428052919)(PETITIONER) VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(9560172716)(PETITIONER) PARTAP SINGH(JHAJHACO@GMAIL.COM)(9868348493)(RESPONDENT) SUBHASH(JHAJHACO@GMAIL.COM)(9868348493)(RESPONDENT)		
25	CM(M)-94/2024 CM APPL. 2790/2024 CM APPL. 2791/2024 CM APPL. 35935/2024 CM APPL. 35936/2024	VIJAY KUMAR AGARWAL V/s PARTAP SINGH,	VIJAY KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(9560172716)(PETITIONER) PRATAP(JHAJHA.CO@GMAIL.COM)(9971847561)(RESPONDENT) VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(7428052919)(PETITIONER) VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(7428052919)(PETITIONER) SUBHASH (JHAJHACO@GMAIL.COM)(9868348493)(RESPONDENT)		
26	CM(M)-1426/2023 CM APPL. 45532/2023 CM APPL. 45533/2023 CM APPL. 45534/2023	SIMI GUPTA V/s ARCHANA GAUR & ANR.	VARUN SINGH, MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: YTHARTH, HIMANSHU YADAV, ALANKRITI DWIVEDI(SOMESAAGUPTAA@GMAIL.COM)(9643834635)(PETITIONER) ARCHANA GAUR(MADANLAL.ML@GMAIL.COM)(9873286804)(RESPONDENT) MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(9810693008)(RESPONDENT)		
27	CM(M)-1813/2023 CM APPL. 57560/2023	SH. LALIT KUMAR V/s NITIN VERMA	SUDHIR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUDHIR GUPTA(SGEQUITY@GMAIL.COM)(9313885241)(PETITIONER) SAURABH JHAMB(SAURABHJHAMBLAWYER@GMAIL.COM){}(RESPONDENT)		
28	CM(M)-1833/2023 CM APPL. 57976/2023	SH DHANI RAM ALIAS SHASHI V/s SH KIRODI MAL & ORS.	PARVEEN KUMAR, BHEEM SHARMA	
		OTHER DETAILS OF ADVOCATES: BHEEM SHARMA(BHEEM112233SHARMA@GMAIL.COM)(9811509729)(RESPONDENT)		
29	CM(M)-1970/2023 CM APPL. 61666/2023 WITH CM(M) 2079/2023	RAJEEV GOSWAMI AND ANR. V/s ASHISH KUMAR VERMA	PANKAJ PALIWAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ PALIWAL(PALIWALPANKAJ_ADV@YAHOO.COM)(9811460311)(PETITIONER) ASHISH{ }(9811077777)(RESPONDENT)		
30	CM(M)-1836/2024 CM APPL. 7883/2024 WITH CM(M) 2995/2024	KAMLESH KUMARI V/s PREM LATA (SINCE DECEASED) THROUGH LRS AND ORS	VINEET KUMAR	
		OTHER DETAILS OF ADVOCATES: VINEET KUMAR AND PRINCE SHARMA(KUMARVINIT.K@GMAIL.COM)(9718784365)(PETITIONER) SANJEEV(OFFICE.ADVOCATE.SANJEEV@GMAIL.COM){}(RESPONDENT) ASHOK KUMAR(OFFICE.ADVOCATE.SANJEEV@GMAIL.COM)(9818636833)(RESPONDENT) CHANNA DEVI(ADVSHERAWAT@GMAIL.COM){}(RESPONDENT)		
31	CM(M)-2995/2024	KAMLESH KUMARI V/s PREM LATA (SINCE DECEASED) THROUGH LRS & ANR.	VINEET KUMAR	
		OTHER DETAILS OF ADVOCATES: VINEET KUMAR AND PRINCE SHARMA(KUMARVINIT.K@GMAIL.COM)(9718784365)(PETITIONER) PREM LATA(OFFICE.ADVOCATE.SANJEEV@GMAIL.COM)(9818636833)(RESPONDENT) SHERWAL(ADVSHERWAT@GMAIL.COM)(0)(RESPONDENT)		
32	CM(M)-1940/2024 CM APPL. 10751/2024	MS AKUMS DRUGS AND PHARMACEUTICALS LTD V/s MR VIKRAM CHANDWANI AND ANR.	ABHISHEK SANDILLYA	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR & ABHISHEK SANDILLYA(ABHISHEK.SANDILLYA18@GMAIL.COM)(9811212326)(PETITIONER) AEROCHEM(INFO@AEROCHEM.IN){}(RESPONDENT)		

33	CM(M)-1945/2024	VOHRA RUBBER AND ELECTRICALS V/s M.K. ENTERPRISES & ORS.	RAHUL RAMAN	
		OTHER DETAILS OF ADVOCATES: RAHUL RAMAN(OFFICE.ADVRAHULRAMAN@GMAIL.COM)(9546120095)(PETITIONER) M/S VOHRA RUBBER (ADIVOHRA2012@GMAIL.COM)(9838236421)(PETITIONER) M/S M K ENTERPRISES(MKE3649@GMAIL.COM)(9811180602)(RESPONDENT) PANKAJ(PANKAJGUPT1@REDIFFMAIL.COM)()(RESPONDENT)		
34	CM(M)-2051/2024 CM APPL. 14245/2024	DULI CHAND MODI @ DINESH CHAND MODI V/s VANDANA	HITESH KUMAR BHARDWAJ, JATIN SAPRA	
		OTHER DETAILS OF ADVOCATES: PUNEET KUMAR & ASSOCIATES(AGOCHIYA2000@GMAIL.COM)(9718302748)(PETITIONER) SANDEEP(SANDEEPPURIADVOCATE@YAHOO.CO.IN)(9810199060)(RESPONDENT) JATIN SAPRA(JATINSAPRA1312@GMAIL.COM)(9899054303)(PETITIONER)		
35	CM(M)-2388/2024 CM APPL. 23379/2024 CM APPL. 25442/2024	DELHI DEVELOPMENT AUTHORITY V/s M/S AHUJA CONSTRUCTION CO. LTD.	ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) AHUFUR(AHUFUR@GMAIL.COM)()(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) AHUFUR(AHUFUR@GMAIL.COM)()(RESPONDENT)		
36	CM(M)-2517/2024	NORTHERN RAILWAYS V/s GURMEET KAUR	VIJAY CHANDRA JOSHI	
		OTHER DETAILS OF ADVOCATES: VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER)		
37	CM(M)-2528/2024 CM APPL. 27552/2024 CM APPL. 59885/2024 CM APPL. 59886/2024	SANDHYA BINDAL V/s MUKESH SHARMA & ORS.	DHANANJAI JAIN, MUKESH SHARMA	
		OTHER DETAILS OF ADVOCATES: DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER) ASHOK(ASHOK_MAHIPAL@YAHOO.CO.IN)()(RESPONDENT) ARIF(ARIFADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) ASHOK (ASHOK_MAHIPAL@YAHOO.CO.IN)(0)(PETITIONER) MUKESH SHARMA(75MUKESHSHARMA@GMAIL.COM)(9899667495)(RESPONDENT) SANDHYA BINDAL(SANDHYABINDAL@YAHOO.COM)(0)(RESPONDENT)		
38	CM(M)-2632/2024 CM APPL. 30695/2024 CM APPL. 7561/2025	DAYAWATI V/s BIMLA DEVI & ORS.	KARTAR SINGH	
		OTHER DETAILS OF ADVOCATES: DAYAWATI()(9899526581)(PETITIONER) KARTAR SINGH(ADVOCATEKARTARSINGH67@GMAIL.COM)()(PETITIONER) BIMLA()(9891662957)(RESPONDENT)		
39	CM(M)-2734/2024 CM APPL. 33797/2024	ARCHANA GAUR & ANR. V/s SUNNY GUPTA (DECEASED) THROUGH LRS	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA, VIDHI(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) ALANKRITI(ALANKRITI1705@GMAIL.COM)()(RESPONDENT)		
40	CM(M)-2800/2024 CM APPL. 35360/2024 CM APPL. 50633/2024 WITH CONT.CAS(C) 1736/2024	VIMLENDU KUMAR JHA V/s MINAL BHATNAGAR	ASHISH PRASAD, RAMAKANT SHARMA	
		OTHER DETAILS OF ADVOCATES: ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) MINAL BHATNAGAR(MINALBHATNAGAR@YAHOO.COM)(9818073324)(RESPONDENT) MINAL, WW LAW , PLAY TEAM(MARIGOLDBYMINAL@GMAIL.COM, WWLAWOFFICES@GMAIL.COM, 4PLAYTEAM@GMAIL.COM)()(RESPONDENT) ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) MINAL BHATNAGAR(MINALBHATNAGAR@YAHOO.COM)(0)(RESPONDENT) MARIGOLD BY MINAL(MARIGOLDBYMINAL@GMAIL.COM)(0)(RESPONDENT) AKRITI TYAGI(AKRITITYAGI02@GMAIL.COM)(0)(RESPONDENT) MALAVIKA(MALAVIKA.RAJKOTIA@RAJKOTIAASSOCIATES.COM)(0)(RESPONDENT) RAMAKANT SHARMA(BRAJESH.SINGH@GMAIL.COM)(9810095885)(RESPONDENT)		
41	CONT.CAS(C)-1736/2024 CM APPL. 64776/2024	VIMLENDU KUMAR JHA V/s MINAL BHATNAGAR	ASHISH PRASAD	
		OTHER DETAILS OF ADVOCATES: ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) MINAL(MINALBATNAGAR@YAHOO.COM)(0)(RESPONDENT) AKRITI(AKRITITYAGI02@GMAIL.COM)(0)(RESPONDENT)		

42	CM(M)-2845/2024 CM APPL. 36772/2024	SHRI RAJINDER KHANNA THROUGH LRS & ORS. V/s MUNICIPAL CORPORATION OF DELHI (THROUGH ITS COMMISSIONER) & ORS.	ANAND YADAV	
		OTHER DETAILS OF ADVOCATES:		
43	CM(M)-2936/2024 CM APPL. 39612/2024	HITESH BHARDWAJ V/s KAILASH CHAND AND ANR.	DR. N. PRADEEP SHRAMA, ANANT RAO	
		OTHER DETAILS OF ADVOCATES: N PRADEEP(NPRADEEPSHARMA30@GMAIL.COM)(9899696333)(PETITIONER) NEERAJ(TYAGINEERAJ.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) ANANT RAO(ANANTYADAV555@GMAIL.COM)(9999421467)(RESPONDENT)		
44	CM(M)-3097/2024	SHASHIBIR SINGH SARANG V/s M/S GROUND ZERO DEVELOPERS & ORS	ASHIM VACHHER, SAIBA MEHER RAJPAL	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) SHAHZAD(SHAHZADZALI@GMAIL.COM)(0)(RESPONDENT) VAIBHAV DABAS, KUNAL (ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) VAIBHAV DABAS, KUNAL (ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) NOOR ALAM(NOOR.MOHD.ALAM@GMAIL.COM)(0)(RESPONDENT) SHAHZADZALI(SHAHZADZALI@GMAIL.COM)(0)(RESPONDENT) NARBIR(NARBIRSARANG@GMAIL.COM)(0)(RESPONDENT) KANWAL(KANWAL.SARANG@GMAIL.COM)(0)(RESPONDENT) VAIBHAV DABAS(VAIBHAV.DABAS@GMAIL.COM)(9717499959)(PETITIONER) NOOR ALAM(NOOR.MOHD.ALAM@GMAIL.COM)(0)(RESPONDENT)		
45	CM(M)-3660/2024 CM APPL. 61613/2024 CM APPL. 61614/2024	M/S R K AND SONS JEWELLERS V/s HEERA JEWELS AND GEMS PVT LTD	ARJUN BHASKAR	
		OTHER DETAILS OF ADVOCATES: ARJUN BHASKAR & ASSOCIATES(ADV.ARJUNBHASKAR@GMAIL.COM)(9711285445)(PETITIONER) RAMI(DHC.TELECOMCENTRE@GMAIL.COM)(0)(RESPONDENT) SACHIN(SACHINAGGARWALADV@GMAIL.COM)(0)(RESPONDENT)		
46	CM(M)-3795/2024 CM APPL. 65636/2024 CM APPL. 65637/2024	M/S. R. HASSARAM (RAM DAS HASSA RAM) V/s RAI SAHIB LAXMI NARAIN CHARITABLE TRUST & ORS.	SHANTNU AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHAUHAN(DEEPAKLEGAL1985@GMAIL.COM)(9717728017)(PETITIONER) ANKUR(ANKUR.MAHINDRO@KRED-JURE.IN)(0)(RESPONDENT)		
47	CM(M)-3954/2024 CM APPL. 70183/2024	TATA MOTORS LIMITED V/s SHRI HARPREET SINGH & ANR.	SAKSHIT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SEHGAL & ASSOCIATES(VIPIN.SEHGALADV.GMAIL.COM)(9810368059)(PETITIONER) HARPREET(HARPREET@TECHVALUE.IN)(0)(RESPONDENT)		
48	CM(M)-3960/2024 CM APPL. 70275/2024	TATA MOTORS LIMITED V/s SHRI HARPREET SINGH & ANR.	SAKSHIT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SEHGAL & ASSOCIATES(VIPIN.SEHGALADV.GMAIL.COM)(9810368059)(PETITIONER) HARPREET (HARPREET@TECHVALUE.IN)(0)(RESPONDENT)		
49	CM(M)-4136/2024 CM APPL. 75032/2024	AIRTEC ELECTROVISION PRIVATE LIMITED V/s AMAZON SELLER SERVICES PRIVATE LIMITED	DSNR LEGAL ADVOCATES & SOLICITORS	
		OTHER DETAILS OF ADVOCATES: DSNR LEGAL(INFO@DSNRLEGAL.COM)(9711767111)(PETITIONER) AMAZON(LEGAL-SUPPORT@AMAZON.COM)(0)(RESPONDENT)		
50	CM(M)-14/2025 CM APPL. 350/2025	CHANDER MUNI V/s DEVENDER KUMAR KASHYAP	PRAJWAL KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: ANKIT BATRA (ANKIT.BATRA30@GMAIL.COM)(9990786641)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		
51	CONT.CAS(C)-608/2023 CM APPL. 23726/2023 WITH CM(M) 773/2022	K K KAPOOR V/s S R ASHOK AND ASSOCIATES PRIVATE LIMITED & ORS.	KUNDAN LAL	
		OTHER DETAILS OF ADVOCATES: K K KAPOOR(KIRON1956@GMAIL.COM)(9717107809)(PETITIONER) KUNDAN LAL GUPTA(ADVOCATEKUNDANGUPTA@GMAIL.COM)(9811375896)(PETITIONER) ASHOK(SRASHOKASSOCIATES@GMAIL.COM)(9810042408)(RESPONDENT)		

52	CONT.CAS(C)-1214/2024 WITH EX.F.A. 5/2019	NARESH KHER V/s S. JAGJIT SINGH	ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) RANEJA(RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT)		
PART-HEARD MATTERS				
53	W.P.(C)-5726/2020 CM APPL. 20687/2020 WITH W.P.(C) 6760/2020 W.P.(C) 10678/2022	HEM SINGH BHARANA V/s IDBI BANK	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: HEM SINGH BHARANA(AKANKSHA8@CJALAW.IN){}(RESPONDENT) HEM SINGH BHARANA(AKANKSHA8@CJALAW.IN){}(RESPONDENT) APOORV AGARWAL , AKANKSHA SHARMA(APOORV@CJALAW.IN)(9535810005)(PETITIONER) APOORVAGARWAL(APOORV@CJALAW.IN)(8420524375)(PETITIONER) IDBI BANK (SIDBARUA@GMAIL.COM){}(PETITIONER) IDBI BANK (SIDBARUA@GMAIL.COM){}(PETITIONER) SIDHARTH BARUA(SIDBARUA@GMAIL.COM)(9899040660)(RESPONDENT) SID (SIDBARUA@GMAIL.COM){}(RESPONDENT)		
54	W.P.(C)-6760/2020 CM APPL. 23467/2020 CM APPL. 34987/2022 WITH W.P.(C) 10678/2022	HEM SINGH BHARANA V/s STATE BANK OF INDIA	APOORV AGARWAL, NITI JAIN	
		OTHER DETAILS OF ADVOCATES: HEM SINGH BHARANA(SIMRAN@CJALAW.IN){}(RESPONDENT) HEM SINGH BHARANA(SIMRAN@CJALAW.IN){}(RESPONDENT) HEM SINGH BHARANA(SIMRAN@CJALAW.IN){}(RESPONDENT) HEM SINGH BHARANA(SIMRAN@CJALAW.IN)(8554925619)(RESPONDENT) HEM SINGH BHARANA(SIMRAN@CJALAW.IN){}(RESPONDENT) APOORV AGARWAL(APOORV@CJALAW.IN)(9535810005)(PETITIONER) APOORVAGARWAL(APOORV@CJALAW.IN)(8420524375)(PETITIONER) STATE BANK OF INDIA(SLGUPTA@BHATTALLAW.COM)(9810858842)(PETITIONER) STATE BANK OF INDIA(SLGUPTA@BHATTALLAW.COM){}(PETITIONER) STATE BANK OF INDIA(SLGUPTA@BHATTALLAW.COM){}(PETITIONER) STATE BANK OF INDIA(SLGUPTA@BHATTALLAW.COM){}(PETITIONER) STATE BANK OF INDIA(SLGUPTA@BHATTALLAW.COM){}(PETITIONER) BHATTALAW(SLGUPTA@BHATTALAW.COM)(9810858842)(RESPONDENT) NITI JAIN(NITI339@GMAIL.COM)(9899944170)(RESPONDENT)		
55	W.P.(C)-10678/2022 CM APPL. 30984/2022 CM APPL. 67136/2024	HEM SINGH BHARANA V/s BANK OF INDIA	APOORV AGARWAL, SAJU JAKOB	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@AKURUP.COM)(8420524375)(PETITIONER) RAJAT(RAJAT132NOIDA@YAHOO.CO.IN){}(RESPONDENT) SESHAGIRI(SESHAGIRI@NSACHAMBERS.COM){}(RESPONDENT) VIPIN JAI(VIPINJAI@YAHOO.CO.IN, PKMULLCK@GMAIL.COM, ASHISH.RANA@ABSLEGAL.IN){}(RESPONDENT) SAJU JAKOB (OFFICE@LILYTHOMAS.ORG)(9667661678)(PETITIONER) APOORV KURUP(APOORV@CJALAW.IN)(0)(RESPONDENT) SAJU JAKOB (SAJUJAKOB@GMAIL.COM)(9873790479)(RESPONDENT)		
56	W.P.(C)-12011/2021 CM APPL. 37146/2021	HEM SINGH BHARANA V/s INDIAN OVERSEAS BANK	APOORV AGARWAL, APOORV AGARWAL, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@CJALAW.IN)(9535810005)(PETITIONER) MLKKTAX(MLKKTAX@BOL.NET.IN){}(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		
57	W.P.(C)-12828/2021 CM APPL. 40420/2021	HEM SINGH BHARANA V/s BANK OF BARODA	APOORV AGARWAL, APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@CJALAW.IN)(8420524375)(PETITIONER) ARUN(ADVARUN36@GMAIL.COM){}(RESPONDENT) BHUPENDRA CHAUHAN(BHUPENDRA.CHAUHAN@REDIFFMAIL.COM){}(RESPONDENT)		
58	W.P.(C)-3706/2023 CM APPL. 14317/2023	HEM SINGH BHARANA V/s BANK OF MAHARASHTARA	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM){}(RESPONDENT) VINOD GUPTA(VINODGUPTA501@GMAIL.COM){}(RESPONDENT)		

59	W.P.(C)-3926/2023	HEM SINGH BHARANA V/s BANK OF MAHARASHTARA	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) S K ROUT(ADVSKROUT@YAHOO.COM){}(RESPONDENT)		
60	W.P.(C)-2240/2024 CM APPL. 9275/2024 WITH W.P.(C) 2529/2024 W.P.(C) 4842/2024	MR. HEM SINGH BHARANA V/s RESERVE BANK OF INDIA & ORS.	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) UNION BANK OF INDIA, ERA GROUP(UBIN0906069@UNIONBANKOFINDIA.BANK, EIEL@ERAGROUP.IN){}(RESPONDENT) HAMEL PARIHAR, LEXORBIS(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, MAIL@LEXORBIS.COM){}(RESPONDENT)		
61	W.P.(C)-2529/2024 CM APPL. 10311/2024 WITH W.P.(C) 4842/2024	MR. HEM SINGH BHARANA V/s BANK OF INDIA & ORS.	APOORV AGARWAL, AMAN GARG, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL AND BHANUKARAN SINGH JODHA(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) PUNJAB AND SIND BANK(RAJESHGAUTAM@KLMEHTA.NET, KITUBBAJ@YAHOO.COM, VINODGUPTA501@HOTMAIL.COM){}(RESPONDENT) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM){}(RESPONDENT) S K ROUT(ADVSKROUT@YAHOO.COM){}(RESPONDENT) PRAVEENA(PRAVEENA1807@HOTMAIL.COM, INFO@BHATTALLW.COM, SANJIVSAGAR@GMAIL.COM){}(RESPONDENT) ERA INFRA ENGINEERING LIMITED(EIEL@ERAGROUP.IN, IP.R.ERA@MARKETCLEAR.IN){}(RESPONDENT) RAJAT (RAJAT132NOIDA@YAHOO.CO.IN, BRIJESH_TAMBER@HOTMAIL.COM, PKMULLICK@GMAIL.COM){}(RESPONDENT) ARUN(ADVARUN36@GMAIL.COM,){}(RESPONDENT) AMAN GARG(ADV.AMANGARG3004@GMAIL.COM)(9811820309)(RESPONDENT) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(RESPONDENT)		
62	W.P.(C)-4842/2024 CM APPL. 19783/2024	MR. HEM SINGH BHARANA V/s RESERVE BANK OF INDIA & ORS.	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) SIDHBARUA(SIDHARUA@GMAIL.COM, EIEL@ERAGROUP.IN, IP.R.ERA@MARKETCLEAR.IN){}(RESPONDENT)		

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 54140/2024 REVIEW PET. 334/2024 In C.R.P.-19/2022(Disposed off case)	SH DADASO JAGTAP AND ANR V/s SMT SATWANT KAUR SARNA AND ORS	ALEX JOSEPH, ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ALEX JOSEPH(ALEXJOSEPHADV@OUTLOOK.COM)(9899120689)(PETITIONER) R K KOHLI(R.K.KOHLIADVOCATE@GMAIL.COM)()(RESPONDENT) ARVIND KR GUPTA (ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(RESPONDENT) ABHIKCHIMNI(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(0)(RESPONDENT) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(RESPONDENT)		
2	FAO-269/2023 CM APPL. 53606/2023	MR RAJEEV SINGH V/s SMT NIRMALA DEVI & ANR.	JITENDRA KUMAR PANCHARIA	
		OTHER DETAILS OF ADVOCATES: ADITI PANCHARIA(PANCHARIA8ASSOCIATES@GMAIL.COM)()(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
3	FAO-3/2008 CM APPL. 1696/2018 CM APPL. 1698/2018 CM APPL. 1700/2018	JAGBIR SINGH V/s SATISH KUMAR & ORS.	J.K.JAIN, JINENDER KUMAR JAIN, VIPIN K.SINGH, SIKANDAR ARORA, ABHAY PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: JINENDER KUMAR JAIN()(9811073458)(PETITIONER) ABHAY PRATAP SINGH(ABHAYPSINGH12@GMAIL.COM)(8630526191)(PETITIONER)		
4	FAO-333/2016 WITH FAO 348/2016 FAO 336/2016	JAGRAM V/s M/S SRI RAM HOUSING FINANCE	RAJ BAHADUR SINGH, RAJEEV SAXENA, NAMRATA CHAUHAN, R K SAHNI	
		OTHER DETAILS OF ADVOCATES:		
5	FAO-336/2016	MEERA V/s M/S SRI RAM HOUSING FINANCE & INVESTMENT OF INDIA & LTD	RAJ BAHADUR SINGH, RAJEEV SAXENA, NAMRATA CHAUHAN, R K SAHNI	
		OTHER DETAILS OF ADVOCATES:		
6	FAO-348/2016	CHARAN SINGH MAKKAR (DECEASED) THR HIS LRS V/s M/S SRI RAM HOUSING FINANCE	RAJ BAHADUR SINGH, R K SAHNI	
		OTHER DETAILS OF ADVOCATES:		
7	FAO-407/2016 CM APPL. 30319/2017 CM APPL. 33949/2018 CM APPL. 50942/2022 CM APPL. 52182/2022	M/S KHUBI RAM RAJIV KUMAR & CO THR PARTNER RAM AVTAR BANSAL V/s M/S NAVEEN ENTERPRISES & ORS	PARAS CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: PARAS CHAUDHRY()(9810180330)(PETITIONER) PARAS CHAUDHARY()(9810180330)(PETITIONER) PARAS CHAUDHARY()(9810180330)(PETITIONER)		

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8	FAO-414/2016	V K KAPOOR V/s M/S AJIT ELECTRICALS	JUGAL WADHWA, RISHABH WADHWA, CHETAN ANAND & AKASH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		
9	FAO-505/2018 CM APPL. 47442/2018	UPPAL ENGINEERING COMPANY PVT LTD V/s M/S NATIONAL THERMAL POWER CORPN LTD	RITESH KHATRI, MEGHHA KATARI & ASSOCIATES, ADARSH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: RITESH KHATRI()(9899891989)(PETITIONER) RITESH KHATRI()(9899891989)(PETITIONER) ADARSH TRIPATHI(ADARSHT912003@GMAIL.COM)(9090416535)(RESPONDENT)		
10	FAO-91/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAYS DELHI	TARUN KUMAR TIWARI, JOYDEEP MAZUMDAR	
	WITH FAO 92/2019 FAO 93/2019 FAO 94/2019			
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
11	FAO-92/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAYS DELHI	TARUN KUMAR TIWARI, JOYDEEP MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
12	FAO-93/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAYS DELHI	TARUN KUMAR TIWARI, JOYDEEP MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
13	FAO-94/2019	M/S GATI LTD V/s CHIEF COMMERCIAL MANAGER NORTHERN RAILWAY DELHI	TARUN KUMAR TIWARI, JOYDEEP MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI()(9810695024)(PETITIONER)		
14	FAO-264/2022 CM APPL. 45138/2022	DEEPA RANA V/s UMESH KUMAR WADHWA & ORS.	HUMRAZ BIR SINGH	
		OTHER DETAILS OF ADVOCATES: SKNY CHAMBERS(SKNYCHAMBERS@GMAIL.COM)(9968625931)(PETITIONER) DEEPA RANA(KARUNISH23@GMAIL.COM)(9811662085)(PETITIONER) SHASHI BALA(SHASHI1989.1959@GMAIL.COM)(8178232301)(RESPONDENT) SAPNA MAGGO(SAPNAMAGGO08@GMAIL.COM)(8447988037)(RESPONDENT) RAJESH MAGGO(RAJESHMAGGO04@GMAIL.COM)(9891196042)(RESPONDENT) UMESH KUMAR WADHWA()(9899449133)(RESPONDENT)		
15	FAO-194/2023 CM APPL. 39940/2023 CM APPL. 39942/2023	RAJVEER SINGH V/s UNION OF INDIA	MUNISH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMRITA SINGH(VINNOD09@GMAIL.COM)(9415303622)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
16	FAO-330/2023 CM APPL. 65640/2023 CM APPL. 65641/2023	DEEPAK SHARMA V/s CENTRAL SECRETARIAT CLUB (REGD) ORS & ORS.	MADHUR BHUSHAN, SATYA NARAYAN, GAURAV MAKAR	
		OTHER DETAILS OF ADVOCATES: MADHUR BHUSHAN & SHALENDRA(MADHUR_BS@YAHOO.CO.IN)(9811807106)(PETITIONER) RANDHIR SINGH(RSDABAS1987@GMAIL.COM)()(RESPONDENT) ADHOC ADMINISTRATIVE(PRASHANT.SHUKLA10@GOV.IN)()(RESPONDENT) CENTRAL SECRETARIAT CLUB(CENTRALSECTTCLUB@GMAIL.COM)()(RESPONDENT) MOP(SECY_MOP@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SATYA NARAYAN (SATYANARAYAN.VASHISHTH@GMAIL.COM)(9810224033)(PETITIONER) GAURAV MAKKAR(GAURAVMAKKAR78@GMAIL.COM)(9540909916)(PETITIONER)		
17	FAO-24/2024 CM APPL. 3162/2024	SH. PRITHVI SINGH V/s MR. PRABHJEET SINGH & ORS.	SHANTNU AGGARWAL, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES:		

		PRITHVI()(9810143669)(PETITIONER) PUNEET RAI, SHANTNU(OFFICEOFSHANTNUAGG@GMAIL.COM)(9999347367)(PETITIONER) SUNIL(SUNILADV20@GMAIL.COM)(9667214828)(RESPONDENT) BSES(RISHAB@RRJASSOCIATES.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)	
18	FAO-50/2024 CM APPL. 8805/2024 CM APPL. 23151/2024	DINESH KUMAR JAIN V/s RAJESHWAR KUMAR JAIN HUF & ORS	VISHWENDRA VERMA
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP , SAKSHI(RPSINGH@PUNEETMITTAL.IN, SAKSHI@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SHRES(SHRESSTHSULPHUR@GMAIL.COM)()(RESPONDENT) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) SAKSHI(SAKSHI.MENDIRATTA17@GMAIL.COM)()(RESPONDENT)	
19	FAO-70/2024 CM APPL. 12943/2024	DINESH KUMAR JAIN V/s RAJESHWAR KUMAR JAIN	VISHWENDRA VERMA, RUPENDRA PRATAP SINGH
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) RP SINGH(RPSINGH@PUNEETMITTAL.IN)()(RESPONDENT) RUPENDRA PRATAP SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(RESPONDENT)	
20	FAO-146/2024 CM APPL. 25105/2024	AMIT KUMAR V/s UNION OF INDIA	SURENDRA MOHAN PRASAD
		OTHER DETAILS OF ADVOCATES: SURENDRA MOHAN(ADV.SMPRASAD@GMAIL.COM)(8527200973)(PETITIONER)	
21	FAO-165/2024 CM APPL. 29582/2024	MAZHAR KHAN V/s UNION OF INDIA	MOHAMMAD SAJID
		OTHER DETAILS OF ADVOCATES: NAZHAR KHAN()(9917176983)(PETITIONER) MOHD SAJID(MASJID2367@GMAIL.COM)(9910949152)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
22	FAO-335/2024	MADHU SETHI V/s NEERAJ ARORA & ORS.	AVTAR SINGH
		OTHER DETAILS OF ADVOCATES: KPS LEGAL(KARANSAFRON50@GMAIL.COM)(9899604908)(PETITIONER)	
23	RFA-362/2016	RAJAN V/s HIMANSHU	C P WIG & RAJAT ANEJA, VIKRANT ARORA
		OTHER DETAILS OF ADVOCATES: VIKRANT ARORA(VARORA1971@GMAIL.COM)(9811254260)(RESPONDENT)	
24	RFA-184/2017 CM APPL. 6215/2017	NORTH DELHI MUNICIPAL CORPORATION V/s SUNITA KAELEY & ANR	SUNIL GOEL, JYOTI DUTT SHARMA, AYDE ASSOCIATES
		OTHER DETAILS OF ADVOCATES:	
25	CM APPL. 229/2020 REVIEW PET. 441/2018 In RFA-586/2018(Disposed off case)	VEERU PARSHAD GUPTA V/s JOGESHWARI DEVI	RAMESH K SHARMA, M RAIS FAROOQUI, T R SHARMA
		OTHER DETAILS OF ADVOCATES: M RAIS FAROOQUI()(9810898754)(PETITIONER) M RAIS FAROOQUI()(9810898754)(PETITIONER)	
26	RFA-668/2018 CM APPL. 32842/2018	MOHINDER SRIVASTAVA & ANR V/s JAG MOHAN SHARMA & ORS	J C MAHINDRO, DALIP MISHRA
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO()(9810138091)(PETITIONER)	
27	CM APPL. 7327/2025 CM APPL. 7328/2025 In RFA-982/2018	UMA AGGARWAL V/s GURPREET SINGH BHATTAL	SAJAY DUA, ARJUN MALIK, BRIJESH SHARMA, AMAN SHARMA
		OTHER DETAILS OF ADVOCATES: SAJAY DUA()(9811122114)(PETITIONER) SAJAY DUA()(8920052402)(PETITIONER) ARJUN MALIK(MALIKADVOCATES05@GMAIL.COM)(9873503295)(PETITIONER) JSECHAMBERS(JAI@JSECHAMBES.COM)()(RESPONDENT) JAI SAHAI(JAISAHAI@GMAIL.COM)()(RESPONDENT) ARJUN MALIK()(9873503295)(PETITIONER) JAI SAHAI ENDLAW(JAISAHAI@GMAIL.COM)(0)(RESPONDENT) ARJUN MALOK()(9873503295)(PETITIONER) JAI SAHAI ENDLAW(JAISAHAI@GMAIL.COM, BSADVDELHI@YAHOO.COM)(0)(RESPONDENT) BRIJESH SHARMA(BSADVDELHI@YAHOO.COM)(9810115969)(RESPONDENT)	

		AMAN SHARMA(AMAN@AMANSHARMA.PRO)(9717490965)(RESPONDENT)		
28	RFA-65/2019 CM APPL. 15793/2023	NAND GOPAL GOEL (SINCE DECEASED) THR LRS V/s M/S MAGICTOWN PLANNER PVT LTD & ANR	SAMRAT K NIGAM, ANKUR CHHIBBER, AMIT BHAGAT, LAKSHAY DHAMIJA	
		OTHER DETAILS OF ADVOCATES: SAMRAT K NIGAM()(9582801689)(PETITIONER) AMIT(AMIT.BHAGAT@CABLAW.IN)()(RESPONDENT) SAMRAT NIGAM(SAMRAT.NIGAM@GMAIL.COM)()(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(RESPONDENT) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER)		
29	CM APPL. 12042/2025 In RFA-539/2019	RAM KUMAR GARG & ORS V/s DEVENDER BHATIA	GURMEET KAUR KAPUR, MANOJ KUMAR GAHLAUT	
	WITH RFA 540/2019	OTHER DETAILS OF ADVOCATES: GURMEET KAUR KAPUR()(9818332432)(PETITIONER) DR. M.K. GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9211324585)(PETITIONER) BAL(BALDEVRAJ.CO@GMAIL.COM)()(RESPONDENT) MANOJ KUMAR GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER) MANOJ KUMAR GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER)		
30	RFA-658/2019 CM APPL. 32523/2019 CM APPL. 32524/2019	M/S CENTRE FOR VOCATIONAL & ENTREPRENEURSHIP STUDIES V/s VAISHALI	BARNALI DEKA DAS	
		OTHER DETAILS OF ADVOCATES: BARNALI DEKA DAS()(9999514438)(PETITIONER)		
FOR FINAL HEARING				
31	FAO-112/2016	M/S CHARMS CARDS PVT LTD V/s VINOD KANWAR & ORS	SHRADDHA BHARGAVA, R K NAIN AND PRATIMA N CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
32	FAO-138/2016	THE NEW INDIA ASSURANCE CO LTD V/s VINOD KUMAR SINGH & ANR	PANKAJ SETH, SAUMITRA SINGHAL	
		OTHER DETAILS OF ADVOCATES:		
FOR HEARING				
33	RFA-622/2019 CM APPL. 30459/2019 CM APPL. 45883/2019 (CROSS OBJ.) CM APPL. 6375/2020 CM APPL. 47145/2022	VEER BALA AGARWAL (DECEASED) THR LRS V/s SURESH KUMAR AGGARWAL & ORS	NARESH K DAKSH, SHIV CHARAN GARG	
	WITH RFA 781/2019	OTHER DETAILS OF ADVOCATES: NARESH K DAKSH()(9810539912)(PETITIONER) SHIV CHARAN GARG()(9811061563)(RESPONDENT) SHIV CHARAN GARG()(9313413721)(RESPONDENT) NARESH DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(9810539912)(PETITIONER) SHIV(SHIVCHARANGARG@GMAIL.COM)()(RESPONDENT)		
34	RFA-781/2019 CM APPL. 38852/2019 CM APPL. 5924/2020 CM APPL. 47070/2022	VEER BALA AGARWAL (SINCE DECEASED) THR LRS V/s KRISHAN LAL ARNEJA (SINCE DECEASED) THR LRS & ORS	NARESH K DAKSHI, SHIV CHARAN GARG, NARESH K DAKSH, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: NARESH K DAKSHI()(9810539912)(PETITIONER) SHIV CHARAN GARG()(9313413721)(RESPONDENT) NARESH DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(9810539912)(PETITIONER) SHIV(SHIVCHARANGARG@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
35	RFA-1068/2019 CM APPL. 53743/2019	DEVIKA ESTATE MANAGEMENT PVT LTD V/s DEVIKA FLAT OWNERS & OCCUPIERS SOCIETY & ANR	AMIET ANDLAY, HIMANGI KAPOOR	
		OTHER DETAILS OF ADVOCATES: AMIET ANDLAY()(9811151686)(PETITIONER) HIMANGI KAPOOR(HIMANGIKAPOOR@GMAIL.COM)(9650552762)(PETITIONER)		

FOR ARGUMENT				
36	FAO-388/2018	SHAKUNTLA V/s RAM AVTAR SHARMA & ORS	RAM SINGH, PUNIT VINAY & CO, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAM SINGH()(9205675278)(PETITIONER) SUNIL KUMAR (SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER)		

07.04.2025

ADVANCE CAUSE LIST

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-1239/2025 CRL.M.A. 9631/2025	RAJESH KUMAR V/s DIRECTORATE OF ENFORCEMENT	MANSI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: HARSHIT SETHI (HARSHITSETHICHAMBERS@GMAIL.COM)(9915000087)(PETITIONER) DL HC (DL.HC-ED@GOV.IN)(0)(RESPONDENT) HOSSAIN ZOHEB (HOSSAINZOHEB@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-04) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
BAIL				
2	BAIL APPLN.-271/2024 CRL.M.A. 2149/2024	HITESH KUMAR V/s STATE	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (ECONOMIC OFFENCE WING-144/2020)
3	BAIL APPLN.-1366/2024 CRL.M.(BAIL) 653/2024	GULAB V/s STATE	ATUL BANDHU	
		OTHER DETAILS OF ADVOCATES: ATUL K BANDHU (ATULBANDHU@GMAIL.COM)(9811608039)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (S.B.DAIRY-400/2020) BAIL APPLN. 24/2022 FILED BY AJAY (DISPOSED

ADVANCE CAUSE LIST

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		ON : 2022-03-02) BAIL APPLN. 1008/2022 FILED BY AMIT (DISPOSED ON : 2022-07-27) BAIL APPLN. 3001/2022 FILED BY GULAB (DISPOSED ON : 2023-08-07) P.S.-FIR NO. :(S.B.DAIRY-400/2020)
4	BAIL APPLN.-1745/2024	NAND DASS V/s STATE	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-27/2021) BAIL APPLN. 1553/2021 FILED BY NAND DASS (DISPOSED ON : 2021-05-12) P.S.-FIR NO. :(NANGLOI-27/2021)
5	BAIL APPLN.-2119/2024 CRL.M.(BAIL) 1030/2024	DR. NAGESHWAR KUMAR NAGAR V/s STATE (NCT OF DELHI)	JAYANT BHATT	
		OTHER DETAILS OF ADVOCATES: SARTHAK GUPTA (OFFICE@JAYANTBHATT.IN)(8447185912)(PETITIONER) SARTHAK GUPTA (OFFICE.JAYANTBHATT.IN)(8447185912)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-454/2024)
6	BAIL APPLN.-2669/2024 WITH BAIL APPLN. 2795/2024 BAIL APPLN. 3208/2024 BAIL APPLN. 3436/2024	AJAY SEJWAL @ SONI V/s THE STATE OF NCT OF DELHI THROUGH ITS STATION HOUSE OFFICER POLICE STATION CHHAWLA NEW DELHI	VIKRAM SINGH JAKHAR	
		OTHER DETAILS OF ADVOCATES: R.S JAKHAR (VSJAKHAR@HOTMAIL.COM)(9999722399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-409/2023) BAIL APPLN. 2795/2024 FILED BY SIKANDER (D. OF HEARING : 2025-04-07) BAIL APPLN. 3208/2024 FILED BY SONU (D. OF HEARING : 2025-04-07) BAIL APPLN. 3436/2024 FILED BY PRAVEEN KUMAR @ CHHOTA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CHHAWLA-409/2023)
7	BAIL APPLN.-2795/2024	SIKANDER V/s THE STATE OF NCT OF DELHI THROUGH STATION HOUSE OFFICER POLICE STATION CHHAWLA NEW DELHI	VIKRAM SINGH JAKHAR, RAHUL DHANKAR	
		OTHER DETAILS OF ADVOCATES: R.S JAKHAR (VSJAKHAR@HOTMAIL.COM)(9999722399)(PETITIONER) R.S JAKHAR (VSJAKHAR@HOTMAIL.COM)(9999722399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL DHANKAR(DHANKARLAWATTORNEYS@GMAIL.COM)(9968532561)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-409/2023) BAIL APPLN. 2669/2024 FILED BY AJAY SEJWAL @ SONI (D. OF HEARING : 2025-04-07) BAIL APPLN. 3208/2024 FILED BY SONU (D. OF HEARING : 2025-04-07) BAIL APPLN. 3436/2024 FILED BY PRAVEEN KUMAR @ CHHOTA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CHHAWLA-409/2023)
8	BAIL APPLN.-3208/2024	SONU V/s STATE OF NCT DELHI	SARTHAK MUDGIL	
		OTHER DETAILS OF ADVOCATES: DINESH MUDGIL (SARTHAKMUDGIL21@GMAIL.COM)(9810827525)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-409/2023) BAIL APPLN. 2669/2024 FILED BY AJAY SEJWAL @ SONI (D. OF HEARING : 2025-04-07) BAIL APPLN. 2795/2024 FILED BY SIKANDER (D. OF HEARING : 2025-04-07) BAIL APPLN. 3436/2024 FILED BY PRAVEEN KUMAR @ CHHOTA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CHHAWLA-409/2023)
9	BAIL APPLN.-3436/2024	PRAVEEN KUMAR @ CHHOTA V/s STATE OF NCT DELHI	SARTHAK MUDGIL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		SARTHAK MUDGIL(SATHAKMUDGIL21@GMAIL.COM)(9810475833)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(CHHAWLA-409/2023) BAIL APPLN. 2669/2024 FILED BY AJAY SEJWAL @ SONI (D. OF HEARING : 2025-04-07) BAIL APPLN. 2795/2024 FILED BY SIKANDER (D. OF HEARING : 2025-04-07) BAIL APPLN. 3208/2024 FILED BY SONU (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CHHAWLA-409/2023)
10	BAIL APPLN.-3064/2024 CRL.M.A. 25721/2024	UMESH SINGH V/s STATE GOVT. OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: NAVEEN PANWAR(ADV.NPANWAR@GMAIL.COM)(9891789459)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022) BAIL APPLN. 3421/2023 FILED BY PRAVEEN (DISPOSED ON : 2024-03-19) BAIL APPLN. 3294/2023 FILED BY JAIPAL (DISPOSED ON : 2024-03-19) BAIL APPLN. 1112/2024 FILED BY PARVEEN (DISPOSED ON : 2024-08-21) BAIL APPLN. 3380/2024 FILED BY PARVEEN (DISPOSED ON : 2024-12-10) BAIL APPLN. 3729/2024 FILED BY JAIPAL (DISPOSED ON : 2025-01-09) BAIL APPLN. 4256/2024 FILED BY PRAVEEN (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022)
11	BAIL APPLN.-4073/2024	ROHIT V/s STATE GOVT. OF NCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-329/2018) BAIL APPLN. 2338/2023 FILED BY ROHIT (DISPOSED ON : 2024-09-23) BAIL APPLN. 1983/2023 FILED BY RAJA BABU@BABU (DISPOSED ON : 2024-09-03) CRL.REV.P. 124/2025 FILED BY ROHIT (D. OF HEARING : 2025-04-04) P.S.-FIR NO. :(SARAI ROHILLA-329/2018)
12	BAIL APPLN.-4183/2024	RAKESH YADAV V/s STATE OF NCT OF DELHI	SHAGUFA SALIM	
		OTHER DETAILS OF ADVOCATES: ADARSH PIYUSH(PRIYADARSHI.ADARSH@GMAIL.COM)(8806662746)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-79/2016) BAIL APPLN. 1319/2020 FILED BY ARYAN BAJPAI (DISPOSED ON : 2020-07-03) BAIL APPLN. 738/2020 FILED BY VIMAL KUMAR PANDEY (DISPOSED ON : 2020-09-24) BAIL APPLN. 2097/2020 FILED BY ARYAN BAJPAI (DISPOSED ON : 2020-08-07) BAIL APPLN. 972/2023 FILED BY NIHAL SINGH @ VISHAL THAKUR (DISPOSED ON : 2023-10-11) BAIL APPLN. 513/2023 FILED BY RAKESH YADAV @ DEEPAK YADAV (DISPOSED ON : 2023-10-11) BAIL APPLN. 1413/2023 FILED BY ARYAN BAJPAI (DISPOSED ON : 2023-10-11) BAIL APPLN. 3080/2024 FILED BY ARYAN BAJPAI (DISPOSED ON : 2025-02-20) P.S.-FIR NO. :(BADARPUR-79/2016)
13	BAIL APPLN.-4256/2024	PRAVEEN V/s STATE GOVT OF NCT OF DELHI	MOHIT RANA	
		OTHER DETAILS OF ADVOCATES: MOHIT RANA(ADMIN@MOHITRANALAWOFFICES.COM)(9599111171)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022) BAIL APPLN. 3421/2023 FILED BY PRAVEEN (DISPOSED ON : 2024-03-19) BAIL APPLN. 3294/2023 FILED BY JAIPAL (DISPOSED ON : 2024-03-19) BAIL APPLN. 1112/2024 FILED BY PARVEEN (DISPOSED ON : 2024-08-21) BAIL APPLN. 3064/2024 FILED BY UMESH SINGH (D. OF HEARING : 2025-04-07) BAIL APPLN. 3380/2024 FILED BY PARVEEN (DISPOSED ON : 2024-12-10)

				BAIL APPLN. 3729/2024 FILED BY JAIPAL (DISPOSED ON : 2025-01-09) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022)
14	BAIL APPLN.-4302/2024	LUCKY V/s STATE (GOVT. OF NCT OF DELHI)	SHIVENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVENDER KR SHARMA(SKSLAWCHAMBERS@HOTMAIL.COM)(9873240045)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GULABI BAGH-171/2024) BAIL APPLN. 3202/2024 FILED BY DEV KUMAR (DISPOSED ON : 2024-09-05) BAIL APPLN. 568/2025 FILED BY KAILASH SINGH CHAUHAN (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(GULABI BAGH-171/2024)
15	BAIL APPLN.-4324/2024	AMAN KUMAR V/s STATE GOVT. OF NCT OF DELHI	PANKAJ KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV (INFOAMBIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-356/2024)
16	BAIL APPLN.-4431/2024	CHAND BALA KINNAR V/s STATE GOVT. OF NCT OF DELHI	LAXMI NARAIN	
		OTHER DETAILS OF ADVOCATES: L.N. RAO(DCPLNRAO@GMAIL.COM)(9560960951)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-93/2024) BAIL APPLN. 3017/2024 FILED BY CHHALIMUDDIN (DISPOSED ON : 2025-04-01) P.S.-FIR NO. :(RAJOURI GARDEN-93/2024)
17	BAIL APPLN.-4579/2024 CRL.M.A. 37458/2024 WITH BAIL APPLN. 51/2025	HANUMAN @ PANDIT V/s THE STATE NCT OF DELHI	NAMAN ISSRANI	
		OTHER DETAILS OF ADVOCATES: SUBHASH SOLANKI(BHATI.ABHAY01@GMAIL.COM)(9958586600)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-170/2022) BAIL APPLN. 2529/2022 FILED BY PANKAJ SARASWAT (DISPOSED ON : 2023-06-01) BAIL APPLN. 1223/2024 FILED BY PANKAJ SARASWAT@ GIRDHARI (DISPOSED ON : 2024-07-24) BAIL APPLN. 51/2025 FILED BY SUMIN @ SOMI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(LAHORI GATE-170/2022)
18	BAIL APPLN.-51/2025 CRL.M.A. 310/2025	SUMIN @ SOMI V/s THE STATE NCT OF DELHI	NAMAN ISSRANI	
		OTHER DETAILS OF ADVOCATES: SUBHASH SOLANKI (BHATI.BHAY01@GMAIL.COM)(9958586600)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-170/2022) BAIL APPLN. 2529/2022 FILED BY PANKAJ SARASWAT (DISPOSED ON : 2023-06-01) BAIL APPLN. 1223/2024 FILED BY PANKAJ SARASWAT@ GIRDHARI (DISPOSED ON : 2024-07-24) BAIL APPLN. 4579/2024 FILED BY HANUMAN @ PANDIT (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(LAHORI GATE-170/2022)
19	BAIL APPLN.-4588/2024	KAMINI ARYA V/s THE STATE (GOVT. OF NCT) DELHI	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR(PRATEEKKUMARLAW@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-323/2021) BAIL APPLN. 2165/2022 FILED BY KAMINI ARYA THROUGH PEROKAR (DISPOSED ON : 2022-08-03) BAIL APPLN. 3508/2022 FILED BY KAMINI ARYA (DISPOSED ON : 2022-11-25) BAIL APPLN. 2761/2023 FILED BY KAMINI ARYA (DISPOSED ON : 2023-11-07) P.S.-FIR NO. :(MOHAN GARDEN-323/2021)

20	BAIL APPLN.-4590/2024 CRL.M.A. 37550/2024	SALMAN KHAN V/s STATE GOVT. OF NCT OF DELHI	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES: MOHAMMED SHAMIKH (MOHDSHAMIKHADVOCATE@GMAIL.COM)(9999727247)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(WELCOME COLONY-575/2024)
21	BAIL APPLN.-393/2025	VISHAL PANDIT @ POKI V/s STATE OF NCT OF DELHI	VISHAL GARG	
		OTHER DETAILS OF ADVOCATES: LAHANA (ADVOCATE.1SSAINI@GMAIL.COM)(9810061848)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-777/2023)
22	BAIL APPLN.-753/2025	RAVI V/s THE STATE OF NCT OF DELHI	HEMCHAND VASHISHT	
		OTHER DETAILS OF ADVOCATES: JUS CORPORATUM LAW OFFICES(JUSCORPORATUMLAWOFFICE@GMAIL.COM)(9311039867)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAYUR VIHAR-653/2022)
23	BAIL APPLN.-1113/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-295/2024)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
24	CRL.M.C.-62/2014 CRL.M.A. 184/2014 CRL.M.A. 12019/2016 WITH CRL.M.C. 1821/2014 CRL.M.C. 2168/2014	SANJEEV DUTTA V/s STATE & ANR	PANKAJ BAGLA, G S LAW ATTORNEY, GAGAN PREET SINGH, PRAG CHAWLA, KARAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-129/2013) CRL.M.C. 3193/2013 FILED BY VARUN DUTTA (DISPOSED ON : 2016-10-21) CRL.M.C. 2168/2014 FILED BY SHYAM SUNDER MAGGO (D. OF HEARING : 2025-04-07) CRL.M.C. 1821/2014 FILED BY SANJEEV DUTTA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CRIME AND RAILWAY-129/2013)
25	CRL.M.C.-1821/2014 CRL.M.A. 6102/2014	SANJEEV DUTTA V/s STATE	PANKAJ BAGLA, G S LAW ATTORNEY, KARAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-129/2013) CRL.M.C. 3193/2013 FILED BY VARUN DUTTA (DISPOSED ON : 2016-10-21) CRL.M.C. 2168/2014 FILED BY SHYAM SUNDER MAGGO (D. OF HEARING : 2025-04-07) CRL.M.C. 62/2014 FILED BY SANJEEV DUTTA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CRIME AND RAILWAY-129/2013)
26	CRL.M.C.-2168/2014	SHYAM SUNDER MAGGO V/s STATE & ANR	PRAG CHAWLA, G S LAW ATTORNEY, KARAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-129/2013) CRL.M.C. 3193/2013 FILED BY VARUN DUTTA (DISPOSED ON : 2016-10-21) CRL.M.C. 62/2014 FILED BY SANJEEV DUTTA (D. OF HEARING : 2025-04-07) CRL.M.C. 1821/2014 FILED BY SANJEEV DUTTA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CRIME AND RAILWAY-129/2013)
FRESH MATTERS & APPLICATIONS				
27	CRL.M.(BAIL) 598/2025 In BAIL APPLN.-1127/2025	RAKESH @ TINKU V/s STATE NCT OF DELHI	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		CLERGY(INFO@CLERGYWISEMEN.COM)(9891995763)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(HARI NAGAR-269/2022) BAIL APPLN. 3762/2022 FILED BY RAHUL FOGAT (DISPOSED ON : 2023-03-17) BAIL APPLN. 101/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-01-16) BAIL APPLN. 419/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-02-14) BAIL APPLN. 2554/2023 FILED BY ASHWANI KHATRI (DISPOSED ON : 2023-08-02) BAIL APPLN. 1448/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 2463/2023 FILED BY RAHUL (DISPOSED ON : 2023-11-02) BAIL APPLN. 1444/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 4199/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-12-14) BAIL APPLN. 720/2024 FILED BY RAHUL (DISPOSED ON : 2024-07-01) BAIL APPLN. 144/2024 FILED BY RAKESH @ TINKU (DISPOSED ON : 2024-01-15) BAIL APPLN. 1247/2024 FILED BY RAKESH @TINKU (DISPOSED ON : 2024-04-16) CRL.REV.P. 191/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-02-19) BAIL APPLN. 2401/2024 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2024-07-25) BAIL APPLN. 2609/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-02) BAIL APPLN. 2902/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-16) BAIL APPLN. 3117/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-30) BAIL APPLN. 264/2025 FILED BY ASHWANI KHATRI (D. OF HEARING : 2025-04-25) BAIL APPLN. 270/2025 FILED BY RAKESH @ RAKA (D. OF HEARING : 2025-04-08) BAIL APPLN. 480/2025 FILED BY ASHWANI KHATRI (DISPOSED ON : 2025-02-27) P.S.-FIR NO. :(HARI NAGAR-269/2022)
FOR ADMISSION				
28	CRL.L.P.-441/2024 CRL.M.A. 26732/2024	RAJESH GUPTA V/s DEEPAK JAIN	KUNAL KHANNA	
		OTHER DETAILS OF ADVOCATES: KUNAL KHANNA(KHANNAKUNAL24@GMAIL.COM)(9999172349)(PETITIONER) PURU SAHARAWAT(PURU.SAHARAWAT22@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
29	CRL.L.P.-197/2024 WITH CRL.L.P. 198/2024	RAJESH JAIN V/s RAJIV KHANNA & ANR. & ANR.	MEHUL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.L.P.-198/2024	RAJESH JAIN V/s RAJIV KHANNA & ANR. & ANR.	MEHUL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
31	CRL.L.P.-202/2024 CRL.M.A. 11796/2024	BIJENDER SINGH V/s KUNALCHANIAN	CHUMAN MANDAL	
		OTHER DETAILS OF ADVOCATES: RAVI LOMOD(RAVILOMOD@GMAIL.COM)(9990117722)(PETITIONER)		
32	CRL.L.P.-267/2024	SH RAJEEV SHARMA V/s QAZI NAEEM	LAKSHAY MALHOTRA	
		OTHER DETAILS OF ADVOCATES: PRAMOD SINGH (CHAUHANPRAMOD833@GMAIL.COM)(9871724396)(PETITIONER) RKPODDAR (ADVOCATERKPODDAR@GMAIL.COM){}(RESPONDENT)		
33	CRL.L.P.-636/2024 CRL.M.A. 39165/2024 CRL.M.A. 39166/2024 CRL.M.A. 39167/2024	SARVESH V/s BACHCHU SINGH & ANR.	V K SHARMA	
		OTHER DETAILS OF ADVOCATES: V.K SHARMA (VIDHURKUMARSHARMA@GMAIL.COM)(9811116149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

34	CRL.M.A. 28698/2024 In CRL.M.C.-1619/2015(Disposed off case)	SAGAN & ORS V/s STATE OF NCT OF DELHI & ORS	C S S TOMAR, LOKESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR MISHRA(ADVLKMSC@GMAIL.COM)(9899392325)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-376/2014)
35	CRL.M.C.-627/2023 CRL.M.A. 2423/2023	STATE GOVT OF NCT OF DELHI V/s SHOEB SAIFI & ORS.	AYODHYA PRASAD, ABDUL KADIR, SHAVANA BEGUM, SANDEEP TYAGI	
		OTHER DETAILS OF ADVOCATES: AYODHAYA PRASAD(AYODHAYA@PRASADINDIA.COM)()(PETITIONER) MP@LEGALAXIS(MP@LEGALAXIS.NET)()(RESPONDENT) LALIT(LALIT9910592245@GMAIL.COM)()(RESPONDENT) LAVI(ADVOCATELAVI@GMAIL.COM)()(RESPONDENT) MANOJ(MANOJC.CHAUHAN@GMAIL.COM)()(RESPONDENT) SAKIL AHMAD(ADVSAKILAHMAD@GMAIL.COM)()(RESPONDENT) MANOJ JEET(MANOJJEET93@GMAIL.COM)()(PETITIONER) CHANDAN BHATIA(CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHANDAN BHATIA(CHANDAN_BHATIA2009@YAHOO.COM)()(RESPONDENT) JYOTI MEHRA(JYOTIMEHRA17@GMAIL.COM)()(RESPONDENT) GAGAN GUPTA(ADVAGAGANGUPTA@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABDUL KADIR (KADIRABDUL4292@GMAIL.COM)(8287776656)(RESPONDENT) SHAVANA BEGUM(SHAVANABEGUM1@GMAIL.COM)(9540018184)(RESPONDENT) SANDEEP TYAGI(ADVOCATETYAGI@YAHOO.CO.IN)(9811912208)(PETITIONER) SHAVANA BEGUM(SHAVANABEGUM1@GMAIL.COM)(9540018184)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-66/2020) BAIL APPLN. 2726/2020 FILED BY SHOEB SAIFI (DISPOSED ON : 2020-09-17) BAIL APPLN. 439/2021 FILED BY IMRAN ALI (DISPOSED ON : 2021-03-19) P.S.-FIR NO. :(BHAJAN PURA-66/2020)
36	CRL.M.C.-1708/2025 CRL.M.A. 7683/2025 CRL.M.A. 7684/2025	MANGESH VAMSI GALI V/s VARIJA BAJAJ & ORS.	KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: KNM(KSAINI@KMM.IN)(9879386868)(PETITIONER) KESHAV SAINI (KSAINI@KNM.IN)(0)(RESPONDENT)		
37	W.P.(CRL)-455/2025	PRIYANKA NEGI V/s STATE OF NCT OF DELHI & ORS.	KUNDAN	
		OTHER DETAILS OF ADVOCATES: KUNDAN (THELAWDECODERS@GMAIL.COM)(9953991108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
38	W.P.(CRL)-936/2025	RAKHI & ANR. V/s STATE OF NCT OF DELHI AND ANR.	JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR(JITENDRAADVOCATE@GMAIL.COM)(9818747996)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE)				
39	CRL.A.-639/2003 CRL.M.A. 2464/2003	GHANSHYAM V/s STATE	V.M.ISSAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PUNJABI BAGH-637/2001)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
40	W.P.(CRL)-476/2025 CRL.M.A. 4271/2025	ANAND KUMAR & ORS. V/s THE STATE GOVT DOF NCT OF DELHI & ANR.	JITENDAR SINGH	
		OTHER DETAILS OF ADVOCATES: JITENDAR SINGH(JPVLAWASSOCIATES@GMAIL.COM)(8800876270)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-185/2024)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-1050/2025 WITH BAIL APPLN. 4536/2024	RAVINDRA DHAKA V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	ADITYA SINGH DESHWAL	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH ({})(9536367061)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){}(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-003-2024-A-0021) BAIL APPLN. 2621/2024 FILED BY RAVINDER DHAKA (DISPOSED ON : 2024-07-29) W.P.(CRL) 2421/2024 FILED BY RAVINDER DHAKA (D. OF HEARING : 2025-08-05) BAIL APPLN. 3889/2024 FILED BY RAVINDER DHAKA (DISPOSED ON : 2024-11-12) BAIL APPLN. 4536/2024 FILED BY RAVINDER DHAKA (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(CBI-003-2024-A-0021)
BAIL				
2	BAIL APPLN.-4175/2021 CRL.M.A. 1813/2022	ADITYA REDDY V/s NARCOTICS CONTROL BUREAU, DELHI ZONAL UNIT	SUJEET KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUJEET GUPTA(SUJIT.LAW@GMAIL.COM)(9811904386)(PETITIONER) ADV.DEVESH MALAN(MALIYADESH@GMAIL.COM){}(PETITIONER) SUBHASH BANSAL(BANSAL_SUBASH@GMAIL.COM){}(PETITIONER) DHC(DHCSHOPNO2@GMAIL.COM){}(RESPONDENT) SUJEET GUPTA(SUJIT.LAW@GMAIL.COM)(9811904386)(PETITIONER) RAJESH MANCHANDA(RAJESH@MANCHANDACO.COM)(9811010461)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (N.C.B. R.K.PURAM-SC 46/2021) BAIL APPLN. 1120/2022 FILED BY JASBIR SINGH (DISPOSED ON : 2023-01-13) BAIL APPLN. 148/2022 FILED BY MOHD ASLAM CHICKO (DISPOSED ON : 2023-09-18) BAIL APPLN. 1149/2023 FILED BY MADAN LAMA (DISPOSED ON : 2023-05-04) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 46/2021)
3	BAIL APPLN.-2680/2024 CRL.M.A. 22388/2024 CRL.M.A. 37836/2024 CRL.M.A. 38208/2024 WITH W.P.(CRL) 3747/2023	MONTI V/s THE STATE NCT OF DELHI	HIMANSHU, VIVEK KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: PARDEEP KADIYAN (ADVOCATE.PARDEEPKADIYAN@GMAIL.COM)(9811468091)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TLI ATTORNEYS (ATTORNEY.TLI@GMAIL.COM)(9711933400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TLI ATTORNEY (ATTORNEY.TLI@GMAIL.COM)(9711933400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PREM NAGAR-498/2023) W.P.(CRL) 3747/2023 FILED BY S THROUGH HER MOTHER (DISPOSED ON : 2025-03-18) P.S.-FIR NO. :(PREM NAGAR-498/2023)
4	BAIL APPLN.-2937/2024	VEENAM KUMAR @ OMI V/s THE STATE NCT OF DELHI	SAMSUN NIHAR, VIREN BANSAL	
		OTHER DETAILS OF ADVOCATES: SAMSUN NIHAR(ADVNIHAR913@GMAIL.COM)(9818424348)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIREN BANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-85/2024)

ADVANCE CAUSE LIST

5	BAIL APPLN.-3388/2024	ABHIJEET MISHRA V/s THE STATE (GOVT. OF NCT) DELHI & ANR.	CHETAN PANGASA	
		OTHER DETAILS OF ADVOCATES: RAMANUJ SHARMA(ADV.RAHUL4815@GMAIL.COM)(9413476777)(PETITIONER) RAHUL KAHYAP(ADVRAHUL4815@GMAIL.COM)(9413476777)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HAUZ KHAS-202/2023)
6	BAIL APPLN.-3907/2024	SHYAM SUNDER @SHYAM V/s THE STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-611/2021)
7	BAIL APPLN.-4599/2024	ARUN V/s STATE (GOVT OF NCT DELHI)	GYAN RANJAN KASHYAP	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-484/2023) BAIL APPLN. 4137/2023 FILED BY ARUN (DISPOSED ON : 2024-07-26) P.S.-FIR NO. :(GOVIND PURI-484/2023)
8	BAIL APPLN.-4777/2024	MOHIT PANDEY V/s STATE NCT OF DELHI	GAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: HARISH KUMAR (HKGCCOURTDIRARY@GMAIL.COM)(9971326834)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-967/2023)
9	BAIL APPLN.-52/2025	VIKAS SINGH V/s STATE GOVT. OF NCT OF DELHI	ISHWAR CHANDRA MISHRA	
		OTHER DETAILS OF ADVOCATES: I.C. MISHRA(ICMISHRA1968@GMAIL.COM)(9810054250)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-339/2024) BAIL APPLN. 4247/2024 FILED BY ARJUN SINGH AND ANR (DISPOSED ON : 2024-12-13) BAIL APPLN. 4244/2024 FILED BY RUPESH SINGH @ VIVEK SINGH (DISPOSED ON : 2024-12-13) P.S.-FIR NO. :(PUL PRAHLADPUR-339/2024)
10	BAIL APPLN.-659/2025	MANOJ KUMAR V/s THE STATE NCT OF DELHI	RISHABH KUMAR	
		OTHER DETAILS OF ADVOCATES: KESHAV SHARMA(ADVKESHAVSHARMA1@GMAIL.COM)(9582099257)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-383/2024)
11	BAIL APPLN.-907/2025	GAURAV V/s THE STATE NCT OF DELHI	SANTOSH SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH SINGH()(9313297029)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-80/2024) BAIL APPLN. 1850/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2024-05-22) BAIL APPLN. 2030/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2024-09-11) BAIL APPLN. 1869/2024 FILED BY KRISHNA (DISPOSED ON : 2024-05-24) BAIL APPLN. 2748/2024 FILED BY BARKHA (DISPOSED ON : 2024-10-14) BAIL APPLN. 2754/2024 FILED BY KAJAL (DISPOSED ON : 2024-10-14) BAIL APPLN. 3614/2024 FILED BY DEEPAK (DISPOSED ON : 2024-10-07) BAIL APPLN. 4046/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2025-01-07) CRL.M.C. 8748/2024 FILED BY SUMIT @ SUNNY & ANR. (D. OF HEARING : 2025-07-04) BAIL APPLN. 118/2025 FILED BY SHAMBHU NAGIYA (DISPOSED ON : 2025-02-27) BAIL APPLN. 148/2025 FILED BY SACHIN (D. OF HEARING : 2025-04-09) BAIL APPLN. 420/2025 FILED BY SUMIT@SUNNY (DISPOSED ON : 2025-03-28)

				BAIL APPLN. 569/2025 FILED BY KANCHAN (DISPOSED ON : 2025-02-24) P.S.-FIR NO. :(CRIME AND RAILWAY-80/2024)
12	BAIL APPLN.-1015/2025	PRIYANKA AGARWAL V/s STATE OF NCT OF DELHI & ANR. & ORS.	VIBHOR VERDHAN	
		OTHER DETAILS OF ADVOCATES: VIBHOR (VIBHOR_VERDHAN@YAHOO.COM)(9990385457)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-39/2025)
SUSPENSION OF SENTENCE				
13	CRL.M.(BAIL) 316/2025 CRL.M.(BAIL) 317/2025 In CRL.A.-451/2020 WITH CRL.A. 382/2020 CRL.A. 25/2021 CRL.A. 22/2021	JAIDEEP SINGH SENGAR@ATUL SINGH V/s CBI	SHASHI PRAKASHMANI TRIPATHI, DEEPAK, RINKU KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: JAIDEEP SINGH SENGAR@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) JAIDEEP SINGH SENGAR@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)()(RESPONDENT) JAIDEEP SINGH SENGAR@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) JAIDEEP SINGH SENGAR@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) JAIDEEP SINGH SENGAR@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) S P M TRIPATHI(SPMTRIPATHI@GMAIL.COM)(8800344141)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) S.P.M TRIPATHI (SPMTRIPATHI@GMAIL.COM)(8800344141)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) RINKU KUMAR GARG(LAWYER.RKGARG@GMAIL.COM)(9818900589)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-S-2018) CRL.REV.P. 865/2019 FILED BY AMIR KHAN (DISPOSED ON : 2019-09-04) CRL.REV.P. 917/2019 FILED BY KAMTA PRASAD SINGH (DISPOSED ON : 2019-09-18) CRL.REV.P. 921/2019 FILED BY ASHOK SINGH BHADAURIA (DISPOSED ON : 2019-09-18) CRL.REV.P. 57/2020 FILED BY JAI DEEP SINGH @ ATUL SINGH SENGAR (DISPOSED ON : 2020-01-20) CRL.A. 382/2020 FILED BY ASHOK SINGH BHADAURIA (D. OF HEARING : 2025-04-17) CRL.A. 25/2021 FILED BY VINEET MISHRA @ VINAY MISHRA (D. OF HEARING : 2025-04-17) CRL.A. 22/2021 FILED BY BIRENDRA @ BAUWA SINGH (D. OF HEARING : 2025-04-17) CRL.A. 249/2021 FILED BY SHASHI PRATAP SINGH (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-10-S-2018)
14	CRL.M.(BAIL) 102/2025 In CRL.A.-58/2025	SONU V/s STATE NCT OF DELHI	BADRINATH B (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) NISHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) B. BADRINATH(OFFICE@BADRINATHB.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR-172/2018)
PAROLE/FURLOUGH				
15	W.P.(CRL)-713/2025	PAPPU V/s STATE OF NCT OF DELHI	SATYAM THAREJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBHASH PLACE-374/2014) CRL.A. 584/2015 FILED BY STATE (GOVT OF NCT OF DELHI) (DISPOSED ON : 2022-10-13) P.S.-FIR NO. :(SUBHASH PLACE-374/2014)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
16	CRL.M.C.-846/2024	HIMANSHU DABAS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: SUMEET SHOKEEN (SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-452/2017) CRL.M.C. 3895/2019 FILED BY SANDEEP CHILLAR (DISPOSED ON : 2020-03-02) BAIL APPLN. 1356/2019 FILED BY SANDEEP @ SONU (DISPOSED ON : 2019-09-03) BAIL APPLN. 460/2020 FILED BY SANDEEP CHILLAR (DISPOSED ON : 2020-06-02) CRL.M.C. 112/2021 FILED BY HIMANSHU DABAS (DISPOSED ON : 2021-04-05) BAIL APPLN. 1018/2021 FILED BY BIJENDER @ BINDER (DISPOSED ON : 2021-04-07) BAIL APPLN. 1735/2021 FILED BY SANDEEP @ SONU (DISPOSED ON : 2021-07-12) CRL.M.C. 1353/2021 FILED BY BIJENDER @

				BINDER (DISPOSED ON : 2021-09-01) BAIL APPLN. 785/2022 FILED BY BIJENDER @ BINDER (DISPOSED ON : 2022-03-09) P.S.-FIR NO. :(KANJHAWALA-452/2017)
17	CRL.M.C.-8534/2024	SUSHIL KUMAR V/s STATE OF N.C.T. OF DELHI & ANR.	MANOJ SINGH, SIDDHANT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANOJ SINGH (ADV.MANOJSINGH46@GMAIL.COM)(9555655254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHANT KUMAR SINGH(SIDDHANTKSINGH@OUTLOOK.COM)(9911827445)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (S.P. BADLI-480/2023) BAIL APPLN. 1594/2024 FILED BY MUKESH KUMAR (DISPOSED ON : 2024-07-08) BAIL APPLN. 3252/2024 FILED BY JATIN KISHOR @ JATIN KUMAR (DISPOSED ON : 2024-12-23) P.S.-FIR NO. :(S.P. BADLI-480/2023)
FOR ADMISSION				
18	CRL.M.C.-7605/2024 CRL.M.A. 29028/2024	ABDUL WAHID V/s THE STATE GNCTD AND ANR	SHUVAM SHIVAM	
		OTHER DETAILS OF ADVOCATES: SHUVAM SHIVAM (ADVSHUVAMSHIVAM@GMAIL.COM)(9891810057)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SEEMA PURI-478)
19	CRL.M.C.-7954/2024 CRL.M.A. 30364/2024	TANVI JAIN V/s MONEYWISE FINANCIAL SERVICES PVT LTD	ASHISH DEEP VERMA	
		OTHER DETAILS OF ADVOCATES: ASHISH DEEP VERMA (PORTAL@VIDHISASTRAS.COM)(0)(PETITIONER) KHAN MEHVISH (KHANMEHVISH2189@GMAIL.COM)(0)(RESPONDENT)		
20	CRL.M.C.-8926/2024 CRL.M.A. 34165/2024	SAI PRECIOUS TRAEXIM PVT LTD AND ORS. V/s AKASA FINANCE LIMITED	PRASHANT SINGH, ARVIND KUAMR JADON	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGH(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) AKASAFIN(CARE@AKASAFIN.COM)(0)(RESPONDENT) ARVIND KUAMR JADON(ARVIND.JADON@ARVINDANDARVIND.COM)(9818140844)(RESPONDENT)		
21	CRL.M.C.-910/2025 CRL.M.A. 4199/2025	YOGESH MITTAL V/s THE STATE & ORS.	SUNITA ARORA	
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA (SUNITAARORA157@GMAIL.COM)(9871791271)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
22	CRL.M.(BAIL) 554/2025 In CRL.A.-294/2025	UDEYVEER @SONU V/s STATE (NCTOF DELHI)	SUDARSHAN RAJAN (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (MAIL@ABHASMISHRA.IN)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-466/2016)
23	CRL.M.C.-456/2024 CRL.M.A. 1787/2024	CEC-CICI JV V/s RS MUDGAL & ANR.	KAPIL KHER, VAIBHAV BHARTI	
		OTHER DETAILS OF ADVOCATES: KUNAL KHER(ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) MAHAJAN(AKSHAY.MAHAJAN2027@GMAIL.COM)()(RESPONDENT) VAIBHAV BHARTI(VAIBHAVBHARTIGOSWAMI@GMAIL.COM)(9654647652)(RESPONDENT)		
24	CRL.M.C.-1045/2024	SH. ANIL KUMAR BHOLA & ANR. V/s STATE OF NCT OF DELHI AND ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMAN KAPOOR (SUMAN.LAWYER@HOTMAIL.COM)(8130128039)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (FARASH BAZAR-216/2011) TR.P.(CRL.) 10/2016 FILED BY RAJESH BABBAR (DISPOSED ON : 2017-01-19) P.S.-FIR NO. :(FARASH BAZAR-216/2011)
25	CRL.M.C.-1157/2024	GAUTAM NAND LAL ADVANI V/s FINHEAL FINSERVE PVT. LTD & ORS.	JAIVIR SINGH BAINS	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

26	CRL.M.C.-1364/2024	JASPAL SINGH KHOKHAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	WASIM ASHRAF	
		OTHER DETAILS OF ADVOCATES: PROLEGAL INDIA(SECRETARY@PROLEGALINDIA.COM)(9910681789)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KIRTI NAGAR-154/2009) BAIL APPLN. 1337/2009 FILED BY JASPAL SINGH KHOKHAR & ANR (DISPOSED ON : 2009-07-27) CRL.M.C. 2763/2009 FILED BY JASPAL S. KHOKHAR (DISPOSED ON : 2009-08-13) CRL.M.C. 3742/2009 FILED BY KULWANT KAUR (DISPOSED ON : 2010-05-13) BAIL APPLN. 1280/2010 FILED BY INDERPAL SINGH KHOKHAR (DISPOSED ON : 2010-08-04) P.S.-FIR NO. : (KIRTI NAGAR-154/2009)
27	CRL.M.C.-1501/2024 CRL.M.A. 5892/2024 CRL.M.A. 21224/2024 CRL.M.A. 21225/2024 WITH CRL.M.C. 1502/2024 CRL.M.C. 1530/2024 CRL.M.C. 1531/2024	SHRI SUMEER GROVER V/s M/S FALCON ADVERTISERS	DEEPAK KUMAR SHARMA, DEEPAK KUMAR SHARMA, SHASHI PANWAR	
		OTHER DETAILS OF ADVOCATES: DEEPAK.K. SHARMA(VAKILDEEPAK@GMAIL.COM)(9999025271)(PETITIONER) ASHISH SHARMA (VAKILDEEPAK@GMAIL.COM)(9999025271)(PETITIONER) PANKAJ (PHOTOSTATPANKAJ@GMAIL.COM)(0)(RESPONDENT) SHASHI PANWAR(SHASHIPANWAR01@GMAIL.COM)(9818607852)(RESPONDENT)		
28	CRL.M.C.-1502/2024 CRL.M.A. 5894/2024 CRL.M.A. 21218/2024 CRL.M.A. 21219/2024	SHRI SUMEER GROVER V/s M/S FALCON ADVERTISERS	DEEPAK KUMAR SHARMA, SHASHI PANWAR	
		OTHER DETAILS OF ADVOCATES: ASHISH SHARMA (VAKILDEEPAK@GMAIL.COM)(9999025271)(PETITIONER) SHASHI PANWAR (SHASHIPANWAR01@GMAIL.COM)(0)(RESPONDENT) ASHISH SHARMA(VAKILDEEPAK@GMAIL.COM)(9717277711)(PETITIONER) PANKAJ(PHOTOSTATPANKAJ@GMAIL.COM)(0)(RESPONDENT) SHASHI PANWAR(SHASHIPANWAR01@GMAIL.COM)(9818607852)(RESPONDENT)		
29	CRL.M.C.-1530/2024 CRL.M.A. 5978/2024 CRL.M.A. 21227/2024 CRL.M.A. 21228/2024	SHRI SUMEER GROVER V/s M/S FALCON ADVERTISERS	DEEPAK KUMAR SHARMA, DEEPAK KUMAR SHARMA, SHASHI PANWAR	
		OTHER DETAILS OF ADVOCATES: DEEPAK K. SHARMA(VAKILDEEPAK@GMAIL.COM)(9717277711)(PETITIONER) PANKAJ PHOTOSTAT(PHOTOSTATPANKAJ@GMAIL.COM)(0)(RESPONDENT) ASHISH SHARMA (VAKILDEEPAK@GMAIL.COM)(9999025271)(PETITIONER) PANKAJ (PHOTOSTATPANKAJ@GMAIL.COM)(0)(RESPONDENT) SHASHI PANWAR(SHASHIPANWAR01@GMAIL.COM)(9818607852)(RESPONDENT)		
30	CRL.M.C.-1531/2024 CRL.M.A. 5980/2024 CRL.M.A. 21229/2024 CRL.M.A. 21230/2024	SHRI SUMEER GROVER V/s M/S FALCON ADVERTISERS	DEEPAK KUMAR SHARMA, DEEPAK KUMAR SHARMA, SHASHI PANWAR	
		OTHER DETAILS OF ADVOCATES: DEEPAK K. SHARMA(VAKILDEEPAK@GMAIL.COM)(9999025271)(PETITIONER) PANKAJ PHOTOSTAT(PHOTOSTATPANKAJ@GMAIL.COM)(0)(RESPONDENT) ASHISH SHARMA (VAKILDEEPAK@GMAIL.COM)(9999025271)(PETITIONER) PANKAJ (PHOTOSTATPANKAJ@GMAIL.COM)(0)(RESPONDENT) SHASHI PANWAR(SHASHIPANWAR01@GMAIL.COM)(9818607852)(RESPONDENT)		
31	CRL.M.C.-1901/2024 CRL.M.A. 7272/2024 CRL.M.A. 7273/2024 CRL.M.A. 7274/2024 WITH CRL.M.C. 1902/2024	USHA BHANDARI V/s M/S ROCK AND STORM DISTILLERIES LIMITED	SUNIL KUMAR KHARWAR	
		OTHER DETAILS OF ADVOCATES: JAI DEEP SINGH NEGI(BSB3903@GMAIL.COM)(7302121117)(PETITIONER) SUNIL KUMAR & ASSOCIATES(OFFICEOFSUNILKUMARADV@GMAIL.COM)(9818256885)(PETITIONER) SUNIL KUMAR(SNLKMR@GMAIL.COM)(9818256885)(PETITIONER) SUNIL KUMAR (OFFICEOFSUNILKUMARADVOCATE@GMAIL.COM)(9818256885)(PETITIONER) M/S ROCK AND STORM DISTILLERIES LTD(INFO@ROCKANDSTORM.COM)(0)(RESPONDENT)		
32	CRL.M.C.-1902/2024 CRL.M.A. 7275/2024 CRL.M.A. 7276/2024 CRL.M.A. 7277/2024	USHA BHANDARI V/s WHISKIN SPIRITS LIMITED	SUNIL KUMAR KHARWAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (OFFICEOFSUNILKUMARADVOCATE@GMAIL.COM)(9818256885)(PETITIONER) SUNIL KUMAR & ASSOCIATES(OFFICESUNILKUMARADV@GMAIL.COM)(9818256885)(PETITIONER)		

		M/S WHISKIN SPIRITS(INFO@WHISKINSPIRITS.COM)()(RESPONDENT)		
33	CRL.M.C.-2253/2024 CRL.M.A. 8743/2024	MANSI KHURANA CHOPRA V/s STATE & ANR.	PARANJAY CHOPRA	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION GURUGRAM-9/2020)
34	CRL.M.C.-3156/2024 CRL.M.A. 12211/2024	SARVAR RAIS CHAUDHARY V/s STATE NCT OF DELHI AND ANR	PUNEET THAKUR	
		OTHER DETAILS OF ADVOCATES: PUNEET THAKUR(IADVOCATETHAKUR@GMAIL.COM)(9882221651)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA- 955/2023)
35	CRL.M.C.-3724/2024 CRL.M.A. 14279/2024	JATINDER MITTAL V/s SATISH BANSAL	DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: SURESH SHARMA(SURESH.SHARMA12@YAHOO.IN)(9811056243)(PETITIONER)		
36	CRL.M.C.-4288/2024 CRL.M.A. 16267/2024	ASHA KAUSHAL AND ANR. V/s JYOTI DOGRA AND ANR.	AMRITA VERMA	
		OTHER DETAILS OF ADVOCATES: AMRITA VERMA (ADV.AMRITAVERMA@GMAIL.COM)(7007123351)(PETITIONER)		
37	CRL.M.C.-4772/2024 CRL.M.A. 17980/2024	VIKAS PHOOL & ORS. V/s STATE NCT OF DELHI AND ANR	ANSHU PRIYANKA, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: ANSHU PRIYANKA()(9313832982)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(RESPONDENT)		P.S.-FIR NO. :(VIVEK VIHAR-454/2019)
38	CRL.M.C.-4884/2024 CRL.M.A. 18620/2024	SH. RAJPAL NAURANG YADAV & ANR. V/s M/S. MURLI PROJECTS PVT. LTD & ANR.	AMAN MALIK, S.K SHARMA	
		OTHER DETAILS OF ADVOCATES: S.K SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(RESPONDENT)		
39	CRL.M.C.-5145/2024 CRL.M.A. 19619/2024 WITH CRL.M.C. 6415/2024	SUKHBIR KAUR & ANR. V/s BHARTI P. PATEL & ORS.	NIKITA GILL, ANANGA BHATTACHARYYA	
		OTHER DETAILS OF ADVOCATES: RISHI SEHGAL (ADVOATESEHAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) ANANGA BHATTACHARYYA(ADMIN@VERITASLEGIS.COM)(9717676996)(RESPONDENT)		
40	CRL.M.C.-6415/2024 CRL.M.A. 24540/2024	HARCHARAN SINGH RANAUTA AND ORS V/s BHARTI P. PATEL AND ANR	SANDEEP KUMAR, ANIKET JAIN, ANANGA BHATTACHARYYA	
		OTHER DETAILS OF ADVOCATES: MUNISH GULATI ()(9914215333)(PETITIONER) GDR INDIA(GDRINDIA@GMAIL.COM)()(RESPONDENT) ANIKET JAIN(ANIKET91JAIN@GMAIL.COM)(9958211221)(PETITIONER) ANANGA BHATTACHARYYA(ADMIN@VERITASLEGIS.COM)(9717676996)(RESPONDENT)		
41	CRL.M.C.-5910/2024 CRL.M.A. 22598/2024	SAHA TRADING THROUGH ITS PARTNER SUNIL KUMAR AGRAWAL V/s UGRAYA FOODS AND FEEDS PVT LTD THROUGH ITS DIRECTORS	AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: AKSHAY (AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(PETITIONER) SAMEER DEWAN (SAMEERDEWAN123@REDIFFMAIL.COM)()(RESPONDENT)		
42	CRL.M.C.-7274/2024 CRL.M.A. 27772/2024	PANKAJ OSWAL THROUGH HIS CONSTITUTED ATTORNEY SANJAY WALI V/s STATE OF THE NCT OF DELHI AND OTHERS	MAYANK MISHRA	
		OTHER DETAILS OF ADVOCATES: MAYANK MISHRA(MAYANK.MISHRA@INDUSLAW.COM)(7874788732)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
43	CRL.M.C.-7992/2024 CRL.M.A. 30515/2024	SH. MANISH KOHLI & ORS. V/s STATE GOVT. NCT OF DELHI & ANR.	RAKESH KUMAR, ANAND SINGH RAWAT	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: RAKESH K. GUPTA(RAKESHKLEGAL@GMAIL.COM)(9810482545)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANAND SINGH RAWAT(ANAND.RAWATT@GMAIL.COM)(9810883372)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-140/2019)
44	CRL.M.C.-8302/2024	KARTIK ROHERA V/s STATE OF NCT OF DELHI & ORS. & ORS.	SACHIN MISHRA, KRISHAN KANT KAUSHIK	
		OTHER DETAILS OF ADVOCATES: SACHIN MISHRA(SACHIMISHRA1982@GMAIL.COM)(9811966422)(PETITIONER) SACHIN MISHRA (SACHINMISHRA1982@GMAIL.COM)(9811966422)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KRISHAN KANT KAUSHIK(ADV.KRISHANKANTKAUSHIK@GMAIL.COM)(9999667046)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-400/2022) BAIL APPLN. 2582/2022 FILED BY KARTIK ROHERA (DISPOSED ON : 2022-08-31) BAIL APPLN. 3775/2022 FILED BY KARTIK ROHERA (DISPOSED ON : 2022-12-16) P.S.-FIR NO. :(TILAK NAGAR-400/2022)
45	CRL.M.C.-8559/2024 CRL.M.A. 3709/2025	SUBODH NARAYAN JHA V/s ANKITA TYAGI	ABHISHEK PANDEY	
		OTHER DETAILS OF ADVOCATES: ABHISHEK PANDEY(CHAMBERSOFRC@GMAIL.COM)(8447701038)(PETITIONER) DHANANJAY SEHRAWAT(ADV.DJSS@GMAIL.COM)(0)(RESPONDENT) ABHISHEK PANDEY(CHAMBERSOFRC@GMAIL.COM)(8447701038)(PETITIONER) DHANANJAY SEHRAWAT(ADV.DJSS@GMAIL.COM)(0)(RESPONDENT)		
46	CRL.M.C.-8621/2024 CRL.M.A. 32972/2024	M/S KOOL TECHNOLOGY AND ANR. & ANR. V/s M/S MIDDLEBY CELFROST INNOVATION PVT LTD & ANR.	SAMRIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: SAMRIDHI JIAN(SERVICE.INDIA@MIDDLEBYSELFROST.COM)(0)(PETITIONER)		
47	CRL.M.C.-8635/2024 CRL.M.A. 33023/2024	SHREE RAM TEWARI V/s ANKITA TYAGI	ARUN KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: SNS LEGAL(CONNECT@SNSLEGAL.IN)(9312400295)(PETITIONER) DHANANJAY SEHRAWAT(ADV.DJSS@GMAIL.COM)(0)(RESPONDENT)		
48	CRL.M.C.-8865/2024 CRL.M.A. 33915/2024	VIJAY SINGH RATHI V/s THE STATE GOVT OF NCT OF DELHI	GAURAV RATHI	
		OTHER DETAILS OF ADVOCATES: GAURAV RATHI (INFO@RAHTILAWGROUP.COM)(9870344996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-1089/2015) CRL.M.C. 8932/2024 FILED BY RIPUDAMAN SINGH RATHI (D. OF HEARING : 2025-04-07) W.P.(CRL) 831/2025 FILED BY VIJAY SINGH RATHI & ANR. (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(VASANT VIHAR-1089/2015)
49	CRL.M.C.-8932/2024 CRL.M.A. 34183/2024	RIPUDAMAN SINGH RATHI V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	GAURAV RATHI	
		OTHER DETAILS OF ADVOCATES: GAURAV RATHI (GAURAVRATHI@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-1089/2015) CRL.M.C. 8865/2024 FILED BY VIJAY SINGH RATHI (D. OF HEARING : 2025-04-07) W.P.(CRL) 831/2025 FILED BY VIJAY SINGH RATHI & ANR. (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(VASANT VIHAR-1089/2015)
50	CRL.M.C.-9262/2024	SUNIL KUMAR ALIAS SUNIL KUMAR AGARI V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SANJEEV BENIWAL, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: ROHAN BHATIA (ADVROHANBHATIA@GMAIL.COM)(9971606007)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(PETITIONER)		P.S.-FIR NO. :(MEHRAULI-193/2023)
51	CRL.M.C.-9554/2024	MOHIT SHARMA V/s STATE NCT OF DELHI	AJAY KUMAR PIPANIYA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR (9810466554)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH-45/2010)
52	CRL.M.C.-9871/2024 CRL.M.A. 37814/2024	MOTI LAL YADAV V/s SURANDER KUMAR BANSAL	VIVEK KUMAR GAURAV	

		OTHER DETAILS OF ADVOCATES: TLI ATTORNEYES (ATTORNEY.TLI@GMAIL.COM)(8510078709)(PETITIONER) RAJEEV (BANSAL.RAJEEV627@GMAIL.COM)(0)(RESPONDENT)		
53	CRL.M.C.-9998/2024	MAHABEER SINGH V/s STATE NCT OF DELHI & ORS.	ARCHIT KRISHNA	
		OTHER DETAILS OF ADVOCATES: ARCHIT KRISHNA(ARCHITKRISHNAOFFICE@GMAIL.COM)(9810933083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
54	CRL.M.C.-996/2025 CRL.M.A. 4598/2025	STATE V/s SUKASH CHANDER SHEKHER @ SUKESH	SANJEEV BHANDARI	
		OTHER DETAILS OF ADVOCATES: SANJEEV BHANDARI(SBADVOCATE111@GMAIL.COM)(9810033444)(PETITIONER) SANJEEV BHANDARI(SADVOCATE111@GMAIL.COM)(9810033444)(PETITIONER) SUKASH CHANDER SHEKHER(SCJ13-TIHAR@GOV.IN)(0)(RESPONDENT) SUKASH CHANDER SHEKHER(SCJM13ITHAR@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-56/2017) BAIL APPLN. 1154/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2017-06-14) BAIL APPLN. 1550/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-01-11) W.P.(CRL) 2085/2017 FILED BY SHRI SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-04-26) BAIL APPLN. 2547/2017 FILED BY NARENDER KUMAR JAIN (DISPOSED ON : 2018-01-11) BAIL APPLN. 2021/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-29) BAIL APPLN. 1864/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-07) BAIL APPLN. 1791/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-30) CRL.REV.P. 1078/2018 FILED BY T P MALLIKARJUN (D. OF HEARING : 2025-05-27) BAIL APPLN. 1698/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-23) CRL.REV.P. 1140/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKHER (D. OF HEARING : 2025-05-27) BAIL APPLN. 1631/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1289/2018 FILED BY SUKASH CHADRASHEKHAR (DISPOSED ON : 2018-05-29) CRL.REV.P. 1121/2018 FILED BY B. KUMAR (D. OF HEARING : 2025-05-27) BAIL APPLN. 2084/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-10-10) BAIL APPLN. 579/2019 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2019-05-31) CRL.REV.P. 273/2019 FILED BY TTV DHINAKARAN (D. OF HEARING : 2025-05-27) BAIL APPLN. 643/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-03-05) W.P.(CRL) 819/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-07-03) W.P.(CRL) 999/2021 FILED BY SUKASH ALIAS SUKESH CHANDRASHEKAR (DISPOSED ON : 2021-07-19) W.P.(CRL) 1168/2023 FILED BY SUKASH CHANDRASHEKHAR@SUKESH (DISPOSED ON : 2023-04-28) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017)
55	W.P.(CRL)-3707/2023	DEPUTY COMMISSIONER OF POLICE V/s HONBLE SPEAKER, DELHI LEGISLATIVE ASSEMBLY THROUGH SECRETARY & ANR.	YOGINDER HANDOO, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO (MAIL@HANDOOANDHANDOO.COM)(9873189062)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAJENDRAPAL (RAJENDRAPAL.GAUTAM@GOV.IN)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-3/2018)

CONNECTED MATTERS (ANMM)				
56	CRL.M.C.-6890/2024 CRL.M.A. 26352/2024	MOHIT BHUNSALI V/s STATE GOVT NCT OF DELHI AND ANR	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN (OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAMMAN VARDHAN GAUTAM(OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ANAND PARBAT-590/2022) CRL.M.C. 7389/2024 FILED BY KUMUD JAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7392/2024 FILED BY KUMUD JAAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7393/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7390/2024 FILED BY MOHIT BHANUSHALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7758/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. : (ANAND PARBAT-590/2022)
57	CRL.M.C.-7389/2024 CRL.M.A. 28200/2024 WITH CRL.M.C. 7390/2024 CRL.M.C. 7392/2024 CRL.M.C. 7393/2024 CRL.M.C. 7758/2024 CRL.M.C. 7795/2024 CRL.M.C. 7918/2024	KUMUD JAIN V/s STATE NCT OF DELHI AND ANR	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN (OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ANAND PARBAT-590/2022) CRL.M.C. 7392/2024 FILED BY KUMUD JAAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7393/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 6890/2024 FILED BY MOHIT BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7390/2024 FILED BY MOHIT BHANUSHALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7758/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. : (ANAND PARBAT-590/2022)
58	CRL.M.C.-7390/2024 CRL.M.A. 28202/2024	MOHIT BHANUSHALI V/s STATE GOVT OF NCT OF DELHI AND ANR	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN (OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ANAND PARBAT-590/2022) CRL.M.C. 7389/2024 FILED BY KUMUD JAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7392/2024 FILED BY KUMUD JAAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7393/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 6890/2024 FILED BY MOHIT BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7758/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. : (ANAND PARBAT-590/2022)
59	CRL.M.C.-7392/2024 CRL.M.A. 28213/2024	KUMUD JAAIN V/s STATE GOVT NCT OF DELHI & ANR.	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN (OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ANAND PARBAT-590/2022) CRL.M.C. 7389/2024 FILED BY KUMUD JAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7393/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 6890/2024 FILED BY MOHIT BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7390/2024 FILED BY MOHIT BHANUSHALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7758/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. : (ANAND PARBAT-590/2022)
60	CRL.M.C.-7393/2024 CRL.M.A. 28215/2024	MUNISH KUMAR BHUNSALI V/s STATE GOVT NCT OF DELHI & ANR.	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		SAMMAN VARDHAN (OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(ANAND PARBAT-590/2022) CRL.M.C. 7389/2024 FILED BY KUMUD JAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7392/2024 FILED BY KUMUD JAAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 6890/2024 FILED BY MOHIT BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7390/2024 FILED BY MOHIT BHANUSHALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7758/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ANAND PARBAT-590/2022)
61	CRL.M.C.-7758/2024 CRL.M.A. 29611/2024	MUNISH KUMAR BHUNSALI V/s STATE GOVT NCT OF DELHI & ANR.	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN GAUTAM(OFFICESAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-590/2022) CRL.M.C. 7389/2024 FILED BY KUMUD JAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7392/2024 FILED BY KUMUD JAAIN (D. OF HEARING : 2025-04-07) CRL.M.C. 7393/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 6890/2024 FILED BY MOHIT BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7390/2024 FILED BY MOHIT BHANUSHALI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ANAND PARBAT-590/2022)
62	CRL.M.C.-7795/2024 CRL.M.A. 29748/2024	MOHIT BHUNSALI V/s STATE GOVT NCT OF DELHI & ANR.	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARHAN (OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-591/2022) CRL.M.C. 7758/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7918/2024 FILED BY KUMUD JAIN (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ANAND PARBAT-591/2022)
63	CRL.M.C.-7918/2024 CRL.M.A. 30209/2024	KUMUD JAIN V/s STATE OF NCT OF DELHI AND ANR	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN GUATAM(OFFICESAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-591/2022) CRL.M.C. 7758/2024 FILED BY MUNISH KUMAR BHUNSALI (D. OF HEARING : 2025-04-07) CRL.M.C. 7795/2024 FILED BY MOHIT BHUNSALI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(ANAND PARBAT-591/2022)
64	CRL.M.C.-7796/2024 CRL.M.A. 29752/2024	MOHIT BHUNSALI V/s STATE GOVT NCT OF DELHI AND ANR.	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN GUATAM(OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR DIRECTION/ORDERS (CASES OF CONVICTS GRANTED BAIL BUT COULDN'T FURNISH SURETY BOND				
65	CRL.A.-16/2025	NARESH KUMAR JATAV V/s STATE OF NCT OF DELHI	FARAZ MAQBOOL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(INDERPURI-219/2018)

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.A(SB)-68/2014 CO.APPL. 2868/2014 CO.APPL. 3465/2016 CO.APPL. 3466/2016 CO.APPL. 3467/2016	ANJALI JAIN V/s M/S SATYAM SECURITIES PVT. LTD. & ORS.	DHIR AND DHIR ASSOCIATES, TUSHITA GHOSH, PREETI GOEL, PRAKHYAT SHARMA, SAURABH KALIA	
		OTHER DETAILS OF ADVOCATES: TUSHITA GHOSH(TUSHITAGHOSH.AOR@GMAIL.COM)(8800477064)() PREETI GOEL(PREETIADVOCATE2010@GMAIL.COM)(9999171441)(PETITIONER) PRAKHYAT SHARMA(PRAKHYATSHARMA9@GMAIL.COM)(9650625822)(PETITIONER) SAURABH KALIA(RAHULGUPTA201525@GMAIL.COM)(9599863694)(PETITIONER)		
2	CO.A(SB)-4/2015 CO.APPL. 213/2015 CO.APPL. 1389/2016 CO.APPL. 3469/2016 CO.APPL. 3470/2016 CO.APPL. 3471/2016	SHRI MUKESH JAIN V/s M/S SATYAM SECURITIES PVT. LTD. & ORS.	DINHAR TAKIAR, PRAVEEN KUMAR MITTAL, DINHAR TAKIAR, TUSHITA GHOSH, PREETI GOEL, ADITI SHARMA, SAURABH KALIA	
		OTHER DETAILS OF ADVOCATES: TUSHITA GHOSH(TUSHITAGHOSH.AOR@GMAIL.COM)(8800477064)(PETITIONER) PREETI GOEL(PREETIADVOCATE2010@GMAIL.COM)(9999171441)(PETITIONER) ADITI SHARMA(AS.JURIS@OUTLOOK.COM)(9999690536)(PETITIONER) SAURABH KALIA(RAHULGUPTA201525@GMAIL.COM)(9599863694)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
3	CO.PET.-475/2011 CO.APPL. 1287/2015 WITH CRL.O.(CO.) 6/2016	RE-SHAHI FASHIONS PVT LTD V/s	KOCHHAR & CO, OFFICIAL LIQUIDATOR, B.S.CHOWDHARY, JITENDER KHURANA, SURENDRA KUMAR, SANJIV KAKRA, KUNAL DEWAN, RUKMINI MUKHERJEE, PANKAJ KUMAR SINGH, NEERAJ SHARMA, KOCHHAR & CO.	
		OTHER DETAILS OF ADVOCATES: JITENDER KHURANA(JITENDERKHURANA.ADV@GMAIL.COM)(9891604401)(PETITIONER) SURENDRA KUMAR (SKSLAWDELHIOFFICE@GMAIL.COM)(9810167475)(RESPONDENT) SANJIV KAKRA(SANJIV.KAKRA@GMAIL.COM)(9810295666)(PETITIONER) KUNAL DEWAN(KAPILDEV23@YAHOO.CO.IN)(9899731095)(PETITIONER) RUKMINI MUKHERJEE (RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(RESPONDENT) PANKAJ KUMAR SINGH(PKSINGH704@GMAIL.COM)(9810027325)(RESPONDENT) NEERAJ SHARMA(NEERAJSHARMA.ADV@REDIFFMAIL.COM)(9811936894)(PETITIONER) () () (PETITIONER)		
4	CRL.O.(CO.)-6/2016	SHAHI FASHION (P) LTD.(IN LIQN.)	OFFICIAL LIQUIDATOR	

	WITH CO.PET. 475/2011	V/s YOGESH TEKRIWAL & ANR.		
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE COMPANY MATTERS				
5	CCP(CO.)-19/2016	ARLA FOODS INGREDIENTS GROUP V/s MR. RAJIV GOYAL	PUNAM SINGH	
		OTHER DETAILS OF ADVOCATES:		
6	CO.APPL. 1635/2011 CO.APPL. 1707/2011 CO.APPL. 1726/2011 CO.APPL. 1811/2011 CO.APPL. 1813/2011 CO.APPL. 2277/2011 CO.APPL. 2295/2011 CO.APPL. 2298/2011 CO.APPL. 2310/2011 CO.APPL. 446/2012 CO.APPL. 448/2012 CO.APPL. 450/2012 CO.APPL. 466/2012 CO.APPL. 474/2012 CO.APPL. 478/2012 CO.APPL. 2091/2014 CO.APPL. 2771/2015 CO.APPL. 2773/2015 CO.APPL. 744/2018 CO.APPL. 747/2018 CO.APPL. 1196/2018 CO.APPL. 1198/2018 CO.APPL. 1200/2018 CO.APPL. 1233/2018 CO.APPL. 1235/2018 CO.APPL. 803/2021 CO.APPL. 47/2022 CO.APPL. 179/2025 In CO.PET.-265/1998	RE-M/S JVG FINANCE LTD. V/s	HS PARIHAR, PAWAN KUMAR, AMAN VACHHER, AMAN VACHHER, DHEERAJ GUPTA, P NAGESH, H.K. CHATURVEDI, ANIL KARNWAL, MOHD SHAKEEL, RAHUL, MONIKA ARORA, MONIKA ARORA & ASSOCIATES, FAIZ HYDER RIZVI, SHAILENDRA SINGH, AJAY TIWARI, OFFICIAL LIQUIDATOR, MANSI CHADHA, DEEPAK SHARMA, VIJAY KASANA, AMIT PRAKASH SHAHI, ATRYEE GAUTAM, ANAND MOHAN MISHRA, AJIT RAJPUT, SAURABH SONI, DHEERAJ GUPTA, AMIT GOEL, ADITYA WADHWA, MILAN SINGH NEGI, RISHAB JAIN, PRADEEP CHHINDRA, BHASKAR VALI, SRINIVAS R RAO MAMIDANNA, RAM LAL ROY, P.NAGESH, BHABNA DAS, JRLISTING LISTING, PIYUSH SACHDEV, RISHABH JAIN, NEERAJ KUMAR JHA, SWAPNIL GAUR, ANJANEYA SINGH, BHAGABATI PRASAD PADHY, JRLISTING LISTING, MONIKA ARORA, RAJINDER MATHUR, SRINIVAS KOTNI, PURNIMA SETHI, NAGESH, RITU, GIRIJESH PANDEY, P.D TEWARI, MANOJ, RAHUL THUKRAL, LAW TREE, ANIL, PUSHKAR KATYAL, PRATEEK DHANDA, RAKESH KUMAR, RISHABH JAIN, MANOJ CHANDRA MISHRA, AMAN NANDRAJOG, SHILPI YADAV, DHANANJAY GARG, RITU SINGH MANN, BHIM SINGH NAGAR, B YESHWANTH RAJ, DHEERAJ MANCHANDA, KARAN KAPOOR, BHASKAR VALI, DEEPAK KHOSLA, GOPAL JHA, RAISUDDIN, BHABNA DAS, KUNAL TYAGI, A.K. MISHRA, RUCHI KHURANA, MOHIT MITTAL, BHAVYA SETHI, SONAM SHARMA, TANMAY YADAV, SUNIL KUMAR SHARMA, TARUN KUMAR, P NAGESH, PRABEEN CHANDRA, A MAHAJAN, MR.RR DWIVEDI, BS RAJESH, S SHARMA, MS.MANISHA TYAGI, MR. S MAHESHWARI, DHIRAJ MISHRA, MR.SK LUTHRA, P.I.JOSHE, MS.MS UPPAL, T.S.CHAUDHARY, ARUN SRIVASTAV, KN POPLI, VIJAY K SINGH, MS.MANISHA SINGH, MS.UPPAL, SANJEEV, AK THAKUR, MR.MAYUR R.SHAH, MR.PURNIMA SETHI, HARISH CHAND SHARMA, RANJANA ROY, MR. UCHIT BHANDARI, DHANANJAY, U.C.MITTAL, K P TOMS, U C MITTAL, R K BAKSHI, PUSHKAR SOOD, SARABJIT SHARMA, ABHAY KUMAR, VIKAS MAHAJAN, SARBJIT SHARMA, PRATAP, SHAILENDRA, SHAILENDRA SINGH & CO, LAV KUMAR AGGARWAL, ADRINDUM, NITIN SHARMA, SOMVEER SINGH DESWAL, ARUNAY PATNAIK, SUNITA TIWARI, CHADHA & ASSOCIATES, ALAM, ATHAR ALAM, AJHAR ALAM, BRAJESH VERMA, VINAY KUMAR, SEEMA GUPTA, SWETANK SHANTANU, A.K.SINGH, BIPIN, RAJIV KUMAR, C MOHAN RAO, HITENDER KAPUR, SEEMA KASHYAP, AMIT ANAND TIWARI, A K SRIVASTAVA, N RAJA SINGH, MANISH KR, TARUN GUPTA, SHAILENDRA SINGH, GOEL & ASSO, SHIVALOK YASHOVARHDHAN, RAJ KUMAR SHERAWAT, PAWANJIT SINGH BINDRA, RAJAT ARORA, RISHI SOOD, CHANDNI GOYAL, ANIL KUMAR GUPTA, SACHIN MITTAL, SOMESH KUMAR DUBEY, JOSEPH ARISTOTLE S., GIRRISH KUMAR, ATUL GUPTA, K. N. MOHAN, YOGESH KUMAR JAGIA, PANKAJ KUMAR, SAURABH KALIA, LAVINA AHUJA, ASHIM SHRIDHAR, VISHALAKSHI SINGH, GIRIRAJ SUBRAMANIUM, PRASHANT KUMAR TYAGI, DALIP MEHRA, ABHEY KUMAR GUPTA, ANIL KUMAR KARNWAL, GURNOOR KAUR BAJAJ, SUMIT NAGPAL, VINAYAK MARWAH, ANJANEYA SINGH, GURKAMAL HORA ARORA, TANMAY YADAV, RAHUL SHUKLA, TARUN KUMAR, NEERAJ SHEKHAR	
		OTHER DETAILS OF ADVOCATES: AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) AMIT PRAKASH SHAHI(AMITPRAKASHSHAH@GMAIL.COM)(9582695868)(PETITIONER) ATRYEE GAUTAM(GAUTAM.ATRYEE@GMAIL.COM)(9810220380)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER)		

		AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) SAURABH SONI(SAURABSONI@GMAIL.COM)(9899537484)(PETITIONER) DHEERAJ GUPTA(PARDEEJPADON37373@GMAIL.COM)(7210670704)(PETITIONER) DHEERAJ GUPTA(PARDEEJPADON37373@GMAIL.COM)(7210670704)(PETITIONER) AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) DHEERAJ GUPTA(PARDEEJPADON37373@GMAIL.COM)(7210670704)(PETITIONER) ADITYA WADHWA(ADITYA.WADHWA@GMAIL.COM)(9910412299)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER)) BHASKARVALI(BHASKAR.VALI@GMAIL.COM)(9910358225)(PETITIONER) RAMROY(RAMLALROY@GMAIL.COM)(9312257661)(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) DHEERAJ MANCHANDA(MANCHANDA.DHEERAJ@HOTMAIL.COM)(9899393339) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591) DHEERAJGUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER) TANMAY YADAV(TANMAYYADAV923@GMAIL.COM)(9971526082)(PETITIONER) DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(RESPONDENT) TANMAY YADAV(TANMAYYADAV923@GMAIL.COM)(9971526082)(PETITIONER) B YESHWANTH RAJ(YESHWANTHRAJ.YR@GMAIL.COM)(9818092733)(PETITIONER) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) TARUN KUMAR(TARUNKUMAR99906@GMAIL.COM)(9990612454)(RESPONDENT) NEERAJ SHEKHAR(SHEKHARLAWOFFICE@REDIFFMAIL.COM)(9312210391)(RESPONDENT)	
7	CO.PET.-222/1999 CO.APPL. 2030/2016 CO.APPL. 2047/2016 OLR 81/2024	IN THE MATTER OF INTERNATIONAL CERAMICS LTD. V/s	SUMANT BATRA, OFFICIAL LIQUIDATOR, SK LUTHRA, SC SATI, VINAY SHARMA, MR.ATUL SHARMA, MR.SANJAY BHATT, MR.SANDEEP SHARMA, MR.RAJIV GOEL, P.K. CHAUDHARY, RAKESH SINHA, MR.AJAY SIWACH, MR.NITIN JAIN, SK MISHRA, RAVI DATTA, MANISH S. VERMA, T.S.CHAUDHARY
		OTHER DETAILS OF ADVOCATES:	
8	CO.PET.-264/2005(Disposed off case) CO.APPL. 2509/2012 CO.APPL. 328/2014 CO.APPL. 940/2018	IN THE MATTER OF INDIRA PETROLEUM LTD. V/s .	MR.LK GARG, R.C PATHAK, OFFICIAL LIQUIDATOR, MS.GEETA SHARMA, MR., R.K. VATS, MS.SUSHMA SACHDEVA, MR.RC PATHAK, PRAMOD DAYAL, JAGJIT SINGH, ANSHUMAN PANDEY, VIRENDRA KUMAR RAWAT, MANAV KUMAR, ARTI ANUPRIYA, VIPIN YADAV, MAYANK BANSAL
		OTHER DETAILS OF ADVOCATES:	
		ANSHUMAN PANDEY(ANSHUMAN.PANDEY101@GMAIL.COM)(9711079762)(PETITIONER) VIRENDRA KUMAR RAWAT(PRAKASHUPADHAYAY30@GMAIL.COM)(9810127729)(PETITIONER) MANAV KUMAR(MKUMARADV97@GMAIL.COM)(9212508824)(PETITIONER) ARTI ANUPRIYA(AARTI.ANUPRIYA29@GMAIL.COM)(9818331991)(PETITIONER) VIPIN YADAV(VIPINY19@GMAIL.COM)(9873144593)(PETITIONER) MAYANK BANSAL(ADVOCATEMAYANKBANSAL@GMAIL.COM)(9891688600)(PETITIONER)	
9	CO.PET.-54/2012 OLR 19/2022 CO.APPL. 872/2023 OLR 21/2024 OLR 3/2025 CO.APPL. 54/2025 WITH CRL.O.(CO.) 1/2013	MUNEEB & ORS V/s GREENCITY BUILDTech LTD	ANURAG JAIN, OFFICIAL LIQUIDATOR, RAJENDER KUMAR AGGARWAL, R K GUPTA, GANENDRA SINGH, BHIM SINGH NAGAR, SUGRIVA DUBEY, ANUJ KUMAR RANJAN, ANUJ AGGARWAL, KAPIL GUPTA, SHASHANK SINGH, LEX REGULA LLP, SIKHA PODDAR, GULSHAN SHARMA
		OTHER DETAILS OF ADVOCATES:	
		BHIM SINGH NAGAR(NAGAR_ASSOCIATES@YAHOO.CO.IN)(9811181891)(PETITIONER) SUGRIVA DUBEY(SUPREME.LEGALSERVICES@GMAIL.COM)(9868241144)(PETITIONER) ANUJ KUMAR RANJAN(AKRANJANADVOCATE@GMAIL.COM)(9289874307)(PETITIONER) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(PETITIONER) KAPIL GUPTA(ADV.KAPILGUPTA@GMAIL.COM)(9873164160)(PETITIONER) SHASHANK SINGH(SINGHLEGAL99@GMAIL.COM)(9837918808)(PETITIONER) SIKHA PODDAR(SIKHAPODDAR@YAHOO.COM)(9582402339)(PETITIONER) GULSHAN SHARMA(GULSHANLEGAL@GMAIL.COM)(9899629727)(RESPONDENT)	
10	CO.PET.-400/2012 OLR 104/2024	REGULUS INFRASTRUCTURE MANAGEMENT V/s SUPER PROPERTY MAINTENANCE PVT LTD	AKHIL SACHAR, OFFICIAL LIQUIDATOR
		OTHER DETAILS OF ADVOCATES:	
11	CO.PET.-340/2013 CO.APPL. 1516/2014 CO.APPL. 53/2024 OLR 110/2024	ORION SECURITY SOULTIONS V/s WHEELS MOBILITY SOLUTIONS LTD	N KUMAR, KAUSHAL KUMAR SINGH, OFFICIAL LIQUIDATOR, C K SASI, DHAWESH PAHUJA, AWANTIKA MANOHAR, RAVI SEHGAL, SANJEEV KUMAR SINGH
		OTHER DETAILS OF ADVOCATES:	
		C K SASI(CKSASI@YAHOO.COM)(9350171497)(RESPONDENT) DHAWESH PAHUJA(DHAWESHPAHUJA@GMAIL.COM,	

		PARVEENKANOJIA1@GMAIL.COM)(9999570591)(RESPONDENT) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(RESPONDENT) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(PETITIONER) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(PETITIONER) RAVI SEHGAL(RAVISEHGAL@MSN.COM)(9810443652)(RESPONDENT) SANJEEV KUMAR SINGH(SANJEEVSINGH2102@GMAIL.COM)(9958682054)(RESPONDENT)		
12	CO.PET.-489/2013 CO.APPL. 1638/2013 CO.APPL. 1639/2013 OLR 222/2019 CO.APPL. 78/2025	WESTCON INDIA PVT LTD V/s INS E-SOLUTION LIMITED	GAURAV KEJRIWAL, OFFICIAL LIQUIDATOR, SHIVANATH MAHANTA, MAJITHIA AJAY GURBAX RAI, ANKUR SAINI, CHETAN SWRUP, RUKMINI MUKHERJEE, UPENDRA NATH SINGH	
		OTHER DETAILS OF ADVOCATES: MAJITHIA AJAY GURBAX RAI(MAJITHIA05@GMAIL.COM)(9810163904)(RESPONDENT) ANKUR SAINI(ADVOCATEANKURSAINI05@GMAIL.COM)(9999055488)(RESPONDENT) CHETAN SWRUP(CHETAN.SWRUP@GMAIL.COM)(9311245377)(RESPONDENT) RUKMINI MUKHERJEE (RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(PETITIONER) UPENDRA NATH SINGH(UN.SINGH210@GMAIL.COM)(9891249549)(RESPONDENT)		
13	CO.PET.-419/2014 CO.APPL. 2708/2016 CO.APPL. 609/2019 CO.APPL. 610/2019 CO.APPL. 497/2022 CO.APPL. 944/2023 CO.APPL. 59/2025 CO.APPL. 72/2025 CO.APPL. 209/2025	BEIJINNG BEIYE FOUNCTIONAL MATERIALS CORPORATION V/s MAGNETEC MANGAL PRIVATE LIMITED	RAJAT SEHGAL, OFFICIAL LIQUIDATOR, ARUNAV PATNAIK, AMAN NANDRAJOG, SUMEER SODHI, DIVYA JAIN, NIKHIL SINGAL	
		OTHER DETAILS OF ADVOCATES: ARUNAV PATNAIK(ARUNAVPATNAIK@GMAIL.COM)(9818501344)(PETITIONER) DIVYA JAIN(DIVYA.JAIN@LAKSHMISRI.COM)(9971992093)(RESPONDENT) NIKHIL SINGAL(SINGAL.NIKHIL@GMAIL.COM)(9971910906)(PETITIONER)		
14	CO.PET.-355/2016 CO.APPL. 730/2022 OLR 37/2023 CO.APPL. 233/2025	ASHOK ARORA PROPRIETOR OF ASHOKA BOOT HOUSE V/s SPARSH APPARELS RETAILS INDIA PRIVATE LIMITED	POOJA, ROHIT SINGHA, OFFICIAL LIQUIDATOR, KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES: KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT)		
15	CO.PET.-814/2016 OLR 294/2018 CO.APPL. 1477/2018 CO.APPL. 1509/2018 CO.APPL. 229/2019 CO.APPL. 230/2019 CO.APPL. 370/2019 CO.APPL. 928/2019 CO.APPL. 1186/2019 CO.APPL. 1187/2019 CO.APPL. 1188/2019 CO.APPL. 1287/2019	BRIJESH GUPTA & ANR. V/s PREMIA PROJECTS LTD	RAJNI ANAND, OFFICIAL LIQUIDATOR, MANISH SHERSIA, ASHISH VIRMANI, ANURADHA ARPUTHAM, AKHILESH ARORA, NAVEEN KUMAR, RAJNI ANAND	
		OTHER DETAILS OF ADVOCATES: MANISH SHERSIA(MANISHSHERSIA@GMAIL.COM)(9811833233)(PETITIONER) ASHISH VIRMANI(ASHISHV1@GMAIL.COM)(9810631642)(PETITIONER) ANURADHA ARPUTHAM(ANURADHARPUTHAM@GMAIL.COM)(9871422641)(PETITIONER) AKHILESH ARORA(AKHILESH_ARORA@HOTMAIL.COM)(9891738112)(PETITIONER) NAVEEN KUMAR(ADV.KUMARNAVEEN@GMAIL.COM)(9650552118)(PETITIONER) RAJNI ANAND(RAJNIANAND2000@GMAIL.COM)(9891593401)(PETITIONER)		

07-04-2025

ADVANCE CAUSE LIST OF COMPANY SIDE

COURT NO.16
HON'BLE MR.JUSTICE DHARMESH SHARMA

1. CLICK HERE TO JOIN VC <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CCP(CO.)-8/2023	VILAS GUPTA & ORS. V/s MR PAWAN SINGHAL & ORS.	RAJEEV KUMAR	
	AT 3:00 P.M.	OTHER DETAILS OF ADVOCATES:		
2	CO.A(SB)-47/2014 CO.APPL. 138/2021 CO.APPL. 708/2023 CO.APPL. 712/2023	VILAS GUPTA & ORS. V/s TAURUS INDIA LTD. & ORS.	RAJEEV KUMAR, ANKIT SINGAL, JITENDER SINGH	
	AT 3:00 P.M.	OTHER DETAILS OF ADVOCATES: ANKIT SINGAL(ANKIT@ASADVOCATES.COM)(9899914370)(RESPONDENT) JITENDER SINGH(JDSADVOCATE@GMAIL.COM)(9582136880)(RESPONDENT)		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	O.M.P. (COMM)-6/2020 I.A. 200/2020 WITH O.M.P. (COMM) 21/2020 OMP (ENF.) (COMM.) 65/2022	M/S DELHI MSW SOLUTIONS LIMITED V/s NORTH DELHI MUNICIPAL CORPORATION	KUNAL VAJANI, MATRUGUPTA MISHRA	
2	O.M.P. (COMM)-21/2020 I.A. 557/2020	NORTH DELHI MUNICIPAL CORPORATION V/s DELHI MSW SOLUTIONS LTD.	KUNAL VAJANI, MATRUGUPTA MISHRA, SANJAY VASHISHTHA, SUNIL GOEL	
3	OMP (ENF.) (COMM.)-65/2022 EX.APPL.(OS) 366/2022 EX.APPL.(OS) 367/2022 EX.APPL.(OS) 415/2022 EX.APPL.(OS) 3576/2022	M/S DELHI MSW SOLUTIONS LIMITED V/s NORTH DELHI MUNICIPAL CORPORATION	MATRUGUPTA MISHRA	

07.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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MEETING LINK

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CS(COMM)- 376/2024 I.A. 10533/2024	E. R. SQUIBB AND SONS, LLC & ORS. V/s ZYDUS LIFESCIENCES LIMITED	VRINDA PATHAK, RIDHIE BAJAJ	AT 3.30 P.M.

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1543/2024	ADARSH KAUL (PROP.) V/s PARNIKA COMMERCIAL AND ESTATE PVT LTD	GAUTAM KUMAR DUTTA	
2	ARB.P.-1675/2024	TATA CAPITAL LIMITED V/s M/S PREET TRADING CO. & ANR.	RANDHIR KUMAR, SAVYASACHI KUMAR SAHAI	
3	ARB.P.-1740/2024	DR. VIPUL AGRAWAL V/s BIMR HOSPITALS	DURGESH S. GUPTA, MANU PADALIA	

4	ARB.P.-1952/2024	KCC TALGAON KALMATH HIGHWAYS PRIVATE LTD V/s MINISTRY OF ROAD TRANSPORT AND HIGHWAYS GOVERNMENT OF INDIA, THROUGH CHIEF ENGINEER, PUBLIC WORKS DEPARTMENT, GOVERNMENT OF MAHARASHTRA	PRANSHU PAUL	
5	ARB.P.-2091/2024	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN AND ANR.	HARSHIT AGARWAL	
6	ARB.P.-2123/2024 I.A. 49395/2024 I.A. 534/2025	HONASA CONSUMER LIMITED V/s GREENZON RECYCLING PRIVATE LIMITED	KARTIKA SHARMA	
7	O.M.P.(I) (COMM.)- 89/2023 I.A. 23715/2023	MR. PARITOSH JAIN & ANR. V/s M/S ANAND DIVINE DEVELOPERS PVT. LTD. & ORS.	NISHANT KUMAR	
8	O.M.P.(I) (COMM.)- 418/2024	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ANR.	HARSHIT AGARWAL	
9	O.M.P.(MISC.)(COMM.)- 191/2025 I.A. 5294/2025	M/S. BVG INDIA LTD. V/s NAGAR NIGAM JAIPUR GREATER & ANR.	AMIT AGRAWAL, SOUMIK GHOSAL	
10	O.M.P. (T) (COMM.)- 12/2025 CAV 49/2025	INDIGRID TECHNOLOGY PVT LTD V/s ERADICATUS INFECTUS PVT LTD	SONAKSHI SINGH, SHIVANI CHAWLA	

11	CS(COMM)-589/2016	M/S KHAN CONSTRUCTION COMPANY AND ORS V/s M/S PROGRESSIVE CONSTRUCTIONS LTD	R SUDHINDER, ANURAG CHOUDHARY, TATANI BASU, VIKRAM NANDRAJOG, SINGHANIA & PARTNERS LLP, SHAMBHU SHARAN, SUDHIR NANDRAJOG	
12	CS(COMM)-1007/2016	P C JEWELLER LTD V/s M/S NATIONAL INSURANCE COMPANY LIMITED	ROSHAN SANTHALIA	
13	CS(COMM)-74/2017 I.A. 18323/2023 I.A. 48859/2024	M/S GURU EXIM V/s INDIAN OVERSEAS BANK & ANR	MADAN LAL KHANNA, BANSAL CHANDRA, KRISHAN KUMAR, RANJAY KUMAR SINHA, KAPIL DEV VISHWAKARMA, SAURABH KANSAL, SAGAR AGGARWAL, ARUN KUMAR SRIVASTVA	
14	CS(COMM)-223/2017	SARVASV MACHINERY AND EQUIPMENTS P LTD V/s MS AVON INDUSTRIES AND ORS	LALIT KUMAR, VIPIN K SINGH, MAJEDAR JANGRA, GAGAN MATHUR	
15	CS(COMM)-411/2017	CLIX FINANCE INDIA PRIVATE LIMITED V/s DR K.M VEERAPPA REDDY & ORS	D.P.CHATURVEDI, LALIT GUPTA, ANKIT JAIN, DEEPIKA V MARWAHA	
16	CS(COMM)-844/2017 I.A. 6233/2018 I.A. 6860/2018 I.A. 6861/2018 I.A. 8913/2018 I.A. 14466/2018 I.A. 14467/2018	ITD CEMENTATION INDIA LIMITED V/s INDIAN OIL CORPORATION LIMITED & ANR	AMIT MEHARIA, RISHI KAPOOR, CHEVANAN MOHAN, M KUMARESAN, R. SUDHINDER	

17	I.A. 33382/2024 In CS(COMM)-166/2019	M/S R K BARARIA V/s NANDI INFRA TECH PRIVATE LIMITED	VIJAY SHARMA, BIPIN KUMAR, SURESH CHANDRA SHARMA, SANJAY BANSAL, FARRUKH KHAN, SANJAY BANSAL	
18	CS(COMM)-415/2019 I.A. 10751/2019	RESMED INDIA PRIVATE LIMITED V/s K. RAMESH	HIMANSHI BATHEJA, FARRUKH KHAN, WASIQ KHAN	
19	CS(COMM)-590/2019 I.A. 14832/2019 I.A. 15578/2019 I.A. 3548/2020 CC(COMM) 2/2021 I.A. 1784/2021 I.A. 2526/2021 I.A. 2527/2021	M/S RAM KARAN GOEL V/s THE COMMISSIONER, NORTH DELHI MUNICIPAL CORPORATION & ANR	AKHIL MITTAL, ARUNAV TEWARI, MONICA SHARMA, MONICA SHARMA	
20	CS(COMM)-419/2022 I.A. 9465/2022 I.A. 14865/2022 I.A. 14868/2022 I.A. 16601/2022 I.A. 19338/2022 WITH CS(OS) 622/2019	SHANKER LAL ARORA V/s RAJNEESH RAMPAL	KAWALJIT SINGH BHATIA, SANJAY S CHHABRA	
21	CS(OS)-622/2019 I.A. 16767/2019 I.A. 5274/2022 I.A. 19385/2022 I.A. 19386/2022 I.A. 19389/2022 I.A. 31415/2024 I.A. 38439/2024 I.A. 43474/2024 I.A. 4123/2025 I.A. 6517/2025 WITH CS(COMM) 419/2022	RAJNEESH RAMPAL V/s SHANKER LAL ARORA@ SHANKAR ARORA & ANR.	SANJAY S CHHABRA, KAWALJIT SINGH BHATIA	
22	I.A. 41970/2024 In CS(COMM)-717/2024 (Disposed off case)	MATRIX INFOSYS V/s KARNATAKA STATE OPEN UNIVERSITY & ANR.	RAJEEV LOCHAN	

23	CS(OS)-105/2011	KULJIT KAUR & ANR V/s AMARJIT SINGH	R K SACHDEVA, SHADAB KHAN, GARIMA PRASHAD	
24	CS(OS)-663/2011 I.A. 20912/2015 I.A. 4851/2017 I.A. 9683/2018 I.A. 9962/2018 I.A. 11533/2018 I.A. 12029/2018 CC 26/2019 I.A. 1856/2019 I.A. 5363/2021 I.A. 5999/2022 I.A. 12981/2022 I.A. 14752/2022 I.A. 14758/2022 I.A. 15786/2022 I.A. 13551/2023 I.A. 16504/2023 I.A. 16505/2023 I.A. 34991/2024	KRISHNA GUPTA & ANR V/s M/S RAJINDER NATH & CO HUF AND ORS	NARULA, MANMEET ARORA & LIZA M BARUAH, RANJAY N, S N CHOUDHRI & CO, MANMEET ARORA, RYTIM VOHRA, RAMAKANT SHARMA, MANISH MAKHIJA, RAJESH GUPTA, WG CDR(RETD) H D TALWANI, ARPITA RAI, SARAD KUMAR SUNNY, TARANG GUPTA, RAJKOTIA ASSOCIATES, MS. MANMEET ARORA, RAJKOTIA, S.N. CHOUDHRI, MANMEET ARORA, S. N. CHOUDHRI, RAMAKANT SHARMA, RAJESH GUPTA	
25	I.A. 18569/2023 In CS(OS)-1430/2011	NITIN JAIN & ORS V/s M/S FIIT JEE LTD & ORS	T.K.PRADHAN, NEERAJ MALHOTRA, RUPAL LUTHRA, RAAJ MALHOTRA, ASHOK GURNANI, RAAJ MALHOTRA, ASHOK GURNANI, R.K SAINI, S K BHADURI, RAVI BAKSHI	
26	CS(OS)-1645/2011	M/S TRIMURTI CONSTRUCTION ,DEVELOPERS & BUILDERS V/s NATIONAL BUILDING CONSTRUCTION CORPORATION LTD	RAVI KRISHAN CHANDNA, RAJENDER AGARWAL	

27	CS(OS)-2505/2012 I.A. 18056/2019	TATA AIG GENERAL INSURANCE CO LTD & ANR V/s M/S BLUE DART EXPRESS LIMITED & ANR	PAREKHA AND CO, SHANTHA DEVI RAMAN, PAREKH & CO.	
28	CS(OS)-936/2015 I.A. 4059/2025	M/S HERO MOTOCORP LTD V/s BANK OF BARODA & ANR	JOS CHIRAMEL, KARANJAWALA & CO., RAMESH KUMAR, SUDHIR KUMAR	
29	I.A. 8425/2025 In CS(OS)-1368/2015	SWARAN JULKA V/s SOS CHILDRENS VILLAGE	MANOJ CHATTERJEE, K. IYER, UPPAL AND ASSO., UPPAL & ASSOCIATES	
30	CS(OS)- 2203/2015(Disposed off case)	AKRESH GARG V/s MANJU LATA GARG & ORS	H R SINGH, PRATEEK CHATURVEDI	
31	CS(OS)-3401/2015 I.A. 24458/2015	MOHD YUSUF V/s MOHD YUNUS & ORS	A K SHARMA & CO., AYUSH GUPTA, SHAKEEL AHMAD, MOHD ASIF, MOHAMMAD HASIBUDDIN, SUNIL MUND	
32	CS(OS)-83/2016 I.A. 6106/2020 I.A. 15017/2023	MRS SANTOSH BALA V/s MR JAI SINGH & ORS	BISWARUP MUKHERJEE, ANKUR MAHINDRO, ANKUR MAHINDRO	
33	CS(OS)-98/2016 I.A. 2764/2016 I.A. 897/2020 I.A. 4178/2021 I.A. 46313/2024 I.A. 46314/2024	MRS SUNITA & ORS V/s MR BRIJ MOHAN SHARMA & ORS	AJAY KUMAR PORWAL, PRAVEEN SURI, SARVAJEET KUMAR THAKUR, NISHANT ANAND & HEMANT ARYA, PRAVEEN SURI	

34	CS(OS)-110/2016 I.A. 3038/2020 I.A. 12934/2021 I.A. 1221/2022 I.A. 2464/2022 I.A. 1121/2025 I.A. 3293/2025	DEEPIKA TALWAR V/s SHALINI CHAUDHRY SHARMA & ORS	SIDDHARTH YADAV, SATYABRATA PANDA, AMITABH MARWAH, RAJAT ANEJA, VANYA KHANNA, BHARAT GUPTA, ABHISHEK BHARDWAJ, KRISHANU ADHIKARY, RAJAT ANEJA, SHUBHANKAR SENGUPTA	
35	CS(OS)-57/2017 I.A. 2050/2024	M/S. JMD LTD. V/s M/S. SAMRATHAL PROMOTERS & DEVELOPERS PVT LTD & ORS	RANJIT KHATRI, VENKET RAO, ARJUN SAWHNEY, FIDELEGAL, ARJUN SAWHNEY	
36	CS(OS)-382/2017 I.A. 17584/2019 I.A. 616/2020	DEEP SINGH V/s RAJIV CHHABRA & ORS	MANAV KUMAR, MOHIT CHAUDHARY, PAWAN KUMAR MITTAL, NAUSHAD ALAM (DHCLSC), NAUSHAD ALAM	
37	CS(OS)-393/2017 I.A. 9641/2017 I.A. 9643/2017 I.A. 16092/2022 I.A. 19298/2022	SH.INDERJIT SINGH HANSRAO @ PAPOO V/s SMT. RAJVINDER KAUR AND ORS	S P MEHTA, RIGHT LEGAL, NITIN KUMAR, SACHIN MISHRA, DAVINDER PAL KAUR, SIDDHARTH BAMBHA	
38	CS(OS)-154/2019 I.A. 47532/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s CHAWLA JEWELLERS AND OTHERS	VIPUL GANDA, INDRA CHAND PRAJAPAT, SIDDHARTH AGGARWAL, VIPUL GANDA, SIDDHARTH AGGARWAL	
39	I.A. 10564/2020 In CS(OS)-220/2019 (Disposed off case)	SEEMA BHARDWAJ V/s NEERAJ SHARMA & ORS.	MOHIT KUMAR AULUCK, SUNIL DUTT VASHISTH, VISHVA NATH KUMAR, N.K. AGGARWAL, NAND KISHORE AGGARWAL	

40	CS(OS)-366/2019	SUMEET SURI V/s ANILJIT SINGH & ANR.	PIYUSH GUPTA, MAYANK BANSAL, GAURAV MOHAN LIBERHAN, FILED IN COMPLIANCE OF ORDER OF REGISTRAR (ORIGINAL) DT. 19.07.2019	
41	CS(OS)-492/2019 I.A. 13066/2019 I.A. 12490/2021 I.A. 12494/2021 I.A. 25368/2023 I.A. 46485/2024	PINKY KUMAR V/s SUNNY AHUJA & ANR.	ANURADHA DUTT, AMIT PUNJ, MADAN GOPAL VACHER, HARSH VARDHAN SINGH, BHARAT BHUSHAN, RAVINDER YADAV, SANJAY S CHHABRA, SACHIN BANSAL	
42	I.A. 3248/2025 In CS(OS)-570/2019	BIRINDER KAUR V/s BALTEJ SRA & ANR.	ZUBEDA BEGUM, KARAN DEWAN, ZUBEDA BEGUM	
43	CS(OS)-639/2019 I.A. 17297/2019 I.A. 9788/2023 I.A. 41644/2024	RAKESH SOOD V/s RAHUL SOOD	SHAURYA VARDHAN KUTHIALA, ATHA SAGAR VERMA, NITIN JAIN, PARVINDER CHAUHAN	
44	CS(OS)-611/2024 I.A. 35240/2024 I.A. 7555/2025 I.A. 8036/2025	MR.VIVEK GARG V/s MR.NAND KISHORE GARG & ORS.	DEEPAK BISWAS, ANANT NIGAM	
45	O.M.P. (COMM)- 29/2018	NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (PRESENTLY NBCC (INDIA) LIMITED) V/s PURI INTERNATIONL PVT. LTD.	NEELAM RATHORE, SANJEEV MAHAJAN, MANOJ KUMAR DAS	
46	O.M.P. (COMM)- 75/2018	BHARAT SANCHAR NIGAM LIMITED V/s PLANET ADVERTISING PRIVATE LIMITED	AMAN RAJ GANDHI, L. B. RAI	

47	O.M.P. (COMM)- 391/2018 OMP (ENF.) (COMM.) 135/2024 OMP (ENF.) (COMM.) 263/2024	ALFA LAVAL INDIA PVT. LTD. V/s TEFCIL BREWERIES LTD.	VINEET MEHTA, AASIFA SHEIKH, SHIVAIN VAIDIALINGAM	
48	OMP (ENF.) (COMM.)- 135/2024	ALFA LAVAL INDIA PRIVATE LIMITED V/s TEFCIL BREWERIES LIMITED	SHIVAIN VAIDIALINGAM	
49	OMP (ENF.) (COMM.)- 263/2024	TEFCIL BREWERIES LTD V/s ALFA LAVAL INDIA PVT LTD	AMIT SANDUJA	
50	O.M.P. (COMM)- 42/2019 I.A. 1281/2019 I.A. 1284/2019 WITH O.M.P. (COMM) 43/2019 OMP (ENF.) (COMM.) 31/2019 OMP (ENF.) (COMM.) 32/2019	SPICEJET LIMITED V/s KAL AIRWAYS PVT LTD & ORS.	KARANJAWALA & CO, K R SASIPRABHU, ATUL SHARMA	
51	O.M.P. (COMM)- 43/2019 I.A. 1286/2019 I.A. 1289/2019	AJAY SINGH V/s KAL AIRWAYS PVT LTD & ORS.	KARANJAWALA & CO, K R SASIPRABHU, ATUL SHARMA	
52	EX.APPL.(OS) 679/2019 EX.APPL.(OS) 1054/2020 EX.APPL.(OS) 937/2023 EX.APPL.(OS) 1284/2023 EX.APPL.(OS) 1501/2023 EX.APPL.(OS) 34/2024 I.A. 6946/2019 In OMP (ENF.) (COMM.)-31/2019 (Disposed off case) WITH OMP (ENF.) (COMM.) 32/2019	KAL AIRWAYS PVT. LTD. V/s M/S SPICEJET LTD. & ANR.	ATUL SHARMA, KARANJAWALA & CO, K R SASIPRABHU, ANUJ BERRY	

53	EX.APPL.(OS) 680/2019 EX.APPL.(OS) 749/2020 EX.APPL.(OS) 750/2020 EX.APPL.(OS) 751/2020 EX.APPL.(OS) 1053/2020 EX.APPL.(OS) 938/2023 EX.APPL.(OS) 1283/2023 EX.APPL.(OS) 36/2024 EX.APPL.(OS) 42/2024 I.A. 6947/2019 In OMP (ENF.) (COMM.)-32/2019 (Disposed off case)	MR. KALANITHI MARAN V/s M/S SPICEJET LTD. & ANR.	KARANJAWALA & CO, K R SASIPRABHU, ANUJ BERRY, RAGHVENDRA PRATAP SINGH	
54	O.M.P. (COMM)- 253/2023	BSP SHC JV V/s DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LIMITED	JATIN AGARWAL, ARVIND KUMAR	
55	O.M.P. (COMM)- 301/2023	GUJARAT STATE FERTILIZERS & CHEMICALS LTD. V/s M/S GAIL (INDIA) LTD.	SOMIRAN SHARMA, AGARWAL LAW ASSOCIATES	AT 10.00 A.M
56	O.M.P. (COMM)- 302/2023	GUJARAT STATE FERTILIZERS & CHEMICALS LTD. V/s M/S GAIL (INDIA) LTD.	SOMIRAN SHARMA, AGARWAL LAW ASSOCIATES	AT 10.00 A.M
57	O.M.P. (COMM)- 303/2023	GUJARAT STATE FERTILIZERS & CHEMICALS LTD. V/s M/S GAIL (INDIA) LTD.	SOMIRAN SHARMA, AGARWAL LAW ASSOCIATES	AT 10.00 A.M
58	O.M.P. (COMM)- 304/2023	GUJARAT STATE FERTILIZERS & CHEMICALS LTD. V/s M/S GAIL (INDIA) LTD.	SOMIRAN SHARMA, AGARWAL LAW ASSOCIATES	AT 10.00 A.M

59	O.M.P. (COMM)-305/2023	GUJARAT STATE FERTILIZERS & CHEMICALS LTD. V/s M/S GAIL (INDIA) LTD.	SOMIRAN SHARMA, AGARWAL LAW ASSOCIATES	AT 10.00 A.M
60	O.M.P. (COMM)-308/2023 I.A. 15158/2023 I.A. 15159/2023 I.A. 15160/2023 I.A. 16050/2023 I.A. 31939/2024	PUNJAB STORES V/s DHARAMPAL SATYAPAL LIMITED	AASTIK DHINGRA, VIPUL AGARWAL, AASTIK DHINGRA	
61	O.M.P. (COMM)-371/2023	BOSTON SCIENTIFIC INDIA PVT. LTD. V/s ADVANCED MEDTECH SOLUTIONS PVT. LTD	ARPAN BEHL, SHWETA BHARTI	
62	O.M.P. (COMM)-414/2023	PANDROL RAHEE TECHNOLOGIES PVT LTD THROUGH AUTHORIZED REPRESENTATIV VARUN BHOJAK V/s IRCON INTERNATIONAL LTD THROUGH ITS CHAIRMAN MR SUNIL KUMAR CHAUDHURY	NISHANT DAS	
63	O.M.P. (COMM)-432/2023	M/S SARVPRIYA SECURITIES PVT LTD V/s M/S ANK HOTELS PVT LTD	GURVINDER KAUR SURI, ASHISH AGGARWAL	
64	O.M.P. (COMM)-437/2023 I.A. 20591/2023	DAYARAM TANWER V/s PRADEEP KHATTAR & ANR.	SWADHA GUPTA, PRAMOD KUMAR AGARWAL	

65	O.M.P. (COMM)- 521/2023 CAV 645/2023 I.A. 25503/2023 I.A. 2144/2025	B4S SOLUTIONS PRIVATE LIMITED V/s ATC TELECOM INFRASTRUCTRE PVT. LTD	SHWETA BHARTI, VIVEK SHARMA, SHWETA BHARTI	
66	O.M.P. (COMM)- 174/2024 I.A. 8772/2024 I.A. 38169/2024 I.A. 6518/2025	COMMONWEALTH GAMES VILLAGE APARTMENT OWNERS ASSOCIATION V/s CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT LTD	J C GUPTA, UPAMANYU SHARMA, ATUL KUMAR	
67	O.M.P. (COMM)- 277/2024 I.A. 32884/2024 I.A. 32885/2024 I.A. 32886/2024 I.A. 32887/2024 I.A. 34087/2024 WITH OMP (ENF.) (COMM.) 137/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s YEDESHI AURANGABAD TOLLWAY LIMITED	SANTOSH KUMAR KUMAR	
68	OMP (ENF.) (COMM.)- 137/2024 EX.APPL.(OS) 975/2024 EX.APPL.(OS) 976/2024	YEDESHI AURANGABAD TOLLWAY LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SANTOSH KUMAR KUMAR, AALAM BIR SINGH NIJJAR	
69	O.M.P. (COMM)- 92/2025 I.A. 4892/2025 I.A. 5037/2025 WITH OMP (ENF.) (COMM.) 52/2025	ANSAL PROPERTIES AND INFRASTRUCTURE LTD & ANR. V/s IIRF INDIA REALTY II LIMITED	NISHTHA KHURANA	
70	OMP (ENF.) (COMM.)- 52/2025 EX.APPL.(OS) 372/2025	IIRF INDIA REALTY II LIMITED V/s ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED & ANR.	UDDHAV KHANNA	

71	OMP (ENF.) (COMM.)-210/2024	SREI INFRASTRUCTURE FINANCE LIMITED V/s RIDGEVIEW CONSTRUCTION PVT LTD	PRADEEP KUMAR MISHRA, ANIRBAN BHATTACHARYA	
72	OMP (ENF.) (COMM.)-9/2025 EX.APPL.(OS) 50/2025	KALINDEE RAIL NIRMAN V/s NORTHERN RAILWAY	D&V LEGAL	
73	O.M.P.(I)-2/2025 I.A. 6968/2025 WITH O.M.P.(T) 2/2024	NEHA GUPTA V/s RAJESH GUPTA AND ANR.	YESHI WANGMO RINCHHEN	AT 2.30 P.M.
74	I.A. 6492/2025 In O.M.P.(T)-2/2024 WITH O.M.P.(I) 2/2024	NEHA GUPTA V/s RAJESH GUPTA & ANR.	ASHISH GARG, YESHI WANGMO RINCHHEN, AMAN DIXIT	AT 2.30 P.M
75	TEST.CAS.-53/2015	VIRENDER MUKIM V/s STATE & ORS	KUSH SHARMA	
FINAL ARGUMENTS				
76	CS(OS)-168/2015	ASHOK KUMAR SINGHAL & ORS V/s M/S CHANAB BOOK BINDING HOUSE & ORS	AMAN LEEKHA, ASHOK CHHAPARIA, SUNIL MALHOTRA, AJAY GARG, AJAY GARG	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-668/2024	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD V/s BHORUKA CLASSIC FINANCE PRIVATE LIMITED AND ANR	JOGINDER KUMAR SUKHIJA, ATUL KUMAR SINGH	
2	ARB.P.-1351/2024 I.A. 38092/2024	M S MP KHAITAN V/s HSCC INDIA LTD	KNM & PARTNERS, LAW OFFICES	
3	ARB.P.-1429/2024	LLOYD INSULATIONS INDIA LIMITED V/s EVERTRAX ENGINEERING LLP	LUV VIRMANI, AMISH TANDON	
4	ARB.P.-1447/2024	M/S OMTECH BUILDERS P.LTD V/s GOVINDAM INFRATECH P LTD THROUGH ITS AUTHORISED SIGNATORY SHRI MANMEET SINGH BHATIA	RAJASREE AJAY	

5	ARB.P.-1607/2024	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s BALWINDER SINGH & ANR.	PARAN KUMAR, RIT ARORA	
6	ARB.P.-1617/2024	VISHALSAGAR HOME AND AGRO PRODUCTS LIMITED V/s TATAPOWER SOLAR SYSTEMS LIMITED	DINESH PARDASANI, RAMSANKAR	
7	ARB.P.-1785/2024	GULSHAN KUMAR ANAND THROUGH A.R. KAMAL ANAND V/s RAKESH KUMAR	ARVIND VASHISTHA	
8	ARB.P.-1957/2024(Disposed off case)	MONEYWISE FINANCIAL SERVICES PVT LTD V/s TECHNO ELECTRONICS THROUGH ITS PROPRIETOR SH RAJESH RAMESHCHANDRA GANDHI AND ANR	MEHVISH KHAN	
9	ARB.P.-2112/2024	M/S. SINGH FINLEASE PVT. LTD. V/s MR. ANIL MALIK & ORS.	MURARI KUMAR	
10	ARB.P.-2113/2024	M/S. SINGH FINLEASE PVT. LTD. V/s MR. SUDAN SINGH & ANR.	MURARI KUMAR	
11	ARB.P.-2115/2024	M/S. SINGH FINLEASE PVT. LTD. V/s MR. ANIL MALIK & ORS.	MURARI KUMAR	

12	ARB.P.-2116/2024	M/S. SINGH FINLEASE PVT. LTD. V/s M/S. SHARMA CAR SEAT COVERS & ORS.	MURARI KUMAR	
13	ARB.P.-2118/2024	M/S N.E. IMPEX PVT. LTD V/s M/S. GREENVALE ECO PRODUCTS PVT. LTD. & ORS.	ANAND DILIP LANDGE, SHREYAS JAIN	
14	ARB.P.-2120/2024	SMT VANDANA BAGLA V/s M CARS STUDIO & ORS.	K & K ASSOCIATES	
15	ARB.P.-397/2025	RAMAN KUMAR V/s MS SKYTEX UNMANNED AREIAL SOLUTION PRIVATE LIMITED	ANJANEYA MISHRA	
16	ARB.P.-475/2025	B.L. KASHYAP AND SONS LIMITED V/s BPTP LIMITED	NISHANT NIGAM	
17	ARB.P.-476/2025	B.L. KASHYAP AND SONS LIMITED V/s BPTP LIMITED	NISHANT NIGAM	
18	EX.APPL.(OS) 3014/2022 In EX.P.-295/2009 (Disposed off case) WITH EX.P. 297/2009	M/S NATIONAL RESEARCH DEVELOPMENT CORPORATION V/s M/S H.P.M. INDUSTRIES LIMITED	JOYDEEP SARMA, LAW & LEGAL, JOYDEEP SARMA	
19	EX.APPL.(OS) 3015/2022 In EX.P.-297/2009 (Disposed off case)	M/S NATIONAL RESEARCH DEVELOPMENT CORPORATION V/s M/S H.P.M. INDUSTRIES LIMITED	JOYDEEP SARMA, RAJESH KUMAR, LAW & LEGAL, JOYDEEP SARMA	

20	EX.P.-49/2016 EX.APPL.(OS) 480/2016 EX.APPL.(OS) 56/2017 EX.APPL.(OS) 116/2019 EX.APPL.(OS) 77/2020 EX.APPL.(OS) 83/2020 WITH OMP (ENF.) (COMM.) 216/2019	SATISH KUMAR MALHOTRA & ORS V/s BIR INDER MALHOTRA THROUGH LEGAL REPRESENTATIVE MOHINI KOHLI	RAJESH CHHETRI, ANISHA UPADHYAY, ADIT SUBRAMANIAM PUJARI, RAJESH CHHETRI	
21	OMP (ENF.) (COMM.)- 216/2019	BIR INDER MALHOTRA THROUGH LR MOHINI KOHLI V/s SATISH KUMAR MALHOTRA	RAJESH CHHETRI, ADIT SUBRAMANIAM PUJARI	
22	EX.P.-23/2017 EX.APPL.(OS) 203/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S DELHI GURGAON SUPER CONNECTIVITY LIMITED DGSCCL	KISHORE KUMAAR, RAKESH KUMAR MITTAL	
23	O.M.P. (COMM)- 13/2017 I.A. 513/2017	RAHEJA DEVELOPERS LIMITED V/s S.P. CONTRACTS PRIVATE LIMITED	BHUSHAN KAPUR, JASNEET KAUR BHATIA, KARANJAWALA & CO, SHALABH SINGHAL	
24	O.M.P. (COMM)- 269/2017	AIR FORCE NAVAL HOUSING BOARD V/s VENTURE INDIA PROPERTIES PVT. LTD.	PRIYA DEEP, VIVEKANAND	
25	O.M.P. (COMM)- 127/2020 I.A. 6495/2024 WITH OMP (ENF.) (COMM.) 126/2024	M/S NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s LANCO-RANI JOINT VENTURE	MANISHA AGRAWAL, ASHISH KUMAR SHARMA, RAJIV KAPOOR, ASHOK KUMAR NIJHAWAN	
26	OMP (ENF.) (COMM.)- 126/2024 EX.APPL.(OS) 13/2025 EX.APPL.(OS) 428/2025	LANCO-RANI JOINT VENTURE V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ARUN KUMAR, VARUN MAHESHWARI, ASHOK KUMAR NIJHAWAN, SAYANTANI BASAK	

27	O.M.P. (COMM)- 519/2020	SGI POWER LIMITED V/s AIRPORTS AUTHORITY OF INDIA	ABHISHEK KAUSHIK, BISWAJIT KUMAR PATRA, ATUL NIGAM	
28	O.M.P. (COMM)- 549/2020 I.A. 10787/2020	SALASAR TAXFAB PRIVATE LIMITED & ANR. V/s RELIGARE FINVEST LIMITED & ANR.	KARAN SHARMA, KARAN SHARMA	
29	O.M.P. (COMM)- 607/2020 WITH O.M.P. (COMM) 608/2020	AADHAR STUMBH TOWNSHIP PVT. LTD. V/s UNION OF INDIA	VIVEKANAND	
30	O.M.P. (COMM)- 608/2020	AADHAR STUMBH TOWNSHIP PVT. LTD. V/s UNION OF INDIA	VIKRAM JETLY, VIVEKANAND	
31	O.M.P. (COMM)- 230/2021	INDIAN RAILWAYCATERING AND TOURISM CORPORATION LTD. V/s M/S A.K. ROY	NIKHIL MAJITHIA	
32	O.M.P. (COMM)- 261/2021 I.A. 11071/2021 I.A. 11073/2021 WITH OMP (ENF.) (COMM.) 177/2021	INDIAN OIL CORPORATION LTD V/s ERA INFRA ENGINEERING LTD	CHANDNI GHATAK, YAJUR SHARMA, Udit SETH, SUMIT SINGH BENIPAL	
33	OMP (ENF.) (COMM.)- 177/2021 EX.APPL.(OS) 1223/2021 EX.APPL.(OS) 1224/2021 EX.APPL.(OS) 1225/2021	M/S ERA INFRA ENGINEERING LTD THROUGH MR. RAJIV CHAKRABORTY ITS RESOLUTION PROFESSIONAL V/s INDIAN OIL CORPORATION LIMITED	YAJUR SHARMA, CHANDNI GHATAK, CHANDNI GHATAK	

34	O.M.P. (COMM)-281/2021 I.A. 12227/2021 I.A. 12228/2021 I.A. 6821/2025 WITH OMP (ENF.) (COMM.) 207/2024	RAIL LAND DEVELOPMENT AUTHORITY V/s KESHARI MULTI FUNCTIONAL COMPLEX PRIVATE LIMITED	SHUBHRANSHU PADHI, VIKAS KUMAR, SHUBHRANSHU PADHI	
35	OMP (ENF.) (COMM.)-207/2024	M/S. KESHARI MULTI FUNCTIONAL COMPLEX PVT LTD V/s RAIL LAND DEVELOPMENT AUTHORITY	MANISH PALIWAL, SHUBHRANSHU PADHI	
36	O.M.P. (COMM)-152/2022 I.A. 4978/2022 I.A. 19411/2022 I.A. 98/2023 WITH O.M.P. (COMM) 243/2022	ATLANTA INFRA ASSETS LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	MRITUNJAY KUMAR SINGH, CHIRAG M SHROFF	
37	O.M.P. (COMM)-243/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S ATLANTA INFRA ASSETS LTD	CHIRAG M SHROFF, MRITUNJAY KUMAR SINGH, RAMESH KUMAR	
38	O.M.P. (COMM)-191/2022 I.A. 6059/2022	UNION OF INDIA V/s M/S. SUPERB MINERALS INDIA LTD	MONIKA ARORA	
39	O.M.P. (COMM)-356/2022 I.A. 3603/2025 WITH OMP (ENF.) (COMM.) 195/2022 OMP (ENF.) (COMM.) 196/2022 OMP (ENF.) (COMM.) 197/2022 OMP (ENF.) (COMM.) 198/2022 OMP (ENF.) (COMM.) 199/2022 OMP (ENF.) (COMM.) 200/2022	OYO WORKSPACES INDIA PRIVATE LIMITED & ORS. V/s REAL CAPITAL TOWERS PRIVATE LIMITED & ANR.	ANURADHA DUTT, KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT	

40	OMP (ENF.) (COMM.)- 195/2022 EX.APPL.(OS) 206/2023	REAL CAPITAL TOWERS PRIVATE LIMITED V/s OYO HOTELS AND HOMES PRIVATE LIMITED	KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT, T&T LAW	
41	OMP (ENF.) (COMM.)- 196/2022	REAL CAPITAL TOWERS PRIVATE LIMITED V/s OYO WORKSPACES INDIA PRIVATE LIMITED	KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT, T&T LAW	
42	OMP (ENF.) (COMM.)- 197/2022 EX.APPL.(OS) 210/2023	ABNC PROPERTY MANAGEMENT PRIVATE LIMITED V/s ORAVEL STAYS PRIVATE LIMITED	KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT, T&T LAW	
43	OMP (ENF.) (COMM.)- 198/2022 EX.APPL.(OS) 209/2023	ABNC PROPERTY MANAGEMENT PRIVATE LIMITED V/s OYO HOTELS AND HOMES PRIVATE LIMITED	KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT, T&T LAW	
44	OMP (ENF.) (COMM.)- 199/2022	ABNC PROPERTY MANAGEMENT PRIVATE LIMITED V/s OYO WORKSPACES INDIA PRIVATE LIMITED	KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT, T&T LAW	
45	OMP (ENF.) (COMM.)- 200/2022 EX.APPL.(OS) 207/2023	REAL CAPITAL TOWERS PRIVATE LIMITED V/s ORAVEL STAYS PRIVATE LIMITED	KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT, T&T LAW	
46	I.A. 2917/2025 In O.M.P. (COMM)- 169/2024	PARY DEVELOPERS PVT LTD V/s ANKUSH DEVELOPERS PVT LTD	FARRUKH KHAN, RADHIKA KHUSHALDAS	

47	O.M.P. (COMM)-177/2024 I.A. 8961/2024 I.A. 8962/2024 I.A. 8963/2024 I.A. 8964/2024 I.A. 8965/2024	GANPAT STEELS V/s INDIAN OIL CORPORATION LTD.	AMIT MEHARIA, KIRAN KUMAR PATRA	
48	O.M.P. (COMM)-400/2024 I.A. 39546/2024 I.A. 39547/2024	DIRECTOR GENERAL MARRIED ACCOMMODATION PROJECT V/s M/S SARAOGI BUILDERS LIMITED	VIDHI GUPTA, SHASHANK GARG	
49	I.A. 6495/2025 In O.M.P. (COMM)-439/2024	DELHI DEVELOPMENT AUTHORITY V/s M/S KANWARJI CONSTRUCTIONS CO.	TARUN JOHRI, SANJAY VASHISHTHA, TARUN JOHRI	
50	O.M.P. (COMM)-8/2025 I.A. 208/2025 I.A. 209/2025	UNION OF INDIA V/s M/ S KAMALADITYYA CONSTRUCTIONS PVT. LTD.	SANDEEP KUMAR MAHAPATRA	
51	O.M.P. (COMM)-26/2025 I.A. 1004/2025 I.A. 1005/2025 WITH O.M.P. (COMM) 46/2025	AIRPORTS AUTHORITY OF INDIA V/s M/ S U.R.C. CONSTRUCTION PVT . LTD .	KIRAN KUMAR PATRA	
52	O.M.P. (COMM)-46/2025	M/S U.R.C. CONSTRUCTION PVT LTD V/s AIRPORTS AUTHORITY OF INDIA	ANKIT A SHAH	
53	O.M.P. (COMM)-48/2025 I.A. 2081/2025	UNION OF INDIA V/s INDERJIT MEHTA CONSTRUCTIONS PRIVATE LIMITED	ADARSH KUMAR TIWARI	

54	O.M.P. (COMM)-84/2025 I.A. 3989/2025	MS THERMAL ENGINEERS AND INSULTORS PVT LTD V/s THE GREAT GETSBY CLUB OF INDIA	AKHIL MITTAL	
55	EX.APPL.(OS) 374/2019 EX.APPL.(OS) 330/2021 EX.APPL.(OS) 770/2021 EX.APPL.(OS) 1077/2021 EX.APPL.(OS) 1258/2021 EX.APPL.(OS) 182/2024 EX.APPL.(OS) 1880/2024 In O.M.P.(EFA)(COMM.)-5/2019 WITH O.M.P.(EFA)(COMM.) 6/2021	RISHIMA SA INVESTMENTS LLC (MAURITIUS) V/s SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED & ANR.	MAHESHWARI DIWAKAR, AKSHAT GUPTA, SHUBHAM VISHWAKARMA, MANU RAJVANSHI, VIJAY KUMAR SINGH, RAUNAK DHILLON, VARUN AGARWAL, ABHIMANYU CHOPRA, ABHIMANYU CHOPRA	
56	EX.APPL.(OS) 651/2021 EX.APPL.(OS) 769/2021 EX.APPL.(OS) 1079/2021 In O.M.P.(EFA)(COMM.)-6/2021	RISHIMA INVESTMENTS SA LLC V/s SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	MANU RAJVANSHI, MANOJ KUMAR SINGH, RAUNAK DHILLON, VARUN AGARWAL, AKSHAT GUPTA, VIJAY KUMAR SINGH, AKSHAT GUPTA	
57	EX.APPL.(OS) 574/2023 In OMP (ENF.) (COMM.)-41/2018 (Disposed off case)	K.S OILS LIMITED V/s METALS AND MINERALS TRADING CORPORATION OF INDIA LIMITED (MMTC) & ANR.	SANJAY KUMAR SHARMA, TARANG AGARWAL, RAKESH CHAHAR, ARTI KUMARI, AYUSH BHATIA	
58	EX.APPL.(OS) 824/2023 In OMP (ENF.) (COMM.)-69/2020 (Disposed off case)	KONE ELEVATOR INDIA PRIVATE LIMITED V/s ODEON BUILDERS PRIVATE LIMITED	KARUNESH TANDON, KAPIL KHER	

59	OMP (ENF.) (COMM.)-114/2021 EX.APPL.(OS) 758/2021 EX.APPL.(OS) 686/2023 EX.APPL.(OS) 1159/2023 EX.APPL.(OS) 1400/2024	SREI INFRASTRUCTURE FINANCE LIMITED V/s NATIONAL INSTITUTE OF ELECTRONIC AND INFORMATION TECHNOLOGY	SHASHANK BAJPAI, NIRAJ KUMAR, PARISH KUMAR, ANUBHA DHULIA, NIRAJ KUMAR	
60	EX.APPL.(OS) 1412/2024 In OMP (ENF.) (COMM.)-139/2022 (Disposed off case)	BCC DEVELOPERS AND PROMOTERS PVT. LTD. V/s UNION OF INDIA	RAHUL MALHOTRA	
61	O.M.P.(MISC.)(COMM.)-373/2024	SMALL FARMERS AGRIBUSINESS CONSORTIUM (SFAC) V/s M/S TAMILNADU MINT DISTILLERS & ORS.	YOGESH PACHAURI	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
62	O.M.P. (COMM)-96/2024 I.A. 42812/2024	SARABJEET SINGH V/s PANCHGANGA SCHOOLS LTD AND ORS	RUCHIR RANJAN RAI, GAURAV KUMAR SINGH	AT 3.30 P.M

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)- 149/2022	T-MOBILE INTERNATIONAL AG AND CO. KG. THROUGH MR. TANMAY JOSHI, CONSTITUTED ATTORNEY V/s THE CONTROLLER GENEREAL OF PATENTS, DESIGNS AND TRADEMARKS AND ANR.	ROHIT RANGI, ROHIT RANGI, REMFRY AND SAGAR	
2	C.O.(COMM.IPD-PAT)- 43/2022	JIANGSU FAVORED NANOTECHNOLOGY CO. LIMITED V/s P2I LIMITED AND ANR	URFEE ROOMI, SANJEEV KUMAR TIWARI	
3	C.O. (COMM.IPD-TM)- 141/2024 I.A. 34656/2024 I.A. 34657/2024	OSHO FRIENDS INTERNATIONAL V/s OSHO INTERNATIONAL FOUNDATION AND ANR	VINOD MALHOTRA	
4	C.O. (COMM.IPD-TM)- 142/2024 I.A. 34659/2024 I.A. 34660/2024	OSHO FRIENDS INTERNATIONAL V/s OSHO INTERNATIONAL FOUNDATION AND ANR	VINOD MALHOTRA	

5	C.O. (COMM.IPD-TM)-143/2024 I.A. 34662/2024 I.A. 34663/2024	OSHO FRIENDS INTERNATIONAL V/s OSHO INTERNATIONAL FOUNDATION AND ANR	VINOD MALHOTRA	
6	C.O. (COMM.IPD-TM)-144/2024 I.A. 34665/2024 I.A. 34666/2024	OSHO FRIENDS INTERNATIONAL V/s OSHO INTERNATIONAL FOUNDATION AND ANR	VINOD MALHOTRA	
7	C.O. (COMM.IPD-TM)-145/2024 I.A. 34668/2024 I.A. 34669/2024	OSHO FRIENDS INTERNATIONAL V/s OSHO INTERNATIONAL FOUNDATION AND ANR	VINOD MALHOTRA	
8	C.O. (COMM.IPD-TM)-146/2024 I.A. 34671/2024 I.A. 34672/2024	OSHO FRIENDS INTERNATIONAL V/s OSHO INTERNATIONAL FOUNDATION AND ANR	VINOD MALHOTRA	
9	C.O. (COMM.IPD-TM)-147/2024 I.A. 34674/2024 I.A. 34675/2024	OSHO FRIENDS INTERNATIONAL V/s MUKESH SARDA TRADING AS OSHO INTERNATIONAL FOUNDATION AND ANR	VINOD MALHOTRA	
10	I.A. 6853/2025 In CS(COMM)-1119/2016	ROCHE PRODUCTS (INDIA) PRIVATE LIMITED AND OTHERS V/s ZYDUS LIFESCIENCES LIMITED AND OTHERS	MS. BITIKA SHARMA MR.KAPIL, M NAMRTA, AADYA CHAWLA, NITI DIXIT, S & R ASSOCIATES, AADYA CHAWLA	
11	CS(COMM)-1050/2018 I.A. 10101/2018 I.A. 3639/2020 I.A. 14222/2021 I.A. 14475/2021 I.A. 15514/2021	ALKEM LABORATORIES LTD. V/s ALCHEM INTERNATIONAL PVT. LTD.	BHARUCHA, D P SINGH, SAGAR CHANDRA & ASSOCIATES, SAGAR CHANDRA, ANURAG TANDON	

12	CS(COMM)-192/2021 I.A. 8250/2021 CRL.M.A. 10303/2021 CRL.M.A. 18422/2021 I.A. 3922/2022 I.A. 4183/2022 I.A. 14039/2022	FRANKFINN ENTERTAINMENT COMPANY PVT. LTD. V/s UNISYS INFOSOLUTIONS PVT. LTD. & ORS.	ASUTOSH LOHIA, MAYANK SAPRA, ADITYA GUPTA, KESHAV KUMAR SRIVASTAVA, SONAKSHI SINGH, KAMANA PRADHAN, NIKHIL CHAWLA, KAPIL MIDHA, ASUTOSH LOHIA	
13	CS(COMM)-104/2022	HERO ELECTRIC VEHICLES PRIVATE LIMITED & ANR. V/s MR. NITISH KUMAR & ORS.	MOAZZAM KHAN, AAYUSHMAAN GAUBA	
14	CS(COMM)-387/2022 I.A. 8999/2022	CAMPUS ACTIVEWEAR LIMITED V/s RAMA SHANKAR GARG & ORS.	AVNEESH GARG, KUSH SHARMA, ANKIT PARASHAR, ANKIT PARASHAR	
15	CS(COMM)-893/2022 I.A. 21998/2022 I.A. 5529/2023	TC GLOBAL INDIA PRIVATE LIMITED V/s CHOPRA CONSULTANCY AND ORS	SAGAR CHAWLA, ROHAN ROHATGI, SAGAR CHAWLA, ROHAN ROHATGI	
16	CS(COMM)-115/2023 I.A. 2281/2025	ZYDUS WELLNESS PRODUCTS LIMITED V/s CIPLA HEALTH LTD & ANR.	ARCHANA SAHADEVA, RAHUL CHAUDHRY, ARCHANA SAHADEVA	
17	CS(COMM)-841/2023 I.A. 23289/2023 I.A. 43775/2024 I.A. 875/2025 I.A. 876/2025 I.A. 2550/2025	INDYA RECORDS AND FILMS PRIVATE LIMITED V/s FRANKFINN ENTERTAINMENT COMPANY PRIVATE LIMITED & ORS.	R MAYA, KAUSTUBH ANIL SHAKKARWAR, SARTHAK KAROL, KAPIL MIDHA, DHEERAJ P DEO, NIKHIL CHAWLA, SONAKSHI SINGH, SHIKHAR KISHORE, KRISHNAYAN SEN	

18	CS(COMM)-942/2023 I.A. 26133/2023	VFS GLOBAL SERVICES PLC & ORS. V/s PRIMEVFS PRIVATE LIMITED	SURINDER SINGH, ADIT SRIVASTAVA	
19	CS(COMM)-948/2023 I.A. 26277/2023	GLAXOSMITHKLINE BIOLOGICALS SA V/s HUMAN BIOLIFE INDIA PRIVATE LIMITED AND ORS	PRANAV SAPRA, SUBHASH CHANDRA SAGAR, PRITHVI SINGH	
20	I.A. 7202/2025 In CS(COMM)- 201/2024	ITC LIMITED V/s ELORA TOBACCO COMPANY LIMITED & ORS.	SHIVAM SACHDEVA, SUHRITA MAJUMDAR, SUHRITA MAJUMDAR, SHARAD BESOYA	
21	CS(COMM)-423/2024 I.A. 29834/2024	TANVI FITNESS PRIVATE LIMITED V/s M/S R.M. FOODS & ORS.	GAGAN NARANG, ADITYA GUPTA	
22	CS(COMM)-787/2024 I.A. 39366/2024	THE MACALLAN DISTILLERS LIMITED V/s RANS CONCEPT DEVELOPERS & ORS.	SHASHANK SHARMA, ANANT NIGAM, ANUSHKA AMAN	
23	CS(COMM)-1054/2024 I.A. 46427/2024 I.A. 46428/2024 I.A. 46429/2024 I.A. 846/2025 I.A. 6375/2025 I.A. 6376/2025	HLE GLASCOAT LIMITED V/s SACHIN INDUSTRIES LIMITED	BHAV ARORA, SHRAVANTH SHANKER BHURAM, BHAV ARORA	
24	CS(COMM)-1101/2024 I.A. 47738/2024	PANASONIC HOLDINGS CORPORATION AND ANR V/s AJAY JAIN AND ORS.	ANMOL CHADHA, ARVIND KUMAR MISHRA, ASHUTOSH KUMAR TIWARI, AYUSH KUMAR, AMAR KUMAR, MANOJ KUMAR	

25	CS(COMM)-1119/2024 I.A. 48209/2024	ADITYA BIRLA FASHION AND RETAIL LIMITED V/s MR JAGMOHAN, PROPRIETOR OF M/S BLUES COLLECTION	ANKUR SANGAL	
26	CS(COMM)-1180/2024 I.A. 49492/2024	X V/s Y & ANR.	VANSHIKA OBEROI, SHRAVAN KUMAR BANSAL	
27	CS(COMM)-1194/2024 I.A. 49741/2024	RAHUL MISHRA & ANR. V/s JOHN DOE & ANR.	KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS	
28	CS(COMM)-1198/2024 I.A. 49759/2024 I.A. 8244/2025	SAIF HONG KONG HOLDINGS LTD. AND ANR. V/s JOHN DOE/ ASHOK KUMAR AND ORS	R MAYA, SWATI AGARWAL, PRITHVI SINGH	

PART-HEARD MATTERS

29	CS(COMM)-1323/2016 I.A. 18462/2011 I.A. 3844/2012 I.A. 4926/2017 WITH CS(COMM) 26/2017 CS(COMM) 1334/2016	M/S USHA INTERNATIONAL LIMITED V/s M/S USHA SHRIRAM ENTERPRISES LIMITED & OTHERS	KEWAL SINGH AHUJA, ACHUTHAN SREEKUMAR, K & S PARTNERS, ANAND & ANAND	AT 3.00 P.M
30	CS(COMM)-1334/2016 I.A. 6164/2009 I.A. 6165/2009 CC(COMM) 53/2017	USHA INTERNATIONAL LIMITED V/s USHA SHRIRAM ENTERPRISES PVT. LTD	K & S PARTNER, T.K.GANJU, EKTA KAPIL, GAURAV CHAUHAN, SUDHIR CHANDRA, PRAVIN ANAND, ANAND & ANAND, ACHUTHAN SREEKUMAR, DUTTMENON DUNMORSETT	AT 3.00 P.M
31	CS(COMM)-26/2017 I.A. 12944/2013	USHA SHRIRAM ENTERPRISES PVT LTD & ANR V/s USHA INTERNATIONAL LTD	KEWAL SINGH AHUJA, K & S PARTNERS, ACHUTHAN SREEKUMAR, ANAND AND ANAND	AT 3.00 P.M

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-780/2018 WITH CS(COMM) 781/2018	QUALITY BUILDCON PVT. LTD V/s DELHI METRO RAIL CORPORATION & ANR	ALOK TIWARI, TARUN JOHRI, ARCHANA LAKHOTIA, ANANYA KUKRETI, ARVIND KUMAR GUPTA	
2	CS(COMM)-781/2018	QUALITY BUILDCON PVT. LTD V/s DELHI METRO RAIL CORPORATION & ANR	ALOK TIWARI, TARUN JOHRI, ARCHANA LAKHOTIA, ANANYA KUKRETI, ARVIND KUMAR GUPTA	
3	CC 7/2021 I.A. 528/2025 I.A. 529/2025 I.A. 530/2025 In CS(COMM)- 365/2020 (Disposed off case)	SBI CAPITAL MARKETS LTD. V/s MS. SUMITA SANDHU & ORS.	AADITYA VIJAY KUMAR, LAKSHAY GARG, ALOK GUPTA, ABHEY NARULA, IRFAN AHMED, ABHISHEK GURAWA, SANJIV KAKRA, VIDE ORDER DATED SEVENTEENTH AUGUST TWENTY ONE, ABHISHEK GURAWA	

4	CS(COMM)-223/2025 I.A. 6566/2025 I.A. 6567/2025	EXCLUSIVE CAPITAL LIMITED V/s MR OM PRAKASH SAMBARIA	APOORV AGARWAL	
5	CS(COMM)-248/2025 I.A. 7358/2025 I.A. 7359/2025 I.A. 7360/2025	M/S TAJ EXPORTS THROUGH ITS PARTNER KULBHUSHAN SETHI V/s JD JEWEL CREATION PRIVATE LIMITED & ORS.	ANKUR GUPTA	
6	CS(OS)-937/2014 I.A. 14788/2016	SURENDER KUMAR SHARMA V/s RAJINDER KUMAR SHARMA & ORS	T R ARORA, PAWAN KUMAR GUPTA	
7	CS(OS)-2843/2014 I.A. 18077/2014 I.A. 8372/2017 I.A. 13132/2018 I.A. 1001/2019 I.A. 1139/2019 I.A. 1140/2019 I.A. 17830/2022	OM PRAKASH & ORS V/s ENGINEERS HOUSING WELFARE SOCIETY & ANR	NAVEEN BHARDWAJ, DR. SUMAN CHAUDHARY, GIRISH KUMAR, BRAHM DUTT SHARMA, ASHOK KUMAR KAUSHIK	
8	CS(OS)-3731/2014 I.A. 5232/2019 I.A. 46895/2024 WITH CS(OS) 628/2019	KOMAL SURI & ANR V/s KEWAL KRISHAN SURI & ORS	T S CHAUDHARY, ABHIGYA, S C SINGHAL, FILED AS PER COMPLIANCE OF ORDER DT. 02/04/2019, SURESH CHAND SINGHAL	
9	CS(OS)-628/2019	DR. PERMOD KRISHAN SURI V/s SANJEEV KUMAR AND ANR.	FILED IN COMPLIANCE OF TR.P.(C) 159/18 LCR RECIEVED FORM THE COURT OF MS. SHUCHI LALER, ADJ-04 EAST KKD COURT HAVING CS1705/16 OLD SUIT NO.813/14	

10	CS(OS)-336/2020 I.A. 10175/2020 I.A. 5455/2022 I.A. 5456/2022 I.A. 7407/2022	SMT PINKY CHADHA V/s RAKESH MALHOTRA	ANIL KUMAR PRUTHI, SUDEEP SUDAN, PRAG CHAWLA, SINGHANIA & PARTNERS LLP	
11	CS(OS)-457/2020 I.A. 7088/2023 I.A. 24128/2023 I.A. 38029/2024 I.A. 38565/2024 I.A. 39934/2024 I.A. 7584/2025	MS. ARUN SAINI @ GUDDI (NEE ARUN BALA JAIN) V/s SHRI NIRMAL KUMAR JAIN & ANR.	WITHOUT GENERATE, RAJNISH KUMAR JHA, LEENA TUTEJA, PRATIBHA KUMARI, MANVENDRA MUKUL, PYARI, TARUN DIWAN, SURUCHI MITTAL, M QAYAM-UD-DIN, LEENA TUTEJA, TARUN DIWAN, SURUCHI MITTAL	
12	CS(OS)-48/2021 I.A. 16987/2021	M/S RAVI AND SINGH COMMUNICATION V/s M/S SUPER DISCO ISPAT PVT LIMITED THROUGH ITS DIRECTOR	PRATEEK GUPTA, GURU DATT PARASHAR, RISHI RAJ SHARMA, ARJAV JAIN	
13	I.A. 25019/2023 I.A. 25020/2023 I.A. 25021/2023 In CS(OS)-154/2021 (Disposed off case)	MRS. PRABHA BENNETT (FORMERLY SHARMA) & ORS. V/s ROHIT SHARMA & ANR.	ALOK PANDEY, VIJAY TANGRI, RAKESH TANEJA, ABHIJIT BANERJEE, VIJAY TANGRI	
14	CS(OS)-372/2021 I.A. 9997/2021 I.A. 10490/2021 I.A. 17332/2021 CC 5/2023 I.A. 34049/2024 I.A. 36134/2024	JATINDER SINGH @ NEETU & ANR. V/s AMRIK SINGH & ORS.	GURMIT SINGH HANS, AMULYA DHINGRA, IN COMPLIANCE OF ORDER DT. 10.01.2023, AMULYA DHINGRA	
15	CS(OS)-391/2021	ARUN KUMAR GUPTA V/s LALIT KUMAR GUPTA	SUNIL KUMAR SHARMA, SONAM ANAND, ANANT GARG	

16	CS(OS)-417/2021 I.A. 11268/2021 I.A. 39329/2024 I.A. 3459/2025 I.A. 3460/2025	SHRI AMBEDKAR GUPTA V/s KARATE ASSOCIATION OF INDIA & ORS.	BIMAN SETHI, ABHINAV TYAGI, ABHINAV TYAGI, DHRUV VARMA, DR. AMARESH KUMAR	
17	CS(OS)-564/2021	VINOD KUMAR SARDA & ANR. V/s ANIL KUMAR BHAKKAR & ORS.	SAHIL SHARMA, SUPRIYA JUNEJA	
18	CS(OS)-109/2024 I.A. 3206/2024 I.A. 3208/2024 I.A. 35693/2024 I.A. 35694/2024	ANJULA BERRY V/s SHAILANDRA KOHLI & ORS.	KESHAV SEHGAL, ANUBHA GOEL, HUMRAZ BIR SINGH	
19	CS(OS)-596/2024 I.A. 34813/2024 I.A. 34816/2024	SATNAM SINGH MALHOTRA V/s GURNAM SINGH (D) THR. LRS. AND ORS.	VIVEK SINGH, JASPREET SINGH RAI	
20	CS(OS)-914/2024 I.A. 45611/2024 I.A. 45612/2024 WITH CS(OS) 1025/2024	SMT PRAGYA MADAN V/s SMT. CHANDER KANTA RANDEV & ANR.	RAJIV KHOSLA, VIKAS MISHRA	
21	CS(OS)-1025/2024 I.A. 49266/2024 I.A. 49267/2024 I.A. 49268/2024 I.A. 49270/2024 I.A. 8678/2025	MS SONIA RANDEV & ANR. V/s MS PRAGYA MADAN & ORS.	RAJIV KHOSLA, VIKAS MISHRA, SUNIL SINGH, RAJIV KHOSLA	
22	CS(OS)-940/2024 I.A. 46424/2024	VIVEK GAUR V/s ARG OUTLIER MEDIA PRIVATE LIMITED AND ORS	GAURAV DUDEJA, GARIMELLA VENKATA SURYA JAGANNADHA RAO, MAYANK JAIN, ASHISH VERMA, AARYAN SHARMA, SHAHROUKH EJAZ	

23	CS(OS)-943/2024 I.A. 46508/2024	SATISH KUMAR GUPTA V/s RAJESH KUMAR GUPTA AND ORS	SHASHI PRAKASHMANI TRIPATHI, RAMBHAKT AGRAWAL	
24	CS(OS)-75/2025 I.A. 3131/2025 I.A. 3133/2025	ABC V/s SONAL SINGH & ANR.	NAMAN ISSRANI	
25	CS(OS)-208/2025 I.A. 8408/2025 I.A. 8409/2025 I.A. 8410/2025 I.A. 8411/2025	MUKESH KHURANA V/s RAHUL CHAUDHARY	AKSHAT GUPTA	
26	EX.P.-18/2021	AIRPORTS AUTHORITY OF INDIA V/s M/S AREO CLUB OF INDIA	AVSHREYA PRATAP SINGH, DIGVIJAY RAI	
27	EX.P.-74/2021 EX.APPL.(OS) 346/2024	HARDEV KAUR JANDO V/s M/S. UPPER LAND AND CONSTRUCTION PRIVATE LIMITED & ORS.	BINA MADHAVAN	
28	EX.APPL.(OS) 1463/2024 In OMP (ENF.) (COMM.)-4/2024 (Disposed off case)	SHRI RAJ KUMAR TYAGI V/s UNION OF INDIA CPWD AND ANR	SANJOY BHAUMIK	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1810/2024	M/S LIVFAST BATTERIES PRIVATE LIMITED V/s M/S SAI VENKATESHWARA ENTERPRISES THROUGH ITS PROPRIETOR/AUTHORIZED SIGNATORY MR. ATTHAPURAM AKSHAY REDDY	AMULYA DHINGRA	
2	ARB.P.-2068/2024	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s NITIN KUMAR BHOJ PROPRIETOR OF M/S NK MOTORS & ANR.	RIT ARORA	

3	ARB.P.-1/2025	SH. RANJEET KUMAR CHOUDHARY V/s I AND FC DEPARTMENT GOVT OF NCT OF DELHI	AVINASH KUMAR TRIVEDI	
4	ARB.P.-411/2025	RADHEY SHYAM SHARMA V/s FIITJEE LIMITED AND OTHERS	GOVIND K RISHI	
5	ARB.P.-474/2025	G.N.G. AUTO AIDS PVT LTD V/s JUST FUNKY INDIA TRADING PVT LTD	MAULIK KHURANA	
6	EX.P.-61/2022	SUMANJEET KAUR V/s KANWALJEET SINGH LUTHRA & ORS.	GURMEET SINGH NARULA, VIVEK RAJA, SUDHINDRA TRIPATHI	
7	EX.P.-43/2023	MOHD SALEEM V/s NADEEM AHMED AND ORS	PRAMOD KUMAR, SHAHID ALI	
8	EX.P.-90/2023 EX.APPL.(OS) 1699/2023 EX.APPL.(OS) 1700/2023 EX.APPL.(OS) 1701/2023	KANPUR FLOWERCYCLING PRIVATE LIMITED V/s NIRMALAYA WELNESS PRIVATE LIMITED & ORS.	ABHILASHA NAUTIYAL	

FOR COMPLIANCE

9	EX.P.-53/2023 EX.APPL.(OS) 929/2023	MR. KISHAN NARANG & ANR. V/s M/S SONI INFRATECH PVT. LTD & ANR.	VIPLAV ACHARYA, SHEETESH KHANNA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

10	TEST.CAS.- 63/2022 I.A. 10753/2022	PANKAJ GUPTA & ANR. V/s GOVT OF NCT & ORS.	VIKAS WALIA, VIRAG KUMAR AGARWAL, DAVINDER PAL KAUR, ANIKET BHATTACHARYYA	

11	TEST.CAS.- 64/2022 I.A. 10754/2022	PANKAJ GUPTA & ANR. V/s GOVT OF NCT & ORS.	VIKAS WALIA, VIRAG KUMAR AGARWAL, DAVINDER PAL KAUR, ANIKET BHATTACHARYYA	
12	TEST.CAS.- 49/2023	SUNITA GUPTA & ANR. V/s STATE THROUGH ITS ADMINISTRATION & ORS.	ADHISHWAR SURI, MANISH PALIWAL, RAJIV BAJAJ	
13	C.RULE-1/2025	SECURITY SCORECARD INC V/s SAFE SECURITIES INC & ORS.	SHRUTI SABHARWAL, ABHIMANYU CHOPRA	
14	CS(COMM)-3/2023	THAKAR DASS BHATIA THROUGH SON CHETAN BHATIA V/s MR SURESH KUMAR BHATIA & ORS.	PANKAJ KUMAR SINGH, VARUN SINGH	
15	CS(COMM)- 607/2023 I.A. 16578/2023 I.A. 8413/2024 I.A. 10059/2024 I.A. 33645/2024 I.A. 47190/2024 I.A. 47191/2024 I.A. 4530/2025 I.A. 4531/2025 I.A. 5887/2025 I.A. 5888/2025 WITH CS(COMM) 390/2024 TEST.CAS. 49/2023 CS(OS) 15/2023	RAJINDER KUMAR V/s SUNITA GUPTA & ORS.	KAUSHAL KISHOR MISHRA, MANISH PALIWAL, ADHISHWAR SURI, SUMIT THAKUR, MANBHAR MITTAL, MANISH PALIWAL	
16	CS(OS)-15/2023 I.A. 49929/2024 I.A. 7150/2025	MANISHA GUPTA V/s MR. S AND ORS	KAUSHAL KISHOR MISHRA, RAJIV BAJAJ, MANISH PALIWAL, MANISH PALIWAL	

17	CS(COMM)-390/2024 I.A. 11026/2024 I.A. 11029/2024 I.A. 33851/2024 I.A. 38273/2024 I.A. 41090/2024 I.A. 41091/2024 I.A. 41095/2024 I.A. 41309/2024 I.A. 42218/2024 I.A. 42223/2024 I.A. 42559/2024 I.A. 42560/2024 I.A. 44088/2024 I.A. 47008/2024 I.A. 47009/2024 I.A. 154/2025 I.A. 184/2025 I.A. 940/2025 I.A. 941/2025	MANISHA GUPTA V/s RAJINDER KUMAR & ORS.	MANBHAR MITTAL, DHAIRYA GUPTA, ADHISHWAR SURI, MANISH PALIWAL, MANISH PALIWAL, SARITA PANDEY, ADHISHWAR SURI	
18	CS(COMM)-1089/2024 I.A. 47421/2024 I.A. 47424/2024 I.A. 3110/2025	NIVA BUPA HEALTH INSURANCE COMPANY LIMITED V/s TELEGRAM FZ-LLC & ORS.	NEEL ANJAN MASON, SWATI AGARWAL, VARUN PATHAK, KHAITAN & CO., KUSHAGRA PANDIT, SWATI AGARWAL	
19	CS(OS)-48/2022 I.A. 1498/2022 I.A. 7689/2023	RAJESH KUMAR KESHRI V/s HARPAL SINGH & ORS.	AYUSHI VERMA, SHREYANS SINGHVI, RAJAT BHALLA, AKASH YADAV	
20	CS(OS)-83/2022 I.A. 2420/2022 I.A. 17473/2023	SMT. RAJBALA V/s SH. MANOJ KUMAR & ORS.	ANUJ SHARMA, PRADEEP SINGH RANA, NIMISH CHIB, AVADH BIHARI KAUSHIK	
21	CS(OS)-90/2022 I.A. 2517/2022 I.A. 22172/2022 I.A. 22173/2022 I.A. 12760/2023 I.A. 17893/2023	ANITA NANDA AND ORS V/s VIDHI KALRA AND ORS	YUDHISHTER SHARMA, SONAL CHAUHAN, AJAY KUMAR PIPANIYA, YUDHISHTER SHARMA, SHARAD TYAGI, SONAL CHAUHAN	

22	CS(OS)-362/2022 I.A. 9614/2022 I.A. 19913/2022 I.A. 10347/2023 I.A. 10397/2023	ANISH SINGH THAKUR V/s THROUGH ANUBHAV GUPTA	SHANNU BAGHEL, SUSHANT TYAGI, SHANNU BAGHEL	
23	CS(OS)-537/2022 I.A. 14488/2022 I.A. 658/2023 I.A. 676/2023 I.A. 895/2023	SHAILESH GUPTA & ANR. V/s INC42.COM, IDEOPE MEDIA PRIVATE LIMITED & ORS.	JAY KUMAR BHARDWAJ, NAKUL MOHTA, PRAVEEN GAUR	
24	CS(OS)-539/2022	THE ENERGY AND RESOURCES INSTITUTE V/s ALOK ADHOLEYA	SIMARPAL SINGH SAWHNEY, ANAND SHANKAR	
25	CS(OS)-640/2022 I.A. 16901/2022	AMIT KUMAR V/s SMT MALA GUPTA & ORS.	CHANDRANI PRASAD, PRANAYNATH JHA, CHANDRANI PRASAD	
26	CS(OS)-307/2023 I.A. 9520/2023 I.A. 18030/2023	RAJESH SHARMA AND ANR V/s VINOD VATS AND OTHERS	NARESH GUPTA, PRAKHAR SHARMA	
27	CS(OS)-329/2023 I.A. 10144/2023 WITH CS(OS) 725/2023	MR. SACHIT KANWAR V/s SURINDER PAUL KANWAR & ORS.	SIDDHARTHA JAIN, PREETI GOEL, PRERNA MAHAJAN, ANCHIT SRIPAT, AKSHAY RINGE	
28	CS(OS)-725/2023 I.A. 22303/2023 I.A. 40690/2024 I.A. 48625/2024	SAMEER KANWAR V/s SURINDER PAUL KANWAR & ORS.	SUNIL KUMAR SHARMA, PREETI GOEL, SIDDHARTHA JAIN, ANCHIT SRIPAT, MUKESH KUMAR, PRERNA MAHAJAN	
29	CS(OS)-415/2023 I.A. 12578/2023 I.A. 43803/2024 I.A. 49252/2024	POONAM KHANNA V/s ARTI KHANNA	SIDDHARTH NARANG, ANMOL SINGH, AKSHAY CHOWDHARY, ARUN BIRBAL, ANMOL SINGH, SIDDHARTH NARANG	
30	CS(OS)-433/2023 I.A. 13373/2023 I.A. 523/2025	MAHENDRA AGARWAL & ORS. V/s GURPAL SINGH	RAVI PARTAP SINGH BHATTI, ASHIM SHRIDHAR	

31	CS(OS)-464/2023 O.A. 127/2024 I.A. 34767/2024 I.A. 39861/2024	ADESH KUMAR GUPTA V/s SUNIL BANSAL & ANR.	SINGHANIA & PARTNERS LLP, MANISH KAUSHIK	
32	CS(OS)-555/2023 I.A. 17264/2023 I.A. 496/2025	MAHENDRA AGARWAL & ORS. V/s GURPAL SINGH & ORS.	RAVI PARTAP SINGH BHATTI, NIYATI PATWARDHAN, ASHIM SHRIDHAR	
33	CS(OS)-562/2023 I.A. 17666/2023 CCP(O) 102/2024 I.A. 44428/2024	MOHINDER AGRAWAL V/s AVADESH GARG AND ORS.	RAKESH KUMAR GARG, DEBOPRIYO	
34	CS(OS)-630/2023 I.A. 19916/2023	SHRI BAJRANG LAL GUPTA AND ORS V/s SHRI KALYAN CHAND AND ORS	GANESH KUMAR SHARMA, HARSH VARDHAN SINGH	
35	CS(OS)-739/2023 I.A. 22631/2023 I.A. 43109/2024 I.A. 43110/2024 I.A. 43111/2024	RAM PRAKASH KAPUR HUF THROUGH ITS KARTA SMT. KAVITA TANEJA V/s KFIN TECHNOLOGIES LTD REGISTRAR AND TRANSFER AGENT THROUGH ITS AUTHORIZED SIGNATORY KARVY SELENIUM, TOWER B, PLOT NO. 31-32, GACHIBOWLI FINANCIAL DISTRICT, HYDERABAD- 500032 AND ORS.	KARAN GAUR, HARSH GATTANI, PRANAV GUPTA, KARAN GAUR	
36	CS(OS)-781/2024 I.A. 40628/2024	SMT SONIA PANDEY V/s SH GAJRAJ SINGH YADAV AND ORS	MOHIT GUPTA	
37	CS(OS)-891/2024 I.A. 44670/2024 I.A. 7089/2025	BRIJENDRA KUMAR GUPTA V/s MEENAKSHI PANT & ORS.	AKSHAY R, CHAND CHOPRA, SHIV KUMAR TIWARI, SAGARIKA KAUL	

38	CS(OS)-942/2024 I.A. 46501/2024 I.A. 46502/2024 I.A. 6528/2025	SH BALBIR SINGH MAAN (THROUGH NEXT FRIENDS) & ORS. V/s MS RITA DABAS & ORS.	SAMMAN VARDHAN GAUTAM, MOHD RANU	
39	CS(OS)-119/2025 I.A. 5022/2025 I.A. 5023/2025 I.A. 5024/2025	MUTHU THANGATHURAI & ANR. V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ORS.	SHREYA SETHI	
40	O.M.P. (COMM)- 75/2019 WITH O.M.P. (COMM) 121/2019	ROAD BUILDER (M) SDN BHD. & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SAMEER PRAVIN PAREKH	
41	O.M.P. (COMM)- 121/2019 I.A. 4377/2019	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s RBM-PATI (JV)	SAMEER PRAVIN PAREKH, SINGHANIA & PARTNERS LLP	
42	O.M.P. (COMM)- 165/2019 WITH O.M.P. (COMM) 315/2019	AADHAR STUMBH TOWNSHIP PVT LTD. V/s DELHI DEVELOPMENT AUTHORITY,	VIVEKANAND	
43	O.M.P. (COMM)- 315/2019 I.A. 10837/2019	DELHI DEVELOPMENT AUTHORITY V/s M/S AADHAR STUMBH TOWNSHIP PVT. LTD.	VAIBHAV AGNIHOTRI, SANJEEV SAGAR	
44	O.M.P. (COMM)- 241/2019	M/S RAVINDRA KUMAR YADAV V/s M/S TELECOMMUNICATIONS CONSULTANTS INDIA LTD	ATUL KUMAR	
45	O.M.P. (COMM)- 526/2019 I.A. 18018/2019 I.A. 18020/2019	VINAY BHADAURIA & ORS. V/s INDIABULLS HOUSING FINANCE LTD.	SHIVAM GUPTA, GYANESH BHARDWAJ	

07.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

46	EX.APPL.(OS) 802/2024 In OMP (ENF.) (COMM.)- 180/2023(Disposed off case)	EASY TRIP PLANNERS LTD. V/s TURBO MEGHA AIRWAYS PRIVATE LIMITED & ORS.	MANISHA MEHTA, CHANDRANI PRASAD	
47	OMP (ENF.) (COMM.)-190/2023 EX.APPL.(OS) 1672/2023 EX.APPL.(OS) 356/2025	SUPER MILK PRODUCTIONS PRIVATE LIMITED V/s PRIME INTERGLOBE PRIVATE LIMITED	AMIT BHATIA, KHAITAN & CO.	

**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING
OF ISSUES (TIME FIXED MATTERS)**

48	CS(OS)-230/2018	EKATRA HOSPITALITY VENTURES PVT. LTD. V/s MR. MAN MOHAN SINGH	ROHAN CHAWLA, SAIKRISHNA AND ASSOCIATES	AT 3.30 P.M

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-872/2024 I.A. 43856/2024 I.A. 48223/2024	MARICO LIMITED V/s ALPINO HEALTH FOODS PRIVATE LIMITED	NAKUL GANDHI, ANKUR SANGAL, NAKUL GANDHI	
2	C.A.(COMM.IPD-PAT)- 486/2022	NEC CORPORATION V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	ROHIT RANGI	
3	C.A.(COMM.IPD-PAT)- 27/2023	ZINPRO CORPORATION V/s THE CONTROLLER OF PATENTS	ARNAV KUMAR, DEBASHISH BANERJEE	
4	C.A.(COMM.IPD-TM)- 127/2021	ABC MECHANICALS V/s ABC TRADE AGENCIES AND ANR.	SHAILEN BHATIA, SANTOSH KUMAR, SHAILEN BHATIA	
5	C.O.(COMM.IPD-PAT)- 63/2022 WITH CS(COMM) 343/2019 CS(COMM) 660/2022	NATCO PHARMA LIMITED V/s BAYER PHARMACEUTICAL CORPORATION AND ANR	NATARAJ GURUSWAMY, SIDHANT GOEL, RAJESHWARI H.	
6	CS(COMM)-343/2019 I.A. 9685/2019 I.A. 1178/2022 WITH CS(COMM) 660/2022	BAYER HEALTHCARE LLC V/s NATCO PHARMA LIMITED	NATARAJ GURUSWAMY, SIDHANT GOEL, DHRUV ANAND, RAJESHWARI H	

7	CS(COMM)-660/2022 I.A. 15574/2022	BAYER HEALTHCARE LLC V/s MSN LABORATORIES PRIVATE LIMITED	NATARAJ GURUSWAMY, DHRUV ANAND	
8	C.O.(COMM.IPD-PAT)- 68/2022 I.A. 48929/2024 I.A. 49004/2024 WITH CS(COMM) 662/2022	GSP CROP SCIENCE PRIVATE LIMITED V/s FMC AGRO SINGAPORE PTE LTD & ORS.	SANJAY KUMAR, DEBASHISH BANERJEE, NATARAJ GURUSWAMY, SANJAY KUMAR	
9	CS(COMM)-662/2022 I.A. 15629/2022 I.A. 15630/2022 I.A. 17626/2022	FMC CORPORATION & ORS. V/s GSP CROP SCIENCE PRIVATE LIMITED	NATARAJ GURUSWAMY, SANJAY KUMAR, NATARAJ GURUSWAMY	
10	C.O. (COMM.IPD-TM)- 318/2022	M/S. SOCIETE DES PRODUITS NESTLE S.A. V/s 1. M/S. HARYANA PRESSURE COOKERS PVT. LTD.	SHAILEN BHATIA, MAMTA R. JHA	
11	C.O. (COMM.IPD-TM)- 87/2023 I.A. 3575/2023 I.A. 3576/2023 I.A. 32756/2024 WITH C.O. (COMM.IPD-TM) 101/2023 CS(COMM) 310/2020	M/S. F.K. BEARING GROUP CO. LTD. V/s VINOD KUMAR & ANR	SIDDHARTH BAMBHA, PRINCE ARORA	
12	CS(COMM)-310/2020	FK BEARING GROUP CO LTD V/s MS KUNAL TRADING CORP THROUGH ITS PROPRIETOR PARTNERS & ANR.	AKSHAY SRIVASTAVA, PRINCE ARORA, SIDDHARTH BAMBHA	
13	C.O. (COMM.IPD-TM)- 101/2023 I.A. 4714/2023	M/S F.K BEARING GROUP CO. LTD. V/s VINOD KUMAR AND ANR. & ANR.	SIDDHARTH BAMBHA	

14	C.O. (COMM.IPD-TM)-56/2024 I.A. 9495/2024	NANDI INFRATECH P LTD V/s MR HIMANSHU BHANDARI & ANR.	FARRUKH KHAN, SACHIN GUPTA	
15	C.O. (COMM.IPD-TM)-230/2024	HIMANSHU BHANDARI & ANR. V/s NANDI INFRATECH P. LTD & ANR.	FARRUKH KHAN, VISHAL PATEL	
16	C.O. (COMM.IPD-TM)-251/2024 I.A. 47352/2024	CASETAGRAM LIMITED V/s TUSHAR MALHOTRA TRADING AS M/S. NUKKADS & ANR.	SHRAVAN KUMAR BANSAL	
17	CS(COMM)-463/2017 I.A. 7871/2017 WITH CS(COMM) 565/2017 CS(COMM) 448/2022 CS(COMM) 434/2023 CS(COMM) 261/2021 CS(COMM) 265/2021 CS(COMM) 450/2022 CS(COMM) 505/2022 CS(COMM) 194/2023 CS(COMM) 198/2023 CS(COMM) 241/2023 CS(COMM) 242/2023 CS(COMM) 248/2023	LA RENON HEALTHCARE PVT. LTD. & ANR V/s VIFOR (INTERNATIONAL) AG	ANAND AND ANAND, SINGH & SINGH	
18	CS(COMM)-565/2017 I.A. 7850/2018 CC(COMM) 18/2019 I.A. 15977/2019 I.A. 3551/2020 I.A. 5169/2024 I.A. 5382/2024	VIFOR (INTERNATIONAL) LTD V/s MANASI MEHTA & ORS	BITIKA SHARMA, ANAND AND ANAND, BITIKA SHARMA(CC OF 1CRORE), ROHIN, SIDHANT, SIDDHANT CHAMOLA, VAISHALI MITTAL	
19	CS(COMM)-261/2021 I.A. 7041/2021	VIFOR INTERNATIONAL LTD & ANR. V/s MSN LABORATORIES PRIVATE LIMITED & ANR.	NATARAJ GURUSWAMY, ROHIN KOOLWAL, ROHIN KOOLWAL	

20	CS(COMM)-265/2021 I.A. 7142/2021 I.A. 10290/2021	VIFOR INTERNATIONAL LTD & ANR. V/s DR REDDYS LABORATORIES LIMITED	NATARAJ GURUSWAMY, ROHIN KOOLWAL, ROHIN KOOLWAL	
21	CS(COMM)-448/2022 I.A. 10145/2022 I.A. 5170/2024	VIFOR INTERNATIONAL LTD & ANR. V/s CORONA REMEDIES PRIVATE LIMITED & ANR.	ROHIN KOOLWAL, SIDDHANT CHAMOLA	
22	CS(COMM)-450/2022	VIRCHOW BIOTECH PVT LTD & ANR. V/s VIFOR INTERNATIONAL LTD & ANR.	SWAPNIL GAUR	
23	CS(COMM)-505/2022 I.A. 11678/2022 I.A. 12274/2022 I.A. 15296/2023 I.A. 4911/2024 I.A. 36123/2024 I.A. 36419/2024	VIFOR (INTERNATIONAL) LTD. & ANR. V/s ERIS LIFESCIENCES LIMITED & ORS.	SHIKHAR KHARE, KUNAL MIMANI, ROHIN KOOLWAL, SHIKHAR KHARE, VAISHALI MITTAL, KUNAL MIMANI, SIDDHANT CHAMOLA	
24	CS(COMM)-194/2023 I.A. 6408/2023 I.A. 15295/2023 I.A. 24263/2023 I.A. 4910/2024	VIFOR (INTERNATIONAL) LTD. & ANR. V/s MACLEODS PHARMACEUTICALS LTD.	NATARAJ GURUSWAMY, VAISHALI MITTAL, NATARAJ GURUSWAMY, SIDDHANT CHAMOLA	
25	CS(COMM)-198/2023 I.A. 6493/2023 I.A. 8654/2023 I.A. 15294/2023 I.A. 4963/2024	VIFOR (INTERNATIONAL) LTD. & ANR. V/s BIOKINDLE LIFESCIENCES PRIVATE LIMITED	BHAV ARORA, VAISHALI MITTAL, SIDDHANT CHAMOLA	
26	CS(COMM)-241/2023 I.A. 7809/2023 I.A. 10341/2023 I.A. 15293/2023 I.A. 17695/2023 I.A. 20135/2023 I.A. 4909/2024	VIFOR (INTERNATIONAL) LTD & ANR. V/s J.B. CHEMICALS AND PHARMACEUTICALS LIMITED	NATARAJ GURUSWAMY, VAISHALI MITTAL, NATARAJ GURUSWAMY, SIDDHANT CHAMOLA	

27	CS(COMM)-242/2023 I.A. 7817/2023 I.A. 15292/2023 I.A. 4962/2024	VIFOR (INTERNATIONAL) LTD. & ANR. V/s CIPLA LIMITED	VAISHALI MITTAL, SIDDHANT CHAMOLA	
28	CS(COMM)-248/2023 I.A. 8987/2023 I.A. 8988/2023	VIRDEV INTERMEDIATS PRIVATE LIMITED AND ANOTHER V/s VIFOR (INTERNATIONAL) AG	AS PER ORDER DT. 18.04.2023 IN CS(COMM) 505/2022, THE TRADEMARK SUIT NO. 02 OF 2022 TRANSFERRED FROM COURT OF ADDITIONAL DISTT JUDGE, VADODARA TO DHC, IN COMPLIANCE OF ORDER DT. 02.05.2023	
29	CS(COMM)-434/2023 I.A. 11567/2023 I.A. 11568/2023 I.A. 5171/2024	VIFOR INTERNATIONAL LTD. & ANR. V/s BIOLOGICAL E LIMITED & ANR.	VRINDA PATHAK, VAISHALI MITTAL, SIDDHANT CHAMOLA	
30	CS(COMM)-713/2017 I.A. 12173/2017	REFLECT SCULPT PRIVATE LIMITED V/s FRONTIER BAZZAR PRIVATE LIMITED & ORS	ACHYUT TEWARI, ANAND AND ANAND	
31	CS(COMM)-244/2018	M/S THERMAX LIMITED V/s M/S THERMOTECH SYSTEMS LTD & ANR	SAYA CHOUDHARY, RADHIKA PAREVA, R.K. DEWAN & COMPANY	
32	CS(COMM)-257/2018 CC 48/2016 I.A. 32025/2024	VIFOR (INTERNATIONAL) LTD. V/s MR. PANKAJ RAMANBHAI PATEL & ANR.	KAPIL MIDHA, MS BITIKA SHARMA, ANAND AND ANAND, VAISHALI MITTAL, SINGH & SINGH LALL & SETHI (DIRECTION AS PER ORDER DT. 10.05.2016)	

33	CS(COMM)-550/2018 CC 87/2011 I.A. 16491/2011 I.A. 3009/2016 I.A. 3011/2016 I.A. 10532/2023	M/S BTW INDIA PRIVATE LTD V/s SANJEEV SHARMA	RANJAN NARULA, K G BNASAL, K & K ASSOCIATES, S K BANSAL, SUSHANT SINGH, RANJAN NARULA ASSO, AMARJIT & ASSOCIATES	
34	CS(COMM)-912/2023 I.A. 25686/2023 I.A. 32424/2024 I.A. 47805/2024	NOVARTIS AG V/s NOVOTAS PHARMACEUTICALS PRIVATE LIMITED AND ANR	ASHISH KUMAR PANDEY, ASHIM SHRIDHAR, KANGAN RODA, RAHUL CHAUDHRY	
35	CS(COMM)-953/2023 I.A. 26337/2023 I.A. 26338/2023 I.A. 5220/2024 I.A. 5221/2024 I.A. 5634/2024	NEWS NATION NETWORK PRIVATE LIMITED V/s YOUTUBE LLC & ORS.	SAURABH BINDAL, MAMTA RANI, RISHI TUTU, SAURABH BINDAL	
36	CS(COMM)-1/2024 I.A. 52/2024 I.A. 53/2024	NIVEDITA JOSHI V/s ABHISHEK RAY & ANR.	SNEHIMA JAUHARI, CHETAN ROY, DHRUV ANAND	
37	CS(COMM)-1092/2024 I.A. 47448/2024	AMRITSAR HAVELI CUISINES PRIVATE LIMITED V/s SURJEET KAUR & ANR.	HARISH KUMAR, ANSHUMAN UPADHYAY	
38	CS(COMM)-103/2025 I.A. 3208/2025	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s VRUSHALI VINOD GANGURDE AND ANR	PRITHVI SINGH	
39	CS(COMM)-152/2025 I.A. 4648/2025	EVEREADY INDUSTRIES INDIA LIMITED V/s UNITED TIMBER WORKS & ORS.	ANKUR SANGAL	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

40	CS(COMM)-209/2025 I.A. 6162/2025 I.A. 6163/2025 I.A. 6164/2025 I.A. 6165/2025 I.A. 6166/2025 I.A. 6167/2025	THE FOUNDRY VISIONMONGERS LIMITED V/s MR SIDDHARTHA JAYAKAR & ORS.	JAYDEEP ROY, DINESH JOTWANI	
41	CS(COMM)-240/2025 I.A. 7069/2025 I.A. 7070/2025 I.A. 7071/2025 I.A. 7072/2025	FLAMMER GMBH V/s FLAMMER TECHNOLOGIES PVT LTD & ANR.	TAANIYAA DOGRAA	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
42	CS(COMM)-881/2024 I.A. 41600/2024 I.A. 5993/2025 I.A. 6983/2025	KABUSHIKI KAISHA TOYOTA JIDOSHOKKI V/s LMW LIMITED	ROHIT RANGI, ASHUTOSH UPADHYAYA, ROHIT RANGI	AT 3.30 P.M

07.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

COURT NO. 121, FIRST FLOOR BLOCK (A)
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	EX.P.-17/2016 EX.APPL.(OS) 1637/2023 CCP(O) 10/2024 EX.APPL.(OS) 544/2024 EX.APPL.(OS) 1563/2024 EX.APPL.(OS) 1595/2024 EX.APPL.(OS) 1935/2024 EX.APPL.(OS) 1936/2024 EX.APPL.(OS) 1968/2024 EX.APPL.(OS) 308/2025 EX.APPL.(OS) 309/2025 EX.APPL.(OS) 570/2025	MR VIVAN SOMDUTT & ANR V/s MR ARJUN SOMDUTT & ANR	VANDANA SEHGAL, SANJEEV MAHAJAN, LOKESH BHARDWAJ, RAJENDER KUMAR AGGARWAL, ZAFAR KHURSHID, KARANJAWALA & CO, RAJ VARDHAN, ACHAL GUPTA, VIPIN KUMAR SINGH, ALOK PRAKASH, SOUGAT MISHRA, VIPUL KUMAR, SUHAIL MALIK, ANURADHA DUTT, ABHISHEK SHARMA, ALOK PRAKASH, SOUGAT MISHRA, VIPUL KUMAR, SUHAIL MALIK	

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 47535/2024 In CS(OS)- 1780/2006	DIWAN CHAND ANAND V/s SHRI DEEP CHAND ANAND AND OTHERS	S.D. SALWAN, SANDEEP AGGARWAL, MOHIT CHAUDHARY, AHUJA & ASS, ANGAD SINGH NARULA, ASHISH KUMAR, ARJUN GARG, UDIT CHAUHAN, R.K. RAWAL, JAI SAHAI ENDLAW, TARUN AGARWAL, ANSHUL TYAGI, SUSUHIL DUTT SALWAN, SUDHIR NANDRAJOG, PAWAN KUMAR RAWAL	
2	CS(OS)-172/2023 I.A. 4757/2023 I.A. 15561/2023 I.A. 17422/2023	MRS. REKHA TANWAR V/s MR. GAGANMEET SINGH & ORS.	MADHUR MAHAJAN, GAURAV SACHDEVA, SARBJIT SHARMA, GAURAV SACHDEVA, GAUTAM SINGHAL	

3	CS(OS)-326/2023 I.A. 9980/2023 I.A. 9983/2023 I.A. 11268/2024 I.A. 11269/2024 I.A. 35146/2024	RAJATARANGINI INDIA (MEDIA) PRIVATE LIMITED V/s GOOGLE LLC & ORS.	MAMTA RANI, MUKESH SHARMA	
4	CS(OS)-590/2023 I.A. 40438/2024	MRS. NEENA BARNWAL & ANR. V/s SHEKHAR BARNWAL & ANR.	SUNIL BAINSLA, DINESH KUMAR MONGA, SOBHA RANI GUPTA	
5	CS(OS)-599/2023 I.A. 18976/2023 I.A. 24446/2023	SH. ANIL BHARAL THROUGH HIS SON AND ATTORNEY SH. KUNAL BHARAL V/s SH. INDERJEET SINGH BHARAL & ORS.	ALOK SINGH, SACHIN NAWANI, ALOK PRAKASH, AKASH KUMAR, RAJNEESH KUMAR SHARMA, ALOK PRAKASH	
6	CS(OS)-633/2023	MAMTA BAHL V/s ANIEL KUUMAR SAHA & ORS.	VIERAT K. ANAND	
7	CS(OS)-787/2023 I.A. 23645/2023 I.A. 23647/2023 I.A. 8253/2025	MS. MANDEEP KAUR V/s MS. ANANDJIT KAUR & ORS.	GEETA MEHROTRA, SAURABH CHAUHAN, GEETA MEHROTRA	
8	EX.P.-99/1998 EX.APPL.(OS) 364/2013 EX.APPL.(OS) 25/2015 EX.APPL.(OS) 431/2019 EX.APPL.(OS) 11/2020 EX.APPL.(OS) 439/2021	M/S S.A. BUILDERS LTD. V/s MUNICIPAL CORPORATION OF DELHI	MANOJ GUPTA, VINAY SABHARWAL, S.P. SINGH, SMITA SHANKAR, VINOD SHUKLA, M.VARSHNEY, ANIL GROVER, NIDHESH GUPTA, SUNIL GOEL, TARUN GUPTA, SUNIL GOEL	
9	I.A. 1240/2025 I.A. 1241/2025 In O.M.P. (COMM)- 142/2023	JAYNEER INFRAPOWER AND MULTIVENTURES PVT. LTD. & ORS. V/s HERO FINCORP LIMITED	PETAL CHANDHOK, SANJEEV KUMAR	

10	I.A. 4172/2025 In O.M.P. (COMM)- 456/2023	BHARAT HEAVY ELECTRICALS LIMITED V/s POWER MECH PROJECTS LIMITED	KARTIK NAYAR, KESHRI KUMAR	
11	TEST.CAS.- 52/2023 I.A. 1305/2025	RAJ SETHI V/s STATE NCT OF DELHI THROUGH ITS CHAIRMAN & ANR.	SHIVA SANTANAM SWAMINADHAN, BINOD KUMAR JHA, SHUBHAM AGARWAL, ABHAY KUMAR	

ADMISSION DENIAL

12	CS(COMM)- 2/2023	VIKAS MITTAL PROP DURGA MARBLE AND GRANITE V/s M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	AVADH BIHARI KAUSHIK, ASHOK KUMAR BABBAR	
13	CS(OS)-299/2023 I.A. 9330/2023	JYOTI AND ANR. V/s SUSHIL KUMAR AND ORS.	SONALI GAMBHIR, ADITI GUPTA	
14	CS(OS)-517/2023 I.A. 16294/2023 I.A. 16295/2023 I.A. 16296/2023	VIDUSHI BINDAL V/s ARPIT BINDAL & ANR.	PREVENDRA KUMAR SHARMA, SANTOSH KUMAR ROUT, NISHTHA GANESH, HEMANT GUPTA, AMIT GUPTA, PRINCE JAIN, RAJEEV KUMAR	
15	CS(OS)-521/2023 I.A. 33521/2024 I.A. 33522/2024 I.A. 44295/2024 I.A. 44298/2024 I.A. 44299/2024	INDIRA GOEL V/s VINOD GUPTA & ORS.	ASHISH VERMA, ANURADHA DUTT	

07.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

16	CS(OS)-627/2023	SH. NITIN JAIN V/s SH. RAJENDER JAIN & ORS.	DHRUV CHAWLA, URVASHI SINGH	

FOR EVIDENCE

17	CS(OS)-973/2002 I.A. 4918/2002 I.A. 10062/2002 I.A. 11145/2002	FIITJEE LTD., & ANR. V/s BENNEET AND COLEMAN & CO. & ORS.	S. BHOWMICK, ANIL K. KHAWARE, SANGEETA, R.M SINGH, K. DUTTA, B.K. RAY, ASHISH VERMA, ASHISH JHA, RAAJ MALHOTRA, U.HAZARIKA	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-567/2016 I.A. 41502/2024 I.A. 7919/2025	MR MAHESH KHANDELWAL V/s SHRI KULJEET SINGH	R M GUPTA, PAWANJIT S BINDRA, VINAYAK MARWAH	
2	CS(OS)- 155/2020(Disposed off case)	M/S CAPITAL LAND BUILDERS PVT. LTD. V/s SHRI P.K. JAIN & ORS.	SAMEER MENDIRATTA, AMARDEEP SONI	
3	CS(OS)-175/2020 I.A. 5621/2020 CCP(O) 49/2023 I.A. 38672/2024 WITH CS(OS) 99/2022	ASHA SHARMA V/s JEET RAM SHARMA & ORS.	MANISH SHARMA, SHALABH GUPTA, GAURAV KAKAR, BHAWNA CHOPRA RUSTAGI, AVTAR SINGH BHAMLLOT, GAURAV KAKAR	

4	CS(OS)-99/2022 I.A. 2897/2022 I.A. 22387/2023 I.A. 22388/2023	SMT MEENA SHARMA & ORS. V/s JEET RAM SHARMA & ORS.	GAURAV KAKAR, BHAWNA CHOPRA RUSTAGI, ATTIN SHANKAR RASTOGI, SHALABH GUPTA	
5	I.A. 2115/2025 In CS(OS)- 350/2020	+NANDITA PAWAR & ANR. V/s DAULAT RAM PAWAR & ORS.	AMARDEEP SINGH, SUSHANT MAHAJAN, SOUMYASHREE MISRA, GAURAV RAY, ANUJ P AGARWALA, PRATEEK AGGARWAL, YOGENDRA KUMAR VERMA, AMARDEEP SINGH	
6	CS(OS)-433/2020 I.A. 12287/2020	RAKESH KUMAR SAXENA V/s DR. ASHOK SAXENA & ORS.	RAJEEV SAXENA, SAURABH DEV KARAN SINGH, PREETI SINGH, PREETI SINGH	
7	CS(OS)-50/2024 I.A. 1296/2024 I.A. 7603/2025 I.A. 7604/2025	DEVENDER & ANR. V/s RAJENDER SINGH & ORS.	AJAY SINGH BHANDARI, NITIN YADAV, AKIL RATAEEYA, NITIN YADAV	
8	CS(OS)-358/2024 I.A. 10121/2024	SHRI P.S. RAVINDRAN & ORS. V/s SHRI R.S. CHHABRA	PULKIT AGGARWAL	

9	I.A. 7331/2025 In CS(OS)- 974/2024	MRS SATNAM MALIK V/s MS RAJNI BHALLA & ORS.	DHRUV DWIVEDI, VINIT TREHAN, DHRUV DWIVEDI	
10	TEST.CAS.- 64/2016 I.A. 17646/2022 I.A. 17647/2022 I.A. 17648/2022 I.A. 17649/2022 I.A. 18404/2023 I.A. 22861/2023 I.A. 22862/2023 I.A. 925/2025	ATUL GUPTA V/s STATE	VIVEK SRIVASTAVA, MEERA MURALI, SAPNA CHAUHAN, TARANG GUPTA, SUMIT KISHORE, KARTIKEYA SHARMA, JURIXIN, NEETU SINGH, MILIND SRIVASTAVA	
11	TEST.CAS.- 28/2020(Disposed off case)	TARUN LAMBA V/s STATE AND ORS & ORS.	KANISHK AGARWAL, SARTHAK BHATIA, RICHA RELHAN, BHUMIKA KAPOOR, RADHIKA GUPTA, SURABHI SARDANA, SAAKAAR SARDANA	

ADMISSION DENIAL

12	CS(OS)-89/2020 I.A. 2776/2020	MOHD. FERAZ KHAN & ORS. V/s MOHD. NAFIS KHAN	JAVED ASHRAF KHAN, SANJAY MANN, MANORANJAN	

13	CS(OS)-291/2020 I.A. 9255/2021	ANAMIKA INFO INDIA V/s BGM TELECOMMUNICATION PVT LTD & ORS.	VIKRAM JEET SINGH, ANSHUL GARG, AAKRITI MATHUR	
14	CS(OS)-439/2020 I.A. 12324/2020 I.A. 48585/2024	SMT. BHAGWATI V/s SH. MANOJ KUMAR & ORS.	MADAN LAL SHARMA, RAVI BASSI, SANYAM MALIK, ANIMESH GABA, NITIN BANSAL, MANISH SANGWAN, VED PAL RANA, NITIN BANSAL	
15	CS(OS)-408/2024 I.A. 11186/2024 I.A. 11188/2024 I.A. 11189/2024 I.A. 38024/2024 I.A. 38726/2024 I.A. 38727/2024	SHAILESH KUMAR SHARMA V/s RAKESH KUMAR SHARMA THROUGH LEGAL REPRESENTATIVE SANGEETA SHARMA & ORS.	ANUJ AGARWAL, SEEMA GUPTA, ABHAY SINGH, AKASH NAGAR, ABHAY SINGH	
FOR EVIDENCE				
16	CS(COMM)- 78/2016	M/S EASTERN FASHIONS (INDIA) V/s UNITED INDIA INSURANCE COMPANY & ANR	D D SINGH, SURJEET SINGH MALHOTRA, SANKAR N SINHA, MAHIMA BAHL/ SANJUGEETA MOKTAN	

17	CS(COMM)- 854/2016	M/S REACON ENGINEERING (INDIA) PVT LTD V/s NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD & ANR	PARITOSH BUDHIRAJA, JAITEGAN SINGH, M K GHOSH	
18	CS(COMM)- 1156/2016	M/S BALAJI SPACES VENTURES PVT LTD V/s M/S HR INFRACITY PVT LTD & ORS	PANKAJ, SHASHANK, SHASHANK VACHHER, ARJUN SANJAY, RAVINDER SINGH, AKSHAT GUPTA, ARUN VOHRA	AT 12:30 P.M.
19	CS(OS)-620/2016	M/S SPICK & SPAN FINVEST PRIVATE LIMITED V/s M/S LORD KRISHNA PROPMART PRIVATE LIMITED	ASIM NAEEM, KAUSTUBH PRAKASH, RAVI VARMA/ ABHINAV SHARMA	
20	TEST.CAS.- 11/2018 I.A. 11096/2018 I.A. 45937/2024 I.A. 2443/2025	ASHOK BAURY V/s STATE	ATUL GUPTA, Y R SHARMA, SANA MALIK, PROSENJEET BANERJEE, SHREYA SINGHAL	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 3719/2025 In C.A.(COMM.IPD-PAT)-450/2022	VAKZINE PROJEKT MANAGEMENT GMBH V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	VARDAAN ANAND, KAN AND KRISHME, SUSHIL KUMAR PANDEY	
2	CS(COMM)-187/2016 I.A. 11197/2012 I.A. 11939/2016	ACC LTD V/s ALFA COLOUR CHEM (P) LTD	GAGAN GUPTA, N B JOSHI, N.B JOSHI	
3	CS(COMM)-940/2016 I.A. 25498/2014	ANCHOR HEALTH AND BEAUTY CARE PVT LTD V/s PROCTER & GAMBLE MANUFACTURING(TIANJIN) CO LTD & ORS		
4	CS(COMM)-1433/2016 I.A. 3701/2019 I.A. 13164/2019	M/S BYRAM HOLDINGS V/s M/S EMINENT ENTERTAINMENT & ORS	SIDDHESH KOTWAL, SIDDHESH SHIRISH KOTWAL, JOSEPH, VIKAS KUMAR, JOSEPH & JOSEPH, MR. SIDDHESH KOTWAL	

5	CS(COMM)- 277/2023 I.A. 8683/2023 I.A. 10289/2023 I.A. 13674/2023 I.A. 13675/2023	ADS SPIRITS PVT. LTD. V/s SHUBHOM JUNEJA	SHAILEN BHATIA, CHIRAG AHLUWALIA, SHAILEN BHATIA	
6	CS(COMM)- 452/2023 I.A. 12297/2023 I.A. 24051/2023	PUROSIS INTERNATIONAL LLP AND ORS V/s MARUTHI AQUA SYSTEMS AND ORS	MEENAKSHI OGRA, DHAWESH PAHUJA, KUNAL KHANNA, KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS	
7	CS(COMM)- 589/2024 I.A. 2615/2025 I.A. 2657/2025	GS1 INDIA V/s M/S S.R.S. DOCS & CERTIFICATION	RISHUB KAPOOR, ADITYA GUPTA	
8	I.A. 2029/2025 In CS(COMM)- 781/2024	GRASIM INDUSTRIES LIMITED & ANR. V/s R BIRLA PAINTS PRIVATE LIMITED & ANR.	CHIRAG AHLUWALIA, PRANAV GUPTA	
9	CS(COMM)- 918/2024 I.A. 42784/2024	HERO MOTOCORP LTD AND ANR V/s M/S PREMIUM PLASTIC AND ANR	JATIN SETH, KUNAL KHANNA	
10	CS(COMM)- 1145/2024 I.A. 48717/2024 I.A. 8474/2025	BAIT AL TAMUR CO V/s INSIYA GLOBAL & ANR.	ANKUR VYAS, ANKUR SANGAL, ANKUR VYAS	
11	CS(COMM)- 143/2025 I.A. 4243/2025	HOUSE OF MASABA LIFESTYLE PRIVATE LIMITED V/s MASABACOUTUREOFFICIAL.CO & ORS.	ANKUR SANGAL	

ADMISSION DENIAL

12	C.O. (COMM.IPD- TM)-42/2024 I.A. 6133/2024	PEACHBULK PTY LTD V/s HERO INVESTCORP PRIVATE LIMITED & ANR.	AGARWAL LAW ASSOCIATES, MAMTA RANI	
13	C.O. (COMM.IPD- TM)-43/2024 I.A. 6136/2024	PEACHBULK PTY LTD V/s HERO INVESTCORP PRIVATE LIMITED & ANR.	AGARWAL LAW ASSOCIATES, MAMTA RANI	
14	CS(COMM)- 370/2020	FLIPKART INTERNET PRIVATE LIMITED V/s GODADDY OPERATING COMPANY LLC & ORS.	VAKUL SHARMA, T.N.DURGA PRASAD, ALIPAK BANERJEE, MOAZZAM KHAN, SHIVAM NARANG, SHWETA SAHU, ARUSHI MANN, RANJEET SINGH SIDHU	
15	CS(COMM)- 864/2022 I.A. 20992/2022	TTK PRESTIGE LTD V/s K K AND COMPANY DELHI PVT LTD & ORS.	SANJAY KUMAR, SUCHITA DIXIT, MAMTA RANI	
16	CS(COMM)- 45/2023 I.A. 9208/2024 I.A. 2519/2025	SHRINATH TRAVEL AGENCY & ANR. V/s MAVENTECH LABS PRIVATE LIMITED & ORS.	SAMEER PRAVIN PAREKH, SHARAD PRAKASH PANDEY, TEJVEER BHATIA, NISHCHAL ANAND	
17	CS(COMM)- 150/2023 I.A. 5039/2023 CCP(O) 50/2024	THE FOUNDRY VISIONMONGERS LIMITED V/s CINEGENCE MEDIA PRIVATE LIMITED & ANR.	J. SAGAR ASSOCIATES, APOORV BANSAL, VAREESHA IRFAN	

07.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

18	CS(COMM)- 772/2023 I.A. 21143/2023 I.A. 1943/2024 I.A. 8098/2024	M/S MRS. BECTORS FOOD SPECIALITIES LTD. V/s M/S NATIONAL BISCUITS AND SWEET MFRS.	SHREE PRAKASH SINHA, SMRITI CHURIWAL, SHAILEN BHATIA, SMRITI CHURIWAL	
FOR EVIDENCE				
19	CS(COMM)- 403/2017	SHRI RISHI RAJ V/s SAREGAMA INDIA LTD.	ANKUR SANGAL, RAJENDER AGARWAL	
20	CS(COMM)- 520/2017 I.A. 8982/2017 CC(COMM) 36/2018	OFFICINE MACCAFERRI & ANR V/s M/S GABION TECHNOLOGIES INDIA PVT. LTD. & ANR	ANAND SHANKAR JHA, GAGAN DEEP KAUR, ZEUSIP ADVOCATES, K.S. NEGI & ASSO.	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1463/2022	RAMESH KUMAR SUNEJA V/s ARCHANA JAIN	BHUVANESH SEHGAL, SANJAY KUMAR VISEN	
2	CS(COMM)-527/2022 I.A. 12115/2022 I.A. 12116/2022	SUN AGRIFRESH INDUSTRIES PVT. LTD. V/s UNION OF INDIA	ARVIND SAH	
3	CS(COMM)-857/2022 I.A. 20859/2022 I.A. 3506/2023 I.A. 3507/2023 I.A. 3508/2023 I.A. 7574/2023 I.A. 7575/2023	AVANTHA HOLDINGS LIMITED V/s VISTRA ITCL INDIA LIMITED & ORS.	PRAFUL JINDAL, RAGHAV CHADHA, ANAND KUMAR SHRIVASTAVA, PRAFUL JINDAL, SAURABH BATRA	
4	CS(OS)-1507/2009(Disposed off case)	MRS. ANILA SUD AND ORS. V/s MR. J.P. SUD & ORS.	JAI GOVIND SINGH, VIVEK SINGH, SUDAND SUD, RAJIV TYAGI, SUD & SUD, PREET PAL SINGH, ARVIND KUMAR GUPTA, SHOHIT CHAUDHRY, AMIT KHEMKA, V. K. MISRA	

5	I.A. 8331/2025 In CS(OS)-401/2022	AMIT BANSAL & ORS. V/s CHARU GOYAL & ANR.	MEGHA SAXENA, JUHI ARORA, IN COMPLIANCE OF ORDER DT 02.08.2024 CC EARLIER FILED BY COUNSEL VIDE DY NO 1637375/24, RAJEEV SAXENA, SHIV CHARAN GARG	
6	CS(OS)-469/2022	ROHAN PATEL V/s LAKSHMI DEVAN AND ORS.	SILKY WADHWA, SANJAY ABBOT, SILKY WADHWA	
7	CS(OS)-521/2022 I.A. 13912/2023	LAXMI JAIN V/s KANWAL CHAND JAIN & ORS.	NITESH GOYAL, SHIV CHOPRA, SANYAM KHETARPAL	
8	CS(OS)-758/2022 I.A. 17553/2023 I.A. 17554/2023 I.A. 5061/2024	PARUL AGGARWAL AND ANR V/s ASHOK AGGARWAL AND ORS	VIBHOR GARG, SUMIT KUMAR MISHRA, PRABHAV RALLI, SHALABH GUPTA	
9	CS(OS)-769/2022 I.A. 20760/2022	CHANDER PRAKASH KHANNA V/s NISHA V. PASRICHA & ANR.	PANKAJ RAI CHOPRA, RAJAT ANEJA	
10	CS(OS)-791/2022 I.A. 21273/2022 I.A. 16813/2023 I.A. 16814/2023 I.A. 16816/2023	DR. RAJAN CHOPRA V/s MR. RAJ BAURY & ORS.	SATYA SAHARAWAT, LALIT GUPTA, SATYA SAHARAWAT	
11	CS(OS)-85/2024 I.A. 2664/2024 I.A. 31573/2024 I.A. 36337/2024	MASJID AND DARGAH SHAH ABDUL SALAM FARIDI V/s UNION OF INDIA & ORS.	FARHAT JAHAN REHMANI, ANIL PANWAR, KIRTIMAN SINGH	

12	CS(OS)-255/2024	ANIL GIANCHANDANI V/s UTTAM CHAND	VIDIT GUPTA	
13	TEST.CAS.-12/2014 CRL.M.A. 3167/2020 I.A. 31205/2024 I.A. 33421/2024	MAHESHWARI DEVI & ANR V/s STATE & ORS	RAJ KUMAR GUPTA, MAYANK GOEL, S K SHARMA, V. S. CHAUHAN, MAYANK GOEL, NAVNEET CHAUDHARY	

ADMISSION DENIAL

14	CS(COMM)-219/2022 I.A. 5392/2022 I.A. 5393/2022 I.A. 9570/2022 I.A. 12456/2022 I.A. 12470/2022	RAKESH BABBAR AND ANR V/s NAVEEN SULTANIA	RAHUL AGGARWAL, NAND KISHORE AGGARWAL	
15	CS(OS)-76/2022 I.A. 2256/2022 I.A. 5584/2023 I.A. 5741/2023	RANJEET SINGH V/s KARNAIL SINGH AND OTHERS & ORS.	SAMIULLAH MIRZA, JAMALUDDIN	
16	CS(OS)-87/2022	MR. KIRAN PASRICHA & ORS. V/s MR. RAVI PASRICHA & ORS.	ABHIJIT MITTAL, MD HAKIM KHAN, ATUL NIGAM	
17	CS(OS)-631/2022 I.A. 16279/2022 I.A. 41517/2024	M/S KIMAYA BUILDTech LLP V/s RAMESH KAUL & ORS.	RAJIV KUMAR GHAWANA, HARISANKAR MAHAPATRA, PRASHANT MEHTA	

FOR EVIDENCE

18	CS(OS)-491/2008 I.A. 3298/2008 I.A. 9957/2008 I.A. 3117/2011 I.A. 7141/2011 I.A. 4338/2013 I.A. 6936/2019 I.A. 16025/2023	DR. (MRS.) PRAMILA SRIVASTAVA V/s SMT. ASHA SRIVASTAVA & ORS.	JEEVESH NAGRATH, JASBIR BAGGA, BAKSHI UDAY DIP SINGH, SAMAR BANSAL, SIDDHARTH YADAV, WASIM ASHRAF, KIRTI	AT 12:30 P.M.

	I.A. 19078/2023 WITH TEST.CAS. 89/2008		MEWAR, SANJIV KAKRA, KIRTI MEWAR, WASIM ASHRAF, MR. JEEVESH NAGRATH	
19	TEST.CAS.-89/2008 I.A. 11490/2008 I.A. 16178/2013 I.A. 25581/2014 I.A. 1805/2016	MR. GAUTAM SRIVASTAVA V/s THE STATE & OTHERS	WASIM ASHRAF, SIDDHARTH YADAV, WASIM ASHRAF, KIRTI MEWAR, JEEVESH NAGRATH, SANJIV KAKRA	AT 12:30 P.M.
20	CS(OS)-2808/2014	POOJA VERMA V/s DEEPAK BHANWANI & ANR	UCOL, RAJIV BAJAJ, ANAND YADAV	
21	TEST.CAS.-14/2014	DR GEETA MAYOR V/s THE STATE(GOVT OF NCT OF DELHI) AND OTHERS	SIMON BENJAMIN, SACHIN NAHAR, K GANGADHARAN, SIMON BENJAMINE, RAJ KUMAR, ARUN BIRBAL	AT 2:00 P.M.

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

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NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	TEST.CAS.- 71/2010(Disposed off case)	LT COL KAPIL DUTT(RETD) & ANR V/s THE STATE & ORS	HEMANT MALHOTRA	
2	TEST.CAS.- 21/2019(Disposed off case) I.A. 7303/2025	PUJA JAISWAL V/s STATE & ORS.	DIWAN SINGH CHAUHAN	
3	TEST.CAS.- 16/2022(Disposed off case)	VIKAS CHANDER V/s STATE AND ORS	RAJAT NAVET, SAGAR CHAWLA	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
4	EX.P.-76/2022 EX.APPL.(OS) 3385/2022 EX.APPL.(OS) 437/2023 EX.APPL.(OS) 1251/2023	SMT POONAM MITAL V/s SHRI VINAY KUMAR GARG & ORS.	PRIYANKA SHARMA, RITIKA CHOUBEY, AVICHAL MISHRA, KABIR DIXIT, PRIYANKA SHARMA	AT 3.00 P.M.

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-231/2018 I.A. 21404/2014 I.A. 248/2025 I.A. 5314/2025	SAMSUNG ELECTRONICS COMPANY LTD & ANR V/s GOVIND & ORS	KAPIL GUPTA, RANJAN NARULA, RAHUL CHAUDHRY, NEERAJ GROVER, RAHUL CHAUDHRY	
2	CS(COMM)-313/2021 I.A. 7928/2021 I.A. 7929/2021 I.A. 13310/2021 I.A. 13311/2021 I.A. 17806/2023 WITH CS(COMM) 456/2022 CS(OS) 272/2020	MAHESH EDIBLE OIL INDUSTRIES LIMITED V/s MAHESH EDIBLE OILS PRODUCTS PRIVATE LIMITED	TANMAYA MEHTA, MANISH SINGHAL, MONIKA ARORA, SHAMBHAVI KALA, ARJU CHAUDHARY, ARJU CHAUDHARY, ANKIT VIRMANI, NIKHIL PUROHIT	

3	CS(OS)-272/2020 I.A. 8374/2020 I.A. 18916/2023	BRAJ MOHAN RATHORE V/s RAJEEV K GOEL & ORS.	SANDEEP JINDAL, ANKIT VIRMANI, NIKHIL PUROHIT, SHAMBHAVI KALA, SWETA SINGH, MONIKA ARORA	
4	CS(COMM)- 456/2022 I.A. 10259/2022 I.A. 6644/2023 I.A. 47614/2024 I.A. 48862/2024 I.A. 3083/2025	BRAJ MOHAN RATHORE V/s MAHESH EDIBLE OIL INDUSTRIES LTD. & ORS.	MONIKA ARORA, SHAMBHAVI KALA, TANMAYA MEHTA, MONIKA ARORA, JATIN LALWANI	
5	CS(COMM)- 181/2024 I.A. 4775/2024 I.A. 39014/2024	TIRTH AGRO TECHNOLOGY PRIVATE LIMITED V/s NAVKAR AGRICULTURE INDUSTRIES	UMESH MISHRA, JURISPERITUS LEX LLP, UMESH MISHRA	
6	CS(COMM)- 228/2024 I.A. 6076/2024 I.A. 1975/2025	EIH LIMITED & ANR. V/s M/S KRISHNA AND CO.	SATINTER SINGH MATHUR, ADITYA GUPTA	
7	CS(COMM)- 351/2024 I.A. 9667/2024 I.A. 36814/2024 I.A. 38382/2024 I.A. 43324/2024 I.A. 45702/2024 I.A. 1978/2025	PFIZER INC & ANR. V/s EVEREST PHARMACEUTICALS LIMITED & ORS.	PANKAJ KISHORE GUPTA, ADITI TUTEJA, RISHUB KAPOOR, SHREYA JAIN, CHANDER KUMAR SHARMA, AJAY JASRA, TUSHA MALHOTRA, NAMAN JOSHI, ADITI TUTEJA, SUGANDHA YADAV, AJAY JASRA	
8	CS(COMM)- 864/2024 I.A. 41176/2024 I.A. 49026/2024	DCM SHRIRMA LIMITED V/s SANCHIT AGARWAL & ANR.	RAJESH SHARMA, VAREESHA IRFAN	

9	CS(COMM)- 137/2025 I.A. 4181/2025	UNIVERSAL CITY STUDIOS PRODUCTIONS LLLP & ORS. V/s RAREANIMES.ME & ORS.	R MAYA, PRIYANKA JAISWAL	
ADMISSION DENIAL				
10	CS(COMM)- 299/2021 I.A. 7618/2021 I.A. 13108/2021 I.A. 13109/2021 I.A. 13110/2021 I.A. 16041/2021 I.A. 10767/2024	SOCIETE DES PRODUITS NESTLE SA & ANR. V/s SAGAR STORE & ORS.	PRAN KRISHNA JANA, PRAVEEN ALOK, AKSHAY RAJ, UTTAM KUMAR PODDAR, BINOD KUMAR AGRAWAL, MAMTA RANI, MAMTA RANI, DAHIYA SUKHBIR SINGH	
11	CS(COMM)- 25/2024 I.A. 506/2024	SMITHKLINE BEECHAM LIMITED V/s ANANTAA GSK INNOVATIONS PRIVATE LIMITED AND OTHERS	NISHANT MAHTTA, PRITHVI SINGH	
12	CS(COMM)- 598/2024 I.A. 34007/2024 I.A. 3072/2025	IDEAL PREPAID INDIA PRIVATE LIMITED & ANR. V/s IDEALPE MATRIX PRIVATE LIMITED & ORS.	BHARAT ARORA, SUMANTA KUMAR NAYAK	
13	CS(COMM)- 782/2024 I.A. 39095/2024	HELL ENERGY MAGYARORSZAG KFT. V/s BODY CORE SCIENCE & ORS.	BINDRA RANA	
14	CS(COMM)- 967/2024 I.A. 43820/2024	GLAXOSMITHKLINE PHARMACEUTICALS LIMITED V/s MOHANVELU RAMESH KUMAR AND ANR.	DEEPAK JAIN, URFEE ROOMI	

07.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

15	CS(COMM)- 1066/2024 I.A. 46818/2024	VST INDUSTRIES LIMITED V/s DALMIA LIFE CARE PRIVATE LIMITED AND ANR	ROHIL BANSAL	
FOR EVIDENCE				
16	CS(COMM)- 465/2018	RAMESH CHAND V/s T.T.INDUSTRIES	RAJIV BANSAL, SHAILEN BHATIA, APRAJITA SINHA, AMIT JAIN, EKTA NAYAR SAINI, SHILPI JAIN, SHILPI JAIN, SHILPI JAIN SHARMA, DHEERAJ BHATIA	
17	CS(COMM)- 1095/2018 CC(COMM) 48/2018 I.A. 16127/2019	RAJESH CHUGH & ANR. V/s CHHAVI POPLAI & ORS.	ASHISH DEEP VERMA, NISCHAL ANAND	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.- 1317/2024	KOTAK MAHINDRA BANK LIMITED V/s ADITYA LANDS PVT LTD	MAHIP DATTA PARASHAR	
2	CS(COMM)- 205/2019	MANTORA OIL PRODUCTS PVT. LTD. V/s IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	RAMESH KUMAR, JIPSA RAWAT	
3	CS(COMM)- 595/2024 I.A. 33952/2024 I.A. 33953/2024 I.A. 33954/2024 I.A. 40476/2024 I.A. 41038/2024 I.A. 44368/2024	AJAY KUMAR JAIN V/s VARDHMAN PROPERTIES LTD & ORS.	D.K. RUSTAGI, ROHIT GANDHI	
4	CS(COMM)- 955/2024 I.A. 43420/2024	SAJAN KUMAR AGARWAL V/s BHAGWATI FEEDS PRIVATE LIMITED	VIKRAM SINGH DALAL, AMIT SHARMA	

5	CS(COMM)-1034/2024 I.A. 45587/2024 I.A. 45588/2024 I.A. 45589/2024	CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED V/s MS KAY ESS ELECTRONICS AND ELECTRICALS & ORS.	GURU DATT PARASHAR, HEMANT DASWANI	
6	CS(OS)-825/2011 CC 101/2011 I.A. 2969/2023	BIOTECH INTERNATIONAL PVT LTD V/s ANURADHA SURI & ORS	BRIJESH CHOWDARY, SALIL SETH, ABHISHEK BANSAL, VINEET TAYAL, AKSHAY MAKHIJA, KANIKA SINGH	
7	CS(OS)-845/2011	MANINDER PAL KAUR & ANR V/s AMBIKA SIDDANA & ORS	TANUJ KHURANA, AKHIL JAITLEY, KUNAL MADAN, SATINDER S GULATI	
8	CS(OS)-262/2019 I.A. 7168/2019 I.A. 8841/2022 I.A. 3311/2024 I.A. 3312/2024 I.A. 37288/2024	TAJUNISSA & ANR. V/s MR. VISHAL SHARMA & ORS.	SANYA LAMBA, SHIMPY SHARMA, M SUFIAN SIDDIQUI, ABHEY NARULA & TARA NARULA, PRANAV RISHI	
9	CS(OS)-293/2019 I.A. 8101/2019 I.A. 7600/2025	GURDEV SINGH V/s HARBIR SINGH & ORS.	ROBIN BANSAL, SATVINDER SINGH	
10	CS(OS)-448/2019 I.A. 12025/2019 I.A. 13515/2021 I.A. 13516/2021 I.A. 13517/2021	SHRI VIVEK JAIN V/s JINENDRA KUMAR JAIN & ORS.	BHUPINDER MEHTANI, BHUPINDER KUMAR	
11	CS(OS)-618/2019 I.A. 16683/2019 I.A. 2689/2020 I.A. 139/2021 I.A. 23063/2023 I.A. 7131/2024 I.A. 43706/2024	MASTER FATEHVIR SINGH (MINOR) & ANR. V/s CHANPREET SINGH BAMMI & ORS.	PRAVEEN KUMAR, NAMIT SURI, PRAVEEN KUMAR	

12	CS(OS)-140/2024 I.A. 4191/2024 I.A. 34524/2024	MRS YESHA SAINI AND ORS V/s SMT VANI CHOWDHRY	AYUSH DUTT TRIPATHI, VIVEK SINGH	
13	CS(OS)-578/2024 I.A. 34217/2024 I.A. 34218/2024 I.A. 47457/2024	HUMERA BANO V/s H&F CRAFT PRIVATE LIMITED AND ORS	AKASH VAJPAI, MOHIT GUPTA, ASHOK GURNANI	
14	CS(OS)- 1034/2024 I.A. 49663/2024	RUPINDER SINGH SAHNI V/s HARLEEN KAUR SETHI & ORS.	ANANT GAUTAM, KAUSTUBH SINHA, IMRAN MOULAHEY, LALIT GUPTA	
15	EX.APPL.(OS) 152/2025 In EX.P.- 327/2013	NAVEEN KUMAR GUPTA V/s PRAVEEN KUMAR GUPTA & ORS	RISHI PAL SINGH, JOMOL JOY, M S SAINI, SUDHIR NAAGAR, SARTHAK GHONKROKTA, PURNIMA MAHESHWARI, PRAGATI SRIVASTAVA, MAHIP SINGH SAINI, AAYUSH MALHOTRA, RUDRAKSH KAUSHAL, SANJAY RATHI, AMAR NATH SAINI, SURENDER KUMAR, AAYUSH MALHOTRA, RUDRAKSH KAUSHAL, SANJAY RATHI, KUMAR KSHITIJ	
16	O.M.P. (E) (COMM.)-10/2025 I.A. 8305/2025	M/S HARIDWAR HIGHWAYS PROJECT LIMITED V/s M/S NATIONAL HIGHWAYS AUTHORITY OF INDIA	GURPREET SINGH SETHI	

17	TEST.CAS.- 20/2019	ATUL BERI V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	SAURABH SETH, RAGHAVENDRA MOHAN BAJAJ, SAMAR SINGH KACHWAHA	AT 2:00 P.M.
ADMISSION DENIAL				
18	CS(OS)-393/2019 I.A. 41593/2024	N.N. BUILDCON PVT. LTD. V/s ENGINEERING PROJECTS (INDIA) LTD. & ORS.	BHUVNESH SATIJA, ANU BAGAI, RITIKA JHANJI, BHUVNESH SATIJA	
19	CS(OS)-906/2024	GURJEET SINGH AAND ANR V/s NAVNEET OBEROI AND ORS	VISHAL SHARMA	
FOR EVIDENCE				
20	CS(COMM)- 71/2019 I.A. 10471/2024	AWFIS SPACE SOLUTIONS PRIVATE LIMITED V/s S, HARINDER SINGH GROVER AND ANR.	SUNIL KUMAR NARULA, RIDDHI JAD, RIDDHI JAD, SHIVANI SHARMA, VARNIKA GUPTA, VISHAL SAXENA, RUSHAB AGGARWAL, AMBIR QAMARUDDIN, AMBAR QAMARUDDIN	
21	CS(OS)-283/2019 I.A. 42068/2024	SAMEER CHAUDHURI V/s DR. REYHAN CHAUDHURI	ZAMEER AHMAD, VISHAL BAKSHI	
22	CS(OS)-304/2019 CC 34/2019	POONAM SODHI & ANR. V/s DEV BALA GROVER & ORS.	KUMAR KHURANA, SARTHAK GUPTA, VISHESH WADHWA, RASHI ANAND, DEEKSHA L. KAKAR, FILED IN COMPLIANCE OF ORDER DT. 24.10.2019	AT 2.00 P.M.

07.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

23	CS(OS)-360/2019 I.A. 9635/2019	BIMLA RANI GUPTA V/s SURESH GUPTA & ANR.	B.K. PANDEY, ANKIT GUPTA	

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
1	CS(OS)-170/2025 WITH CS(OS) 555/2012	SUKHVINDER PAL SINGH V/s HARMOHAN KAUR AND ORS	S.S. GUPTA	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
2	CS(OS)-555/2012 I.A. 18352/2014 I.A. 7738/2018 I.A. 5950/2023 I.A. 2283/2024 I.A. 2284/2024 I.A. 44462/2024 WITH CS(OS) 170/2025	HARMOHAN KAUR & ORS V/s GURMEET KAUR & ORS	S.S.WADHWA, KUMARDEB, MITTAL & MITTAL, SACHIN AGGARWAL, MANU NAYAR, MITTAL & MITTAL CO., NITIN MITTAL	
3	CS(OS)-3464/2015 WITH CS(OS) 143/2016	SMT JAGMOHINEE AHLUWALIA V/s RANJEET KAUR & ANOTHER	JAGJIT SINGH, RAJIV BAHL, PANKAJ MALHOTRA, RAJEEV SAXENA & MEHAK TANWAR	
4	CS(OS)-143/2016 I.A. 3909/2016	MRS KIRANJOT SINGH & ANR V/s MRS JAGMOHINEE AHLUWALIA	RAJEEV SAXENA, RAJIV BAHL, PANKAJ MALHOTRA, JAGJIT SINGH & PREET SINGH	

5	CS(OS)-120/2025 I.A. 5087/2025	M/S INSIGHTS OPINION PVT. LTD V/s MR ABRAR AHMAD DEWANI & ANR.	MRINAL BHARTI	
6	CS(OS)-122/2025 I.A. 5099/2025	MS. HARNEET KAUR TALWAR AND ORS V/s MR. PRITAM SINGH AND ORS	SUMEET SINGH SHOKEEN	
7	CS(OS)-130/2025 I.A. 5256/2025 I.A. 6979/2025 I.A. 6980/2025 I.A. 6985/2025 I.A. 6986/2025	DHARAMPAL SATYAPAL LIMITED V/s MR SATINDER SINGH BHASIN AND OTHERS	MAMTA RANI, VARUN PATHAK, SWATI AGARWAL, DSNR LEGAL ADVOCATES & SOLICITORS	
8	TEST.CAS.- 23/2018(Disposed off case)	V K SIBAL V/s THE STATE & ORS.	ALOK K AGGARWAL	
9	TEST.CAS.- 24/2018(Disposed off case)	V K SIBAL V/s THE STATE & ORS	ALOK K AGGARWAL	
10	TEST.CAS.-51/2018 I.A. 5196/2025 I.A. 5228/2025	DIGVIJAI SINGH GILL & ANR. V/s STATE & ORS.	MAYANK MIKHAIL MUKHERJEE, INDIRA UNNINAYAR, SAMBIT NANDA, LAKSHAY MEHTA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

11	CS(OS)-811/2024 I.A. 41662/2024 I.A. 41663/2024 I.A. 6592/2025	JITENDER RANA V/s MR. ASHISH RANA & ORS.	PINKU SINGH, MUSKAAN CHAWLA	AT 2:15 P.M.

ADMISSION DENIAL

12	CS(OS)-292/2018	SUNIL KUMAR KHUNTETA V/s ASHOK CHAUDHARY & ANR.	ARUNIMA GOEL, ANKIT GUPTA	
13	CS(OS)-31/2024 I.A. 770/2024 I.A. 771/2024 I.A. 772/2024	SMT MEERA DEVI AND ORS V/s DELHI DEVELOPMENT AUTHORITY AND ORS	PRAVEEN SURI	
14	CS(OS)-200/2024 I.A. 39173/2024 I.A. 39980/2024	AMRIT ENVIRONMENTAL TECHNOLOGIES PRIVATE LIMITED V/s UNION OF INDIA	MANISH KAUSHIK, RADHIKA ARORA	
15	CS(OS)-751/2024 I.A. 39777/2024	REKHA YADAV & ORS. V/s YOGENDER YADAV & ORS.	ANSHU BHARDWAJ, SURESH CHAND SINGHAL	
16	CS(OS)-938/2024 I.A. 46403/2024 I.A. 46404/2024	SHILPA SACHDEVA V/s PARSEEN LATA MAINGI & ORS.	ASHOK KUMAR, KARTIK GAUR	

FOR EVIDENCE

17	CS(OS)-608/2012 I.A. 12590/2023 I.A. 18504/2023	SARDAR RAVINDER SINGH SETHI V/s SHRI HARSH AND ORS	RAJIV BAJAJ, JITENDER CHAUDHARY, J M KALIA, RAJESH YADAV, RUCHIRA VASISHT ARORA	
18	CS(OS)-1297/2012 I.A. 47187/2024 I.A. 47568/2024	PREETI ARORA V/s JUGAL KISHORE & ORS	KAPIL KHER, MAAROOF, AEQUITAS LEGUM ASSOCIATES	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

19	CS(OS)-2482/2012 I.A. 5638/2024	KAILASH CHANDIWALA V/s SHIV SHANKAR GUPTA & ORS	GAGAN MATHUR, ANIL KUMAR	
20	TEST.CAS.-56/2018	DEEPAK YADAV V/s STATE & ORS.	ROHIT GUPTA, ADITI SHARMA, NEERAJ YADAV	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-688/2021 I.A. 4179/2022 I.A. 41942/2024 I.A. 41943/2024	MRS MEENA VOHRA V/s MASTER HOSTS PVT LTD & ORS.	DEBASHIS MUKHERJEE, ASHUTOSH DUBEY, SANAD KUMAR JHA, DEBASHIS MUKHERJEE	
2	CS(OS)-1312/2007 CCP(O) 126/2007 CC 210/2008 CCP(O) 32/2016 I.A. 5475/2016 I.A. 13310/2022 I.A. 1137/2023 I.A. 1846/2025 I.A. 1847/2025	UJJAL S. MAKKER V/s KAVAL BAJAJ & ORS	ALI NAQVI, RAHUL SHARMA, TATINI BASU, SUNIL LALWANI, RAJAT BHALLA, RAJAT ANEJA, PRASHANT KATARA, DR. SARBJIT SHARMA, MS JYOTI DUTT SHARMA & RAHUL SHARMA, SARBJIT SHARMA	
3	CS(OS)-2220/2007 I.A. 17698/2023 I.A. 23861/2023 I.A. 9828/2024	SH. MAHENDERA VERMA V/s SH. SURESH T. KILACHAND	S.N. MEHROTRA, SUMESH DHAWAN, DHEERAJ P DEO, SUMESH DHAWAN, RAHUL MALHOTRA, G.S. NARULA	
4	CS(OS)-348/2010 WITH CS(OS) 1341/2011 TEST.CAS. 1/2012	RAMAN KUMAR ATTREY V/s PRADEEP KUMAR ATTREY & ANR	DEEPTI KATHPALIA, ALOK KUMAR, RAHUL BINDAL, NIDHI MOHAN PARASHAR, NIKILIESH RAMACHANDRAN	

5	CS(OS)- 1341/2011 WITH CS(OS) 348/2010	PRADEP KUMAR ATTREY V/s RAMAN KUMAR ATTREY & ANR	RAHUL BINDAL, NIDHI MOHAN PARASHAR, DEEPTI KATHPALIA	
6	TEST.CAS.- 1/2012	MR. PRADEEP KUMAR ATTREY V/s STATE & ORS	NIKILESH R, NIDHI MOHAN PARASHAR, DEEPTI KATHPALIA	
7	CS(OS)- 363/2017 I.A. 9047/2017 I.A. 49434/2024 I.A. 3782/2025 I.A. 3783/2025	VIJENDER SINGH RANA V/s JAI PAL RANA & ORS	S K ROUT, RAJAN TYAGI, ALOK KUMAR, NIDHI JAIN	
8	CS(OS)- 201/2021 I.A. 5105/2021 I.A. 16753/2023 CRL.M.A. 23722/2023	SMT. NEELAM V/s KRISHAN KUMAR ORS.	SUMAN CHAUDHARY, ADITI SINGH	
9	CS(OS)- 313/2021 I.A. 8308/2021 I.A. 8309/2021	VIPIN VERMA V/s SMT. ASHA VERMA & ORS.	KAMAL GARG, MANISH SINGHAL, ANUPAM PRAKASH, SYED WASIF HAIDER	
10	CS(OS)- 587/2021 I.A. 14671/2021 I.A. 19973/2023	NAZMEEN AKRAM V/s MURAD & ORS.	RAJIV KUMAR GHAWANA, ASIF ALI, ASIF ALI	
11	CS(OS)- 104/2024 I.A. 3121/2024	AMAN ARORA V/s SHRI BHAGWAN DAS & ORS.	RUPAL LUTHRA, RAHUL SAGAR SAHAY	
12	EX.APPL.(OS) 183/2023 In OMP (ENF.) (COMM.)- 76/2017 (Disposed off case)	DIWAKAR SHARMA & ORS. V/s PIYUSH TIWARI & ORS.	SUMIT MALHOTRA, MRINAL HARSH VARDHAN	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

13	O.M.P.(I) (COMM.)- 206/2024 I.A. 31766/2024 I.A. 38775/2024	RISHI KAPOOR V/s RAKESH SINGH	MANISH PRATAP SINGH, NEERAJ MAURYA, DEVENDRA KUMAR YATI, IMRAN MOULAEY, NEERAJ MAURYA	

PART-HEARD MATTERS

14	EX.APPL.(OS) 400/2018 In EX.P.- 98/2016	STEEL AUTHORITY OF INDIA LTD. V/s M/S. RAMKRISHAN KULWANTRAI	IN REFERENCE TO LETTER DATED 13.05.2016 RECEIVED ON 23.05.2016 IN DISPATCH HAVING DIARY NO. 13636, ALAKH KUMAR	

FOR EVIDENCE

15	CS(OS)- 254/2017 I.A. 11191/2023 I.A. 11192/2023 I.A. 3577/2025	BHAVNA TANEJA V/s SH. RAJA TANEJA & ORS	ASHISH BATRA, VIBHOOTI MALHOTRA, BHUVNESH SATIJA, BHUVNESH SATIJA, KUNAL SHARMA	
16	CS(OS)- 437/2021 I.A. 33536/2024	SMT VANDANA VERMA V/s SHRI ROOP SINGH & ORS.	AJIT RAJPUT, MAHESH SINGH	

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

07.04.2025

Advance List

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	LA.APP.-109/2023 CM APPL. 17485/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD. V/s SH. RAKESH KUMAR SINGHI NOW DECEASED & ANR.	KAMANA PRADHAN	
		OTHER DETAILS OF ADVOCATES: ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(PETITIONER) SURABHI GUHA(SURABHIGUHA@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) DCNE(DCNE@NIC.IN)()(RESPONDENT)		
2	CM APPL. 15111/2025 In RFA-31/2024	HARI SINGH V/s SMT PUSHPINDER BHATIA	JASPREET SINGH, ARJUN SINGH KHURANA, HIMALI GANDHI	
		OTHER DETAILS OF ADVOCATES: ARJUN SINGH KHURANA (ARJUNSK1988@GMAIL.COM)(9899498684)(PETITIONER) SUMESH(SUMESHGANDHI29@GMAIL.COM)()(RESPONDENT) SUMESH GANDHI(SUMESHGANDHI29@GMAIL.COM)(9810439447)(RESPONDENT)		

07.04.2025

Advance List

ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 38779/2022 CM APPL. 72052/2024 CM APPL. 72053/2024 In W.P.(C)-6978/2003	D.T.C. V/s PRITHAVI PAL SINGH	J.B.MALIK, RASMEET CHARYA, GURBIR SINGH CHARYA, SARFARAZ KHAN, RASMEET K CHARYA, ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)()(PETITIONER) G S CHARYA(GURBIRCHARYA@GMAIL.COM)(9810083261)(RESPONDENT) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(RESPONDENT) WITHOUT GENERATE ()()		
2	CM APPL. 71546/2024 In W.P.(C)-8501/2014	ASHOK KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ORS	KAMLESH KUMAR MISHRA, MANIKA TRIPATHI PANDEY, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-9066/2017 CM APPL. 37048/2017 CM APPL. 7497/2023 WITH W.P.(C) 9097/2017	CAPITAL LAND BULIDERS PVT. LTD. V/s GOVT. OF NCT, DELHI AND ORS.	B. TRIPATHY, ALOK KUMAR, MANIKA TRIPATHY PANDEY, SAMEER VASHISHT, BHASKER, ASHISH NEGI	
		OTHER DETAILS OF ADVOCATES: N.S.DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) BHASKER (BHASKER.COOL@GMAIL.COM)(9873286804)(PETITIONER) ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER)		
4	W.P.(C)-9097/2017 CM APPL. 37202/2017 CM APPL. 37522/2018	GOVIND RAM V/s GOVT. OF NCT DLEHI AND ORS.	B. TRIPATHY, SHAHID ALI, BHASKER	
		OTHER DETAILS OF ADVOCATES: SHAHID ALI()(9871507987)(RESPONDENT) BHASKER (BHASKER.COOL@GMAIL.COM)(9873286804)(PETITIONER)		
5	W.P.(C)-2409/2019 CM APPL. 11233/2019 CM APPL. 29377/2023	GOVIND RAM V/s GOVT. OF NCT OF DELHI AND ORS.	B. TRIPATHY, SANJEEV SABHARWAL, SANJAY KUMAR PATHAK, NITIN MISHRA	
		OTHER DETAILS OF ADVOCATES:		

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		B. TRIPATHY()(9136622089)(PETITIONER) GOVIND RAM()(9136622089)(PETITIONER) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9871878690)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(RESPONDENT)		
6	W.P.(C)-4565/2019 CM APPL. 3208/2023	SUNITA V/s ANDHRA BANK & ANR.	M.K. BHARDWAJ, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ()(9210951550)(PETITIONER) SHRI SANTOSH (ADVSKROUT@SKLAWFIRMS.COM)(9990432878)(PETITIONER) SHRI SANTOSH KUMAR ROUT(ADVSKROUT@SKLAWFIRMS.COM)(9990432878)(RESPONDENT)		
7	W.P.(C)-2886/2020 CM APPL. 10031/2020 WITH W.P.(C) 9905/2023 W.P.(C) 9186/2023 W.P.(C) 10596/2023 W.P.(C) 2889/2020	PRAVEEN LAL GOYAL V/s SECURITIES EXCHANGE BOARD OF INDIA AND ORS.	SANDEEP CHILANA, ASHISH PRASAD, SHIVANI KHANDEKAR, AMIT GUPTA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP CHILANA()(9910084446)(PETITIONER) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) SHIVANI KHANDEKAR(GHOLANI@SNRLAW.IN)(9755435063)(RESPONDENT) AMIT GUPTA(AMITASHOKGUPTA@GMAIL.COM)(9810440459)(RESPONDENT) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		
8	W.P.(C)-2889/2020 CM APPL. 10052/2020	BUBBLES GOYAL V/s SECURITIES EXCHANGE BOARD OF INDIA AND ORS.	SANDEEP CHILANA, ASHISH PRASAD, SHIVANI KHANDEKAR, AMIT GUPTA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP CHILANA()(9910084446)(PETITIONER) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) SHIVANI KHANDEKAR(GHOLANI@SNRLAW.IN)(9755435063)(RESPONDENT) AMIT GUPTA(AMITASHOKGUPTA@GMAIL.COM)(9810440459)(RESPONDENT) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER)		
9	W.P.(C)-10596/2023 CM APPL. 9855/2024 CM APPL. 10003/2024	SHRI HEMANT CHAUDHARY V/s M/S SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS	AJAY TEJPAL, ISHAN AGRAWAL, RAJIV KUMAR, RAJIV KUMAR, ISHAN AGRAWAL	
		OTHER DETAILS OF ADVOCATES: RAJESH BHARDWAJ()(9810006861)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) NATIONAL STOCK EXCHANGE OF INDIA LTD(NSEJSCDEL@NSE.CO.IN, DEFAULTISC@NSE.CO.IN, HELPDESK@CDSLINDIA.COM)()(RESPONDENT) HEMANT(HEMANT1@GMAIL.COM)()(PETITIONER) AXIS BANK(CUSTOMER.SERVICE@AXISBANK.COM)()(PETITIONER) CSL INDIA, AXIS BANK, MODEX INDIA(HELPDESK@CDSLINDIA.COM, PNO@AXISBANK.COM, CONTACT@MODEXINDIA.COM)()(PETITIONER) NAYYAM ASSOCIATES(ISHAN.AGRAWAL@NYAAYAMGMAIL.COM)(9575500788)(RESPONDENT) SEBI, UNION OF INDIA(SEBI@SEBI.GOV.IN, UOIDHC@GMAIL.COM)()(RESPONDENT) RAJIV KUMAR(RAJIVPATHAKADVOCATE@GMAIL.COM)(9899395409)(PETITIONER) IILC(IILC@IILC.CO.IN)()(PETITIONER) RAJIV PATHAK(RAJIVPATHAKADVOCATE@GMAIL.COM)(9899395409)(RESPONDENT) RAJIV KUMAR(RAJIVPATHAK123@GMAIL.COM)(9899395409)(RESPONDENT) ISHAN AGRAWAL(ISHAN.AGRAWAL123@GMAIL.COM)(9575500788)(RESPONDENT)		
10	W.P.(C)-9186/2023 CM APPL. 62720/2023	INDERVIR SINGH JUNEJA V/s SECURITIES & EXCHANGE BOARD OF INDIA & ORS.	PIYUSH SANGHI, ASHISH AGGARWAL, SUREKHA RAMAN, VICTORY ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGH(SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) SHILPA(SHILPA.PAWAR@ICCLINDIA.COM, HELPDESK@CDSINDIA.COM, CONTACT@MODEXINDIA.COM)()(RESPONDENT)		

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Advance List

		SACHDEVA (SACHDEVA@YAHOO.COM)()(RESPONDENT) SEBI(SEBI@SEBI.GOV.IN, NSEISCDL@NSE.CO.IN, CORP.COMM@BSEINDIA.COM)()(RESPONDENT) VIKAS BANWARI LAL(VIKASBANWARILAL1999@GMAIL.COM)()(PETITIONER) SEBI(SEBI@SEBI.GOV.IN)()(RESPONDENT) CSDSINDIA(HELPDESK@CSDINIA.COM)()(RESPONDENT) MODEXINDIA(CONTACT@MODEXINDIA.COM)()(RESPONDENT) NSEISCDL(NSEISCDL@NSE.CO.IN)()(RESPONDENT) BSEINDIA(CORP.COMM@BSEINDIA.COM)()(RESPONDENT) SHILPA PANWAR(SHILPA.PANWAR@ICCLINDIA.COM)()(RESPONDENT) SACHDEVA(SACHDEVA@YAHOO.COM)()(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT) SUREKHA RAMAN(MAIL@KJOHN.COM)(9818392502)(RESPONDENT) ()()(RESPONDENT)	
11	W.P.(C)-9905/2023 CM APPL. 62804/2023 CM APPL. 76540/2024 CM APPL. 18014/2025	SH. KANISHK KHULLAR V/s M/S SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS	AJAY TEJPAL, RAJIV KUMAR, RAJIV KUMAR
		OTHER DETAILS OF ADVOCATES: RAJESH BHARDWAJ(IILC@IILC.CO.IN)(9810006861)(PETITIONER) HELP DESK(HELPDESK@CDSLINDIA.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SEBI(SEBI@SEBI.GOV.IN, NSEISCDL@NSE.CO.IN, DEFAULTISC@NSE.CO.IN)()(RESPONDENT) RAJIV KUMAR (RAJIVPATHAKADVOCATE@GMAIL.COM)(9899395409)(PETITIONER) IILC (IILC@IILC.CO.IN)()(RESPONDENT) RAJESH BHARDWAJ() (9810006861)(PETITIONER) ASHISH (AASHISHADVOCATE@GMAIL.COM)(0)(RESPONDENT) VIERAT(VIERAT@CSKPARTNERS.IN)(0)(RESPONDENT) DEFAULTISC(DEFAULTISC@RISE.CO.IN)(0)(RESPONDENT) RAJIV KUMAR(RAJIVPATHAK123@GMAIL.COM)(9899395409)(RESPONDENT)	
12	CM APPL. 57726/2023 In W.P.(C)-12772/2021	A2Z INFRA SERVICES LIMITED V/s GOVT. OF NCT OF DELHI & ORS.	ATUL KUMAR, ATUL KUMAR, SAUMITRA SINGHAL, SAUMITRA SINGHAL
		OTHER DETAILS OF ADVOCATES: ABHIMANYU SHARMA(SALIENTALAW@GMAIL.COM)(9999719592)(PETITIONER) SANJAY RASTOGI(SANJAY.RASTOGI@CMS.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAUMITRA SINGHA(MANISHKUMAR09082018@GMAIL.COM)(9818341523)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ABHIMANYU(ADVABHIMANYUSHARMA89@GMAIL.COM)()(RESPONDENT) SAUMITRA SINGHAL(SAUMITRA.SINGHAL@GMAIL.COM)(9818341523)(RESPONDENT)	
13	W.P.(C)-9351/2022 CM APPL. 28028/2022	MT. COLUMBUS SCHOOL THROUGH PRINCIPAL V/s STATE COMMISSIONER FOR PERSONS WITH DISABILITIES & ORS	ISHA BHALLA
		OTHER DETAILS OF ADVOCATES: ISHA BHALLA AND VARUN CHAWLA(ISHABHALLAADVOCATE@GMAIL.COM)(9811788189)(PETITIONER) STATE COMMISSIONER FOR PERSONS WITH DISABILITIES(COMDIS.DELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MS. RACHNA(RACHNASINGHMUSIC123@GMAIL.COM)()(RESPONDENT)	
14	W.P.(C)-471/2023 WITH W.P.(C) 481/2023	MUNNI DEVI V/s UNIVERSITY OF DELHI THROUGH ITS REGISTRAR	BAJRANG VATS
		OTHER DETAILS OF ADVOCATES: BAJRANG VATS(BAJRANGVATS89@GMAIL.COM)(8882677880)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)	
15	W.P.(C)-481/2023	KARUNA AGGARWAL NEE PARAMJEET KAUR V/s UNIVERSITY OF DELHI	BAJRANG VATS
		OTHER DETAILS OF ADVOCATES: BAJRANG VATS(BAJRANGVATS89@GMAIL.COM)(8882677880)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)	

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16	W.P.(C)-4682/2023	SANTOSH KUMAR AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
17	W.P.(C)-7993/2023 CM APPL. 30746/2023	AMIT JAIN V/s INCOME TAX OFFICER, WARD-54(1) DELHI & ANR.	PARAS CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: PARAS CHAUDHARY(PC1801@GMAIL.COM)(9810180330)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO54.1@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.PCCIT.NEAC@INCOMETAX.GOV.IN)()(RESPONDENT)		
18	W.P.(C)-8488/2023 CM APPL. 32345/2023 WITH W.P.(C) 8490/2023	RENU AND ANR V/s DELHI DEVELOPMENT AUTHORITY AND ORS	ANKUR SAINI	
		OTHER DETAILS OF ADVOCATES: VINEET ANAND()(9711263262)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
19	W.P.(C)-8490/2023 CM APPL. 32350/2023	KUNAL AND ANR V/s DELHI DEVELOPMENT AUTHORITY AND ORS	ANKUR SAINI	
		OTHER DETAILS OF ADVOCATES: ARUNODAY LEGAL CONSULTANTS(ARUNODAYLEGALCONSULTANTS@GMAIL.COM)(9711263262)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) V C DDA(VCDDA@DDA.ORG.IN)()(RESPONDENT)		
20	W.P.(C)-10508/2023	M/S PITAMBER SOLVEX PRIVATE LIMITED V/s UNION OF INDIA & ORS.	AMITESH GIROTI, AMISH TANDON	
		OTHER DETAILS OF ADVOCATES: NOBLE LEGAL(NOBLELEGAL.DELHI@GMAIL.COM)(9654411934)(PETITIONER) SECY(SECY-DEA@NIC.IN, DGFT@NIC.IN, COMMR-CUSKANDLA@NIC.IN, JSPG- DOC@GOV.IN)()(RESPONDENT) V MALHOTRA(ADVOCATEVMALHOTRA@GMAIL.COM, UOIDHC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(1123384193)(RESPONDENT) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER)		
21	CM APPL. 11490/2024(CM For Restoration) In W.P.(C)-11114/2023(Disposed off case)	SHREE IQBAL FARMS & ANR. V/s UNION OF INDIA & ORS.	SHAHANAWAZ KHAN	
		OTHER DETAILS OF ADVOCATES: K.K.SHARMA(SANTOSHDHC83@GMAIL.COM)(9891246693)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) HR CONSTRUCTIONS(HRCONSTRUCTIONS@REDIFFMAIL.COM)()(RESPONDENT) KK SHARMA(NAVEDKHAN9213562724@GMAIL.COM)(9213562724)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
22	W.P.(C)-11611/2023 CM APPL. 45297/2023	DEEPAK GUPTA MEMORIAL FOUNDATION (REGD) V/s RAM NARAYAN	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: HARVINDER SINGH(HARVINDER.ADV@GMAIL.COM)(9810000107)(PETITIONER) RAM NARAYAN()(9873338218)(RESPONDENT)		
23	W.P.(C)-11697/2023	NARESH KUMAR V/s THE UNION OF INDIA AND ANR	ARUP BANERJEE, VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ARUP BANERJEE(ARUP.BANERJEE.ADVOCATE@GMAIL.COM)(9810573550)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, GSC_YAHOO.CO.IN)(1123384193)(RESPONDENT) VARDHMAN KAUSHIK(VARDHMANKAUSHIK@GMAIL.COM)(9899697730)(RESPONDENT)		

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24	W.P.(C)-12439/2023	MEERA WADHWA V/s BAL BHARATI PUBLIC SCHOOL & ORS.	VISHESH WADHWA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: VISHESH WADHWA(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) BALBHARATI SCHOOL(BBPSRH@BALBHARATI.ORG, CES@BALBHARATI.ORG, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
25	W.P.(C)-12737/2023	SHAKUNTALA DEVI V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHIL Kaur LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-13523/2023	RAVI KANT V/s UNION OF INDIA & ORS.	KESHAV KANT SHARMA	
		OTHER DETAILS OF ADVOCATES: NITIN JOSHI(NITIN.REMEDIUM@GMAIL.COM)(9582300062)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIRECTOR GENERAL(EDPDTE@BSF.NIC.IN,=)()(RESPONDENT)		
27	CM APPL. 25472/2024 In W.P.(C)-13745/2023	KAILASH KUMAR V/s FOOD CORPORATION OF INDIA & ORS.	ABHISHEK BHARDWAJ, PURUSHOTTAM SHARMA TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK BHARDWAJ(INFO@ABLAWCHAMBERS@GMAIL.COM)(9968955329)(PETITIONER) ED NORTH(EDNORTH.FCI@GOV.IN, MANOJ@MANOJADVOCATE.COM)()(RESPONDENT) FOOD CORPORATION OF INDIA(CHAIRMAN.FCI@GOV.IN, EDNORTH/.FCI@GOV.IN, GMRJ.FCI@NIC.IN)()(RESPONDENT) ABHISHEK BHARDWAJ(INFO.ABLAWCHAMBERS@GMAIL.COM)(9968955329)(PETITIONER) FCI, ED NORTH FCI(GMRJ.FCI@NIC.IN, EDNORTH.FCI.GOV.IN)()(RESPONDENT) PURUSHOTTAM SHARMA, MANOJ, FCI(PURUSHOTTAM.ST@GMAIL.COM, MANOJ@MANOJADVOCATE.COM, CHAIRMAN.FCI@GOV.IN)()(RESPONDENT) ABHISHEK BHARDWAJ(INFO.ABLAWCHAMBERS@GMAIL.COM)(9968955329)(PETITIONER) FCI, AGRI(EDNORTH.FCI@GOV.IN, GMRJ.FCI@NIC.IN, SBHASKER.FCI@GOV.IN, ASFA.AGRI@GOV.IN)()(RESPONDENT) PURUSHOTTAM, MANOJ, FCI(PURUSHOTTAM.ST@GMAIL.COM, MANOJ@MANOJADVOCATE.COM, CHAIRMAN.FCI@GOV.IN)()(RESPONDENT) AB LAW CHAMBERS(INFO.ABLAWCHAMBERS@GMAIL.COM, ABLAWCHAMBERS@GMAIL.COM)(0)(PETITIONER) PURUSHOTTAM SHARMA TRIPATHI(PURUSHOTTAM.ST@GMAIL.COM)(9818281595)(RESPONDENT) PURUSHOTTAM SHARMA TRIPATHI(PURUSHOTTAM.ST@GMAIL.COM)(9818281595)(RESPONDENT) PURUSHOTTAM SHARMA TRIPATHI(PURUSHOTTAM.ST@GMAIL.COM)(9818281595)(RESPONDENT)		
28	W.P.(C)-15042/2023	SANTOSH KUMAR AND ORS. V/s UNION OF INDIA THROUGH LAC/ADM (SOUTH EAST)	RAHUL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: INDER SINGH()(9811012192)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
29	W.P.(C)-1674/2024 CM APPL. 6919/2024 CM APPL. 6921/2024	VED PAL MEENA V/s GNCTD & ANR.	SHUBHI SRIVASTAVA, DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: HIMANSHU VASHISHTHA , SHUBHI SRIVASTAVA(ADVHIMANSHU0027@GMAIL.COM)(9555557457)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT)		
30	W.P.(C)-7705/2024 CM APPL. 32045/2024	J J FOODS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13 (1) DELHI & ANR.	RUCHESH SINHA	

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		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
31	W.P.(C)-10740/2024 CM APPL. 44234/2024	M/S. SR BULLION AND JEWELLERS V/s UNION OF INDIA & ORS.	KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(0)(RESPONDENT) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-10785/2024 CM APPL. 44375/2024 CM APPL. 66496/2024	M/S. SR JEWELLERY HOUSE LLP V/s UNION OF INDIA & ORS.	KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(0)(RESPONDENT) KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-17810/2024 CM APPL. 75826/2024	ANMOL TRADEX PRIVATE LIMITED V/s JOINT DIRECTOR DIRECTORATE GENERAL OF GST INTELLIGENCE NEW DELHI & ORS.	SHAMMI KAPOOR	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(SHAMMI@VAISHLAW.COM)(1142492525)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA SINGLA, RALAWCO(ADITYA_SINGLA@HOTMAIL.COM, ASINGLASSC@GMAIL.COM, RALAWCO@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-1784/2025	BAJRANG LAL SHARMA V/s UNION OF INDIA & ORS.	POONAM LAU	
		OTHER DETAILS OF ADVOCATES: KAMINI LAU, SANJAY LAO, POONAM LAU, SUNITI BHATT, VISHAL KUMAR, RAKHI TOMAR(OFFICEOFDR.KAMINILAU@GMAIL.COM)(0)(PETITIONER) RSECY, UNION OF INDIA, ADAZ LAW, CBIC(RSECY@NIC.IN, UOIDHC@GMAIL.COM, ABHINAV@ADAZLAW.COM, CHMN-CBIC@GOV.IN)(1123384193)(RESPONDENT) ANURAG, CVC, RAVINDER(ANURAGDULAW@GMAIL.COM, SECY.CVC@NIC.IN, CVC@NIC.IN, RAVINDERAGAR@GMAIL.COM)(0)(RESPONDENT) CBEC(DG.VIG-CBEC@NIC.IN)(0)(RESPONDENT)		

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**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 39291/2024 In LA.APP.-101/2015	UNION OF INDIA V/s TULLA (DEC) THR LRS & ORS	SIDDHARTH PANDA, ANUJ, KAMRAN MALIK, NEERAJ SHARMA, NEERAJ SHARMA, NEERAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA (SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) JYOTI KATARIA(ADVJYOTIKATARIA@GMAIL.COM)(0)(RESPONDENT) MUKESH (MUKESHBGH@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SIDDHARTH PANDA()(9891488088)(PETITIONER) SIDDHARTH PANDA()(9891488088)(PETITIONER)		
2	LA.APP.-24/2024	UNION OF INDIA V/s SH SHISH RAM (DECEASED) THR LRS AND ANR	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SHIV(SHIVKUMAR.ATTORNEY@GMAIL.COM)(9717854294)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
3	LA.APP.-150/2024 CM APPL. 28249/2024 CM APPL. 33079/2024 CM APPL. 69518/2024	VIKAS MUDGAL AND ORS V/s UNION OF INDIA AND ORS	SHALU KUMARI, SULTAN SINGH KHATRI, ABHISHEK ATREY	
		OTHER DETAILS OF ADVOCATES: U M TRIPATHI(ADVOCATEUMTRIPATHI@GMAIL.COM)(7011071370)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(PETITIONER) S S KHATRI (KHATRIADVOCATES@GMAIL.COM)(9818834488)(RESPONDENT) U M TRIPATHI AND ABHISHEK SAXENA(RAJIVSONIDOLLY@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ABHISHEK ATREY(ABHISHEKATREY@GMAIL.COM)(9810047556)(PETITIONER)		
4	LA.APP.-162/2024 CM APPL. 48611/2024	ASHOK KUMAR BANSIWAL & ANR V/s BOARD OF TRUST OF RAMJUS FOUNDATION & ORS.	TARUN KUMAR TIWARI, SULTAN SINGH KHATRI, ABHISHEK ATREY, ANIL KUMAR PRUTHI, BHASKAR TIWARI	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI(TKTIWARI@GMAIL.COM)(9810695024)(PETITIONER) NL(NLBANSIWAL@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)()(RESPONDENT) BANSIWAL(RTBANSIWAL@GMAIL.COM)()(RESPONDENT) CHANDAN(CHANDANBANSIWAL@YAHOO.COM)()(RESPONDENT) RAMESH(RAMESHBANSIWAL9@GMAIL.COM)()(RESPONDENT)		

		S S KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) TARUN(TKTIWARI@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) NL BANSIWAL(NLBANSIWAL@GMAIL.COM)(0)(RESPONDENT) RAMESH (RAMESHBANSIWAL9@GMAIL.COM)(0)(RESPONDENT) CHANDANBANSIWAL(CHANDANBANSIWAL@YAHOO.COM)(0)(RESPONDENT) RTBANSIWAL(RTBANSIWAL@GMAIL.COM)(0)(RESPONDENT) ABHISHEK ATREY(ABHISHEKATREY@GMAIL.COM)(9810047556)(RESPONDENT) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(PETITIONER) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(RESPONDENT) BHASKAR TIWARI (BHASKAR@TIWARIASSOCIATES.COM)(9810146082)(PETITIONER)	
5	LA.APP.-188/2024 CM APPL. 47601/2024	BOARD OF TRUST OF RAMJAS FOUNDATION V/s UNION OF INDIA & ORS.	ABHISHEK ATREY, SULTAN SINGH KHATRI, ABHISHEK ATREY, DAHIYA SUKHBIR SINGH, TARUN KUMAR TIWARI, SHIKHA GOEL, ANIL KUMAR PRUTHI, ADYA RAO, BHASKAR TIWARI
		OTHER DETAILS OF ADVOCATES: ABHISHEK (ABHISHEKATREY@GMAIL.COM)(0)(PETITIONER) S S KHATRI (KHATRIADVOCATES@GMAIL.COM)(9818834488)(RESPONDENT) ABHISHEK ATREY(ABHISHEKATREY@GMAIL.COM)(9810047556)(PETITIONER) DAHIYA SUKHBIR SINGH(SUKHBIRSINGHDAHIYA@YAHOO.CO.IN)(9811543702)(RESPONDENT) TARUN KUMAR TIWARI(TKTIWARI@GMAIL.COM)(9810695024)(RESPONDENT) SHIKHA GOEL(SHIKHAGOEL66@GMAIL.COM)(8287634805)(PETITIONER) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(PETITIONER) ADYA RAO(ADYA28RAO@GMAIL.COM)(7491979354)(RESPONDENT) BHASKAR TIWARI (BHASKAR@TIWARIASSOCIATES.COM)(9810146082)(PETITIONER)	
6	LA.APP.-211/2024	UNION OF INDIA V/s SH. SHIV KUMAR & ORS.	SUNIL KUMAR JHA
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(SUNILJHA.LEGAL@GMAIL.COM)(9711684779)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) R SINGH(RSINGHADVO@GMAIL.COM)(9818010102)(RESPONDENT)	
7	CM APPL. 40209/2023 In RFA-206/2019	RAJIV KAPUR V/s CHARANJIT KAPUR & ORS	SHO HIT CHAUDHARY, GUNJAN BANSAL, SAKET SIKRI, SHO HIT CHAUDHRY, SHO HIT CHAUDHRY, MANPREET KAUR, KAPUR AND COMPANY, PURNIMA MAHESHWARI, ANGAD MEHTA, RAJIV DEWAN, VIPIN BHARDWAJ, AAYUSH AGARWALA, KESHAV SEHGAL
		OTHER DETAILS OF ADVOCATES: SHO HIT CHAUDHARY, GUNJAN BANSAL()(9999091964)(PETITIONER) SAKET SIKRI()(9311331807)(RESPONDENT) TEACHERRIMA(TEACHERRIMA@GMAIL.COM)()(RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM)()(RESPONDENT) DHIRAJ SACHDEVA (SACHDEVA.DHIRAJ@GMAIL.COM)()(RESPONDENT) PURNIMA (ADVPU RNIMA111@GMAIL.COM)()(RESPONDENT) SANJIV KAPUR(KAPURSANJIV59@HOTMAIL.COM)()(RESPONDENT) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)()(RESPONDENT) RITU CHODHA(RITU.CHODHA@YAHOO.COM)()(RESPONDENT) PARMAR MALIKA(MALLIKA.PARMAR@YAHOO.COM)()(RESPONDENT) SHO HIT CHAUDHRY(SHOHITC@GMAIL.COM)(9999091964)(PETITIONER) SHO HIT CHAUDHARY(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) RIMA RIAT SHARMA(TEACHERRIMA@GMAIL.COM)()(RESPONDENT) ANGAD MEHTA(ANGAD87@GMAIL.COM)()(RESPONDENT) INDRANI RANI KAPUR(KAPURSANJIV59@HOTMAIL.COM)()(RESPONDENT) SANJIV KAPUR(KAPURSANJIV59@HOTMAIL.COM)()(RESPONDENT)	

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		ANGAD MEHTA(ANGAD87@GMAIL.COM)(9560956484)(RESPONDENT) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) VIPIN BHARDWAJ(BHARDWAJ.VIPIN95@GMAIL.COM)(9650922747)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT)		
8	RFA-198/2020 CM APPL. 10799/2020	DINESH KUMAR JAIN V/s SANJEEV CHOUDHRI @ MUNNA	J C MAHINDRO, MANEESH KUMAR, SHUBHAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO (JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) S K SHARMA (SKSHARMAADV.19954@GAMIL.COM)(9868947559)(RESPONDENT) MANEESH KUMAR(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) SHUBHAM AGARWAL(SHUBHAMAGARWAL1308@GMAIL.COM)(9999877470)(PETITIONER)		
9	RFA-348/2021 CM APPL. 34840/2021 CM APPL. 34841/2021 CM APPL. 34843/2021	ANIL KUMAR & ORS. V/s SRI CHAND & ORS.	RAHUL KUMAR, RAHUL KUMAR, SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: A K VASHISHTHA(LAWINTEL2020@GMAIL.COM)(9810008639)(PETITIONER) PK(PKAGG.ADV@GMAIL.COM)(9868920473)(RESPONDENT) SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER)		
10	RFA-502/2022	MUNICIPAL CORPORATION OF DELHI V/s RAM KIRPAL YADAV & ORS	SAKSHI POPLI, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: SAKSHI POPLI(SAKSHIPOPLI@GMAIL.COM)(9811222660)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
11	RFA-586/2022 CM APPL. 49729/2022	MOHAN DEVI V/s DARSHANA RANI & ORS.	ARVIND KUMAR GUPTA, DEV KUMAR	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA(AKG.LAWASSOCIATES@GMAIL.COM)(9811088800)(PETITIONER) KAMLESH(KAMLESH.DUBEY786@GMAIL.COM)()(RESPONDENT) DEV KUMAR(DEVKUMARADV80@GMAIL.COM)(9250061180)(PETITIONER)		
12	RFA-335/2023 CM APPL. 21287/2023 WITH RFA 336/2023	SATPAL YADAV V/s SHRI RAVI YADAV & ORS.	SHALABH GUPTA, KAPIL KUMAR GAMBHIR	
		OTHER DETAILS OF ADVOCATES: SHALABH GUPTA & CO()(9818681699)(PETITIONER) RAMESH(ADVKUMARRAMESH7589@GMAIL.COM)()(RESPONDENT) KAPIL KUMAR GAMBHIR(KAPILGAMBHIR@YAHOO.CO.IN)(9899553388)(RESPONDENT)		
13	RFA-336/2023 CM APPL. 21291/2023 CM APPL. 21292/2023 CM APPL. 21293/2023	SATPAL YADAV V/s RAVI YADAV & ORS.	SHALABH GUPTA, KAPIL KUMAR GAMBHIR, GAURAV DESHRAJ	
		OTHER DETAILS OF ADVOCATES: SHALABH GUPTA & CO()(9818681699)(PETITIONER) RAMESH(ADVKUMARRAMESH7589@GMAIL.COM)()(RESPONDENT) KAPIL KUMAR GAMBHIR(KAPILGAMBHIR@YAHOO.CO.IN)(9899553388)(RESPONDENT) GAURAV DESHRAJ(GAURAVDESHRAJ85@GMAIL.COM)(9810704005)(RESPONDENT)		
14	RFA-553/2023 CM APPL. 35904/2023 CM APPL. 35905/2023	BEENA SINGH V/s SATISH	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES:		

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		SUNIL KUMAR , PRERNA SINGH (SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) SUNIL KUMAR , PRERNA SINGH(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER)	
15	RFA-998/2023 CM APPL. 66369/2023 WITH RFA 1000/2023	GAGAN TANWAR V/s AJAY KUMAR & ORS.	VATSALA CHAUHAN, RACHANA DALAL
		OTHER DETAILS OF ADVOCATES: RACHANA DALAL(RACHNADALAL31@GMAIL.COM)(7082348017)(RESPONDENT)	
16	RFA-1000/2023 CM APPL. 66484/2023	SARAL TANWAR V/s AJAY KUMAR & ORS.	VATSALA CHAUHAN, RACHANA DALAL
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RACHANA DALAL(RACHNADALAL31@GMAIL.COM)(7082348017)(RESPONDENT)	
17	RFA-1001/2023 CM APPL. 66486/2023	GAGAN TANWAR V/s AJAY KUMAR & ORS.	VATSALA CHAUHAN, RACHANA DALAL
		OTHER DETAILS OF ADVOCATES: RACHANA DALAL(RACHNADALAL31@GMAIL.COM)(7082348017)(PETITIONER)	
18	RFA-1003/2023	GOPAL SWAROOP VATS & ANR. V/s NISHANT KUMAR & ANR.	VISHAL SHARMA
		OTHER DETAILS OF ADVOCATES:	
19	RFA-133/2024 CM APPL. 10628/2024 CM APPL. 10630/2024	KARAN SINGH V/s SH. HARISH GIRDHAR	AMIT PRAKASH SHAHI
		OTHER DETAILS OF ADVOCATES:	
20	RFA-273/2024 CM APPL. 24783/2024	UNION BANK OF INDIA V/s MAX CITY DEVELOPERS PVT LTD	SAMARENDRA KUMAR
		OTHER DETAILS OF ADVOCATES:	
21	RFA-793/2024 CM APPL. 67323/2024	SMT SUDESH V/s KULDEEP KUMAR THROUGH HIS LRS SMT KRISHNA RANI & ORS.	ANJU KUMARI
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER) SUNIL CHOUDHARY(SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER)	
22	RFA-794/2024	SMT SANJIDA BEGUM V/s HUSNARA ALIAS SONI	SARFARAZ KHAN
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER)	
23	RFA(COMM)-128/2024 CM APPL. 21412/2024	M/S KAY INTERNATIONAL PVT. LTD. V/s M/S TRIDENT STEEL BUILDING SOLUTIONS	ALOK KUMAR PANDEY
		OTHER DETAILS OF ADVOCATES:	
24	RFA(COMM)-474/2024 CM APPL. 66317/2024 CM APPL. 66318/2024 CM APPL. 66320/2024	RANJANA BHASIN V/s M/S AMRIT SEAIR EXPRESS PVT. LTD & ORS.	RAGHAVENDRA MOHAN BAJAJ
		OTHER DETAILS OF ADVOCATES:	

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**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM(M)-335/2019	SATISH KAPUR V/s DELHI PHOTO COMPANY	VARINDER KUMAR SHARMA, RAVI CHAWLA	
		OTHER DETAILS OF ADVOCATES: VARINDER KUMAR SHARMA()(9810101807)(PETITIONER) RAVI CHAWLA(ADVOCATERAVICHAWLA@GAMAIL.COM)(9810072679)(RESPONDENT)		
2	CRL.A.-254/2003 WITH CRL.A. 156/2003	ANIL KUMAR MALHOTRA V/s STATE OF DELHI	B.S.JAIN & CO., RAVINDER CHADHA, SHUBHAM SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) SHUBHAM SINGH(SINGH311294@GMAIL.COM)(9152091025)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 178/1988) CRL.A. 156/2003 FILED BY RANI THAKURAL (D. OF HEARING : 2025-05-21) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 178/1988)
3	CRL.A.-69/2018 CRL.M.A. 10914/2024	VIRENDER SINGH V/s STATE (GOVT. OF NCT OF DELHI)	B S CHAUHAN, ANUJ SAINI	
		OTHER DETAILS OF ADVOCATES: B S CHAUHAN()(9312706649)(PETITIONER) SWATI YADAV(ADVOCATEANUJSAINI90@GMAIL.COM)(8860815455)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891991968)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR- 436/2014)
4	CRL.A.-3/2020 CRL.M.A. 89/2020	Y V/s GOVT. OF NCT OF DELHI & ANR	KARTICKAY MATHUR	
		OTHER DETAILS OF ADVOCATES: KARTICKAY MATHUR()(9899036093)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANJEET NAGAR- 198/2017) BAIL APPLN. 1344/2018 FILED BY AJAY @ AJJU (DISPOSED ON : 2018-08-07) P.S.-FIR NO.

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				:(RANJEET NAGAR-198/2017)
5	CRL.A.-260/2020 CRL.M.(BAIL) 7792/2020 CRL.M.A. 25510/2023	SWALIN V/s STATE	TAHIR HUSSASIN (DHCLSC), ANIL DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: TAHIR HUSSASIN (DHCLSC)()(9910193233)(PETITIONER) ANILSHARMA(ANILSHARMA.ADS.AS@GMAIL.COM)(9211495945)(PETITIONER) ANIL DUTT SHARMA(RAJIVSONIDOLLY@GMAIL.COM)(9211495945)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL DUTT SHARMA (MAHIMASANGAL22@GMAIL.COM)(9211495945)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-391/2013) BAIL APPLN. 2632/2018 FILED BY SWALIN (DISPOSED ON : 2019-03-25) P.S.-FIR NO. :(SARAI ROHILLA-391/2013)
6	CRL.A.-322/2023 CRL.M.A. 9391/2023 CRL.M.(BAIL) 1357/2024	RAJENDER KUMAR GAUTAM THROUGH HIS PAIROKAR V/s THE STATE - GOVT. OF NCT OF DELHI	MAYANK SHARMA, MS PUJA SHRIVASTAVA, MS PUJA SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: NEERAJ ANAND (NEERAJANAND303@GMAIL.COM)(9871172023)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MS PUJA SHRIVASTAVA(PUJAKAVISAXENA@GMAIL.COM)(9871558892)(PETITIONER)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-5/2018)
7	CRL.A.-224/2024	XXX V/s STATE OF NCT OF DELHI & ORS.	GAUTAM KHAZANCHI	
		OTHER DETAILS OF ADVOCATES: GAUTAM KHAZANCHI(GAUTAM@GACHAMBERS.COM)(9891201050)(PETITIONER) GAUTAM KHAZANCHI (GAUTAM@GACHAMBERS.COM)(9643917721)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-317/2015)
8	CRL.A.-402/2024	SACHIN GUPTA V/s THE STATE AND ANR	PRADEEP SEHRAWAT, PALLAVI SINGH	
		OTHER DETAILS OF ADVOCATES: PALLAVI SINGH(PALLIAVISINGH.ADV@GMAIL.COM)(9815691964)(RESPONDENT)		
9	CRL.L.P.-199/2018	HIRA LAL V/s NAVEEN KUMAR & ANR	JITENDER TYAGI	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI()(9810008859)(PETITIONER)		
10	CRL.L.P.-350/2018	RANBIR SINGH V/s M/S SNEH DEVELOPERS PVT LTD & ANR	AJIT RAJPUT, AVINASH SHARMA, HIMANSHU GARG, AMIT SHERAWAT	
		OTHER DETAILS OF ADVOCATES: AJIT RAJPUT()(9899041830)(PETITIONER) HIMANSHU GARG(HIMANSHU9ADV@GMAIL.COM)(9654542581)(PETITIONER) AMIT SHERAWAT(SHERAWATAMIT@REDIFFMAIL.COM)(9810147210)(RESPONDENT)		
11	CRL.L.P.-144/2020 CRL.M.A. 3061/2020	M/S MOON BUILDTECH PVT. LTD. V/s M/S AMRAPALI SILICON CITY PVT. LTD. & ORS	PRADEEP TEOTIA	

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		OTHER DETAILS OF ADVOCATES: PRADEEP TEOTIA()(9818964696)(PETITIONER)		
12	CRL.L.P.-71/2023 CRL.M.A. 3585/2023	MANOJ KUMAR KHANDELWAL V/s THE STATE & ANR.	SHIVOM GARG	
		OTHER DETAILS OF ADVOCATES: SHIVAM GARG(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
13	CRL.M.C.-731/2011 CRL.M.A. 15329/2017	KEWAL SINGH SANDHU & ANR. V/s STATE & ANR.	SANJEEV SALHAN, ANAND VARMA, ANAND VARMA	
		OTHER DETAILS OF ADVOCATES: ANAND VARMA(DELHIOFFICE@APTLEGAL.IN)(9999659395)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH- 229/2000) CRL.M.C. 1050/2005 FILED BY KALVINDER SINGH SANDHU (DISPOSED ON : 2005-04-15) CRL.REV.P. 52/2005 FILED BY KEWAL SINGH SANDHU & ANR. (DISPOSED ON : 2005-04-19) CRL.M.C. 934/2005 FILED BY KEWAL SINGH SANDHU (DISPOSED ON : 2005-04-29) P.S.-FIR NO. :(GREATER KAILASH- 229/2000)
14	CRL.M.C.-180/2024 CRL.M.A. 734/2024 CRL.M.A. 824/2024	BIKRAM SINGH & ANR. V/s STATE & ORS.	LCA LEGAL GLOBAL	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ()()(PETITIONER)		P.S.-FIR NO. :(BARAKHAMBA ROAD-24/2021)
15	CRL.M.C.-154/2025	SARANG TIWARI & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SAGAR SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: SAGAR SEHRAWAT(SAGARSEHRAWAT05@GMAIL.COM)(7042049445)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH- 398/2024)
16	CRL.M.C.-311/2025 CRL.M.A. 1607/2025 CRL.M.A. 1608/2025 CRL.M.A. 1609/2025	SUMIT KUMAR V/s STATE OF NCT OF DELHI & ANR.	PANKAJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ K. SHARMA(ADV.PANKAJKUMARSHARMA@OUTLOOK.COM)(9811572309)(PETITIONER)		P.S.-FIR NO. :(UTTAM NAGAR-

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		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	267/2013)
17	CRL.M.C.-1289/2025 CRL.M.A. 5803/2025	VINOD KUMAR@VINOD GARG V/s THE STATE GOVT OF NCT OF DELHI AND ANR.	SAROJ KUMAR JHA
		OTHER DETAILS OF ADVOCATES: SAROJ KR. JHA()(9818701001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(NAND NAGRI-120/2010)
18	CUSAA-113/2022 CM APPL. 36319/2022	THE COMMISSIONER OF CUSTOMS V/s RAHUL CHAUHAN	SATISH KUMAR, SAIFI AHMAD, AJIT KUMAR KALIA
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) RAHUL(ADV.MAHESHGEHLOT@GMAIL.COM)(9414136781)(RESPONDENT) SAIFI AHMAD(SAIFIAHMAD786@GMAIL.COM)(9871464702)(RESPONDENT) AJIT KUMAR KALIA(AJITKALIAADV@REDIFFMAIL.COM)(9811184628)(PETITIONER)	
19	CM APPL. 23661/2024 In FAO-100/2008 WITH RFA 130/2010	TEJBHAN ADLAKHA V/s STATE & ORS.	MR.MOHD.ABID, MOHAMMAD ABID, VIVEK SRIVASTAVA, KIRTI UPPAL, JURAL SOLUTIONS
		OTHER DETAILS OF ADVOCATES: MOHD ABID(MOHD_ABID@HOTMAIL.COM)(9811107560)(PETITIONER)	
20	FAO-390/2024	KAMAL ARORA V/s GOVT OF NCT OF DELHI (STATE) AND ORS	MUKESH MOHAN
		OTHER DETAILS OF ADVOCATES: RG LAWZ(OFFICEOFRGLAWZ@GMAIL.COM)(9810910312)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)	
21	CM APPL. 38910/2024 CM APPL. 6953/2025 In LA.APP.-144/2015	UNION OF INDIA V/s VINOD KUMAR GUJRAL AND ANR	SANJAY KUMAR PATHAK, P P AHUJA, PREM PAUL AHUJA
		OTHER DETAILS OF ADVOCATES: P P AHUJA (RSPREMPAULAHUJA@GMAIL.COM)(9811297244)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) P P AHUJA(YOGENDER.SINGH306@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
22	LPA-656/2019 CM APPL. 44683/2019	SURENDER SINGH V/s M/S SHALIMAR GAS SERVICE	KAMLESH KUMAR MISHRA, DEVAL SINGH
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA , DEVAL SINGH()(9582388509)(PETITIONER)	
23	LPA-683/2022 CM APPL. 50947/2022	UNION OF INDIA V/s M/S GARG ACRYLICS LTD	VIVEK KUMAR GOYAL
		OTHER DETAILS OF ADVOCATES: VIVEK GOYAL(VIVEKGOYALADV@HOTMAIL.COM)(9810373320)(PETITIONER) VIVEK GOYAL(VIVEKGOYALADV@HOTMAIL.COM)(9810373320)(PETITIONER) ABHISHEK GROVER(ABHISHEK.GROVER@KARANJAWALA.IN)()(RESPONDENT)	
24	MAC.APP.-696/2013	THE ORIENTAL INSURANCE COMPANY LIMITED V/s DR RAJESH JAIN AND ORS	R C MAHAJAN, TARKESHWAR NATH
		OTHER DETAILS OF ADVOCATES:	
25	CM APPL. 41838/2023 CM APPL. 41839/2023 CM APPL. 41842/2023 In MAC.APP.-25/2016	SBI GENERAL INSURANCE COMPANY LTD V/s RADHIKA & ORS	NAVNEET KUMAR, SYED AJMAL HASAN, RAHUL TOHTAGI
		OTHER DETAILS OF ADVOCATES: RAHUL ROHTAGI & SYED AJMAL HASAN(HASSANN176@GMAIL.COM)(9873987884)(RESPONDENT) NAVNEET(NAVNEET.KY22@GMAIL.COM)()(RESPONDENT) SYED AJMAL HASAN(HASSANN176@GMAIL.COM)(9891696106)(RESPONDENT)	
26	CM APPL. 62831/2023	SUDESH GUPTA	MANOJ K BHANDARI, MANOJ KUMAR

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	In MAC.APP.-567/2017	V/s HARI BABU & ORS	BHANDARI, JATIN RAJPUT, PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: MANOJ K BHANDARI(BHANDARI.MANOJK@GMAIL.COM)(9350012340)(PETITIONER) MANOJ K BHANDARI(BHANDARI.MANOJK@GMAIL.COM)(9350012340)(PETITIONER) MANOJ K BHANDARI(BHANDARI.MANOJK@GMAIL.COM)(9350012340)(PETITIONER)		
27	MAC.APP.-929/2019	SHRIRAM GENERAL INSURANCE CO LTD V/s ANITA & ORS	ARUN YADAV, MANOJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ARUN YADAV()(9810278059)(PETITIONER) MANOJ KUMAR SHARMA(FIRMDLHILAW@GMAIL.COM)(9213613448)(PETITIONER)		
28	MAC.APP.-222/2023 CM APPL. 21398/2023 CM APPL. 21399/2023	MOHD IRSHAD V/s BIKRAM & ORS.	SHEKHAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.IN)()(RESPONDENT)		
29	MAC.APP.-382/2023	RAM CHOUDHARI V/s BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	MANISH MAINI, ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)()(PETITIONER) ASHWNAI SONI(ASWANIKUMARSONI@GMAIL.COM)()(RESPONDENT) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT)		
30	MAC.APP.-101/2024 CM APPL. 8666/2024	THE NEW INDIA ASSURANCE CO. LTD. V/s RAM ROOP & ORS.	SWAPNIL CHOUDHARY, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: PULKIT CHOUDHARY (PULKITCHOUDHARYADVOCATE@GMAIL.COM)(9711856467)(PETITIONER) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
31	MAC.APP.-290/2024 CM APPL. 33067/2024	VARUN GUPTA AND ANR V/s RENU LUTHRA (SINCE DECEASED) THR LRS	DHRUV DWIVEDI, CHIRANTAN SAHA	
		OTHER DETAILS OF ADVOCATES: DHRUV DWIVEDI(DHRUVDADV@GMAIL.COM)(9999653945)(PETITIONER) PALAK(PALAKLUTHRA141@GMAIL.COM)()(RESPONDENT) SHIVAN(SHIVANIMEHTA3021@GMAIL.COM)()(RESPONDENT) CHIRANTAN SAHA(AETURNUSANDCO@YAHOO.COM)(9804239379)(RESPONDENT)		
32	MAC.APP.-397/2024 CM APPL. 1878/2025	RENU LUTHRA AND ANR. (SINCE DECEASED) THROUGH LRS V/s SMT. KRISHNA GUPTA	CHIRANTAN SAHA, DHRUV DWIVEDI, DHRUV DWIVEDI	
		OTHER DETAILS OF ADVOCATES: SANJIV DUTTA , CHIRANTAN (SANJIBDUTTA1967@GMAIL.COM)(8376904762)(PETITIONER) DHRUV(DHRUVDADV@GMAIL.COM)(0)(RESPONDENT) DHRUV DWIVEDI(DHRUVDADV@GMAIL.COM)(999653945)(RESPONDENT) CHIRANTAN SAHA(CSAHA.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) DHRUV DWIVEDI(DHRUV.DWIVEDI@GMAIL.COM)(9999653945)(RESPONDENT)		
33	MAT.APP.(F.C.)-321/2023	SH. CHARANPREET SINGH V/s MS. NEHA GULATI	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES:		
34	MAT.APP.(F.C.)-362/2023 CM APPL. 63566/2023	SHIVANI TEOTIA V/s PRAVEEN KUMAR TEOTIA	PRACHI NIRWAN	
		OTHER DETAILS OF ADVOCATES: DRAWAN AND FILED , PANKAJ MENDIRATTA(ADVPANKAJM@GMAIL.COM)(9811556433)(PETITIONER) PK TEOTIA(PKTEOTIA@GMAIL.COM)()(RESPONDENT)		
35	MAT.APP.(F.C.)-174/2024	SH. PUSHK KUMAR V/s SMT RENU ALIAS BABY	PRIYA MEHRA PURI, PRIYA MEHRA PURI	

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	CM APPL. 30802/2024 CM APPL. 46609/2024 CM APPL. 46610/2024			
		OTHER DETAILS OF ADVOCATES: PRIYA PURI(HKPURIANDCO@GMAIL.COM)(9810365571)(PETITIONER) PRIYA PURI(HKPURIANDCO@GMAIL.COM)(9810365571)(PETITIONER)		
36	RC.REV.-114/2016 CM APPL. 6046/2016 CM APPL. 18399/2016 CM APPL. 8262/2023 CM APPL. 69239/2024	SATYAPAL SINCE DECEASED THR HIS LR VIPIN MARWAH V/s SHYAM LAL SHARMA	ARVIND KUMAR, O P FAIZI & CO, PRINCE ARORA, LAKSHAY DHAMIJA, ANKIT GUPTA, PRINCE ARORA, LAKSHAY DHAMIJA	
		OTHER DETAILS OF ADVOCATES: PRINCCE ARORA()(9711016610)(PETITIONER) SATYAPAL()(9818681699)(PETITIONER) LAKSHAY DAHMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) PRINCE ARORA(PRINCEARORA.ADV@GMAIL.COM)(0)(RESPONDENT) ANKIT GUPTA(ANKKIT09@YAHOO.COM)(9999568812)(RESPONDENT) PRINCE ARORA(PRINCEARORA.ADV@GMAIL.COM)(9711016610)(RESPONDENT) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER)		
37	CM APPL. 59548/2024 CM APPL. 59549/2024 In RSA-316/2016	MANMOHAN SINGH (SINCE DECEASED) THR HIS LEGAL HEIRS & ORS V/s S HARBANS SINGH (SINCE DECEASED) THR HIS LEGAL HERIS & ORS	AJIT SINGH, RAHUL SAGAR SAHAY, AJIT SINGH	
		OTHER DETAILS OF ADVOCATES: B P SINGH (AJITPSINGH1978@GMAIL.COM)(9899695740)(PETITIONER) RAHUL SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(0)(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) AJIT SINGH(AJITPSINGH1978@YAHOO.COM)(9899695740)(PETITIONER)		
38	RSA-85/2019(Disposed off case)	M/S HARDAT RAI PARSHOTAM DASS & ANR V/s M/S ROOP LAL & SONS & ORS	VARUN GSOWAMI, LEGUM LAW FIRM	
		OTHER DETAILS OF ADVOCATES: VARUN GSOWAMI()(9810117465)(PETITIONER)		
39	W.P.(C)-14468/2021 CM APPL. 45546/2021 CM APPL. 23807/2022 CM APPL. 26026/2022 CM APPL. 28094/2022 CM APPL. 33305/2022 CM APPL. 45529/2022 CM APPL. 31142/2024 CM APPL. 61598/2024	PANKAJ GAUR V/s UNION OF INDIA & ORS.	MOHIT KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) LITIGAION(DIRECTOR@SFIO.NIC.IN, SUPPORT-BOI@MHA.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH, UNION OF INDIA, SFIO(KIRTIMANSINGH.CGSC@GMAIL.COM, UOIDHC@GMAIL.COM, DIRECTOR@SFIO.NIC.IN)()(RESPONDENT) SANJAY(SANJAY.BOSE71@SFIO.NIC.IN)()(RESPONDENT) KIRTIMAN SINGH, BOI(KIRTIMANSINGH.OFFICE@GMAIL.COM, SUPPORT- BOI@MHA.GOV.IN)()(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN AND MANAN POPLI(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) KIRTIMAN		

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		SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9891776632)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(CRL)-61/2025 CRL.M.A. 548/2025	NEERAJ V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MANISH VERMA	
		OTHER DETAILS OF ADVOCATES: MANISHVERMA(ADVOCATEMANISHVERMA349@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI- 62/2023)
41	W.P.(CRL)-624/2025 CRL.M.A. 5809/2025	PIYUSH SACHDEVA & ORS. V/s STATE NCT OF DELHI & ANR.	GURVINDER SINGH KHALSA	
		OTHER DETAILS OF ADVOCATES: GURVINDER SINGH(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BUDH VIHAR- 334/2020)

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	BAIL APPLN.- 4249/2024(Disposed off case)	LAKSHAY JAIN V/s STATE GOVT OF NCT OF DELHI	RAJIV RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY- 205/2023) BAIL APPLN. 3800/2023 FILED BY TANAY KHATTRI (DISPOSED ON : 2023-11-22) BAIL APPLN. 4028/2023 FILED BY GOURAV TOKAS (DISPOSED ON : 2024-01-31) BAIL APPLN. 3689/2023 FILED BY ABHISHEK MADHUSUDAN

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			MITHAIWALA (DISPOSED ON : 2024-02-13) BAIL APPLN. 3690/2023 FILED BY KUNAL MADHUSUDAN MITHAIWALA (DISPOSED ON : 2024-02-13) BAIL APPLN. 1615/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-22) BAIL APPLN. 4193/2023 FILED BY SUMIT FAGNA (DISPOSED ON : 2024-04-23) BAIL APPLN. 1397/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-04-25) BAIL APPLN. 2097/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-09-12) BAIL APPLN. 2009/2024 FILED BY ANAND SINGH @ ANDY (DISPOSED ON : 2024-09-10) BAIL APPLN. 2155/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-06-26) BAIL APPLN. 2501/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-08-12) BAIL APPLN. 2517/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-09-10) BAIL APPLN. 3177/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-16) P.S.-FIR NO. :(CRIME AND RAILWAY- 205/2023)

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2	CRL.M.C.-425/2025	MANJEET SINGH AND ORS V/s STATE GNCTD AND ANR	VIRENDRA KUMAR, ANUBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: VIRENDRA KUMAR(VVVK2185@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANUBHAV SHARMA(ADVOCATE.ANUBHAVSHARMA@GMAIL.COM)(7982751210)(PETITIONER)		P.S.-FIR NO. :(TILAK NAGAR-87/2017)
3	CRL.M.C.-964/2025 CRL.M.A. 4447/2025	GAGAN RAKHI V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MOHSIN SARWAR	
		OTHER DETAILS OF ADVOCATES: HARSH HARDY (ASKLAWYERSLPO@GMAIL.COM)(7701901001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-213/2013)
4	CRL.M.C.-1023/2025 CRL.M.A. 4658/2025	SMT. USHA SINGH V/s STATE NCT OF DELHI AND ANR	GAURAV VASHISHTH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(VIVEK VIHAR-143/2023)
5	CRL.M.C.-1268/2025 CRL.M.A. 5651/2025	MOHD. DANISH & ORS. V/s STATE (GOVT OF NCT, DELHI) & ORS.	ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SANJU GUPTA()(9891751782)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMA MASJID- 11/2011) BAIL APPLN. 686/2011 FILED BY SAYED MOHD MAUZZAM @ HAROON (DISPOSED ON : 2011-05-20) P.S.-FIR NO. :(JAMA MASJID- 11/2011)
6	CRL.M.C.-1312/2025 CRL.M.A. 5824/2025 CRL.M.A. 5825/2025	SAMRAT THAKUR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(PANKAJGUPTA1@REDIFFMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TIMAR PUR-144/2024)
7	CRL.M.C.-1361/2025 CRL.M.A. 5980/2025	SHRI NARENDER KUMAR & ORS. V/s THE STATE NCT OF DELHI AND ANR	ARVIND CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: RAJIV HOODA (RAJIVHOODA.ADV@GMAIL.COM)(9811867559)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NAJAFGARH-841/2020)
8	CRL.M.C.-1455/2025 CRL.M.A. 6543/2025	GOVIND JHA @AJAY JHA (ACCUSED) V/s THE STATE (N.C.T. OF DELHI) AND ANR	BALDEO SHARAN	
		OTHER DETAILS OF ADVOCATES: BALDEO SHARAN(BALDEOSHARAN900@GMAIL.COM)(9999453414)(PETITIONER) KAPIL		P.S.-FIR NO. :(KIRTI NAGAR-

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		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	350/2020)
9	CRL.M.C.-1456/2025 CRL.M.A. 6545/2025	HUZEK AKRAM V/s STATE NCT OF DELHI	AHMAD FUAD FAIZI
		OTHER DETAILS OF ADVOCATES: A.F FAIZI(AHMADFFAIZI@GMAIL.COM)(8802476391)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(SHAHEEN BAGH-323/2024)
10	CRL.M.A. 7899/2025 In CRL.M.C.- 1606/2025	NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHRINKANT MEHRA(ADVSHRIKANTMEHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI- 1102/2018) CRL.M.C. 1581/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04-14) CRL.M.C. 1607/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(MANGOLPURI- 1102/2018)
11	CRL.M.A. 7902/2025 In CRL.M.C.- 1607/2025	NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHRIKANT MEHRA(ADVSHRIKANTMEHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI- 1102/2018) CRL.M.C. 1581/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04-14) CRL.M.C. 1606/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(MANGOLPURI- 1102/2018)
12	CRL.M.C.-1762/2025 CRL.M.A. 7968/2025	PRANAV ANSAL V/s STATE (N.C.T. OF DELHI) & ANR.	NISHAANK MATTOO, PRABHAT KUMAR
		OTHER DETAILS OF ADVOCATES: RISHAB MUNJAL(NISHAANKMATTOOANDASSOCIATES@GMAIL.COM)(8800917722)(PETITIONER) KAPIL SHARMA	P.S.-FIR NO. :(BARAKHAMBA ROAD-78/2022)

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		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRABHAT KUMAR(NEXUSPRABHAT@GMAIL.COM)(9315815266)(RESPONDENT)	
13	CRL.M.C.-1856/2025 CRL.M.A. 8388/2025	AMIT KUMAR & ORS. V/s THE STATE NCT OF DELHI & ANR.	VISHESH KUMAR
		OTHER DETAILS OF ADVOCATES: VISHESH KUMAR RAGHAV (VISHESHRAGHAV@GMAIL.COM)(9810420876)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(BURARI-617/2017)
14	CRL.M.C.-1941/2025 CRL.M.A. 8734/2025	VIVEK AND ORS V/s STATE NCT OF DELHI AND ANR	RATAKSHI SARVARIA
		OTHER DETAILS OF ADVOCATES: ROHIT SHARMA(ADVROHITSHARMA1@GMAIL.COM)(8377044149)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(MAYAPURI-84/2024)
15	CRL.M.C.-1965/2025 CRL.M.A. 8865/2025	MANPREET KAUR AND ORS. V/s STATE OF NCT OF DELHI AND ANR.	AASHISH KUMAR, AASHISH KUMAR
		OTHER DETAILS OF ADVOCATES: POOJA KUMAR SINGH(ADV.POOJA1302@GMAIL.COM)(8860579998)(PETITIONER) POOJA SINGH (ADV.POOJA1302@GMAIL.COM)(8860579998)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AASHISH KUMAR(ADV.AKS29@GMAIL.COM)(9582804149)(PETITIONER) AASHISH KUMAR(ADV.AKS29@GMAIL.COM)(9582804149)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-759/2023) CRL.M.C. 1966/2025 FILED BY JASVINDER SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(KRISHNA NAGAR-759/2023)
16	CRL.M.C.-1966/2025 CRL.M.A. 8866/2025	JASVINDER SINGH V/s THE STATE OF NCT OF DELHI & ANR.	AASHISH KUMAR, AASHISH KUMAR
		OTHER DETAILS OF ADVOCATES: AASHISH K. SINGH (ADV.AKS29@GMAIL.COM)(9582804149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AASHISH KUMAR(ADV.AKS29@GMAIL.COM)(9582804149)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-759/2023) CRL.M.C. 1965/2025 FILED BY MANPREET KAUR AND ORS. (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(KRISHNA NAGAR-759/2023)
17	CRL.M.C.-2240/2025 CRL.M.A. 10028/2025	MR.SUMIT AHUJA & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	AYUSH KUMAR
		OTHER DETAILS OF ADVOCATES: SATYA PARAKASH (LAW.SPBHARDWAJ@GMAIL.COM)(9871260076)(PETITIONER) KAPIL SHARMA	P.S.-FIR NO. :(MUKHERJEE NAGAR-

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		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	460/2022)
18	W.P.(CRL)-517/2025	SAFIR WAKIL KHAN V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KRISHAN KUMAR
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR (KREXWAL@GMAIL.COM)(9999939956)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(CYBER POLICE STATION SOUTH EAST- 90/2023)
19	W.P.(CRL)-785/2025 CRL.M.A. 7320/2025	GAURAV NARULA & ORS. V/s THE STATE & ANR.	SANDEEP JAIN
		OTHER DETAILS OF ADVOCATES: SANDEEP JIAN(LEGALHEIGHT@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(JAGAT PURI- 654/2022)
20	W.P.(CRL)-835/2025 CRL.M.A. 7776/2025	VISHAL MALIK & ANR. V/s THE STATE (GOVT. OF NCT DELHI) & ANR.	CHANDER MUKESH SANGWAN
		OTHER DETAILS OF ADVOCATES: C.M SANGWAN (CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA- 76/2025) BAIL APPLN. 908/2025 FILED BY VISHAL MALIK (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(KANJHAWALA- 76/2025)
21	W.P.(CRL)-895/2025 CRL.M.A. 8394/2025	MOHIT SHARMA AND ORS V/s STATE OF NCT DELHI & ANR.	ABHINAV
		OTHER DETAILS OF ADVOCATES: ABHINAV (MUKESH9311886588@GMAIL.COM)(8447261741)(PETITIONER) ABHINAV (MUKESH9311886588@GMAIL.COM)(9354504972)(PETITIONER) ABHINAV(MUKESH9311886588@GMAIL.COM)(9354504972)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(BURARI- 80/2023)
